

List of cases which were e-filed during the month of August 2024

| S.No   | Court  | District | Court Room                                     | Case Type                               | Case Number      | Date Registration                                  | Petitioner Name VS Respondent                   | Advocate     | Advocate Number              | Mobile | Advocate email id             | Date of e-filing |
|--|--|----------|--|---|------------------|--|---|--------------|------------------------------|--------|-------------------------------|------------------|
| 1  | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL  | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996 | OMP COMM-69/2024 | 02-08-2024   | RAJ KUMAR Vs M/S EQUITAS SMALL FINANCE BANK LTD | Deepak YADAV | 9999980081                   |        | DeepakYadavAdvocate@gmail.com | 01.08.2024       |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Execution Petition                             | EX.COMM-318/2024                        | 05-08-2024       | NITTU CREATIONS PRIVATE LIMITED Vs KAPOOR BROTHERS | ARUN KUMAR                                      | 9810131832   | onlinearun@yahoo.co.in       |        | @03.08.2024                   |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Suit for Recovery                              | CS COMM-853/2024                        | 06-08-2024       | STATE BANK OF INDIA VS VIKASH KUMAR                | KRISHAN KUMAR                                   | 9990577700   | krishenkumar@gmail.com       |        | 05.08.2024                    |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Execution Petition                             | EX.COMM-327/2024                        | 09-08-2024       | SANDEEP OPTICALS CO PVT LTD Vs LAXMI OPTICIANS     | PANKAJ GUPTA                                    | 9811022227   | globaljurislawfirm@gmail.com |        | 08.08.2024                    |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Petition U/s 9 of Arbitration Act, 1996        | OMP(I)COMM-818/2024                     | 13-08-2024       | IDFC FIRST Bank LTD Vs RAM NATH SAH                | JOGINDER SUKHIJA                                | 9810315334   | jusjuris@gmail.com           |        | 12.08.2024                    |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Petition U/s 9 of Arbitration Act, 1996        | OMP(I)COMM-819/2024                     | 13-08-2024       | IDFC FIRST Bank LTD Vs DILBAG SINGH                | JOGINDER SUKHIJA                                | 9810315334   | jusjuris@gmail.com           |        | 12.08.2024                    |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Petition U/s 9 of Arbitration Act, 1996        | OMP(I)COMM-823/2024                     | 14-08-2024       | TATA CAPITAL LTD Vs AVIRAL GOYAL                   | PARUL BHOLA                                     | 9811452022   | anish_bhola17@yahoo.com      |        | 13.08.2024                    |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Petition U/s 9 of Arbitration Act, 1996        | OMP(I)COMM-840/2024                     | 16-08-2024       | DCB BANK Vs JAKIR HUSSAIN                          | ANISH BHOLA                                     | 9811452022   | anish_bhola17@yahoo.com      |        | 14.08.2024                    |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Suit for Recovery                              | CS COMM-889/2024                        | 17-08-2024       | PRITAM GROVER Vs RAPID GREEN PRIVATE LIMITED       | SACHIN BANSAL                                   | 9810186530   | insiQhtle!!al99@1rmail.com   |        | 16.08.2024                    |                  |

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|------|--|------------------|--|--|---------------------|-------------------|--|----------------------|-----------------|--------|------------------------------|------------------|
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM-891/2024    | 17-08-2024        | SHIVAKRITI AGRO PVT LTD Vs AMIT UDYOG                                      | Siddharth Arora      | 9839211111      |        | siddhaiharora@live.com       | 16.08.2024       |
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                       | EX.COMM-350/2024    | 21-08-2024        | Vikram Vs Municipal Corporation Of Delhi                                   | MOHD SALMAN          | 7501599217      |        | nexgenassociates21@gmail.com | 20.08.2024       |
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                       | EX.COMM-351/2024    | 21-08-2024        | NARENDER KUMAR JAIN Vs UPENDER JAIN PROP. POOJA DEORAATORS                 | RAJIV MEHRA          | 9811164491      |        | rajivmehraadv@yahoo.com      | 20.08.2024       |
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996  | OMP(I)COMM-846/2024 | 23-08-2024        | IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR RAJ KUMAR | RAHUL KASHYAP        | 9205511796      |        | LEXPACIFIC03@GMAIL.COM       | 22.08.2024       |
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                       | EX.COMM-361/2024    | 24-08-2024        | DARSHAN KUMAR ARORA Vs KUMARSONS AUTO PVT LTD                              | RAJIV MEHRA          | 9811164491      |        | rajivmehraadv@yahoo.com      | 23.08.2024       |
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996  | OMP(I)COMM-853/2024 | 28-08-2024        | IDFC FIRST Bank LTD Vs SANDEEP KUMAR                                       | JOGINDER SUKHIJA     | 9810315334      |        | jusjuris@gmail.com           | 27.08.2024       |
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                        | CS COMM-927/2024    | 29-08-2024        | PAYAL POLYLAST PVT LTD Vs M/S RAPID POLYMERS                               | Amit gupta           | 9810224624      |        | amitguptaadv366@gmail.com    | 28.08.2024       |
|      |  |                  | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 34 of Arbitration Act, 1996 | OMP(I)COMM-879/2024 | 31-08-2024        | IDFC FIRST BANK LTD VS MOHD SHAHBAZ  | JOGINDER SUKHIJA     | 9810315334      |        | jusjuris@gmail.com           | 30.08.2024       |
| 2    | SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02 | CENTRAL DISTRICT | 306  | OMP (I) (COMM)                           | 803/2024            | 05-08-2024        | IDFC FIRST BANK LTD Vs PRAMOD NAIPAL                                       | JOGINDER SUKHIJA(P), | 9810315334      |        | jusjuris@gmail.com           | 02.08.2024       |

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|------|-------|----------|------------|------------------|-------------|-------------------|---|-------------------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 306        | CS (COMM)        | 863/2024    | 08-08-2024        | MOHD NAEEM Vs M/S VEERAAVAHANA UDYOG PVT LTD                                  | rajeev kumar tewari(P), | 9811231910      |        | adeshupadhyay84@gmail.com | 06.08.2024       |
|      |       |          | 306        | CS (COMM)        | 873/2024    | 12-08-2024        | KRISHI KALYAN SEEDS CORPORATION Vs C P PATEL FARM SEEDS PVT LTD AND ANR       | RASHMI AGGARWAL         | 9711039011      |        | NA                        | 08.08.2024       |
|      |       |          | 306        | OMP (I) (COMM)   | 826/2024    | 14-08-2024        | TATA CAPITAL LTD Vs SHREEGANPATI CRANES                                       | PARUL BHOLA(P),         | 9811452022      |        | Anish_bholal7@yahoo.com   | 13.08.2024       |
|      |       |          | 306        | EXECUTION (COMM) | 339/2024    | 16-08-2024        | M/S VEE PEE CREATIONS PVT LTD Vs SHARI PRASAD PROP OF M/S SRI SAI RANGA       | Sachin Goyal(P),        | 9873910829      |        | NA                        | 09.08.2024       |
|      |       |          | 306        | OMP (I) (COMM)   | 832/2024    | 16-08-2024        | IDFC FIRST Bank LTD Vs RAJKUMAR MALLIRAM                                      | JOGINDER SUKHIJA(P),    | 9810315334      |        | jusjuris@gmail.com        | 13.08.2024       |
|      |       |          | 306        | OMP (I) (COMM)   | 831/2024    | 16-08-2024        | IDFC FIRST Bank LTD Vs ANKITA SETHI   | JOGINDER SUKHIJA(P),    | 9810315334      |        | jusjuris@gmail.com        | 13.08.2024       |
|      |       |          | 306        | EXECUTION (COMM) | 338/2024    | 16-08-2024        | M/S VEE PEE CREATIONS PVT LTD Vs SH NAGARAJU PROP OF M/S KANISK WEDDING CARDS | Sachin Goyal(P),        | 9873910829      |        | NA                        | 09.08.2024       |
|      |       |          | 306        | EXECUTION (COMM) | 345/2024    | 21-08-2024        | CANARA BANK Vs M/S PANNALAL POLYMERS AND ANR                                  | Rekha Rustagi(P),       | 9810168405      |        | rekharustagi@gmail.com    | 13.08.2024       |

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|      |   |          | 306  | EXECUTION (COMM)  | 346/2024         | 21-08-2024        | CANARA BANK Vs SURJEET SINGH   | Rekha Rustagi(P),    | 9810168405      |        | rekharustagi@gmail.com         | 13.08.2024       |
|      |   |          | 306  | EXECUTION (COMM)  | 347/2024         | 21-08-2024        | M/s D S DIGITAL PVT LTD Vs STRAJESH MICHAL ANGLO INDIAN SCHOOL KUMAR(P), | RAJESH KUMAR(P),     | 9811389028,     |        | kumarrajeshadv@yahoo.com       |                  |
|      |   |          | 306  | EXECUTION (COMM)  | 354/2024         | 22-08-2024        | ANIL KUMAR Vs MUNICIPAL CORPORATION OF DELHI AND ANR                     | MOHD SALMAN(P),      | 7501599277      |        | nexgenassociates21@gmail.com   | 20.08.2024       |
|      |   |          | 306  | OMP (I) (COMM)    | 855/2024         | 28-08-2024        | IDFC FIRST Bank LTD Vs SUSHIL KUMAR                                      | JOGINDER SUKHIJA(P), | 9810315334      |        | jusjuris@gmail.com             | 26.08.2024       |
|      |   |          | 306  | OMP (I) (COMM)    | /856/2024        | 28-08-2024        | IDFC FIRST Bank LTD Vs VIPIN KUMAR                                       | JOGINDER SUKHIJA(P), | 9810315334      |        | jusjuris@gmail.com             | 26.08.2024       |
|      |   |          | 306  | OMP (I) (COMM)    | /869/2024        | 30-08-2024        | IDFC FIRST BANK LTD Vs SAMRESH CHANDRA                                   | JOGINDER SUKHIJA(P), | 9810315334      |        | jusjuris@gmail.com             | 28.08.2024       |
| 3    | MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03 | CENTRAL  | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 841/2024 | 02.08.2024        | HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD V/SEXCEL IMPORT PVT LTD       | SHALABH SINGHAL      | 9810753635      |        | OFFICE @LEXJURIS.IN            | 31.07.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 846/2024 | 06.08.2024        | ULTRATECH CEMENT LTD V/SSHAKRIT NATHIYA CHARITABLE TRUST                 | SHKRIT TIWARI        | 7708748786      |        | ASHKRIT464@GMAIL.COM           | 05.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 847/2024 | 06.08.2024        | MANOJ KR V/S VISHVESH JAIN   | LALIT ANAND          | 9811196195      |        | LALITANANDADVOCATE98@GMAIL.COM | 03.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 864/2024 | 08.08.2024        | CANARA BANK V/S ROHTAS SINGH NANWAL                                      | MANOJ KR             | 9811254078      |        | MANAVKIL378@GMAIL.COM          | 07.08.2024       |

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|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 874/2024           | 12.08.2024        | MADAN LAL V/S SANTOSH UPADHAY                        | NITIN GUPTA         | 8860057314      |        | ICA.GUPTA@GMAIL.COM          | 08.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 894/2024           | 17.08.2024        | M/S SAKARNI PLASTERS INDIA P LTD V/S VIJAY TALWAR    | PARDEEP KR AGGARWAL | 8588857704      |        | E.VERTICALLEGAL@GMAIL.COM    | 14.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9             | OMP I COMM 806/2024        | 05.08.2024        | IDFC FIRST BANK V/S TEJ SINGH                        | JOGINDER SUKEJA     | 9810315354      |        | JUSJURIS@GMAIL.COM           | 03.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9             | OMP (i) COMM 822/2024      | 14.08.2024        | TATA CAPITAL LTD V/S BABA HANUMAN STONE CRUSHING     | ANISH BHOLA         | 9811452022      |        | ANISHBHOLA17@YAHOO.COM       | 07.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9             | OMP (i) COMM 845/2024      | 23.08.2024        | IDFC FIRST BANK V/S DEEPAK BEGRAJ                    | RAHUL               | 9205511796      |        | LEXPACIFIC03@GMAIL.COM       | 22.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9             | OMP (i) COMM 866/2024      | 30.08.2024        | IDFC FIRST BANK V/S ROHTASH SINGH NARWAR             | KARUNA CHHATWAL     | 9810315334      |        | JUSJURIS@GMAIL.COM           | 28.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9             | OMP (i) COMM 867/2024      | 30.08.2024        | IDFC BANK LTD V/S UWAIS                              | KARUNA CHHATWAL     | 9810315334      |        | JUSJURIS@GMAIL.COM           | 28.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9             | OMP (I) COMM 875/2024      | 31.08.2024        | IDFC BANK LTD V/S ASHOK GAUTAM                       | KARUNA CHHATWAL     | 9810315334      |        | JUSJURIS@GMAIL.COM           | 28.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | COUNTER CLAIM NO. 391/2024 | 12.08.2024        | M/S ROYACE PACK PVT LTD V/S M/S VAN INKS & CHEMICALS | SWATI CHANOMA       | 7838393940      |        | SWATI@ZEALATTOR.COM          | 12.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | COUNTER CLAIM NO. 42/2024  | 30.08.2024        | SANJEEV KUMAR V/S NARINDER KUMAR                     | AMIT SAGAR          | 9999923530      |        | AMEETSAGAR1709@GMAIL.COM     | 28.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION         | EX 321/24                  | 06.08.2024        | MUKESH GOYAL V/S MCD                                 | AK TRIVEDI          | 9871441764      |        | AKTRIVEDILAWOFFICE@GMAIL.COM | 03.08.2024       |
|      |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION         | EX 353/2024                | 22.08.2024        | AHSA RAM & SONG V/S PREM CHAND GUPTA                 | SACHIN KUMAR JAIN   | 9873586359      |        | SKJAINADVOC@GMAIL.COM        | 21.08.2024       |
| 4    | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL | CENTRAL  | 304  | EXECUTION         | EXECUTION (COMM) 312/2024  | 01.08.2024        | SR FABRICS VS. VARUN RAJENDRA AHUJA                  | MS. JASMINE DETWANI | 9910632676      |        | NA                           | 30.07.2024       |

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|      | <b>COURT-04</b> |          | 304        | RECOVERY           | CS (COMM)-837/2024       | 02.08.2024        | SBI VS. HIRA LAL  | SH. VIJAY PRAKASH    | 9810210832      |        | vijayprakash9682@gmail.com    | 29.07.2024       |
|      |                 |          | 304        | ARBITRATION U/S 34 | OMP (COMM)-72/2024       | 03.08.2024        | RAJ KUMAR VS. M/S EQUITAS SMALL FINANCE BANK LTD.       | SH DEEPAK YADAV      | 9999980081      |        | deepkayadavadvocate@gmail.com | 01.08.2024       |
|      |                 |          | 304        | ARBITRATION U/S 34 | OMP (COMM)-71/2024       | 03.08.2024        | RAJ KUMAR VS. M/S EQUITAS SMALL FINANCE BANK LTD.       | SH DEEPAK YADAV      | 9999980081      |        | deepkayadavadvocate@gmail.com | 31.07.2024       |
|      |                 |          | 304        | ARBITRATION U/S 9  | OMP (I) (COMM)-807/2024  | 06.08.2024        | IDFC FIRST BANK LTD. VS. AASHA MEENA                    | SH. JOGINDER SUKHIJA | 9810315334      |        | jusjutid@gmail.com            | 01.08.2024       |
|      |                 |          | 304        | ARBITRATION U/S 9  | OMP (I) (COMM)-807/2024  | 06.08.2024        | IDFC FIRST BANK LTD. VS. PAPPUSINGH                     | SH. JOGINDER SUKHIJA | 9810315334      |        | jusjutid@gmail.com            | 02.08.2024       |
|      |                 |          | 304        | ARBITRATION U/S 9  | OMP I COMM 813/2024      | 06.08.2024        | IDFC FIRST BANK LIMITED VS. BIHARI VISHWAKARMA          | SH. JOGINDER SUKHIJA | 9810315334      |        | jusjutid@gmail.com            | 03.08.2024       |
|      |                 |          | 304        | ARBITRATION U/S 9  | OMP I COMM814/2024       | 06.08.2024        | IDFC FIRST BANK LIMITED VS. KISHAN KUMAR                | SH. JOGINDER SUKHIJA | 9810315334      |        | jusjutid@gmail.com            | 03.08.2024       |
|      |                 |          | 304        | EXECUTION          | EXECUTION (COMM)324/2024 | 07.08.2024        | SHAILUSTA LOGISTICS PVT LTD VS. DUBOND PRODUCTS PVT LTD | VIVEK SINGH          | 9810182555      |        | LEXALLIANCE.VIVEK@GMAIL.COM   | 05.08.2024       |
|      |                 |          | 304        | RECOVERY           | CS (COMM)860/2024        | 07.08.2024        | THE NAINITAL BANK LTD VS. POOJA YADAV                   | ALOK MOHAN           | 9818404186      |        | ALOKMPI@GMAIL.COM             | 05.08.2024       |
|      |                 |          | 304        | RECOVERY           | CS (COMM)859/2024        | 07.08.2024        | THE NAINITAL BANK LTD VS. POOJA YADAV                   | ALOK MOHAN           | 9818404186      |        | ALOKMPI@GMAIL.COM             | 05.08.2024       |
|      |                 |          | 304        | RECOVERY           | CS (COMM)-862/2024       | 08.08.2024        | M/s RAD CONSULTANCY PVT LTD. Vs GAURAV CHAHAL           | MS. POONAM RIMAL     | 9643501636      |        | advocatepoonam89@gmail.com    | 25.07.2024       |
|      |                 |          | 304        | EXECUTION          | EXECUTION (COMM)325/2024 | 08.08.2024        | BHAGWATI ORGANICS VS. SECTICIDE INDIA PVT. LTD.         | SH. N.K. AGGARWAL    | 9818342898      |        | advnkaggarwal@gmail.com       | 07.08.2024       |
|      |                 |          | 304        | EXECUTION          | EXECUTION (COMM)337/2024 | 16.08.2024        | RAJ KUMAR KAPOOR VS. KAMAL KAPOOR                       | PRAVINDRA SHARMA     | 8588837515      |        | SHARMABABLU001@YAHOO.CO.IN    | 07.08.2024       |

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|      |       |          | 304        | RECOVERY           | CS (COMM)-882/2024      | 16.08.2024        | JAI DAYAL KAPOOR VS. VARDHMAN ENTERPRISES                  | SHYAM AGGARWAL         | 9810062835      | NA     |                            | 08.08.2024       |
|      |       |          | 304        | RECOVERY           | CS (COMM)-884/2024      | 16.08.2024        | NAZAAKAT DESIGN HERITAGE PVT LTD VS. KALA MANDIR           | IRA GUPTA              | 9818976099      |        | IRAGUPTA27@GMAIL.COM       | 08.08.2024       |
|      |       |          | 304        | ARBITRATION U/S 9  | OMP (I) (COMM)-837/2024 | 16.08.2024        | IDFC FIRST BANK LIMITED VS. LAVNISH MALHOTRA               | JOGINDER SUKHIJA       | 9810315334      |        | JUSJURIS@GMAIL.COM         | 08.08.2024       |
|      |       |          | 304        | EXECUTION          | EX (COMM)342/2024       | 17.08.2024        | SAMANVYA INFRASTRUCTURE PVT LTD VS. DELHI JAL BOARD        | SYNERGY LEGAL          | 8588856062      | NA     |                            | 16.08.2024       |
|      |       |          | 304        | RECOVERY           | CS (COMM)888/2024       | 17.08.2024        | DEEPAK KUMAR PAHUJA VS. SHASHANK SINGHAL                   | SHIVENDRA PRATAP SINGH | 9953394364      |        | SHIVENDRA@THEACMECO.COM    | 13.08.2024       |
|      |       |          | 304        | RECOVERY           | CS (COMM)908/2024       | 22.08.2024        | VIPIN KUMAR V/S MCD AND ANR                                | SATYENDER KR SINGH     | 98111615325     |        | SKSINGHL16@GMAIL.COM       | 13.08.2024       |
|      |       |          | 304        | RECOVERY           | CS (COMM)910/2024       | 22.08.2024        | SARDARI LAL AND COMPANY VS. PRATEEK REALTORS INDIA PVT LTD | ANIL SETHI             | 9873439342      |        | ASETHIADVOCATE@YAHOO.COM   | 17.08.2024       |
|      |       |          | 304        | ARBITRATION U/S 9  | OMP I COMM850/2024      | 28.08.2024        | IDFC FIRST BANK LIMITED VS. ASIF KHAN                      | RAHUL KASHYAP          | 9205511796      |        | LEXPACIFIC03@GMAIL.COM     | 17.08.2024       |
|      |       |          | 304        | ARBITRATION U/S 9  | OMP I COMM 849/2024     |                   | IDFC FIRST BANK LIMITED VS. NARESH KUMAR                   | RAHUL KASHYAP          | 9205511796      |        | LEXPACIFIC03@GMAIL.COM     | 17.08.2024       |
|      |       |          | 304        | ARBITRATION U/S 9  | OMP I COMM 848/2024     | 28.08.2024        | IDFC FIRST BANK LIMITED VS. RAMESH KUMAR                   | RAHUL KASHYAP          | 9205511796      |        | LEXPACIFIC03@GMAIL.COM     | 17.08.2024       |
|      |       |          | 304        | ARBITRATION U/S 9  | OMP I COMM 847/2024     | 28.08.2024        | IDFC FIRST BANK LIMITED VS. MAHENDRA SINGH                 | RAHUL KASHYAP          | 9205511796      |        | LEXPACIFIC03@GMAIL.COM     | 17.08.2024       |
|      |       |          | 304        | EXECUTION          | EX (COMM)366/2024       | 29.08.2024        | KOTAK MAHINDRA BANK LTD VS. AMIT SHARMA ANDORS             | RAVINDRA SINGH RAWAT   | 9871144756      |        | RAVINDRAADVOCATE@GMAIL.COM | 22.08.2024       |
|      |       |          | 304        | ARBITRATION U/S 34 | OMP I (COMM)/864/2024   | 29.08.2024        | IDFC FIRST BANK LIMITED VS. DINESH KUMAR                   | JOGINDER SUKHIJA       | 9810315334      |        | JUSJURIS@GMAIL.COM         | 22.08.2024       |

| S.No | Court  | District | Court Room           | Case Type               | Case Number               | Date Registration | Petitioner Name VS Respondent                         | Advocate          | Advocate Number        | Mobile | Advocate email id           | Date of e-filing |
|------|--|----------|----------------------|-------------------------|---------------------------|-------------------|---|-------------------|------------------------|--------|-----------------------------|------------------|
|      |  |          | 304                  | EXECUTION               | EX (COMM)-369/2024        | 30.08.2024        | RAMESH ARORA VS. DEVENDER KR. SHARMA                  | SH. SURESH SHARMA | 8368820180             |        | 62.ssiresj/sjarma@gmail.com | 25.08.2024       |
| 5    | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL  | 305, BLOCK THC/DELHI | EXTN. EXECUTION         | Execution (Comm)/237/2024 | 01/08/24          | OP AND SONS TRADERS PVT LTD Vs MANSHU ARORA           | MANJU JAIN        | 98t832162              |        | manjujain3.97@gmail.com     | 05/07/24         |
|      |  |          | 305, BLOCK THC/DELHI | EXTN. ARBITRATION       | OMP (COMM)/43/2024        | 01/08/24          | PRABHAKAR LANDGE Vs SBICARDS AND PAYMENTS SERVICE LTD | Sh. Nitesh Kumar  | 9643183591, 7217637709 |        | niteshkadvocale@gmail.com   | 06/07/24         |
|      |  |          | 305, BLOCK THC/DELHI | EXTN. RECOVERY          | CS (COMM)/709/2024        | 01/08/24          | SANJAY KUMAR GOYAL Vs SWASTIK SALES CORPORATION       | K. REHMAN         | 9899429900             |        | jkgarg800@gmail.com         | 08/07/24         |
|      |  |          | 305, BLOCK THC/DELHI | EXTN. ARBITRATION U/S 9 | OMP (I) (COMM)/547/2024   | 01/08/24          | TATA CAPITAL LTD Vs SULTAN CHOUDHARY                  | ANISH BHOLA(P),   | 9811452022             |        | Anish bhola17@yahoo.com     | 12/08/24         |
|      |  |          | 305, BLOCK THC/DELHI | EXTN. EXECUTION         | Execution (Comm)/236/2024 | 01/08/24          | GEODIS INDIA PVT LTD Vs PERTECH EXPORTS PVT LTD       | Dhruv Chawla(P),  | 9971897143/9811043710  |        | vchawla@krcco.co.in         | 12/08/24         |



| S.No | Court | District | Court Room           | Case Type               | Case Number             | Date Registration | Petitioner Name VS Respondent   | Advocate Name      | Advocate Number       | Mobile | Advocate email id                | Date of e-filing |
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|      |       |          | 305, BLOCK THC/DELHI | EXTN. RECOVERY          | CS (COMM)/708/2024      | 01/08/24          | VK JAIN Vs SHUBHAM SHARMA   | ARCHIT SINGHAL(P), | 9599043045            |        | legal@sigmalegal.in.             | 20.03.2024       |
|      |       |          | 305, BLOCK THC/DELHI | EXTN. ARBITRATION       | ARB A (COMM)/2/2024     | 01/08/24          | MS GANDHI ELECTRICALS AND ELECTRONICS Vs NEOGROWTH CREDIT PRIVATE LIMITED | Sonam Sharma(P),   | 9871102052,9811079853 |        | anishlWkdatta.in;sonam@kdatta.in | 20.03.2024       |
|      |       |          | 305, BLOCK THC/DELHI | EXTN. ARBITRATION U/S 9 | OMP (I) (COMM)/569/2024 | 06/08/24          | IDFC FIRST BANK Vs HARANDAR SINGH MALIK                                   | MAYANK MAHAJAN(P), | 9873347330            |        | mayank_mahajan05@yahoo.com       | 22.08.2024       |
|      |       |          | 305, BLOCK THC/DELHI | EXTN. RECOVERY          | Counter Claim/32/2024   | 08/08/24          | RAJENDER KUMAR MALHOTRA Vs AMIT AGGARWAL                                  | BRIJESH JOHAR      | 9810565455            |        | joharbrijesh65@gmail.com         | 22.08.2024       |
|      |       |          | 305, BLOCK THC/DELHI | EXTN. ARBITRATION U/S 9 | OMP (I) (COMM)/595/2024 | 08/08/24          | HDFC BANK LTD Vs BHURAN SINGH   | ANISH BHOLA(P),    | 9811452022            |        | Anish bholal7@vahoo.com          | 23.08.2024       |

| S.No | Court   | District | Court Room           | Case Type               | Case Number             | Date Registration | Petitioner Name VS Respondent                     | Advocate Name        | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |   |          | 305, BLOCK THC/DELHI | EXTN. ARBITRATION U/S 9 | OMP (I) (COMM)/594/2024 | 08/08/24          | HDFC BANK LTD Vs DHARMENDER YADAV                 | ANISH BHOLA(P),      | 9811452022      |        | Anish bhola17@vahoo.com    | 23.08.2024       |
|      |   |          | 305, BLOCK THC/DELHI | EXTN. ARBITRATION U/S 9 | OMP (I) (COMM)/593/2024 | 08/08/24          | HDFC BANK LTD Vs SHOWKAT NAZIR                    | ANISH BHOLA(P),      | 9811452022      |        | Anish bhola17@vahoo.com    | 23.08.2024       |
|      |   |          | 305, BLOCK THC/DELHI | EXTN. RECOVERY          | CS (COMM)/748/2024      | 12/08/24          | AGRICO ORGANICS LTD Vs KHERA AGRO AGENCY          | AMANDEEP SINGH       | 9873967070      |        | mandeep@ads:indcompany.com | 25.08.2024       |
| 6    | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL  | 410                  | CS (COMM.)              | 845/2024                | 5.08.2024         | MAHESH CHAND GOYAL VS. MOHAN TRADING CO. AND ORS. | SH. SUNIL GUPTA      | 8860313311      |        | advsg@yahoo.com            | 02-08-2024       |
|      |   |          | 410                  | OMP (I) (COMM)          | 809/2024                | 06.08.2024        | IDFC BANK LTD. VS. SANJAY KUMAR                   | SH. JOGINDER SUKHIJA | 9810315334      |        | Jusjuris@gmail.com         | 02-08-2024       |
|      |   |          | 410                  | CS (COMM.)              | 857/2024                | 07.08.2024        | STATE BANK OF INDIA VS. MANOJ KUMAR SHARMA        | SH. VIJAY PRAKASH    | 9810210832      |        | vijayprakash9682@gmail.com | 27-07-2024       |

| S.No | Court | District | Court Room | Case Type         | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate Name          | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
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|      |       |          | 410        | CS (COMM.)        | 868/2024    | 07.08.2024        | TRAVEL N MORE INDIA PVT. LTD. VS. ORIENT CRAFT FASHION INDUSTRIES LTD. AND ORS. | SH. VINEET MALHOTRA    | 8588011144      |        | advocatevmalhotra@gmail.com | 02-08-2024       |
|      |       |          | 410        | CS (COMM.)        | 870/2024    | 09.08.2024        | STATE BANK OF INDIA VS. MRS. LAKSHMI DEVI                                       | SH. KRISHAN KUMAR      | 990577700       |        | krishankumar@gmail.com      | 06-08-2024       |
|      |       |          | 410        | EXECUTION (COMM.) | 326/2024    | 09.08.2024        | CANARA BANK VS. M/S. ADCOM DANCE COMPANY AND ANR.                               | MS. REKHA RUSTAGI      | 810168405       |        | Rekharustagi@gmail.com      | 02-08-2024       |
|      |       |          | 410        | CS (COMM.)        | 876/2024    | 12.08.2024        | PREM PRAKASH MODI VS. NARESH MISHRA   | SH. RAMIT RANA         | 8800728833      |        | RamitRana89@gmail.com       | 09-08-2024       |
|      |       |          | 410        | CS (COMM.)        | 879/2024    | 14.08.2024        | ADIDAS AG VS. ASHOK KUMAR   | SH. PRAMOD KUMAR SINGH | 9718209970      |        | aastha@thelegist.com        | 09-08-2024       |
|      |       |          | 410        | EXECUTION (COMM.) | 333/2024    | 14.08.2024        | RADHA KASERA VS. SHRI RAM JAISWAL AND ANR.                                      | SH. SUMIT KUMAR RANA   | 9818621098      |        | advsumitrana@gmail.com      | 07-08-2024       |
|      |       |          | 410        | OMP (I) (COMM)    | 841/2024    | 17.08.2024        | IDFC BANK LTD. VS. RAM VEER BHATI   | SH. JOGINDER SUKHIJA   | 9810315334      |        | Jusjuris@gmail.com          | 13-08-2024       |

| S.No | Court | District | Court Room | Case Type      | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate Name          | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|----------------|-------------|-------------------|---|------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 410        | OMP (I) (COMM) | 842/2024    | 17.08.2024        | IDFC BANK LTD. VS. ANJALI MEHDIRATTA AND ANR.                         | SH. JOGINDER SUKHIJA   | 9810315334      |        | Jusjuris@gmail.com             | 13-08-2024       |
|      |       |          | 410        | MISC. (DJ)     | 360/2024    | 21.08.2024        | ICICI BANK LTD. VS. KARTAR SINGH                                      | SH. HEMANT GUPTA       | 011-45141119    |        | Juris@hemantgupta.in           | 13-08-2024       |
|      |       |          | 410        | OMP (COMM)     | 76/2024     | 27.08.2024        | M/S. AMAR ALPHAGENS ENTERPRISES VS. M/S. KETALSAAL RETAILS LLP & ORS. | SH. DEEPAK VASHISHT    | 9811217875      |        | vashishtassociates99@gmail.com | 24-08-2024       |
|      |       |          | 410        | CS (COMM.)     | 922/2024    | 28-08-2024        | M/S PRANAV CREATIONS PVT. LTD. VS. M/S. SHUBHANGI SAREEN CENTRE       | SH. ROHIT MISHRA       | 7838214595      |        | rohitmishra369@gmail.com       | 20-08-2024       |
|      |       |          | 410        | OMP(I) (COMM)  | 851/2024    | 28-08-2024        | AXIS BANK LTD. VS. VIPIN KUMAR JAIN                                   | MS. SUNITA SINGH       | 9871040589      |        | INDOLEXLAW@GMAIL.COM           | 20-08-2024       |
|      |       |          | 410        | CS (COMM.)     | 925/2024    | 24-08-2024        | ADIDAS AG VS. ASHOK KUMAR   | SH. PRAMOD KUMAR SINGH | 9718209970      |        | aastha@thelegist.com           | 24-08-2024       |
|      |       |          | 410        | OMP(I) (COMM)  | 865/2024    | 29-08-2024        | IDFC BANK LTD. VS. YOGENDER SINGH                                     | SH. JOGINDER SUKHIJA   | 9810315334      |        | Jusjuris@gmail.com             | 26-08-2024       |

| S.No | Court   | District | Court Room     | Case Type  | Case Number          | Date Registration | Petitioner Name VS Respondent                    | Advocate Name    | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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|      |   |          | 410            | OMP (COMM) | 77/2024              | 29-08-2024        | VIKRAM SINGH TOMAR VS. KOTAK MAHINDRA PRIME LTD. | SH. SUMIT BEHL   | 87505955884     |        | sumit.lawyers@gmail.com       | 17-08-2024       |
|      |   |          | 410            | CS (COMM.) | 934/2024             | 30-08-2024        | FILEX SYSTEMS PVT. LTD. VS. AMBIKA ARORA         | SH. VINAY MOHAN  | 7289068560      |        | vinaymohan_legal@ybjhoo.in    | 28-08-2024       |
| 7    | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL  | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 793/2024 | 01.08.2024        | IDFC FIRST BANK LTD. VS GOSWAMI RAKESH BHARATHI  | MAYANK MAHAJAN   | 9873347330      |        | mayank_mahajan05@yahoo.com    | 30.07.2024       |
|      |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 801/2024 | 05.08.2024        | M/S B.D. CREDIT LTD. VS SANDEEP KUMAR            | DEEPAK YADAV     | 9999980081      |        | deepakyadavadvocate@gmail.com | 01.08.2024       |
|      |   |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 844/2024    | 05.08.2024        | STATE BANK OF INDIA VS NAMAN PANCHAL             | VIJAY PRAKASH    | 9810210832      |        | VIJAYPRAKASH9682@gmail.com    | 29.07.2024       |
|      |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 810/2024 | 06.08.2024        | IDFC FIRST BANK LTD. VS VIRPAL CHHOTE            | JOGINDER SUKHIJA | 9810315334      |        | jusjuris@gmail.com            | 03.08.2024       |
|      |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 811/2024 | 06.08.2024        | IDFC FIRST BANK LTD. VS JITESH KESHU             | JOGINDER SUKHIJA | 9810315334      |        | jusjuris@gmail.com            | 03.08.2024       |
|      |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 812/2024 | 06.08.2024        | IDFC FIRST BANK LTD. VS SANJEEV KAILASH          | JOGINDER SUKHIJA | 9810315334      |        | jusjuris@gmail.com            | 05.08.2024       |

| S.No | Court | District | Court Room | Case Type       | Case Number          | Date Registration | Petitioner Name VS Respondent  | Advocate Name       | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          | COURT 302  | ROOM CIVIL SUIT | CS(COMM) 867/2024    | 09.08.2024        | STATE BANK OF INDIA VS MR. SONU (NOW DECEASED)   | KRISHAN KUMAR       | 9990577700      |        | krishenkumar@gmail.com       | 07.08.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | CS(COMM) 869/2024    | 09.08.2024        | STATE BANK OF INDIA VS LAXMI   | KRISHAN KUMAR       | 9990577700      |        | krishenkumar@gmail.com       | 08.08.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | CS(COMM) 872/2024    | 12.08.2024        | INDUSTRIAL ELECTRIC CORPORATION VS INDOSPRI BARS (P) LTD.                                    | SWADESH BANSAL      | 9899848679      |        | swadeshbansal73804@gmail.com | 06.08.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | CS(COM) 881/2024     | 16.08.2024        | M/S SS BUILDWELL PRIVATE LIMITED AND ANR. VS M/SS PARAMOUNT DIGITAL MEDIA SERVICES PVT. LTD. | HARGUN SINGH KALRA  | 9818610321      |        | mail@gandhipartners.com      | 08.08.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | CS(COMM) 885/2024    | 16.08.2024        | SHRI RAJENDER BERA VS HEMANT KUMAR   | SUMIT KUMAR CHAUHAN | 9599501822      |        | SEMPER.FIDELIS.JUS@GMAIL.COM | 14.08.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | MISC. DJ 482/2024    | 20.08.2024        | ANKUR SAGAR VS JITENDER KUMAR  | HIMANSHU SONI       | 9999053876      |        | advhsoni@gmail.com           | 16.08.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | OMP(I) COMM 843/2024 | 20.08.2024        | IDFC FIRST BANK LTD. VS JOGINDER SHRIKISHAN SHARMA   | JOGINDER SUKHIJA    | 9810315334      |        | jusjuris@gmail.com           | 14.08.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | CS(COMM) 915/2024    | 23.08.2024        | CENTRAL BANK OF INDIA VS MEENA   | K & K Legal         | 9871226784      |        | kkmudgi129@gmail.com         | 25.07.2024       |
|      |       |          | COURT 302  | ROOM CIVIL SUIT | OMP(I) COMM 852/2024 | 28.08.2024        | IDFC FIRST BANK LTD. VS MALKEET SINGH  | RAHUL KASHYAP       | 9205511796      |        | LEXPECIFIC03@GMAIL.COM       | 22.08.2024       |

| S.No | Court   | District | Court Room             | Case Type                      | Case Number           | Date Registration | Petitioner Name VS Respondent                                      | Advocate              | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
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| 8    | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | Central  | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM) 835/24      | 01.08.2024        | AKDK JAIN TRADING PVT LTD VS SANJAY BHARDWAJ                       | SANTOSH KUMAR SHUKLA  | 9717973422      | NA     |                             | 30.07.2024       |
|      |   |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM) 854/24      | 06.08.2024        | LAJPAT AGGARWAL VS MUNICIPAL CORPORATION OF DELHI                  | SATYENDRA KUMAR SINGH | 9811161525      |        | SKSINGH116@GMAIL.COM        | 07.08.2024       |
|      |   |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM) 855/24      | 06.08.2024        | INDIA TRADERS VS AMIT LEATHER SHOES                                | NAGENDRA KUMAR        | 9810098503      | N.A    |                             | 05.08.2024       |
|      |   |          | 308EXTENSION BLOCK THC | TRADE MARK ACT                 | CS (COMM) 856/24      | 06.08.2024        | VIJAYANT SONI PROP OF SHRI BANKE BIHARI SAMOSE WALE VS SANJAY SONI | RISHI KANT MISHRA     | 9268403018      |        | RISHIKAANT_MISHRA@YAHOO.COM | 05.08.2024       |
|      |   |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY AND DAMAGES  | CS (COMM) 880/24      | 14.08.2024        | STATE BANK OF INDIA VS RAVI KUMAR                                  | JEEWAN PARKASH GUPTA  | 9810099243      |        | JPGADVOCATE@GMAIL.COM       | 09.08.2024       |
|      |   |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (COMM) 824/24     | 14.08.2024        | TATA VS SULTAN CHAUDAHRY   | ANISH BHOLA           | 9811452022      |        | ANISHBHOLA17@YAHOO.COM      | 02.05.2024       |
|      |   |          | 308EXTENSION BLOCK THC | TRADE MARK ACT                 | CS (COMM) 883/24      | 16.08.2024        | ANIL JAIN VS RAJAN BHUTANI   | V.K. PURI             | 981159395       |        | PURI PURIS@YAHOO.COM        | 12.08.2024       |
|      |   |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP(I) (COMM) 834/24  | 16.08.2024        | IDFC FIRST BANK LTD VS MADHU RAGHUBAR SINGH                        | JOGINDER SUKHIJA      | 9810315334      |        | JUSJRIS@GMAIL.COM           | 12.08.2024       |
|      |   |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (I) (COMM) 833/24 | 16.08.2024        | IDFC FIRST BANK LTD VS VERMA LOGISTICS                             | JOGINDER SUKHIJA      | 9810315334      |        | JUSJRIS@GMAIL.COM           | 12.08.2024       |

| S.No | Court | District | Court Room             | Case Type                      | Case Number          | Date Registration | Petitioner Name VS Respondent                                       | Advocate Name          | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |       |          | 308EXTENSION BLOCK THC | SPECIFIC RELIEF ACT            | CS (COMM) 890/24     | 17.08.2024        | SHIVAKRITI AGRO PVT LTD VS KARTHICKTRADERS                          | SIDHARTH ARORA         | 9839211111      |        | SIDHARTHARORA@LIVE.COM     | 14.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM) 901/24     | 20.08.2024        | VIPIN KUMAR VS MUNICIPAL CORPORATION OF DELHI                       | SATYENDRA KUMAR SINGH  | 9811161525      |        | SKSINGH116@GMAIL.COM       | 16.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM) 907/24     | 21.08.2024        | RITEESH VERMA VS RED PRINT PVT LTD                                  | VISHWENDRA VERMA       | 91987174611     |        | VERMA.VISHWENDRA@YAHOO.COM | 17.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM) 918/24     | 27.08.2024        | DFS AGRI FOODS PVT LTD VS BRIJ MOHAN BHAGWAN GOSHWAMI               | RAJIV RAHEJA           | 9811826000      |        | RRAJIVE@YAHOO.COM          | 22.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | TRADE MARK ACT                 | CS (COMM) 924/24     | 29.08.2024        | HAMDARD NATIONAL FOUNDATION (INDIA) LTD VS ZEE LABORATORIES LIMITED | SHIVENDRA PRATAP SINGH | 9953394364      |        | SHIVENDRA@THEACMECO.COM    | 24.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP(I) (COMM) 860/24 | 28.08.2024        | IDFC FIRST BANK LTD VS MONU KUNDAL LAL                              | JOGINDER SHUKHIJA      | 9810315334      |        | JUSJNIS@GMAIL.COM          | 26.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | EXECUTION PETITION             | EX (COMM)331/24      | 13.08.2024        | M/S PAYAL POLYPLAST PVT LTD VS M/S PLATINUM POLYMERS                | AMIT GUPTA             | 9810224624      |        |                            | 07.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | MISC. APPLICATION              | MISC. DJ/480/24      | 17.08.2024        | NITIN ARORA VS DINESH GUPTA   | AMIT SHARMA            | 9711140436      |        | AMITLEGAL86@GMAIL.COM      | 09.08.2024       |
|      |       |          | 308EXTENSION BLOCK THC | EXECUTION PETITION             | EX (COMM)348/24      | 21.08.2024        | M/S S CHAND AND CO. LTD VS M/S GUNJAN TRADEMARKS PVT LTD            | RAJESH KUMAR           | 9810195013      |        | ANJUBAJAJ@YAHOO.COM        | 20.08.2024       |



| S.No | Court   | District | Court Room                               | Case Type       | Case Number               | Date Registration | Petitioner Name VS Respondent                                   | Advocate Name                | Advocate Number           | Mobile | Advocate email id                 | Date of e-filing |
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| 9    | SH. DEEPAK GARG,<br>DISTRICT JUDGE,<br>COMMERCIAL<br>COURT-09 | Central  | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | Execution       | Execution (Comm)/313/2024 | 01-08-2024        | M/s Jagdamba Store Vs M/s Vipul<br>Hotels And Resorts Pvt Ltd   | Shubhashish<br>Roy(P),       | 9899986943                |        | nailsahayadvocate@<br>yahoo.co.in | 21-06-2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | OMP (Comm.)     | OMP (COMM)/68/2024        | 02-08-2024        | M/s Ardour Pack Pvt Ltd Vs M/s Clix<br>Capital Services Pvt Ltd | BHANU<br>MOHAN(P),           | 9560704117                |        | NA                                | 01.08.2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | OMP (Comm.)     | OMP (I) (COMM)/794/2024   | 03-08-2024        | IDFC FIRST Bank LTD Vs RAKIESH<br>KUMAR BOKOLIA                 | JOGINDER<br>SUKHIJA(P),      | 9810315334                |        | jusjuris@gmail.com                | 02.08.2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | Execution       | Execution (Comm)/328/2024 | 09-08-2024        | Amritpal Singh Vs Municipal<br>Corporaation of Delhi            | satyendra<br>kumar singh(P), | 9069075551                |        | sksingh116@gmail.co<br>m          | 08.08.2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | Cs (Comm.)      | CS (COMM)/875/2024        | 12-08-2024        | SHABEENA Vs AADIL KHAN  | Muddassir<br>Daiyyan(P),     | 9818712378                |        | muddasir.daiyyan@g<br>mail.com    | 09.08.2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | OMP (Comm.)     | OMP (COMM)/73/2024        | 12-08-2024        | Shellz India Pvt Ltd Vs Binny Wads<br>Pvt Ltd                   | Namit Suri(P),               | 9582410211                |        | listing@lexindis.com              | 09.08.2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | Execution       | Execution (Comm)/330/2024 | 12-08-2024        | ARUN AGGARWAL Vs RAVI BAJAJ<br>DESIGNS PVT LTD                  | SAMRIDHI<br>SAMRIDHI(P),     | 7011525052,<br>9899861459 |        | aggarwalmegha29199<br>8@gmail.com | 09.08.2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | OMP (I) (Comm.) | OMP (I) (COMM)/836/2024   | 16-08-2024        | IDFC FIRST Bank LTD Vs RAJESH<br>KUMAR JUNEJA                   | JOGINDER<br>SUKHIJA(P),      | 9810315334                |        | jusjuris@gmail.com                | 14.08.2024       |
|      |   |          | 309 THIRD<br>FLOOR<br>EXTENTION<br>BLOCK | Misc. DJ        | Misc DJ/479/2024          | 16-08-2024        | ROOP KISHORE RASTOGI Vs<br>SAGAR KHARBANDA                      | SONAL<br>SINHA(P),           | 9810002285                |        | SINHASONAL0609<br>@GMAIL.COM      | 14.08.2024       |

| S.No | Court | District | Court Room                | Case Type             | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name        | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
|------|-------|----------|---------------------------|-----------------------|---------------------------|-------------------|---|----------------------|-----------------|--------|----------------------------------|------------------|
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (Comm.) | OMP (I) (COMM)/835/2024   | 16-08-2024        | IDFC FIRST Bank LTD Vs YOGESH BANKOTI   | JOGINDER SUKHIJA(P), | 9810315334      |        | JUsjuris@gmail.com               | 14.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD Cs (Comm.)      | CS (COMM)/895/2024        | 17-08-2024        | KLJ Polymers And Chemicals Limited Vs Shreyansh Healthcare Private Limited              | Jyoti Sharma(P),     | 999008455       |        | VIKASHSHARMALA WOFFICE@GMAIL.COM | 16.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD Cs (Comm.)      | CS (COMM)/900/2024        | 20-08-2024        | Rahul Kumar Gola Prop Of M s Shubham Constructions Vs Late Sh Surinder Patwa Through LR | Sunil Satyarthi(P),  | 9811060737      |        | sunilsatyarthi@yahoo.co.in       | 17.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD Cs (Comm.)      | CS (COMM)/899/2024        | 20-08-2024        | Neelam Agarwal Vs Smart City Solutions India Pvt Ltd                                    | DEEPAK JAIN(P),      | 8588826199      |        | dkj.adv@gmail.com                | 17.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD Execution       | Execution (Comm)/349/2024 | 21-08-2024        | Rajesh Chitlangia Vs Jitender Singh   | SATENDRA KUMAR(P),   | 9968347727      |        | satendra.gautam85@gmail.com      | 20.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD Execution       | Execution (Comm)/364/2024 | 27-08-2024        | PULAK TRADEX PVT LTD Vs JIYA ALIAS ZIYA ENTERPRISES THROUGH ITS AR                      | AKASH GUPTA(P),      | 9599862350      |        | advocatemishra1102@gmail.com     | 24.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD Execution       | Execution (Comm)/365/2024 | 28-08-2024        | Somethingnew Vs One Culture Pvt Ltd   | Avinash Shukla(P),   | 9971027290      |        | nishant@nglaw.in                 | 27.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (Comm.) | OMP (I) (COMM)/857/2024   | 28-08-2024        | IDFC FIRST Bank LTD Vs AMARJEET SINGH   | JOGINDER SUKHIJA(P), | 9810315334      |        | jusjuris@gmail.com               | 27.08.2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (Comm.) | OMP (I) (COMM)/854/2024   | 28-08-2024        | IDFC FIRST Bank LTD Vs RAHUL GAUTAM   | JOGINDER SUKHIJA(P), | 9810315334      |        | jusjuris@gmail.com               | 27.08.2024       |

| S.No | Court   | District | Court Room                      | Case Type       | Case Number               | Date Registration | Petitioner Name VS Respondent  | Advocate Name        | Advocate Number | Mobile | Advocate email id        | Date of e-filing |
|------|---|----------|---------------------------------|-----------------|---------------------------|-------------------|--|----------------------|-----------------|--------|--------------------------|------------------|
|      |   |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution       | Execution (Comm)/368/2024 | 29-08-2024        | Steel Metal Tubes India Pvt Ltd Vs Rudra Energies Solution   | ANANT RAO(P),        | 9811486602      |        | jkgarg800F@gmail.com     | 28.08.2024       |
|      |   |          | 309 THIRD FLOOR EXTENTION BLOCK | Cs (Comm.)      | CS (COMM)/930/2024        | 29-08-2024        | Canadian Specialty Vinyls Vs Nandita Sales Private Limited   | raveesh thukral(P),  | 9810166390      |        | MMATASSOCIATES@GMAIL.COM | 28.08.2024       |
|      |   |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (Comm.) | OMP (I) (COMM)/872/2024   | 30-08-2024        | IDFC FIRST Bank LTD Vs DEEPAK KUMAR  | JOGINDER SUKHIJA(P), | 9810315334      |        | jusjuris@gmail.com       | 29.08.2024       |
|      |   |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution       | Execution (Comm)/334/2024 | 14.08.2024        | M/s VEE PEE CREATIONS PVT LTD THROUG ACCOUNTANT SH. HARDESH KUMAR VS LAKSHMI GENERAL STORE K D RAO | Sachin Goyal         | 9873910829      |        |                          | 13.08.2024       |
|      |   |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution       | Execution (Comm)/340/2024 | 16.08.2024        | PRINCEM ORNAMENTS PVT. LTD. VS M/s IV JEWELLERS THROUGH ITS PROPRIETOR SH. VIPAN NISCHAL           | Varun Gupta          | 9810476767      |        | gupta.varun1@gmail.com   | 14.08.2024       |
| 10   | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central  | 307                             | Civil           | CS (COMM)/834/2024        | 01-08-2024        | Pidilite Industries Limited Vs Gian Chand Bansal   | Divyam Agarwal       | 8595047596      |        | admin@alclegal.in        | 31-07-2024       |
|      |   |          | 307                             | Civil           | CS (COMM)/842/2024        | 03-08-2024        | KUMAR FOOD INDUSTRIES LTD Vs M/S KARAN FOODS   | Neeraj Grover        | 9810376869      |        | groverindia@outlook.com  | 02-08-2024       |
|      |   |          | 307                             | Civil           | OMP (I) (COMM)/800/2024   | 03-08-2024        | IDFC FIRST Bank LTD Vs PRADEEP KUMAR   | JOGINDER SUKHIJA     | 9810315334      |        | jusjuris@gmail.com       | 02-08-2024       |
|      |   |          | 307                             | Civil           | Execution (Comm)/323/2024 | 06-08-2024        | Mukesh Kumar Kashyap Vs M/s Oberoi Electric and Machinery Store                                    | RANJAN DOSHI         | 7011312145      |        | N.A.                     | 02-08-2024       |

| S.No | Court | District | Court Room | Case Type | Case Number                | Date Registration | Petitioner Name VS Respondent                        | Advocate Name          | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|------------|-----------|----------------------------|-------------------|--|------------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 307        | Civil     | OMP (I) (COMM)/799/2024    | 03-08-2024        | IDFC FIRST Bank LTD Vs NEEL KAMAL                    | JOGINDER SUKHIJA       | 9810315334      |        | jusjuris@gmail.com           | 01-08-2024       |
|      |       |          | 307        | Civil     | Execution (Comm)/319/2024  | 05-08-2024        | Nittu Creations Private Limited Vs Anand Mehra       | ARUN KUMAR             | 9810131832      |        | onlinearun@yahoo.co.in       | 03-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/850/2024         | 06-08-2024        | CANARA BANK Vs M/s NOVELTY ENTERPRISES               | Vinod Gupta            | 9891954484      |        | counsel.vinodgupta@gmail.com | 04-08-2024       |
|      |       |          | 307        | Civil     | Execution (Comm)/322/2024  | 06-08-2024        | Pankaj Mittal Vs Union of India                      | BHUPESH NARULA         | 9810260246      |        | info@iconofhuminity.com      | 03-08-2024       |
|      |       |          | 307        | Civil     | OMP (I) (COMM)/815/2024    | 12-08-2024        | TATA CAPITAL LTD Vs SUKHBIR DAGAR                    | ANISH BHOLA            | 9811452022      |        | anish_bhola17@yahoo.com      | 08-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/878/2024         | 13-08-2024        | Nike Innovate CV Vs Ashok Kumar (Unknown)            | Aastha Sharma          | 9718209970      |        | aastha@thelegist.com         | 09-08-2024       |
|      |       |          | 307        | Civil     | Execution (Comm.)/335/2024 | 14-08-2024        | M/s NOVA POLYCHEM Vs M/s O-CHEM SEALERS PVT LTD      | MOHAN SHARMA           | 9811137173      |        | mslegalchoice@gmail.com      | 10-08-2024       |
|      |       |          | 307        | Civil     | Execution (Comm.)/336/2024 | 14-08-2024        | AMITABH AGARWAL Vs M/s Garware Paints Ltd            | MOHAN SHARMA           | 9811137173      |        | mslegalchoice@gmail.com      | 10-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/877/2024         | 13-08-2024        | Virkamal Optics Private Limited Vs Jigar Jayant Vasa | SHIVENDRA PRATAP SINGH | 9953394364      |        | shivendra@theacmec.com       | 08-08-2024       |

| S.No | Court | District | Court Room | Case Type | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name    | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|-----------|---------------------------|-------------------|---|------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 307        | Civil     | OMP (I) (COMM)/827/2024   | 16-08-2024        | IDFC FIRST BANK LTD Vs DARSHAN DALBIR                                 | JOGINDER SUKHIJA | 9810315334      |        | jusjuris@gmail.com             | 13-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/905/2024        | 21-08-2024        | Adidas AG Vs ASHOK KUMAR  | Aastha Sharma    | 9718209970      |        | aastha@thelegist.com           | 17-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/914/2024        | 22-08-2024        | Shri Hari Rice Processors Vs Rajesh Kumar                             | Pradeep Rana     | 8586877727      |        | pprlawassociatesllp@gmail.com  | 13-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/913/2024        | 22-08-2024        | Vani Prakashan Group Vs Sanage Publishing House LLP                   | Ritwik Parikh    | 9999320409      |        | ritwikoff@outlook.com          | 21-08-2024       |
|      |       |          | 307        | Civil     | Execution (Comm)/358/2024 | 22-08-2024        | M/s REACH INTERNATIONAL Vs Haicheng (India) Engineering Pvt Ltd       | Vaibhav Mahajan  | 9899805856      |        | vaibhav@mahajan.law            | 13-08-2024       |
|      |       |          | 307        | Civil     | Execution (Comm)/357/2024 | 22-08-2024        | KENT INDUSTRIES Vs THE RED FOX CABLES ENTERPRISES                     | RITA SANGHAVI    | 9953413632      |        | adv.rita.sanghavi@gmail.com    | 13-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/921/2024        | 27-08-2024        | VINAY GOYAL Vs M/s JINDAL TRADERS                                     | SHANTNU AGGARWAL | 9999347367      |        | officeofshantnuagg@gmail.com   | 23-08-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/932/2024        | 30-08-2024        | PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER | Vikas Sharma     | 9810566116      |        | advocatevikassharma1@gmail.com | 25-08-2024       |
|      |       |          | 307        | Civil     | OMP (I) (COMM)/859/2024   | 28-08-2024        | IDFC FIRST Bank LTD Vs VINOD KAPOOR                                   | JOGINDER SUKHIJA | 9810315334      |        | jusjuris@gmail.com             | 26-08-2024       |

| S.No | Court   | District | Court Room     | Case Type      | Case Number             | Date Registration | Petitioner Name VS Respondent                         | Advocate Name            | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|---|----------|----------------|----------------|-------------------------|-------------------|---|--------------------------|-----------------|--------|--------------------------------|------------------|
|      |   |          | 307            | Civil          | OMP (I) (COMM)/861/2024 | 28-08-2024        | IDFC FIRST Bank LTD Vs RAJ BHAWAN YADAV               | JOGINDER SUKHIJA         | 9810315334      |        | jusjuris@gmail.com             | 26-08-2024       |
|      |   |          | 307            | Civil          | CS (COMM)/937/2024      | 30-08-2024        | LOREAL INDIA PRIVATE LIMITED Vs ASHOK KUMAR AND ORS.  | Shravan Bansal           | 9990605966      |        | unitedmark@unitedandunited.com | 28-08-2024       |
|      |   |          | 307            | Civil          | OMP (I) (COMM)/874/2024 | 31-08-2024        | IDFC FIRST Bank LTD Vs KAUSHAL KUMAR                  | JOGINDER SUKHIJA         | 9810315334      |        | jusjuris@gmail.com             | 29-08-2024       |
| 11   | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central  | COURT ROOM 310 | OMP (COMM)     | OMP (COMM)/70/2024      | 02-08-2024        | RAJ KUMAR Vs M/s EQUITAS SMALL FINANCE BANK LTD       | Deepak Yadav(P),         | 9999980081      |        | DeepakYadavAdvocate@gmail.com  | 31-07-2024       |
|      |   |          | COURT ROOM 310 | CS (COMM)      | CS (COMM)/843/2024      | 03-08-2024        | PUNEET GOYAL Vs MOHAN TRADING CO AND ORS              | Sunil Gupta              | 8860313311      |        | advsg@yahoo.com                | 02-08-2024       |
|      |   |          | COURT ROOM 310 | CS (COMM)      | CS (COMM)/871/2024      | 09-08-2024        | M/s CAPITAL PLASTIC HOUSE Vs M/s HINDUSTON INDUSTRIES | KRISHANA KUMAR SINGH(P), | 9810673660      |        | advkksingh@gmail.com           | 02-08-2024       |
|      |   |          | COURT ROOM 310 | OMP (I) (COMM) | OMP (I) (COMM)/820/2024 | 13-08-2024        | IDFC FIRST BANK LTD Vs SANTOSH KUMAR CHAURASIYA       | JOGINDER SUKHIJA(P),     | 9810315334      |        | jusjuris@gmail.com             | 09-08-2024       |
|      |   |          | COURT ROOM 310 | CS (COMM)      | CS (COMM)/886/2024      | 16-08-2024        | UNDER ARMOUR INC Vs Ashok Kumar                       | Aastha Sharma            | 9718209970      |        | aastha@thelegist.com           | 13-08-2024       |
|      |   |          | COURT ROOM 310 | CS (COMM)      | CS (COMM)/887/2024      | 16-08-2024        | PANKAJ BANSAL Vs R B FOODS PRODUCT                    | Amit Tomar(P),           | 8800442587      |        | amit@tomarnassociates.com      | 13-08-2024       |

| S.No | Court                                      | District         | Court Room     | Case Type      | Case Number             | Date Registration | Petitioner Name VS Respondent                            | Advocate Name             | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|--|------------------|----------------|----------------|-------------------------|-------------------|--|---------------------------|-----------------|--------|-------------------------------|------------------|
|      |  |                  | COURT ROOM 310 | CS (COMM)      | CS (COMM)/917/2024      | 24-08-2024        | VARUN TEXTILES Vs M/S SHUBHANGI SAREE COLLECTION         | Rohit Mishra(P),          | 7838214595      |        | rohitmishra369@gmail.com      | 20-08-2024       |
|      |  |                  | COURT ROOM 310 | CS (COMM)      | CS (COMM)/916/2024      | 24-08-2024        | MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD AND ANR | R. B. Singh               | 9810822162      |        | advocaterbsingh1962@gmail.com | 21-08-2024       |
|      |  |                  | COURT ROOM 310 | CS (COMM)      | CS (COMM)/931/2024      | 29-08-2024        | VISHAL SEHGAL Vs RUNGTA IRRIGATION LTD                   | Karanpreet singh          | 9899604908      |        | karansatron50@gmail.com       | 23-08-2024       |
|      |  |                  | COURT ROOM 310 | CS (COMM)      | CS (COMM)/936/2024      | 30-08-2024        | KRISHAN KUMAR GUPTA Vs MUNICIPAL CORP OF DELHI AND ANR   | satyendra kumar singh(P), | 9811161525      |        | sksingh116@gmail.com          | 29-08-2024       |
|      |  |                  | COURT ROOM 310 | OMP (I) (COMM) | OMP (I) (COMM)/873/2024 | 30-08-2024        | IDFC FIRST Bank LTD Vs ARVIND KUMAR                      | JOGINDER SUKHIJA(P),      | 9810315334      |        | jusjuris@gmail.com            | 28-08-2024       |
|      |  |                  | COURT ROOM 310 | OMP (I) (COMM) | OMP (I) (COMM)/881/2024 | 31-08-2024        | IDFC FIRST BANK LTD Vs MADHU BALA                        | JOGINDER SUKHIJA(P),      | 9810315334      |        | jusjuris@gmail.com            | 29-08-2024       |
|      |  |                  | COURT ROOM 310 | OMP (I) (COMM) | OMP (I) (COMM)/880/2024 | 31-08-2024        | IDFC FIRST BANK LTD Vs RAJNI RAMESHWARDASS               | JOGINDER SUKHIJA(P),      | 9810315334      |        | jusjuris@gmail.com            | 29-08-2024       |
|      |  |                  | COURT ROOM 310 | Ex (Comm)      | Ex (Comm)/341/2024      | 16-08-2024        | NEERAJ AGGARWAL VS HARMEET SINGH                         | UTSAV PANDEY              | 9555008144      |        | advocateutsav89@gmail.com     | 22-07-2024       |
| 12   | SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT | Central District | 401            | CS COMM        | 838/2024                | 02.08.2024        | SONIA PUNJABI V/S HARVINDER SINGH                        | MOHD. BABAR               | 9891146454      |        | MOHDBABARADV@GMAIL.COM        | 01.08.2024       |

| S.No | Court | District | Court Room | Case Type    | Case Number | Date Registration | Petitioner Name VS Respondent                  | Advocate Name      | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|--------------|-------------|-------------------|--|--------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 401        | EX COMM      | 315/2024    | 02.08.2024        | STATE BANK OF INDIA V/S BRIJ MOHAN             | PRANSHU VASHISHTHA | 9999737225      |        | PRANSHU11.VASHISHTHA@GMAIL.COM | 27.07.2024       |
|      |       |          | 401        | EX COMM      | 316/2024    | 02.08.2024        | STATE BANK OF INDIA V/S ARUN KUMAR             | PRANSHU VASHISHTHA | 9999737225      |        | PRANSHU11.VASHISHTHA@GMAIL.COM | 10.07.2024       |
|      |       |          | 401        | OMP (I) COMM | 797/2024    | 03.08.2024        | IDFC FIRST BANK LTD V/S ZUBAIR ANEES           | JOGINDER SUKHIJA   | 9810315334      |        | JUSJURIS@GMAIL.COM             | 01.08.2024       |
|      |       |          | 401        | OMP (I) COMM | 804/2024    | 05.08.2024        | IDFC FIRST BANK LTD V/S JAVED SAKRUDDIN & ORS  | JOGINDER SUKHIJA   | 9810315334      |        | JUSJURIS@GMAIL.COM             | 02.08.2024       |
|      |       |          | 401        | EX COMM      | 320/2024    | 06.08.2024        | M/S ROOP INTERNATIONAL V/S SANJAY KOTHARI      | PRAMOD KR. YADAV   | 8802915569      |        | PRAMODYADAV60180@GMAIL.COM     | 23.07.2024       |
|      |       |          | 401        | CS COMM      | 851/2024    | 06.08.2024        | INLAND WORLD LOGISTICS PVT LTD V/S NEERU ANAND | J.P SHEKHAWAT      | 9811165702      |        |                                | 27.07.2024       |
|      |       |          | 401        | CS COMM      | 858/2024    | 07.08.2024        | THE NAINITAL BANK LTD V/S POOJA YADAV          | SALOK MOHAN        | 9675678910      |        | ALOKMPI@GMAIL.COM              | 26.07.2024       |
|      |       |          | 401        | MISC DJ      | 477/2024    | 14.08.2024        | DINESH SHARMA V/S SOMPAL                       | VISHAL SONI        | 9818348100      |        | VISHALSONIADV@GMAIL.COM        | 09.08.2024       |
|      |       |          | 401        | OMP (I) COMM | 838/2024    | 16.08.2024        | IDFC FIRST BANK LTD V/S DHARPAL RADHE          | JOGINDER SUKHIJA   | 9810315334      |        | JUSJURIS@GMAIL.COM             | 13.08.2024       |



| S.No | Court  | District | Court Room | Case Type    | Case Number        | Date Registration | Petitioner Name VS Respondent   | Advocate Name             | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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|      |  |          | 401        | OMP (I) COMM | 839/2024           | 16.08.2024        | IDFC FIRST BANK LTD V/S BHUPENDRA SINGH                                 | JOGINDER SUKHIJA          | 9810315334      |        | JUSJURIS@GMAIL.COM            | 13.08.2024       |
|      |  |          | 401        | CS COMM      | 904/2024           | 21.08.2024        | M/S SAKARNI PLASTER INDIA PVT LTD. V/S SHUBHAM MAURYA                   | PRADEEP KR. AGRAWAL       | 8588857704      |        | VERTICAL.LEGAL@GMAIL.COM      | 14.08.2024       |
|      |  |          | 401        | CS COMM      | 920/2024           | 27.08.2024        | M/S SHAKTI TRADING V/S M/S JINDAL TRADERS & ORS                         | SHANTANU AGRAWAL          | 9999347367      |        | OFFICEOFSHANTNUAGG@GMAIL.COM  | 23.08.2024       |
|      |  |          | 401        | OMP (I) COMM | 862/2024           | 28.08.2024        | IDFC FIRST BANK LTD V/S MANISH SOLANKI                                  | JOGINDER SUKHIJA          | 9810315334      |        | JUSJURIS@GMAIL.COM            | 26.08.2024       |
|      |  |          | 401        | CS COMM      | 938/2024           | 30.08.2024        | ARIHANT ENTERPRISES V/S RCC INFRA VENTURES LTD AND ORS                  | NAMAN ISSRANI             | 9711156516      |        | ADVNAMANISSRANI@GMAIL.COM     | 29.08.2024       |
|      |  |          | 401        | CS COMM      | 933/2024           | 30.08.2024        | S P KANUGO V/s ECOSURE PULPMODLING TECHNOLOGIES LTD.                    | SARTHAK KATYAYEN          | 9810133604      |        | TRIDENTLAW@HOTMAIL.COM        | 23.08.2024       |
| 13   | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT | Central  | 402        | CIVIL        | CS (COMM)/839/2024 | 02-08-2024        | M/s Bharat Engineers And Consultants Vs Municipal Corporation Of Delhi  | Avinash Kumar Trivedi(P), | 9871441764      |        | aktrivedilawoffices@gmail.com | 31-07-2024       |
|      |  |          | 402        | CIVIL        | CS (COMM)/840/2024 | 02-08-2024        | Sri Narayan Mercantiles Pvt Ltd Vs NITCO MARBLE GRANITE PRIVATE LIMITED | manu minocha(P),          | 9810226947      |        | Zestlaw418@A\$eitr.com        | 01-08-2024       |
|      |  |          | 402        | ARBITRATION  | OMP (COMM)/67/2024 | 02-08-2024        | Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD                         | Deepak Yadav(P),          | 9999980081      |        | DeepakYadavAdvocate@gmail.Com | 01-08-2024       |

| S.No | Court | District | Court Room | Case Type   | Case Number               | Date Registration | Petitioner Name VS Respondent                            | Advocate Name                    | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|-------------|---------------------------|-------------------|--|----------------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 402        | ARBITRATION | OMP (COMM)/66/2024        | 02-08-2024        | Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD          | Deepak Yadav(P),                 | 9999980081      |        | DeepakYadavAdvocate@gmail.Com  | 01-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/796/2024   | 03-08-2024        | IDFC FIRST Bank LTD Vs SATISH KUMAR                      | JOGINDER SUKHIJA(P),             | 9810315334      |        | jusjuris@gmail.com             | 01-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/798/2024   | 03-08-2024        | IDFC FIRST Bank LTD Vs SAGEER AHMED                      | JOGINDER SUKHIJA(P),             | 9810315334      |        | jusjuris@gmail.com             | 01-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/795/2024   | 03-08-2024        | IDFC FIRST Bank LTD Vs MANOJ KUMAR NAGOIRIA              | JOGINDER SUKHIJA(P),             | 9810315334      |        | jusjuris@gmail.com             | 01-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/805/2024   | 05-08-2024        | IDFC FIRST Bank LTD Vs SANJAY SUKKE                      | JOGINDER SUKHIJA(P),             | 9810315334      |        | jusjuris@gmail.com             | 02-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/852/2024        | 06-08-2024        | SAMEER SETH Vs THE URANUS                                | MUKHLIS Rehman(P),               | 9811022221      |        | murehman123@gmail.com          | 03-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/861/2024        | 07-08-2024        | SAURIN MUKESH KUMAR SHAH Vs MAAVISA FOM CUP PVT LTD      | Awadhesh Kumar(P),               | 011 - 35008324  |        | bans~khandr~rnalm,tf@gmail.cgm | 05-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/865/2024        | 08-08-2024        | Canara Bank Vs DrREEMA RAINA SINGH                       | MANOJ KUMAR ARORA(P),            | 9811254078      |        | manvakil378@gmail.c-o,m        | 07-08-2024       |
|      |       |          | 402        | EXECUTION   | Execution (Comm)/329/2024 | 12-08-2024        | Tuss Facility Services Vs Maha Durga Charitable Hospital | Tuss Facilities VISHAL DUBEY(P), | 9868644938      |        | sumildo09@gmail.com            | 09-08-2024       |

| S.No | Court | District | Court Room | Case Type   | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name              | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
|------|-------|----------|------------|-------------|---------------------------|-------------------|---|----------------------------|-----------------|--------|---------------------------------|------------------|
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/816/2024   | 13-08-2024        | IDFC FIRST BANK LTD Vs ARVIND SINGH   | JOGINDER SUKHIJA(P),       | 9810315334      |        | jusjuris@gmail.com              | 09-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/821/2024   | 14-08-2024        | TATA CAPITAL LTD Vs AVIRAL GOYAL  | PARUL BHOLA(P),            | 9811452022      |        | ansh bhola17@yahoo.com          | 13-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/898/2024        | 20-08-2024        | JAMMU AND KASHMIR BANKS LTD Vs ASHOK BHATIA   | SOAYIB QURESHI(P),         | 8800543987      |        | SOAYIB@GMAIL.COM                | 17-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/906/2024        | 21-08-2024        | SNS PRODUCTS PRIVATE LIMITED Vs MOHAMMED ASHRAF   | FAISAL HASAN(P),           | 9899528289      |        | chambers@tejveerbh atia.com     | 13-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/911/2024        | 22-08-2024        | PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI  | Vikas Sharma(P),           | 9810566116      |        | advocatevikassharma l@gmail.com | 21-08-2024       |
|      |       |          | 402        | EXECUTION   | Execution (Comm)/356/2024 | 22-08-2024        | M/S PARAS ALUMINIUM PVT LTD Vs SNAPEX OVERSEAS AND ORS  | DARUN KUMAR YADAV(P),      | 9810768996      |        | arunyadav1131@gmail.com         | 20-08-2024       |
|      |       |          | 402        | EXECUTION   | Execution (Comm)/363/2024 | 27-08-2024        | MANU AGGARWAL Vs SHREE GANESH ENTERPRISES   | Zareef Ahmad(P),           | 9717769669      |        | anildutt.adv@gmail.com          | 23-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/919/2024        | 27-08-2024        | ROSA STEEL INDIA Vs SHREE SWAGAT HARDWARE   | Rahul Vidhani(P),          | 9990636132      |        | patent@vidhani.com              | 22-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/923/2024        | 28-08-2024        | SUPER INDIA SHOE MATERIAL PRIVATE LIMITED Vs SHRI NITIN KUMAR SOLE PROPRIETOR OF M/S FASHION FOOTWEAR | Meena Chaudhary Sharma(P), | 9811047445      |        | mcsadvocate@gmail.com           | 23-08-2024       |

| S.No | Court | District | Court Room | Case Type   | Case Number             | Date Registration | Petitioner Name VS Respondent                              | Advocate Name              | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|-------|----------|------------|-------------|-------------------------|-------------------|--|----------------------------|-----------------|--------|----------------------------|------------------|
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/863/2024 | 28-08-2024        | IDFC FIRST BANK LTD Vs AMIT KUMAR                          | JOGINDER SUKHIJA(P),       | 9810315334      |        | jusjuris@gmail.com         | 26-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/929/2024      | 29-08-2024        | MUNICIPAL CORPORATION OF DELHI Vs MAVENS WORTH ENTERPRISES | sahil aeron(P),            | 9910007125      |        | INDIAAERONS@GMAIL.COM      | 27-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/928/2024      | 29-08-2024        | CHHOTY SAHIB ENTERPRISES Vs CITI MEGA MART PVT LTD and ORS | MUKESH KUMAR(P),           | 312254443       |        | ---                        | 24-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/926/2024      | 29-08-2024        | NIKE INNOVATE C V Vs ASHOK KUMAR UNKNOWN                   | aastha sharma(P),          | 9718209970      |        | aastha@thelegist.com       | 24-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/870/2024 | 30-08-2024        | IDFC FIRST Bank LTD Vs BHAKTI DHINGRA                      | JOGINDER SUKHIJA(P),       | 9810315334      |        | jusjuris@gmail.com         | 28-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/871/2024 | 30-08-2024        | IDFC FIRST Bank LTD Vs SHAMA BEGUM                         | JOGINDER SUKHIJA(P),       | 9810315334      |        | jusjuris@gmail.com         | 28-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/940/2024      | 31-08-2024        | SKY HERBAL PHARMACY PVT LTD. VS. M/S KARIMI HERBAL AGENCY  | SHALABH SINGH(P),          | 9971468622_     |        | haquereyazl978@gmail.com   | 28-08-2024       |
|      |       |          | 402        | CIVIL       | CS (COMM)/939/2024      | 31-08-2024        | SACHIN GUPTA Vs PUNEET KATHURIA                            | SHIVENDRA PRATAP SINGH(P), | 9953394364      |        | shivendrargttheacme.co.com | 29-08-2024       |
|      |       |          | 402        | ARBITRATION | OMP (I) (COMM)/876/2024 | 31-08-2024        | IDFC FIRST BANK LTD Vs BEGRAJ SINGH                        | JOGINDER SUKHIJA(P),       | 9810315334      |        | jusjuris@gmail.com         | 29-08-2024       |

| S.No | Court   | District | Court Room     | Case Type   | Case Number               | Date Registration | Petitioner Name VS Respondent                                      | Advocate Name    | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|---|----------|----------------|-------------|---------------------------|-------------------|--|------------------|-----------------|--------|------------------------------|------------------|
| 14   | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)     | West     | 201 Extn Block | Execution   | Execution (Comm)/220/2024 | 14-08-2024        | IDBI BANK LTD Vs TARUN SHARMA                                      | Vivek Kumar(P),  | 9811867703      |        | kumarvivekadvgmail.com       | 09-08-2024       |
|      |   |          |                | Execution   | Execution (Comm)/219/2024 | 14-08-2024        | Wintas Window Systems Pvt Ltd Vs Suresh Kumar                      | RAVI KUMAR(P),   | 9911118926      |        | advocateravi79@gmail.com     | 13-08-2024       |
| 15   | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West     | 209 Extn Block | CS(COMM)    | 661/2024                  | 01.08.2024        | SPARKLE JEWELS VS. PALAK ANAND                                     | RAKESH           | 9990476969      |        | advisor.rakesh1988@gmail.com | 01.08.2024       |
|      |   |          |                | OMP(I)/COMM | 10/2024                   | 02.08.2024        | KRISHAN KR. SHARMA VS. HDB FINANCIAL SERVICES                      | KALASH CHABRA    | 9599999277      |        | chabraadvkailash@gmail.com   | 30.07.2024       |
|      |   |          |                | CS(COMM)    | 674/2024                  | 05.08.2024        | HIMANSHU DHALWAL VS. SUNITA MALIK                                  | ANKUR AGARWAL    | 9873193748      |        | ocean.laws@gmail.com         | 05.08.2024       |
|      |   |          |                | CS(COMM)    | 679/2024                  | 06.08.2024        | ADIDAS SHARMA VS. OWNER PROP.                                      | PRAMOD KR. SINGH | 9810481016      |        | mail@thelegist.com           | 06.08.2024       |
|      |   |          |                | MISC.DJ     | 484/2024                  | 12.08.2024        | CANARA BANK VS. SIMARPRIT SINGH                                    | SUSHIL KR RAI    | 9868422289      |        | raisushilo915@gmail.com      | 12.08.2024       |
|      |   |          |                | CS(COMM)    | 695/2024                  | 13.08.2024        | SURENDRA BINDAL VS. GUNJAN VASHIST                                 | ANURAG BINDAL    | 9999955947      |        | anurag@bindals.net           | 13.08.2024       |
|      |   |          |                | CS(COMM)    | 696/2024                  | 13.08.2024        | HDFC BANK VS. DHRUV PAL  | PARUL BHOLA      | 9811452022      |        | anish_bhola17@yahoo.com      | 13.08.2024       |
|      |   |          |                | OMP(I)/COMM | 143/2024                  | 13.08.2024        | SHRIRAM FINANCE LTD VS. DAVINDER SINGH                             | MANOJ KUMAR      | 9811133644      |        | manojk.adv@gmail.com         | 13.08.2024       |
|      |   |          |                | CS(COMM)    | 698/2024                  | 14.08.2024        | M/S OMSONS MARKETING PVT LTD VS. M/S PATHPLUS LIQUORS PVT LTD      | IRSHAD AHMAD     | 98119622836     |        | adv.irshad1@gmail.com        | 14.08.2024       |
|      |   |          |                | CS(COMM)    | 699/2024                  | 14.08.2024        | M/S OMSONS MARKETING PVT LTD VS. M/S PRIYANKA STELLAHMAD AND TUBES | IRSHAD AHMAD     | 98119622836     |        | adv.irshad1@gmail.com        | 14.08.2024       |
|      |   |          |                | MISC.DJ     | 507/2024                  | 21.08.2024        | CANARA BANK VS. M/S PARADISE CAR                                   | SUNIL KR. JHA    | 9958307675      |        | kjhasunil943@gmail.com       |                  |

| S.No | Court | District | Court Room | Case Type   | Case Number | Date Registration | Petitioner Name VS Respondent                             | Advocate Name        | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|-------|----------|------------|-------------|-------------|-------------------|---|----------------------|-----------------|--------|-------------------------------|------------------|
|      |       |          |            | MISC.DJ     | 515/2024    | 22.08.2024        | INDIAN OVERSEAS BANK VS. VIMLA DEVI                       | UJJWAL KUMAR         | 9899596050      |        | ujjwallawfirm@gmail.com       | 22.08.2024       |
|      |       |          |            | MISC.DJ     | 516/2024    | 22.08.2024        | CANARA BANK VS. VADHULIKA                                 | RITU MISHRA          | 98973706792     |        | ritumishra.advocate@gmail.com |                  |
|      |       |          |            | MISC.DJ     | 517/2024    | 22.08.2024        | INDIAN OVERSEAS BANK VS. CHANDRA KANWAR                   | UJJWAL KUMAR         | 9899596050      |        | ujjwallawfirm@gmail.com       | 22.08.2024       |
|      |       |          |            | CS(COMM)    | 722/2024    | 23.08.2024        | TATA CAPITAL LTD VS. AMRUDDIN MIRZA                       | HEMANT KAUSHIK       | 9996994349      |        | hemantkaushik2505@gmail.com   | 23.08.2024       |
|      |       |          |            | OMP(I)/COMM | 155/2024    | 23.08.2024        | HDFC BANK VS. JAMSHED IBRAHEEM                            | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 23.08.2024       |
|      |       |          |            | OMP(I)/COMM | 156/2024    | 23.08.2024        | HDFC BANK VS. VAISHALI AHUJA                              | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 23.08.2024       |
|      |       |          |            | OMP(I)/COMM | 157/2024    | 23.08.2024        | HDFC BANK VS. ROMIT SHARMA                                | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 23.08.2024       |
|      |       |          |            | OMP(I)/COMM | 158/2024    | 23.08.2024        | HDFC BANK VS. SARITA KHURANA                              | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 23.08.2024       |
|      |       |          |            | OMP(I)/COMM | 159/2024    | 23.08.2024        | HDFC BANK VS. OM PRAKASH SINGH                            | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 23.08.2024       |
|      |       |          |            | OMP(I)/COMM | 160/2024    | 24.08.2024        | HDFC BANK VS. KAMAL SINGH                                 | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 24.08.2024       |
|      |       |          |            | CS(COMM)    | 724/2024    | 24.08.2024        | M/S OMSONS MARKETING PVT LTD VS. M/S SHARDA PIPES PVT LTD | IRSHAD AHMAD         | 9811962836      |        | adv.irshad@yahoo.com          | 24.08.2024       |
|      |       |          |            | CS(COMM)    | 725/2024    | 24.08.2024        | SAROGI SUPER SALES PVT LTD VS. UMESH LALWANI              | VARUN BEDI           | 8285672608      |        | advocatevarunbedi@gmail.com   | 24.08.2024       |
|      |       |          |            | CS(COMM)    | 726/2024    | 24.08.2024        | GAMFORD PUBLISHING HOUSE VS. SHUBHAM BOOK ZONE            | MANOJ GOSWAMI        | 9654240067      |        | manoj84goswami@gmail.com      | 24.08.2024       |

| S.No | Court | District | Court Room | Case Type   | Case Number | Date Registration | Petitioner Name VS Respondent                       | Advocate Name        | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|-------|----------|------------|-------------|-------------|-------------------|---|----------------------|-----------------|--------|-------------------------------|------------------|
|      |       |          |            | MISC.DJ     | 523/2024    | 27.08.2024        | UPCOMET TECHNOLOGIES PRIVATE LTD VS. NIVVEDIA FOODS | VARUN BALA           | 9999941625      |        | varunk.bala@gmail.com         | 27.08.2024       |
|      |       |          |            | OMP(I)/COMM | 176/2024    | 27.08.2024        | HDFC BANK VS. RUKHE ZEBASIRI                        | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 27.08.2024       |
|      |       |          |            | OMP(I)/COMM | 180/2024    | 28.08.2024        | HDFC BANK VS. PALLVI KUMARI                         | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 28.08.2024       |
|      |       |          |            | OMP(I)/COMM | 181/2024    | 28.08.2024        | HDFC BANK VS. RANI                                  | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 28.08.2024       |
|      |       |          |            | OMP(I)/COMM | 182/2024    | 28.08.2024        | HDFC BANK VS. VINEETA SUKHAVEER                     | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 28.08.2024       |
|      |       |          |            | OMP(I)/COMM | 183/2024    | 28.08.2024        | HDFC BANK VS. SUSHIL KUMAR                          | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 28.08.2024       |
|      |       |          |            | OMP(I)/COMM | 184/2024    | 28.08.2024        | HDFC BANK VS. VIVEK YADAV                           | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 28.08.2024       |
|      |       |          |            | OMP(I)/COMM | 199/2024    | 29.08.2024        | SHRIRAM FINANCE VS. DUSHYANT                        | SUNNY ARORA          | 9910574027      |        | abbuslawfirms@gmail.com       | 29.08.2024       |
|      |       |          |            | CS(COMM)    | 742/2024    | 29.08.2024        | A PLUS ENTERPRISES VS. SUVALAL JAT                  | SANDEEP JINDAL       | 9810474101      |        | sandeepjindals@rediffmail.com | 29.08.2024       |
|      |       |          |            | CS(COMM)    | 743/2024    | 29.08.2024        | ANCHAL LEASING VS. ANITA AGGARWAL                   | VIPIN NANDWANI       | 989929904       |        | jurixlsolutions02@gmail.com   | 29.08.2024       |
|      |       |          |            | CS(COMM)    | 744/2024    | 29.08.2024        | GOMTI IMPEX VS. ATUL JAIN                           | VIPIN NANDWANI       | 9899299404      |        | jurixlsolutions02@gmail.com   | 29.08.2024       |
|      |       |          |            | OMP(I)/COMM | 201/2024    | 30.08.2024        | HDFC BANK VS PRIYANSHU SHARMA                       | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 28.08.2024       |
|      |       |          |            | OMP(I)/COMM | 202/2024    | 30.08.2024        | HDFC BANK VS. MUKESH SHARMA                         | MANISH SHANKAR VERMA | 9650810426      |        | msvermachambers@gmail.com     | 28.08.2024       |

| S.No | Court   | District | Court Room     | Case Type               | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate Name            | Advocate Number       | Mobile | Advocate email id               | Date of e-filing |
|------|---|----------|----------------|-------------------------|-------------|-------------------|---|--------------------------|-----------------------|--------|---------------------------------|------------------|
|      |   |          |                | CS(COMM)                | 745/2024    | 30.08.2024        | M/S KDM KYECHEM VS. M/S KRFLTD  | ANIL SHARMA              | 9811532455            |        | adv.anilshrama07@gmail.com      | 30.08.2024       |
|      |   |          |                | CS(COMM)                | 746/2024    | 30.08.2024        | SAROGI SUPER SALES VS. HARI NARAYAN                                     | VARUN BEDI               | 8285672608            |        | advocatevarunbedi@gmail.com     | 30.08.2024       |
|      |   |          |                | MISC.DJ                 | 543/2024    | 30.08.2024        | M/S TIKURAM ASSOCIATES LLP VS. ROHAN GOYAL                              | GAURAV MALHOTRA          | 9999797229            |        | malhotra_gaurav1976@yahoo.co.in | 30.08.2024       |
|      |   |          |                | CS(COMM)                | 750/2024    | 31.08.2024        | PURPLE UNITED SALES VS. BONZO KIDS APPAREL PVT LTD                      | KAJAL PAL                | 7290935137            |        | kajal.pallmall@gmail.com        | 31.08.2024       |
| 16   | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West     | 203 Extn Block | CS (COMM)/666/2024      |             | 02-08-2024        | Sanyam Jain Prop M/s Daksha Enterprises Vs M/s Devya Overseas           | A. R Jain(P),            | 8383953944,6398892829 |        | Jain.adityaraj@Yahoo.com        | 01-08-2024       |
|      |   |          |                | CS (COMM)/665/2024      |             | 02-08-2024        | M/s Omsons Marketing Pvt Ltd Vs M/s Dazzling Drinks Pvt Ltd             | Sachin Malik(P),         | 98119628836           |        | Not Mentioned                   | 01-08-2024       |
|      |   |          |                | CS (COMM)/672/2024      |             | 03-08-2024        | State Bank of India Vs RIHAN PROP OF RQ ENTERPRISES                     | Sunil sehwat(P),         | 99991330725           |        | Not Mentioned                   | 03-08-2024       |
|      |   |          |                | CS (COMM)/671/2024      |             | 03-08-2024        | Union Bank Of India Vs Abid Husain Fabricators                          | KAMALJIT SINGH RANOT(P), | 9890410729,986848786  |        | Kamaliitsinghranot@gmail.com    | 03-08-2024       |
|      |   |          |                | CS (COMM)/675/2024      |             | 05-08-2024        | NAVEEN JAIN SOLE PROPRIETOR OF METAL CRAFT Vs SAGAR BUCKLES PVT LTD     | STUTI WASON(P),          | 9412653190,8979053190 |        | SAGAR7300@GMAIL.COM             | 03-08-2024       |
|      |   |          |                | OMP (I) (COMM)/138/2024 |             | 07-08-2024        | Shriram Finance Ltd Vs HARSH DEV THAKUR                                 | Manoj Kumar(P),          | 9811133644            |        | MANOJK.ADV@GMAIL.COM            | 05-08-2024       |
|      |   |          |                | CS (COMM)/682/2024      |             | 07-08-2024        | STAR EQUIPMENTS Vs HINDUSTAN CONSTRUCTION COMPANY LTD                   | Jatin Sharma(P),         | 8802901184,8586895369 |        | advsharma93@gmail.co            | 06-08-2024       |
|      |   |          |                | CS (COMM)/687/2024      |             | 08-08-2024        | Rohit Narula Vs Shivam Coal Carriers pvt ltd                            | GAURAV KAUSHIK(P),       | 9810353436            |        | Not Mentioned                   | 07-08-2024       |
|      |   |          |                | Misc DJ/478/2024        |             | 08-08-2024        | Ms MAYRA ALUMINIUM FORMWORK PVT LTD Vs Ms SK Integrated and Consultants | Utkarsh Gupta(P),        | 886021168             |        | info@ggguptaassociates.in       | 07-08-2024       |



| S.No | Court | District | Court Room | Case Type                 | Case Number | Date Registration | Petitioner Name VS Respondent  | Advocate Name            | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|------------|---------------------------|-------------|-------------------|--|--------------------------|-----------------|--------|------------------------------|------------------|
|      |       |          |            | CS (COMM)/688/2024        |             | 09-08-2024        | Neeru Jindal Vs Sandeep Bansal   | MUKESH AGGARWAL(P),      | 8800602060      |        | Not Mentioned                | 07-08-2024       |
|      |       |          |            | Execution (Comm)/213/2024 |             | 12-08-2024        | Surinder Sethi Vs Gulshan Verma  | Shubham Budhiraja(P),    | 873039391       |        | animcsh@sinhapartners.com    | 09-08-2024       |
|      |       |          |            | Execution (Comm)/218/2024 |             | 13-08-2024        | IDBI BANK LTD Vs PRASANTA KUMAR MALLICK  | Vivek Kumar(P),          | 9811867703      |        | kumarvivekadvgmail.com       | 10-08-2024       |
|      |       |          |            | Execution (Comm)/217/2024 |             | 13-08-2024        | Realistic Realtors Pvt Ltd Vs Karanpreet Singh Walia   | Bharat Gupta(P),         | 981044465       |        | legistauxiliary@gmail.com    | 10-08-2024       |
|      |       |          |            | CS (COMM)/703/2024        |             | 14-08-2024        | Eppion lifesciences pvt ltd Vs Nityam Pharma   | PARAS AGGARWAL(P),       | 9810600656      |        | parasaggadwaladv@gmail.com   | 13-08-2024       |
|      |       |          |            | Execution (Comm)/221/2024 |             | 16-08-2024        | M/S CAPITAL GRAINS Vs M/S GURU EXIM AND ORS  | SAMIT MADAAN(P),         | 9999653376      |        | Not Mentioned                | 14-08-2024       |
|      |       |          |            | CS (COMM)/709/2024        |             | 17-08-2024        | M/s Omsons Marketing Pvt Ltd Vs M/s Fatehpuria Fabrics Pvt Ltd   | Sachin Malik(P),         | 9811962836      |        | Not Mentioned                | 16-08-2024       |
|      |       |          |            | CS (COMM)/714/2024        |             | 21-08-2024        | Ms JMR Jewellers Pvt Ltd Vs Ujjawal Puri   | Deekshant Kaushik(P),    | 9818369860      |        | Not Mentioned                | 20-08-2024       |
|      |       |          |            | OMP (I) (COMM)/148/2024   |             | 23-08-2024        | Hdfc Bank Limited Vs MUNMUN KUMAR  | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com    | 21-08-2024       |
|      |       |          |            | OMP (I) (COMM)/161/2024   |             | 24-08-2024        | Hdfc Bank Limited Vs CHITRA WATI   | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com    | 22-08-2024       |
|      |       |          |            | CS (COMM)/727/2024        |             | 24-08-2024        | Rajsons Publication Through Its Arm Sh Rajkumar Jha Vs Vatsali Book Stationary Through Its Proprietor Suman Kumar Thakur | Manoj Goswami(P),        | 9654240067      |        | Not Mentioned                | 22-08-2024       |
|      |       |          |            | CS (COMM)/735/2024        |             | 27-08-2024        | Bobby Jain Vs Winsoft Playschool International Pvt Ltd   | Keshav Kant Sharma(P),   | 9999440419      |        | Vikasbhatia280@gmail.com     | 23-08-2024       |
|      |       |          |            | CS (COMM)/736/2024        |             | 27-08-2024        | HARINDER ANEJA Vs INTERNATIONAL PRINT O PACKYADAV LTD ORS  | GEETA YADAV(P),          | 9211021600      |        | Vishwasshivender97@gmail.com | 23-08-2024       |

| S.No | Court | District | Court Room | Case Type               | Case Number | Date Registration | Petitioner Name VS Respondent  | Advocate Name            | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|-------------------------|-------------|-------------------|--|--------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          |            | OMP (I) (COMM)/175/2024 |             | 27-08-2024        | Hdfc Bank Limited Vs SUMIT KUMAR CHATURVEDI  | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com      | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM)/174/2024 |             | 27-08-2024        | Hdfc Bank Limited Vs PARVEEN KUMAR   | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com      | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM)/173/2024 |             | 27-08-2024        | Hdfc Bank Limited Vs PRIYA CHAND   | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com      | 23-08-2024       |
|      |       |          |            | CS (COMM)/734/2024      |             | 27-08-2024        | CANARA BANK Vs SWADESH DEBNATH   | Jatin Kapur(P),          | 987370679       |        | ritumishra.advocate@gmail.com  | 24-08-2024       |
|      |       |          |            | OMP (I) (COMM)/171/2024 |             | 27-08-2024        | Shriram Finance Ltd Vs ANIL KUMAR  | Manoj Kumar(P),          | 9811133644      |        | MANOJK.ADV@GM AIL.COM          | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM)/172/2024 |             | 27-08-2024        | Shriram Finance Ltd Vs ROHIT KUMAR   | Manoj Kumar(P),          | 9811133644      |        | MANOJK.ADV@GM AIL.COM          | 23-08-2024       |
|      |       |          |            | CS (COMM)/739/2024      |             | 28-08-2024        | SUNITA TANEJA Vs PRITAM SINGH  | DEV PRAKASH PACHAURI(P), | 98102072553     |        | legaldass-sawhneyadv@gmail.com | 22-08-2024       |
|      |       |          |            | OMP (I) (COMM)/170/2024 |             | 27-08-2024        | Hdfc Bank Limited Vs RAJ DAVID   | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com      | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM)/197/2024 |             | 28-08-2024        | Hdfc Bank Limited Vs AMAN KAPOOR   | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com      | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM)/196/2024 |             | 28-08-2024        | Hdfc Bank Limited Vs SARABJEET SINGH   | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com      | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM)/195/2024 |             | 28-08-2024        | Hdfc Bank Limited Vs NONU SHARMA   | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com      | 23-08-2024       |
|      |       |          |            | CS (COMM)/740/2024      |             | 28-08-2024        | CAMFORD PUBLISHING HOUSE THROUGH ITS PROPRIETOR SHRAJ KUMAR JHA Vs VATSALI BOOK STATIONARY THROUGH | Manoj Goswami(P),        | 965424006       |        | manoi8-.3oswarr.i@gmail.com    | 26-08-2024       |
|      |       |          |            | OMP (I) (COMM)/198/2024 |             | 29-08-2024        | Shriram Finance Ltd Vs SUMIT KUMAR   | Sunny Arora(P),          | 9910574027      |        | ALBUSLAWFIRIVISF@gmail.com     | 28-08-2024       |

| S.No | Court  | District | Court Room     | Case Type                 | Case Number              | Date Registration | Petitioner Name VS Respondent                               | Advocate Name            | Advocate Number | Mobile | Advocate email id                  | Date of e-filing |
|------|--|----------|----------------|---------------------------|--------------------------|-------------------|---|--------------------------|-----------------|--------|------------------------------------|------------------|
|      |  |          |                | CS (COMM)/748/2024        |                          | 30-08-2024        | Canara Bank Vs SANDEEP KUMAR CHATURVEDI                     | sumit virmani(P),        | 9873245548,     |        | virmanilaweo@gmail.com             | 28-08-2024       |
|      |  |          |                | Execution (Comm)/230/2024 |                          | 31-08-2024        | Sudhir kumar gupta Vs Amarjeet singh                        | sahil aeron(P),          | 9910007125      |        | INDIAAERONS@GMAIL.COM              | 29-08-2024       |
|      |  |          |                | OMP (I) (COMM)/209/2024   |                          | 31-08-2024        | Hdfc Bank Limited Vs MOKSH FENSTER                          | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com          | 29-08-2024       |
|      |  |          |                | OMP (I) (COMM)/208/2024   |                          | 31-08-2024        | Hdfc Bank Limited Vs RAVI SHANKAR KUMAR                     | MANISH SHANKER VERMA(P), | 9650810426      |        | msvermachambers@gmail.com          | 29-08-2024       |
| 17   | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 202 Extn Block | CS (COMM)                 | CS (COMM)/659/2024       | 01-08-2024        | SITA RAM AND COMPANY PVT LTD Vs SUMITRA SINGH               | SEWA SINGH               | 9599300760      |        | legal.src@sitaramco.com            | 31-07-2024       |
|      |  |          |                | CS (COMM)                 | CS (COMM)/660/2024       | 01-08-2024        | CHIRANJIV SINGH Vs SHANTI GULYANI                           | SHIVANI SHARMA           | 9056115160      |        | shivanilegal84@gmail.com           | 31-07-2024       |
|      |  |          |                | CS (COMM)                 | CS (COMM)/670/2024       | 03-08-2024        | STATE BANK OF INDIA Vs SANGEETA                             | ASHOK KUMAR BAHL         | 9810019614      |        | bahl.associates1995@gmail.com      | 02-08-2024       |
|      |  |          |                | CS (COMM)                 | CS (COMM)/683/2024       | 07-08-2024        | PARVEEN KUMAR Vs M/S SWASTIK PIPES LTD                      | SAMEER SIDHARR           | 9444446565      |        | sameer.sidhar@metropolitanlegal.in | 06-08-2024       |
|      |  |          |                | CS (COMM)                 | CS (COMM)/684/2024       | 07-08-2024        | M/S SITA RAM AND COMPANY PVT LTD Vs VISHNU PRASAD SANKINENI |                          |                 |        |                                    |                  |
|      |  |          |                | CS (COMM)                 | OMP (I) (COMM.)/139/2024 | 07-08-2024        | SHRIRAM FINANCE LTD. Vs JATIN KHURANA                       |                          |                 |        |                                    |                  |
|      |  |          |                | CS (COMM)                 | OMP (I) (COMM.)/140/2024 | 07-08-2024        | SHRIRAM FINANCE LTD Vs DAVINDER SINGH                       |                          |                 |        |                                    |                  |
|      |  |          |                | CS (COMM)                 | CS (COMM)/689/2024       | 09-08-2024        | M/S SARASWATI ENGG WORKS Vs M/S TENEX TRADE LINKS           | SK SHARMA                | 9891297097      |        | sksharmaadvocate@hotmail.com       | 08-08-2024       |
|      |  |          |                | CS (COMM)                 | CS (COMM)/692/2024       | 12-08-2024        | IDBI BANK LIMITED Vs AAMNA BEGUM                            | SATISH KUMAR             | 9213905829      |        | manish@klfindia.com                | 12-08-2024       |

| S.No | Court | District | Court Room | Case Type      | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name       | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
|------|-------|----------|------------|----------------|--------------------------|-------------------|---|---------------------|-----------------|--------|-----------------------------|------------------|
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/142/2024 | 13-08-2024        | SHRIRAM FINANCE LIMITED Vs JATIN KHURANA                                    | MANOJ KUMAR         | 811133644       |        | Manojk.adv@gmail.com        | 12-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/700/2024       | 14-08-2024        | IDBI BANK LIMITED Vs RITIKA GROVER  | SATISH KUMAR        | 9213905829      |        | manish@klfindia.com         | 13-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/701/2024       | 14-08-2024        | M/S OMSONS MARKETING PVT LTD Vs M/S L R K INVESTMENT PVT LTD                | IRSHAD AHMAD        | 9811962836      |        | adv.irshadl@gmail.com       | 13-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/704/2024       | 17-08-2024        | RAMAN GANDHI Vs DINESH KUMAR SINGH  | N K JAIN            | 9811109763      |        | girishgauradv@yahoo.com     | 16-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/145/2024 | 17-08-2024        | SHRIRAM FINANCE LTD Vs ASHISH JOSHI   | MANOJ KUMAR         | 811133644       |        | Manojk.adv@gmail.com        | 16-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/146/2024 | 17-08-2024        | SHRIRAM FINANCE LTD Vs JATIN KHURANA  | MANOJ KUMAR         | 811133644       |        | Manojk.adv@gmail.com        | 16-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/713/2024       | 21-08-2024        | M/S TECHMART SYSTEMS COMPANY PVT LTD Pvt Ltd Vs HARIGO TECHNOLOGIES PVT LTD | GAURAV ARORA        | 8800272829      |        | gauravaroralawyer@gmail.com | 20-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/715/2024       | 22-08-2024        | CANARA BANK Vs ANKIT BHATIA   | NILENDU VATSYAYAN   | 9999050853      |        | nilenduvatsyayan@gmail.com  | 21-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/149/2024 | 23-08-2024        | HDFC BANK LIMITED Vs NARENDER SINGH   | MANISH VERMA        | 9650810426      |        | msvermachambers@gmail.com   | 22-08-2024       |
|      |       |          |            | CS (COMM)      | OMP (I) (COMM.)/150/2024 | 23-08-2024        | HDFC BANK LIMITED Vs GAURAV CHAND   |                     |                 |        |                             | 22-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/151/2024 | 23-08-2024        | HDFC BANK LIMITED Vs MOHIT KUMAR  | MANISH VERMA        | 9650810426      |        | msvermachambers@gmail.com   | 22-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/716/2024       | 23-08-2024        | NEVCO ENGINEERS PVT LTD Vs CORONET ENGINEERS PVT LTD                        | MOHINDERKU MARMADAN | 9868809596      |        | sremedium6@gmail.com        | 22-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/165/2024 | 24-08-2024        | HDFC BANK LIMITED Vs SHALINI GUPTA  | MANISH VERMA        | 9650810426      |        | msvermachambers@gmail.com   | 23-08-2024       |

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|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/167/2024 | 24-08-2024        | HDFC BANK LIMITED Vs SHREY KHURANA                         | MANISH VERMA            | 9650810426      |        | msvermachambers@gmail.com    | 23-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/729/2024       | 24-08-2024        | RAJSONS PUBLICATION Vs SHUBHAM BOOK ZONE                   | MANOJ GOSWAMI           | 9654240067      |        | manoj84goswami@gmail.com     | 23-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/730/2024       | 24-08-2024        | BALAJI ACTION BUILDWELL PVT LTD Vs PENGU INVENTIVE PVT LTD | ABHISHEK HARJIKA        | 9310008854      |        | aharjika12@gmail.com         | 23-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/732/2024       | 24-08-2024        | BALAJI ACTION BUILDWELL PVT LTD Vs RAFI AHMAD              | ABHISHEK HARJIKA        | 9310008854      |        | aharjika12@gmail.com         | 23-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/733/2024       | 24-08-2024        | INDIAN OVERSEAS BANK Vs RUBY RANI                          | SAGAR AGGARWAL          | 9810980834      |        | areness@arenesslaw.com       | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/168/2024 | 27-08-2024        | SHRIRAM FINANCE LTD Vs JATIN KHURANA                       | MANOJ KUMAR             | 811133644       |        | Manojk.adv@gmail.com         | 27-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/190/2024 | 28-08-2024        | SHRIRAM FINANCE LTD Vs ASHISH JOSHI                        | MANOJ KUMAR             | 811133644       |        | Manojk.adv@gmail.com         | 27-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/191/2024 | 28-08-2024        | HDFC BANK LIMITED Vs MANINDER SINGH                        | MANISH VERMA            | 9650810426      |        | msvermachambers@gmail.com    | 27-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/192/2024 | 28-08-2024        | HDFC BANK LIMITED Vs DHEERAJ KUMAR                         | MANISH VERMA            | 9650810426      |        | msvermachambers@gmail.com    | 27-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/193/2024 | 28-08-2024        | HDFC BANK LIMITED Vs RUPESH KUMAR                          | MANISH VERMA            | 9650810426      |        | msvermachambers@gmail.com    | 27-08-2024       |
|      |       |          |            | OMP (I) (COMM) | OMP (I) (COMM.)/194/2024 | 28-08-2024        | HDFC BANK LIMITED Vs ANFAS VAHID                           | MANISH VERMA            | 9650810426      |        | msvermachambers@gmail.com    | 27-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/738/2024       | 28-08-2024        | M/S AGGARWAL ENTERPRISES Vs RIMJHIM ISPAT LTD              | RAVINDRA KUMAR UPADHYAY | 9811730018      |        | ravindraupadhyay47@gmail.com | 27-08-2024       |
|      |       |          |            | CS (COMM)      | CS (COMM)/741/2024       | 29-08-2024        | BANK OF MAHARASTRA Vs MAMA BHANJA TEA STALL                | BIJAYA MOHAN GOSWAMI    | 9015893668      |        | advbmg2016@gmail.com         | 28-08-2024       |

| S.No | Court   | District | Court Room     | Case Type                  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name      | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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|      |   |          |                | CS (COMM)                  | CS (COMM)/747/2024       | 30-08-2024        | A PLUS ENTERPRISES Vs VIRENDER SINGH  | SANDEEP JINDAL     | 9810474101      |        | sandeepjindals@rediffmail.com | 29-08-2024       |
|      |   |          |                | OMP (I) (COMM)             | OMP (I) (COMM.)/203/2024 | 30-08-2024        | HDFC BANK LIMITED Vs ASHUSHARMA   | MANISH VERMA       | 9650810426      |        | msvermachambers@gmail.com     | 29-08-2024       |
|      |   |          |                | OMP (I) (COMM)             | OMP (I) (COMM.)/204/2024 | 30-08-2024        | HDFC BANK LIMITED Vs VIKRANTSHARMA  | MANISH VERMA       | 9650810426      |        | msvermachambers@gmail.com     | 29-08-2024       |
|      |   |          |                | CS (COMM)                  | CS (COMM)/749/2024       | 31-08-2024        | JATINDER DEV SETH Vs MR RAVINDER KUMAR CHOPRA                                 | KAJAL PAL          | 7290639137      |        | kajal.palmali@gmail.com       | 30-08-2024       |
| 18   | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 210 Extn Block | CS (COMM)/664/2024         | 664/2024                 | 02-08-2024        | State Bank Of India Vs Nadeem Prop Of Ms Aashna Enterprises                   | Sunil Sehrawat     | 9999330725      |        | delhilawyers@yahoo.co.in      | 02.08.2024       |
|      |   |          |                | CS (COMM)/669/2024         | 669/2024                 | 03-08-2024        | State Bank Of India Vs Reena  | Ashok Kr. Bahl     | 9810019614      |        | bahl.associates1995@gmail.com | 03.08.2024       |
|      |   |          |                | CS (COMM)/680/2024         | 680/2024                 | 07-08-2024        | PUNJAB NATIONAL BANK Vs KUNAL TEXTILES  | Sayak Banyopadhyay | 9818307300      |        | sayak.law@gmail.com           | 07.08.2024       |
|      |   |          |                | OMP (I) (COMM.)/141/2024   | 141/2024                 | 08-08-2024        | Anny Malhotra and Anr Vs Ajay Malhotra and Anr                                | Maneesh Gumber     | 9911315304      |        | ascentlawfrim@gmail.com       | 08.08.2024       |
|      |   |          |                | Execution (Comm.)/208/2024 | 208/2024                 | 08-08-2024        | Airfilt Technologies Pvt Ltd Vs Himalayan Equipments Manufacturing Co Pvt Ltd | Abhishek Sharma    | 8930304830      |        | not provided                  | 08.08.2024       |
|      |   |          |                | CS (COMM)/686/2024         | 686/2024                 | 08-08-2024        | AHEAD RETAIL LEASING Vs Jitender Nijhara                                      | Bhavya Kohli       | 9999239545      |        | advbhavyakohli@gmail.com      | 06.08.2024       |
|      |   |          |                | Execution (Comm.)/211/2024 | 211/2024                 | 09-08-2024        | Punjab National Bank Vs Chhaya Pandey   | Ashish Batra       | 9891223874      |        | ashishbatra85@gmail.com       | 09.08.2024       |
|      |   |          |                | Execution (Comm.)/214/2024 | 214/2024                 | 13-08-2024        | Om Logistics Ltd. Vs Fenda Audio India Pvt. Ltd.                              | Arun Aggarwal      | 9810163624      |        | advocatearun23@gmail.com      | 09.08.2024       |
|      |   |          |                | CS (COMM)/705/2024         | 705/2024                 | 17-08-2024        | M/s Omsons Marketing Pvt Ltd Vs M/s Chanmeet Leasing and Finance Pvt Ltd      | Irshad ahmed       | 9811762838      |        | adv.irshad1@yahoo.com         | 17-08-2024       |

| S.No | Court | District | Court Room | Case Type                | Case Number | Date Registration | Petitioner Name VS Respondent                                  | Advocate             | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|------------|--------------------------|-------------|-------------------|--|----------------------|-----------------|--------|---------------------------|------------------|
|      |       |          |            | CS (COMM)/706/2024       | 706/2024    | 17-08-2024        | M/s Omsons Marketing Pvt Ltd Vs M/s Poshish Furnishers Pvt Ltd | Irshad ahmed         | 9811762838      |        | adv.irshad1@yahoo.com     | 17-08-2024       |
|      |       |          |            | CS (COMM)/707/2024       | 707/2024    | 17-08-2024        | charanpaaduka industries pvt ltd Vs ABDUS SAMAD                | Rinky Singhal        | 8130707356      |        | rinkys601@gmail.com       | 17-08-2024       |
|      |       |          |            | CS (COMM)/711/2024       | 711/2024    | 21-08-2024        | Ravi Kumar Kohli Vs Ms S S Traders                             | Rahul Chauhan        | 8750883003      |        | not provided              | 21-08-2024       |
|      |       |          |            | CS (COMM)/712/2024       | 712/2024    | 21-08-2024        | charanpaaduka industries pvt ltd Vs OMPRAKASH VELARAM DHAKA    | Rinky Singhal        | 8130707356      |        | rinkys601@gmail.com       | 21-08-2024       |
|      |       |          |            | CS (COMM)/720/2024       | 720/2024    | 23-08-2024        | SANJAY SINGHAL Vs LALITA                                       | Parvesh Bansal       | 8010909016      |        | rationale.ratio@gmail.com | 23-08-2024       |
|      |       |          |            | CS (COMM)/721/2024       | 721/2024    | 23-08-2024        | GLOW TRADEX INDIA PVT LTD Vs HARBANS SINGH BHULLAR             | Manish Kumar         | 9958569293      |        | adv.jatinkumar@gmail.com  | 23-08-2024       |
|      |       |          |            | Misc DJ/520/2024         | 520/2024    | 24-08-2024        | trupati overseas Vs sanjeev Bhatnagar                          | Rajni                | 8376836327      |        | avdrainbisht@gmail.com    | 24-08-2024       |
|      |       |          |            | CS (COMM)/728/2024       | 728/2024    | 24-08-2024        | M/s Omsons Marketing Pvt Ltd Vs Vinod Garg                     | Irshad ahmed         | 9811762838      |        | adv.irshad1@yahoo.com     | 24-08-2024       |
|      |       |          |            | OMP (I) (COMM.)/152/2024 | 152/2024    | 23-08-2024        | Hdfe Bank Limited Vs DHANANJAY PRATAP SINGH                    | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM.)/153/2024 | 153/2024    | 23-08-2024        | Hdfe Bank Limited Vs INAM USMAN                                | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM.)/154/2024 | 154/2024    | 23-08-2024        | Hdfe Bank Limited Vs WAKIL IDRISH                              | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 23-08-2024       |
|      |       |          |            | OMP (I) (COMM.)/162/2024 | 162/2024    | 24-08-2024        | Hdfe Bank Limited Vs KALVINDER SINGH                           | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 24-08-2024       |
|      |       |          |            | OMP (I) (COMM.)/163/2024 | 163/2024    | 24-08-2024        | Hdfe Bank Limited Vs SHREY KHURANA                             | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 24-08-2024       |

| S.No | Court                                     | District | Court Room     | Case Type                | Case Number                | Date Registration | Petitioner Name VS Respondent                      | Advocate Name        | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|---|----------|----------------|--------------------------|----------------------------|-------------------|--|----------------------|-----------------|--------|---------------------------|------------------|
|      |   |          |                | OMP (I) (COMM.)/164/2024 | 164/2024                   | 24-08-2024        | Hdfc Bank Limited Vs PRASHANT KUMAR                | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 24-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/169/2024 | 169/2024                   | 27-08-2024        | Hdfc Bank Limited Vs DHARMBIR RAY                  | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 27-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/185/2024 | 185/2024                   | 28-08-2024        | Hdfc Bank Limited Vs AFZAL HUSSAIN                 | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 28-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/186/2024 | 186/2024                   | 28-08-2024        | Hdfc Bank Limited Vs AMIT SINGHAL                  | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 28-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/187/2024 | 187/2024                   | 28-08-2024        | Hdfc Bank Limited Vs REEMA YADAV                   | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 28-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/188/2024 | 188/2024                   | 28-08-2024        | Hdfc Bank Limited Vs SUSHIL KUMAR                  | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 28-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/189/2024 | 189/2024                   | 28-08-2024        | Hdfc Bank Limited Vs KAMLESH HARPAL SINGH          | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 28-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/200/2024 | 200/2024                   | 30-08-2024        | Hdfc Bank Limited Vs SONIYA SHARMA                 | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 30-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/205/2024 | 205/2024                   | 30-08-2024        | Hdfc Bank Limited Vs KUNDAN YADAV                  | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 30-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/206/2024 | 206/2024                   | 30-08-2024        | Hdfc Bank Limited Vs KAYAM SINGH                   | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 30-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/207/2024 | 207/2024                   | 30-08-2024        | Hdfc Bank Limited Vs AMIT KUMAR                    | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 30-08-2024       |
|      |   |          |                | OMP (I) (COMM.)/210/2024 | 210/2024                   | 31-08-2024        | Hdfc Bank Limited Vs SACHENDRA DEVENDRA SINGH      | Manish Shankar Verma | 9650810426      |        | msvermachambers@gmail.com | 31-08-2024       |
| 19   | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE | West     | 403 Extn Block | Execution (Comm.)        | Execution (Comm.)/205/2024 | 01-08-2024        | Dhruv Industries Ltd Vs Delcon Electronics Pvt Ltd |                      |                 |        |                           |                  |



| S.No | Court              | District | Court Room | Case Type | Case Number        | Date Registration          | Petitioner Name VS Respondent   | Advocate Name  | Advocate Number     | Mobile       | Advocate email id        | Date of e-filing                |            |
|------|--------------------|----------|------------|-----------|--------------------|----------------------------|---|--|---------------------|--------------|--------------------------|---------------------------------|------------|
|      | (COMMERCIAL COURT) |          |            | CS (COMM) | CS (COMM)/662/2024 | 01-08-2024                 | Kusum Nanda Vs Oasis Distilleries Ltd   | RAJEEV KAPOOR  | 011-42404450        |              | info@kandbpartners.com   | 29-07-2024                      |            |
|      |                    |          |            | CS (COMM) | CS (COMM)/667/2024 | 03-08-2024                 | A And S Steel Private Limited Vs Shri Irfan Khan, Proprietor M / S Lobo Footwears | SHIVEN BANGA   | 7838443353          |              | advshivenbanga@gmail.com | 30-07-2024                      |            |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/668/2024         | 03-08-2024  | Medaes Vs Medaesx Health Care Pvt Ltd  | MUKESH BHARDWAJ     | 9718264244   |                          | sanjayroy.adb@gmail.com         | 31-07-2024 |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/673/2024         | 03-08-2024  | Parveen Kumar Garg Vs Sandeep Kumar  | SAMEER SHIKHAR      | 999918302    |                          | Not available                   | 45505      |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/676/2024         | 06-08-2024  | State Bank Of India Vs Sanjay Kumar  | Rajeev Kumar Thakur | 9810019614   |                          | bahlaassociates1995@gmail.com   | 01-08-2024 |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/677/2024         | 06-08-2024  | Fedex Express Transportation And Supply Chain Service India Pvt Ltd Vs E Com Trading   | Gurvinder Suri      | 011-43434600 |                          | litigation@surico.in            | 02-08-2024 |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/678/2024         | 06-08-2024  | Asha Singh Vs Kawal Preet Kaur   | Ravi Kumar Verma    | 9911377067   |                          | advocatesachinsharma1@gmail.com | 03-08-2024 |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/681/2024         | 07-08-2024  | STAR EQUIPMENTS Vs GARUDA CONSTRUCTION AND ENGINEERING PVT LTD                         | Jatin Sharma        | 8802901184   |                          | advsharma93@gmail.com           | 05-08-2024 |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/685/2024         | 07-08-2024  | Naimi Fincap Limited Vs Doli   | Lalit Dahiya        | 9717172204   |                          | advlkdahiya.d81@gmail.com       | 08-06-2024 |
|      |                    |          |            |           | Execution (Comm.)  | Execution (Comm.)/210/2024 | 08-08-2024  | JEE KAY POLYCHEM PRIVATE LIMITED Vs SHREE SIDDHIVINAYAK AGROTECH AND ALLIED INDUSTRIES |                     |              |                          |                                 |            |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/690/2024         | 09-08-2024  | DHARMENDER SAINI Vs OM SHIV CONSTRUCTION   | Himanshu            | 8287469300   |                          | Not available                   | 08-08-2-24 |
|      |                    |          |            |           | CS (COMM)          | CS (COMM)/691/2024         | 12-08-2024  | Ambica Creation Vs Tulip Creations Pvt Ltd   | Abdul Wahid         | 8383953944   |                          | jain.adityaraj@yahoo.com        | 30-07-2024 |
|      |                    |          |            |           | OMP (I) (COMM.)    | OMP (I) (COMM.)/144/2024   | 13-08-2024  | Shriram Finance Ltd Vs AJAY KUMAR SHARMA   | Manoj Kumar         | 9811133644   |                          | Not available                   | 11-08-2024 |

| S.No | Court | District | Court Room | Case Type         | Case Number                | Date Registration | Petitioner Name VS Respondent   | Advocate Name   | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|------------|-------------------|----------------------------|-------------------|---|-----------------|-----------------|--------|------------------------------|------------------|
|      |       |          |            | CS (COMM)/        | CS (COMM)/693/2024         | 13-08-2024        | NAINI FINCAP LIMITED Vs RAM SAGAR RAI   | Lalit Dahiya    | 9717172204      |        | Not available                | 02-08-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/694/2024         | 13-08-2024        | State Bank Of India Vs Rahul Dey And Anr.   | Sunil Sehrawat  | 9999330725      |        | delhilawyers76@yahoo.co.in   | 08-05-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/697/2024         | 14-08-2024        | M/s Alutech Industries Vs Vikash Patel  | Aditya Laroyia  | 9873539952      |        | adatiylaroyia@gmail.com      | 06-06-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/702/2024         | 14-08-2024        | Fedex Express Transportation and Supply Chain Service India Pvt Ltd Vs Shiva Art Through Its Proprietor Mr Amit Jha | Gurvinder Suri  | 011-43434600    |        | litigation@surico.in         | 05-08-2024       |
|      |       |          |            | Execution (Comm.) | Execution (Comm.)/222/2024 | 20-08-2024        | M/s Kanwar Prakash Rakesh Kumar Vs Rakesh Bansal  |                 |                 |        |                              |                  |
|      |       |          |            | Execution (Comm.) | Execution (Comm.)/223/2024 | 20-08-2024        | PARKASH Vs M/S VEDIC PUBLICATTON  |                 |                 |        |                              |                  |
|      |       |          |            | CS (COMM)         | CS (COMM)/710/2024         | 20-08-2024        | IDBI BANK LIMITED Vs DOMESTIQ ENTERPRISES AND ORS   | Manish Dewan    | 9213905829      |        | manish@klfindia.com          | 08-08-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/717/2024         | 23-08-2024        | Sirca Paints India Limited Vs Deepak Kesarwani  | Ajay Bansal     | 9911004700      |        | advocateajaybansal@gmail.com | 16-08-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/718/2024         | 23-08-2024        | Sirca Paints India Limited Vs Saha Brothers And Others  | Anand Bajpai    | -               |        | Not available                | 16-04-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/719/2024         | 23-08-2024        | Punjab And Sind Bank Vs Nitin Prashi Associates And Ors   | Subhash Chandra | 9810266298      |        | adv.rakeshgupta77@gmail.com  | 29-05-2024       |
|      |       |          |            | OMP (I) (COMM.)   | OMP (I) (COMM.)/166/2024   | 24-08-2024        | Hdfc Bank Limited Vs RANJAN KUMAR   | Manish Shanker  | 7503005232      |        | ranjanjha86@gmail.com        | 22-08-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/723/2024         | 24-08-2024        | Eagle Forgings Private Limited Vs Emphasis Innovations Private Limited  | Pallav Kumar    | 9711060693      |        | info@samhitalegal.in         | 24-08-2024       |
|      |       |          |            | CS (COMM)         | CS (COMM)/731/2024         | 24-08-2024        | SH RAMAN GANDHI Vs MR SHANKER LAL   | Girish gaur     | 9811109763      |        | girishgauradv@yahoo.co.in    | 22-08-2024       |

| S.No | Court   | District           | Court Room | Case Type       | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name                       | Advocate Number        | Mobile | Advocate email id                  | Date of e-filing |
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|      |   |                    |            | OMP (I) (COMM.) | OMP (I) (COMM.)/177/2024 | 27-08-2024        | Hdfc Bank Limited Vs RAM SAROOP   | Manish Shanker                      | 7503005232             |        | ranjanjha86@gmail.com              | 27-08-2024       |
|      |   |                    |            | OMP (I) (COMM.) | OMP (I) (COMM.)/178/2024 | 27-08-2024        | Hdfc Bank Limited Vs GUDDI ASHOK KUMAR GUPTA                              | Manish Shanker                      | 7503005232             |        | ranjanjha86@gmail.com              | 23-08-2024       |
|      |   |                    |            | OMP (I) (COMM.) | OMP (I) (COMM.)/179/2024 | 27-08-2024        | Hdfc Bank Limited Vs MANISH BALIRAM KARANKAR                              | Manish Shanker                      | 7503005232             |        | ranjanjha86@gmail.com              | 23-08-2024       |
|      |   |                    |            | Misc DJ         | Misc DJ/527/2024         | 28-08-2024        | CANARA BANK Vs RAKESH KUMAR AGGARWAL                                      | Abhishek                            | 9811231578             |        | Not available                      | 20-08-2024       |
|      |   |                    |            | Misc DJ         | Misc DJ/531/2024         | 28-08-2024        | CANARA BANK Vs RAKESH KUMAR AGGARWAL AND OTHER                            |                                     |                        |        |                                    |                  |
|      |   |                    |            | CS (COMM)       | CS (COMM)/737/2024       | 28-08-2024        | Indian Overseas Bank Vs Mithu Singh                                       | Subhash Kumar Jha                   | 9810840045             |        | skjhaassociates@yahoo.co.in        | 18-08-2024       |
|      |   |                    |            | Misc DJ         | Misc DJ/532/2024         | 29-08-2024        | INDIAN BANK Vs AJAY KUMAR DUTTA   | Anant Rao                           | 9818249145             |        | Not available                      | 22-08-2024       |
| 20   | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI DISTRICT | 1          | CS(COMM)        | 620/2024                 | 01.08.2024        | STATE BANK OF INDIA VERSUS MRS. PALLAVI SHARMA                            | JEEWAN PRAKASH GUPTA                | 9810099243,            |        | JPGADVOCATE@GMAIL.COM              | 20.07.2024       |
|      |   |                    | 1          | EX(COMM)        | 129/2024                 | 1.08.2024         | M/S KAUTEN KRAFT VS. M/S DKC EXPORTS & ANR.                               | SATYAM THAREJA, VASUNDHARA NAGRATH, | 9711097019, 9810110393 |        | OFFICE@TCLAW.IN                    | 26.07.20024      |
|      |   |                    | 1          | OMP(COMM)       | 164/2024                 | 02.08.2024        | MMR INFRASTRUCTURE DEVELOPER PVT. LTD. VS. KONE ELEVATORS INDIA PVT. LTD. | ATUL KUMAR AND S. K. SINGH          | 9810431518, 9891179438 |        | SKSADV16@REDIFFMAIL.COM            | 29.07.2024       |
|      |   |                    | 1          | CS(COMM)        | 621/2024                 | 03.08.2024        | M/S P S COMMODITIES VS. M/SA AKRITI FOOD INDUSTRY LLP                     | ASSOCIATES K                        | 9999448797, 9999468603 |        | KUSHAGRABANSAL@AKASSOCIATES.ORG.IN | 22.07.2024       |
|      |   |                    | 1          | OMP(I)COMM      | 258/2024                 | 06.08.2024        | STPL HORTICULTURE PVT. TLD. VS. NORTHERN RAILWAYS                         | ABHIJEET SWAROOP                    | 971166059              |        | ABHIJEET.SWAROOP@THEGUILD.CO.IN    | 31.07.2024       |
|      |   |                    | 1          | CS(COMM)        | 624/2024                 | 06.08.2024        | DEV MURTI VS. PRODO TECHNOLOGIES PVT. LTD.                                | BIMLENDU SHEKHAR                    | 8010056536             |        | BIMLENDUSHEKHAR77@GMAIL.COM        | 01.8.2024        |

| S.No | Court | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate Name                  | Advocate Number         | Mobile | Advocate email id                                  | Date of e-filing |
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|      |       |          | 1          | EX(COMM)   | 133/2024    | 06.08.2024        | DESIRE INFRABUILD VS. OYO APARTMENTS INVESTEMENT                                  | PRNAV PROOTHI                  | 9927020390              |        | NOT AVAILABLE                                      | 31.07.2024       |
|      |       |          | 1          | OMP(COMM)  | 168/2024    | 06.08.2024        | M/S S3 BUILDWELL LLP VS. M/S SSE & S ENGINEERING                                  | ADV. BHUPENDRA                 | 9950895056              |        | BHUPENDRAGUPTA9@GMAIL.COM                          | 26.07.2024       |
|      |       |          | 1          | OMP(COMM)  | 169/2024    | 07.08.2024        | SATYAVIR CHAUHAN VS. DEVINDER SAININ AND ANR.                                     | SAHIL GARG                     | 9560690036              |        | GARGSAHILADV@GMAIL.COM                             | 31.07.2024       |
|      |       |          | 1          | OMP(I)COMM | 265/2024    | 08.08.2024        | ADITYA BIRLA FINANCE LTD. VS. MANOJ BHARDWAJ AND ORS.                             | AJAY UPPAL                     | 9811740125              |        | VIRTUOUS.PEOPLE@GMAIL.COM                          | 02.08.2024       |
|      |       |          | 1          | OMP(I)COMM | 264/2024    | 08.08.2024        | ADITYA BIRLA FINANCE LTD. VS. MANOJ BHARDWAJ AND ORS.                             | AJAY UPPAL                     | 9811740125              |        | VIRTUOUS.PEOPLE@GMAIL.COM                          | 02.08.2024       |
|      |       |          | 1          | OMP(COMM)  | 170/2024    | 08.08.2024        | UNION OF INDIA VERSUS M/S S. SNAPPERS ADVERTISING AND MARKETING LIMITED           | B.C. BHATT                     | 9891237346              |        | ADVBHUVAN@YAHOO.COM                                | 01.08.2024       |
|      |       |          | 1          | CS(COMM)   | 630/2024    | 08.08.2024        | RAJESH KUAR RUSTOGI VERSUS NEW INDIA ASSURANCE CO. LTD.                           | NAVNEET GOYAL                  | 9811224831              |        | NAVNEETGOYAL.ADV@GMAIL.COM                         | 26.07.2024       |
|      |       |          | 1          | CS(COMM)   | 634/2024    | 09.08.2024        | M G UDYOG PVT. LTD. VS. MR. HAROON RASHID PROPRIETOR OF M/S HRB MARKETING INDIA   | ZEESHAN HASHMI, ANKIT PARASHAR | 8802310640, 9999312535  |        | DELHI@ALBALAWOFFICES.COM, HASHMIALBA@GMAIL.COM     | 01.08.2024       |
|      |       |          | 1          | OMP(COMM)  | 171/2024    | 12.08.2024        | M/S SHREE RICE MILL VS. NATIONAL COMMODITIES MANGEMENT SERVICES LTD.              | DILIP SINGH                    | 9810111052              |        | OFFICE.DILIPSINGH@GMAIL.COM                        | 05.08.2024       |
|      |       |          | 1          | CS(COMM)   | 639/2024    | 12.08.2024        | M/S ECSO GLOBAL PRIVATE LIMITED VS. NAJM INTERNATIONAL FOR DISTINGUISHED PROJECTS | SHIKHAR KHARE                  | 7506433495              |        | OFFICE@SHIKHAR KHARE.IN                            | 01.08.2024       |
|      |       |          | 1          | CS(COMM)   | 638/2024    | 12.08.2024        | M/S LAKSHYA DISTRIBUTORS VS. M/S DALMIA HEALTHCARE LIMITED                        | LALIT SAHU AND YKASH CHAWLA    | 9999395264, 9999306991  |        | NOT AVAILABLE                                      | 25.07.2024       |
|      |       |          | 1          | EX(COMM)   | 140/2024    | 13.08.2024        | M/S EASTMAN AUTO & POWER LTD. VS. UNION OF INDIA                                  | ASHISH KHORANA                 | 9810006115, 9818306115  |        | KHORANAASSOCIATES@GMAIL.COM                        | 07.08.2024       |
|      |       |          | 1          | CS(COMM)   | 645/2024    | 14.08.2024        | NAVAL GROUP INSURANCE FUND VS. EX-LT SANDEEP KUMAR YADAV                          | KHAITAN & KHAITAN              | 8745009007, 99858603750 |        | ARSALAN.S@KHAITANANDKHAITAN.COM, PRATEEK.K@KHAITAN | 08.08.2024       |

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|      |       |          | 1          | EX(COMM)   | 142/2024    | 14.08.2024        | PUNJAB NATIONAL BANK VS. RAVINDER KUMAR SINGH                         | SARVJEET YADAV               | 9711785812            |        | SARVJEETYADAV08@YAHOO.COM      | 07.08.2024       |
|      |       |          | 1          | CS(COMM)   | 644/2024    | 14.08.2024        | RAJIV SHARMA VS. THE ORIENTAL INSURANCE CO. LTD. & ORS.               | MANOJ KUMAR JHA              | 955769993, 9350807852 |        | ADVMANOJJHA@GMAIL.COM          | 07.08.2024       |
|      |       |          | 1          | CS(COMM)   | 643/2024    | 14.08.2024        | M/S KBR HOSPITALITY PVT. LTD. VS. SH. MANISH GUPTA & ANR.             | MANEESH GUMBER, TARUN GUMBER | 99113215304           |        | ASCENTLAWFIRM@GMAIL.COM        | 07.08.2024       |
|      |       |          | 1          | CS(COMM)   | 642/2024    | 14.08.2024        | B. L. AGRO INDUSTRIES LIMITED VS. KISAN BAIL KOLHU                    | RAJESH SHARMA                | 9312400662            |        | THECALTRADE@GMAIL.COM          | 13.08.2024       |
|      |       |          | 1          | CS(COMM)   | 649/2024    | 16.08.2024        | STATE BANK OF INDIA VS. A SASI KUMAR                                  | A.K. ROUT                    | 9999132159            |        | AKROUTADVOCATE@GMAIL.COM       | 15.07.2024       |
|      |       |          | 1          | CS(COMM)   | 650/2024    | 16.08.2024        | STATE BANK OF INDIA VS. MRA SIYA RAM                                  | A.K. ROUT                    | 9999132159            |        | AKROUTADVOCATE@GMAIL.COM       | 15.07.2024       |
|      |       |          | 1          | OMP(E)COMM | 1/2024      | 17.08.2024        | SARENS HEAVY LIFT PVT. LTD. VERSUS M/S AMAR ENGINEERING COMPANY       | MANI KAUL                    | 9717318398            |        | ADVMANIKAUL@GMAIL.COM          | 07.08.2024       |
|      |       |          | 1          | CS(COMM)   | 651/2024    | 17.08.2024        | M/S K. R. ANAND VERSUS FEMC PRATIBHA JV & ANR.                        | BHARAT BHUSHAN BHATIA        | 9810155032            |        | BHARATBHATIA25@YAHOO.CO.IN     | 12.08.2024       |
|      |       |          | 1          | CS(COMM)   | 652/2024    | 17.08.2024        | M/S INNOVATIONE INDIA PROJECTS LLP VERSUS M/S WIREWORKS               | DIWAN ADVOCATES              | 8076293778            |        | SERVICE@DIWANADVOCATES.COM     | 12.08.2024       |
|      |       |          | 1          | OMP(I)COMM | 272/2024    | 20.08.2024        | ANIMALL TECHNOLOGIES PVT. LTD. VS. ARTHIMPACT DIGITAL LOANS PVT. LTD. | SONAM PRIYA, SHOBHIT SHUKLA  | 7895642755            |        | SONAMPRSINGH@GMAIL.COM         | 17.08.2024       |
|      |       |          | 1          | CS(COMM)   | 655/2024    | 20.08.2024        | MAHATVA ANAND VS. SPICEJET LTD. AND ANR.                              | TANKAN SURI                  | 9999722788            |        | NOT AVAILABLE                  | 12.08.2024       |
|      |       |          | 1          | EX(COMM)   | 147/2024    | 20.08.2024        | BRILLTECH ENGINEERS (P) LTD. VS. PAARTH INFRABUILD                    | ANKUR SINGHAL                | 9811126091            |        | ANKURSINGHALADVOCATE@GMAIL.COM | 16.08.2024       |
|      |       |          | 1          | CS(COMM)   | 659/2024    | 22.08.2024        | ANSAL CH-1, FLAT OWNER ASSOCIATION VS. ANJANA JAIN                    | ROHIN KUMAR MODI             | 9810243904            |        | RKM_MODI@REDDIFFMAIL.COM       | 12.08.2024       |

| S.No | Court | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent                                     | Advocate Name                | Advocate Number        | Mobile | Advocate email id                  | Date of e-filing |
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|      |       |          | 1          | CS(COMM)   | 660/2024    | 22.08.2024        | ANSAL CH-1, FLAT OWNER ASSOCIATION VS. DELTA CARRIER PVT. LTD.    | ROHIN KUMAR MODI             | 9810243904             |        | RKM_MODI@REDDIFFMAIL.COM           | 12.08.2024       |
|      |       |          | 1          | CS(COMM)   | 661/2024    | 22.08.2024        | ANSAL CH-1, FLAT OWNER ASSOCIATION VS. SUNIL SOOD                 | ROHIN KUMAR MODI             | 9810243904             |        | RKM_MODI@REDDIFFMAIL.COM           | 13.08.2024       |
|      |       |          | 1          | OMP(I)COMM | 273/2024    | 22.08.2024        | SHRIRAM FINANCE LTD. VS. SH ANSHUL RANA                           | MANOJ KUMAR                  | 981113644              |        | NOT AVAILABLE                      | 17.08.2024       |
|      |       |          | 1          | EX(COMM)   | 152/2024    | 23.08.2024        | ASHOK KANODIA VS. UNILESE ENGINEERS                               | NITIN KAKKAR                 | 9811890118             |        | NOT AVAILABLE                      | 13.08.2024       |
|      |       |          | 1          | OMP(E)COMM | 2/2024      | 23.08.2024        | NORTHERN RAILWAY VS. M/S VIVEK TRAVELS PVT. LTD.                  | SURENDA KUMAR SURYA          | 9811194260             |        | ADVOCATESKSURYAN@GMAIL.COM         | 16.08.2024       |
|      |       |          | 1          | CS(COMM)   | 671/2024    | 23.08.2024        | HT MEDIA LTD. VS. SUSHWANI KARANI EVENT & MEDIA PVT. LTD.         | ANURAG JAIN                  | 9818999686             |        | SUPPORT@LEGALKNIGHTS.IN            | 16.04.2024       |
|      |       |          | 1          | CS(COMM)   | 673/2024    | 23.08.2024        | ANSAL CHAMBERS 1 FLAT OWNERS ASSOCIATION VS. RENU SETH            | ROHIT KUMAR MODI             | 9810243904             |        | RKM_MODI@REDDIFFMAIL.COM           | 12.08.2024       |
|      |       |          | 1          | CS(COMM)   | 674/2024    | 23.08.2024        | ANSAL CHAMBERS 1 FLAT OWNERS ASSOCIATION VS. BY. COMP ELECTRONICS | ROHIT KUMAR MODI             | 9810243904             |        | RKM_MODI@REDDIFFMAIL.COM           | 12.08.2024       |
|      |       |          | 1          | CS(COMM)   | 682/2024    | 24.08.2024        | N. JOHNSON ENGINEERS VS. BESTECH INDIA P. LT.D                    | ANKUR SINGHAL                | 9811126091             |        | ANKURSINGHALADVOCATE@GMAIL.COM     | 17.08.2024       |
|      |       |          | 1          | OMP(COMM)  | 177/2024    | 24.08.2024        | SS SUPPLY CHAIN SOLUTIONS PVT. LTD. VS. DELHIVERY PRIVATE LIMITED | SSK ADVOCATES AND SOLICITORS | 9958633766, 9013231170 |        | GAURAV@SSKLAW.IN, DEEPAK@SSKLAW.IN | 17.08.2024       |
|      |       |          | 1          | CS(COMM)   | 681/2024    | 24.08.2024        | SH. DHARMINDER KUMAR GUPTA VS. SEEMA ARORA                        | RAGHAV MEHDIRATTA            | 9990870007, 9999904687 |        | ADVRAGHAV07@GMAIL.COM              | 17.08.2024       |
|      |       |          | 1          | CS(COMM)   | 680/2024    | 24.08.2024        | ANSAL CHAMBER-1 FLAT OWNERS ASSOCIATION                           | ROHIT KUMAR MODI             | 9810243904, 9013325626 |        | RKM_MODI@REDDIFFMAIL.COM           | 13.08.2024       |
|      |       |          | 1          | CS(COMM)   | 679/2024    | 24.08.2024        | STATE BANK OF INDIA VS. M/S RAYMA SURFACTANTS PVT. LTD.           | SHIV K TYAGI                 | 9811059032, 9643242952 |        | SHIVKTYAGI1@GMAIL.COM              | 23.08.2024       |

| S.No | Court  | District            | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate                      | Advocate Number        | Mobile | Advocate email id                                | Date of e-filing |
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|      |  |                     | 1          | CS(COMM)   | 685/2024    | 27.08.2024        | HAMDARD NATIONAL FOUNDATION (INDIA) VS. GOBIND RAM KAHAN CHAND              | SCHDEVA PRATAP SINGH          | 9953394364             |        | shivendra@theacmecoo.com                         | 23.08.2024       |
|      |  |                     | 1          | CS(COMM)   | 686/2024    | 27.08.2024        | VIKAS ARORA VS. RAMESH SHARMA   | RAJESH KUMAR, MORDHWAJ TIWARI | 9871907794             |        | KUMARRAJESH.AD V@GMAIL.COM                       | 25.07.2024       |
|      |  |                     | 1          | OMP(COMM)  | 178/2024    | 27.08.2024        | NIDHI JAIN VS. M/S G AND B FASHION PVT. LTD.                                | SIDHATHA JOSHI                | 9818509714             |        | NOT AVAILABLE                                    | 27.08.2024       |
|      |  |                     | 1          | EX(COMM)   | 154/2024    | 27.08.2024        | M/S NKAY ENTERPRISES VS. UNION OF INDIA                                     | ISHAN SACHDEVA                | 9871300094             |        | ISHANLEGALAID@GMAIL.COM                          | 13.08.2024       |
|      |  |                     | 1          | EX(COMM)   | 155/2024    | 28.08.2024        | SOUTHERN ALLOY FOUNDRIES PVT. LTD. VS. UNION OF INDIA                       | ANSHUMAN TIWARI               | 9958065656             |        | ANSHUDAI@YAHOO.CO.IN                             | 23.08.2024       |
|      |  |                     | 1          | CS(COMM)   | 689/2024    | 28.08.2024        | ANSAL CH-1, FLAT OWNER ASSOCIATION VS. K. B. MEHTA                          | ROHIN KUMAR MODI              | 9810243904, 9013325626 |        | RKM_MODI@REDDIFFMAIL.COM                         | 23.08.2024       |
|      |  |                     | 1          | CS(COMM)   | 698/2024    | 29.08.2024        | CURRIE AND BROWN INDIA PVT. LTD. VS. MAHIMA REAL ESTATE PVT. LTD.           | SHAILENDRA KUMAR SINGH        | 9899397290, 9717101829 |        | SKSNGH7002@GMAIL.COM, ADVOCATEAMAR1977@GMAIL.COM | 23.08.2024       |
|      |  |                     | 1          | EX(COMM)   | 156/2024    | 30.08.2024        | M/S HIMALAYAN FLORA AND AROMES PVT. LTD. VS. MUNICIPAL CORPORATION OF DELHI | VANDITA NAIN                  | 9650119034             |        | OFFICEOFANAND@GMAIL.COM                          | 23.08.2024       |
| 21   | SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | VIDYANAGAR DISTRICT | 25         | CS (COMM)  | 617/2024    | 01-08-2024        | Dr Vinod Garg Vs Jagmohan Chauhan And Anr                                   | Raghu Vasishth(P),            | 9873632733             |        | RAGHAVVASISHTH19@GMAIL.COM                       | 25.07.2024       |
|      |  |                     | 25         | OMP (COMM) | 163/2024    | 02-08-2024        | Anita Khokhar Constructions And Earthmovers Vs SM Earthmovers               | SUNIL KUMAR(P),               | 9212338846             |        | rohitkumaradv925@gmail.com                       | 26.07.2024       |
|      |  |                     | 25         | OMP (COMM) | 166/2024    | 06-08-2024        | M/s S3 Buildwel Llp Vs Nil Construction                                     | Bhupendra Kumar Gupta(P),     | 9950895056             |        | bhupendragupta906@gmail.com                      | 26.07.2024       |
|      |  |                     | 25         | OMP (COMM) | 165/2024    | 06-08-2024        | Deeksha Distributors Vs Rs Seven Lifestyle Private Limited                  | Aditya Prakash Arora(P),      | 9953744141             |        | aditya.jadelex@gmail.com                         | 11.06.2024       |
|      |  |                     | 25         | CS (COMM)  | 625/2024    | 07-08-2024        | Yagla Valya Shukla Prop Of Hariom Fabrics Vs \ Yogesh Sethi                 | KARAN ARORA(P),               | 9873057030             |        | adv.karanarora@gmail.com                         | 02.08.2024       |

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|      |       |          | 25         | CS (COMM)        | 629/2024    | 08-08-2024        | Standard Chartered Bank Vs Susheel Kumar Sharma                                 | ADDTYA KAPOOR(P),      | 9044888880      |        | addtya.kapoor@gmail.com           | 29.07.2024       |
|      |       |          | 25         | CS (COMM)        | 628/2024    | 08-08-2024        | Standard Chartered Bank Vs Rohit Bansal   | ADDTYA KAPOOR(P),      | 9044888880      |        | addtya.kapoor@gmail.com           | 29.07.2024       |
|      |       |          | 25         | CS (COMM)        | 627/2024    | 08-08-2024        | Hemant Kumar Vs Ghanshyam Dass  | MOHINDER SINGH(P),     | 9818920431      |        | yashrawat776@gamail.com           | 29.07.2024       |
|      |       |          | 25         | CS (COMM)        | 633/2024    | 09-08-2024        | M/S DUSTBUSTER Vs M/S HOTEL HANS PVT LTD  | NILESH KUMAR SAH(P),   | 9899661199      |        | advocatt.shanulchauhnan@gmail.com | 30.07.2024       |
|      |       |          | 25         | CS (COMM)        | 635/2024    | 12-08-2024        | Sameer Narang Vs ALLIANCE TELENET PVT LTD                                       | Rajat Bhalla(P),       | 9811661193      |        | rajatbhalla@hotmail.com           | 12.08.2024       |
|      |       |          | 25         | Execution (Comm) | 136/2024    | 12-08-2024        | Canara Bank Vs Gulzari Lal  | Yudhishter Sharma(P),  | 8860193372,     |        | yudhishtersharmas5@gmail.com      | 22.07.2024       |
|      |       |          | 25         | OMP (I) (COMM)   | 269/2024    | 12-08-2024        | Hero Fincorp Ltd Vs Global Impex AND Ors  | MAYANK MAHAJAN(P),     | 9873347330      |        | Mayanak mahajan05@yahoo.com       | 30.07.2024       |
|      |       |          | 25         | Misc DJ          | 3164/2024   | 13-08-2024        | KHATRI TILLPATTI BHANDAR PVT LTD Vs RADHA DEVI KHATRI AND ANR                   | SAKSHI BHASIN(P),      | 9999372279,     |        | sakshi@mdandassoiate.com          | 07.08.2024       |
|      |       |          | 25         | OMP (I) (COMM)   | 271/2024    | 16-08-2024        | UTTAM INDANE Vs INDIAN OIL CORPORATION LIMITED                                  | Neha Kapoor(P),        | 9958804676      |        | nehakapooradv24@gmail.com         | 13.08.2024       |
|      |       |          | 25         | CS (COMM)        | 646/2024    | 16-08-2024        | State Bank Of India Vs Corporal Anand Pruthviraj Thakur                         | ADAITA KUMAR ROUTH(P), | 9999132159      |        | AKROUTADVOCATE@GMAIL.COM          | 16.07.2024       |
|      |       |          | 25         | CS (COMM)        | 654/2024    | 20-08-2024        | HERO INVESTCORP PVT LTD AND ANR Vs OWNER PROPRIETOR OF KHALSA AUTO PARTS KHALSA | aastha sharma(P),      | 9718209970      |        | aastha@thelegist.com              | 12.08.2024       |
|      |       |          | 25         | Execution (Comm) | 145/2024    | 20-08-2024        | BRILLTECH ENGINEERS PVT LTD Vs PAARTH INFRABUILD PVT LTD                        | ANKUR SINGHAL(P),      | 9811126091      |        | ankursinghaladvocate@gmail.com    | 14.08.2024       |
|      |       |          | 25         | Execution (Comm) | 146/2024    | 20-08-2024        | BRILLTECH ENGINEERS PVT LTD Vs PAARTH INFRABUILD PVT LTD                        | ANKUR SINGHAL(P),      | 9811126091      |        | ankursinghaladvocate@gmail.com    | 14.08.2024       |



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|      |       |          | 25         | Execution (Comm) | 147/2024    | 20-08-2024        | BRILLTECH ENGINEERS PVT LTD Vs PAARTH INFRABUILD PRIVATE LIMITED           | ANKUR SINGHAL(P),         | 9811126091      |        | ankursinghaladvocate@gmail.com | 14.08.2024       |
|      |       |          | 25         | Execution (Comm) | 148/2024    | 20-08-2024        | Brilltech Engineers Private Limited Vs Paarth Infrabuild Private Limited   | ANKUR SINGHAL(P),         | 9811126091      |        | ankursinghaladvocate@gmail.com | 14.08.2024       |
|      |       |          | 25         | CS (COMM)        | 658/2024    | 22-08-2024        | ANSAL CH 1 FLAT OWNERS ASSOCIATION Vs R K LAL                              | ROHIT KUMAR MODI(P),      | 9810243904      |        | Rkm_modi@rediffmail.com        | 13.08.2024       |
|      |       |          | 25         | OMP (COMM)       | 175/2024    | 22-08-2024        | INOX WIND LTD Vs SAI VISHWA INFRA AND ANR                                  | SANDEEP SINGH NAINWAL(P), | 9810910312,     |        | officeofrglawz@gmail.com       | 15.08.2024       |
|      |       |          | 25         | CS (COMM)        | 672/2024    | 23-08-2024        | Ansals Chambers I Flat Owners Association Vs Amritjit Singh                | ROHIT KUMAR MODI(P),      | 9810243904      |        | Rkm_modi@rediffmail.com        | 12.08.2024       |
|      |       |          | 25         | CS (COMM)        | 670/2024    | 23-08-2024        | MOOL CHAND Vs GOVERNMENT E MARKETPLACE AND ANR                             | Deepak kumar(P),          | 9898600506      |        | deepakkumar0506@gmail.com      | 22.08.2024       |
|      |       |          | 25         | CS (COMM)        | 666/2024    | 23-08-2024        | Ansals Chambers I Flat Owners Association Vs Gaurav Arora                  | ROHIT KUMAR MODI(P),      | 9810243904      |        | Rkm_modi@rediffmail.com        | 13.08.2024       |
|      |       |          | 25         | CS (COMM)        | 668/2024    | 23-08-2024        | Ansals Chambers I Flat Owners Association Vs Rama Syal                     | ROHIT KUMAR MODI(P),      | 9810243904      |        | Rkm_modi@rediffmail.com        | 13.08.2024       |
|      |       |          | 25         | CS (COMM)        | 667/2024    | 23-08-2024        | M/S MCCAIN FOODS INDIA PRIVATE LIMITED Vs S S MARKETING (PARTNERSHIP FIRM) | Rohit Kumar(P),           | 9810524966      |        | amit.punj@yahoo.com            | 16.08.2024       |
|      |       |          | 25         | CS (COMM)        | 669/2024    | 23-08-2024        | Ansals Chambers I Flat Owners Association Vs Shyam Sunder Narwani          | ROHIT KUMAR MODI(P),      | 9810243904      |        | Rkm_modi@rediffmail.com        | 13.08.2024       |
|      |       |          | 25         | CS (COMM)        | 664/2024    | 23-08-2024        | THE SUPREME INDUSTRIES LIMITED Vs JOSHI ENTERPRISES                        | ANUBHAV MEHROTRA(P)       | 98711 09205     |        | adv.unahalawat@gmail.com       | 14.08.2024       |
|      |       |          | 25         | CS (COMM)        | 665/2024    | 23-08-2024        | HT MEDIA LTD Vs UNIVERSE SURGICAL EQUIPMENT CO                             | Anurag Jain(P),           | 9818999686      |        | support@legalkinghts.in        | 16.08.2024       |
|      |       |          | 25         | OMP (COMM)       | 177/2024    | 24-08-2024        | Ss Supply Chain Solutions Pvt Ltd Vs Delhivery Limited                     | Gaurav Bhardwaj(P),       | 9871638609      |        | deepak@ssklaw                  | 17.08.2024       |

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|      |       |          | 25         | OMP (COMM) | 176/2024    | 24-08-2024        | SS Supply Chain Solutions Pvt Ltd Vs Delhivery Limited         | Gaurav Bhardwaj(P),  | 9871638609      |        | deepak@ssklaw                | 17.08.2024       |
|      |       |          | 25         | CS (COMM)  | 675/2024    | 24-08-2024        | Ansals Chambers I Flat Owners Association Vs Neelam Sachdev    | ROHIT KUMAR MODI(P), | 9810243904      |        | Rkm_modi@rediffmail.com      | 13.08.2024       |
|      |       |          | 25         | CS (COMM)  | 684/2024    | 27-08-2024        | Vikas Arora Vs Nobel Publishers Pvt Ltd                        | Rajesh Kumar(P),     | 9871907794      |        | kumarajesh.adv@gmail.co,     | 29.07.2024       |
|      |       |          | 25         | OMP (COMM) | 179/2024    | 27-08-2024        | Union of India Vs M/s GIRDHARI LAL CHAUHAN AND SONS            | RAM KAWAR(P),        | 9810634209      |        | ram.kawar@yahoo.com          | 22.08.2024       |
|      |       |          | 25         | CS (COMM)  | 688/2024    | 28-08-2024        | NEEL METAL PRODUCTS LTD Vs RASANDIK AUTO COMPONENTS            | Jyoti Tyagi(P),      | 9811394417      |        | YEESHUJAIN@YAHOO.COM         | 17.08.2024       |
|      |       |          | 25         | CS (COMM)  | 687/2024    | 28-08-2024        | Ansals Chambers I Flat Owners Association Vs Sandeep Singh     | ROHIT KUMAR MODI(P), | 9810770474      |        | Rkm_modi@rediffmail.com      | 13.08.2024       |
|      |       |          | 25         | CS (COMM)  | 697/2024    | 29-08-2024        | State Bank of India Vs Amit Kumar Das                          | Suchita Dixit(P),    | 8896932838      |        | agnihotrisuchita@gmail       | 23.08.2024       |
|      |       |          | 25         | CS (COMM)  | 693/2024    | 29-08-2024        | Currie And Brown India Pvt Ltd Vs Era Realtors Private Limited | AMAR KUMAR(P),       | 9899397290      |        | advocateamar1977@gmail.com   | 23.08.2024       |
|      |       |          | 25         | CS (COMM)  | 695/2024    | 29-08-2024        | Currie And Brown India Pvt Ltd Vs Lucina Land Development Ltd  | AMAR KUMAR(P),       | 9899397290      |        | advocateamar1977@gmail.com   | 23.08.2024       |
|      |       |          | 25         | CS (COMM)  | 694/2024    | 29-08-2024        | PATRAM ISPAT BHANDAR Vs SWASTIK META FORGE PVT LTD             | ROHIT YADAV(P),      | 8800818232      |        | ADV.RAOROHITYA DAV@GMAIL.COM | 27.08.2024       |
|      |       |          | 25         | CS (COMM)  | 696/2024    | 29-08-2024        | State Bank of India Vs Prashant Kumar                          | Suchita Dixit(P),    | 8896932838      |        | agnihotrisuchita@gmail       | 23.08.2024       |
|      |       |          | 25         | CS (COMM)  | 692/2024    | 29-08-2024        | FUTURE GLASS WORKS PVT LTD Vs INTERIORS INDIA AND ANR          | SACHIN KUMAR(P),     | 9871147300      |        | jaigsindia2gmail.com         | 24.08.2024       |
|      |       |          | 25         | OMP (COMM) | 183/2024    | 30-08-2024        | UNION OF INDIA Vs State Trading Corporation of India Ltd       | Vandana Sharma(P),   | 9810812614      |        | vandanadeva@gmail.com        | 22.08.2024       |

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|      |       |          | 25         | CS (COMM)        | 701/2024    | 31-08-2024        | RAJESH KHURANA Vs PRADEEP KHANNA  | Rajeev Kapoor(P),        | 9811116256      |        | rkandcompany.legalservice@gmail.com | 23.08.2024       |
|      |       |          | 25         | CS (COMM)        | 702/2024    | 31-08-2024        | GREEN EARTH RECYCLER Vs RAKESH SHARMA   | SUNIL KUMAR BHARDWAJ(P), | 9311603927      |        | BHARDWAJSUNIL26@YAHOO.COM           | 23.08.2024       |
|      |       |          | 25         | OMP (COMM)       | 185/2024    | 31-08-2024        | NET AMBIT INFO SOURCE AND E SERVICES PVT LTD Vs MEC ELECTRIC CONTRACTS PVT LT | Aditya Malhotra(P),      | 989926394       |        | priyanka.gsinha@gmail.com           | 26.08.2024       |
|      |       |          | 25         | OMP (I) (COMM)   | 259/2024    | 07-08-2024        | Kotak Mahindra Prime Ltd Vs PARDEEP   | AMIT KUMAR SINHA(P),     | 011-42641454    |        | kmpspartner@gmail.com               | 05.08.2024       |
|      |       |          | 25         | OMP (I) (COMM)   | 260/2024    | 07-08-2024        | KOTAK MAHINDRA PRIME LTD Vs NAGMA ANSARI                                      | AMIT KUMAR SINHA(P),     | 011-42641454    |        | kmpspartner@gmail.com               | 05.08.2024       |
|      |       |          | 25         | OMP (I) (COMM)   | 263/2024    | 08-08-2024        | KOTAK MAHINDRA PRIME LTD Vs PAPPU R   | AMIT KUMAR SINHA(P),     | 011-42641454    |        | kmpspartner@gmail.com               | 05.08.2024       |
|      |       |          | 25         | OMP (I) (COMM)   | 261/2024    | 08-08-2024        | KOTAK MAHINDRA PRIME LTD Vs ANKIT ANKIT ANAND                                 | AMIT KUMAR SINHA(P),     | 011-42641454    |        | kmpspartner@gmail.com               | 05.08.2024       |
|      |       |          | 25         | OMP (I) (COMM)   | 262/2024    | 08-08-2024        | KOTAK MAHINDRA PRIME LTD Vs MANOJ B   | AMIT KUMAR SINHA(P),     | 011-42641454    |        | kmpspartner@gmail.com               | 05.08.2024       |
|      |       |          | 25         | Execution (Comm) | 137/2024    | 12-08-2024        | Canara Bank Vs Dharam Transports  | Yudhishter Sharma(P),    | 8860193372,     |        | yudhishtersharm55@gmail.com         | 5.08.2024        |
|      |       |          | 25         | Execution (Comm) | 135/2024    | 12-08-2024        | H T MEDIA LTD Vs Unit 83 Investment Inc                                       | puneet bajaj(P),         | 981 1100978     |        | Bajaj.bajaj227@gmail.com            | 07.08.2024       |
|      |       |          | 25         | CS (COMM)        | 657/2024    | 21-08-2024        | MOOL CHAND Vs GOVERNMENT E MARKETPLACE AND ANR                                | Deepak kumar(P),         | 9898600506      |        | Deepakkumar0506@gmail.com           | 20.08.2024       |
|      |       |          | 25         | Execution (Comm) | 150/2024    | 23-08-2024        | KAZO FASHION PVT LTD Vs Reet Bajaj Sole Proprietor Of M/s Guru International  | Taru gupta(P),           | 9818989038      |        | NOT PROVIDED                        | 17.08.2024       |
|      |       |          | 25         | Execution (Comm) | 153/2024    | 23-08-2024        | S B Industries Vs Nanak Traders   | DEEPAK GROVER(P),        | 9582948804      |        | shopelegalterm@gmail.com            | 16.08.2024       |

| S.No | Court  | District           | Court Room | Case Type                 | Case Number               | Date Registration | Petitioner Name VS Respondent  | Advocate Name             | Advocate Number | Mobile                             | Advocate email id | Date of e-filing |
|------|--|--------------------|------------|---------------------------|---------------------------|-------------------|--|---------------------------|-----------------|------------------------------------|-------------------|------------------|
| 22   | MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03 | NEW DELHI DISTRICT | 24         | EXECUTION PETITION        | Execution (Comm)/128/2024 | 01-08-2024        | M/s Link Telecom Private Ltd Vs M/s Gdn Enterprises  | NAVDEEP SINGH(P),         | 9811311360      |                                    | NOT AVAILABLE     | 17-07-2024       |
|      |  |                    | 24         | SUIT FOR RECOVERY         | CS (COMM)/619/2024        | 01-08-2024        | Punjab National Bank Vs Surender Singh   | MOHAMMAD DANISH(P),       | 9350221670      | consultdaanish@gmail.com           |                   | 25-07-2024       |
|      |  |                    | 24         | SUIT FOR TRADEMARKS       | CS (COMM)/618/2024        | 01-08-2024        | M/s Tej Ram Dharam Paul Vs M/s SR Food Products  | Shailen Bhatia(P),        | 9818558690      | advocate.shailenbhatia89@gmail.com |                   | 30-07-2024       |
|      |  |                    | 24         | EXECUTION PETITION        | Execution (Comm)/130/2024 | 02-08-2024        | Chander Kanta Vs K K Management Engineering Pvt Ltd And Ors                                | ASHOK KUMAR CHAUDHARY(P), | NOT AVAILABLE   | NOT AVAILABLE                      |                   | 25-07-2024       |
|      |  |                    | 24         | SUIT FOR RECOVERY         | CS (COMM)/622/2024        | 03-08-2024        | Hero Housing Finance Limited Vs Sachin Garg  | Rajesh Manchanda(P),      | NOT AVAILABLE   | NOT AVAILABLE                      |                   | 26-07-2024       |
|      |  |                    | 24         | APPLICATION U/S 151 CPC   | Misc DJ/3116/2024         | 05-08-2024        | Star Clearing And Forwarding Services Pvt. Ltd. Vs. Omvir Print Ok Pack Pvt. Ltd. And Anr. | rajeev kapoor(P),         | 9811116256      | rajeevkapoor1969@gmail.com         |                   | 26-07-2024       |
|      |  |                    | 24         | SUIT FOR RECOVERY         | CS (COMM)/623/2024        | 06-08-2024        | Madan Gopal Mittal Vs Sharat Chand Rajput  | Vineet Jain(P),           | 9958127227      | vineetjain27@gmail.com             |                   | 25-07-2024       |
|      |  |                    | 24         | OBJECTION PETITION U/S 34 | OMP (COMM)/167/2024       | 06-08-2024        | Cranex Ltd Vs Prosafe Automation   | AKUL MEHANDRU(P),         | 9873730409      | NOT AVAILABLE                      |                   | 27-07-2024       |

| S.No | Court | District | Court Room | Case Type  | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name       | Advocate Number | Mobile        | Advocate email id          | Date of e-filing |
|------|-------|----------|------------|--|---------------------------|-------------------|---|---------------------|-----------------|---------------|----------------------------|------------------|
|      |       |          | 24         | EXECUTION PETITION                               | Execution (Comm)/132/2024 | 06-08-2024        | Sh Pradeep Gupta Proprietor Of Renu Enterprises Vs Shikambri Saroha           | meenakshisood(P),   | 9999969923      |               | meenakshisoodadv@gmail.com | 31-07-2024       |
|      |       |          | 24         | SUIT FOR TRADEMARKS                              | CS (COMM)/626/2024        | 07-08-2024        | SHUBHAM GOLDIEE MASALE PRIVATE LIMITED Vs PATEL DHRUV                         | Shravan Bansal(P),  | 9810017859      |               | skbansalipr@gmail.com      | 03-08-2024       |
|      |       |          | 24         | PETITION U/S 9 OF ARBITRATION & CONCIALATION ACT | OMP (I) (COMM)/266/2024   | 08-08-2024        | Axis Finance Ltd Vs Kousik Kumar Sarker                                       | raveesh thukral(P), | 9198101663      |               | raveeshthukral@gmail.com   | 23-07-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY                                | CS (COMM)/632/2024        | 08-08-2024        | Vijay Anand And Associates Llp Vs Vinod Saluja                                | Ritika Choubey(P),  | NOT AVAILABLE   | NOT AVAILABLE |                            | 29-07-2024       |
|      |       |          | 24         | EXECUTION PETITION                               | Execution (Comm)/134/2024 | 08-08-2024        | Punjab National Bank Vs Rajender Singh Rana                                   | Sarjjeet Yadav(P),  | 9958927912      |               | sarjjeetyadavo8@yahoo.com  | 31-07-2024       |
|      |       |          | 24         | SUIT FOR TRADEMARKS                              | CS (COMM)/631/2024        | 08-08-2024        | THE POLO LAUREN COMPANY L P Vs DEEKAY EXPORTS LIMITED                         | Shravan Bansal(P),  | 9810017859      |               | skbansalipr@gmail.com      | 06-08-2024       |
|      |       |          | 24         | PETITION U/S 9 OF ARBITRATION & CONCIALATION ACT | OMP (I) (COMM)/267/2024   | 09-08-2024        | ORIX Leasing and Financial Services India Ltd Vs M/S ONE 97 COMMUNICATION LTD | RAJESH JANGRA(P),   | 9958726491      |               | JANGRAADVOCATE@GMAIL.COM   | 01-08-2024       |
|      |       |          | 24         | PETITION U/S 9 OF ARBITRATION & CONCIALATION ACT | OMP (I) (COMM)/268/2024   | 09-08-2024        | ORIX AUTO INFRASTRUCTURE SERVICES LIMITED Vs PAVAN POCHAMPALLY                | RAJESH JANGRA(P),   | 9958726491      |               | JANGRAADVOCATE@GMAIL.COM   | 01-08-2024       |

| S.No | Court | District | Court Room | Case Type                                      | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name              | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          | 24         | SUIT FOR RECOVERY                              | CS (COMM)/637/2024        | 12-08-2024        | M/s Eeso Global Private Limited Vs Lkg Import And Export Sdn Bhd  | SHIKHAR KHARE(P),          | 9910047947      |        | KHARE.SHIKHAR@GMAIL.COM      | 31-07-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY                              | CS (COMM)/636/2024        | 12-08-2024        | Fedex Express Transportation And Supply Chain Service India Pvt Ltd Vs Easy Style Store Through Its Sole Proprietor Mr Vijay Sahu | Gurvinder Suri(P),         | 9871692197      |        | litigation@surico.in         | 31-07-2024       |
|      |       |          | 24         | EXECUTION PETITION                             | Execution (Comm)/139/2024 | 12-08-2024        | Canara Bank Vs M/s Perfect Intellisecure Services Private Limited   | Yudhishter Sharma(P),      | 9891251777      |        | 903yudhishtersharm@gmail.com | 05-08-2024       |
|      |       |          | 24         | EXECUTION PETITION                             | Execution (Comm)/138/2024 | 12-08-2024        | Kunal Khajuria Vs Union of india  | Brijesh Tiwari(P),         | 9818078977      |        | bjesh.tiwari@gmail.com       | 05-08-2024       |
|      |       |          | 24         | PETITION U/S 9 OF ARBITRATION CONCIALATION ACT | OMP (I) (COMM)/270/2024   | 12-08-2024        | Sriram Finance Ltd. Vs. Ansul Rana  | Manoj Kumar                | 8750677946      |        | manojbarhela1971@gmail.com   | 05-08-2024       |
|      |       |          | 24         | SUIT FOR TRADEMARKS                            | CS (COMM)/641/2024        | 13-08-2024        | Jumbo Restaurants Private Limited Vs Conocedor Hospitality Private Limited  | Joel Joel(P),              | 9873841456      |        | pjjoel@yahoo.com             | 03-08-2024       |
|      |       |          | 24         | SUIT FOR TRADEMARKS                            | CS (COMM)/640/2024        | 13-08-2024        | Hamdard National Foundation (india) Vs Aravali Drugs Co   | SHIVENDRA PRATAP SINGH(P), | 9540144749      |        | shiva.78646@yahoo.com        | 08-08-2024       |
|      |       |          | 24         | EXECUTION PETITION                             | Execution (Comm)/143/2024 | 14-08-2024        | SARABJIT SINGH BEDI Vs MRS JASMINE KAUR BHATIA  | Praveen Kumar(P),          | 9999099325      |        | law_sharma@yahoo.com         | 02-08-2024       |

| S.No | Court | District | Court Room | Case Type                                       | Case Number               | Date Registration | Petitioner Name VS Respondent  | Advocate Name             | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          | 24         | OBJECTION PETITION U/S 34                       | OMP (COMM)/173/2024       | 14-08-2024        | MS AARES Telecom Pvt Ltd through its MD Vs Dron Edge Ind Pvt Ltd through its MD Kundan Kumar | PRADEEP KUMAR KAUSHIK(P), | 9999022006      |        | kaushik@lawyer1.in              | 06-08-2024       |
|      |       |          | 24         | OBJECTION PETITION U/S 34                       | OMP (COMM)/172/2024       | 14-08-2024        | EHI International Pvt Ltd Vs THE REGISTRAR GENERAL OFFICE OF REGISTRAR GENERAL INDIA         | Divjot Singh Bhatia(P),   | 9910048284      |        | divjotsingh29@gmail.com         | 07-08-2024       |
|      |       |          | 24         | EXECUTION PETITION                              | M-Ex/10/2024              | 14-08-2024        | Rajinder Arora Vs. Deutsche Bank   | WORTHING KASAR            | 9811339382      |        | worthingkasar@shailendra.net.in | 01-08-2024       |
|      |       |          | 24         | EXECUTION PETITION                              | Execution (Comm)/144/2024 | 14-08-2024        | Punjab National Bank Vs Zani Ahmed   | Sarjeet Yadav(P),         | 9958927912      |        | sarjeetyadav08@yahoo.com        | 05-08-2024       |
|      |       |          | 24         | APPLICATION U/S 151 CPC                         | Misc DJ/3176/2024         | 14-08-2024        | Om Pal Singh Vs. Nirmal Bang Securities Pvt. Ltd.  | Sourabh Garg              | 9811020110      |        | advocate.sgarg@gmail.com        | 05-08-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY                               | CS (COMM)/648/2024        | 16-08-2024        | State Bank Of India Vs Milan Jyoti Dowarah   | ADAITA KUMAR ROUTH(P),    | 9999132159      |        | NOT AVAILABLE                   | 09-07-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY                               | CS (COMM)/647/2024        | 16-08-2024        | Goel Road Carriers Pvt Ltd Vs Unilec S Sobti(P), Engineers Ltd                               | S Sobti(P),               | 9910040471      |        | kohlisobti@gmail.com            | 29-07-2024       |
|      |       |          | 24         | APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT | ARB A (COMM)/11/2024      | 16-08-2024        | Punjab state Co op Marketing Federation Vs UNION OF INDIA                                    | Mithilesh Jaiswal(P),     | 9891157466      |        | advmithileshjaiswal.c@gmail.com | 09-08-2024       |

| S.No | Court | District | Court Room | Case Type                 | Case Number               | Date Registration | Petitioner Name VS Respondent                                    | Advocate               | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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| 24   |       |          |            | APPLICATION U/S 151 CPC   | Misc DJ/3177/2024         | 16-08-2024        | State Bank of India Vs. Kusum                                    | Shiv Tyagi             | 9811059032      |        | shivktyagi@yahoo.co.in         | 09-08-2024       |
| 24   |       |          |            | SUIT FOR RECOVERY         | CS (COMM)/653/2024        | 17-08-2024        | Canara Bank Vs PREETI PURI                                       | Ekant Luthra(P),       | 8376841313      |        | ekant23@gmail.com              | 08-08-2024       |
| 24   |       |          |            | OBJECTION PETITION U/S 34 | OMP (COMM)/174/2024       | 20-08-2024        | Vee Kay Enterprises Vs Union Of India (northern Railway)         | Ranjay Kumar Dubey(P), | 8882166275      |        | RANJAYDUBEYC/C@GMAIL.COM       | 30-04-2024       |
| 24   |       |          |            | SUIT FOR TRADEMARKS       | CS (COMM)/656/2024        | 20-08-2024        | BIOMUNI NATURALS LLP Vs RIHA MARWAH                              | Kruttika Lakshmi(P),   | 9643233842      |        | kruttika@ira.law               | 16-08-2024       |
| 24   |       |          |            | SUIT FOR RECOVERY         | CS (COMM)/663/2024        | 22-08-2024        | Ansals Chambers I Flat Owners Association Vs Ak Sood I           | ROHIT KUMAR MODI(P),   | 9810243904      |        | RKMODI6272@GMAIL.COM           | 11-08-2024       |
| 24   |       |          |            | SUIT FOR RECOVERY         | CS (COMM)/662/2024        | 22-08-2024        | Ansals Chambers I Flat Owners Association Vs Veena Malhotra      | ROHIT KUMAR MODI(P),   | 9810243904      |        | RKMODI6272@GMAIL.COM           | 12-08-2024       |
| 24   |       |          |            | COUNTER CLAIM             | Counter Claim/19/2024     | 22-08-2024        | Pronton Plast Pack Private Limited Vs Mold Tek Packaging Limited | Vikas Khera(P),        | 7834897828      |        | lexfonsip@gmail.com            | 13-08-2024       |
| 24   |       |          |            | EXECUTION PETITION        | Execution (Comm)/149/2024 | 22-08-2024        | Sanjeev Gulati Vs Avadh Kishore Yadav                            | Rohit Valecha(P),      | 9013591914      |        | valecharohitadvocate@gmail.com | 13-08-2024       |



| S.No | Court | District | Court Room | Case Type                 | Case Number         | Date Registration | Petitioner Name VS Respondent   | Advocate Name        | Advocate Number | Mobile | Advocate email id       | Date of e-filing |
|------|-------|----------|------------|---------------------------|---------------------|-------------------|---|----------------------|-----------------|--------|-------------------------|------------------|
|      |       |          | 24         | SUIT FOR RECOVERY         | CS (COMM)/678/2024  | 24-08-2024        | KAILASH CHANDRA SOMANI Vs RUKMANI KESHWANI  | Kanishk Ahuja(P),    | 9810663112      |        | NOT AVAILABLE           | 09-08-2024       |
|      |       |          | 24         | APPLICATION U/S 151 CPC   | Misc DJ/3234/2024   | 24-08-2024        | JAGDISH KAUR AND ORS Vs JASBIR SINGH SANDHU   | Jatin Kapur(P),      | 9811258587      |        | jatin.kapur25@gmail.com | 08-08-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY         | CS (COMM)/676/2024  | 24-08-2024        | Ansals Chambers I Flat Owners Association Vs Ps Prasad                              | ROHIT KUMAR MODI(P), | 9810243904      |        | RKMODI6272@GMAIL.COM    | 12-08-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY         | CS (COMM)/677/2024  | 24-08-2024        | Ansals Chambers I Flat Owners Association Vs Sky Pak Properties And Finance Pvt Ltd | ROHIT KUMAR MODI(P), | 9810243904      |        | RKMODI6272@GMAIL.COM    | 12-08-2024       |
|      |       |          | 24         | APPLICATION U/S 151 CPC   | Misc DJ/3233/2024   | 24-08-2024        | Canara Bank Vs M/s Central Cab  | KRISHAN KUMAR(P),    | 9711698999      |        | NOT AVAILABLE           | 14-08-2024       |
|      |       |          | 24         | EXECUTION PETITION        | EX/125/2024         | 28-08-2024        | M/S ENKAY ENTERPRISES Vs UNION OF INDIA THROUGH (COFMOW)                            | ishan sachdeva(P),   | NOT AVAILABLE   |        | NOT AVAILABLE           | 14-08-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY         | CS (COMM)/690/2024  | 28-08-2024        | Ansals Chambers I Flat Owners Association Vs Krishna L Kanta                        | ROHIT KUMAR MODI(P), | 9810243904      |        | RKMODI6272@GMAIL.COM    | 20-08-2024       |
|      |       |          | 24         | OBJECTION PETITION U/S 34 | OMP (COMM)/181/2024 | 29-08-2024        | M/s Raheja Developers Ltd Vs Ahluwalia Contractors India Ltd                        | Suditi Batra(P),     | 9199539088      |        | suditibatra93@gmail.com | 29-07-2024       |

| S.No | Court | District | Court Room | Case Type                 | Case Number         | Date Registration | Petitioner Name VS Respondent   | Advocate Name        | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |       |          | 24         | OBJECTION PETITION U/S 34 | OMP (COMM)/180/2024 | 29-08-2024        | Union Of India Vs Mahipal Singh   | RUBY(P),             | 9958899011      |        | rubygautamadv@gmail.com    | 22-08-2024       |
|      |       |          | 24         | OBJECTION PETITION U/S 34 | OMP (COMM)/182/2024 | 29-08-2024        | Union of India Through Chief Director of Purchase Vs State Trading Corporation of India Ltd | AJAY BIDHURI(P),     | 9953098101      |        | NOT AVAILABLE              | 22-08-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY         | CS (COMM)/700/2024  | 29-08-2024        | Currie And Brown India Pvt Ltd Vs Tapir Constructions Limited                               | AMAR KUMAR(P),       | 9717101829      |        | ADVOCATEAMAR1977@GMAIL.COM | 19-08-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY         | CS (COMM)/699/2024  | 29-08-2024        | Currie And Brown India Pvt Ltd Vs Vodafone Idea Ltd   | AMAR KUMAR(P),       | 9717101829      |        | ADVOCATEAMAR1977@GMAIL.COM | 19-08-2024       |
|      |       |          | 24         | OBJECTION PETITION U/S 34 | OMP (COMM)/184/2024 | 30-08-2024        | Satya Narayan Mahto Vs UNION OF INDIA   | Sanser Singh(P), Pal | 9818184699      |        | NOT AVAILABLE              | 20-08-2024       |
|      |       |          | 24         | EXECUTION PETITION        | M-Ex/8/2024         | 30-08-2024        | M/s Rachna Metal Industries Pvt Ltd Vs M/s Unilec Engineers Ltd                             | Nisha Sharma         | 9811926984      |        | gaur.nisha13@gmail.com     | 26-06-2024       |
|      |       |          | 24         | APPLICATION U/S 151 CPC   | Misc DJ/3271/2024   | 30-08-2024        | HCL TECHNOLOGIES LTD Vs SGS TEKNIKS MANUFACTURING PVT LTD                                   | Rajat Gava(P),       | 9999136959      |        | rajatgava10@gmail.com      | 29-08-2024       |
|      |       |          | 24         | SUIT FOR RECOVERY         | CS (COMM)/703/2024  | 31-08-2024        | SARC ENTERPRISES Vs PRADEEP KHANNA  | rajeev Kapoor(P),    | 9811116256      |        | rajeevkapoor1969@gmail.com | 20-08-2024       |

| S.No                  | Court  | District                 | Court Room            | Case Type                                   | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate Name           | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|                       |  |                          | 24                    | SUIT FOR RECOVERY                           | CS (COMM)/704/2024       | 31-08-2024        | ASHWANI KUMAR SOLE PROPRIETOR OF SHUDH GARHWAL PANEER NIRMATA SANGH THROUGH SPA JANICE ARORA Vs Magic Ball Hospitality Pvt Ltd | Prannoy Dey(P),         | 9873673124      |        | NOT AVAILABLE                  | 21-08-2024       |
| 23                    | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH                    | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1416/2024 | 01-08-2024        | Axis Bank Ltd Vs Ajay Sharma 8142  | MAYANK MAHAJAN(P),      | 9873347330      |        | mayank_mahajan05@yahoo.com     | 31.07.2024       |
|                       |  |                          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1417/2024 | 01-08-2024        | Axis Bank Ltd Vs Sagar Aggarwal  | MAYANK MAHAJAN(P),      | 9873347330      |        | mayank_mahajan05@yahoo.com     | 31.07.2024       |
|                       |  |                          | 12, New Court Block-I | Execution Petition                          | Execution (Comm)/68/2024 | 03-08-2024        | Sehrawat Gas Service Vs Tivoli Garden Leisure And Resorts Pvt Ltd  | Sonu Vivek(P),          | 8617532155      |        | meghna.chery@gmail.com         | 01.08.2024       |
|                       |  |                          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1447/2024 | 03-08-2024        | Iarc Vs Akib Liyakat   | ASHIM BHATT(P),         | 9599624216      |        | ashim.bhatt17@gmail.com        | 01.08.2024       |
|                       |  |                          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1446/2024 | 03-08-2024        | AXIS BANK LTD Vs PUSHPA BAGLA  | SANJEEV PATHAK(P),      | 8285002845      |        | manjul.ood@srslegal.com        | 01.08.2024       |
|                       |  |                          | 12, New Court Block-I | Civil Suit                                  | CS (COMM)/368/2024       | 05-08-2024        | UNION BANK OF INDIA Vs Rumman Khan   | ADITYA PARASHAR(P),     | 8851122580      |        | jitendragargadv@gmail.com      | 03.08.2024       |
|                       |  |                          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1460/2024 | 05-08-2024        | Axis Bank Ltd Vs AAKIL 090   | MAYANK MAHAJAN(P),      | 9873347330      |        | mayank_mahajan05@yahoo.com     | 03.08.2024       |
|                       |  |                          | 12, New Court Block-I | Civil Suit                                  | CS (COMM)/384/2024       | 09-08-2024        | Geeta Dev Vs Vipin Bharadwaj   | arjun harkauli(P),      | 9818075418      |        | arjunharkauli@ahchambers.com   | 08.08.2024       |
|                       |  |                          | 12, New Court Block-I | Execution Petition                          | Execution (Comm)/70/2024 | 09-08-2024        | UNION BANK OF INDIA Vs Alisha A Lingerie   | Ritu Rastogi(P),        | 995818399       |        | rituadvocate@gmail.com         | 08.08.2024       |
|                       |  |                          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1506/2024 | 09-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs KOTHULE ANIL KISAN  | RAJESH JANGRA(P),       | 9958726491      |        | delhi.jangraadvocate@gmail.com | 08.08.2024       |
| 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act      | OMP (I) (COMM)/1503/2024 | 09-08-2024            | IDFC First Bank Ltd Vs Neeraj Kumar         | SANJEEV PATHAK(P),       | 8285002845        |  | manjul.ood@srslegal.com | 08.08.2024      |        |                                |                  |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number              | Date Registration | Petitioner Name VS Respondent                                     | Advocate             | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
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|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1501/2024 | 09-08-2024        | IDFC First Bank Ltd Vs Mohd Shaahid                               | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 08.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1502/2024 | 09-08-2024        | IDFC First Bank Ltd Vs Monika Khatter                             | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 08.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1499/2024 | 09-08-2024        | IDFC First Bank Ltd Vs Pamvi Hospitality Limited                  | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 08.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1498/2024 | 09-08-2024        | IDFC First Bank Ltd Vs Shilpa Arora                               | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 08.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1500/2024 | 09-08-2024        | IDFC First Bank Ltd Vs Sufiyan Ali                                | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 08.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1497/2024 | 09-08-2024        | IDFC First Bank Ltd Vs Afsar Ali                                  | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 08.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1528/2024 | 12-08-2024        | YES BANK LIMITED Vs SUNNY   | RADHA SINGH(P),      | 7030378800      |        | asaplegalandadvocate s@gmail.com | 09.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1527/2024 | 12-08-2024        | YES BANK LIMITED Vs MUKESH KUMAR                                  | RADHA SINGH(P),      | 7030378800      |        | asaplegalandadvocate s@gmail.com | 09.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1525/2024 | 12-08-2024        | Idfc First Bank Ltd Vs Ashok Shrilalsingh                         | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 09.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1526/2024 | 12-08-2024        | Idfc First Bank Ltd Vs Mrigendra Nath                             | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srsleg al.com        | 09.08.2024       |
|      |       |          | 12, New Court Block-I | Execution Petition                          | Execution (Comm)/72/2024 | 12-08-2024        | SBFC FINANCE LIMITED Vs ARVIND KUMAR                              | DEEPANKUR SONDHI(P), | 9999925860      |        | deepankur@sondhop artners.com    | 09.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1551/2024 | 13-08-2024        | YES BANK LIMITED Vs Jai Prakash Kumar                             | ANANJAY SINGH(P),    | 7030378800      |        | asaplegalandadvocate s@gmail.com | 12.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1546/2024 | 13-08-2024        | CNH Industrial Capital India Pvt Ltd Vs KHAMMAPATI VENKATESHWARLU | RAJESH JANGRA(P),    | 9958726491      |        | delhi.jangraadvocate @gmail.com  | 12.08.2024       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number              | Date Registration | Petitioner Name VS Respondent                                       | Advocate Name           | Advocate Number          | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1550/2024 | 13-08-2024        | CNH Industrial Capital India Pvt Ltd Vs PADMA MALOTHU               | RAJESH JANGRA(P),       | 9958726491               |        | delhi.jangraadvocate@gmail.com  | 12.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1547/2024 | 13-08-2024        | CNH Industrial Capital India Pvt Ltd Vs CHINTHAREDDY JEEVAN         | RAJESH JANGRA(P),       | 9958726491               |        | delhi.jangraadvocate@gmail.com  | 12.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1540/2024 | 13-08-2024        | CNH Industrial Capital India Pvt Ltd Vs NALLAGANTHULA VISHNUPURTHI  | RAJESH JANGRA(P),       | 9958726491               |        | delhi.jangraadvocate@gmail.com  | 12.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1552/2024 | 13-08-2024        | CNH Industrial Capital India Pvt Ltd Vs VALAMATHI R                 | RAJESH JANGRA(P),       | 9958726491               |        | delhi.jangraadvocate@gmail.com  | 12.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1553/2024 | 13-08-2024        | CNH Industrial Capital India Pvt Ltd Vs SATHIYARAJ S                | RAJESH JANGRA(P),       | 9958726491               |        | delhi.jangraadvocate@gmail.com  | 12.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1554/2024 | 13-08-2024        | IDFC First Bank Vs ANMOL RAJBIR 471                                 | MAYANK MAHAJAN(P),      | 9873347330               |        | mayank_mahajan05@yahoo.com      | 12.08.2024       |
|      |       |          | 12, New Court Block-I | Civil Suit                                  | CS (COMM)/386/2024       | 13-08-2024        | Raj Krishna Vs Tarvinder Singh Bhurji                               | Sonu Vivek(P),          | 9212387774               |        | advrameshgera@gmail.com         | 12.08.2024       |
|      |       |          | 12, New Court Block-I | Execution Petition                          | Execution (Comm)/75/2024 | 14-08-2024        | Infopower Technologies Pvt Ltd Vs Sangeeta Singh                    | Varun Jain(P),          | 9971540730               |        | contact@scalegal.co.in          | 13.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1594/2024 | 14-08-2024        | Kotak Mahindra Bank Ltd Vs Bankey Bihari Transport Commission Agent | RAJEEV KUMAR RANJAN(P), | 9311022104<br>9311966242 |        | ranjan.and.company@gmail.com    | 13.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1593/2024 | 14-08-2024        | YES BANK LIMITED Vs NAVEEN KUMAR SHARMA                             | ANANJAY SINGH(P),       | 7030378800               |        | asaplegalandadvocates@gmail.com | 13.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1591/2024 | 14-08-2024        | YES BANK LIMITED Vs NEERAJ RUHELA                                   | ANANJAY SINGH(P),       | 7030378800               |        | asaplegalandadvocates@gmail.com | 13.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1592/2024 | 14-08-2024        | YES BANK LIMITED Vs ANIL DHARAMBEER                                 | ANANJAY SINGH(P),       | 7030378800               |        | asaplegalandadvocates@gmail.com | 13.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1617/2024 | 16-08-2024        | Idfc First Bank Ltd Vs ASHIM MOHAMMAD 8515                          | MAYANK MAHAJAN(P),      | 9873347330               |        | mayank_mahajan05@yahoo.com      | 14.08.2024       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number              | Date Registration | Petitioner Name VS Respondent                 | Advocate Name      | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1618/2024 | 16-08-2024        | Idfc First Bank Ltd Vs MOHBBAT BEERU 4939     | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 14.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1619/2024 | 16-08-2024        | Idfc First Bank Ltd Vs RUPALI GUPTA 5177      | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 14.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1616/2024 | 16-08-2024        | Idfc First Bank Ltd Vs SALMAN KHAN 2862       | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 14.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1651/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Hariom Pal        | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1652/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Arafat Shahid     | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1653/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Mayank Sharma     | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1649/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs OMPAL OMPAL       | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1650/2024 | 17-08-2024        | Idfc First Bank Ltd Vs VIKAS GUPTA 6571       | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1644/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Vinay Kumar Singh | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1646/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs RAHUL RAHUL       | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1645/2024 | 17-08-2024        | Idfc First Bank Vs MANOHAR PATHAK 893         | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1648/2024 | 17-08-2024        | Idfc First Bank Ltd Vs SAKET YADAV 8621       | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1647/2024 | 17-08-2024        | Idfc First Bank Ltd Vs FIROJ YUNUS 6683       | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 16.08.2024       |

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|      |       |          | 12, New Court Block-I | Civil Suit                                  | CS (COMM)/397/2024       | 17-08-2024        | Siemens Industry Software Inc Vs Darshankumar Jamnadas Kantaria | Aarshia Behl(P),        | 9818061242               |        | aarshia@saiKrishnaassociates.com | 16.08.2024       |
|      |       |          | 12, New Court Block-I | Execution Petition                          | Execution (Comm)/76/2024 | 17-08-2024        | AJIT KUMAR SHARMA Vs RAVISH MALIK                               | Vikram Gujral(P),       | 9818054284               |        | vg.gujral@gmail.com              | 16.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1660/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104<br>9311966242 |        | ranjan.and.company@gmail.com     | 17.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1661/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104<br>9311966242 |        | ranjan.and.company@gmail.com     | 17.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1662/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104<br>9311966242 |        | ranjan.and.company@gmail.com     | 17.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1659/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104<br>9311966242 |        | ranjan.and.company@gmail.com     | 17.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1658/2024 | 20-08-2024        | IARC Vs MANOJ KUMAR SINGH                                       | ASHIM BHATT(P),         | 9599624216               |        | ashim.bhatt17@gmail.com          | 17.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1656/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311022104<br>9311966242 |        | ranjan.and.company@gmail.com     | 17.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1657/2024 | 20-08-2024        | KOTAK MAHINDRA PRIME LTD Vs SHAILENDRA TAMOLI                   | AMIT KUMAR SINHA(P),    | 9990659331               |        | kmpspartner@gmail.com            | 17.08.2024       |
|      |       |          | 12, New Court Block-I | Execution Petition                          | Execution (Comm)/79/2024 | 21-08-2024        | AJit Singh Vs AM Webshop India Pvt Ltd                          | Aastha Kaushal(P),      | 9811148998               |        | advjpnshahi@gmail.com            | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1683/2024 | 21-08-2024        | YES BANK LTD Vs MUKESH KUMAR                                    | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@sreslegal.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1684/2024 | 21-08-2024        | YES BANK LTD Vs ANKIT SHARMA                                    | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@sreslegal.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1685/2024 | 21-08-2024        | YES BANK LTD Vs JAANVI TANEJA                                   | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@sreslegal.com        | 20.08.2024       |

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|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1686/2024 | 21-08-2024        | HDFC BANK LTD Vs SANJAY KUMAR                                 | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@srslg.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1676/2024 | 21-08-2024        | HDFC BANK LTD Vs VISHNU PRASAD                                | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@srslg.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1679/2024 | 21-08-2024        | YES BANK LTD Vs RAJ PAL SINGH                                 | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@srslg.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1680/2024 | 21-08-2024        | YES BANK LTD Vs REENA CHOUDHARY                               | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@srslg.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1678/2024 | 21-08-2024        | YES BANK LTD Vs OM PARKASH                                    | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@srslg.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1682/2024 | 21-08-2024        | YES BANK LTD Vs NAIN SINGH                                    | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@srslg.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1677/2024 | 21-08-2024        | HDFC BANK LTD Vs PRIYANKA                                     | SANJEEV PATHAK(P),      | 8285002845               |        | manjul.sood@srslg.com        | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1681/2024 | 21-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104<br>9311966242 |        | ranjan.and.company@gmail.com | 20.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1724/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs RAJNI THAPAR 8235                 | MAYANK MAHAJAN(P),      | 9873347330               |        | mayank_mahajan05@yahoo.com   | 22.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1725/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs BHANU PRATAP 9244                 | MAYANK MAHAJAN(P),      | 9873347330               |        | mayank_mahajan05@yahoo.com   | 22.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1723/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs MANOJ D 3237                      | MAYANK MAHAJAN(P),      | 9873347330               |        | mayank_mahajan05@yahoo.com   | 22.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1722/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs PRINCE KUMAR                      | AMIT KUMAR SINHA(P),    | 9990659331               |        | kmpspartner@gmail.com        | 22.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1721/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs SAURABH YADAV                     | AMIT KUMAR SINHA(P),    | 9990659331               |        | kmpspartner@gmail.com        | 22.08.2024       |



| S.No | Court | District | Court Room            | Case Type                                    | Case Number              | Date Registration | Petitioner Name VS Respondent                                       | Advocate Name         | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 12, New Court Block-I | U/s 34 of the Arbitration & Conciliation Act | OMP (COMM)/25/2024       | 23-08-2024        | Bharat Heavy Electricals Ltd Vs N L Engineers Pvt Ltd               | SACHIN CHAUDHARY(P),  | 9811108654      |        | arvindchaudhary@hotmail.com    | 22.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1769/2024 | 24-08-2024        | YES BANK LIMITED Vs Pankaj Kumar Roy                                | ANANJAY SINGH(P),     | 7030378800      |        | asaplegalandadvocate@gmail.com | 22.08.2024       |
|      |       |          | 12, New Court Block-I | Civil Suit                                   | CS (COMM)/409/2024       | 27-08-2024        | EMU Lines Private Limited Vs RUPINDER SINGH                         | Uday Kumar(P),        | 8882303942      |        | advudaykumar@gmail.com         | 24.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1806/2024 | 28-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs SOHAIL KHAN | Ravi Shankar Garg(P), | 9811252038      |        | advocatersgarg@gmail.com       | 27.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1805/2024 | 28-08-2024        | KOTAK MAHINDRA BANK Vs AMIT SINGH                                   | parv mahajan(P),      | 9643646534      |        | parv.mahajan007@gmail.com      | 27.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1843/2024 | 29-08-2024        | Yes Bank Ltd Vs Paramjeet Singh Basista                             | ANANJAY SINGH(P),     | 7030378800      |        | asaplegalandadvocate@gmail.com | 28.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1844/2024 | 29-08-2024        | Yes Bank Ltd Vs Chiranji Lal  | ANANJAY SINGH(P),     | 7030378800      |        | asaplegalandadvocate@gmail.com | 28.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1842/2024 | 29-08-2024        | KOTAK MAHINDRA BANK Vs TAUSEEB ALI                                  | parv mahajan(P),      | 9643646534      |        | parv.mahajan007@gmail.com      | 28.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1880/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHFAISAL ALI           | DINESH JAIN(P),       | 8376049807      |        | advocateashok1@gmail.com       | 29.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1879/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVTAR SINGH              | DINESH JAIN(P),       | 8376049807      |        | advocateashok1@gmail.com       | 29.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1878/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAN MANDAL             | DINESH JAIN(P),       | 8376049807      |        | advocateashok1@gmail.com       | 29.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1877/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADESH KUMAR              | DINESH JAIN(P),       | 8376049807      |        | advocateashok1@gmail.com       | 29.08.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act  | OMP (I) (COMM)/1875/2024 | 30-08-2024        | HDFC BANK LTD Vs JITENDRA KUMAR                                     | SANJEEV PATHAR(P),    | 8285002845      |        | manjul.sood@srslegal.com       | 29.08.2024       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number              | Date Registration | Petitioner Name VS Respondent     | Advocate         | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
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|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1876/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs ISRAR KHAN | parv mahajan(P), | 9643646534      |        | parv.mahajan007@gmail.com | 29.08.2024       |

| S.No | Court  | District | Court Room     | Case Type        | Case Number              | Date Registration | Petitioner Name VS Respondent                | Advocate Name  | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|--|----------|----------------|------------------|--------------------------|-------------------|--|----------------|-----------------|--------|----------------------------|------------------|
| 24   | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH    | 6, New Block-I | Court Commercial | CS(COMM) 364/2024        | 01.08.2024        | JAI MAA ENTERPRISE VS SAI PRINT & PACK       | PARAS CHAWLA   | 9999148514      |        | PARAS.CHAWLA34@GMAIL.COM   | 26.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | CS(COMM) 367/2024        | 03.08.2024        | ARJUN SANGWAN VS JAIN ONLINE TEST            | BHARAT SAREEN  | 9811667443      |        | BHARATSAREEN@YAHOO.IN      | 29.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP(I)(COMM)1448/2024    | 03.08.2024        | CNH INDUSTRIAL CAPITAL VS GURSEWAK SINGH     | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 29.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP(I)(COMM)1449/2024    | 03.08.2024        | CNH INDUSTRIAL CAPITAL VS TEJA SINGH         | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 29.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP(I)(COMM)1450/2024    | 03.08.2024        | CNH INDUSTRIAL CAPITAL VS VISHNA RAM         | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 29.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP(I)(COMM)1451/2024    | 03.08.2024        | CNH INDUSTRIAL CAPITAL VS KULDEEP SINGH      | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 29.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP(I)(COMM)1452/2024    | 03.08.2024        | CNH INDUSTRIAL CAPITAL VS L BRICKS           | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 27.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | CS(COMM) 371/2024        | 05.08.2024        | AKRTITI TRADING VS WELLNESS QED PVT          | PARAS CHAWLA   | 9999148514      |        | PARAS.CHAWLA34@GMAIL.COM   | 01.08.2024       |
|      |  |          | 6, New Block-I | Court Commercial | CS(COMM) 372/2024        | 05.08.2024        | SHAKUNTLA GUPTA V/S BHARTI AIRTEL LTD        | IRFAN AHMED    | 9818379347      |        | KAKRA.ASSOCIATES@GMAIL.COM | 31.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | CS(COMM) 373/2024        | 05.08.2024        | ANTARIC MERCHANDISING VS IKONKAR CORPORATION | AKSHITA MISHRA | 8375968373      |        | ADV.AKSHITA97@GMAIL.COM    | 01-08.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP (I) (COMM)/1470/2024 | 06.08.2024        | Axis Bank Ltd Vs Aryan Atri                  | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM | 30.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP (I) (COMM)/1468/2024 | 06.08.2024        | Axis Bank Ltd Vs Sohan Singh                 | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM | 31.07.2024       |
|      |  |          | 6, New Block-I | Court Commercial | OMP (I) (COMM)/1469/2024 | 06.08.2024        | Axis Bank Ltd Vs Yogita Bansal               | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM | 31.07.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                              | Advocate          | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1467/2024 | 06.08.2024        | Axis Bank Ltd Vs Aarif 2971                                | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM     | 31.07.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1472/2024 | 07.08.2024        | L And T Finance Limited Vs Javed                           | RAVI SHANKAR GARG | 9811252038      |        | ADVOCATERSGARG@GMAIL.COM        | 31.07.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1496/2024 | 08.08.2024        | AXIS BANK LTD Vs PINKI                                     | SANJEEV PATHAK    | 1141825104      |        | LITIGATION@SRCS LEGAL.COM       | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1493/2024 | 08.08.2024        | YES BANK LTD Vs ANJU SHARMA                                | SANJEEV PATHAK    | 1141825104      |        | LITIGATION@SRCS LEGAL.COM       | 06.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1494/2024 | 08.08.2024        | AXIS BANK LTD Vs JATIN DATTA                               | SANJEEV PATHAK    | 1141825104      |        | LITIGATION@SRCS LEGAL.COM       | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1495/2024 | 08.08.2024        | AXIS BANK LTD Vs LOVEKESH DUGGAL                           | SANJEEV PATHAK    | 1141825104      |        | LITIGATION@SRCS LEGAL.COM       | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/394/2024       | 13.08.2024        | RINKI TANWAR THROUGH POA Vs MUNICIPAL CORPORATION OF DELHI | VIKAS SHARMA      | 9810566116      |        | ADVOCATEVIKASS HARMA1@GMAIL.COM | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/388/2024       | 13.08.2024        | SATBIR TANWAR Vs MUNICIPAL CRPORATION OF DELHI             | VIKAS SHARMA      | 9810566116      |        | ADVOCATEVIKASS HARMA1@GMAIL.COM | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS DJ/3963/2024          | 13.08.2024        | SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI            | VIKAS SHARMA      | 9810566116      |        | ADVOCATEVIKASS HARMA1@GMAIL.COM | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/391/2024       | 13.08.2024        | DEEPAK KUMAR KHEMKA Vs YOGESH KUMAR JAISWAL                | S.K.BANSAL        | 26843455        |        | UNITEDMARK@UNITEDANDUNITED.COM  | 09.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/392/2024       | 13.08.2024        | RAMKESH Vs MUNICIPAL CORPORATION OF DELHI                  | VIKAS SHARMA      | 9810566116      |        | ADVOCATEVIKASS HARMA1@GMAIL.COM | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/390/2024       | 13.08.2024        | RINKI TANWER THROUGH POA Vs MUNICIPAL CORPORATION OF DELHI | VIKAS SHARMA      | 9810566116      |        | ADVOCATEVIKASS HARMA1@GMAIL.COM | 02.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/389/2024       | 13.08.2024        | GAUTAM TANWAR Vs MUNICIPAL CORPORATION OF DELHI            | VIKAS SHARMA      | 9810566116      |        | ADVOCATEVIKASS HARMA1@GMAIL.COM | 02.08.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number              | Date Registration | ofPetitioner Name VS Respondent                                      | Advocate Name     | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          | 6, New Court Block-I | Commercial | Execution (Comm)/73/2024 | 13.08.2024        | M/s Aar Kay Fin Lease Pvt Ltd Vs Pawan Kumar Maan                    | VIKAS DEEP JAIN   | 7838963403      |        | LAWVIKAS99@GMAIL.COM         | 28.11.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1604/2024    | 14.08.2024        | IDFC FIRST BANK VS SHIVAM TIWARI                                     | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1603/2024 | 14.08.2024        | Idfc First Bank Vs MOHD ISTIYAK 127                                  | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1601/2024 | 14.08.2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs satpal singh | RAVI SHANKAR GARG | 9811252038      |        | ADVOCATERSGARG@GMAIL.COM     | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1602/2024 | 14.08.2024        | Idfc First Bank Ltd Vs ROSHAN LAL7745                                | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1605/2024    | 14.08.2024        | IDFC FIRST BANK VS NASHEEM TOSHIN                                    | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1606/2024    | 14.08.2024        | IDFC FIRST BANK VS GUDDOO MAHENDRA                                   | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS(COMM) 398/2024        | 17.08.2024        | STATE BANK OF INDIA VS PUSHPA  | RANI BHARDWAJ     | 9643680913      |        | RBHARDWAJASSOCIATE@GMAIL.COM | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1654/2024    | 17.08.2024        | IDFC FIRST BANK VS VISHNU KUMAR                                      | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM   | 13.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1655/2024    | 17.08.2024        | TOYOTA FINANCIAL VS NIKHIL SADASHIV                                  | RAJESH JANGRA     | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 13.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1673/2024    | 20.08.2024        | CNH INDUSTRIAL CAPITAL VS ANJANARADHANCHARY                          | RAJESH JANGRA     | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1674/2024    | 20.08.2024        | CNH INDUSTRIAL CAPITAL VS NAUSAD ALI AHMAD                           | RAJESH JANGRA     | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1675/2024    | 20.08.2024        | CNH INDUSTRIAL CAPITAL VS V BUOBALAN                                 | RAJESH JANGRA     | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 12.08.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name  | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          | 6, New Court Block-I | Commercial | EX(COMM) 78/2024         | 20.08.2024        | IFFCO MC CORP SCIENCE PVT LTD VS PAPPU BEEJ BHANDAR                       | SHUBHAM SAIGAL | 9407223688      |        | SHUBHAMSAGAL@PINNACLELAW.IN  | 31.07.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS(COMM) 400/2024        | 20.08.2024        | UNION BANK OF INDIA VS NAZAR CLOTH HOUSE                                  | JITENDER GARG  | 9810197621      |        | JITENDERGARGADV@GMAIL.COM    | 03.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1706/2024 | 21.08.2024        | KOTAK MAHINDRA PRIME LTD Vs Ajaz Ahmad                                    | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1708/2024 | 21.08.2024        | KOTAK MAHINDRA PRIME LTD Vs Mandeep Singh Rawat                           | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1709/2024 | 21.08.2024        | Cnh Industrial Capital India Pvt Ltd Vs TAMIL SELVAN C                    | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1700/2024 | 21.08.2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd             | RAJEEV RANJAN  | KR9311022104    |        | RANJAN.AND.COMPANY@GMAIL.COM | 13.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1701/2024 | 21.08.2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd             | RAJEEV RANJAN  | KR9311022104    |        | RANJAN.AND.COMPANY@GMAIL.COM | 13.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1707/2024 | 21.08.2024        | KOTAK MAHINDRA PRIME LTD Vs Rajiv Kumar                                   | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1719/2024 | 22.08.2024        | KOTAK MAHINDRA PRIME LTD Vs Priyanka S                                    | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/403/2024       | 22.08.2024        | ASHIANA HOUSING LIMITED Vs ASHOK KUMAR (UNKNOWN PERSONS)                  | M.K.MIGLANI    | 9871304455      |        | GAURAV@WORLDWIDEINTELLEC.COM | 13.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1710/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs KHSITIL CHANDRAKANT SUTAR          | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 09.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1711/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHMED SHAFI NASARUDDIN SHAIKH     | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 09.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1712/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs ZAFEER AHMAD NASIR AHMAD CHAUDHARY | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM     | 08.08.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name  | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|-------|----------|----------------------|------------|--------------------------|-------------------|---|----------------|-----------------|--------|----------------------------|------------------|
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1713/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs MHETRE DILIP LAXMAN            | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 08.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1714/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs PARMAR BHARTIBA BHARATSINH     | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1715/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs RANCHHODBHAI HIRABHAI KALOTARA | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1716/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs THAKOR ANIL RAMESHBHAI         | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1717/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs DAYAMANNA YALLAPPA SHIVPURE    | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 09.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1718/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANDEEP NARAYAN SHERKAR        | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 09.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1720/2024 | 22.08.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHARAT DATTU PATIL             | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM   | 08.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1763/2024 | 23.08.2024        | Axis Bank Ltd Vs Aarif  | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1764/2024 | 23.08.2024        | Axis Bank Ltd Vs YOGITA BANSAL  | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJAN05@YAHOO.COM | 13.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1726/2024 | 23.08.2024        | Idfc First Bank Ltd Vs Bhalchand Nirmal                               | SANJEEV PATHAK | 1141825104      |        | LITIGATION@SRCSLEGAL.COM   | 09.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1727/2024 | 23.08.2024        | Idfc First Bank Ltd Vs Najmeen Shafkat                                | SANJEEV PATHAK | 1141825104      |        | LITIGATION@SRCSLEGAL.COM   | 09.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1728/2024 | 23.08.2024        | Idfc First Bank Ltd Vs Ramanand Ram                                   | SANJEEV PATHAK | 1141825104      |        | LITIGATION@SRCSLEGAL.COM   | 08.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1729/2024 | 23.08.2024        | Idfc First Bank Ltd Vs Sanjay Babul                                   | SANJEEV PATHAK | 1141825104      |        | LITIGATION@SRCSLEGAL.COM   | 08.08.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate          | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|-------|----------|----------------------|------------|--------------------------|-------------------|--|-------------------|-----------------|--------|-------------------------------|------------------|
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1732/2024 | 23.08.2024        | Idfc First Bank Ltd Vs Vijay Kumar                                     | SANJEEV PATHAK    | 1141825104      |        | LITIGATION@SRCS LEGAL.COM     | 08.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1735/2024 | 23.08.2024        | Idfc First Bank Ltd Vs Vipin Kumar                                     | SANJEEV PATHAK    | 1141825104      |        | LITIGATION@SRCS LEGAL.COM     | 08.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1736/2024 | 23.08.2024        | Bmw India Financial Services Pvt Ltd Vs Santosh Eknath Sangale         | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 05.06.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1762/2024 | 23.08.2024        | Idfc First Bank Ltd Vs RAJAT RAJU                                      | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1792/2024 | 27.08.2024        | Idfc First Bank Ltd Vs KAMLESH KUMAR 6050                              | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1794/2024 | 27.08.2024        | Idfc First Bank Vs OM PAL 029  | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1791/2024 | 27.08.2024        | Idfc First Bank Vs AKSHYA LAL 048                                      | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1795/2024 | 27.08.2024        | Axis Bank Ltd Vs VINOD KUMAR 8405                                      | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1793/2024 | 27.08.2024        | Idfc First Bank Ltd Vs SALMAN KHAN 5590                                | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1834/2024 | 28.08.2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd          | RAJEEV RANJAN     | KR9311022104    |        | RANJAN.AND.COMP ANY@GMAIL.COM | 17.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1836/2024 | 28.08.2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd          | RAJEEV RANJAN     | KR9311022104    |        | RANJAN.AND.COMP ANY@GMAIL.COM | 17.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1826/2024 | 28.08.2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs HARIOM DHAKARE | RAVI SHANKAR GARG | 9811252038      |        | ADVOCATERSGARG @GMAIL.COM     | 21.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1827/2024 | 28.08.2024        | Kotak Mahindra Prime Ltd Vs SURESH KUMAR 9751                          | MAYANK MAHAJAN    | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 22.08.2024       |



| S.No | Court | District | Court Room           | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                 | Advocate Name  | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|----------------------|------------|--------------------------|-------------------|---|----------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1828/2024 | 28.08.2024        | Kotak Mahindra Prime Ltd Vs SAVITA B 6493                     | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJANo5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1829/2024 | 28.08.2024        | Kotak Mahindra Prime Ltd Vs PANKAJ TRIPATHI 7873              | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJANo5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1830/2024 | 28.08.2024        | Kotak Mahindra Prime Ltd Vs NARAYAN SINGH 9663                | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJANo5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1831/2024 | 28.08.2024        | Kotak Mahindra Prime Ltd Vs SUMAN DEVI 0367                   | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJANo5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1832/2024 | 28.08.2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KRANJAN | 9311022104      |        | RANJAN.AND.COMPANY@GMAIL.COM | 20.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1833/2024 | 28.08.2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KRANJAN | 9311022104      |        | RANJAN.AND.COMPANY@GMAIL.COM | 20.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1835/2024 | 28.08.2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KRANJAN | 9311022104      |        | RANJAN.AND.COMPANY@GMAIL.COM | 17.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1869/2024    | 29.08.2024        | KOTAK MAHINDRA PRIME VS NASEEM M                              | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJANo5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/416/2024       | 29.08.2024        | Three Aces Global Logistics Pvt Ltd Vs ZINNIA INDIA           | UDAY KUMAR     | 9810868162      |        | AUDAYKUMAR@GMAIL.COM         | 24.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1863/2024 | 29.08.2024        | Kotak Mahindra Bank Vs Girish Kumar                           | PARV MAHAJAN   | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM    | 26.07.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1864/2024 | 29.08.2024        | Kotak Mahindra Bank Vs Mukesh Kumar Mishra                    | PARV MAHAJAN   | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM    | 26.07.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1865/2024 | 29.08.2024        | Kotak Mahindra Bank Vs Man Bahadur Singh                      | PARV MAHAJAN   | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM    | 26.07.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1866/2024 | 29.08.2024        | Kotak Mahindra Bank Vs Afzal Ahmad                            | PARV MAHAJAN   | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM    | 26.07.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name  | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1867/2024 | 29.08.2024        | Kotak Mahindra Prime Ltd Vs AJAY BHARDWAJ 7803  | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1868/2024 | 29.08.2024        | Kotak Mahindra Prime Ltd Vs RAJESH KUMAR SHARMA 9750  | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1870/2024    | 29.08.2024        | KOTAK MAHINDRA PRIME VS VIDYA BHUSHAN SINGH   | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1871/2024    | 29.08.2024        | KOTAK MAHINDRA PRIME VS BALWAN SINGH  | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM)1872/2024    | 29.08.2024        | KOTAK MAHINDRA PRIME VS SAMSON DUTTA  | MAYANK MAHAJAN | 9873347330      |        | MAYANK_MAHAJA No5@YAHOO.COM   | 22.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1899/2024 | 30.08.2024        | YES BANK LTD Vs MANISH CHHABRA  | SANJEEV PATHAK | 1141825104      |        | LITIGATION@SRCS LEGAL.COM     | 20.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1902/2024 | 30.08.2024        | Cnh Industrial Capital India Pvt Ltd Vs KRISHNA KUMAR CHETRI  | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE @GMAIL.COM     | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1903/2024 | 30.08.2024        | Cnh Industrial Capital India Pvt Ltd Vs KRISHNA KUMAR CHETRI  | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE @GMAIL.COM     | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1901/2024 | 30.08.2024        | KOTAK MAHINDRA PRIME LTD Vs SHUBHAM KUMAR MISHRA  | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE @GMAIL.COM     | 16.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM)/423/2024       | 30.08.2024        | ONKAR INVESTMENTS PVT LTD THROUGH ITS DIRECTOR SHRIGUPTA JAGANNATH ARORA Vs SHEETU GUPTA SOLE PROPRIETOR OF | RISHABH GUPTA  | 8586834657      |        | RISHABGUPTA.LAWYERS@GMAIL.COM | 21.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1898/2024 | 30.08.2024        | YES BANK LTD Vs SHUBHAM KUMAR   | SANJEEV PATHAK | 1141825104      |        | LITIGATION@SRCS LEGAL.COM     | 20.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1904/2024 | 30.08.2024        | Cnh Industrial Capital India Pvt Ltd Vs BALOJI RAMAVATH   | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE @GMAIL.COM     | 12.08.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP (I) (COMM)/2027/2024 | 30.08.2024        | LARC Vs RAMSHISH SHARMA   | KUSUM BHATT    | 9599624216      |        | ASHIM.BHATT17@GMAIL.COM       | 29.08.2024       |

| S.No | Court     | District | Court Room            | Case Type             | Case Number              | Date Registration        | Petitioner Name VS Respondent                              | Advocate Name   | Advocate Number  | Mobile    | Advocate email id              | Date of e-filing |
|------|-----------|----------|-----------------------|-----------------------|--------------------------|--------------------------|--|---|------------------|-----------|--------------------------------|------------------|
|      |           |          | 6, New Court Block-I  | Commercial            | OMP (I) (COMM)/1900/2024 | 30.08.2024               | KOTAK MAHINDRA PRIME LTD Vs RAM LAKSHAN                    | RAJESH JANGRA   | 9958726491       |           | JANGRAADVOCATE@GMAIL.COM       | 16.08.2024       |
|      |           |          | 6, New Court Block-I  | Commercial            | OMP (I) (COMM)/1922/2024 | 31.08.2024               | Iarc Vs Jitendra Vikram Singh                              | KUSUM BHATT   | 9599624216       |           | ASHIM.BHATT17@GMAIL.COM        | 12.08.2024       |
| 25   | SH. YADAV | SANDEEP  | South                 | 17, New Court Block-I | Commercial               | OMP (I) (COMM)/1443/2024 | 02-08-2024   | Cnh Industrial Capital India Pvt Ltd Vs Gyanarangan Das | RAJESH JANGRA(P) | 958726491 | delhi.jangraadvocate@gmail.com | 07-06-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1459/2024 | 03-08-2024               | Toyota Financial Services India Limited Vs Kala Wati       | ASHOK KUMAR (P)   | 9013493108       |           | advocateashok.1@gmail.com      | 20-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1458/2024 | 03-08-2024               | Cnh Industrial Capital India Pvt Ltd Vs Khushpinder Singh  | RAJESH JANGRA(P)  | 958726491        |           | delhi.jangraadvocate@gmail.com | 27-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1444/2024 | 02-08-2024               | Cnh Industrial Capital India Pvt Ltd Vs Nazeer Ahmad Mir   | RAJESH JANGRA(P)  | 958726491        |           | delhi.jangraadvocate@gmail.com | 27-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | CS (COMM)/366/2024       | 02-08-2024               | M/s Chanchal Building Material Suppliers Vs M/s Pine Homes | DHEERAJ KUMAR(P)  | 8920440916       |           | advdheerajk@gmail.com          | 29-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1438/2024 | 02-08-2024               | Axis Bank Ltd Vs Sayam Sahni 5787                          | MAYANK MAHAJAN(P)                                       | 9873347330       |           | mayank_mahajan05@yahoo.com     | 30-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1441/2024 | 02-08-2024               | Axis Bank Ltd Vs Pushpa Bagla 3893                         | MAYANK MAHAJAN(P)                                       | 9873347330       |           | mayank_mahajan05@yahoo.com     | 30-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1440/2024 | 02-08-2024               | Axis Bank Ltd Vs Amit 8489                                 | MAYANK MAHAJAN(P)                                       | 9873347330       |           | mayank_mahajan05@yahoo.com     | 30-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1442/2024 | 02-08-2024               | Axis Bank Ltd Vs Subhan Khan 8016                          | MAYANK MAHAJAN(P)                                       | 9873347330       |           | mayank_mahajan05@yahoo.com     | 30-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1439/2024 | 02-08-2024               | Axis Bank Ltd Vs Ravi Dutt Sharma                          | MAYANK MAHAJAN(P)                                       | 9873347330       |           | mayank_mahajan05@yahoo.com     | 30-07-2024       |
|      |           |          | 17, New Court Block-I | Commercial            | OMP (I) (COMM)/1583/2024 | 13-08-2024               | AXIS BANK LTD Vs KAPIL RAJ                                 | SANJEEV PATHAK(P)                                       | 9717028845       |           | Litigaton@srslegals.com        | 01-08-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate             | Advocate Number       | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|---|----------------------|-----------------------|--------|--------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/374/2024       | 06-08-2024        | MS AKRITI TRADING COMPANY Vs MS N H TRADERS   | Paras Chawla(P)      | 9999148514/9891561092 |        | paras.chawla34@gmail.co        | 01-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1471/2024 | 06-08-2024        | L And T Finance Limited Vs sanjeev kumar  | Ravi Shankar Garg(P) | 9811252038            |        | advocatersgarg@gmail.com       | 02-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1523/2024 | 09-08-2024        | YES BANK LTD Vs MAMTA RANI  | SANJEEV PATHAK(P)    | 9717028845            |        | Litigaton@srcslegaLcom         | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1522/2024 | 09-08-2024        | YES BANK LTD Vs MAUSHAM RAI   | SANJEEV PATHAK(P)    | 9717028845            |        | Litigaton@srcslegaLcom         | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1521/2024 | 09-08-2024        | YES BANK LTD Vs SACHIN CHAUHAN  | SANJEEV PATHAK(P)    | 9717028845            |        | Litigaton@srcslegaLcom         | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1524/2024 | 09-08-2024        | YES BANK LTD Vs ARPIT BHARDWAJ  | SANJEEV PATHAK(P)    | 9717028845            |        | Litigaton@srcslegaLcom         | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/393/2024       | 13-08-2024        | FIITJEE Foundation for Education Research and Training Vs Senthil Educational Trust | SUBHASH GULATI(P)    | 9810048243            |        | gulatiassociates@gmail.com     | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1579/2024 | 13-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs JAYESH KUMAR BHANUSHALI                      | RAJESH JANGRA(P)     | 958726491             |        | delhi.jangraadvocate@gmail.com | 07-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1578/2024 | 13-08-2024        | Idfc First Bank Ltd Vs Jitendra Surendra  | SANJEEV PATHAK(P)    | 9717028845            |        | Litigaton@srcslegaLcom         | 30-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1584/2024 | 13-08-2024        | Idfc First Bank Ltd Vs Dinesh Kumar   | SANJEEV PATHAK(P)    | 9717028845            |        | Litigaton@srcslegaLcom         | 02-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1581/2024 | 13-08-2024        | Idfc First Bank Ltd Vs SAURAV PAL 0536  | MAYANK MAHAJAN(P)    | 9873347330            |        | mayank_mahajano5@yahoo.com     | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1582/2024 | 13-08-2024        | Idfc First Bank Ltd Vs PREM KUMAR JHA 5116  | MAYANK MAHAJAN(P)    | 9873347330            |        | mayank_mahajano5@yahoo.com     | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1610/2024 | 14-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs kapil dev singh             | Ravi Shankar Garg(P) | 9868552038/9811252038 |        | advocatersgarg@gmail.com       | 11-08-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                     | Advocate Name     | Advocate Number          | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|---|-------------------|--------------------------|--------|--------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1607/2024 | 14-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs KRISHNA KUMAR CHETRI      | RAJESH JANGRA(P)  | 9958726491               |        | delhi.jangraadvocate@gmail.com | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1609/2024 | 14-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs GURPREET SINGH            | RAJESH JANGRA(P)  | 9958726491               |        | delhi.jangraadvocate@gmail.com | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1608/2024 | 14-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIDHANI PRAKASH CHANDARLAL | RAJESH JANGRA(P)  | 9958726491               |        | delhi.jangraadvocate@gmail.com | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1612/2024 | 14-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHANU BHANABARAHATTI       | RAJESH JANGRA(P)  | 9958726491               |        | delhi.jangraadvocate@gmail.com | 07-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1614/2024 | 14-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs KAMLAKAR MAHADEV PATIL     | RAJESH JANGRA(P)  | 9958726491               |        | delhi.jangraadvocate@gmail.com | 07-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1626/2024 | 16-08-2024        | Idfc First Bank Ltd Vs Shruti Kotnala                             | MAYANK MAHAJAN    | 9873347330               |        | mayank_mahajan05@yahoo.com     | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1627/2024 | 16-08-2024        | Idfc First Bank Ltd Vs Aadil Sajid                                | MAYANK MAHAJAN    | 9873347330               |        | mayank_mahajan05@yahoo.com     | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1628/2024 | 16-08-2024        | Idfc First Bank Ltd Vs Shyam Singh Rajput                         | MAYANK MAHAJAN    | 9873347330               |        | mayank_mahajan05@yahoo.com     | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1629/2024 | 16-08-2024        | Idfc First Bank Ltd Vs Raj Karan Yadav                            | SANJEEV PATHAK(P) | 8285002845               |        | litigation@srcslegal.com       | 02-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1630/2024 | 16-08-2024        | Yes Bank Ltd Vs Mukesh Gupta                                      | SANJEEV PATHAK(P) | 8285002845               |        | litigation@srcslegal.com       | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1445/2024 | 02-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Rakesh Kumar              | RAJESH JANGRA(P)  | 9958726491               |        | delhi.jangraadvocate@gmail.com | 27-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1577/2024 | 13-08-2024        | AXIS BANK LTD Vs SHUBHAM KANOJIA                                  | SANJEEV PATHAK(P) | 8285002845               |        | litigation@srcslegal.com       | 01-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1667/2024 | 20-08-2024        | Iarc Vs Raseed Firoj  | ASHIM BHATT(P)    | 9599624216<br>8595344479 |        | ashim.bhatt17@gmail.com        | 22-07-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                    | Advocate Name        | Advocate Number          | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|--|----------------------|--------------------------|--------|--------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1666/2024 | 20-08-2024        | Iarc Vs Mr Manoj Kumar                           | ASHIM BHATT(P)       | 9599624216<br>8595344479 | /      | ashim.bhatt17@gmail.com        | 26-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/399/2024       | 20-08-2024        | Central Bank Of India Vs Vardhman Foods          | Geetanjali Tiwari(P) | 9811333698<br>8285103528 | /      | contact@randglawchambers.com   | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1663/2024 | 20-08-2024        | Axis Bank Ltd Vs SOHAN SINGH 1867                | MAYANK MAHAJAN(P)    | 9873347330               |        | mayank_mahajan05@yahoo.com     | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1664/2024 | 20-08-2024        | Idfc First Bank Vs VARUN KUMAR SHARMA 349        | MAYANK MAHAJAN(P)    | 9873347330               |        | mayank_mahajan05@yahoo.com     | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1665/2024 | 20-08-2024        | Idfc First Bank Vs HIMANSHU ASHOK 686            | MAYANK MAHAJAN(P)    | 9873347330               |        | mayank_mahajan05@yahoo.com     | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1668/2024 | 20-08-2024        | DOST FINCAP PVT LTD Vs SHIV K KUMAR YADAV        | J K YADAV(P)         | 9999855157               |        | advjitenderyadav2017@gmail.com | 16-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1669/2024 | 20-08-2024        | KOTAK MAHINDRA PRIME LTD Vs KARAN MANDAL         | RAJESH JANGRA(P)     | 9958726491               |        | delhi.jangraadvocate@gmail.com | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1744/2024 | 23-08-2024        | Idfc First Bank Ltd Vs Pritpal Singh             | SANJEEV PATHAK(P)    | 8285002845               |        | litigation@srcslegal.com       | 29-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1752/2024 | 23-08-2024        | YES BANK LTD Vs DINESH KAMAR                     | SANJEEV PATHAK(P)    | 8285002845               |        | litigation@srcslegal.com       | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1746/2024 | 23-08-2024        | Idfc First Bank Ltd Vs Akil Subhan               | SANJEEV PATHAK(P)    | 8285002845               |        | litigation@srcslegal.com       | 29-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1745/2024 | 23-08-2024        | Idfc First Bank Ltd Vs Rahul Kumar Tiwari        | SANJEEV PATHAK(P)    | 8285002845               |        | litigation@srcslegal.com       | 29-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1743/2024 | 23-08-2024        | LARC Vs LATOORI SULTAN                           | ASHIM BHATT(P),      | 9599624216<br>8595344479 | /      | ashim.bhatt17@gmail.com        | 10-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1751/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Tarun Kishore Gautam | RAJESH JANGRA(P)     | 9958726491               |        | delhi.jangraadvocate@gmail.com | 14-08-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                           | Advocate Name     | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|---|-------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1747/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Vibhu Grover                | RAJESH JANGRA(P)  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1749/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Patamu Ranjit Patra         | RAJESH JANGRA(P)  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1750/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs JASBIR BANVARILAL           | RAJESH JANGRA(P)  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1748/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Jasbir Kaur                 | RAJESH JANGRA(P)  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 14-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1755/2024 | 23-08-2024        | HDFC BANK LTD Vs SMOOTH MOTORS                          | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srslegal.com        | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1754/2024 | 23-08-2024        | HDFC BANK LTD Vs NEHA PRASAD                            | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srslegal.com        | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1753/2024 | 23-08-2024        | HDFC BANK LTD Vs CHITRITA                               | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srslegal.com        | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/406/2024       | 23-08-2024        | Contra Defence Vs Plaxonic Technologies                 | Ankur Das(P)      | 8390822993      |        | advovate.ankurdas@gmail.com    | 20-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1756/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs MANOJ KUMAR 5526            | MAYANK MAHAJAN(P) | 9873347330      |        | mayank_mahajan05@yahoo.com     | 21-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1757/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs PRIYA VINOD KUMAR 044       | MAYANK MAHAJAN(P) | 9873347330      |        | mayank_mahajan05@yahoo.com     | 21-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1761/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs ADITYA AGARWAL 6008         | MAYANK MAHAJAN(P) | 9873347330      |        | mayank_mahajan05@yahoo.com     | 21-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1758/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs TEJINDER ARORA 8470         | MAYANK MAHAJAN(P) | 9873347330      |        | mayank_mahajan05@yahoo.com     | 21-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1760/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs KRISHAN KUMAR BHANDARI 0431 | MAYANK MAHAJAN(P) | 9873347330      |        | mayank_mahajan05@yahoo.com     | 21-08-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | ofPetitioner Name VS Respondent                                | Advocate Name          | Advocate Number       | Mobile | Advocate email id                | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|--|------------------------|-----------------------|--------|----------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1759/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs KUNAL JUNDAL 0585                  | MAYANK MAHAJAN(P)      | 9873347330            |        | mayank_mahajan05@yahoo.com       | 21-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1787/2024 | 24-08-2024        | YES BANK LIMITED Vs Rohit                                      | ANANJAY SINGH(P)       | 70303 78800           |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 10-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1788/2024 | 24-08-2024        | Toyota Financial Services India Limited Vs Akash Valmiki       | DINESH JAIN(P)         | 8376049807            |        | advocateashok.1@gmail.com        | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1786/2024 | 24-08-2024        | Toyota Financial Services India Limited Vs Lav Kumar Singh     | DINESH JAIN(P)         | 9013493108            |        | advocateashok.1@gmail.com        | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1784/2024 | 24-08-2024        | Toyota Financial Services India Limited Vs Anjali Thakur       | DINESH JAIN(P)         | 9013493108            |        | advocateashok.1@gmail.com        | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1785/2024 | 24-08-2024        | Toyota Financial Services India Limited Vs Abhishek Yadav 9950 | DINESH JAIN(P)         | 9013493108            |        | advocateashok.1@gmail.com        | 09-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1783/2024 | 24-08-2024        | YES BANK LIMITED Vs ASHISH TYAGI                               | ANANJAY SINGH(P)       | 70303 78800           |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 12-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1782/2024 | 24-08-2024        | YES BANK LIMITED Vs RAHEES AHMED                               | ANANJAY SINGH(P)       | 70303 78800           |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 13-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1781/2024 | 24-08-2024        | YES BANK LIMITED Vs MUKESH KUMAR                               | ANANJAY SINGH(P)       | 70303 78800           |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 12-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1780/2024 | 24-08-2024        | Toyota Financial Services India Ltd Vs Rajkumar Nair           | RAJESH JANGRA(P)       | 9958726491            |        | delhi.jangraadvocate@gmail.com   | 13-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1779/2024 | 24-08-2024        | LARC Vs HARI OM  | ASHIM BHATT(P)         | 9599624216/8595344479 |        | ashim.bhatt17@gmail.com          | 16-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1778/2024 | 24-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd  | RAJEEV KUMAR RANJAN(P) | 9311022104/9999640929 |        | ranjan.and.company@gmail.com     | 16-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1777/2024 | 24-08-2024        | LARC Vs MURSALEEN ALI  | ASHIM BHATT(P)         | 9599624216/8595344479 |        | ashim.bhatt17@gmail.com          | 16-08-2024       |



| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate Name          | Advocate Number       | Mobile | Advocate email id                | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|--|------------------------|-----------------------|--------|----------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1776/2024 | 24-08-2024        | KOTAK MAHINDRA PRIME LTD Vs SURENDER SINGH   | AMIT KUMAR SINHA(P)    | 9990659331            |        | kmpspartner@gmail.com            | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1774/2024 | 24-08-2024        | KOTAK MAHINDRA PRIME LTD Vs ARIF PARVEZ  | AMIT KUMAR SINHA(P)    | 9990659331            |        | kmpspartner@gmail.com            | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1775/2024 | 24-08-2024        | KOTAK MAHINDRA PRIME LTD Vs YOGESH PALARIYA  | AMIT KUMAR SINHA(P)    | 9990659331            |        | kmpspartner@gmail.com            | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1772/2024 | 24-08-2024        | Hdfc Bank Ltd Vs Contingent Blithe Retail Llp Through Its Partner Mr Ashish Sharma | RAJEEV KUMAR RANJAN(P) | 9311022104/9999640929 |        | ranjan.and.company@gmail.com     | 20-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1773/2024 | 24-08-2024        | KOTAK MAHINDRA BANK LTD Vs DNY SUPPLY CHAIN SOLUTIONS PVT LTD                      | RAJEEV KUMAR RANJAN(P) | 9311022104/9999640929 |        | ranjan.and.company@gmail.com     | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/408/2024       | 24-08-2024        | M/s Samrex Interior P Ltd Vs M/s Grid Floors P Ltd and ANR                         | Musharraf Ali(P)       | 9313803166            |        | mak.advo1@gmail.com              | 21-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1771/2024 | 24-08-2024        | YES BANK LTD Vs MANOJ CHAWLA   | ANANJAY SINGH(P)       | 7030378800            |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 22-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1770/2024 | 24-08-2024        | YES BANK LTD Vs JATINDER PAL SINGH   | ANANJAY SINGH(P)       | 7030378800            |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 22-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1815/2024 | 28-08-2024        | AXIS BANK LTD Vs RAVINDE YADAV   | SANJEEV PATHAK(P)      | 8285002845            |        | litigation@srcslegal.com         | 01-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1813/2024 | 28-08-2024        | Idfc First Bank Ltd Vs Sanjay Singh  | SANJEEV PATHAK(P)      | 8285002845            |        | litigation@srcslegal.com         | 29-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1814/2024 | 28-08-2024        | Idfc First Bank Ltd Vs Devanshu Sharma   | SANJEEV PATHAK(P)      | 8285002845            |        | litigation@srcslegal.com         | 30-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1816/2024 | 28-08-2024        | Idfc First Bank Ltd Vs Ranjit Kanchhid   | SANJEEV PATHAK(P)      | 8285002845            |        | litigation@srcslegal.com         | 30-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1825/2024 | 28-08-2024        | YES BANK LIMITED Vs SAHIL  | RADHA SINGH(P)         | 7838237587/7030378800 |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 08-08-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                 | Advocate Name     | Advocate Number       | Mobile | Advocate email id                | Date of e-filing |
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|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1824/2024 | 28-08-2024        | YES BANK LIMITED Vs AKSHAY GUPTA                              | RADHA SINGH(P)    | 7838237587/7030378800 |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 08-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1823/2024 | 28-08-2024        | YES BANK LIMITED Vs RAJESH KUMAR                              | RADHA SINGH(P)    | 7838237587/7030378800 |        | ASAPLEGALANDAD VOCATES@GMAIL.COM | 08-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1818/2024 | 28-08-2024        | YES BANK LTD Vs RAM BARAN                                     | SANJEEV PATHAK(P) | 8285002845            |        | litigation@srcslegal.com         | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1820/2024 | 28-08-2024        | YES BANK LTD Vs SUNDEEP KOHLI                                 | SANJEEV PATHAK(P) | 8285002845            |        | litigation@srcslegal.com         | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1819/2024 | 28-08-2024        | YES BANK LTD Vs ABHISHEK RAJ                                  | SANJEEV PATHAK(P) | 8285002845            |        | litigation@srcslegal.com         | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1822/2024 | 28-08-2024        | YES BANK LTD Vs RENU JAGAT RAM ARORA                          | SANJEEV PATHAK(P) | 8285002845            |        | litigation@srcslegal.com         | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1821/2024 | 28-08-2024        | YES BANK LTD Vs ARCHNA KARAN SINGH                            | SANJEEV PATHAK(P) | 8285002845            |        | litigation@srcslegal.com         | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1817/2024 | 28-08-2024        | YES BANK LTD Vs AMIT SHARMA                                   | SANJEEV PATHAK(P) | 8285002845            |        | litigation@srcslegal.com         | 17-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1810/2024 | 28-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV KUMAR SINGH | DINESH JAIN(P)    | 9013493108            |        | advocateashok.1@gmail.com        | 24-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1811/2024 | 28-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURVEER SINGH      | DINESH JAIN(P)    | 9013493108            |        | advocateashok.1@gmail.com        | 24-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1812/2024 | 28-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDRA SINGH   | DINESH JAIN(P)    | 9013493108            |        | advocateashok.1@gmail.com        | 24-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1809/2024 | 28-08-2024        | IARC Vs KUNWAR VIRENDER VIKRAM                                | ASHIM BHATT(P)    | 95996242168595344479  |        | ashim.bhatt17@gmail.com          | 25-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1807/2024 | 28-08-2024        | IARC Vs KAMAL KISHOR  | ASHIM BHATT(P)    | 95996242168595344479  |        | ashim.bhatt17@gmail.com          | 25-08-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                   | Advocate               | Advocate Number          | Mobile | Advocate email id                                       | Date of e-filing |
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|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1808/2024 | 28-08-2024        | IARC Vs Vijay Pratap Singh                                      | ASHIM BHATT(P)         | 9599624216<br>8595344479 | /      | ashim.bhatt17@gmail.com                                 | 25-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1856/2024 | 29-08-2024        | Idfc First Bank Ltd Vs Sadab Farakat                            | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 05-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1858/2024 | 29-08-2024        | Idfc First Bank Ltd Vs Bhola Sher                               | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 05-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1854/2024 | 29-08-2024        | Idfc First Bank Ltd Vs Arvind Kumar                             | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 11-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/415/2024       | 29-08-2024        | Navin Jain Vs Casa2 Stays Private Limited                       | Anand Bajpai(P)        | 7052083906               |        | lawlegal2020@yahoo.com                                  | 19-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1853/2024 | 29-08-2024        | Yes Bank Ltd Vs Ravinder Kumar                                  | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 24-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1852/2024 | 29-08-2024        | YES BANK LTD Vs ANIL KUMAR SHUKLA                               | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 05-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1851/2024 | 29-08-2024        | Idfc First Bank Ltd Vs Naval Kishore                            | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 27-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1850/2024 | 29-08-2024        | Idfc First Bank Ltd Vs Inder Kumar Grover                       | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 29-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1849/2024 | 29-08-2024        | Idfc First Bank Ltd Vs Sajjad Ali                               | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 29-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/414/2024       | 29-08-2024        | Alpex Exim Pvt Ltd Vs OC Sweaters LLP                           | Shivaang Gupta(P)      | 9899183292               |        | shivaang@verbislegal.co.in,<br>office@verbislegal.co.in | 08-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1848/2024 | 29-08-2024        | Idfc First Bank Ltd Vs Saiyyad Sahil Ahmad                      | SANJEEV PATHAK(P)      | 8285002845               |        | litigation@srcslegal.com                                | 02-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/413/2024       | 29-08-2024        | COMPETENT VIDHYUT POWER TOWER PVT LTD Vs SEW INFRASTRUCTURE LTD | Krishna Kumar Singh(P) | 9910808470               |        | advocatekksingh@gmail.com                               | 10-08-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                       | Advocate Name         | Advocate Number       | Mobile | Advocate email id                  | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|---|-----------------------|-----------------------|--------|------------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/412/2024       | 29-08-2024        | State Bank Of India Vs M/s Arora Tele Points                        | Ranjay Kumar Sinha(P) | 9811255673/9718814471 |        | advocatesnlia@rediffmail.com       | 21-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1847/2024 | 29-08-2024        | KOTAK MAHINDRA BANK Vs ABDUL WAFIK                                  | parv mahajan(P)       | 9643646534            |        | Parv.mahajan007@gmail.com          | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1846/2024 | 29-08-2024        | KOTAK MAHINDRA BANK Vs NILESH KUMAR                                 | parv mahajan(P)       | 9643646534            |        | Parv.mahajan007@gmail.com          | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1845/2024 | 29-08-2024        | KOTAK MAHINDRA BANK Vs GHANSHYAM                                    | parv mahajan(P)       | 9643646534            |        | Parv.mahajan007@gmail.com          | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | Execution (Comm)/87/2024 | 29-08-2024        | SUJAY KUMAR JHA Vs FIITJEE LTD                                      | KUSHAGRA BANSAL(P)    | 9999448797/9999468603 |        | kushagrabansal@akassociates.org.in | 28-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1886/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RMAG ENGINEERING PVT LTD | DINESH JAIN(P)        | 9013493108            |        | advocateashok.1@gmail.com          | 28-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1885/2024 | 30-08-2024        | HDFC BANK LTD Vs PARMOD KUMAR                                       | SANJEEV PATHAK(P)     | 8285002845            |        | litigation@srslegal.com            | 28-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1882/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs SHYAMBABU PATEL                              | parv mahajan(P)       | 9643646534            |        | Parv.mahajan007@gmail.com          | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1883/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs ASUTOSH KUMAR                                | parv mahajan(P)       | 9643646534            |        | Parv.mahajan007@gmail.com          | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1884/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs ASHISH KUMAR DIXIT                           | parv mahajan(P)       | 9643646534            |        | Parv.mahajan007@gmail.com          | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1881/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs ATUL KUMAR                                   | parv mahajan(P)       | 9643646534            |        | Parv.mahajan007@gmail.com          | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1911/2024 | 31-08-2024        | Iarc Vs Harikishan Singh  | ASHIM BHATT(P)        | 9599624216/8595344479 |        | ashim.bhatt17@gmail.com            | 12-07-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/418/2024       | 31-08-2024        | MANASH LIFESTYLE PRIVATE LIMITED Vs SP LIFECARE                     | NAGESHWAR KUMHAR(P)   | 9818823289            |        | info@deyandkumhar.com              | 29-07-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                 | Advocate          | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|---|-------------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1908/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs SUNIL                  | parv mahajan(P)   | 9643646534      |        | Parv.mahajan007@gmail.com | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1909/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs SACHIN SAHU            | parv mahajan(P)   | 9643646534      |        | Parv.mahajan007@gmail.com | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1907/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs SURENDRA BAHADUR SINGH | parv mahajan(P)   | 9643646534      |        | Parv.mahajan007@gmail.com | 26-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1910/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs AKHILESH MISHRA        | parv mahajan(P)   | 9643646534      |        | Parv.mahajan007@gmail.com | 28-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1917/2024 | 31-08-2024        | HDFC BANK LTD Vs SHALU DEVI                   | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srcslegal.com  | 29-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1918/2024 | 31-08-2024        | HDFC BANK LTD Vs SIMI VIJ                     | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srcslegal.com  | 29-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1921/2024 | 31-08-2024        | HDFC BANK LTD Vs PRAVEEN DIXIT                | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srcslegal.com  | 29-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1919/2024 | 31-08-2024        | HDFC BANK LTD Vs PRIYA GOYAL                  | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srcslegal.com  | 29-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1920/2024 | 31-08-2024        | HDFC BANK LTD Vs RAJEEV RANJAN KUMAR          | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srcslegal.com  | 29-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1916/2024 | 31-08-2024        | HDFC BANK LTD Vs SUSHIL KUMAR                 | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srcslegal.com  | 29-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1905/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs RAJESH KUMAR 697       | parv mahajan(P)   | 9643646534      |        | Parv.mahajan007@gmail.com | 28-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1906/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs RAJESH KUMAR 702       | parv mahajan(P)   | 9643646534      |        | Parv.mahajan007@gmail.com | 28-08-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1913/2024 | 31-08-2024        | HDFC BANK LTD Vs RUPAM KUMARI                 | SANJEEV PATHAK(P) | 8285002845      |        | litigation@srcslegal.com  | 29-08-2024       |

| S.No | Court                                      | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                     | Advocate                  | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |  |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/1915/2024 | 31-08-2024        | HDFC BANK LTD Vs SHILENDRA SINGH                  | SANJEEV PATHAK(P)         | 8285002845      |        | litigation@srslegal.com        | 29-08-2024       |
|      |  |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/1914/2024 | 31-08-2024        | HDFC BANK LTD Vs SUNIL KUMAR                      | SANJEEV PATHAK(P)         | 8285002845      |        | litigation@srslegal.com        | 29-08-2024       |
|      |  |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/1912/2024 | 31-08-2024        | HDFC BANK LTD Vs HARI SINGH                       | SANJEEV PATHAK(P)         | 8285002845      |        | litigation@srslegal.com        | 29-08-2024       |
| 26   | SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT. | South    | 29, New Court Block-II | Commercial | CS (COMM)/365/2024       | 01-08-2024        | Vinod Gupta Vs Nira Hospitality Llp               | Bishwajit Kumar Shahi(P), | 9968888021      |        | advaakashtriplathi@gmail.com   | 27.07.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/369/2024       | 05-08-2024        | UNION BANK OF INDIA Vs RACHNA BANSAL              | ADITYA PARASHAR(P),       | 9810197621      |        | jitendragargadv@gmail.com      | 02.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/370/2024       | 05-08-2024        | RAMKESH Vs MUNICIPAL CORPORATION OF DELHI         | Vikas Sharma(P),          | 9810566116      |        | advocatevikassharma1@gmail.com | 02.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/375/2024       | 07-08-2024        | Union Bank of India Vs Vinita Singhal             | Arvind Sinha(P),          | 9810618195      |        | arvindsinha1@gmail.com         | 06.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/376/2024       | 07-08-2024        | PUBLIC CLOTHING PVT LTD Vs MS RDSS FEB PVT LTD    | manish kaushik(P),        | 9818218885      |        | manishkaushik.law@gmail.com    | 01.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/377/2024       | 08-08-2024        | State Bank Of India Vs Jai Kishore                | KAMLESH KUMAR SINGH(P),   | 9810343732      |        | ksingh1123@rediffmail.com      | 06.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/378/2024       | 08-08-2024        | Patanjali Foods Limited Vs Sidarth Ashok Agrawal  | SUDARSHAN BANSAL(P),      | 9810132015      |        | legal@unitedworld.com          | 07.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/379/2024       | 08-08-2024        | Patanjali Ayurved Limited Vs Adarsh Agarwal       | SUDARSHAN BANSAL(P),      | 9810132015      |        | legal@unitedworld.com          | 07.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/380/2024       | 08-08-2024        | Patanjali Ayurved Limited Vs Fakeer Chand Agrawal | SUDARSHAN BANSAL(P),      | 9810132015      |        | legal@unitedworld.com          | 07.08.2024       |
|      |  |          | 29, New Court Block-II | Commercial | CS (COMM)/381/2024       | 08-08-2024        | Patanjali Ayurved Limited Vs Rishabh Jain         | SUDARSHAN BANSAL(P),      | 9810132015      |        | legal@unitedworld.com          | 07.08.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name           | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 29, New Court Block-II | Commercial | CS (COMM)/387/2024       | 13-08-2024        | STATE BANK OF INDIA Vs KARUNAKAR K  | RANI BHARDWAJ(P),       | 9643680913      |        | rbhardwajassociate@gmail.com   | 11.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | CS (COMM)/404/2024       | 23-08-2024        | WHOLESOME NUTRITION LLP Vs CALCIO RESTAURANTS PRIVATE LIMITED                                     | DHURJATI VERMA(P),      | 9811667456      |        | anandattorneys@gmail.com       | 18.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | CS (COMM)/405/2024       | 23-08-2024        | ONKAR INVESMENTS PVT LTD THROUGH ITS DIRECTOR SHRIGAGANNATH ARORA Vs NIKHIL GUPTA AND ORS         | RISHABH GUPTA(P),       | 8586834657      |        | rishabhgupta.lawyer@gmail.com  | 20.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | CS (COMM)/417/2024       | 29-08-2024        | CANARA BANK Vs KAILASH SINGH  | FAHAD KHAN(P),          | 9219701292      |        | fahadadvocatekhan@gmail.com    | 27.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | CS (COMM)/419/2024       | 31-08-2024        | Jayashri Gayatri Food Products Private Limited Vs Sterling Agro Industries Private Limited        | Devmani Bansal(P),      | 9999328572      |        | devmanibansal25@gmail.com      | 30.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/69/2024 | 07-08-2024        | UNION BANK OF INDIA Vs M/s Bombay Collection  | Ritu Rastogi(P),        | 9958183999      |        | rituadvocate@gmail.com         | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/81/2024 | 21-08-2024        | U S Sales Agency Vs Shambhu Shree Services  | Avinash Kumar Tyagi(P), | 9899327537      |        | avinashtyagi1@yahoo.com        | 16.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/83/2024 | 23-08-2024        | RAJESH NARULA Vs MUNICIPAL CORPORATION OF DELHI   | Vikas Sharma(P),        | 9810566116      |        | advocatevikassharma1@gmail.com | 21.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/84/2024 | 23-08-2024        | SHRI RAJINDER PARSHAD Vs MS DOWN TOUN ENTERPRISES THROUGH IT S ONE OF THE PARTNER MR ARPIT MITTAL | Mukesh Vashisht(P),     | 9810868595      |        | vashishtmaukesh09@gmail.com    | 22.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/86/2024 | 24-08-2024        | A G M Super Estate Private Limited Vs Ridha Fashion   | Kevin Chadha(P),        | 9810260505      |        | angad@duaassociates.com        | 22.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1427/2024 | 01-08-2024        | Tantra Designs Vs Hashmat Singh Khurana   | Anurag Rawat(P),        | 7838221188      |        | amitdubey86@gmail.com          | 30.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1428/2024 | 01-08-2024        | Axis Bank Ltd Vs Sanjeev Yadav 1519   | MAYANK MAHAJAN(P),      | 9643646534      |        | parv.mahajan007@gmail.com      | 30.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1429/2024 | 01-08-2024        | Axis Bank Ltd Vs Sahil Nagar 3257   | MAYANK MAHAJAN(P),      | 9643646534      |        | parv.mahajan007@gmail.com      | 30.07.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate              | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1430/2024 | 01-08-2024        | Axis Bank Ltd Vs Neelam Grover  | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com       | 30.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1431/2024 | 01-08-2024        | Axis Bank Ltd Vs Pradeep Kumar  | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com       | 30.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1432/2024 | 01-08-2024        | Axis Bank Ltd Vs Nirmal   | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com       | 30.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1433/2024 | 01-08-2024        | Idfc First Bank Ltd Vs Yasoda Nanak                                   | SANJEEV PATHAK(P),    | 8285002852      |        | litigation@srslegal.com         | 29.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1434/2024 | 01-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Harpreet Singh                | RAJESH JANGRA(P),     | 9958726491      |        | jangraadvocate@gmail.com        | 27.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1435/2024 | 01-08-2024        | Kotak Mahindra Prime Limited Vs Vikram Singh                          | RAJESH JANGRA(P),     | 9958726491      |        | jangraadvocate@gmail.com        | 27.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1436/2024 | 01-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs Yashpal Chauq | Ravi Shankar Garg(P), | 9868552038      |        | advocatersgarg@gmail.com        | 27.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1437/2024 | 01-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Surender Singh                | RAJESH JANGRA(P),     | 9958726491      |        | jangraadvocate@gmail.com        | 27.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1461/2024 | 05-08-2024        | YES BANK LIMITED Vs Ashish Tiwari                                     | ANANJAY SINGH(P),     | 7030378800      |        | asaplegalandadvocates@gmail.com | 03.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1462/2024 | 05-08-2024        | Axis Bank Ltd Vs ANJALI 1030  | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com       | 02.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1463/2024 | 05-08-2024        | Axis Bank Ltd Vs BHAWNA KWATRA 785                                    | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com       | 02.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1464/2024 | 05-08-2024        | AXIS BANK LTD Vs KAMLA  | SANJEEV PATHAK(P),    | 8285002852      |        | litigation@srslegal.com         | 01.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1465/2024 | 05-08-2024        | AXIS BANK LTD Vs SUNIL VERMA  | SANJEEV PATHAK(P),    | 8285002852      |        | litigation@srslegal.com         | 01.08.2024       |



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|------|-------|----------|------------------------|------------|--------------------------|-------------------|---|-------------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1466/2024 | 05-08-2024        | AXIS BANK LTD Vs TASLIM                                       | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 01.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1475/2024 | 07-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com | 03.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1476/2024 | 07-08-2024        | YES BANK LTD Vs SIDDHARTH RANA                                | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1477/2024 | 07-08-2024        | YES BANK LTD Vs RICHA RAWAT                                   | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1478/2024 | 07-08-2024        | YES BANK LTD Vs RAJVEER SINGH RAJPUT                          | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1479/2024 | 07-08-2024        | YES BANK LTD Vs SHIVA BHATI                                   | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1480/2024 | 07-08-2024        | YES BANK LTD Vs DEEPAK KUMAR                                  | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1481/2024 | 07-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com | 03.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1482/2024 | 07-08-2024        | YES BANK LTD Vs SSS ENTERPRISE                                | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1483/2024 | 07-08-2024        | YES BANK LTD Vs P K ROADLINES                                 | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1484/2024 | 07-08-2024        | YES BANK LTD Vs BIPIN KUMAR                                   | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1485/2024 | 07-08-2024        | YES BANK LTD Vs RAM SINGH                                     | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 05.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1508/2024 | 09-08-2024        | Idfc First Bank Ltd Vs Muzammil Islam                         | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 30.07.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                  | Advocate           | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|------------------------|------------|--------------------------|-------------------|--|--------------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1509/2024 | 09-08-2024        | Idfc First Bank Ltd Vs Rajat Ghulati                           | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srsclegal.com  | 29.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1510/2024 | 09-08-2024        | Idfc First Bank Ltd Vs Swaranjeet Sapru                        | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srsclegal.com  | 29.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1511/2024 | 09-08-2024        | Idfc First Bank Ltd Vs Mohd Pappu                              | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srsclegal.com  | 29.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1512/2024 | 09-08-2024        | Idfc First Bank Ltd Vs Hausila Yadav                           | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srsclegal.com  | 29.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1513/2024 | 09-08-2024        | Idfc First Bank Ltd Vs Amit Kumar Sharma                       | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srsclegal.com  | 29.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1514/2024 | 09-08-2024        | Idfc First Bank Ltd Vs Inderjoyt Kaur Bajwa                    | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srsclegal.com  | 29.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1515/2024 | 09-08-2024        | Idfc First Bank Ltd Vs DINESH SHOKEEN                          | MAYANK MAHAJAN(P), | 9643646534      |        | parv.mahajan007@gmail.com | 07.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1516/2024 | 09-08-2024        | Idfc First Bank Ltd Vs AJAY HASIJA 7004                        | MAYANK MAHAJAN(P), | 9643646534      |        | parv.mahajan007@gmail.com | 07.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1517/2024 | 09-08-2024        | Idfc First Bank Ltd Vs CHANDAN KUMAR OJHA 7691                 | MAYANK MAHAJAN(P), | 9643646534      |        | parv.mahajan007@gmail.com | 07.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1518/2024 | 09-08-2024        | Idfc First Bank Ltd Vs MOHAN JAISWAL 8703                      | MAYANK MAHAJAN(P), | 9643646534      |        | parv.mahajan007@gmail.com | 07.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1519/2024 | 09-08-2024        | AXIS BANK LIMITED Vs SHIV LAL CHODHARY                         | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gamil.com  | 07.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1520/2024 | 09-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHOURE BHARAT GANGADHAR | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gamil.com  | 07.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1532/2024 | 12-08-2024        | Idfc First Bank Ltd Vs Md Gulzar                               | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srsclegal.com  | 02.08.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate Name      | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
|------|-------|----------|------------------------|------------|--------------------------|-------------------|--|--------------------|-----------------|--------|---------------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1533/2024 | 12-08-2024        | Idfc First Bank Ltd Vs Chanchal Sourav Roadlines                           | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srcslegal.com        | 31.07.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1534/2024 | 12-08-2024        | YES BANK LIMITED Vs MOHD ABRAR   | RADHA SINGH(P),    | 7030378800      |        | asaplegalandadvocates@gmail.com | 08.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1535/2024 | 12-08-2024        | YES BANK LIMITED Vs ANKIT SHARMA   | RADHA SINGH(P),    | 7030378800      |        | asaplegalandadvocates@gmail.com | 08.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1536/2024 | 12-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAHAT ASHFAQUE ANSARI               | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com        | 08.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1537/2024 | 12-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs NEETU VENSİYANI                     | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com        | 08.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1556/2024 | 13-08-2024        | Toyota Financial Services India Limited Vs Kulvinder Singh                 | DINESH JAIN(P),    | 8376049807      |        | advocateashok1@gmail.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1557/2024 | 13-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHAMMED SAJID MOHAMMEDFAROOQ MEMAN | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1558/2024 | 13-08-2024        | Toyota Financial Services India Limited Vs Abhay B                         | DINESH JAIN(P),    | 8376049807      |        | advocateashok1@gmail.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1559/2024 | 13-08-2024        | Idfc First Bank Ltd Vs GIRISH CHAND 5125                                   | MAYANK MAHAJAN(P), | 9643646534      |        | parv.mahajan007@gmail.com       | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1560/2024 | 13-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs MANMOHAN                           | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1561/2024 | 13-08-2024        | YES BANK LTD Vs Krishna Pratap Singh                                       | ANANJAY SINGH(P),  | 7030378800      |        | asaplegalandadvocates@gmail.com | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1562/2024 | 13-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs RAVI POLEPALLI                     | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1563/2024 | 13-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs KAMBHAMPTI MUTHAIAH                | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com        | 09.08.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name           | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1564/2024 | 13-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs RAMANJANEYULU AMAROJU                           | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gamil.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1565/2024 | 13-08-2024        | Idfc First Bank Vs NARVINDER SHARMA   | MAYANK MAHAJAN(P),      | 9643646534      |        | parv.mahajan007@gmail.com       | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1566/2024 | 13-08-2024        | Idfc First Bank Ltd Vs HARANDAR SINGH MALIK   | MAYANK MAHAJAN(P),      | 9643646534      |        | parv.mahajan007@gmail.com       | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1567/2024 | 13-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs ITHARAJU NAGARAJU                               | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gamil.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1568/2024 | 13-08-2024        | YES BANK LTD Vs Ravinder Saini  | ANANJAY SINGH(P),       | 7030378800      |        | asaplegalandadvocates@gmail.com | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1569/2024 | 13-08-2024        | YES BANK LTD Vs Neha Kapuria  | ANANJAY SINGH(P),       | 7030378800      |        | asaplegalandadvocates@gmail.com | 10.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1570/2024 | 13-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs ms zenus enterprises pro deepak | Ravi Shankar Garg(P),   | 9868552038      |        | advocatersgarg@gmail.com        | 11.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1571/2024 | 13-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs MATAM UJVAL KUMAR                               | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gamil.com        | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1572/2024 | 13-08-2024        | Idfc First Bank Ltd Vs ARJUN SINGH  | MAYANK MAHAJAN(P),      | 9643646534      |        | parv.mahajan007@gmail.com       | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1580/2024 | 13-08-2024        | Idfc First Bank Vs MANISH KUMAR PANDEY  | MAYANK MAHAJAN(P),      | 9643646534      |        | parv.mahajan007@gmail.com       | 09.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1611/2024 | 14-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs MEHUL PRAJAPATI                                  | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gamil.com        | 07.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1613/2024 | 14-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd                           | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com    | 12.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1615/2024 | 14-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd                           | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com    | 12.08.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                  | Advocate Name        | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|------------------------|------------|--------------------------|-------------------|--|----------------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1620/2024 | 16-08-2024        | Idfc First Bank Ltd Vs BUDRAM NAND 7039        | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1621/2024 | 16-08-2024        | Idfc First Bank Ltd Vs MONU YADAV 0309         | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1622/2024 | 16-08-2024        | Idfc First Bank Ltd Vs AMOD KUMAR 6639         | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1623/2024 | 16-08-2024        | Idfc First Bank Ltd Vs NAJIR ALI 6890          | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1624/2024 | 16-08-2024        | Idfc First Bank Ltd Vs GHANSHYAM SHARMA 9192   | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1625/2024 | 16-08-2024        | Idfc First Bank Ltd Vs SUMEET KUMAR YADAV 8262 | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 16.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1632/2024 | 17-08-2024        | IARC Vs Ajay Sharma                            | ASHIM BHATT(P),      | 9599624216      |        | ashim.bhatt17@gmail.com   | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1633/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Sandeep Bansal     | RAJESH JANGRA(P),    | 9958726491      |        | jangraadvocate@gmail.com  | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1634/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs RAMROOP HOSHIYAR   | RAJESH JANGRA(P),    | 9958726491      |        | jangraadvocate@gmail.com  | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1635/2024 | 17-08-2024        | Idfc First Bank Vs MOHAMMAD SHOFET 041         | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1636/2024 | 17-08-2024        | KOTAK MAHINDRA PRIME LTD Vs SANTOSH B          | AMIT KUMAR SINHA(P), | 9990659331      |        | kmpspartner@gmail.com     | 15.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1637/2024 | 17-08-2024        | Idfc First Bank Ltd Vs NARESH KUMAR 1062       | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1638/2024 | 17-08-2024        | Axis Bank Ltd Vs HARBIR SINGH 5910             | MAYANK MAHAJAN(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 14.08.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                 | Advocate Name           | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1670/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1671/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com | 16.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1672/2024 | 20-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com | 16.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1691/2024 | 21-08-2024        | YES BANK LTD Vs DIGVIJAY SHIVAJI MASKAR                       | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1692/2024 | 21-08-2024        | HDFC BANK LTD Vs NEHA CHAUDHARY                               | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1693/2024 | 21-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com | 20.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1694/2024 | 21-08-2024        | YES BANK LTD Vs RAHUL SINGH                                   | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1695/2024 | 21-08-2024        | HDFC BANK LTD Vs RAJ KUMAR                                    | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1696/2024 | 21-08-2024        | HDFC BANK LTD Vs NEERAJ NEERAJ                                | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1697/2024 | 21-08-2024        | HDFC BANK LTD Vs DINESH KUMAR                                 | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1698/2024 | 21-08-2024        | HDFC BANK LTD Vs HARISH CHAND                                 | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1699/2024 | 21-08-2024        | YES BANK LTD Vs VIKAS ENTERPRISES                             | SANJEEV PATHAK(P),      | 8285002852      |        | litigation@srcslegal.com     | 17.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1730/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs MOHIT KUMAR JANGRA                | AMIT KUMAR SINHA(P),    | 9990659331      |        | kmpspartner@gmail.com        | 22.08.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate Name         | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|------------------------|------------|--------------------------|-------------------|--|-----------------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1731/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs VISHAL SHARMA 6751                         | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com | 21.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1733/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs GOURAV GOURAV                              | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com | 21.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1734/2024 | 23-08-2024        | Kotak Mahindra Prime Ltd Vs PANKAJ SHUKLA                              | MAYANK MAHAJAN(P),    | 9643646534      |        | parv.mahajan007@gmail.com | 21.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1737/2024 | 23-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs SUNITA TIWARI  | Ravi Shankar Garg(P), | 9868552038      |        | advocatersgarg@gmail.com  | 20.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1738/2024 | 23-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs M/S ASSOCIATES | Ravi Shankar Garg(P), | 9868552038      |        | advocatersgarg@gmail.com  | 20.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1801/2024 | 27-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SONI                  | DINESH JAIN(P),       | 8376049807      |        | advocateashok.1@gmail.com | 24.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1802/2024 | 27-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL A                     | DINESH JAIN(P),       | 8376049807      |        | advocateashok.1@gmail.com | 24.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1803/2024 | 27-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL DEVI SINGH            | DINESH JAIN(P),       | 8376049807      |        | advocateashok.1@gmail.com | 24.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1804/2024 | 27-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH DHALIWAL      | DINESH JAIN(P),       | 8376049807      |        | advocateashok.1@gmail.com | 24.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1837/2024 | 28-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs JITENDRA SINGH | Ravi Shankar Garg(P), | 9868552038      |        | advocatersgarg@gmail.com  | 24.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1838/2024 | 28-08-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs BHASKAR SINGH  | Ravi Shankar Garg(P), | 9868552038      |        | advocatersgarg@gmail.com  | 24.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1839/2024 | 28-08-2024        | KOTAK MAHINDRA BANK Vs MAHAROON  | parv mahajan(P),      | 9643646534      |        | parv.mahajan007@gmail.com | 26.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1840/2024 | 28-08-2024        | KOTAK MAHINDRA BANK Vs ANUP KUMAR                                      | parv mahajan(P),      | 9643646534      |        | parv.mahajan007@gmail.com | 26.08.2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                              | Advocate Name      | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1841/2024 | 28-08-2024        | KOTAK MAHINDRA BANK Vs YADAVEER                            | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com    | 26.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1873/2024 | 29-08-2024        | KOTAK MAHINDRA BANK Vs JITENDRA KUMAR                      | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com    | 26.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1874/2024 | 29-08-2024        | Yes Bank Ltd Vs Badal Dutt Sharma                          | ANANJAY SINGH(P),  | 7030378800      |        | asaplegaladvocates@gmail.com | 27.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1887/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVADESH LAWANIA | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1888/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMANG VERMA     | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1889/2024 | 30-08-2024        | HDFC BANK LTD Vs ANIL VERMA                                | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srscslegal.com    | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1890/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL PURI      | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1891/2024 | 30-08-2024        | HDFC BANK LTD Vs AMANDEEP BHASKAR                          | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srscslegal.com    | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1892/2024 | 30-08-2024        | HDFC BANK LTD Vs LALITA PRAMANIK                           | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srscslegal.com    | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1893/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs RAJKUMAR                            | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com    | 26.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1894/2024 | 30-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARBJIT SINGH   | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1895/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs ISRAR AHMAD                         | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com    | 26.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1896/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs SANTOSH KUMAR BIND                  | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com    | 26.08.2024       |



| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent            | Advocate           | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
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|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1897/2024 | 30-08-2024        | KOTAK MAHINDRA BANK Vs SONU YADAV        | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 26.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1923/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs MARUF             | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1924/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs MOHD ATIF         | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1925/2024 | 31-08-2024        | HDFC BANK LTD Vs TASHLIM ABDUL KHAN      | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srcslegal.com  | 29.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1926/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs SANTOSH KUMAR 455 | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1927/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs SANTOSH KUMAR 440 | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1928/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs RAJESH KUMAR      | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1929/2024 | 31-08-2024        | HDFC BANK LTD Vs SATBIR SINGH            | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srcslegal.com  | 29.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1930/2024 | 31-08-2024        | HDFC BANK LTD Vs SONU SINGH CHAUHAN      | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srcslegal.com  | 29.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1931/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs ANKIT KUMAR       | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 26.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1932/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs SHUBHAM YADAV     | parv mahajan(P),   | 9643646534      |        | parv.mahajan007@gmail.com | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1933/2024 | 31-08-2024        | HDFC BANK LTD Vs NITU DEVI               | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srcslegal.com  | 28.08.2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1934/2024 | 31-08-2024        | HDFC BANK LTD Vs PUSHPENDRA MAHENDRA PAL | SANJEEV PATHAK(P), | 8285002852      |        | litigation@srcslegal.com  | 29.08.2024       |

| S.No | Court   | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                   | Advocate Name        | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
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|      |   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1935/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs MUHFEEJ UDDEEN                           | parv mahajan(P),     | 9643646534      |        | parv.mahajan007@gmail.com | 27.08.2024       |
|      |   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1936/2024 | 31-08-2024        | HDFC BANK LTD Vs KALYAN SINGH                                   | SANJEEV PATHAK(P),   | 8285002852      |        | litigation@srcslegal.com  | 28.08.2024       |
|      |   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1937/2024 | 31-08-2024        | KOTAK MAHINDRA BANK Vs MADHU SINGH                              | parv mahajan(P),     | 9643646534      |        | parv.mahajan007@gmail.com | 26.08.2024       |
|      |   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1938/2024 | 31-08-2024        | HDFC BANK LTD Vs PUNEET TYAGI                                   | SANJEEV PATHAK(P),   | 8285002852      |        | litigation@srcslegal.com  | 29.08.2024       |
|      |   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1939/2024 | 31-08-2024        | HDFC BANK LTD Vs PANKAJ KUMAR ROY                               | SANJEEV PATHAK(P),   | 8285002852      |        | litigation@srcslegal.com  | 28.08.2024       |
|      |   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1940/2024 | 31-08-2024        | KOTAK MAHINDRA PRIME LTD Vs ANURAG SINGH PATEL                  | AMIT KUMAR SINHA(P), | 9990659331      |        | kmpspartner@gmail.com     | 29.08.2024       |
|      |   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1941/2024 | 31-08-2024        | KOTAK MAHINDRA PRIME LTD Vs IMARAN K                            | AMIT KUMAR SINHA(P), | 9990659331      |        | kmpspartner@gmail.com     | 29.08.2024       |
| 27   | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | South    | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1419/2024 | 01-08-2024        | Axis Bank Ltd Vs Sunil Kumar 9848                               | MAYANK MAHAJAN(P),   | 9873347330      |        | not given                 | 30-07-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1418/2024 | 01-08-2024        | Axis Bank Ltd Vs Sangeeta 7186                                  | MAYANK MAHAJAN(P),   | 9873347330      |        | not given                 | 30-07-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1426/2024 | 01-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Prince Kumar Contractor | RAJESH JANGRA(P),    | 9958726491      |        | jangraadvocate@gmail.com  | 27-07-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1425/2024 | 01-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Gurjant Singh           | RAJESH JANGRA(P),    | 9958726491      |        | jangraadvocate@gmail.com  | 27-07-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                               | Advocate Name      | Advocate Number | Mobile | Advocate email id        | Date of e-filing |
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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1424/2024 | 01-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Narasi Ram          | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com | 27-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1423/2024 | 01-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Gee Dee Builders    | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com | 27-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1422/2024 | 01-08-2024        | Axis Bank Ltd Vs Dharampal Chauhan 2923                     | MAYANK MAHAJAN(P), | 9873347330      |        | not given                | 30-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1421/2024 | 01-08-2024        | Axis Bank Ltd Vs Faisal Khan 2439                           | MAYANK MAHAJAN(P), | 9873347330      |        | not given                | 30-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1420/2024 | 01-08-2024        | Axis Bank Ltd Vs Chetan Singh 7987                          | MAYANK MAHAJAN(P), | 9873347330      |        | not given                | 30-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1454/2024 | 03-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Pawan Kumar         | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com | 27-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1457/2024 | 03-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Balwinder           | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com | 27-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1455/2024 | 03-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Amandeep Singh      | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com | 27-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1456/2024 | 03-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs Baldev Prasad Saini | RAJESH JANGRA(P),  | 9958726491      |        | jangraadvocate@gmail.com | 27-07-2024       |

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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1453/2024 | 03-08-2024        | Kotak Mahindra Prime Limited Vs Sarbjeet Singh   | RAJESH JANGRA(P),    | 9958726491      |        | jangraadvocate@gmail.com | 27-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | ARB A(COMM)/3/2024       | 06-08-2024        | Sumit Bansal LR of Lt Prem Bansal Vs R G Residence Pvt Ltd Through Resolution Professional Rajeev Lochan     | Rameezuddin Raja(P), | 9899347995      |        | listing@lexindis.com     | 03-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | ARB A(COMM)/4/2024       | 06-08-2024        | Sunit Bansal Through SPA Sumit Bansal Vs R G Residence Pvt Ltd Through Resolution Professional Rajeev Lochan | Rameezuddin Raja(P), | 9899347995      |        | listing@lexindis.com     | 03-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1492/2024 | 08-08-2024        | Idfc First Bank Ltd Vs Shivam Jitender   | SANJEEV PATHAK(P),   | 9717028845      |        | litigation@srslegal.com  | 05-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/383/2024       | 08-08-2024        | PUNJAB NATIONAL BANK Vs GYAN PRAKASH   | Indra Narain(P),     | 931124970       |        | not given                | 06-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/382/2024       | 08-08-2024        | Instapower Limited Vs Rajnath Automotives  | ARABINDA NAYAK(P),   | 8527665316      |        | nayakarbind@gmail.com    | 06-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1489/2024 | 08-08-2024        | Idfc First Bank Ltd Vs Sahib Shaukeen  | SANJEEV PATHAK(P),   | 9717028845      |        | litigation@srslegal.com  | 05-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1490/2024 | 08-08-2024        | Idfc First Bank Ltd Vs Gouri Gulati  | SANJEEV PATHAK(P),   | 9717028845      |        | litigation@srslegal.com  | 05-07-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1491/2024 | 08-08-2024        | Idfc First Bank Ltd Vs Shubham Mishra  | SANJEEV PATHAK(P),   | 9717028845      |        | litigation@srslegal.com  | 05-07-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                      | Advocate Name           | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/385/2024       | 09-08-2024        | Canara Bank Vs Mohd Rashid   | KRISHAN KUMAR(P),       | 9990577700      |        | krishankumar@gmail.com         | 07-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1507/2024 | 09-08-2024        | Idfc First Bank Ltd Vs MOMIN SHABBIR 2347                          | MAYANK MAHAJAN(P),      | 9873347330      |        | not given                      | 07-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/71/2024 | 09-08-2024        | M/S LEO ISPAT LIMITED Vs M/s The Atlas Electric Industries Pvt Ltd | ANUJA PETHIA(P),        | 8284931062      |        | noor.shergill@swarnimlegal.com | 01-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1531/2024 | 12-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs WAGHMARE SHREYASH PRADIP    | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com       | 07-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1588/2024 | 13-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd      | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com     | 03-8-2024        |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1589/2024 | 13-08-2024        | Iffco Kisan Finance Ltd Vs ER Chalapathi                           | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com     | 03-8-2024        |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1590/2024 | 13-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd      | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com     | 03-8-2024        |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/395/2024       | 13-08-2024        | M/S SHATABDI CHEMICALS PVT LTD Vs SARAYA INDUSTRIES LTD            | RAJAT MATHUR(P),        | 9811556470      |        | rajatmathur@gmail.com          | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1573/2024 | 13-08-2024        | Idfc First Bank Vs SHAMSHAD KHAN o85                               | MAYANK MAHAJAN(P),      | 9873347330      |        | not given                      | 09-08-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                       | Advocate Name      | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1574/2024 | 13-08-2024        | Idfc First Bank Vs MOHD NIZAM                       | MAYANK MAHAJAN(P), | 9873347330      |        | not given                      | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1575/2024 | 13-08-2024        | YES BANK LTD Vs SANJEEV NAGAR                       | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com       | 05-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1585/2024 | 13-08-2024        | YES BANK LTD Vs SUNIL KHOKHAR                       | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com       | 05-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1576/2024 | 13-08-2024        | YES BANK LTD Vs CHAHAT AGRAWAL                      | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com       | 05-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1586/2024 | 13-08-2024        | YES BANK LTD Vs GAGANDEEP SINGH SODHI               | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com       | 05-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/74/2024 | 13-08-2024        | TRADOON AGRO PRODUCTS PVT LIMITED Vs SHRI R K SINGH | ANANT RAO(P),      | 9810114261      |        | tyagineeraj.advocate@gmail.com | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1587/2024 | 13-08-2024        | YES BANK LTD Vs MANOJ YADAV                         | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com       | 05-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1600/2024 | 14-08-2024        | Axis Bank Ltd Vs ARYAN ATRI 605                     | MAYANK MAHAJAN(P), | 9873347330      |        | not given                      | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/396/2024       | 14-08-2024        | S K Construction Co Vs Jaswant Construction         | NITESH KUMAR(P),   | 998836938       |        | not given                      | 26-07-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                   | Advocate Name           | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|-------|----------|------------------------|------------|--------------------------|-------------------|---|-------------------------|-----------------|--------|----------------------------|------------------|
|      |       |          | 40, New Court Block-II | Commercial | OMP (COMM)/24/2024       | 14-08-2024        | INDIA SKILLS PRIVATE LIMITED Vs SEKH ABDUL SAMIM                | VIPIN KUMAR MARYA(P),   | 817862224       |        | veritylex@gmail.com        | 06-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1595/2024 | 14-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANDANI KRUNAL JAYPALDAS | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1596/2024 | 14-08-2024        | TOYOTA FINANCIAL SERVICES INDIA LTD Vs UDHANI DIPESH TULSIDAS   | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1597/2024 | 14-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs MEKALA YEDUKONDALU      | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1598/2024 | 14-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs ALE SRINIVAS            | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1599/2024 | 14-08-2024        | Cnh Industrial Capital India Pvt Ltd Vs DESAM DURGA PRASAD      | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 09-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1631/2024 | 16-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd   | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com | 12-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1639/2024 | 17-08-2024        | Idfc First Bank Vs SUFIYAN SULTAN 987                           | MAYANK MAHAJAN(P),      | 9873347330      |        | not given                  | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/77/2024 | 17-08-2024        | NARENDER KUMAR Vs PREM BAI                                      | Nitish Gupta(P),        | 9654444667      |        | guptanitsh999@gmail.com    | 12-08-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate Name       | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1640/2024 | 17-08-2024        | Idfc First Bank Ltd Vs ASIF IRFAN 8307                                | MAYANK MAHAJAN(P),  | 9873347330      |        | not given                      | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1641/2024 | 17-08-2024        | Idfc First Bank Ltd Vs ombir singh 9021                               | MAYANK MAHAJAN(P),  | 9873347330      |        | not given                      | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1642/2024 | 17-08-2024        | Idfc First Bank Ltd Vs KARAM RAJSINGH TOMAR 8007                      | MAYANK MAHAJAN(P),  | 9873347330      |        | not given                      | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1643/2024 | 17-08-2024        | Idfc First Bank Ltd Vs POOJA MEHTA 5683                               | MAYANK MAHAJAN(P),  | 9873347330      |        | not given                      | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/401/2024       | 21-08-2024        | M/S METSO OUTOTEC INDIA PRIVATE LIMITED Vs M/S VISHWAKARMA INDUSTRIES | Kaustubh Sinha(P),  | 9891068254      |        | not given                      | 16-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/402/2024       | 21-08-2024        | FORTUNE GOURMET SPECIALITIES PVT LTD Vs MIS QUESOBEST                 | Vikas Rawat(P),     | 962596889       |        | vrawat1991@gmail.com           | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/80/2024 | 21-08-2024        | Arora Hotels Vs Casa 2 Stays Pvt Ltd                                  | mayank sachdeva(P), | 981007683       |        | cauveri@virbalchambers.com     | 20-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1739/2024 | 23-08-2024        | HDFC BANK LTD Vs VINOD KUMAR  | SANJEEV PATHAK(P),  | 9717028845      |        | litigation@srcslegal.com       | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/407/2024       | 23-08-2024        | GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs SUNRISE INDUSTRIES           | Shravan Bansal(P),  | 1126936783      |        | unitedmark@unitedandunited.com | 16-08-2024       |



| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate Name         | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
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|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/82/2024 | 23-08-2024        | A AND B PROMOTERS PRIVATE LIMITED Vs VIJAY KUMAR SRIVASTAVA AND ORS              | Ram Singh Bisht(P),   | 9811203958      |        | rambisht25@gmail.com        | 21-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/85/2024 | 24-08-2024        | Nishi Gupta Vs AADHAR GRAPHICS   | Abhishek Aggarwal(P), | 9810400291      |        | gnagarwal.co@gmail.com      | 22-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/410/2024       | 29-08-2024        | Three Aces Global Logistics Pvt Ltd Vs MECTECH PROCESS ENGINEERS PRIVATE LIMITED | Uday Kumar(P),        | 9810868162      |        | advudaykumar@gmail.com      | 22-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/411/2024       | 29-08-2024        | Emu Lines Private Limited Vs MOHAMMAD ALAM                                       | Uday Kumar(P),        | 9810868162      |        | advudaykumar@gmail.com      | 22-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/88/2024 | 30-08-2024        | ASHOK KUMAR VOHRA Vs WIMPY INTERNATIONAL LIMITED                                 | CHANDRIKA GUPTA(P),   | 9810727771      |        | raneja@anejanadanejarya.com | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1741/2024 | 23-08-2024        | Idfc First Bank Ltd Vs Surajpal Toleram  | SANJEEV PATHAK(P),    | 9717028845      |        | litigation@srslegal.com     | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1474/2024 | 07-08-2024        | KOTAK MAHINDRA PRIME LTD Vs KAMAL A  | RAJESH JANGRA(P),     | 9958726491      |        | jangraadvocate@gmail.com    | 03-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1742/2024 | 23-08-2024        | Idfc First Bank Ltd Vs Raman Kumar   | SANJEEV PATHAK(P),    | 9717028845      |        | litigation@srslegal.com     | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1705/2024 | 21-08-2024        | KOTAK MAHINDRA PRIME LTD Vs MOHD RAIHAN QURESHI                                  | RAJESH JANGRA(P),     | 9958726491      |        | jangraadvocate@gmail.com    | 14-08-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                 | Advocate Name           | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1704/2024 | 21-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Ravi Ravi Kumar                   | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1687/2024 | 21-08-2024        | Idfc First Bank Ltd Vs NIRAJ RAVINDRA 4940                    | MAYANK MAHAJAN(P),      | 9873347330      |        | not given                  | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1703/2024 | 21-08-2024        | KOTAK MAHINDRA PRIME LTD Vs GURPREET SINGH                    | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1702/2024 | 21-08-2024        | KOTAK MAHINDRA PRIME LTD Vs Karan Jeet Singh                  | RAJESH JANGRA(P),       | 9958726491      |        | jangraadvocate@gmail.com   | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1689/2024 | 21-08-2024        | Idfc First Bank Ltd Vs OMENDR NANHE 1618                      | MAYANK MAHAJAN(P),      | 9873347330      |        | not given                  | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1690/2024 | 21-08-2024        | Idfc First Bank Vs SANJAY KUMAR HUF 046                       | MAYANK MAHAJAN(P),      | 9873347330      |        | not given                  | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1688/2024 | 21-08-2024        | Idfc First Bank Ltd Vs HAMID RAZA ANSARI 7868                 | MAYANK MAHAJAN(P),      | 9873347330      |        | not given                  | 14-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1797/2024 | 27-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com | 16-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1798/2024 | 27-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com | 16-08-2024       |

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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1799/2024 | 27-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com | 16-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1800/2024 | 27-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com | 16-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1765/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs SHIVAM MANOJ KUMAR                | AMIT KUMAR SINHA(P),    | 1142641454      |        | not given                  | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1766/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs SURENDER SINGH                    | AMIT KUMAR SINHA(P),    | 1142641454      |        | not given                  | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1767/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs VIJENDER SINGH                    | AMIT KUMAR SINHA(P),    | 1142641454      |        | not given                  | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1768/2024 | 23-08-2024        | KOTAK MAHINDRA PRIME LTD Vs AMIT KUMAR                        | AMIT KUMAR SINHA(P),    | 1142641454      |        | not given                  | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1855/2024 | 29-08-2024        | YES BANK LTD Vs ABHAY RAJ                                     | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srcslegal.com   | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1862/2024 | 29-08-2024        | YES BANK LTD Vs ROSHANI RAM CHANDER                           | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srcslegal.com   | 17-08-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1859/2024 | 29-08-2024        | YES BANK LTD Vs SABO KARAN SINGH                              | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srcslegal.com   | 17-08-2024       |

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|      |                               |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1860/2024 | 29-08-2024        | YES BANK LTD Vs VIJAY KUMAR YADAV                                | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srslegal.com    | 17-08-2024       |
|      |                               |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1861/2024 | 29-08-2024        | YES BANK LTD Vs KOMAL BHATIA                                     | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srslegal.com    | 17-08-2024       |
|      |                               |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1857/2024 | 29-08-2024        | YES BANK LTD Vs ABHINAV BISHT                                    | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srslegal.com    | 17-08-2024       |
|      |                               |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1740/2024 | 23-08-2024        | HDFC BANK LTD Vs JAVED KHAN                                      | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srslegal.com    | 17-08-2024       |
|      |                               |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1796/2024 | 27-08-2024        | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd    | RAJEEV KUMAR RANJAN(P), | 9311966242      |        | ranjanandcompany@gmail.com | 17-08-2024       |
| 28   | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | 18 BLOCK 1 18 BLOCK 1  | CS(COMM)   | 2934/2024                | 01-08-2024        | TIMES INNOVATIVE MEDIA LIMITED Vs LEHAR ADVERTISING PVT LTD      | RAMNISH KHANNA          | 9891696900      |        | Rka.lawoffice@gmail.com    | 05-07-2024       |
|      |                               |            |                        | CS(COMM)   | 2946/2024                | 03-08-2024        | BHUSHAN DEALMARK PRIVATE LIMITED Vs KHUSHI CONSTRUCTION AND ANR. | HIMANSHU GARG           | 8750618722      |        | sswaniassociates@gmail.com | 07-06-2024       |
|      |                               |            |                        | CS(COMM)   | 2947/2024                | 03-08-2024        | CANARA BANK Vs DIVYA MANGALAN                                    | KUMAR VISHWJEET         | 9718909886      |        | avd.vishwjeet@gmail.com    | 08-07-2024       |
|      |                               |            |                        | CS(COMM)   | 2956/2024                | 05-08-2024        | LENSKART SOLUTIONS PVT. LTD. Vs PARASURARAM SIVAKUMAR            | PUNEET BAJAJ            | 9811700978      |        | advocate.puneet@gmail.com  | 26-07-2024       |
|      |                               |            |                        | CS(COMM)   | 2957/2024                | 05-08-2024        | SANDEEP GUPTA Vs P AND G ENTERPRISES PVT. LTD. AND ANR.          | DINESH KUMAR            | 9811215075      |        | dineshadv1965@gmail.com    | 26-07-2024       |

| S.No | Court            | District                   | Court Room | Case Type | Case Number     | Date Registration | Petitioner Name VS Respondent   | Advocate Name                              | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |                  |                            |            | CS(COMM)  | 2958/2024       | 05-08-2024        | VAGYA LTEE Vs TOWSEEF HASSAN SOFI   | MANOJ KUMAR                                | 9312083488      |        | advocatemv.goswami@gmail.com | 02-08-2024       |
|      |                  |                            |            | CS(COMM)  | 3598/24         | 16-08-2024        | PARIJAT INDUSTRIES (INDIA) PVT. LTD. Vs AMIT BANSAL AND ANR.                                    | HARDEEP SINGH                              | 9810064398      | --     |                              | 06-01-2024       |
|      |                  |                            |            | CS(COMM)  | 3606/2024       | 20-08-2024        | HARPREET KAUR THROUGH HER ATTORNEY RANJEET SINGH Vs JASPREET KAUR GANDHI                        | SATISH RAI                                 | 8368148214      |        | contact@sradvovates.in       | 14-08-2024       |
|      |                  |                            |            | CS(COMM)  | 3619/2024       | 22-08-2024        | PARMOD KUMAR Vs ROYCE DEVELOPERS PVT. LTD.  | ASHISH SHARMA                              | 9810217001      |        | sharmaashish661@gmail.com    | 14-08-2024       |
|      |                  |                            |            | OMP(I)    | 45/2024         | 22-08-2024        | M/S M L TREHAN Vs INDIAN OIL CORPORATION LIMITED AND ORS  | Modassir Husain Khan                       | 7379941951      |        | office.mkslegal@gmail.com    | 21-08-2024       |
|      |                  |                            |            | CS(COMM)  | 3623/2024       | 23-08-2024        | M/s KMI BUSINESS TECHNOLOGIES PRIVATE LIMITED Vs M/s DIGITAL VIDEO POINT Through Proprietor Mr. | G LAKSHMI NARSIMHA MURTHY & Deepak Acharya | 9810952300      |        | acharyadeepak22@gmail.com    | 14-08-2024       |
|      |                  |                            |            | CS(COMM)  | 3632/2024       | 29-08-2024        | M/s GIRDHARI LAL CONSTRUCTIONS PVT. LTD Vs M/s MANSYCOM CONSULTANTS PVT. LTD                    | Raghvender Singh                           | 9868118015      |        | rctiwariadv@gmail            | 24-08-2024       |
|      |                  |                            |            | CS(COMM)  | 3633/2024       | 29-08-2024        | M/S SPARK ELECTRODES PVT LTD Vs SKANDA FASTNERS PVT LTD   | Vinay Gupta                                | 9810015303      |        | jcguptavinay@gmail.com       | 22-08-2024       |
|      |                  |                            |            | CS(COMM)  | 3635/2024       | 30-08-2024        | M/s PARAS MARKETING Vs M/s GULATI MARKETING CORPORATION   | ONKAR PANDEY                               | 9999671955      |        | onkarpandeybhu@gmail.com     | 28-08-2024       |
| 29   | MS. SINGH, JUDGE | NEELAM SOUTH-DISSTRICTEAST | 14         | Recovery  | CS/COMM/2945/24 | 8/1/24            | STATE BANK OF INDIA VS. MUKESH KUMAR VERMA  | RAJEEV SAGAR                               | 9810021846      |        | SAGARANDSAGAR@LINE.COM       | 7/31/24          |
|      |                  |                            |            |           | CS/COMM/2948/24 | 8/2/24            | RAVI SHANKAR PAL VS. ASHUTOSH KUMAR   | SAROJ KUMAR MOHANTY                        | 9911003963      |        | SKMOHANTYLEGAL@GMAIL.COM     | 8/1/24           |
|      |                  |                            |            |           | CS/COMM/2955/24 | 8/3/24            | BHUSHAN DEALMARK PVT. LTD. VS. M/S RAJAN CONSTRUCTIONS  | HIMANSHU GARG                              | 8750618722      |        | SSWANIASSOCIATES@GMAIL.COM   | 8/2/24           |
|      |                  |                            |            |           | CS/COMM/2954/24 | 8/3/24            | BHUSHAN DEALMARK PVT. LTD. VS.GANNON DUNKERLY AND CO. LTD.                                      | HIMANSHU GARG                              | 8750618722      |        | SSWANIASSOCIATES@GMAIL.COM   | 8/2/24           |

| S.No | Court | District | Court Room | Case Type | Case Number     | Date Registration | Petitioner Name VS Respondent                                    | Advocate Name    | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|-------|----------|------------|-----------|-----------------|-------------------|--|------------------|-----------------|--------|----------------------------|------------------|
|      |       |          |            |           | CS/COMM/2953/24 | 8/3/24            | BHUSHAN DEALMARK PVT. LTD. VS.VARIOUS INFRA & RESEARCH PVT. LTD. | HIMANSHU GARG    | 8750618722      |        | SSWANIASSOCIATES@GMAIL.COM | 8/2/24           |
|      |       |          |            |           | CS/COMM/2952/24 | 8/3/24            | CANARA BANK VS. ADARSH PAL SINGH                                 | KUMAR VISHWAJEET | 9718909886      |        | ADV.VISHWAJEET@GMAIL.COM   | 8/2/24           |
|      |       |          |            |           | CS/COMM/3587/24 | 8/7/24            | M/S ZASFA PACKAGING VS. NARESH CHAND JAIN                        | MUKESH GUPTA     | 9810144127      |        | N/A                        | 8/6/24           |
|      |       |          |            |           | CS/COMM/3600/24 | 8/16/24           | M/S PARIJAT INDUSTRIES VS. CHANDU ESWARA RAO                     | H.S. DHILLON     | 7838468201      |        | HSDHILLON2002@GMAIL.COM    | 8/15/24          |
|      |       |          |            |           | CS/COMM/3599/24 | 8/16/24           | M/S PARIJAT INDUSTRIES VS. BHAWANAM CHANDRASHEKRA REDDY          | H.S. DHILLON     | 7838468201      |        | HSDHILLON2002@GMAIL.COM    | 8/15/24          |
|      |       |          |            |           | CS/COMM/3627/24 | 8/23/24           | SBI VS. MOHD. AARIF  | SUCHITA DIXIT    | 8896932838      |        | AGNIHOTRISUCHITA@GMAIL.COM | 8/22/24          |
|      |       |          |            |           | OMP/COMM/72/24  | 8/31/24           | SHAIENDRA DATT RATURI VS. M/S SM FINLEASE LTD.                   | S.K. SINGH       | 9811101773      |        | N/A                        | 8/30/24          |
|      |       |          |            |           | OMP/COMM/72/24  | 8/31/24           | SHAIENDRA DATT RATURI VS. M/S SM FINLEASE LTD.                   | S.K. SINGH       | 9811101773      |        | N/A                        | 8/30/24          |

| S.No | Court                 | District   | Court Room | Case Type          | Case Number               | Date Registration | Petitioner Name VS Respondent                               | Advocate Name           | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
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| 30   | SH. AJAY KUMAR JAIN   | SOUTH-EAST | 20         | Commercial Suit    | CS (COMM)/2938/2024       | 01.08.2024        | BALAJI ENTERPRISES Vs ZESTHA PROJECTS PVT LTD               | Preeti kumari(P),       | 8010322614      |        | amreshllm@gmail.com              | 31.07.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/2961/2024       | 06.08.2024        | STATE BANK OF INDIA Vs ANIL KUMAR GARG                      | Rajendra yadav(P),      | 9312046733      |        | yadavrazen@gmail.com             | 01.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/2965/2024       | 07.08.2024        | M/S PREMIER GREEN INNOVATIONS PVT LTD Vs SAROJ KUMARI       | Sanjeev Gupta(P),       | 9810075779      |        | sanjeevgupta917Tgm@gmail.com     | 05.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/3589/2024       | 13.08.2024        | STATE BANK OF INDIA Vs ANIL KUMAR GARG                      | VARUN CHANDIOK(P),      | 9818365119      |        | chambersofvarunchandio@gmail.com | 10.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/3608/2024       | 20.08.2024        | STATE BANK OF INDIA Vs RAHUL SHARMA                         | KAMLESH KUMAR SINGH(P), | 9810343732      |        | ksingh1123@rediffmail.com        | 17.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/3613/2024       | 21.08.2024        | DEVENDER KUMAR SHARMA Vs KEDARNATH                          | Tej Narain(P),          | 9911138799      |        | tejnarainad\ocate@gmail.com      | 16.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/3621/2024       | 22.08.2024        | STATE BANK OF INDIA Vs LAUHARE SINGH                        | Dharmendra Singh(P),    | 8800784740      |        | shubhi1673@gmail.com             | 09.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/3637/2024       | 30.08.2024        | HOTELBEDS SLU Vs HIL DESTINATION MANAGEMENT PRIVATE LIMITED | Kartikey Nayyar(P),     | 919646909847    |        | bharvi.thakur@icuil.in           | 27.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/3636/2024       | 30.08.2024        | M/S PARAS MARKETING Vs M/S MARKKETO RETAILER                | ONKAR PANDEY(P),        | 9999671955      |        | onkarpandeybhu@gmail.com         | 28.08.2024       |
|      |                       |            |            | Commercial Suit    | CS (COMM)/3591/2024       | 14.08.2024        | JAMIA MILLIA ISLAMIA UNIVERSITY Vs. M/S CAFES DRAWING ROOM  | Pritish Sabharwal       | 9810264114      |        | pritisshabharwal1@gmail.com      | 12.08.2024       |
| 31   | MS. ANU GROVER BALIGA | SOUTH-EAST | 21         | Execution Petition | EXECUTION (COMM)/191/2024 | 03-08-2024        | Homeshree Housing Finance Limited Vs Arif Malik and anr     | Nidhi Saini(P),         | 9654737306      |        | nidhisaini103@gmail.com          | 01/08/24         |
|      |                       |            |            | Commercial Suit    | CS (COMM)/2950/2024       | 03-08-2024        | Mujeeb Khalique Vs M/s Nice Frame Private Limited           | FEROZE AHMAD(P),        | 9810016199      |        | FEROZEHMD@GMAIL.COM              | 01/08/24         |
|      |                       |            |            | Commercial Suit    | CS (COMM)/2960/2024       | 05-08-2024        | State Bank Of India Vs Ms Anita                             | Dharmendra Singh(P),    | 800784740       |        | NOT MENTIONED                    | 02/08/24         |

| S.No | Court | District | Court Room | Case Type          | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name                | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          |            | Commercial Suit    | CS (COMM)/2968/2024       | 07-08-2024        | State Bank of India Vs Arvind Kumar                                       | Suchita Dixit(P),            | 8896932838      |        | AGNIHOTRISUCHITA@GMAIL.COM      | 05/08/24         |
|      |       |          |            | Arbitration        | OMP (COMM)/67/2024        | 07-08-2024        | M/s TAK TECHNOLOGIES PVT LTD Vs M/S DIGIFY ENGINEERING PVT LTD            | Abhijeet Swaroop(P),         | 9711666059      |        | ABHIJEET.SWAROOP@THEGUILD.CO.IN | 05/08/24         |
|      |       |          |            | Commercial Suit    | CS (COMM)/2969/2024       | 07-08-2024        | GANT AB AND ANR Vs ASHOK KUMAR AND ORS                                    | Shravan Bansal(P),           | 9650682928      |        | UNITEDMARK@UNITEDANDUNITED.COM  | 05/08/24         |
|      |       |          |            | Commercial Suit    | CS (COMM)/3585/2024       | 09-08-2024        | Bonetti SRL Vs M/S R S ENTERPRISES AND ANR                                | Smid zunaid(P),              | 9810199352      |        | OFFICETPSKANG@GMAIL.COM         | 08/08/24         |
|      |       |          |            | Commercial Suit    | CS (COMM)/3596/2024       | 14-08-2024        | State Bank Of India Vs M/S K D Sales Corporation                          | Ranjay Kumar Sinha(P),       | 9811255673      |        | LEGALOCRATES@GMAIL.COM          | 12/08/24         |
|      |       |          |            | Commercial Suit    | CS (COMM)/3595/2024       | 14-08-2024        | Ms Nishi Mehra Vs M/s Wtc Noida Development Company Private Limited       | Nipun Katyal(P),             | 9999346557      |        | ADB.NIPUNKATYAL@GMAIL.COM       | 12/08/24         |
|      |       |          |            | Commercial Suit    | CS (COMM)/3594/2024       | 14-08-2024        | Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Anr | Girish Bhardwaj(P),          | 9899617989      |        | ANAND.JHA@ASJLEGAL.IN           | 12/08/24         |
|      |       |          |            | Commercial Suit    | CS (COMM)/3593/2024       | 14-08-2024        | Sushil Kumar Vs Mr Bittoo Sondhi  | Ajay Kumar Yadav(P),         | 7007302958      |        | AJAYYADUVANSHI12@GMAIL.COM      | 13.08.2024       |
|      |       |          |            | Commercial Suit    | CS (COMM)/3601/2024       | 16-08-2024        | Tanpreet Singh Kohli Vs Rajeev Ranjan Shukla                              | Pranav Proothi(P),           | 9560205151      |        | MAIL@UTKASSOCIATES.COM          | 14.08.2024       |
|      |       |          |            | Commercial Suit    | CS (COMM)/3609/2024       | 20-08-2024        | Tanpreet Singh Kohli Vs Saket Infradevelopers Private Limited             | Pranav Proothi(P),           | 9560205151      |        | MAIL@UTKASSOCIATES.COM          | 16.08.2024       |
|      |       |          |            | Execution Petition | EXECUTION (COMM)/215/2024 | 21-08-2024        | JAIVEER SINGH Vs M/S JHS SVENDGAARD LABORATORIES                          | JITESH VIKRAM SRIVASTAVA(P), | 991087937       |        | NOT MENTIONED                   | 17.08.2024       |
|      |       |          |            | Commercial Suit    | CS (COMM)/3614/2024       | 21-08-2024        | DHARAM PAL Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LTD                 | Vipin Chaudhary(P),          | 9873377373      |        | VIPINCHAUDHARY28@GMAIL.COM      | 17.08.2024       |
|      |       |          |            | Execution Petition | EXECUTION (COMM)/219/2024 | 23-08-2024        | DES RAJ SETHI Vs VIKAS AND ORS  | KAMAL SETHI(P),              | 9711747766      |        | ADVOCATEKAMALSETHI@GMAIL.COM    | 20.08.2024       |



| S.No | Court             | District   | Court Room | Case Type                 | Case Number                | Date Registration | Petitioner Name VS Respondent  | Advocate Name           | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |                   |            |            | Commercial Suit           | CS (COMM)/3624/2024        | 23-08-2024        | State Bank of India Vs Lance Naik Krishna Nand Sinmgh @ Krishnanand Singh    | Suchita Dixit(P),       | 8896932838      |        | AGNIHOTRISUCHITA@GMAIL.COM   | 20.08.2024       |
|      |                   |            |            | Commercial Suit           | CS (COMM)/3625/2024        | 23-08-2024        | RAVINDER SIWACH Vs HARDIK KAUL   | MANIT MOORJANI(P),      | 9811143754      |        | MOORJANICHAMBERS@GMAIL.COM   | 20.08.2024       |
|      |                   |            |            | Commercial Suit           | CS (COMM)/3626/2024        | 23-08-2024        | M/s VGAMAA SERVICES PRIVATE LIMITED Vs SRS LIVE TECHNOLOGIES PRIVATE LIMITED | Upendra Kumar Nagar(P), | 9719610497      |        | UPENDRANAGAR.92@GMAIL.COM    | 22.08.2024       |
|      |                   |            |            | Miscellaneous Application | Misc DJ/662/2024           | 27-08-2024        | M/S Alankar Sales Corporation Vs M/S Valeda Herbal Private Limited           | Vivek Jaiswal(P),       | 9853058300      |        | info@eloquencelegal.com,     | 24.08.2024       |
| 32   | SH. BHUPESH KUMAR | SOUTH-EAST | 22         | Commercial Suit           | CS (COMM)/3634/2024        | 30-08-2024        | PALLADIUM SAFETY SOLUTIONS PVT. LTD. Vs IMPEX FIRE SAFETY ENGINEERS          | Sheepali Patial         | 9871343259      |        | contact@savantjurist.com     | 17-08-2024       |
|      |                   |            |            | Commercial Suit           | CS (COMM)/3630/2024        | 28-08-2024        | RM COMPONENTS PVT. LTD. Vs NAVDEEP SINGH AND ORS.                            | SANJEEV KUMAR           | 7011678591      | --     |                              | 23-08-2024       |
|      |                   |            |            | Commercial Suit           | CS (COMM)/3617/2024        | 22-08-2024        | STATE BANK OF INDIA Vs MR. NAGENDER SINGH                                    | Dharmendra Singh        | 8800784740      | --     |                              | 09-08-2024       |
|      |                   |            |            | Commercial Suit           | CS (COMM)/3610/2024        | 21-08-2024        | STATE BANK OF INDIA Vs SHRI SUMIT  | Suchita Dixit           | 8896932838      |        | agnihotrisuchita@gmail.com   | 17-08-2024       |
|      |                   |            |            | Commercial Suit           | CS (COMM)/3611/2024        | 21-08-2024        | ASMA SHAW Vs ISRANI BUILDWELL PVT. LTD. AND ORS.                             | Mustafa Alam            | 9873762803      |        | Yashimasharma14@mail.com     | 17-08-2024       |
|      |                   |            |            | Commercial Suit           | Misc DJ/631/2024           | 20-08-2024        | M/S MAHALAXMI LUMBERS PVT. LTD. Vs SHRI HARDEV SINGH                         | MD SHAKEELUR RAHMAN     | 9891080639      |        | msrhml23@gmail.com           | 17-08-2024       |
|      |                   |            |            | Commercial Suit           | Misc DJ/632/2024           | 20-08-2024        | M/S LAXMI LUMBERS INDUSTRIES PVT. LTD. Vs SHRI HARDEV SINGH                  | MD SHAKEELUR RAHMAN     | 9891080639      |        | msrhml23@gmail.com           | 17-08-2024       |
|      |                   |            |            | Commercial Suit           | CS (COMM)/3604/2024        | 20-08-2024        | NAURASFRESH CONSUMER INDIA PVT. LTD. Vs FRANCORP ADVISERS PVT. LTD.          | manoj pathy             | 9999570916      |        | MANOJ.PATHY@GMAIL.COM        | 14-08-2024       |
|      |                   |            |            | Execution Petition        | EXECUTION (COMM.)/207/2024 | 14-08-2024        | RJS METAL PVT. LTD. Vs M/AMARPREET SHUTTERINGS                               | manish kaushik          | 9868158182      |        | advamarjitsinghdel@gmail.com | 09-08-2024       |

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|      |  |            |            | Commercial Suit    | CS (COMM)/3590/2024        | 14-08-2024        | SAURABH GUPTA Vs SHEOPALS PVT. LTD.   | MANAV KUMAR DIVYA KUMAR VATSAL | 9953689591      |        | info@kandkassociates.in          | 12-08-2024       |
|      |  |            |            | Commercial Suit    | OMP (COMM.)/68/2024        | 13-08-2024        | DEEPAK KUMAR JAIN Vs M/S TELECOMMUNICATIONS CONSULTANTS INDIA LTD.                              | Harsh Singh Rawat              | 9999779978      |        | adv.dkdevesh@gmail.com           | 09-08-2024       |
|      |  |            |            | Execution Petition | EXECUTION (COMM.)/198/2024 | 09-08-2024        | PUNJAB NATIONAL BANK Vs M/S DIGITAL INDIA TECHNOLOGY  | Sheepali Patia                 | 9871343259      |        | VINEETMUDGAL@GMAIL.COM           | 23-07-2024       |
|      |  |            |            | Execution Petition | EXECUTION (COMM.)/193/2024 | 07-08-2024        | M/S DINESH KUMAR YADAV (HUF) Vs M/S AIIMS SANYA DEVELOPERS PVT. LTD.                            | SHANTNU AGGARWAL               | 9999347367      |        | ngequityOl@gmail.com             | 01-08-2024       |
|      |  |            |            | Execution Petition | EXECUTION (COMM.)/194/2024 | 07-08-2024        | BSES RAJDHANI POWER LTD. Vs MAZID   | Aakash Tyagi                   | 9818334269      |        | Rishab@rrjassociates.com         | 31-07-2024       |
|      |  |            |            | Commercial Suit    | CS (COMM)/2963/2024        | 07-08-2024        | M/S V. AUTOMAT AND INSTRUMENTS PVT. LTD. Vs PARKSONS ENGINEERING COMPANY PVT. LTD.              | parminder singh goindi         | 9811210962      |        | psgoindi@gmail.com               | 01-08-2024       |
|      |  |            |            | Commercial Suit    | CS (COMM)/2941/2024        | 02-08-2024        | BENTLEY SYSTEMS Vs MR. PVGD PRASAD REDDY  | Aarshia Behl                   | 9810621272      |        | aarshia@saikrishnaassociates.com | 30-07-2024       |
|      |  |            |            | Commercial Suit    | CS (COMM)/2942/2024        | 02-08-2024        | M/S UNION BANK OF INDIA Vs SHRI MANOJ KUMAR JHA   | rajendra yadav                 | 9312046733      |        | yadavrazen@gmail.com             | 26-07-2024       |
| 33   | MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | 23         | Commercial Suit    | EXECUTION (COMM.)/224/2024 | 31-08-2024        | M/s Tata capital housing finance limited Vs AMANDEEP SINGH                                      | Shimpy Sharma                  | 9971550603      |        | shimpy@anandsharmaassociates.com | 29-08-2024       |
|      |  |            |            |                    | EXECUTION (COMM.)/213/2024 | 20-08-2024        | AMAZON DISTRIBUTORS PVT LTD Vs TOURNIETE PVT LTD  | SHALU KARDAM                   | 9811041494      |        | --                               | 16-08-2024       |
|      |  |            |            |                    | EXECUTION (COMM.)/208/2024 | 14-08-2024        | UMA SHARMA Vs M/A MINISO LIFESTYLE PRIVATE LIMITED  | PANKAJ BATRA                   | 9810036745      |        | pankaibatraadvocate@gmail.com    | 13-08-2024       |
|      |  |            |            |                    | EXECUTION (COMM.)/201/2024 | 13-08-2024        | MOGLI LABS INDIA PRIVATE LIMITED Vs SUNSHINE AND COMPANY THROUGH ITS PROPRIETOR TAPA SARKAR ROY | Harsh Vardhan                  | 94671-94651     |        | HARSH.VARDHAN@ZLC.CO.IN          | 08-08-2024       |
|      |  |            |            |                    | CS (COMM)/3588/2024        | 13-08-2024        | M/S SAGE TECHNOLOGIES PVT. LTD. Vs M/S SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.                | Jitender Kumar                 | 9810337151      |        | keshrik@yahoo.com                | 11-08-2024       |

| S.No | Court | District | Court Room | Case Type | Case Number                | Date Registration | Petitioner Name VS Respondent  | Advocate Name          | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
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|      |       |          |            |           | CS (COMM)/2970/2024        | 09-08-2024        | M/S ENSURE INNOVATIONS PVT. LTD. AND ORS. Vs M/S DEVYANIS FOOD INDUSTRIES LTD.                       | BALKRISHAN SHARMA      | 9354178627      |        | legal@euronovaindia.com          | 08-08-2024       |
|      |       |          |            |           | EXECUTION (COMM.)/197/2024 | 08-08-2024        | Puneet Prakash Vs Miniso Life Style Pvt Ltd  | Narender Yadav         | 9968454481      |        | thakursumit79@ginail.com         | 06-08-2024       |
|      |       |          |            |           | CS (COMM)/2967/2024        | 07-08-2024        | M/S V. AUTOMAT AND INSTRUMENTS PVT. LTD. Vs GMW PVT. LTD.  | parminder singh goindi | 9811210962      |        | psgoindi@gmail.com               | 01-08-2024       |
|      |       |          |            |           | OMP (COMM.)/66/2024        | 06-08-2024        | M/S INDO ARYA LOGISTICS Vs HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED (HAFED) | BHARAT BHUSHAN GUPTA   | 9711925013      |        | bbguptavaakil@gmail.com          | 03-08-2024       |
|      |       |          |            |           | CS (COMM)/2943/2024        | 03-08-2024        | DISHA RASTOGI Vs ACCELERATE PRODUCTX VENTURES PVT. LTD.  | Sidharth Joshi         | 9818509714      |        | ---                              | 02-08-2024       |
|      |       |          |            |           | Misc DJ/580/2024           | 02-08-2024        | RAJIV KHANNA Vs M/S TSG INTERNATIONAL MARKETING PVT. LTD. AND ANR.                                   | Dhruv Goyal            | 9717060698      |        | advdhruvgoyal@gmail.com          | 31-07-2024       |
|      |       |          |            |           | CS (COMM)/2935/2024        | 01-08-2024        | M/S CREDdene HEALTHCARE PVT. LTD. Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES                         | MOHIT PANCHAL          | 8287372096      |        | advocate.mohitpanchal@gmail.com  | 29-07-2024       |
|      |       |          |            |           | CS (COMM)/2936/2024        | 01-08-2024        | MANISH SACHDEVA Vs SHORYA MERCANTILE PVT. LTD.   | Manish Kumar           | 9643867018      |        | manish@xanderlegal solutions.com | 30-07-2024       |

| S.No | Court  | District   | Court Room | Case Type | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate Name           | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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| 34   | Ms. Nirja Bhatia, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) Digital SOUTH-EAST, SAKET COURT | SOUTH-EAST | NIL        | CS (COMM) | 2503/2024   | 02.07.2024        | Vinod Kumar Agarwal Vs M/S G.T.L Infrastructure Ltd.                  | Ms. Neena Malhotra      | 9811383669      |        | advneenamalhotra@gmail.com | 05.06.2024       |
|      |  |            |            | CS (COMM) | 2504/2024   | 02.07.2024        | Excel Dyechem Pvt Ltd Vs S.K.Dyeing & Finishing Mills Pvt Ltd         | Sh. Vishal Saxema       | 9354808102      |        | advvishalsaxena@gmail.com  | 05.06.2024       |
|      |  |            |            | CS (COMM) | 2832/2024   | 03.07.2024        | State Bank of India Vs Rahul Sharma                                   | Sh. K.K.Singh           | 9810343732      |        | k.singh1123@rediffmail.com | 21.06.2024       |
|      |  |            |            | CS (COMM) | 2833/2024   | 03.07.2024        | M/S Asia Research Parteners LLP Vs M/S Optimal Strategix Group Inc.   | Sh. Vineet Taneja       | 9838661141      |        | vineettaneja@gmail.com     | 24.06.2024       |
|      |  |            |            | CS (COMM) | 2834/2024   | 03.07.2024        | Hettich India Pvt Ltd Vs M/S Suvinder & Co.                           | Ms. Rupam Kumari        | 9910721966      |        | rupamjumari@gmail.com      | 24.06.2024       |
|      |  |            |            | CS (COMM) | 2835/2024   | 03.07.2024        | Bank of Baroda Vs Ms. Palvinder Kaur                                  | Sh. Arun Kumar Shukla   | 8586863313      |        | connect@snslegal.in        | 21.06.2024       |
|      |  |            |            | CS (COMM) | 2939/2024   | 01.08.2024        | M/S Balaji Enterprises Vs M/S KUS Plast India Pvt Ltd                 | Utkarsh Gupta           | 8860211682      |        | utkarshlegal96@gmail.com   | 30.07.2024       |
|      |  |            |            | CS (COMM) | 2949/2024   | 03.08.2024        | Bhushan Dealmark Pvt Ltd vs Vishal Hooda                              | Sh. S S Wani            | 8750618722      |        | sswaniassociates@gmail.com | 05.06.2024       |
|      |  |            |            | CS (COMM) | 2914/2024   | 25.07.2024        | Sanjay Jain Vs Alpere Technologies Pvt Ltd                            | Sh. Amit Kumar Singh    | 9871291420      |        | juvisprudence011@gmail.com | 11.08.2024       |
|      |  |            |            | CS (COMM) | 3597/2024   | 14.08.2024        | M/S Ampersand Brand Communication Vs M/S Fevent Communication Pvt Ltd | Sh. Rajendra Soni       | 9312217105      |        | juriszone@yahoo.com        | 26.07.2024       |
|      |  |            |            | CS (COMM) | 3615/2024   | 21.08.2024        | Ashish Goel Vs Avionics Ltd   | Sh. Ram Prakash Agarwal | 8447770315      |        | ramsiagr@gmail.com         | 29.06.2024       |
|      |  |            |            | CS (COMM) | 3616/2024   | 21.08.2024        | Promila Chauhan Vs Jitesh   | Sh. Nalin Tripathi      | 9810036122      |        | legalntlaw@yahoo.com       | 07.06.2024       |
|      |  |            |            | CS (COMM) | 3628/2024   | 23.08.2024        | M/S Qayem Overseas Vs M/S Guninia Engineers                           | Nazma Hasan             | 8851905528      |        | nazmahasan8@gmail.com      | 22.08.2024       |

| S.No | Court | District | Court Room | Case Type      | Case Number | Date Registration | Petitioner Name VS Respondent  | Advocate             | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
|------|-------|----------|------------|----------------|-------------|-------------------|--|----------------------|-----------------|--------|----------------------------------|------------------|
|      |       |          |            | CS (COMM)      | 3629/2024   | 27.08.2024        | M/S Varsha Engineers Vs M/S Sterling Enamelled Wires Pvt Ltd           | Sh Gaurav Goel       | 9999568486      |        | advgoelgaurav@gmail.com          | 23.08.2024       |
|      |       |          |            | CS (COMM)      | 3638/2024   | 30.08.2024        | Royee Developers Pvt Ltd Vs Rohit Khanna                               | Sh Rahul Jain        | 9899664988      |        | office@jainandtalukdar.com       | 26.08.2024       |
|      |       |          |            | CS (COMM)      | 3586/2024   | 12.08.2024        | Bentley System India Pvt Ltd Vs Pushparaj Kandaswamy                   | Sh. Rahul Beruar     | 9910044787      |        | yahooberuar@beruar.com           | 09.08.2024       |
|      |       |          |            | CS (COMM)      | 3605/2024   | 17.08.2024        | Bentley System India Pvt Ltd Vs Anshuman Mukherjee                     | Aarshita Behl        | 9818061242      |        | aarshia@saikrishnaassociates.com | 13.08.2024       |
|      |       |          |            | CS (COMM)      | 3640/2024   | 31.08.2024        | M/S Ambit Switchgear Pvt Ltd Vs M/S SPC Engineers Pvt Ltd              | Sh Shikula Kumar Jha | 9958253672      |        | ssplegal2018@gmail.com           | 28.08.2024       |
|      |       |          |            | OMP(I) (COMM.) | 38/2024     | 14.08.2024        | IDFC First Bank Ltd Vs Ankit Varshey                                   | Sh Sanjeev Pathak    | 9717028845      |        | litigation@srcslegal.com         | 13.07.2024       |
|      |       |          |            | OMP(I) (COMM.) | 39/2024     | 14.08.2024        | IDFC First Bank Ltd Vs Mithlesh Kumar Yadav                            | Sh Sanjeev Pathak    | 9717028845      |        | litigation@srcslegal.com         | 13.07.2024       |
|      |       |          |            | OMP(I) (COMM.) | 40/2024     | 14.08.2024        | IDFC First Bank Ltd Vs Anmol Verma                                     | Sh Sanjeev Pathak    | 9717028845      |        | litigation@srcslegal.com         | 13.07.2024       |
|      |       |          |            | OMP(I) (COMM.) | 41/2024     | 14.08.2024        | IDFC First Bank Ltd Vs Ravi Ram  | Sh Sanjeev Pathak    | 9717028845      |        | litigation@srcslegal.com         | 13.07.2024       |
|      |       |          |            | OMP(I) (COMM.) | 42/2024     | 14.08.2024        | IDFC First Bank Ltd Vs Rajiv Kumar                                     | Sh Sanjeev Pathak    | 9717028845      |        | litigation@srcslegal.com         | 13.07.2024       |
|      |       |          |            | OMP (COMM.)    | 69/2024     | 14.08.2024        | Deepak Kumar Jain Vs M/S Telecommunications Consultant India ltd & Anr | Sh D K Devesh        | 9999779978      |        | advdkdevesh@gmail.com            | 09.08.2024       |
|      |       |          |            | OMP (COMM.)    | 70/2024     | 14.08.2024        | Deepak Kumar Jain Vs M/S Telecommunications Consultant India ltd & Anr | Sh D K Devesh        | 9999779978      |        | advdkdevesh@gmail.com            | 13.08.2024       |
|      |       |          |            | OMP(I) (COMM.) | 44/2024     | 14.08.2024        | Indusind Bank Vs Mohan Bros Nizamuddin                                 | Sh. Amitabh Singh    | 9971177170      |        | rlflegal@gmail.com               | 28.03.2024       |

| S.No | Court   | District   | Court Room | Case Type      | Case Number | Date Registration | Petitioner Name VS Respondent                       | Advocate Name   | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|---|------------|------------|----------------|-------------|-------------------|---|-----------------|-----------------|--------|--------------------------------|------------------|
|      |   |            |            | OMP(I) (COMM.) | 43/2024     | 14.08.2024        | Intec Capital Ltd Vs Frontline Retail India Pvt Ltd | Sh Hari Krishan | 9818038911      |        | lika.delhi@gmail.com           | 23.06.2024       |
| 35   | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | 39 Block I | OMP/MISC/COMM  | 3387/2024   | 01.08.24          | THE CHOPRAS V/S MR. MUKESH                          | SHWETA YADAV    | 98956442395     |        | shweta.yadav@nsouthlaw.com     | 30.07.2024       |
|      |   |            |            | CS (COMM)      | 2937/2024   | 01.08.24          | MS DETERGEO CHEM PVT VS TULSI CHEMICALS             | MANISH RAGHV    | 9873645048      |        | raghavlawelfile@gmail.com      | 23.07.2024       |
|      |   |            |            | CS (COMM)      | 2940/2024   | 02.08.24          | ANTARA SENIER LIVING VS MILLINIUM RESEDECY OTHER    | SHAHBAZ AHMAR   | 9899650397      |        | info@maysspartners.com         | 31.07.2024       |
|      |   |            |            | CS-.COMM       | 2944/2024   | 03.08.24          | SAMIR INDIA VS VIVAK ENTERPRISE                     | SHAHBAZ AHMAR   | 9999678571      |        | amereshsinghadvocate@gmail.com | 27.07.2024       |
|      |   |            |            | OMP(I) ( COM)  | 37/2024     | 05.08.24          | ANIL KUMAR V/S ROBAB KHAN                           | SHIKHAR KHARE   | 7506433495      |        | office@shikharkhare.in         | 31.07.2024       |
|      |   |            |            | CS (COMM)      | 2951/2024   | 05.08.24          | VIKAS JHA V/S NIVA                                  | NISHANT KAUSHIK | 9910244284      |        | dkaushikadvocacy@gmail.com     | 05.08.2024       |
|      |   |            |            | CS ( COMM)     | 2962/2024   | 06.08.24          | PNB V/S UTKARSH                                     | QUAISAR ALI     | 9999802592      |        | aliquaisar110@gmail.com        | 06.08.2024       |
|      |   |            |            | CS( COMM)      | 2966/2024   | 07.08.24          | SBI V/S LALA  | SUCHITA DIXIT   | 889693838       |        | agnihotrisuchita@gmail.com     | 07.08.2024       |

| S.No | Court | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent           | Advocate Name       | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|------------|-------------|-------------------|---|---------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          |            | EX- COM    | 195/24      | 7.08.24           | CANARA BANK VS DEEPIKA KAUR             | PRATAP CHANDRA RANA | 9990366723      |        | PRANA 25000@GMAIL.COM.         | 07.08.2024       |
|      |       |          |            | CS (COMM)  | 3602        | 17.08.24          | KBC COMPUTECH V/S AAYUSH DALMIA         | GAURAV HARNAL       | 9873377366      |        | gauravharnal@hotmail.com       | 13.08.2024       |
|      |       |          |            | CS(COMM)   | 3607        | 20.08.24          | HARPREET KAUR V/S GURMEET               | SATISH RAI          | 8368148214      |        | contact@sradvocates.in         | 01.11.2023       |
|      |       |          |            | CS (COMM)  | 3612        | 21.08.24          | KRISHNA VS THE NEW INDIA ASSURANCE      | VIPIN CHAUDHARY     | 9873377373      |        | vipinchaudhary28@gmail.com     | 17.08.2024       |
|      |       |          |            | CS ( COMM) | 3618        | 22.08.24          | FABKING SOLUTIONS V/S PICTURE           | PRABHU DAYAL        | 9818485171      |        | prabhudayal.advocate@gmail.com | 22.08.2024       |
|      |       |          |            | CS (COMM)  | 3620        | 22.08.24          | PATANJALI PARIVAHAN V/S PONTUS          | SHYAM KUMAR         | 9999154100      |        | shyamkumar@altindilegal.com    | 22.08.2024       |
|      |       |          |            | CS (COMM)  | 3622        | 23.08.24          | SBI V/S YIM KHONG                       | SUCHITA DIXIT       | 8896932838      |        | agnihotrisuchita@gmail.com     | 23.08.2024       |
|      |       |          |            | MISS DJ    | 648         | 24.08.24          | MS SHOPPER SERIES VS MS SHOPPING SERIES | AMIT SINGLA         | 9811560077      |        | anilsingha@gmail.com           | 24.08.2024       |

| S.No | Court  | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent Name                             | Advocate            | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |  |          |            | CS (COMM)  | 3631        | 29.08.24          | SAMIR INTERPRISE VS MS CRAFTECM INFRA PROJECT                  | OMESH KUMAR         | 9319321001      |        | kumaromesh476@gmail.com         | 24.08.2024       |
|      |  |          |            | EX- COM    | 223/24      | 29.08.24          | STT GLOBAL DATA CENTER INDIA VS PIPETEL COMMUNICATION LTD      | KAPOOR AND COMPANY  | 9810335545      |        | admi@kapoorandcompany.com       | 16.08.2024       |
|      |  |          |            | CS (COMM)  | 3639        | 31.08.2024        | Translumina therapeutics llp vs mr venkata varaprasad chunduri | RAKESH KUMAR        | 9910169360      |        | anjaneya.credence@gmail.com     | 14.08.2024       |
| 36   | SH. PITAMBER DUTTA DISTRICT JUDGE (COMMERCIAL COURT) | East     | 209        | CS COMM 74 | 1803/2024   | 02-08-2024        | CHEMSYNTH SYNERGIES VS BROAD HEALTHCARE SCIENCES PVT. LTD.     | SH R. C. TIWARI     | 9868118015      |        | rctiwariadv@gmail.com           | 01.08.24         |
|      |  |          | 209        | CS COMM 74 | 1817/2024   | 06-08-2024        | SANYA EXIM PVT. LTD. VS MOHD. GULFAM                           | SH V. S. DUBEY      | 9899237692      |        | vvsdubey@gmail.com              | 05.08.24         |
|      |  |          | 209        | CS COMM 74 | 1902/2024   | 16-08-2024        | CRAFTECH INFRA PROJECTS LLP VS ROOTS DESIGN INDIA PVT. LTD.    | KARAN PREET SINGH   | 9899604908      |        | karansafron50@gmail.com         | 14.08.24         |
|      |  |          | 209        | CS COMM 74 | 1905/2024   | 16-08-2024        | PUNJAB NATIONAL BANK VS ANUJ JAIN                              | NITIN GARG          | 9958986363      |        | info@knowlex.in                 | 14.08.24         |
|      |  |          | 209        | CS COMM 74 | 1910/2024   | 16-08-2024        | PUNJAB NATIONAL BANK VS KRISHNA                                | MEENA GUPTA         | 9654336403      |        | advmeenagupta89@gmail.com       | 14.08.24         |
|      |  |          | 209        | CS COMM 74 | 1924/2024   | 17-08-2024        | JAI MALIK VS ENKI WATER PVT. LTD.                              | GOPAL DASS KATHURIA | 9818920778      |        | gopaldasskathuria1961@gmail.com | 17.08.24         |
|      |  |          | 209        | CS COMM 74 | 1938/2024   | 20-08-2024        | RUMA BERA VS HERO ELECTRIC VEHICLE PVT. LTD.                   | KANISHK KHARBANDA   | 9999457850      |        | kanishk.kharbanda20@gmail.com   | 20.08.24         |
|      |  |          | 209        | CS COMM 74 | 1943/2024   | 21-08-2024        | NAVIN KHANDELWAL VS DHARAMRAJ CONTRACTS INDIA PVT. LTD.        | PRATEEK MEHTA       | 9911886609      |        | prateekmehtas@gmail.com         | 20.08.24         |



| S.No | Court  | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate Name        | Advocate Number | Mobile | Advocate email id                    | Date of e-filing |
|------|--|----------|------------|------------|-------------|-------------------|---|----------------------|-----------------|--------|--------------------------------------|------------------|
|      |  |          | 209        | CS COMM 74 | 1945/2024   | 21-08-2024        | SAURABH JAIN VS HARJEET SINGH CHHATWAL                                  | BIR SINGH            | 9354512581      |        | advocatebirsinghassociates@gmail.com | 21.08.24         |
|      |  |          | 209        | CS COMM 74 | 1956/2024   | 22-08-2024        | BANK OF INDIA VS NIRANKAR DEPARTMENTAL STORE                            | NAVEEN KUMAR         | 9873003542      |        | naveen_dinkar16@yahoo.co.in          | 22.08.24         |
|      |  |          | 209        | CS COMM 74 | 1981/2024   | 27-08-2024        | RISHABH ANAND CHAUHAN VS ARBIT SAFETY AND ENGINEERING SOLUTION (P) LTD. | CHETANYA AND KAPOOR  | 9654923370      |        | chetanyakapoor15@gmail.com           | 27.08.24         |
|      |  |          | 209        | CS COMM 74 | 1985/2024   | 27-08-2024        | SERVOSTAR INDIA PVT LTD. VS S R RICE MILLS PVT. LTD.                    | AMRESH SINGH         | 9999678571      |        | amreshsinghadvocate@gmail.com        | 27.08.24         |
|      |  |          | 209        | CS COMM 74 | 1993/2024   | 27-08-2024        | DECENT TEX FAB VS DEEPIKA BANSAL  | VISHAL MALIK         | 9310006323      |        | akvadvocate@yahoo.in                 | 27.08.24         |
|      |  |          | 209        | CS COMM 74 | 2021/2024   | 29-08-2024        | AKSHITIZ BIRMANI VS KRISHNA STORE                                       | DAMINI WALLACE       | 8800913474      |        | advdaminiwallace93@gmail.com         | 29.08.24         |
|      |  |          | 209        | CS COMM 74 | 2047/2024   | 31-08-2024        | KARAN KHARBANDA VS UMESH KUMAR THAKUR                                   | GANESH KUMAR SHARMA  | 9810771535      |        | nishantganesh@yahoo.co.in            | 31.08.24         |
|      |  |          | 209        | CS COMM 74 | 2058/2024   | 02-09-2024        | SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS YASHWANT TYAGI                    | KARAN ARORA          | 9711615956      |        | adv.karanarora@gmail.com             | 31.08.24         |
| 37   | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | East     | 101        | CS COMM 74 | 1800/2024   | 05-08-2024        | S S SALES CORPORATION VS SHREE SHYAM CHEMICALS                          | SH PARTH CHADHA      | 9873549477      |        |                                      | 01.08.24         |
|      |  |          | 101        | CS COMM 74 | 1822/2024   | 08-08-2024        | SHRI MAHAVIR PAPERS TRADING PVT. LTD. VS ASTHA PACKAGING PVT. LTD.      | SH ANIL KUMAR PANDEY | 9810438850      |        | akpandeyadv@yahoo.co.in              | 05.08.24         |
|      |  |          | 101        | CS COMM 74 | 1834/2024   | 08-08-2024        | Y. P. DEVELOPERS PVT. LTD. VS MITHN LAL GOEL                            | HEMANT GUPTA         | 9891265248      |        | hemant.legal@gmail.com               | 07.08.24         |
|      |  |          | 101        | OMP COMM73 | 1852/2024   | 14-08-2024        | SHINKOLITE FINANCE LTD. VS SHONAK SHARMA                                | B. B. SHARMA         | 9891887145      |        | bankebiharisharma@rediffmail.com     | 08.08.24         |
|      |  |          | 101        | CS COMM 74 | 1880/2024   | 13-08-2024        | NEWAGE PUMPS VS RAJEEV SHARMA   | RAJEEV KUMAR         | 9868362369      |        | libraadv73@gmail.com                 | 12.08.24         |

| S.No | Court                              | District           | Court Room | Case Type  | Case Number | Date Registration      | Petitioner Name VS Respondent                                       | Advocate Name       | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
|------|------------------------------------|--------------------|------------|------------|-------------|------------------------|---|---------------------|-----------------|--------|----------------------------------|------------------|
|      |                                    |                    | 101        | CS COMM 74 | 1893/2024   | 14-08-2024             | PM PUBLISHERS PVT. LTD. VS RAVI PHOGAT                              | GAURAV KOCHHAR      | 9810940055      |        | info.corporatejurist@gmail.com   | 13.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 1896/2024   | 14-08-2024             | PM PUBLISHERS PVT. LTD. VS ABDUL NAEEM                              | GAURAV KOCHHAR      | 9810940055      |        | info.corporatejurist@gmail.com   | 13.08.24         |
|      |                                    |                    | 101        | OMP COMM73 | 1899/2024   | 14-08-2024             | SHREE ANK FINHOLD PVT. LTD. VS SH PREM                              | B. B. SHARMA        | 9891887145      |        | bankebiharisharma@rediffmail.com | 13.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 1907/2024   | 21-08-2024             | P COM SOLUTIONS PVT. LTD. GANPATI REAL ESTATE                       | VASU GOYAL          | 9717893944      |        | goyalvasu17@gmail.com            | 14.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 1940/2024   | 27-08-2024             | PUNJAB NATIONAL BANK VS A S ENTERPRISES THRU DINESH SHEWKANI        | SAYAK BANDYOPADHYAY | 9818307300      |        | sayak.law@gmail.com              | 20.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 1979/2024   | 27-08-2024             | BANK OF BARODA VS SULTANA   | UMESH JOSHI         | 9910568669      |        | advumeshjoshi@gmail.com          | 27.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 1988/2024   | 29-08-2024             | PRIME ELECTROTECH VS NITYA ELECTROCONTROLS PVT. LTD.                | TEJ PRATAP          | 8750116605      |        | tejpratap14@gmail.com            | 27.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 1994/2024   | 27-08-2024             | RICH CREDIT FINANCE PVT. LTD. VS AVYUKT WORK AND SERVICES PVT. LTD. | NEERAJ              | 9999397965      |        | s.n.legalawfirm@gmail.com        | 27.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 2018/2024   | 02-09-2024             | MARCORP ENGINEERING INDIA PVT. LTD. VS INDRAPRASTHA BHARAT PROJECTS | KULDEEP             | 9717433959      |        | kuldeep.adv15@gmail.com          | 29.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 2023/2024   | Hard Copy not Received | SINGH OLYMPICS PVT. LTD. VS LORD SHOES                              | GAURAV TYAGI        | 9811407050      |        | tygarlaw@gmail.com               | 29.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 2025/2024   | 30-08-2024             | SHADAAB CHAMAN VS EKTADWIVEDI                                       | PRIYANSHU SHARMA    | 9868579849      |        | priyanshusharma315@gmail.com     | 29.08.24         |
|      |                                    |                    | 101        | CS COMM 74 | 2050/2024   | Hard Copy not Received | SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS DEBATOSH ROY                  | PARVEEN SINGHAL     | 9711615956      |        | adv.karanarora@gmail.com         | 31.08.24         |
| 38   | SH. KUMAR MALHOTRA, DISTRICT JUDGE | SANJEEV NORTH EAST | --do--     | CS(COMM)   | 78/2024     | 02.08.2024             | PARO MUTHREJA VS RANDHIR KUMAR JHA                                  | SURESH SHARMA       | 9811056243      |        | sureshsharma12@yahoo.in          | 29.07.2024       |

| S.No | Court           | District | Court Room | Case Type        | Case Number | Date Registration | Petitioner Name VS Respondent  | Advocate Name      | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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|      | (COMMERCIAL)-01 |          | ---        | EX(COMM)         | 29/2024     | 03.08.2024        | STATE BANK OF INDIA VS CHANDRA PRAKASH DIXIT   | ADAITA KUMAR ROUT  | 842077 27332_   |        | advocatevarun84@gmail.com     | 29.07.2024       |
|      |                 |          | ---        | CS(COMM)         | 79/2024     | 09.08.2024        | MOHD IDREES VS DEEPA MANNIQUINS  | KHUSHBOO           | 842077 27332_   |        | advocatevarun84@gmail.com     | 07.08.2024       |
|      |                 |          | ---        | CS(COMM)         | 80/2024     | 14.08.2024        | STATE BANK OF INDIA VS AMIT CHAUHAN  | GOPAL CHAND SHARMA | 9810210832      |        | N/A                           | 05.08.2024       |
|      |                 |          | ---        | CS(COMM)         | 81/2024     | 14.08.2024        | STATE BANK OF INDIA VS RASHID MALIK  | GOPAL CHAND SHARMA | 9958124433      |        | advgopalchangsharma@gmail.com | 05.08.2024       |
|      |                 |          | ---        | EX(COMM)         | 30/2024     | 14.08.2024        | KAIRA DISTRICT COOPERATIVE MILK PRODUCERS UNION LTD VS   | VISHAL NAGPAL      | 911092666       |        | pushpkunj.anil@gmail.com      | 12.08.2024       |
|      |                 |          | ---        | MISC DJ          | 1030/2024   | 17.08.2024        | AMUL BRUSH ENTERPRISE AND KORI BRUSH INDUSTRIES VS M/S BALAJI FREIGHT CARRIER AND ANR.                                       | MANISH KUMAR ANR.  | 9891020901      |        | advmanishkumar@gmail.com      | 15.08.2024       |
|      |                 |          | ---        | CS(COMM)         | 82/2024     | 20.08.2024        | Yuwa Evam Samaj Vikas Samiti Through Its President Ashish Goyal Vs Vishad Edutech Pvt Ltd Through Its Director Vishal Jindal | PANKAJ SINGH       | 9810684729      |        | satendra.baliyan@yahoo.in     | 16.08.2024       |
|      |                 |          | ---        | C.S. (COMM)      | 83/2024     | 21-08-2024        | RAMANDEEP SINGH VS HARMEET SINGH   | Narender Bhandari  | 9313362890      |        | nbhandari2009@gmail.com       | 09.08.2024       |
|      |                 |          | ---        | C.S. (COMM)      | 84/2024     | 22-08-2024        | Nirmal Motion Pictures Vs M/s Gamut Analytics Private Limited & 4 others   | ALOK BHATT         | 9818489589      |        | Office@rajindersingh.co.in    | 09.08.2024       |
|      |                 |          | ---        | C.S. (COMM)      | 85/2024     | 22-08-2024        | MOGLI LABS INDIA PVT LTD VS DLITE TRADERS  | Tarun Verma        | 9871495838      |        | cstarunverma@gmail.com        | 09.08.2024       |
|      |                 |          | ---        | C.S. (COMM)      | 86/2024     | 23-08-2024        | Saket Sachdeva Vs Exim Contracts Pvt Lt  | DEVANSHAGARWAL     | 9999856476      |        | devansh.lawyer@gmail.com      | 21.08.2024       |
|      |                 |          | ---        | Execution(Comm.) | 31/2024     | 23-08-2024        | SH RAJU VS SH SANDEEP PATIDAR  | Abhishek Kaushik   | 8285103528      |        | contact@randglawchambers.com  | 21.08.2024       |
|      |                 |          | ---        | Execution(Comm.) | 32/2024     | 28-08-2024        | Neeraj Aggarwal Vs SHASHI BHUSHAN PANDEY   | Vikrant Mitta      | 9811898399      |        | manish@klfindia.com           | 24.08.2024       |

| S.No | Court   | District | Court Room              | Case Type       | Case Number               | Date Registration | Petitioner Name VS Respondent  | Advocate Name           | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
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|      |   |          | ---do--                 | C.S. (COMM)     | 87/2024                   | 30-08-2024        | BERRYSUN AGRO SCIENCEPVT LTDVsCERRYSUN AGROSCIENCEPVT LTD  | Ravi Sharma             | 9580026962      |        | N/A                              | 27.08.2024       |
| 39   | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01 | Shahdara | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/416/2024        | 02-08-2024        | Reyansh International Private Limited Through Its Director Rajeev Jain Vs Sohan Puri Proprietor Of Satyam Cable Industries | Deepak Singh Thakur(P), | 9654290606      |        | advdeepaksinghofficial@gmail.com | 31-07-2024       |
|      |   |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/415/2024        | 02-08-2024        | Reyansh International Private Limited Through Its Director Rajeev Jain Vs Rakesh Rajput Propreitor Of Jp Enterprises       | Deepak Singh Thakur(P), | 9654290606      |        | advdeepaksinghofficial@gmail.com | 31-07-2024       |
|      |   |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/152/2024 | 03-08-2024        | NGB DIAGNOSTICS PVT LTD THROUGH DIRECTOR RAKESH MAURYA Vs SANDOR LIFE SCIENCES PVT LTD                                     | Raj Kumar Rathore(P),   | 9811010286      |        | rathore_rajkumar@yahoo.co.in     | 02-08-2024       |
|      |   |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/423/2024        | 05-08-2024        | ROHTASH KUMAR AND ORS Vs M/S K3S SECURITY AND ALLIED SERVICES PRIVATE LIMITED  | Sagar Mishra(P),        | 9810679415      |        | Ashutos.adv@gmail.com            | 02-08-2024       |
|      |   |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/424/2024        | 06-08-2024        | PARITOSH JAIN Vs HOUSE OF DIAGNOSTIC HEALTH CARE PVT LTD   | BABITA(P),              | 7017895042      |        | babbabita@gmail.com              | 02-08-2024       |
|      |   |          | 301, New Court Building | CS/COMMERCIAL   | Execution (Comm)/154/2024 | 05-08-2024        | SHANKER DENIM Vs M/S SHREEJAI GURUDEV TEXTILES AGENCIES  | KAPIL SINGHAL(P),       | 9811330059      |        | kapiljksinghal@gmail.com         | 03-08-2024       |

| S.No | Court | District | Court Room              | Case Type       | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name         | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|-------------------------|-----------------|---------------------------|-------------------|---|-----------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/157/2024 | 08-08-2024        | Ravikant Joshi Security Agency thru its proprietor Vs Government of NCT               | Satya Saharawat(P),   | 9990317772      |        | lawoffice@stellarjurist.com  | 06-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/428/2024        | 09-08-2024        | M K TECH AND ALLIED SERVICES Vs RAYBAN FEEDS AND HATCHERIES PVT LTD AND ANR           | Sachin Verma(P),      | 955553050       |        | adsachinverma09@gmail.com    | 07-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/161/2024 | 09-08-2024        | MOHIT WADHAWAN Vs GOPAL KRISHAN SHARMA  | Vikram Baweja(P),     | 9811107664      |        | Vbaweja21@gmail.com          | 07-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/429/2024        | 09-08-2024        | Nitin Kumar Dahlan Vs Abhinav Jain Proprietor of Shri Nandi Trading Agency SNT Agency | Sushant Mukund(P),    | 9888065692      |        | sushantmukund@gmail.com      | 08-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/162/2024 | 12-08-2024        | Raghav Engineers Vs Delhi State Cancer Institute                                      | Siddharth Mullick(P), | 9953903010      |        | siddharthmullick19@gmail.com | 07-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/164/2024 | 16-08-2024        | JYOTI Vs Sushil Kumar   | Pushpender(P),        | 9350012340      |        | bhandari.manajk@gmail.com    | 13-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | MISC DJ/583/2024          | 17-08-2024        | Harish Mittal Vs Kishan Gopal Rathi   | Adeel Ahmed(P),       | 9810643601      |        | Adeelahmed@gmail.com         | 45520            |

| S.No | Court | District | Court Room              | Case Type       | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name        | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-------------------------|-----------------|---------------------------|-------------------|---|----------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/442/2024        | 17-08-2024        | PRV ALLOYS LLP Vs Metomatic Industries Private Limited  | Kshitiij Paliwal(P), | 965058592       |        | office@salutarylawpartners.com | 16-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/166/2024 | 20-08-2024        | ALL WAYS LOGISTICS INDIA PVT LTD Vs M/s Quality Non Woven Fabric                                    | Akshay Kumar(P),     | 9811479499      |        | bgalaffair.133@gmail.com       | 16-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/172/2024 | 23-08-2024        | Rakesh Jeans Vs RK Apparels   | Aditya Jain(P),      | 8383953944      |        | jain.adityaraj@yahoo.com       | 18-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/173/2024 | 23-08-2024        | VISHU BANSAL SOLE PROP OF BANSAL TRADING COMPANY Vs Rahul Aggarwal Sole Prop Gaurav Jeans           | Krishan Gandhi(P),   | 9891146554      |        | mondbabaradv@gmail.com         | 21-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/448/2024        | 24-08-2024        | Suresh Kumar Sharma Vs Akshith Jain   | Vikas Bhatia(P),     | 9811379676      |        | vkshbht6@gmail.com             | 23-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/175/2024 | 24-08-2024        | MANISH KUMAR GUPTA Vs M/S PREM ENGINEERING WORKS  | MANOJ KUMAR(P),      | 9958385162      |        | akankshijain005@gmail.com      | 23-08-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | Execution (Comm)/177/2024 | 27-08-2024        | ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS Vs SUMIT ARORA PROPERITOR OF M/S SHRI MOTI RAM AND SONS | ANKIT GUPTA(P),      | 8860353372      |        | advocateankit1990@gmail.com    | 24-08-2024       |

| S.No | Court  | District | Court Room              | Case Type       | Case Number        | Date Registration | Petitioner Name VS Respondent   | Advocate Name                | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|--|----------|-------------------------|-----------------|--------------------|-------------------|---|------------------------------|-----------------|--------|------------------------------|------------------|
|      |  |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/452/2024 | 29-08-2024        | PANKAJ SACHDEVA Vs DEEPAK GOYAL (HUF)   | Sidhant Dhingra(P),          | 9650677902      |        | adv.sidhantdhingra@gmail.com | 27-08-2024       |
|      |  |          | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)/456/2024 | 31-08-2024        | M/S AYUSHI DENIM LLP Vs M/S KARAN GARMENTS  | ADV RASHIKA VED(P),          | 9958871701      |        | rashikaved128@gmail.com      | 30-08-2024       |
| 40   | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | Shahdara | ROOM NO 208             | COMMERCIAL      | CS (COMM)/422/2024 | 05-08-2024        | Matrix Interiors and Consultants through its Proprietor Parul Jain Vs IITIAN Chacha i3o Private Limited | Aarzu Khattar(P),            | 9999832429      |        | aarzerkhattar@gmail.com      | 05-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/425/2024 | 07-08-2024        | Manish Goyal Vs Dipco Enterprises   | shivam deep singh(P),        | 9818572958      |        | kg9818572958@gmail.com       | 07-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/433/2024 | 13-08-2024        | Mukesh Agarwal Vs Susheel Kumar Gupta   | Shreshth Jain(P),            | 9871206484      |        | shreshth@lawkins.in          | 13-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/432/2024 | 13-08-2024        | Spark Peripheral Vs TANISHKA HEALTHCARE   | SANJAY JAIN(P),              | 8447799859      |        | pranavkhanna18981@gmail.com  | 13-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/431/2024 | 13-08-2024        | Sh Ramesh Chand Sharma Vs Sh Raj Kishore Sah and Anr  | Subhash Chandra Lochakia(P), | 9811028518      |        | suniladv20@gmail.com         | 13-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/446/2024 | 20-08-2024        | Canara Bank Vs Jai Mata Di Goods Carrier  | KRISHAN KUMAR(P),            | 9990577700      |        | krishankumar@gmail.com       | 20-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/445/2024 | 20-08-2024        | Shashi Gulati Vs Shalini Gola   | Satish Choudhary(P),         | 9899653006      |        | csatish1976@gmail.com        | 20-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/444/2024 | 20-08-2024        | Monika Gulati Vs Shalini Gola   | Satish Choudhary(P),         | 9899653006      |        | csatish1976@gmail.com        | 20-08-2024       |
|      |  |          | ROOM NO 208             | COMMERCIAL      | CS (COMM)/447/2024 | 23-08-2024        | M/S KAPUR GRAPHICS PVT LTD Vs DHARAM VEER SINGH CHAUHAN   | KAPIL DUA(P),                | 9811590282      |        | kapil.dua74@gmail.com        | 23-08-2024       |

| S.No | Court                 | District | Court Room              | Case Type  | Case Number               | Date Registration | Petitioner Name VS Respondent  | Advocate Name            | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
|------|-----------------------|----------|-------------------------|------------|---------------------------|-------------------|--|--------------------------|-----------------|--------|---------------------------------|------------------|
|      |                       |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/449/2024        | 27-08-2024        | Anil Kumar Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD                          | Inderjeet Singh(P),      | 9818357878      |        | inder.lawyer@gmail.com          | 27-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/455/2024        | 30-08-2024        | Anita Kapoor Vs O K Steel Products   | MORDHWAJ TIWARI(P),      | 8800171837      |        | krvijay97@gmail.com             | 30-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/454/2024        | 30-08-2024        | yogesh Vs ajit kumar   | Gaurav sharma(P),        | 9811695953      |        | vashistgaurav.07@gmail.com      | 30-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/453/2024        | 30-08-2024        | vimlesh Vs ajit kumar  | Gaurav sharma(P),        | 9811695953      |        | vashistgaurav.07@gmail.com      | 30-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/457/2024        | 31-08-2024        | SHIV KUMAR GANDHI Vs MAYASHEEL RETAIL INDIA LIMITED                              | Manish Kumar(P),         | 9968466963      |        | aormanishkumar@gmail.com        | 31-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | Execution (Comm)/163/2024 | 14-08-2024        | Pradeep Kumar Sehgal Vs Mayasheel Retails India Ltd                              | NISHANT SHOKEEN(P),      | 9999966646      |        | nishanshokeen@resolutelegal.com | 14-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | Execution (Comm)/170/2024 | 22-08-2024        | MS Eagle Maritime Inc Vs MS Innovative Textiles Ltd                              | NIPUN KUMAR(P),          | 9716718806      |        | nipungarud@gmail.com            | 22-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | Execution (Comm)/180/2024 | 28-08-2024        | Easy Trip Planners Limited Vs Amit Nayyar  | Anuj Jain(P),            | 9810599376      |        | cnvassoiate@hotmail.com         | 28-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | OMP (I) (COMM)/8/2024     | 09-08-2024        | Gomedii Vs Ayushi Sharma   | Akshay Bhandari(P),      | 9354558323      |        | akshey_bhandari@outlook.com     | 09-08-2024       |
|      |                       |          | ROOM NO 208             | COMMERCIAL | MISC DJ/558/2024          | 01-08-2024        | ARUNA GUPTA SOLE PROPRIETOR M/S AKG ENTERPRISES Vs M/S SHIV PRIYA CABLES PVT LTD | COUNSEL(P),              | 9013160148      |        | amiteshgaurav@gmail.com         | 01-08-2024       |
| 41   | SH. SURENDER S. RATHI | Shahdara | 303, New Court Building | COMMERCIAL | CS (COMM)/414/2024        | 01-08-2024        | Tarun Kumar Goyal Vs SB Sales Corporation  | Dhruv Goyal(P),          | 9717060696      |        | N/A                             | 31-07-2024       |
|      |                       |          | 303, New Court Building | COMMERCIAL | CS (COMM)/413/2024        | 02-08-2024        | Lakha Ram Sharma Proprietor Of Kundan Cable (india) Vs Rajeshwar cable           | MAHESH KUMAR MIGLANI(P), | 9811081980      |        | mail@wrbindia.com               | 31-07-2024       |
|      |                       |          | 303, New Court Building | COMMERCIAL | CS (COMM)/421/2024        | 05-08-2024        | PUNJAB NATIONAL BANK Vs HIMANSHU GOYAL   | Sanjay Kumar(P),         | 9810673660      |        | advkksingh@gmail.com            | 01-08-2024       |



| S.No | Court                              | District | Court Room              | Case Type  | Case Number        | Date Registration  | Petitioner Name VS Respondent   | Advocate Name            | Advocate Number | Mobile | Advocate email id                  | Date of e-filing |
|------|------------------------------------|----------|-------------------------|------------|--------------------|--------------------|---|--------------------------|-----------------|--------|------------------------------------|------------------|
|      |                                    |          | 303, New Court Building | COMMERCIAL | CS (COMM)/435/2024 | 14-08-2024         | M/S CAPITAL PLASTIC HOUSE THROUGH ITS AR Vs M/S HINDUSTAN INDUSTRIES THROUGH ITS PROPRIETOR | KRISHANA SINGH(P),       | NA              | NA     |                                    | 05-08-2024       |
|      |                                    |          | 303, New Court Building | COMMERCIAL | CS (COMM)/440/2024 | 16-08-2024         | THE MAHARISHI PARSHU RAM COOP (U) T AND C SOCIETY LTD Vs KISHORE KUMAR                      | Praveen Kumar Sharma(P), | 9210040583      |        | Not legible                        | 07-08-2024       |
|      |                                    |          | 303, New Court Building | COMMERCIAL | CS (COMM)/441/2024 | 16-08-2024         | SANJAY KUMAR TULSIYAN Vs CARGO MOTORS   | Tarun kumar(P),          | 9773839479      |        | lexlegal001@gmail.com              | 09-08-2024       |
|      |                                    |          | 303, New Court Building | COMMERCIAL | CS (COMM)/450/2024 | 29-08-2024         | M/S SK ENGINEERING WORKS Vs M/S NIPUN APPLIANCES  | SOBAN SINGH RAWAT(P),    | Not legible     |        | Not found                          | 16-08-2024       |
| 42   | Sh. Pawan Kumar Matto DJ (COMM-04) | Shahdara | C. No. 304              | COMMERCIAL | 29-07-2024         | CS (COMM)/411/2024 | SUKHDEEP SINGH VS PERFECT VALUE MEGA MART INDIA PVT. LTD.                                   | RADHEY LAL SHARMA        | 9891206567      |        | advocate radheylalsharma@gmail.com | 01-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 23-07-2024         | CS (COMM)/417/2024 | KANIKA AGGARWAL VS LALIT KUMAR GARG   | SACHIN SINGHAL           | 9811445512      |        | -                                  | 02-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 01-08-2024         | CS (COMM)/418/2024 | BANSAL ENTERPRISES VS ALZAN PHARMACEUTICALS PVT. LTD.                                       | ATUL SAHI                | 9873355153      |        | atulsahi@live.com                  | 03-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 01-08-2024         | CS (COMM)/419/2024 | M/S WALTRON METAL INDUSTRIES PVT. LTD. VS M/S METAL PRODUCTS                                | MOHAR SINGH              | 9213392006      |        | advmoaharsingh.k10@gmail.com       | 03-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 31-07-2024         | CS (COMM)/420/2024 | UNION BANK OF INDIA VS MADHU  | ARUN KUMAR SHUKLA        | 9312400295      |        | arunkumarshukla7@gmail.com         | 03-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 01-08-2024         | CS (COMM)/426/2024 | SAM INDIA BUILTWELL PVT. LTD. VS HERMAN EXPORTS AND IMPORTS                                 | ARJUN D. SINGH           | 9871298532      |        | adv.arjundsingh@gmail.com          | 07-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 03-08-2024         | CS (COMM)/427/2024 | ASHA RANI VS SUKHDEEP SINGH   | J.K. CHAWLA              | 9810521722      |        | -                                  | 07-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 05-08-2024         | CS (COMM)/430/2024 | INDIAN BANK VS RITU JIAN  | JASDEV SINGH             | 9873793171      |        | jaslawyer@rediffmail.com           | 12-08-2024       |
|      |                                    |          | C. No. 304              | COMMERCIAL | 13-08-2024         | CS (COMM)/434/2024 | ACN INDUSTRIES PVT. LTD. VS HERMAN EXPORTS AND IMPORTS                                      | SADIQ ALI                | 9871530480      |        | sadiqchaudhary1982@gmail.com       | 13-08-2024       |

| S.No | Court | District | Court Room | Case Type  | Case Number | Date Registration          | Petitioner Name VS Respondent                        | Advocate Name          | Advocate Number     | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|------------|-------------|----------------------------|--|------------------------|---------------------|--------|--------------------------------|------------------|
|      |       |          | C. No. 304 | COMMERCIAL | 09-08-2024  | CS (COMM)/436/2024         | GANPATI TRADERS VS MUNISH ANAND                      | RAJESH KUMAR SINGLA    | 9810248506          | -      |                                | 14-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 13-08-2024  | CS (COMM)/437/2024         | PARVEEN KUMAR VS LAXMI TRADERS & ANR.                | ASHOK MAHAJAN          | 9811106159          |        | ashokmahajan79@gmail.com       | 14-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 13-08-2024  | CS (COMM)/438/2024         | SURESH LATA VS LAXMI TRADERS                         | ASHOK MAHAJAN          | 9811106159          |        | ashokmahajan79@gmail.com       | 14-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 13-08-2024  | CS (COMM)/439/2024         | SARTHAK ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI | DEEPAK BHARDWAJ        | 9810662291          |        | deepakbhardwaj_adv@yahoo.co.in | 14-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 27-08-2024  | CS (COMM)/451/2024         | SHAMA MOHD. VS KHETADAN                              | SONU KUMAR SURYAWANSHI | 9810771783          |        | hashshaguffta@gmail.com        | 28-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 28-08-2024  | CS (COMM)/458/2024         | SONU JAIN VS AMIT JAIN                               | PIYUSH KATYAL          | 8700925528          |        | piyushkatyal98@gmail.com       | 30-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 27-08-2024  | CS (COMM)/459/2024         | CANARA BANK VS SUYASH SERVICES                       | REKHA RUSTAGI          | 9810168405          |        | rekharustagi@gmail.com         | 30-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 03-08-2024  | Execution (Comm.)/155/2024 | TIRUPATI DENIM VS SHREE JAI GURUDEV TEXTILE AGENCIES | KAPIL SINGHAL          | 9811330059          |        | kl8al2@gmail.com               | 05-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 17-08-2024  | Execution (Comm.)/167/2024 | PARVESH GUPTA VS G M ENTERPRISES                     | JASPREETSINGH JUNEJA   | 7011896266          |        |                                | 21-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 16-08-2024  | Execution (Comm.)/168/2024 | U S SALES AGENCY VS TECHNOKING DISTRIBUTORS          | VINASHKUMAR TYAGI      | 9899327537          |        | avinashthyagil@yahoo.com       | 21-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 18-08-2024  | Execution (Comm.)/171/2024 | SHUBHAM JAIN VS RAJENDRA KUMAR MALU                  | ADITYA JAIN            | 83953944,6398892829 |        | Jain.adityaraj@yahoo.com       | 22-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 13-08-2024  | Execution (Comm.)/176/2024 | NITISH JAIN VS NAYAB RAZA                            | RAM PRAKASH SONI       | 9958430361          |        | infodfrpslegalsolution.com     | 24-08-2024       |
|      |       |          | C. No. 304 | COMMERCIAL | 23-08-2024  | Execution (Comm.)/184/2024 | JYOTI VS SEEMA DEVI                                  | PUSHPENDRA             | 7011044935          |        | advocatepushpender13@gmail.com | 28-08-2024       |

| S.No | Court  | District   | Court Room | Case Type  | Case Number        | Date Registration       | Petitioner Name VS Respondent  | Advocate                   | Advocate Number | Mobile                        | Advocate email id                   | Date of e-filing |
|------|--|------------|------------|------------|--------------------|-------------------------|--|----------------------------|-----------------|-------------------------------|-------------------------------------|------------------|
|      |  |            | C. No. 304 | COMMERCIAL | 12-08-2024         | MISC<br>DJ/581/2024     | MEWA LAL VS BANK OF BARODA   | SANJEEV<br>KUMAR           | 9891490070      |                               | sanjeevadocate6@gmail.com           | 14-08-2024       |
|      |  |            | C. No. 304 | COMMERCIAL | 17-08-2024         | MISC<br>DJ/610/2024     | SHIV SHAKTI ENTERPRISES VS<br>RAJESH                                     | ANIL GOEL                  | 9999904433      |                               | internationallegalnetwork@gmail.com | 23-08-2024       |
|      |  |            | C. No. 304 | COMMERCIAL | 27-07-2024         | OMP(I)<br>(COMM)/7/2024 | SH. DEEPAK VS HDB FINANCIAL<br>SERVICES LTD.                             | NEERAJ<br>KUMAR<br>DWIVEDI | 9650747599      |                               | poojakuhi121298@gmail.com           | 01-08-2024       |
| 43   | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West | 406        | Civil      | CS(Comm.)/477/24   | 01.08.2024              | MG UDYOG PVT LTD VS RAJINA<br>KHATOON PROP. M/S SONIA<br>TRADING COMPANY | AANKIT<br>PRASHAR          | 8802310640      |                               |                                     | 01.08.24         |
|      |  |            |            |            | CS(Comm.)/482/24   | 03.08.2024              | NANDROOP VS M/S HITACHI<br>PAYMENT SERVICE PVT LTD                       | SURENDER<br>YADAV          | 9711771000      |                               |                                     | 03.08.24         |
|      |  |            |            |            | CS(Comm.)/480/24   | 02.08.24                | M/S ENSURE INNOVATIONS LTD<br>VS M/S GORISMO INFRA PVT LTD               | BALKRISHNA<br>VERMA        | 9354178627      | sharma2629@gmail.com          |                                     | 02.08.24         |
|      |  |            |            |            | CS(Comm.)/483/24   | 03.08.2024              | CANRA BANK VS NARULA<br>ENTERPRISES                                      | VARUN<br>MITTAL            | 9953062629      | vm@vkmlegal.com               |                                     | 03.08.24         |
|      |  |            |            |            | OMP(I)(COMM)218/24 | 05.08.24                | M/S V N CREDITS LTD VS<br>PARVEEN  | DEEPAK<br>YADAV            | 9999998008      | DeepakYadavAdvocate@gmail.com |                                     | 05.08.24         |
|      |  |            |            |            | OMP(I)(COMM)26/24  | 06.08.24                | HALDIRAM BHUJIAWALA VS<br>BHAWANI DISTRIBUTORS                           | Sweetey Sood               | 9810182768      |                               |                                     | 01.07.24         |
|      |  |            |            |            | CS(Comm.)485/24    | 06.08.24                | RELAXO FOOTWEAR LTD. VS<br>SHRI RAM TRADERS THR. PROP.<br>REEMA VARSHNEY | MUKESH<br>KUMAR JHA        | 9818149569      | ADVMKJHA@GMAIL.COM            |                                     | 06.08.24         |
|      |  |            |            |            | Misc.Dj/845/2024   | 06.08.24                | DNS ELECTRONICS P LTD VS<br>GAURAV MADAN                                 | HEMANT<br>SHARMA           | 9999737322      |                               |                                     | 06.08.24         |
|      |  |            |            |            | CS(Comm.)/490/24   | 08.08.24                | MOHIT KANSAL VS ABHINAV<br>PANDEY  | PRATEEK<br>MITTAL          | 9910292928      | AdvmittalPrateek@gmail.com    |                                     | 08.08.24         |
|      |  |            |            |            | CS(Comm.)/489/24   | 08.08.24                | HEMANT SHARMA VS NAGENDRA<br>SINGH MOKAWAT                               | PRATEEK<br>MITTAL          | 9910292928      | AdvmittalPrateek@gmail.com    |                                     | 08.08.24         |

| S.No | Court | District | Court Room | Case Type | Case Number         | Date Registration | Petitioner Name VS Respondent  | Advocate Name    | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|-------|----------|------------|-----------|---------------------|-------------------|--|------------------|-----------------|--------|-------------------------------|------------------|
|      |       |          |            |           | CS(Comm.)/488/24    | 08.08.24          | M/S SINGLA TECHNO PLAST LIP VS EMSUN POWER INNOVATION P LTD              | ABHISHEK AGRAWAL | 9899547705      |        | varundhingra@ymail.com        | 08.08.24         |
|      |       |          |            |           | CS(Comm.)/487/24    | 08.08.24          | M/S SINGLA TECHNO PLAST LIP VS NADEEM                                    | ABHISHEK AGRAWAL | 9899547705      |        | varundhingra@ymail.com        | 08.08.24         |
|      |       |          |            |           | OMP(COMM)189/24     | 08.08.24          | SANJEEV NAGPAL VS MANJU SOOD   | PRADEEP          | 8527860808      |        | Advocatepradeep786@gmail.com  | 08.08.24         |
|      |       |          |            |           | OMP (I)(COMM)229/24 | 08.08.24          | TOYOTA FINANCIAL VS AMARJEET SINGH                                       | DINESH JAIN      | 8376049807      |        | advocateashok@gmail.com       | 08.08.24         |
|      |       |          |            |           | OMP(COMM)232/24     | 08.08.24          | TOYOTA FINANCIAL VS ANJUM S  | DINESH JAIN      | 8376049807      |        | advocateashok@gmail.com       | 09.08.24         |
|      |       |          |            |           | OMP(COMM)231/24     | 09.08.24          | M/S TARU AGENCIES & INVESTMENT VS NEMCHANDRA                             | DIWAKAR SINGH    | 9911400404      |        | amulya@emphasislaw.com        | 09.08.24         |
|      |       |          |            |           | CS(Comm.)/491/24    | 09.08.24          | M/S MILLANNIUM CONCRETE VS M/S HANS INFRA PROJECTS & ANR                 | VIVEK            | 9999489095      |        | ADV VIVEK@GMAIL.COM           | 09.08.24         |
|      |       |          |            |           | OMP (I)(COMM)233/24 | 13.08.24          | TOYOTA FINANCIAL VS GANESH SINGH   | DINESH JAIN      | 8376049807      |        | advocateashok@gmail.com       | 13.08.24         |
|      |       |          |            |           | omp (I)(COMM)234/24 | 13.08.24          | toYOTA FINANCIAL VS UMESH SHARMA   | DINESH JAIN      | 8376049807      |        | advocateashok@gmail.com       | 13.08.24         |
|      |       |          |            |           | CS(Comm.)/497/24    | 16.08.24          | GAURAV AGGARWAL VS M/S ANKIT TRADER PVT LTD                              | KAPIL SINGHAL    | 9811330059      |        | k18a12@gmail.com              | 13.08.24         |
|      |       |          |            |           | cs(Comm.)/500/24    | 17.08.24          | PUNJAB NATIONAL BANK VS VIJAY KUMAR BHARDWAJ                             | K M SARITA       | 9931102090      |        | advk.m.savita@gmail.com       | 17.08.24         |
|      |       |          |            |           | CS(Comm.)/501/24    | 17.08.24          | NEERAJ PAPER MARKETING VS SAILVEE ENTERPRISES THR. PROP. SH. GANESH MODI | ZALM KHAN        | 9810536758      |        | advvaishalishantanu@gmail.com | 17.08.24         |
|      |       |          |            |           | OMP (I)(COMM)241/24 | 17.08.24          | TOYOTA FINANCIAL VS SURINDER KUMAR                                       | DINESH JAIN      | 8376049807      |        | advocateashok@gmail.com       | 17.08.24         |

| S.No | Court | District | Court Room | Case Type | Case Number         | Date Registration | Petitioner Name VS Respondent                            | Advocate Name        | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          |            |           | OMP (I)(COMM)242/24 | 17.08.24          | BMW INDIA FINANCIAL VS J PARSHAD & COMPANY               | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 17.08.24         |
|      |       |          |            |           | Misc.Dj/897/2024    | 21.08.24          | PUNJAB NATIONAL BANK VS HARPREET KAUR                    | MOHAMMAD. DANISH     | 9999802592      |        | aliquaiser110@gmail.com      | 21.08.24         |
|      |       |          |            |           | CS(Comm.)/506/24    | 21.08.24          | PRAVEEN MITTAL VS MEENU NINDWAT                          | AVNISH KUMAR TRIVEDI | 9771441764      |        | aktrivedilawoffice@gmail.com | 21.08.24         |
|      |       |          |            |           | OMP (I)(COMM)244/24 | 21.08.24          | TOYOTA FINANCIAL VS MAHENDU SRIVASTAVA CHANDRA           | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 21.08.24         |
|      |       |          |            |           | OMP (I)(COMM)245/24 | 21.08.24          | TOYOTA FINANCIAL VS VINAY KUMAR JASWAL                   | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 21.08.24         |
|      |       |          |            |           | OMP (I)(COMM)246/24 | 21.08.24          | TOYOTA FINANCIAL VS DEEPAK DHAYAL                        | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 21.08.24         |
|      |       |          |            |           | OMP (I)(COMM)247/24 | 21.08.24          | TOYOTA FINANCIAL VS STUTI PANDEY                         | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 21.08.24         |
|      |       |          |            |           | OMP (COMM)29/24     | 22.08.24          | UNION OF INDIA VS GARG BUILDERS                          | SAKSHAM MITTAL       | 9999498856      |        | radhasing,dhauni@gmail.com   | 22.08.24         |
|      |       |          |            |           | OMP (I)(COMM)250/24 | 22.08.24          | TOYOTA FINANCIAL VS MANOJ SINGH                          | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 22.08.24         |
|      |       |          |            |           | OMP(I)(COMM)249/24  | 22.08.24          | TOYOTA FINANCIAL VS MANISH KUMAR KASNA                   | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 22.08.24         |
|      |       |          |            |           | CS(Comm.)/508/24    | 22.08.24          | M VIKAS TECHNOLOGIES P LTD VS H A GROUP INFRA TECH P LTD | AKSHAY MITTAL        | 9811030258      |        | ssmittal.associate@gmail.com | 22.08.24         |
|      |       |          |            |           | OMP(I) (COMM)251/24 | 22.08.24          | TOYOTA FINANCIAL VS MANDEEP KAUR                         | DINESH JAIN          | 8376049807      |        | advocateashok@gmail.com      | 22.08.24         |
|      |       |          |            |           | CS(Comm.)/509/24    | 23.08.24          | MAYA HOSIERY VS GRAVITY CLOTHING                         | LAKSHYA MANGLA       | 9891862191      |        | lakshyamanglaadv@gmail.com   | 23.08.24         |

| S.No | Court          | District   | Court Room | Case Type | Case Number        | Date Registration | Petitioner Name VS Respondent   | Advocate Name       | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
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|      |                |            |            |           | CS(Comm.)/510/24   | 23.08.24          | BINDAL COIR PRIVATE LIMITED Vs ANKIT CHATURVEDI   | TAKSH SURI          | 8588008180      |        | rajendratipathi@gmail.com   | 23.08.24         |
|      |                |            |            |           | CS(Comm.)/511/24   | 23.08.24          | M/S SWIFT SECURITAS PVT LTD Vs M/A MAA SHEETLA VENTURES LTD AND ORS                           | SUMAN KUMAR SINGH   | 9540649131      |        | ADVOCATESUMAN@GMAIL.COM     | 23.08.24         |
|      |                |            |            |           | CS(Comm.)/515/24   | 28.08.24          | M/S OMSONS MARKETING PVT LTD Vs M/S SHALINI SECURITIES PVT LTD                                | SACHIN MALIK        | 9811962836      |        |                             | 28.08.24         |
|      |                |            |            |           | CS(Comm.)/514/24   | 28.08.24          | GAURAV AGGARWAL VS REETA  | PRATEEK JINDAL      |                 |        |                             | 28.08.24         |
|      |                |            |            |           | CS(Comm.)/517/24   | 29.08.24          | State Bank of India Vs JULA PATRA   | sunil sehwari       | 9999330725      |        | DelhiLAYERS76@GMAIL.COM     | 29.08.24         |
|      |                |            |            |           | CS(Comm.)/522/24   | 30.08.24          | CANARA BANK Vs RAMESH GUPTA PROP OF M/S SWADESHI FIBRE GLASS                                  | ANSHUMAN SRIVASTAVA | 9990042946      |        | SRIANSHU83@GMAIL.COM        | 30.08.24         |
|      |                |            |            |           | OMP(I)(COMM)270/24 | 30.08.24          | Vivek Sapra Vs VIHAAN EXIMS COMPANY PLTD  | Dhruv Tamta         | 9899989917      |        | tamtaadvocate.@outlook.com  | 30.08.24         |
|      |                |            |            |           | CS(Comm.)/527/24   | 31.08.24          | M/s Vishal Pipes Limited Vs Rajesh Kumar Chintamani Prop of Urja Electricals and Construction | Vikram Kumar        | 9990979042      |        | advocatevikram433@gmail.com | 31.8.24          |
|      |                |            |            |           | CS(Comm.)/528/24   | 31.08.24          | HARINDER PAL SINGH Vs TULSI RAM   | VAISHALI GOYAL      | 9971484368      |        |                             | 31.8.24          |
|      |                |            |            |           | CS(Comm.)/529/24   | 31.08.24          | CANARA BANK Vs NAVEEN KUMAR PROP K L COMPUTERS  | Sanjeev Chopra      | 9711142200      |        | chopra679@gmail.com         | 31.8.24          |
|      |                |            |            |           | CS(Comm.)/530/24   | 31.08.24          | STANDARD CHARTERED BANK Vs Anuj Sharma  | ADDTYA KAPOOR       | 9044888880      |        |                             | 31.8.24          |
|      |                |            |            |           | CS(Comm.)/531/24   | 31.08.24          | Sunil Niranjan Shah Vs Himanshu Gupta   | ANIL KUMAR SAHU     | 9810134793      |        | ALLIPCARE.@GMAIL.COM        | 31.8.24          |
| 44   | SH.VINOD YADAV | North-West | 316        | Civil     | CS(Comm.)/478/24   | 01.08.24          | Madhav Industries Vs. Bharat Enterprises  | Veneet Chadha       | N.A             |        | N.A                         | 27.07.24         |

| S.No | Court | District | Court Room | Case Type | Case Number      | Date Registration | Petitioner Name VS Respondent                              | Advocate        | Advocate Number | Mobile | Advocate email id                 | Date of e-filing |
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|      |       |          |            |           | CS(Comm.)/479/24 | 01.08.24          | UCO Bank Vs. Venus Medicare                                | Veneet Chadha   | N.A             | N.A    |                                   | 30.07.24         |
|      |       |          |            |           | CS(Comm.)/481/23 | 02.08.24          | M. K Industries Vs. M/s Shiv Cylinders                     | Praveen Kr.     | 8448057235      |        | pkyllb@gmail.com                  | 30.07.24         |
|      |       |          |            |           | CS(Comm.)/484/24 | 07.08.24          | Puma Se Vs. Ashok Kumar                                    | Gautam Bhasin   | 9999306881      |        | eludcation.legal@outlook.com      | 05.08.24         |
|      |       |          |            |           | CS(Comm.)/486/24 | 07.08.24          | Puma Se Vs. Ashok Kumar                                    | Gautam Bhasin   | 9999306881      |        | eludcation.legal@outlook.com      | 05.08.24         |
|      |       |          |            |           | CS(Comm.)/492/24 | 12.08.24          | M/s Millennium Concrete Vs. M/s S.A Buildwell              | Vivek Bhati     | 999948905       |        | ADVVIVEK.2014@GMAIL.COM           | 07.08.24         |
|      |       |          |            |           | CS(Comm.)/493/24 | 13.08.24          | Supreme Shavers India (P) Ltd. Vs. Sonia Plastics (P) Ltd. | Vivek Sareen    | 8826872049      |        | lexworks@gmail.com                | 30.07.24         |
|      |       |          |            |           | CS(Comm.)/494/24 | 14.08.24          | ICICI Bank Ltd. Vs. Ishu Jain                              | Anuj Chauhan    | 011-43565357    |        | INFO@AUALEGAL.COM                 | 28.05.24         |
|      |       |          |            |           | CS(Comm.)/495/24 | 14.08.24          | ICICI Bank Ltd. Vs. Kanchan Jaiswal                        | Anuj Chauhan    | 011-43565357    |        | INFO@AUALEGAL.COM                 | 04.07.24         |
|      |       |          |            |           | CS(Comm.)/496/24 | 14.08.24          | ICICI Bank Ltd. Vs. 555 Saree House                        | Anuj Chauhan    | 011-43565357    |        | INFO@AUALEGAL.COM                 | 04.07.24         |
|      |       |          |            |           | CS(Comm.)/499/24 | 17.08.24          | Expert Engineering & Services Vs. M/s Harp Construction    | Neeraj Kr.      | 9599222549      |        | adv.neerajkr@gmail.com            | 03.08.24         |
|      |       |          |            |           | CS(Comm.)/502/24 | 17.08.24          | Hinduja Housing Finance Ltd. Vs. Sanjeev Kr. Aggarwal      | Vishal Khattar  | 8826252709      |        | patinelawoffices@gmail.com        | 16.08.24         |
|      |       |          |            |           | CS(Comm.)/503/24 | 20.08.24          | Vipul Overseas (P) Ltd. Vs. M/s R.D.H.S                    | Kushagra Bansal | 9999448797      |        | kushagrabansal@akassociatesorg.in | 25.07.24         |
|      |       |          |            |           | CS(Comm.)/504/24 | 20.08.24          | Meenu Agrawal Vs. Sanjay Kr. Agrawal                       | Anil Kr. Sahu   | 9810134793      |        | allipcare@gmail.com               | 16.08.24         |

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|      |       |          |            |           | CS(Comm.)/505/24 | 20.08.24          | M G Polyplast Industries Ltd. Vs. Lila Ram Khimaramji Dewasi  | Ankit Gupta           | 9953030485      |        | ankit.gupta@gravitaslegal.co.in | 12.08.24         |
|      |       |          |            |           | CS(Comm.)/507/24 | 22.08.24          | M/s Gautam Wines Vs. Path 2 Way H.R Solutions (P) Ltd.        | Irshad Ahmad          | 9811962836      |        | adv.irshadahmad@gmail.com       | 12.08.24         |
|      |       |          |            |           | CS(Comm.)/512/24 | 23.08.24          | Balbir Singh Vs. Ashok Kr.                                    | P.P Ahuja             | 9811297244      |        | rspremaulahuja@gmail.com        | 20.08.24         |
|      |       |          |            |           | CS(Comm.)/513/24 | 24.08.24          | Sanjeev Jain Vs. Teleone Consumer                             | Naveen Raheja         | 9810129691      |        | naveen@dlrpartners.com          | 06.08.24         |
|      |       |          |            |           | CS(Comm.)/516/24 | 28.08.24          | Canara Bank Vs. M/s Anand Kumar                               | Rekha Rastogi         | 9810168405      |        | rekharastogi@gmail.com          | 22.08.24         |
|      |       |          |            |           | CS(Comm.)/518/24 | 29.08.24          | Vijay Kumar Vs. HB LifeStyle P. Ltd.                          | Akshay Raj            | 9818939888      |        | adv.rajandassociate@gmail.com   | 21.08.24         |
|      |       |          |            |           | CS(Comm.)/519/24 | 29.08.24          | M/s D.R.J Petrochem Pvt. Ltd. Vs. M/s S.K Solvochem Pvt. Ltd. | Ajay Khatana          | 9811197157      |        | adv.ajaykhatana7@gmail.com      | 22.08.24         |
|      |       |          |            |           | CS(Comm.)/520/24 | 29.08.24          | M/s D.R.J Petrochem Pvt. Ltd. Vs. M/s Goyal Chemical & Anr.   | Ajay Khatana          | 9811197157      |        | adv.ajaykhatana7@gmail.com      | 22.08.24         |
|      |       |          |            |           | CS(Comm.)/521/24 | 29.08.24          | Smt. Pushpa Gupta Vs. Satish Chand Jain                       | Yogesh Kr. Verma      | 9811655662      |        | naresh.kumar83@yahoo.com        | 24.08.24         |
|      |       |          |            |           | CS(Comm.)/523/24 | 30.08.24          | Bank of Baroda Vs. Mrs. Mukesh                                | Ms. Geetanjali Sharma | 8447833470      |        | advocate.134@gmail.com          | 27.08.24         |
|      |       |          |            |           | CS(Comm.)/524/24 | 31.08.24          | M/s B.L.I.R Pvt. Ltd. Vs. Anjali Singh                        | Rakesh Kumar          | 9711771000      |        | rakesh.advocate18@gmail.com     | 25.08.24         |
|      |       |          |            |           | CS(Comm.)/525/24 | 31.08.24          | Sunil Niranjan Shah Vs. Laxmi Chand Ahuja                     | Anil Kr. Sahu         | 9810134793      |        | allipcare@gmail.com             | 28.08.24         |



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| 45   | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL) | NORTH    | 307        | Civil     |                          |                   |   |                        |  |        |   |   |
|      |   |          |            |           | OMP (COMM)/37/2024       | 01-08-2024        | Khatu Shyam Industries Vs Solario Tuffn Glass Pvt Ltd   | Hitesh Kumar(P),       | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | CS (COMM)/6624/2024      | 01-08-2024        | Oswal Poly Packs Through Its A R Birendra Kumar Surana Vs Plastic Vision Through Its Authorized Signatory | VIJENDRA KUMAR(P),     | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | Execution (Comm)/98/2024 | 01-08-2024        | Sanjay Lohani Vs Jagdish Singh Reddy  | BHANU MOHAN(P),        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | Execution (Comm)/99/2024 | 01-08-2024        | Sanjay Lohani Vs Balwant Singh  | BHANU MOHAN(P),        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | OMP (COMM)/38/2024       | 01-08-2024        | Arun Soni Vs M/s Hdb Financial Service Limited  | MOHINDER PAL SINGH(P), | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | MISC DJ/1096/2024        | 01-08-2024        | M/s Wavee Powertech Private Limited Vs Ms Next Gen Solutions  | Saumitra Singhal(P),   | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | Execution (Comm)/100/2024 | 01-08-2024        | Maclean Equipments Vs Vision Medicare Industries   | SHOBHNA SHARMA(P),          |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | MISC DJ/1098/2024         | 01-08-2024        | Indian Bank Vs M/s Navkush Flour Mills             | SAURABH GAUTAM(P),          |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6625/2024       | 02-08-2024        | Rakesh Kumar Kapoor Vs Sarika Narula               | JAVED ALI(P),               |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/101/2024 | 02-08-2024        | M/s Chawla Printers Vs M/s Shellz India Pvt Ltd    | RAJNI YADAV(P),             |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6626/2024       | 02-08-2024        | Suresh Chandra Vs Shellz India Pvt Ltd             | GAURAV GUPTA(P),            |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6627/2024       | 02-08-2024        | Amrit Humifresh Preservation Pvt Ltd Vs Amit Kumar | PANKAJ GUPTA(P),            |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6628/2024       | 02-08-2024        | State Bank Of India Vs Surender                    | Siddharth Kumar Singhal(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/6631/2024 | 03-08-2024        | Union Bank Of India Vs Seema Prop M/s Laxmi Enterprises                 | Vandana Bhatia(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6630/2024 | 03-08-2024        | Union Bank Of India Vs Ap William Wordsworth                            | Vandana Bhatia(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6632/2024 | 03-08-2024        | Union Bank Of India Vs Rajesh Kumar Prop M/s Satguru Minerals Suppliers | Vandana Bhatia(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6629/2024 | 03-08-2024        | Union Bank Of India Vs Shiv Marble House Prop Sh Balraj Verma           | Vandana Bhatia(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6633/2024 | 03-08-2024        | Abhineet Mishra Vs Lalmani Bhardwaj                                     | PRATYARK VATSA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6635/2024 | 03-08-2024        | Detailing Devils India Private Limited Vs Nitin Jaitly                  | Shashi Kaushik(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6634/2024 | 03-08-2024        | Ms Aspen Diagnostics Pvt Ltd Vs Ms Dr Khannas Pathcare Pvt Ltd          | Girish Gaur(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | OMP (COMM)/39/2024  | 05-08-2024        | Arun Kumar Chamoli Vs SBI CARD  | Dharamveer Singh(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6636/2024 | 05-08-2024        | CANARA BANK Vs LEAF MEDICARE AND SURGICAL HUB   | SHAILESH KUMAR(P),     |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6637/2024 | 06-08-2024        | Jagdish Lai Khanduja Vs Greet Brown Foods India Pvt Ltd Through its Director Sh Bhuwan Mohan Gaur | Rahul Kumar(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6638/2024 | 07-08-2024        | ELIZABETH ADRENA Vs EXCELLE IMPEX (GUJARAT) PRIVATE LIMITED                                       | Surinder Singh(P),     |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6639/2024 | 07-08-2024        | State Bank Of India Vs Munish Kashyap   | Rajiv kumar Thakur(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6640/2024 | 07-08-2024        | State Bank Of India Vs Parvesh  | Rajiv kumar Thakur(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6641/2024 | 07-08-2024        | State Bank Of India Vs Geeta  | Rajiv kumar Thakur(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/6642/2024 | 07-08-2024        | State Bank Of India Vs Dalip  | Rajiv kumar Thakur(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6643/2024 | 07-08-2024        | State Bank Of India Vs Sagar  | Rajiv kumar Thakur(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6644/2024 | 07-08-2024        | State Bank Of India Vs Kamlesh  | Rajiv kumar Thakur(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (COMM)/40/2024  | 08-08-2024        | DDA Vs PARVEEN KUMAR GUPTA  | Anirudh Garg(P),       |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6645/2024 | 08-08-2024        | HI TECH FITFOOT AGENCIES PVT LTD Vs ANWAR INAMUDDIN KHAN                  | Karan Bhambri(P),      |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6646/2024 | 09-08-2024        | Shri Niwas Dall and Besan Mill Vs The New India Assurance Company Limited | NAVNEET GOYAL(P),      |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6647/2024 | 09-08-2024        | Mr Babloo Pandey Vs Sh Rakesh And Anr                                     | mohammad yusuf(P),     |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | MISC DJ/1151/2024   | 12-08-2024        | HALF MOON METALS Vs INDIA THERMOPLASTIC ENGINEERS                      | PANKAJ SINGH(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6648/2024 | 12-08-2024        | INDUSTRIAL ENGINEERING CORPORATION Vs Skylark Cables and Cords Pvt Ltd | KAMAL JERATH(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6649/2024 | 12-08-2024        | RAJMANI CHOUDHARY Vs M/s Mahadev Enterprises                           | Bindra Rana(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6650/2024 | 12-08-2024        | CHANER KANTA CHOPRA Vs BANSIWALA SWEETS                                | GAURAV GOGIA(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6651/2024 | 12-08-2024        | PUNJAB NATIONAL BANK Vs KAPIL CHAUHAN Prop of M/s Kapil Fruit Company  | ANSHUMAN SRIVASTAVA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6652/2024 | 13-08-2024        | YATENDER ARORA Vs HARISH KUMAR   | SAKET GAKHAR(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6653/2024 | 13-08-2024        | AKHIL BANSAL Vs Mange Ram  | RAJESH KUMAR SINGLA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | Execution (Comm)/103/2024 | 13-08-2024        | M/S MAHA SHAKTI ELECTRICAL Vs S S Air Hydro Power  | Mohan Sharma(P),           |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6654/2024       | 13-08-2024        | M/S PARAS POLYCAB PVT LTD Vs ASHOK HARIRAM JAIN    | Vineet Taneja(P),          |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/104/2024 | 13-08-2024        | GANPATI TRADERS Vs Calco polymers                  | Gaurav Chaudhary(P),       |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6655/2024       | 13-08-2024        | smt vijaya devi khari and anr Vs ujala akram       | Priya Soni(P),             |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6656/2024       | 14-08-2024        | GALAXIE PRINTERS Vs Davite Solutions pvt ltd       | ANANT RAO(P),              |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6657/2024       | 14-08-2024        | IFL Housing Finance Ltd Vs Sunil Kumar             | KUMAR VISHWJEET(P)         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | MISC DJ/1169/2024         | 14-08-2024        | Shellz India Private Limited Vs Arvind Kumar Mehta | Shellz India Pvt. Ltd.(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/6658/2024       | 14-08-2024        | rajender kumar khari Vs AKRAM YAMIN               | Priya Soni(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6659/2024       | 14-08-2024        | Emerald Travel Llp Vs Flyingwhizz Travels Pvt Ltd | JAGJIT SINGH SAHNI(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6660/2024       | 14-08-2024        | STATE BANK OF INDIA Vs NITISH KUMAR               | Gopal Chand Sharma(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6661/2024       | 16-08-2024        | Vinod Sharma Vs Pragati Roadways Pvt Ltd          | PAWAN KUMAR SHARMA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6662/2024       | 16-08-2024        | GAURAV KALYANI Vs SANJAY PAL                      | VINAY KUMAR(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/105/2024 | 17-08-2024        | PUNJAB NATIONAL BANK Vs UMESH KUMAR UMESH BHARTI  | NITIN GARG(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6663/2024       | 17-08-2024        | Arun Kakkar Vs Vishnu Chapagai                    | SAURABH UPADHYAY(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |



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|      |       |          |            |           | CS (COMM)/6664/2024 | 17-08-2024        | MEGHDOOT PACKAGING UTTARANCHAL Vs SHELLZ INDIA PVT LTD           | Arihant Jain(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | MISC DJ/1186/2024   | 17-08-2024        | Love Kush Masala Vs JAI MATA TRADING COMPANY                     | Sandeep Sharma(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6665/2024 | 17-08-2024        | Workstream Traders Pvt Ltd Vs HOUSE OF FITNESS PVT LTD           | Musheer Zaidi(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6666/2024 | 17-08-2024        | BHARAT BHUSHAN GUPTA Vs M/S EULER MOTORS PRIVATE LIMITED AND ORS | Rakesh Kumar(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | MISC DJ/1201/2024   | 20-08-2024        | Sachin Behl Vs Snack Nation                                      | Sumit Kumar(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6667/2024 | 20-08-2024        | Punjab National Bank Vs Ritu                                     | PARAS AGGARWAL(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6668/2024 | 20-08-2024        | Punjab National Bank Vs Dheerain Mann                            | PARAS AGGARWAL(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | Execution (Comm)/106/2024 | 20-08-2024        | M S SAKTHI TRADERS Vs PANKAJ GUPTA                                | RANJEET RANJAN(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | MISC DJ/1202/2024         | 20-08-2024        | AAR PEE APARTMENTS PVT LTD Vs CHRISTOPHER PHEONIX AND ANR         | NAGENDRA PRATAP SINGH(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6669/2024       | 20-08-2024        | SUN SIGN TECHNOLOGIES Vs SPLENDID AD VISION INDIA PVT LTD         | Rahul Kumar Pandit(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6670/2024       | 21-08-2024        | VIJAY KUMAR SINGH Vs Shri Ram General insurance company Ltd       | Bhanu Deepak Mishra(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6671/2024       | 21-08-2024        | SAURABH SINGAL Vs RATHORE TEJ SINGH                               | Parvesh Bansal(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6672/2024       | 21-08-2024        | SHRINATH ROTOPACK PRIVATE LIMITED Vs SHELLZ INDIA PRIVATE LIMITED |                           |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6673/2024       | 21-08-2024        | NYC DESIGN SQUARE Vs US FILMS                                     | Rohit gupta(P),           |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | MISC DJ/1207/2024         | 22-08-2024        | Punjab National Bank Vs SANJAY KUMAR                                    | PARAS AGGARWAL(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6674/2024       | 22-08-2024        | Atul Gupta Prop Krishna Trading Co Vs MANOJ SHARMA                      | SUNIL MITTAL(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/107/2024 | 22-08-2024        | RAJENDER SINGH Vs MINILEX CABLES MANUFACTURERS LLP                      | Rajeev jain(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6675/2024       | 22-08-2024        | swastik products Vs BENLING INDIA ENERGY AND TECHNOLOGY PRIVATE LIMITED | ANKIT GUPTA(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (COMM)/41/2024        | 23-08-2024        | Panchu Ram Choudhary Vs MS HDB FINANICIAL SERVICES LTD                  | HIMANSHU(P),       |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6676/2024       | 23-08-2024        | Silverline Laboratories Pvt Ltd Vs Shashank Automation Pvt Ltd          | LATESH KUMAR(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6677/2024       | 23-08-2024        | M/S PARAM IMPEX Vs M/S PURECA LABORATORIES PVT LTD                      | NANDITA ABROL(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

| S.No | Court | District | Court Room | Case Type | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate Name            | Advocate Number | Mobile | Advocate email id                                  | Date of e-filing                                   |
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|      |       |          |            |           | CS (COMM)/6678/2024       | 23-08-2024        | ROYAL TUBE INDUSTRIES Vs GURU CHARAN LENK   | SUNIL KUMAR BHARDWAJ(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6679/2024       | 24-08-2024        | LAXMI ENTERPRISES Vs ANKIT ENTERPRISES  | Pramod Yadav(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6680/2024       | 24-08-2024        | MS JAIN TRADING Vs MS NAINA PACKERS   | RAJENDER YADAV(P),       |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6681/2024       | 24-08-2024        | S S SALES CORPORATION Vs LAVISH ENTERPRISES   | Vikram Baweja(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6682/2024       | 24-08-2024        | RK Enterprises Vs Shankar Enterprises   | Ravin Rao(P),            |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/108/2024 | 24-08-2024        | M/S RAWAIL SINGH JASBIR SINGH THROUGH ITS PARTNER SH JASBIR SINGH ANAND Vs VIPIN VASANDHANI | Vineet Jindal(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (COMM)/42/2024        | 27-08-2024        | SERENA SINGH Vs MS SBI CARDS AND PAYMENT SERVICES LIMITED                                   | Karan Sinha(P),          |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

| S.No | Court | District | Court Room | Case Type | Case Number            | Date Registration | Petitioner Name VS Respondent   | Advocate                   | Advocate Number | Mobile | Advocate email id                                  | Date of e-filing                                   |
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|      |       |          |            |           | CS (COMM)/6683/2024    | 27-08-2024        | M/S NOORIE ITTOO FRUITS Vs JAVIR ALI                                  | Ranjan kumar Choudhary(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6684/2024    | 27-08-2024        | M/s NOORIE ITTOO FRUITS Vs Aslam Khan                                 | Ranjan kumar Choudhary(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6685/2024    | 27-08-2024        | M/s Omsons Marketing Pvt Ltd Vs M/s Alvira Realty Services Pvt Ltd    | Sachin Malik(P),           |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS DJ/659/2024         | 27-08-2024        | M/s Omsons Marketing Pvt Ltd Vs M/s Manas Fabrics Pvt Ltd             | Sachin Malik(P),           |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (COMM)/43/2024     | 27-08-2024        | HARSHIT MITTAL SINCE MINOR THROUGH NATURAL GUARDIAN Vs NARINDER KUMAR | NIRMAL KISHORE(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/32/2024 | 27-08-2024        | safe finlease pvt ltd Vs SARTAJ ALI                                   | JYOTI ADVOCATE(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/33/2024 | 27-08-2024        | safe finlease pvt ltd Vs ANSHIKA                                      | JYOTI ADVOCATE(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/6686/2024       | 29-08-2024        | Radianz Enlightenment Pvt Ltd Vs Kingdom Venture India Pvt Ltd | Manish Jain(P),           |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6687/2024       | 29-08-2024        | KAMAL RAHEJA Vs ASHOK KUMAR BHATIA                             | RAJESH SHARMA(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6688/2024       | 29-08-2024        | calpro specialities pvt ltd Vs 3S FITNESS TECHNOLOGIES PVT LTD | Diwan Singh Chauhan(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/109/2024 | 29-08-2024        | Mr Parveen Kumar Gupta Vs Delhi Development Authority          | Avinash Kumar Trivedi(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6689/2024       | 29-08-2024        | Punjab National Bank Vs Surendra Kumar                         | PARAS AGGARWAL(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6690/2024       | 29-08-2024        | Punjab National Bank Vs Santosh                                | PARAS AGGARWAL(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6691/2024       | 29-08-2024        | ADIDAS AG Vs ASHOK KUMAR                                       | aastha sharma(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/6692/2024       | 29-08-2024        | Calvin Klein Trademark Trust Vs ASHOK KUMAR  | Maastha sharma(P),             |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/110/2024 | 30-08-2024        | RENU GUPTA Vs SGS Industries   | Ashish Aggarwal(P),            |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6693/2024       | 30-08-2024        | Indian Overseas Bank Vs Aditya Enterprise  | Subhash Kumar Jha(P),          |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6694/2024       | 30-08-2024        | Greenland Finance And Leasing Pvt Ltd Vs RITISH CARGO PVT LTD  | GAGAN JINDAL(P),               |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6695/2024       | 30-08-2024        | Greenland Finance And Leasing Pvt Ltd Vs Amit Khatri and Others  | GAGAN JINDAL(P),               |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS DJ/674/2024            | 30-08-2024        | SHIV SHAKTI INDUSTRIES THROUGH ITS PROP SH SURESH CHAND GOYAL Vs PRIME FOOTWEAR INDIA THROUGH ITS PARTNERS | Bharat Bagga(P),               |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/6696/2024       | 30-08-2024        | M/S BOSKY MART LTD Vs RAJAN KUMAR  | Aditya Vikram Pratap Singh(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |

| S.No | Court  | District   | Court Room | Case Type       | Case Number            | Date Registration | Petitioner Name VS Respondent                         | Advocate Name                   | Advocate Number | Mobile | Advocate email id                                  | Date of e-filing                                   |  |
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|      |  |            |            |                 | CS (COMM)/6697/2024    | 30-08-2024        | ashish gupta and ors Vs MS TUTU METHA                 | BIMLESH KUMAR(P),               |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |  |            |            |                 | OMP (I) (COMM)/34/2024 | 31-08-2024        | Gtl Infrastructure Ltd Vs Attar Singh                 | Ankit Kumar(P),                 |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |  |            |            |                 | MISC DJ/1242/2024      | 27-08-2024        | JUPITOR POLYTEX (INDIA) PVT LTD Vs RAJA UDYOG         | chandrashekhar prasad rajan(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
|      |  |            |            |                 | MISC DJ/1243/2024      | 27-08-2024        | vasu polymers Vs RAJA UDYOG                           | chandrashekhar prasad rajan(P), |                 |        | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL |
| 46   | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01) | South-West | 603        | Commercial Suit | CS COMM. 385/2024      | 02.08.2024        | STATE BANK OF INDIA VS VIKAS KUMAR RAJBHAR            | SUNIL SEHRAWAT                  | 9999330725      |        | DELHILAWYERS76@YAHOO.CO.IN                         | 01.08.2024   |  |
|      |  |            | 603        | Commercial Suit | CS COMM. 386/2024      | 03.08.2024        | SAMSONITE IP HOLDING VS MD ZAHIR                      | GAUTAM BHASIN                   | 9999093893      |        | eludication.legal@outlook.com                      | 02.08.2024   |  |
|      |  |            | 603        | Commercial Suit | CS COMM. 390/2024      | 12.08.2024        | SNEH BIOTECH PRIVATE LTD. VS FLEBO.IN PRIVATE LIMITED | RISHI SOOD                      | 9650133112      |        | Rishisoodadvocate@gmail.com                        | 07.08.2024   |  |
|      |  |            | 603        | Commercial Suit | CS COMM. 393/2024      | 13.08.2024        | M/S JAK WOOD CRAFT V/S N.K.SALES                      | POONAM RINAL                    | 9643501636      |        | Contact@Prelegalhelps.com                          | 12.08.2024   |  |
|      |  |            | 603        | Commercial Suit | CS COMM. 394/2024      | 14.08.2024        | M/S MOGLI LABS(INDIA) PVT. LTD. VS M/S SB DESIGNS     | TARUN VERMA                     | 9874195838      |        | ctstarunverma@gmail.com                            | 10.08.2024   |  |



| S.No | Court | District | Court Room | Case Type       | Case Number       | Date Registration | Petitioner Name VS Respondent   | Advocate             | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
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|      |       |          | 603        | Commercial Suit | CS COMM. 395/2024 | 14.08.2024        | M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S BABAL FASHION                               | TARUN VERMA          | 9874195838      |        | ctstarunverma@gmail.com          | 09.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 396/2024 | 14.08.2024        | M/S MOGLI LABS (INDIA) PVT. LTD. VS RITU MATHUR                                     | TARUN VERMA          | 9874195838      |        | ctstarunverma@gmail.com          | 09.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 397/2024 | 14.08.2024        | M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S ANJANEYA TRADING AND MANUFACTURING CO.      | TARUN VERMA          | 9874195838      |        | ctstarunverma@gmail.com          | 13.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 405/2024 | 17.08.2024        | CHAPTER 4 CORP DBA SUPREME VS ASHOK KUMAR   | GAUTAM BHASIN        | 9999306881      |        | eludication.legal@outlook.com    | 16.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 406/2024 | 17.08.2024        | BRAHAM PRAKASH VS RELIANCE INFRATEL LIMITED   | NEERAJ SOOD          | 9718045538      |        | nrj.sood09@gmail.com             | 16.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 408/2024 | 20.08.2024        | IDBI BANK LIMITED VS KAVITA DEVI  | SATISH KUMAR         | 9213905829      |        | manish@kifindia.com              | 08.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 410/2024 | 21.08.2024        | SEMICONIC DEVICES PRIVATE LIMITED VS M/S RAYFUEL ENERCON PRIVATE LIMITED            | YASHPREET SINGH      | 9911998109      |        | LAWYERYASHPREET@GMAIL.COM        | 13.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 413/2024 | 23.08.2024        | MASCOT HEALTH SERVICES PVT LTD. VS ASTRANOVA BIOTECH PVT LTD.                       | URFEE HAIDER         | 9810078786      |        | advocateurfעהaidersyed@gmail.com | 22.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 414/2024 | 23.08.2024        | INDIAN OVERSEAS BANK VS M/S IDEA CREATION   | SUBHASH KUMAR JHA    | 9810840045      |        | SKJhaassociates@yahoo.com        | 04.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 417/2024 | 27.08.2024        | M/S CONFIDENCE CONSTRUCTION COMPANY VS M/S SUNSKY INFRASTRUCTURE INDIA PVT LTD      | HIMANSHU KHATWANI    | 9999837434      |        | not provided                     | 12.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 425/2024 | 30.08.2024        | M/S JAI SHREE HARI CONSTRUCTION INDIA PVT LTD VS M/S MILKY FASHIONS CLOTHES PVT LTD | VAIBHAV SINHA        | 9810472854      |        | sinhavaibhav@rediffmail.com      | 24.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 426/2024 | 30.08.2024        | UNION BANK OF INDIA VS RAJPAL KARHANA   | JITENDRA GARD        | 9810197621      |        | jitendergargadv@gmail.com        | 27.08.2024       |
|      |       |          | 603        | Commercial Suit | CS COMM. 427/2024 | 30.08.2024        | RAJINDER KUMAR KARIRO VS M/S DHRUVI FOODS AND HOSPITALITY P LTD.                    | RAJEEV KUMAR CHAUHAN | 9810782793      |        | rajeevchauhan46707@gmail.com     | 29.08.2024       |

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|      |       |          | 603        | Commercial Suit    | CS COMM. 428/2024         | 30.08.2024        | M/S PRAKASH PIPES LIMITED VS M/S UJJAWAL AGROTECH                         | AVTAR SINGH       | 9810910333      |        | avtarsingh786yahoo.com        | 26.08.2024       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 432/2024         | 31.08.2024        | M/S AGNI DEVICES PVT LTD V/S M/S RJ PROJECTS PVT LTD                      | RAJAN BAJAJ       | 9910728882      |        | adv.rajanbajaj@gmail.com      | 13.08.2024       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 433/2024         | 31.08.2024        | M/S ALL WAYS LOGISTICS INDIA PVT LTD. VS PANTHER LOGISTICS PVT LTD        | S.K.TIWARI        | 9811479499      |        | legalfair.133@gmail.com       | 23.08.2024       |
|      |       |          | 603        | Misc. Application  | MISCDJADJ3884/2024        | 21.08.2024        | SINGH IRON TRADERS VS BAKER AND SAFE BAKERY EQUIPMENT                     | SURYODAYA PRAKASH | 8285221073      |        | Prakashsuryodaya@gmail.com    | 20.08.2024       |
|      |       |          | 603        | Misc. Application  | MISCDJADJ 3888/2024       | 23.08.2024        | AMS ENTERPRISES VS JUBILANT AGRI AND CONSUMER PRODUCTS LIMITED            | ARPIT BHARGAVA    | 9871316969      |        | abandpartnersoffice@gmail.com | 22.08.2024       |
|      |       |          | 603        | Misc. Application  | MISCDJADJ 3889/2024       | 23.08.2024        | PUNJAB NAITONAL BANK VS MARUTI ELECTRONICS                                | NITISH KUMAR      | 8800420426      |        | lawspectivei4i@gmail.com      | 21.08.2024       |
|      |       |          | 603        | Misc. Application  | MISCDJADJ 3895/2024       | 28.08.2024        | M/S SRP MEDIA VS M/S XTREME MEDIA   | AANCHAL BUDHRAJA  | 9868026924      |        | advocatelok1975@gmail.com     | 23.08.2024       |
|      |       |          | 603        | Contempt Petition  | CONTEMPT PETITION 19/2024 | 27.08.2024        | RITA RIKH VS ARVIND GAUTAM  | ROHIT BANSAL      | 9555570447      |        | rohit@rcba.in                 | 05.08.2024       |
|      |       |          | 603        | Arbitration u/s 9  | OMP(I)COMM. 11/2024       | 22.08.2024        | M/S INNOVATION TECHNOLOGY VS M/S NIMTAYA INFOTECH PVT LTD.                | PRATEEK KUMAR     | 9818451124      |        | jainkumarlegal@outlook.com    | 17.08.2024       |
|      |       |          | 603        | EXECUTION PETITION | EX. COMM. 321/2024        | 24.08.2024        | PUNJAB NATIONAL BANK VS BAIDYA NATH VERMA                                 | ARUN BHARDWAJ     | 9899138242      |        | arunbhardwaj1206@gmail.com    | 23.08.2024       |
|      |       |          | 603        | EXECUTION PETITION | EX. COMM. 320/2024        | 24.08.2024        | CANARA BANK VS M/S SHRIN SHYAMJI SELF HELF GROUP &ORS                     | MAMATA PAL        | 9873270564      |        | mamta.pal01@gmail.com         | 23.08.2024       |
|      |       |          | 603        | EXECUTION PETITION | EX. COMM. 151/2024        | 03.08.2024        | M/S ALP SAFETY AND SECURITY SERVICES PVT. LTD. VS MAGICON IMPEX PVT. LTD. | SYED NOORUZZAMA   | 9873137157      |        | noor.syed878@gmail.com        | 02.08.2024       |
|      |       |          | 603        | EXECUTION PETITION | EX. CIVIL. 236/2024       | 24.08.2024        | CANARA BANK VS M/S JYOTI SELF HELF GROUP &ORS                             | MAMATA PAL        | 9873270564      |        | mamta.pal01@gmail.com         | 24.08.2024       |

| S.No | Court  | District   | Court Room | Case Type         | Case Number                | Date Registration | Petitioner Name VS Respondent                                      | Advocate Name           | Advocate Number | Mobile | Advocate email id                | Date of e-filing |
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| 47   | SH. VIKAS DHULL,<br>DISTRICT JUDGE,<br>COMMERCIAL COURT. | South-West | 613        | Misc petition     | MISC DJ ADJ/3896/2024      | 28-08-2024        | BIRJA NAND KATARIA Vs RAJU RAM AND ANR                             | Sh. JITENDER KUMAR GARG | 9810511644      |        | advjiten@yahoo.com               | 28-08-2024       |
|      |  |            | 613        | Execution petiton | Execution (Comm.)/323/2024 | 27-08-2024        | TATA CAPITAL LIMITED Vs RAVI KANT                                  | Sh. ajay uppal          | 9971353872      |        | virtuous.people@gmail.com        | 23-08-2024       |
|      |  |            | 613        | Execution petiton | Execution (Comm.)/324/2024 | 27-08-2024        | M S FRIZO INDIA PVT LTD Vs UNION OF INDIA                          | Ms. RISHA MITTAL        | 9873812404      |        | mittal.risha@gmail.com           | 23-08-2024       |
|      |  |            | 613        | Execution petiton | Execution (Comm.)/318/2024 | 24-08-2024        | M/s Scanwell Logistics Pvt Ltd Vs M/s LSLs Logistics India Pvt Ltd | Sh. MOHID AYUB KHAN     | 9871684601      |        | aatika0598@gmail.com             | 23-08-2024       |
|      |  |            | 613        | Arbitration       | OMP (COMM.)/16/2024        | 21-08-2024        | GTL Infrastructure Ltd Vs Shakuntala Devi                          | Sh. Ankit Kumar         | 8770914670      |        | legalconsultus@gmail.com         | 17-08-2024       |
|      |  |            | 613        | Commercial suit   | CS (COMM)/399/2024         | 16-08-2024        | State Bank Of India Vs DOLLY AHUJA                                 | Sh. ADAITA KUMAR ROUT   | 9999132159      |        | akroutadvocate@gmail.com         | 14-08-2024       |
|      |  |            | 613        | Commercial suit   | CS (COMM)/400/2024         | 16-08-2024        | WRANGLER APPARELS CORP Vs Ashok Kumar                              | Sh. Gautam Bhasin       | 9999306881      |        | eludication.legal@outlook.com    | 14-08-2024       |
|      |  |            | 613        | Misc petition     | MISC DJ ADJ/394/2024       | 14-08-2024        | VICTORIA CAR RENTAL PVT LTD Vs UNITED INDIA INSURANCE CO. LTD.     | Sh. KUMAR ALOK          | 9953007121      |        | customercare@uic.co.in           | 14-08-2024       |
|      |  |            | 613        | Commercial suit   | CS (COMM)/392/2024         | 13-08-2024        | J S HOSPITALITY SERVICES PVT LTD Vs M/S TRIOM HOSPITALITY          | Sh. VIKAS TOMAR         | 9811607053      |        | nimishmishra99@gmail.com         | 12-08-2024       |
|      |  |            | 613        | Commercial suit   | CS (COMM)/391/2024         | 12-08-2024        | Jcc Tiles Pvt Ltd Vs Shapoorji Pallonji And Co Pvt Ltd             | Sh. Manish Verma        | 9899951140      |        | advocatemanishverma349@gmail.com | 26-07-2024       |
|      |  |            | 613        | Execution petiton | Execution (Comm.)/152/2024 | 06-08-2024        | Punjab National Bank Vs VIJAY KUMAR GUPTA                          | Sh. Saurav Bhasin       | 9899331166      |        | sauravbhasin10@gmail.com         | 06-08-2024       |
|      |  |            | 613        | Commercial suit   | Execution (Comm.)/153/2024 | 06-08-2024        | Punjab National Bank Vs SACHIN GUPTA                               | Sh. Saurav Bhasin       | 9899331166      |        | sauravbhasin10@gmail.com         | 06-08-2024       |
|      |  |            | 613        | Execution petiton | Execution (Comm.)/154/2024 | 06-08-2024        | Punjab National Bank Vs RAJAS VANEET BHATIA                        | Sh. Saurav Bhasin       | 9899331166      |        | sauravbhasin10@gmail.com         | 06-08-2024       |

| S.No | Court  | District   | Court Room | Case Type         | Case Number                | Date Registration | Petitioner Name VS Respondent  | Advocate Name       | Advocate Number        | Mobile | Advocate email id                  | Date of e-filing |
|------|--|------------|------------|-------------------|----------------------------|-------------------|--|---------------------|------------------------|--------|------------------------------------|------------------|
|      |  |            | 613        | Execution petiton | Execution (Comm.)/155/2024 | 06-08-2024        | Punjab National Bank Vs PANDEY BOOK DEPOT COM  | Sh. Saurav Bhasin   | 9899331166             |        | sauravbhasin10@gmail.com           | 06-08-2024       |
|      |  |            | 613        | Execution petiton | Execution (Comm.)/156/2024 | 06-08-2024        | Punjab National Bank Vs MOHD SHAKIR  | Sh. Saurav Bhasin   | 9899331166             |        | sauravbhasin10@gmail.com           | 06-08-2024       |
|      |  |            | 613        | Commercial suit   | CS (COMM)/387/2024         | 05-08-2024        | Manish Ranjan Vs C K Pandey  | Sh. RAVI KUMAR      | 8130635102             |        | advocateravikumar001@gmail.com     | 02-08-2024       |
|      |  |            | 613        | Misc petition     | MISC DJ ADJ/385/2024       | 02-08-2024        | KAILASH CHAND Vs ANMOL BHASIN  | Sh. NITIN ARORA     | 9818189667             |        | nitin.arora465@gmail.com           | 02-08-2024       |
|      |  |            | 613        | Execution petiton | Execution (Comm.)/163/2024 | 08-08-2024        | M/s Reach International Vs Desfab Infratech Private Limited                                    | Sh. Vaibhav Mahajan | 9899805856             |        | vaibhav@mahajan.law                | 08-08-2024       |
| 48   | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | South-West | 614        | COMMERCIAL SUIT   | CS (COMM)/388/2024         | 06-08-2024        | Puma Se Vs Harichandra Nathu Rao   | MR. GAUTAM BHASIN   | 9999306881             |        | ELUDICATION.LEGAL@OUTLOOK.COM      | 05.08.2024       |
|      |  |            | 614        | EXECUTION         | Execution (Comm.)/160/2024 | 07-08-2024        | Punjab National Bank Vs Hariom Industries  | MR. SAURAV BHASIN   | 9899331166             |        | SAURAVBHASIN10@GMAIL.COM           | 06.08.2024       |
|      |  |            | 614        | EXECUTION         | Execution (Comm.)/162/2024 | 07-08-2024        | Punjab National Bank Vs M/S K K Enterprises And Anr.   | MR. SAURAV BHASIN   | 9899331166             |        | SAURAVBHASIN10@GMAIL.COM           | 06.08.2024       |
|      |  |            | 614        | EXECUTION         | Execution (Comm.)/165/2024 | 12-08-2024        | M/S Kraft Land India Vs M/S Nysaa Retail Ltd   | MR. NAVEEN KR JAIN  | 9136136336             |        | ADVSKJAIN@GMAIL.COM                | 20.03.2024       |
|      |  |            | 614        | ARBITRATION       | ARB. A. (COMM.)/8/2024     | 14-08-2024        | National Highways Authority Of India Vs Ms Intercontinental Consultants And Technocrats Pvt Lt | MR. C.S. CHAUHAN    | 9810464514             |        | CHHINNBHALCHAUHAN@GMAIL.COM        | 14.08.2024       |
|      |  |            | 614        | COMMERCIAL SUIT   | CS (COMM)/398/2024         | 14-08-2024        | Jak Wood Craft, Through Its Ar, Mohd Yusuf Vs Ashish Interbuild Pvt Ltd                        | MS. POONAM          | 9643501636, 9718516363 |        | CONTACT@PRIEGALHELPS.COM           | 13.08.2024       |
|      |  |            | 614        | EXECUTION         | Execution (Comm.)/317/2020 | 16-08-2024        | M/ S Malbros Holdings Pvt. Ltd. Vs Ravi Pal Udhar And Anr.                                     | MS. MANSI CHADHA    | 9910772005             |        | CHADHAANDASSOCIATES@REDIFFMAIL.COM | 16.08.2024       |
|      |  |            | 614        | COMMERCIAL SUIT   | CS (COMM)/411/2024         | 22-08-2024        | Bank Of India Vs Savor Impex Private Limited   | MR. SAURABH MALIK   | 9250723065             |        | SAM001OH@GMAIL.COM                 | 21.08.2024       |

| S.No | Court | District | Court Room | Case Type       | Case Number                | Date Registration | Petitioner Name VS Respondent   | Advocate Name                 | Advocate Number | Mobile | Advocate email id                    | Date of e-filing |
|------|-------|----------|------------|-----------------|----------------------------|-------------------|---|-------------------------------|-----------------|--------|--------------------------------------|------------------|
| 614  |       |          |            | EXECUTION       | Execution (comm)/322/2024  | 22-08-2024        | Canara Bank Vs M/S Shri Satnamji Self Help Group & Ors  | MS. MAMTA PAL                 | 9873270564      |        | MAMTA.PAL01@GMAIL.COM                | 24.08.2024       |
| 614  |       |          |            | COMMERCIAL SUIT | CS (Comm) 416/2024         | 24.08.2024        | Indian Bank Vs M/S Goyal General Store  | MR. ANKIT DAGAR               | 7827272828      |        | ADVANKITDAGAR@HOTMAIL.COM            | 23.08.2024       |
| 614  |       |          |            | MISCELLANEOUS   | MISC DJ ADJ/3891/2024      | 24-08-2024        | Bijesh Vayalpra Vs Punjab And Sind Bank Through Upma Dureja Chief Manager                           | MR. MANISH SHANKAR SRIVASTAVA | 9810577026      |        | MSSRIVASTAVA@GMAIL.COM               | 23.08.2024       |
| 614  |       |          |            | EXECUTION       | Execution (Comm.)/325/2024 | 27-08-2024        | Jayant Nagar Vs Rich Earth Infrate Pvt Ltd  | MR. AMIT MADAAN               | 9999653376      |        | 88.AMADAAN@GMAIL.COM                 | 21.08.2024       |
| 614  |       |          |            | EXECUTION       | Execution (Comm.)/326/2024 | 27-08-2024        | State Bank Of India Vs Mr Hrudayanand Padhi, Prop Of Ms HN Padhi Provision Store                    | MR. A.K. ROUT                 | 9999132159      |        | AKROUTADVOCATE@GMAIL.COM             | 20.08.2024       |
| 614  |       |          |            | COMMERCIAL SUIT | CS (COMM)/418/2024         | 28-08-2024        | M/S Omsons Marketing Pvt Ltd Vs Nargesh Kumar   | MR. IRSHAD AHMAD              | 9811962836      |        | ADV.IRSHAD1@GMAIL.COM                | 23.08.2024       |
| 614  |       |          |            | COMMERCIAL SUIT | CS (COMM)/419/2024         | 28-08-2024        | Amit Builders Through Its Proprietor Lalit Kumar Vs Anjit Infracon Through Its Partner Rohit Mangal | MR. YAKSH GARG                | 9560846436      |        | ROHIT.PRAKASHLE GALADVISER@GMAIL.COM | 23.08.2024       |
| 614  |       |          |            | COMMERCIAL SUIT | CS (COMM)/420/2024         | 28-08-2024        | Bank Of Maharashtra Through Shreyansh Kumar Vs Neelam Sharma Proprietor Of M/S Digital Zone         | MR. AJAY SHARMA               | 9891399593      |        | AJAYSHARMA2635@GMAIL.COM             | 22.08.2024       |
| 614  |       |          |            | EXECUTION       | Execution (Comm.)/327/2024 | 31-08-2024        | The Balussery Benefit Chit Fund Pvt Ltd Vs M/S S. N. Trading  | MR. ARUN SHARMA               | 9818440502      |        | AAKIARUN@GMAIL.COM                   | 23.08.2024       |
| 614  |       |          |            | EXECUTION       | Execution (Comm.)/328/2024 | 31-08-2024        | State Bank Of India, Vs Arun Kumar Sharma   | MR. A.K. ROUT                 | 9999132159      |        | AKROUTADVOCATE@GMAIL.COM             | 29.08.2024       |
| 614  |       |          |            | COMMERCIAL SUIT | CS (COMM)/429/2024         | 31-08-2024        | Indian Overseas Bank Vs Anushka Trading Company   | MR. SUBHASH KUMAR             | 9810840045      |        | SKHAASSOCIATES@YAHOO.COM             | 29.08.2024       |
| 614  |       |          |            | COMMERCIAL SUIT | CS (COMM)/430/2024         | 31-08-2024        | Canara Bank Vs Annapurna Tawachapati Supplier   | MR. SUBHASH KUMAR             | 9810840045      |        | SKHAASSOCIATES@YAHOO.COM             | 29.08.2024       |
| 614  |       |          |            | EXECUTION       | Execution (Comm)158/2024   | 07-08-2024        | Punjab Naitonal Bank Vs The Hair World  | MR. SAURAV BHASIN             | 9899331166      |        | SAURAVBHASIN10@GMAIL.COM             | 06.08.2024       |

| S.No | Court  | District   | Court Room | Case Type        | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate          | Advocate Number        | Mobile | Advocate email id                | Date of e-filing |
|------|--|------------|------------|------------------|--------------------------|-------------------|--|-------------------|------------------------|--------|----------------------------------|------------------|
|      |  |            | 614        | EXECUTION        | Execution (Comm)159/2024 | 07-08-2024        | Punjab National Bank Vs Parth Gambhir                                      | MR. SAURAV BHASIN | 9899331166             |        | SAURAVBHASIN10@GMAIL.COM         | 06.08.2024       |
|      |  |            | 614        | EXECUTION        | Execution (Comm)160/2024 | 07-08-2024        | Punjab National Bank Vs. M/s Rasya & Anr.                                  | MR. SAURAV BHASIN | 9899331166             |        | SAURAVBHASIN10@GMAIL.COM         | 06.08.2024       |
| 49   | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03 | South-West | 509        | CS(COMM)         | 389/2024                 | 06.08.2024        | SVR ASSOCIATES VS TRIBHUAN PRASAD INFRA PVT LTD.                           | ASHOK KR. UPMANU  | 9313080071             |        | adv.akupmanu@gmail.com           | 01.08.2024       |
|      |  |            | 509        | EXECUTION (COMM) | 164/2024                 | 08.08.2024        | M/S GEE TEE TRADING VS SHREE BALAJI AUTO ELECTRIC WORKS                    | KSHITIJ AGGARWAL  | 9927020390             |        |                                  | 03.08.2024       |
|      |  |            | 509        | CS(COMM)         | 401/2024                 | 16.08.2024        | S S SEEPAGE SOLUTIONS PVT LTD. VS G S DEVELOPERS AND CONTRACTORS PVT. LTD. | SHRAVEEN KR VERMA | 9873130563             |        | lexactoandco@gmail.com           | 31.07.2024       |
|      |  |            | 509        | CS(COMM)         | 402/2024                 | 16.08.2024        | STATE BANK OF INDIA VS INDER SINGH PROP. RATHI PAINTS                      | SUNIL SEHRAWAT    | 7827249904             |        | delhilawyers76@yahoo.co.in       | 02.08.2024       |
|      |  |            | 509        | CS(COMM)         | 403/2024                 | 16.08.2024        | STATE BANK OF INDIA VS MUKESH KUMAR  | SUNIL SEHRAWAT    | 7827249904             |        | delhilawyers76@yahoo.co.in       | 01.08.2024       |
|      |  |            | 509        | CS(COMM)         | 404/2024                 | 16.08.2024        | MOGLI LABS INDIA PVT. LTD. VS SUSHMITA DEY                                 | TARUN VERMA       | 9871495838             |        | estarunverma@gmail.com           | 12.08.2024       |
|      |  |            | 509        | CS(COMM)         | 407/2024                 | 20.08.2024        | PUMA SE VS ASHOK KUMAR   | GAUTAM BHASIN     | 9999306881, 9999093893 |        | advocateurfעהaidersyed@gmail.com | 16.08.2024       |

| S.No | Court | District | Court Room | Case Type        | Case Number | Date Registration | Petitioner Name VS Respondent                             | Advocate Name                               | Advocate Number        | Mobile | Advocate email id                 | Date of e-filing |
|------|-------|----------|------------|------------------|-------------|-------------------|---|---|------------------------|--------|-----------------------------------|------------------|
|      |       |          | 509        | CS(COMM)         | 409/2024    | 21.08.2024        | ASICS CORPORATION VS SHILPA & ORS.                        | GAUTAM BHASIN                               | 9999306881, 9999093893 |        | advocateurfeehaidersyed@gmail.com | 17.08.2024       |
|      |       |          | 509        | CS(COMM)         | 412/2024    | 23.08.2024        | PUMA SE VS SHILPA & ORS                                   | GAUTAM BHASIN                               | 9999306881, 9999093893 |        | advocateurfeehaidersyed@gmail.com | 21.08.2024       |
|      |       |          | 509        | EXECUTION (COMM) | 319/2024    | 24.08.2024        | M/S V G PROJECTS VS M/S RSM PROJECTS & ENGINEERS PVT LTD. | ABHISHEK SIROHI                             | 9999281570, 9350124869 |        | yatendrasirohi@hotmail.com        | 22.08.2024       |
|      |       |          | 509        | CS(COMM)         | 415/2024    | 24.08.2024        | MASCOT HEALTH SERIES PVT LTD VS PRECIA PHARMA PVT LTD.    | URFEE THAIDER                               | 9810078786             |        | advocateurfeehaidersyed@gmail.com | 22.08.2024       |
|      |       |          | 509        | OMP (COMM)       | 17/2024     | 24.08.2024        | M/S VISION INDIA AYURVED PVT LTD. V/S N. K. SHARMA        | S. SRIVASTAVA                               | 9811405665             |        | advocatesrivastavasp@gmail.com    | 22.08.2024       |
|      |       |          | 509        | CS(COMM)         | 421/2024    | 29.08.2024        | SARLA BHATIA VS A& P STYLES                               | AMARJEET SINGH                              | 9811680828             |        | amarjitshaheer@gmail.com          | 23.08.2024       |
|      |       |          | 509        | CS(COMM)         | 422/2024    | 30.08.2024        | KUNAL SHARMA VS MANSI AGGARWAL & ANR.                     | LAW IN TOTO LITIGATION AND CONSULTANCY FIRM | 9911219953             |        | advocaterohit9805@gmail.com       | 26.08.2024       |
|      |       |          | 509        | CS(COMM)         | 423/2024    | 30.08.2024        | CANARA BANK VS KRANTI SELF HELP GROUP                     | SUBHASH KR. JHA                             | 9810840045             |        | skjhaassociates@yahoo.com         | 25.08.2024       |
|      |       |          | 509        | CS(COMM)         | 424/2024    | 30.08.2024        | INDIAN OVERSEAS BANK VS KIDS PARADISE                     | SUBHASH KR. JHA                             | 9810840045             |        | skjhaassociates@yahoo.com         |                  |

| S.No         | Court | District | Court Room | Case Type | Case Number | Date Registration | Petitioner Name VS Respondent                             | Advocate                                   | Advocate Number | Mobile | Advocate email id      | Date of e-filing |
|--------------|-------|----------|------------|-----------|-------------|-------------------|---|--|-----------------|--------|------------------------|------------------|
|              |       |          | 509        | CS(COMM)  | 431/2024    | 31.08.2024        | M/S PRAKASH PIPES LTD. V/S<br>M/S GEE PEE FOODS PVT. LTD. | GURBAKSH SINGH &<br>ASHWANI KR.<br>DHAMIJA | 9810910333      |        | avtarsingh78@yahoo.com | 26.08.2024       |
| <b>Total</b> |       |          |            |           |             |                   | <b>1719</b>   |  |                 |        |                        |                  |



List of cases where e-Payment of Court fees was made during the month of August-2024.

| No. | Court  | District | Court Room                                     | Case Type         | Case Number                | Date of Registration | Petitioner Name VS Respondent Name                                     | Advocate               | Advocate Mobile Number | Advocate email ID               | Date of Payment of Court Fees |
|-----|--|----------|--|-------------------|----------------------------|----------------------|--|------------------------|------------------------|---------------------------------|-------------------------------|
| 1   | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01               | Central  | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-853/2024           | 06-08-2024           | STATE BANK OF INDIA VS VIKASH KUMAR                                    | KRISHAN KUMAR          | 9990577700             | krishenkumar@gmail.com          | 24-07-2024                    |
|     |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-889/2024           | 17-08-2024           | PRITAM GROVER Vs RAPID GREEN PRIVATE LIMITED                           | SACHIN BANSAL          | 9810186530             | ansiQh!!e!!al99@rmail.com       | 02-08-2024                    |
|     |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-891/2024           | 17-08-2024           | SHIVAKRITI AGRO PVT LTD Vs AMIT UDYOG                                  | Siddharth Arora        | 9839211111             | siddhaiharora@live.com          | 14-08-2024                    |
|     |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-927/2024           | 29-08-2024           | PAYAL POLYLAST PVT LTD Vs M/S RAPID POLYMERS                           | Amit gupta             | 9810224624             | amitguptaadvg66@gmail.com       | 17-05-2024                    |
| 2   | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02                    | Central  | 306  | CS (COMM)         | 863/2024                   | 08-08-2024           | MOHD NAEEM Vs M/S VEERA VAHANA UDYOG PVT LTD                           | Arjeev kumar Tewari(P) | 9811231910             | adeshupadhyay84@gmail.com       | 06.08.2024                    |
|     |  |          | 306  | CS (COMM)         | 873/2024                   | 12-08-2024           | KRISHI KALPA SEEDS CORPORATION Vs C P PATEL FARM SEEDS PVT LTD AND ANR | RASHMI AGGARWAL        | 9711039011             | NA                              | 08.08.2024                    |
| 3   | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | Central  | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-841/2024           | 02.08.2024           | WORLDWIDE LOGISTICS INDIA PVT LTD V/S EXCEL IMPORT PVT LTD             | SHALABH SINGHAL        | 9810753635             | OFFICE@LEXJURIS.IN              | 16.07.2024                    |
|     |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-846/2024           | 06.08.2024           | ULTRATECH CEMENT LTD V/S NATHIYA CHARITABLE TRUST                      | SHKRIT TIWARI          | 7708748786             | ASHKRIT464@GMAIL.COM            | 30.07.2024                    |
|     |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-847/2024           | 06.08.2024           | MANOJ KR V/S VISHVESH JAIN   | LALIT ANAND            | 9811196195             | LALITANAND ADVOCATE98@GMAIL.COM | NOT FILED                     |
|     |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-864/2024           | 08.08.2024           | CANARA BANK V/S ROHTAS SINGH NANWAL                                    | MANOJ KR               | 9811254078             | MANAVKIL378@GMAIL.COM           | 14.06.2024                    |
|     |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-874/2024           | 12.08.2024           | MADAN LAL V/S SANTOSH UPADHAY  | NITIN GUPTA            | 8860057314             | ICA.GUPTA@GMAIL.COM             | 07.08.2024                    |
|     |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-894/2024           | 17.08.2024           | M/S SAKARNI PLASTERS INDIA P LTD V/S VIJAY TALWAR                      | PARDEEP KR SAGGARWAL   | 8588857704             | E.VERTICALLE GAL@GMAIL.COM      | 13.08.2024                    |
|     |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | COUNTER CLAIM NO. 391/2024 | 12.08.2024           | M/S ROYACE PACK PVT LTD V/S M/S VAN INKS CHEMICALS                     | SWATI CHANOMA          | 7838393940             | SWATI@ZEAL ATTOR.COM            | 14.08.2024                    |
|     |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | COUNTER CLAIM NO. 42/2024  | 30.08.2024           | SANJEEV KUMAR V/S NARINDER KUMAR                                       | AMIT SAGAR             | 9999923530             | AMEETSAGAR1709@GMAIL.COM        | 27.08.2024                    |

| No. | Court   | District | Court Room | Case Type  | Case Number        | Date Registration | Petitioner Name VS Respondent Name                         | Advocate                 | Advocate Mobile Number | Advocate email ID             | Date of Payment Court Fees |
|-----|---|----------|------------|------------|--------------------|-------------------|--|--------------------------|------------------------|-------------------------------|----------------------------|
| 4   | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04              | Central  | 304        | RECOVERY   | CS (COMM)-837/2024 | 02.08.2024        | SBI VS. HIRAS LAL  | SH. VIJAY PRAKASH        | 9810210832             | vijayprakash9682@gmail.com    | 22.07.2024                 |
|     |   |          | 304        | RECOVERY   | CS (COMM)860/2024  | 07.08.2024        | THE NAINITAL BANK LTD VS. POOJA YADAV                      | ALOK MOHAN               | 9818404186             | ALOKMPI@GMAIL.COM             | 26.07.2024                 |
|     |   |          | 304        | RECOVERY   | CS (COMM)859/2024  | 07.08.2024        | THE NAINITAL BANK LTD VS. POOJA YADAV                      | ALOK MOHAN               | 9818404186             | ALOKMPI@GMAIL.COM             | 26.07.2024                 |
|     |   |          | 304        | RECOVERY   | CS (COMM)-862/2024 | 08.08.2024        | M/s RAD CONSULTANCY PVT. LTD. Vs. GAURAV CHAHAL            | MS. POONAM RIMAL         | 9643501636             | advocatepoona m89@gmail.com   | 19.02.2024                 |
|     |   |          | 304        | RECOVERY   | 882/2024           | 16.08.2024        | JAI DAYAL KAPOOR VS. VARDHMAN ENTERPRISES                  | SHYAM AGGARWAL           | 9810062835             | NA                            | 10.07.2024                 |
|     |   |          | 304        | RECOVERY   | 884/2024           | 16.08.2024        | NAZAAKAT DESIGN HERITAGE PVT LTD VS. KALA MANDIR           | IRA GUPTA                | 9818976099             | IRAGUPTA27@GMAIL.COM          | 01.08.2024                 |
|     |   |          | 304        | RECOVERY   | CS (COMM)888/2024  | 17.08.2024        | DEEPAK KUMAR PAHUJA VS. SHASHANK SINGHAL                   | SHIVENDRA PRATAP SINGH   | 9953394364             | SHIVENDRA@THEACMECO.COM       | 13.08.2024                 |
|     |   |          | 304        | RECOVERY   | CS (COMM)908/2024  | 22.08.2024        | VIPIN KUMAR V/S MCD ANR                                    | SATYENDE KR SINGH        | 98111615325            | SKSINGHL16@GMAIL.COM          | 14.08.2024                 |
|     |   |          | 304        | RECOVERY   | CS (COMM)910/2024  | 22.08.2024        | SARDARI LAL AND COMPANY VS. PRATEEK REALTORS INDIA PVT LTD | ANIL SETHI               | 9873439342             | ASETHIADVO CATE@YAHOO.COM     | 12.08.2024                 |
| 5   | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05              | Central  | nil        |            |                    |                   |  |                          |                        |                               |                            |
| 6   | SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI | Central  | 410        | CS (COMM.) | 832/2024           | 01-08-2024        | PUNJAB NATIONAL BANK VS. GEETA UPPAL                       | SH. PRANSHU VASHISHT     | 9999737225             | pranshu11.vashishth@gmail.com | 16.07.2024                 |
|     |   |          | 410        | CS (COMM.) | 833/2024           | 01-08-2024        | A.K.D.K. JAIN TRADING PVT. LTD. VS. ABHISHEK MITTAL        | SH. SANTOSH KUMAR SHUKLA | 9717973422             |                               | 01-08-2024                 |
|     |   |          | 410        | CS (COMM.) | 836/2024           | 02.08.2024        | CANARA BANK VS. PARVEEN DHIMAN                             | SH. AMIT GUPTA           | 9810224624             | amitguptaadvg6@gmail.com      | 29.02.2024                 |
|     |   |          | 410        | CS (COMM.) | 845/2024           | 5.08.2024         | MAHESH CHAND GOYAL VS. MOHAN TRADING CO. AND ORS.          | SH. SUNIL GUPTA          | 8860313311             | advsg@yahoo.com               | 01.08.2024                 |
|     |   |          | 410        | CS (COMM.) | 857/2024           | 07.08.2024        | STATE BANK OF INDIA VS. MANOJ KUMAR SHARMA                 | SH. VIJAY PRAKASH        | 9810210832             | vijayprakash9682@gmail.com    | 22-08-2024                 |

| No. | Court   | District | Court Room     | Case Type  | Case Number          | Date of Registration | Petitioner Name VS Respondent Name   | Advocate Name          | Advocate Mobile Number | Advocate email ID             | Date of Payment Court Fees |
|-----|---|----------|----------------|------------|----------------------|----------------------|--|------------------------|------------------------|-------------------------------|----------------------------|
|     |   |          | 410            | CS (COMM.) | 868/2024             | 07.08.2024           | REVEL MORE INDIA PVT. LTD. VS. ORIENT CRAFT FASHION INDUSTRIES LTD. AND ORS. | SH. VINEET MALHOTRA    | 8588011144             | advocatemalhotra@gmail.com    | 02-08-2024                 |
|     |   |          | 410            | CS (COMM.) | 870/2024             | 09.08.2024           | STATE BANK OF INDIA VS. MRS. LAKSHMI DEVI                                    | SH. KRISHAN KUMAR      | 9990577700             | krishankumar@gmail.com        | 03.08.2024                 |
|     |   |          | 410            | CS (COMM.) | 876/2024             | 12.08.2024           | PREM PRAKASH MODI VS. NARESH MISHRA  | SH. RAMIT RANA         | 8800728833             | ramitrana89@gmail.com         | 31-08-2024                 |
|     |   |          | 410            | CS (COMM.) | 879/2024             | 14.08.2024           | ADIDAS AG VS. ASHOK KUMAR  | SH. PRAMOD KUMAR SINGH | 9718209970             | astha@thelegist.com           | 09-08-2024                 |
| 7   | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | Central  | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 793/2024 | 01.08.2024           | IDFC FIRST BANK LTD. VS. GOSWAMI RAKESH BHARATHI                             | MAYANK MAHAJAN         | 9873347330             | mayank_mahajan05@yahoo.com    | NA                         |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 801/2024 | 05.08.2024           | M/S B.D. CREDIT LTD. VS. SANDEEP KUMAR                                       | DEEPAK YADAV           | 9999980081             | deepakyadavadvocate@gmail.com | NA                         |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 844/2024    | 05.08.2024           | STATE BANK OF INDIA VS. NAMAN PANCHAL  | VLIAY PRAKASH          | 9810210832             | VLIJAYPRAKASH9682@gmail.com   | 22.07.2024                 |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 810/2024 | 06.08.2024           | IDFC FIRST BANK LTD. VS. VIRPAL CHHOTE                                       | JOGINDER SUKHLJA       | 9810315334             | jusjuris@gmail.com            | NA                         |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 811/2024 | 06.08.2024           | IDFC FIRST BANK LTD. VS. JITESH KESHU  | JOGINDER SUKHLJA       | 9810315334             | jusjuris@gmail.com            | NA                         |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 812/2024 | 06.08.2024           | IDFC FIRST BANK LTD. VS. SANJEEV KAILASH                                     | JOGINDER SUKHLJA       | 9810315334             | jusjuris@gmail.com            | NA                         |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 867/2024    | 09.08.2024           | STATE BANK OF INDIA VS MR. SONU (NOW DECEASED)                               | KRISHAN KUMAR          | 9990577700             | krishenkumar@gmail.com        | 03.08.2024                 |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 869/2024    | 09.08.2024           | STATE BANK OF INDIA VS LAXMI   | KRISHAN KUMAR          | 9990577700             | krishenkumar@gmail.com        | 03.08.2024                 |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 872/2024    | 12.08.2024           | INDUSTRIAL ELECTRIC CORPORATION VS INDOSPRITS BARS (P) LTD.                  | SWADESH BANSAL         | 9899848679             | swadeshbansal73804@gmail.com  | 29.07.2024                 |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | CS(COM) 881/2024     | 16.08.2024           | LIMITED AND ANR. VS M/S PARAMOUNT DIGITAL MEDIA SERVICES PVT LTD.            | HARGUN SINGH KALRA     | 9818610321             | mail@gandhipartners.com       | NA                         |
|     |   |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 885/2024    | 16.08.2024           | SHRI RAJENDER BERA VS HEMANT KUMAR   | SUMIT KUMAR CHAUHAN    | 9599501822             | SEMPER.FIDELIS.JUS@GMAIL.COM  | 22.08.2023                 |

| No. | Court  | District | Court Room                      | Case Type      | Case Number               | Date Registration | Petitioner Name VS Respondent Name                           | Advocate Name             | Advocate Mobile Number | Advocate email ID              | Date of Payment Court Fees |
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|     |  |          | COURT ROOM 302                  | CIVIL SUIT     | MISC. DJ 482/2024         | 20.08.2024        | ANKUR SAGAR VS JITENDER KUMAR                                | HIMANSHU SONI             | 9999053876             | advhsoni@gmail.com             | NA                         |
|     |  |          | COURT ROOM 302                  | CIVIL SUIT     | OMP(I) COMM 843/2024      | 20.08.2024        | IDFC FIRST BANK LTD. VS JOGINDER SHRIKISHAN SHARMA           | JOGINDER SUKHLJA          | 9810315334             | jusjuris@gmail.com             | NA                         |
|     |  |          | COURT ROOM 302                  | CIVIL SUIT     | CS(COMM) 915/2024         | 23.08.2024        | CENTRAL BANK OF INDIA VS MEENA                               | K & K Legal               | 9871226784             | kkmudgi129@gmail.com           | 22.07.2024                 |
|     |  |          | COURT ROOM 302                  | CIVIL SUIT     | OMP(I) COMM 852/2024      | 28.08.2024        | IDFC FIRST BANK LTD. VS MALKEET SINGH                        | RAHUL KASHYAP             | 9205511796             | LEXPECIFIC03@GMAIL.COM         | NA                         |
| 8   | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08  | Central  | 308 EXTENSION BLOCK THC         | TRADE MARK ACT | CS (COMM) 924/24          | 29.08.2024        | NATIONAL FOUNDATION (INDIA) ANR VS ZEE LABS LABORATORIES LTD | SHIVENDRA PRATAP SINGH    | 9953394364             | SHIVENDRA@THEACMECO.COM        | 24.08.2024                 |
| 9   | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | Central  | 309 THIRD FLOOR EXTENTION BLOCK | Execution      | Execution (Comm)/313/2024 | 01-08-2024        | M/s Jagdamba Store Vs M/s Vipul Hotels And Resorts Pvt Ltd   | Shubhashish Roy(P),       | 9899986943             | nailnsahayadvocate@yahoo.co.in | 21-06-2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.)    | OMP (COMM)/68/2024        | 02-08-2024        | M/s Ardour Pack Pvt Ltd Vs M/s Clix Capital Services Pvt Ltd | BHANU MOHAN(P),           | 9560704117             | jusjuris@gmail.com             | 01.08.2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.)    | OMP (I) (COMM)/794/2024   | 03-08-2024        | IDFC FIRST Bank LTD Vs RAKESH KUMAR BOKOLIA                  | JOGINDER SUKHLJA(P)       | 9810315334             | sksingh116@gmail.com           | 02.08.2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution      | Execution (Comm)/328/2024 | 09-08-2024        | Amritpal Singh Vs Municipal Corporation of Delhi             | satyendra kumar singh(P), | 9069075551             | muddasir.daiyyan@gmail.com     | 08.08.2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | Cs (Comm.)     | CS (COMM)/875/2024        | 12-08-2024        | SHABEENA Vs AADIL KHAN                                       | Muddasir Daiyyan(P),      | 9818712378             | listing@lexindis.com           | 09.08.2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.)    | OMP (COMM)/73/2024        | 12-08-2024        | Shellz India Pvt Ltd Vs Binny Wads Pvt Ltd                   | Namit Suri(P),            | 9582410211             | aggarwalmegha201998@gmail.com  | 09.08.2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution      | Execution (Comm)/330/2024 | 12-08-2024        | ARUN AGGARWAL Vs RAVI BAJAJ DESIGNS PVT LTD                  | SAMRIDHI SAMRIDHI(P),     | 7011525052, 9899861459 | jusjuris@gmail.com             | 09.08.2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.)    | OMP (I) (COMM)/836/2024   | 16-08-2024        | IDFC FIRST Bank LTD Vs RAJESH KUMAR JUNEJA                   | JOGINDER SUKHLJA(P)       | 9810315334             | SINHASONAL0609@GMAIL.COM       | 14.08.2024                 |
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | Misc. DJ       | Misc DJ//479/2024         | 16-08-2024        | ROOP KISHORE RASTOGI Vs SAGAR KHARBANDA                      | SONAL SINHA(P),           | 9810002285             |                                | 14.08.2024                 |

| No. | Court | District | Court Room                      | Case Type   | Case Number               | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name       | Advocate Mobile Number | Advocate email ID                | Date of Payment Court Fees |
|-----|-------|----------|---------------------------------|-------------|---------------------------|----------------------|---|---------------------|------------------------|----------------------------------|----------------------------|
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.) | (I)OMP (COMM)/835/2024    | 16-08-2024           | IDFC FIRST Bank LTD Vs YOGESH SUKHJIA(P) BANKOTI  | JOGINDER SUKHJIA(P) | 9810315334             | JUjuris@gmail.com                | 14.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Cs (Comm.)  | CS (COMM)/895/2024        | 17-08-2024           | KLJ Polymers And Chemicals Limited Vs Shreyansh Healthcare Private Limited              | Jyoti Sharma(P)     | 999008455              | VTKASHSHAR MALAWOFFICE@GMAIL.COM | 16.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Cs (Comm.)  | CS (COMM)/900/2024        | 20-08-2024           | Rahul Kumar Gola Prop Of M s Shubham Constructions Vs Late Sh Surinder Patwa Through LR | Sunil Satvarthi(P)  | 9811060737             | sunilsatvarthi@yahoo.co.in       | 17.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Cs (Comm.)  | CS (COMM)/899/2024        | 20-08-2024           | Neelam Agarwal Vs Smart City Solutions India Pvt Ltd                                    | DEEPAK JAIN(P)      | 8588826199             | dkj.adv@gmail.com                | 17.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution   | Execution (Comm)/349/2024 | 21-08-2024           | Rajesh Chitlangia Vs Jitender Singh   | SATENDRA KUMAR(P)   | 9968347727             | satendra.gautam85@gmail.com      | 20.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution   | Execution (Comm)/364/2024 | 27-08-2024           | PULAK TRADEX PVT LTD Vs JIYA ALIAS ZIYA ENTERPRISES THROUGH ITS AR                      | AKASH GUPTA(P)      | 9599862350             | advocatemishra1102@gmail.com     | 24.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution   | Execution (Comm)/365/2024 | 28-08-2024           | Somethingnew Vs One Culture Pvt Ltd   | Avinash Shukla(P)   | 9971027290             | nishant@nglaw.in                 | 27.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.) | (I)OMP (COMM)/857/2024    | 28-08-2024           | IDFC FIRST Bank LTD Vs AMARJEET SINGH   | JOGINDER SUKHJIA(P) | 9810315334             | jusjuris@gmail.com               | 27.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.) | (I)OMP (COMM)/854/2024    | 28-08-2024           | IDFC FIRST Bank LTD Vs RAHUL GAUTAM   | JOGINDER SUKHJIA(P) | 9810315334             | jusjuris@gmail.com               | 27.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution   | Execution (Comm)/368/2024 | 29-08-2024           | Steel Metal Tubes India Pvt Ltd Vs Rudra Energies Solution                              | ANANT RAO(P)        | 9811486602             | jkarg800F@gmail.com              | 28.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Cs (Comm.)  | CS (COMM)/930/2024        | 29-08-2024           | Canadian Specialty Vinyls Vs Nandita Sales Private Limited                              | aveesh thukral(P)   | 9810166390             | MMATASSOCIATES@GMAIL.COM         | 28.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (Comm.) | (I)OMP (COMM)/872/2024    | 30-08-2024           | IDFC FIRST Bank LTD Vs DEEPAK KUMAR   | JOGINDER SUKHJIA(P) | 9810315334             | jusjuris@gmail.com               | 29.08.2024                 |
|     |       |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution   | Execution (Comm)/334/2024 | 14.08.2024           | THROUGH ACCOUNTANT SH. HARDESH KUMAR VS LAKSHMI GENERAL STORE K D RAO                   | Sachin Goval        | 9873910829             |                                  | 13.08.2024                 |

| No. | Court  | District | Court Room                      | Case Type | Case Number        | Date Registration | Petitioner Name VS Respondent Name                                  | Advocate                | Advocate Mobile Number | Advocate email ID              | Date of Payment of Court Fees |
|-----|--|----------|---------------------------------|-----------|--------------------|-------------------|---|-------------------------|------------------------|--------------------------------|-------------------------------|
|     |  |          | 309 THIRD FLOOR EXTENTION BLOCK | Execution | (Comm)/340/2024    | 16.08.2024        | PVT. LTD. VS M/s JEWELLERS THROUGH ITS PROPRIETOR SH. VIPAN NISCHAL | Varun Gupta             | 9810476767             | gupta.varun1@gmail.com         | 14.08.2024                    |
| 10  | SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT   | Central  |                                 |           |                    |                   | Virkamal Optics Private Limited Vs Jigar Jayanta Vasa               | SHIVENDR A PRATAP SINGH | 9953394364             | shivendra@theacmeeco.com       | 08-08-2024                    |
|     |  |          | 307                             | Civil     | CS (COMM)/877/2024 | 13-08-2024        | Adidas AG Vs ASHOK KUMAR  | Aastha Sharma           | 9718209970             | aastha@thelegist.com           | 17-08-2024                    |
|     |  |          | 307                             | Civil     | CS (COMM)/914/2024 | 22-08-2024        | Shri Hari Rice Processors Vs Rajesh Kumar                           | Pradeep Rana            | 8586877727             | pprlawassociate@slp@gmail.com  | 13-08-2024                    |
|     |  |          | 307                             | Civil     | CS (COMM)/913/2024 | 22-08-2024        | Vani Prakashan Group Vs Sanage Publishing House LLP                 | Ritwik Parikh           | 9999320409             | ritwikoff@outlook.com          | 12-08-2024                    |
|     |  |          | 307                             | Civil     | CS (COMM)/921/2024 | 27-08-2024        | VINAY GOYAL Vs M/s JINDAL TRADERS                                   | SHANTNU AGGARWAL        | 9999347367             | officeofshantnugg@gmail.com    | 22-08-2024                    |
|     |  |          | 307                             | Civil     | CS (COMM)/932/2024 | 30-08-2024        | MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER             | Vikas Sharma            | 9810566116             | advocatevikasharma@gmail.com   | 14-08-2024                    |
|     |  |          | 307                             | Civil     | CS (COMM)/937/2024 | 30-08-2024        | LOREAL INDIA PRIVATE LIMITED Vs ASHOK KUMAR AND ORS.                | Shravan Kr Bansal       | 9990605966             | unitedmark@unitedandunited.com | 28-08-2024                    |
| 11  | SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT | Central  |                                 |           |                    |                   | PUNEET GOYAL Vs MOHAN TRADING CO AND ORS                            | Sunil Gupta             | 8860313311             | advsg@yahoo.com                | 01.08.2024                    |
|     |  |          | COURT ROOM 310                  | CS (COMM) | CS (COMM)/843/2024 | 03-08-2024        | M/s CAPITAL PLASTIC HOUSE Vs M/s KRISHANA HINDUSTON INDUSTRIES      | KUMAR SINGH(P),         | 9810673660             | advkksingh@gmail.com           | 02.08.2024                    |
|     |  |          | COURT ROOM 310                  | CS (COMM) | CS (COMM)/886/2024 | 16-08-2024        | UNDER ARMOUR INC Vs Ashok Kumar                                     | Aastha Sharma           | 9718209970             | aastha@thelegist.com           | 09.08.2024                    |
|     |  |          | COURT ROOM 310                  | CS (COMM) | CS (COMM)/887/2024 | 16-08-2024        | PANKAJ BANSAL Vs R B FOODS PRODUCT                                  | Amit Tomar(P),          | 8800442587             | amit@tomarnassociates.com      | 08.08.2024                    |
|     |  |          | COURT ROOM 310                  | CS (COMM) | CS (COMM)/917/2024 | 24-08-2024        | VARUN TEXTILES Vs M/S SHUBHANGI SAREE COLLECTION                    | Rohit Mishra(P),        | 7838214595             | rohitmishra369@gmail.com       | 20.08.2024                    |
|     |  |          | COURT ROOM 310                  | CS (COMM) | CS (COMM)/916/2024 | 24-08-2024        | MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD AND ANR            | R. B. Singh             | 9810822162             | advocaterbsingh1962@gmail.com  | 20.08.2024                    |
|     |  |          | COURT ROOM 310                  | CS (COMM) | CS (COMM)/931/2024 | 29-08-2024        | VISHAL SEHGAL Vs RUNGTA IRRIGATION LTD                              | Karanpreet singh        | 9899604908             | karansatron50@gmail.com        | 25.07.2024                    |

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|     |  |          | COURT ROOM 310 | CS (COMM)    | CS (COMM)/936/2024 | 30-08-2024        | KRISHAN KUMAR GUPTA Vs MUNICIPAL CORP OF DELHI AND ANR | satyendra kumar singh(P). | 9811161525             |             | ksingh116@gmail.com            | 28.08.2024                 |
| 12  | SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT | Central  | 401            | CS COMM      | 838/2024           | 02.08.2024        | SONIA PUNJABI V/S HARVINDER SINGH                      | MOHD. BABAR               | 9891146454             |             | MOHDBABAR ADV@GMAIL.COM        | 01.08.2024                 |
|     |  |          | 401            | EX COMM      | 315/2024           | 02.08.2024        | STATE BANK OF INDIA V/S BRJ MOHAN                      | FRANSHU VASHISHT HA       | 9999737225             |             | FRANSHU11.V ASHISHTH@GMAIL.COM | N.A                        |
|     |  |          | 401            | EX COMM      | 316/2024           | 02.08.2024        | STATE BANK OF INDIA V/S ARUN KUMAR                     | FRANSHU VASHISHT HA       | 9999737225             |             | FRANSHU11.V ASHISHTH@GMAIL.COM | N.A                        |
|     |  |          | 401            | OMP (I) COMM | 797/2024           | 03.08.2024        | IDFC FIRST BANK LTD V/S ZUBAIR ANEES                   | JOGINDER SUKHILJA         | 9810315334             |             | JUSJURIS@GMAIL.COM             | N.A                        |
|     |  |          | 401            | OMP (I) COMM | 804/2024           | 05.08.2024        | IDFC FIRST BANK LTD V/S JAVED SAKRUDDING & ORS         | JOGINDER SUKHILJA         | 9810315334             |             | JUSJURIS@GMAIL.COM             | N.A                        |
|     |  |          | 401            | EX COMM      | 320/2024           | 06.08.2024        | M/S ROOP INTERNATIONAL V/S SANJAY KOTHARI              | PRAMOD KR. YADAV          | 8802915569             |             | PRAMODYADA V6o18o@GMAIL.COM    | N.A                        |
|     |  |          | 401            | CS COMM      | 851/2024           | 06.08.2024        | INLAND WORLD LOGISTICS PVT.LP LTD V/S NEERU ANAND      | SHEKHAWAT                 | 9811165702             |             |                                | 12.07.2024                 |
|     |  |          | 401            | CS COMM      | 858/2024           | 07.08.2024        | THE NAINITAL BANK LTD V/S POOJA YADAV                  | SALOK MOHAN               | 9675678910             |             | ALOKMPI@GMAIL.COM              | 26.07.2024                 |
|     |  |          | 401            | MISC DJ      | 477/2024           | 14.08.2024        | DINESH SHARMA V/S SOMPAL                               | VISHAL SONI               | 9818348100             |             | VISHALSONIA DV@GMAIL.COM       | N.A                        |
|     |  |          | 401            | OMP (I) COMM | 838/2024           | 16.08.2024        | IDFC FIRST BANK LTD V/S DHARMPAL RADHE                 | JOGINDER SUKHILJA         | 9810315334             |             | JUSJURIS@GMAIL.COM             | N.A                        |
|     |  |          | 401            | OMP (I) COMM | 839/2024           | 16.08.2024        | IDFC FIRST BANK LTD V/S BHUPENDRA SINGH                | JOGINDER SUKHILJA         | 9810315334             |             | JUSJURIS@GMAIL.COM             | N.A                        |
|     |  |          | 401            | CS COMM      | 904/2024           | 21.08.2024        | M/S SAKARNI PLASTER INDIA PVT LTD. V/S SHUBHAM MAURYA  | SPRADEEP KR. AGRAWAL      | 858857704              |             | VERTICAL. LE GAL@GMAIL.COM     | 13.08.2024                 |
|     |  |          | 401            | CS COMM      | 920/2024           | 27.08.2024        | M/S SHAKTI TRADING V/S M/S JINDAL TRADERS & ORS        | SHANTANU AGRAWAL          | 9999347367             |             | OFFICEOFSHANTNUAGG@GMAIL.COM   | 22.08.2024                 |
|     |  |          | 401            | OMP (I) COMM | 862/2024           | 28.08.2024        | IDFC FIRST BANK LTD V/S MANISH SOLANKI                 | JOGINDER SUKHILJA         | 9810315334             |             | JUSJURIS@GMAIL.COM             | N.A                        |

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|-----|---|----------|------------|-------------|---------------------------|-------------------|--|--------------------------|------------------------|-------------------------------|----------------------------|
|     |   |          | 401        | CS COMM     | 938/2024                  | 30.08.2024        | ARIHANT ENTERPRISES V/S RCC INFRA VENTURES LTD AND ORS                   | NAMAN ISSRANI            | 9711156516             | ADVNAMANIS SRANI@GMAIL.COM    | 27.08.2024                 |
|     |   |          | 401        | CS COMM     | 933/2024                  | 30.08.2024        | S P KANUGO V/s ECOSURE PULPMODLING TECHNOLOGIES LTD.                     | SARTHAK KATYAYEN         | 9810133604             | TRIDENTLAW@HOTMAIL.COM        | 16.08.2024                 |
| 13  | SH. M.K. NAGPAL. DISTRICT JUDGE. COMMERCIAL COURT | Central  |            |             |                           |                   | M/s Bharat Engineers And Consultants Vs Municipal Corporation Delhi      | Avinash Kumar Privedi(P) | 9871441764             | aktrivedilawoffices@gmail.com | 02-07-2024                 |
|     |   |          | 402        | CIVIL       | CS (COMM)/839/2024        | 02-08-2024        | Pr. Narayan Mercantiles Pvt Ltd Vs NITCO MARBLE GRANITE PRIVATE LIMITED  | manu minocha(P)          | 9810226947             | Zestl aw41@.Á\$ ei 1.ç & tr   | 03-06-2024 & 10-04-2024    |
|     |   |          | 402        | ARBITRATION | OMP (COMM)/67/2024        | 02-08-2024        | Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD                          | Deepak Yadav(P)          | 9999980081             | DeepakYadavAdvocate@Gmail.Com | ---                        |
|     |   |          | 402        | ARBITRATION | OMP (COMM)/66/2024        | 02-08-2024        | Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD                          | Deepak Yadav(P)          | 9999980081             | DeepakYadavAdvocate@Gmail.Com | ----                       |
|     |   |          | 402        | ARBITRATION | OMP (COMM)/796/2024       | 03-08-2024        | IDFC FIRST Bank LTD Vs JOGINDER SATHISH KUMAR (P)                        | JOGINDER SUKHLJA(P)      | 9810315334             | jusjuris@gmail.com            | ----                       |
|     |   |          | 402        | ARBITRATION | OMP (COMM)/798/2024       | 03-08-2024        | IDFC FIRST Bank LTD Vs JOGINDER SAGEER SUKHLJA(P) AHMED                  | JOGINDER SUKHLJA(P)      | 9810315334             | jusjuris@gmail.com            | ----                       |
|     |   |          | 402        | ARBITRATION | OMP (COMM)/795/2024       | 03-08-2024        | IDFC FIRST Bank LTD Vs JOGINDER MANOJ KUMAR SAGHIR NAGOIRIA              | JOGINDER SUKHLJA(P)      | 9810315334             | jusjuris@gmail.com            | ----                       |
|     |   |          | 402        | ARBITRATION | OMP (COMM)/805/2024       | 05-08-2024        | IDFC FIRST Bank LTD Vs JOGINDER SANJAY SUKKE                             | JOGINDER SUKHLJA(P)      | 9810315334             | jusjuris@gmail.com            | ----                       |
|     |   |          | 402        | CIVIL       | CS (COMM)/852/2024        | 06-08-2024        | SAMEER SETHI Vs THE URANUS   | MUKHLIS Rehman(P)        | 9811022221             | murehman123@gmail.com         | 29-07-2024                 |
|     |   |          | 402        | CIVIL       | CS (COMM)/861/2024        | 07-08-2024        | SAURIN MUKESH KUMAR SHAH Vs MAAVISA FOM CUP PVT LTD                      | Awadhesh Kumar(P)        | 011 - 35008324         | bans-khandr-rnalm, fgmail.cgm | 11-05-2024                 |
|     |   |          | 402        | CIVIL       | CS (COMM)/865/2024        | 08-08-2024        | Canara Bank Vs DrREEMA RAINA SINGH                                       | MANOJ KUMAR ARORA(P)     | 9811254078             | manvakil378@gmail.c-o.m       | 14-06-2024                 |
|     |   |          | 402        | EXECUTION   | Execution (Comm)/329/2024 | 12-08-2024        | Tuss Facility Services Tuss Facilities Vs Maha Durga Charitable Hospital | VISHAL DUBEY(P)          | 9868644938             | sunild009@gmail.com           | ----                       |
|     |   |          | 402        | ARBITRATION | OMP (COMM)/816/2024       | 13-08-2024        | IDFC FIRST Bank LTD Vs JOGINDER ARVIND SINGH                             | JOGINDER SUKHLJA(P)      | 9810315334             | jusjuris@gmail.com            | ----                       |



| No. | Court | District | Court Room | Case Type   | Case Number               | Date of Registration | Petitioner Name VS Respondent Name                         | Advocate                     | Advocate Mobile Number | Advocate email ID             | Date of Payment Court Fees |
|-----|-------|----------|------------|-------------|---------------------------|----------------------|--|------------------------------|------------------------|-------------------------------|----------------------------|
|     |       |          | 402        | ARBITRATION | OMP (I) (COMM)/821/2024   | 14-08-2024           | TATA CAPITAL LTD Vs AVIRAL GOYAL                           | PARUL BHOLA(P)               | 9811452022             | ansh bhola17@yahoo.com        | ----                       |
|     |       |          | 402        | CIVIL       | CS (COMM)/898/2024        | 20-08-2024           | JAMMU AND KASHMIR BANK LTD Vs ASHOK BHATIA                 | SOAYIB QURESHI(P)            | 8800543987             | SOAYIB@GMAIL.COM              | 17-08-2024                 |
|     |       |          | 402        | CIVIL       | CS (COMM)/906/2024        | 21-08-2024           | SNS PRODUCTS PRIVATE LIMITED Vs MOHAMMED ASHRAF            | FAISAL HASAN(P)              | 9899528289             | chambers@tejerbhatia.com      | 30-07-2024 & 31-07-2024    |
|     |       |          | 402        | CIVIL       | CS (COMM)/911/2024        | 22-08-2024           | PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI               | Vikas Sharma(P)              | 9810566116             | advocatevikassharma@gmail.com | 14-08-2024 & 20-08-2024    |
|     |       |          | 402        | EXECUTION   | Execution (Comm)/356/2024 | 22-08-2024           | M/S PARAS ALUMINIUM PVT LTD Vs SNAPEX OVERSEAS AND ORS     | ARUN KUMAR YADAV(P)          | 9810768996             | arunyadav1131@gmail.com       | ----                       |
|     |       |          | 402        | EXECUTION   | Execution (Comm)/363/2024 | 27-08-2024           | MANU AGGARWAL Vs SHREE GANESH ENTERPRISES                  | Zareef Ahmad(P)              | 9717769669             | anildutt.adv@gmail.com        | ----                       |
|     |       |          | 402        | CIVIL       | CS (COMM)/919/2024        | 27-08-2024           | ROSA STEEL INDIA Vs SHREE SWAGAT HARDWARE                  | Rahul Vidhani(P)             | 9990636132             | patent@vidhani.com            | 20-08-2024                 |
|     |       |          | 402        | CIVIL       | CS (COMM)/923/2024        | 28-08-2024           | SHRI NITIN KUMAR SOLE PROPRIETOR OF FASHION FOOTWEAR       | M/SMeena Chaudhary Sharma(P) | 9811047445             | mcsadvocate@gmail.com         | 16-05-2024 & 01-06-2024    |
|     |       |          | 402        | ARBITRATION | OMP (I) (COMM)/863/2024   | 28-08-2024           | IDFC FIRST BANK LTD Vs AMIT KUMAR                          | JOGINDER SUKHILJA(P)         | 9810315334             | jusjuris@gmail.com            | ----                       |
|     |       |          | 402        | CIVIL       | CS (COMM)/929/2024        | 29-08-2024           | MUNICIPAL CORPORATION OF DELHI Vs MAVENS WORTH ENTERPRISES | sahil aaron(P)               | 9910007125             | INDIAAERONS@GMAIL.COM         | ----                       |
|     |       |          | 402        | CIVIL       | CS (COMM)/928/2024        | 29-08-2024           | CHHOTY SAHIB ENTERPRISES Vs CITI MEGAMART PVT LTD and ORS  | MUKESH KUMAR(P)              | 9312254443             | ----                          | 21-08-2024                 |
|     |       |          | 402        | CIVIL       | CS (COMM)/926/2024        | 29-08-2024           | NIKE INNOVATE C Vs ASHOK KUMAR UNKNOWN                     | aastha sharma(P)             | 9718209970             | aastha@thelegist.com          | 23-08-2024                 |
|     |       |          | 402        | ARBITRATION | OMP (I) (COMM)/870/2024   | 30-08-2024           | IDFC FIRST Bank LTD Vs BHAKTI DHINGRA                      | JOGINDER SUKHILJA(P)         | 9810315334             | jusjuris@gmail.com            | ----                       |
|     |       |          | 402        | ARBITRATION | OMP (I) (COMM)/871/2024   | 30-08-2024           | IDFC FIRST Bank LTD Vs SHAMA BEGUM                         | JOGINDER SUKHILJA(P)         | 9810315334             | jusjuris@gmail.com            | ----                       |
|     |       |          | 402        | CIVIL       | CS (COMM)/940/2024        | 31-08-2024           | SKY HERBAL PHARMACY PVT. LTD. Vs M/S KARIMI HERBAL AGENCY  | SHALABH SINGH(P)             | 9971468622             | haquereyazl978@gmail.com      | 28-08-2024                 |

| No. | Court   | District | Court Room     | Case Type   | Case Number             | Date of Registration | Petitioner Name VS Respondent Name                            | Advocate Name             | Advocate Mobile Number | Advocate email ID             | Date of Payment Court Fees |
|-----|---|----------|----------------|-------------|-------------------------|----------------------|---|---------------------------|------------------------|-------------------------------|----------------------------|
|     |   |          | 402            | CIVIL       | CS (COMM)/939/2024      | 31-08-2024           | SACHIN GUPTA Vs PUNEETA KATHURIA                              | SHIVENDR PRATAP SINGH(P). | 9953394364             | shivendragttheameco.com       | 28-08-2024                 |
|     |   |          | 402            | ARBITRATION | OMP (D) (COMM)/876/2024 | 31-08-2024           | IDFC FIRST BANK LTD Vs BEGRAJ SINGH                           | JOGINDER SUKHIJA(P)       | 9810315334             | jujuris@gmail.com             | ---                        |
| 14  | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)     | West     | nil            |             |                         |                      |   |                           |                        |                               |                            |
| 15  | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West     | 209 Extn Block | CS(COMM)    | 661/2024                | 01.08.2024           | SPARKLE JEWELS VS. PALAK ANAND                                | RAKESH                    | 9990476969             | advisor.rakesh1988@gmail.com  | 31.07.2024                 |
|     |   |          |                | CS(COMM)    | 674/2024                | 05.08.2024           | HIMANSHU DHALWAL VS. SUNITA MALIK                             | ANKUR AGARWAL             | 9873193748             | ocean.laws@gmail.com          | 03.08.2024                 |
|     |   |          |                | CS(COMM)    | 679/2024                | 06.08.2024           | ADIDAS SHARMA VS. OWNER PROP.                                 | PRAMOD KR. SINGH          | 9810481016             | mail@thelegist.com            | 05.06.2024                 |
|     |   |          |                | CS(COMM)    | 696/2024                | 13.08.2024           | HDFC BANK VS. DHRUV PAL                                       | PARUL BHOLA               | 9811452022             | anish_bhola17@yahoo.com       | 07.08.2024                 |
|     |   |          |                | CS(COMM)    | 698/2024                | 14.08.2024           | M/S OMSONS MARKETING PVT LTD VS. M/S PATHPLUS LIQUORS PVT LTD | IRSHAD AHMAD              | 98119622836            | adv.irshad1@gmail.com         | 29.07.2024                 |
|     |   |          |                | CS(COMM)    | 699/2024                | 14.08.2024           | M/S OMSONS MARKETING PVT LTD VS. M/S PRIYANKA STELL AND TUBES | IRSHAD AHMAD              | 98119622836            | adv.irshad1@gmail.com         | 29.07.2024                 |
|     |   |          |                | CS(COMM)    | 722/2024                | 23.08.2024           | TATA CAPITAL LTD VS. AMRUDDIN MIRZA                           | HEMANT KAUSHIK            | 9996994349             | hemantkaushik2505@gmail.com   | 07.08.2024                 |
|     |   |          |                | CS(COMM)    | 724/2024                | 24.08.2024           | M/S OMSONS MARKETING PVT LTD VS. M/S SHARDA PIPES PVT LTD     | IRSHAD AHMAD              | 98119622836            | adv.irshad@yahoo.com          | 04.08.2024                 |
|     |   |          |                | CS(COMM)    | 725/2024                | 24.08.2024           | SAROGI SUPER SALES PVT LTD. VS. UMESH LALWANI                 | VARUN BEDI                | 8285672608             | advocatevarunbedi@gmail.com   | 02.08.2024                 |
|     |   |          |                | CS(COMM)    | 726/2024                | 24.08.2024           | GAMFORD PUBLISHING HOUSE VS. SHUBHAM BOOK ZONE                | MANOJ GOSWAMI             | 9654240067             | manoj84goswami@gmail.com      | 08.08.2024                 |
|     |   |          |                | CS(COMM)    | 742/2024                | 29.08.2024           | A PLUS ENTERPRISES VS. SUVA LAL JAT                           | SANDEEP JINDAL            | 9810474101             | sandeepjindals@rediffmail.com | 27.08.2024                 |
|     |   |          |                | CS(COMM)    | 743/2024                | 29.08.2024           | ANCHAL LEASING ANITA VS. AGGARWAL                             | VIPIN NANDWAN             | 989929904              | jurixlsolutions@gmail.com     | 27.08.2024                 |

| No. | Court  | District | Court Room     | Case Type | Case Number               | Date of Registration | Petitioner Name VS Respondent Name                                      | Advocate Name           | Advocate Mobile Number    | Advocate email ID            | Date of Payment Court Fees |
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|     |  |          |                | CS(COMM)  | 744/2024                  | 29.08.2024           | GOMTI IMPEX VS. ATUL JAIN   | VIPIN NANDWAN           | 9899299404                | jurixsolutions02@gmail.com   | 27.08.2024                 |
|     |  |          |                | CS(COMM)  | 745/2024                  | 30.08.2024           | M/S KYECHEM VS M/S KRF LTD  | KDM ANIL SHARMA         | 9811532455                | adv.anilshrama07@gmail.com   | 27.08.2024                 |
|     |  |          |                | CS(COMM)  | 746/2024                  | 30.08.2024           | SAROGI SUPER SALES VS. HARINARAYAN                                      | VARUN BEDI              | 8285672608                | advocatevarunbedi@gmail.com  | 27.08.2024                 |
|     |  |          |                | CS(COMM)  | 750/2024                  | 31.08.2024           | PURPLE UNITED SALES VS. BONZO KIDS APPAREL PVT LTD                      | KAJAL PAL               | 7290935137                | kajal.pallmall@gmail.com     | 28.08.2024                 |
| 16  | SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03 | West     | 203 Extn Block | Recovery  | CS (COMM)/666/2024        | 02-08-2024           | Sanyam Jain Prop M/s Daksh Enterprises Vs M/s Devya Overseas            | A. R Jain(P)            | CS (COMM)/666/2024        | Jain.adityaraj@Yahoo.com     |                            |
|     |  |          |                | Recovery  | CS (COMM)/665/2024        | 02-08-2024           | M/s Omsons Marketing Pvt Ltd Vs M/s Dazzling Drinks Pvt Ltd             | Sachin Malik(P)         | CS (COMM)/665/2024        | Not Mentioned                | 29-07-2024                 |
|     |  |          |                | Recovery  | CS (COMM)/672/2024        | 03-08-2024           | State Bank of India Vs RIHAN PROP OF RQ ENTERPRISES                     | Sumil Sehrawat(P)       | CS (COMM)/672/2024        | Not Mentioned                | 31-07-2024                 |
|     |  |          |                | Recovery  | CS (COMM)/671/2024        | 03-08-2024           | Union Bank Of India Vs Abid Husain Fabricators                          | KAMALJIT SINGH RANOT(P) | CS (COMM)/671/2024        | Kamaliitsinghramot@gmail.com | 25-JUL-2024                |
|     |  |          |                | Recovery  | CS (COMM)/675/2024        | 05-08-2024           | PROPRIETOR OF METAL CRAFT Vs SAGAR BUCKLES PVT LTD                      | STUTI WASON(P)          | CS (COMM)/675/2024        | SAGAR7300@GMAIL.COM          | 23-07-2024                 |
|     |  |          |                | Recovery  | OMP (I) (COMM)/138/2024   | 07-08-2024           | Shriram Finance Ltd Vs HARSH DEV THAKUR                                 | Manoj Kumar(P)          | OMP (I) (COMM)/138/2024   | MANOJK.ADV@GMAIL.COM         | NA                         |
|     |  |          |                | Recovery  | CS (COMM)/682/2024        | 07-08-2024           | STAR EQUIPMENTS Vs HINDUSTAN CONSTRUCTION COMPANY LTD                   | Jatin Sharma(P)         | CS (COMM)/682/2024        | advsharma93@gmail.co         | 01-08-2024                 |
|     |  |          |                | Recovery  | CS (COMM)/687/2024        | 08-08-2024           | Rohit Narula Vs Shivam Carriers pvt ltd                                 | GAURAV KAUSHIK(P)       | CS (COMM)/687/2024        | Not Mentioned                | 05-08-2024                 |
|     |  |          |                | Recovery  | Misc DJ/478/2024          | 08-08-2024           | Ms MAYRA ALUMINIUM FORMWORK PVT LTD Vs Ms SK Integrated and Consultants | Utkarsh Gupta(P)        | Misc DJ/478/2024          | info@gguptaasociats.in       | NA                         |
|     |  |          |                | Recovery  | CS (COMM)/688/2024        | 09-08-2024           | Neeru Jindal Vs Sandeep Bansal  | MUKESH AGGARWAL(P)      | CS (COMM)/688/2024        | Not Mentioned                | 07-08-2024                 |
|     |  |          |                | Recovery  | Execution (Comm)/213/2024 | 12-08-2024           | Surinder Sethi Vs Gulshan Verma   | Shubham Budhiraja(P)    | Execution (Comm)/213/2024 | animesh@_sinhapartners.com   | NA                         |

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|     |       |          |            | Recovery  | Execution (Comm)/218/2024 | 13-08-2024           | IDBI BANK LTD Vs PRASANTA KUMAR MALLICK  | Vivek Kumar(P),          | Execution (Comm)/218/2024 |             | kumarvivekad@gmail.com        |                 | NA              |
|     |       |          |            | Recovery  | Execution (Comm)/217/2024 | 13-08-2024           | Realistic Realtors Pvt Ltd Vs Karanpreet Singh Walia                                 | Bharat Gupta(P),         | Execution (Comm)/217/2024 |             | registauxiliary@gmail.com     |                 | NA              |
|     |       |          |            | Recovery  | CS (COMM)/703/2024        | 14-08-2024           | Eppion Lifesciences Pvt Ltd Vs Nityam Pharma   | PARAS AGGARWAL(P),       | CS (COMM)/703/2024        |             | parasaggarwal@gmail.com       |                 | 07-08-2024      |
|     |       |          |            | Recovery  | Execution (Comm)/221/2024 | 16-08-2024           | M/S CAPITAL GRAINS Vs M/S GURU EXIM AND ORS  | SAMIT MADAA(P),          | Execution (Comm)/221/2024 |             | Not Mentioned                 |                 | NA              |
|     |       |          |            | Recovery  | CS (COMM)/709/2024        | 17-08-2024           | M/s Omsons Marketing Pvt Ltd Vs M/s Fatehpuria Fabrics Pvt Ltd                       | Sachin Malik(P),         | CS (COMM)/709/2024        |             | Not Mentioned                 |                 | 05-08-2024      |
|     |       |          |            | Recovery  | CS (COMM)/714/2024        | 21-08-2024           | Ms JMR Jewellers Pvt Ltd Vs Ujjawal Puri   | Deekshant Kaushik(P),    | CS (COMM)/714/2024        |             | Not Mentioned                 |                 | 20-02-2024      |
|     |       |          |            | Recovery  | OMP (I) (COMM)/148/2024   | 23-08-2024           | Hdfc Bank Limited Vs MUMMUN KUMAR  | MANISH SHANKER VERMA(P), | OMP (I) (COMM)/148/2024   |             | msvermachamb@gmail.com        |                 | NA              |
|     |       |          |            | Recovery  | OMP (I) (COMM)/161/2024   | 24-08-2024           | Hdfc Bank Limited Vs CHITRA WATI   | MANISH SHANKER VERMA(P), | OMP (I) (COMM)/161/2024   |             | msvermachamb@gmail.com        |                 | NA              |
|     |       |          |            | Recovery  | CS (COMM)/727/2024        | 24-08-2024           | Sh Rajkumar Jha Vs Vatsali Book Stationary Through Its Proprietor Suman Kumar Thakur | Manoj Goswami(P)         | CS (COMM)/727/2024        |             | Not Mentioned                 |                 | 08-08-2024      |
|     |       |          |            | Recovery  | CS (COMM)/735/2024        | 27-08-2024           | Bobby Jain Vs Winsoft Playschool International Pvt Ltd                               | Keshav Kant Sharma(P),   | CS (COMM)/735/2024        |             | Vikasbhatia28@gmail.com       |                 | 28-08-2024      |
|     |       |          |            | Recovery  | CS (COMM)/736/2024        | 27-08-2024           | HARINDER ANEJA Vs INTERNATIONAL PRINT PACK LTD ORS                                   | OGEEA YADAV(P),          | CS (COMM)/736/2024        |             | Vishwshivendary97@gmail.com   |                 | 22-08-2024      |
|     |       |          |            | Recovery  | OMP (I) (COMM)/175/2024   | 27-08-2024           | Hdfc Bank Limited Vs SUMIT KUMAR CHATURVEDI  | MANISH SHANKER VERMA(P), | OMP (I) (COMM)/175/2024   |             | msvermachamb@gmail.com        |                 | NA              |
|     |       |          |            | Recovery  | OMP (I) (COMM)/174/2024   | 27-08-2024           | Hdfc Bank Limited Vs PARVEEN KUMAR   | MANISH SHANKER VERMA(P), | OMP (I) (COMM)/174/2024   |             | msvermachamb@gmail.com        |                 | NA              |
|     |       |          |            | Recovery  | OMP (I) (COMM)/173/2024   | 27-08-2024           | Hdfc Bank Limited Vs PRIYA CHAND   | MANISH SHANKER VERMA(P), | OMP (I) (COMM)/173/2024   |             | msvermachamb@gmail.com        |                 | NA              |
|     |       |          |            | Recovery  | CS (COMM)/734/2024        | 27-08-2024           | CANARA BANK Vs SWADESH DEBNATH   | Jatin Kapur(P),          | CS (COMM)/734/2024        |             | ritumishra.advocate@gmail.com |                 | 20-08-2024      |

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|     |   |          |                | Recovery  | OMP (I) (COMM)/171/2024   | 27-08-2024           | Shriram Finance Ltd Vs ANIL KUMAR                         | Manoj Kumar(P)          | OMP (COMM)/171/2024       | (I)         | MANOJK.ADV@GMAIL.COM           | NA              |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/172/2024   | 27-08-2024           | Shriram Finance Ltd Vs ROHIT KUMAR                        | Manoj Kumar(P)          | OMP (COMM)/172/2024       | (I)         | MANOJK.ADV@GMAIL.COM           | NA              |              |
|     |   |          |                | Recovery  | CS (COMM)/739/2024        | 28-08-2024           | SUNITA TANEJA Vs PRITAM SINGH                             | DEV PRAKASH PACHAURI(P) | CS (COMM)/739/2024        | (I)         | legaldass-sawhneyadv@gmail.com | 21-08-2024      |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/170/2024   | 27-08-2024           | Hdfc Bank Limited Vs RAJ DAVID                            | MANISH SHANKER VERMA(P) | OMP (COMM)/170/2024       | (I)         | msvermachamb@gmail.com         | NA              |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/197/2024   | 28-08-2024           | Hdfc Bank Limited Vs AMAN KAPOOR                          | MANISH SHANKER VERMA(P) | OMP (COMM)/197/2024       | (I)         | msvermachamb@gmail.com         | NA              |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/196/2024   | 28-08-2024           | Hdfc Bank Limited Vs SARABJEET SINGH                      | MANISH SHANKER VERMA(P) | OMP (COMM)/196/2024       | (I)         | msvermachamb@gmail.com         | NA              |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/195/2024   | 28-08-2024           | Hdfc Bank Limited Vs NONU SHARMA                          | MANISH SHANKER VERMA(P) | OMP (COMM)/195/2024       | (I)         | msvermachamb@gmail.com         | NA              |              |
|     |   |          |                | Recovery  | CS (COMM)/740/2024        | 28-08-2024           | BOOK STATIONARY THROUGH ITS PROPRIETOR SUMAN KUMAR THAKUR | Manoj Goswami(P)        | CS (COMM)/740/2024        | (I)         | manoi8-.3oswara@gmail.com      | 08-08-2024      |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/198/2024   | 29-08-2024           | Shriram Finance Ltd Vs SUMIT SUNNY KUMAR                  | Sunny Arora(P)          | OMP (COMM)/198/2024       | (I)         | ALBUSLAWFIRViSfgGMAIL.COM      | NA              |              |
|     |   |          |                | Recovery  | CS (COMM)/748/2024        | 30-08-2024           | Canara Bank Vs SANDEEP KUMAR CHATURVEDI                   | sumit virmani(P)        | CS (COMM)/748/2024        | (I)         | virmanilaweo@gmail.com         | 23-08-2024      |              |
|     |   |          |                | Recovery  | Execution (Comm)/230/2024 | 31-08-2024           | Sudhir kumar Amarjeet singh Vs sahil aaron(P)             |                         | Execution (Comm)/230/2024 | (I)         | INDIAAERONS@GMAIL.COM          | NA              |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/209/2024   | 31-08-2024           | Hdfc Bank Limited Vs MOKSH FENSTER                        | MANISH SHANKER VERMA(P) | OMP (COMM)/209/2024       | (I)         | msvermachamb@gmail.com         | NA              |              |
|     |   |          |                | Recovery  | OMP (I) (COMM)/208/2024   | 31-08-2024           | Hdfc Bank Limited Vs RAVI SHANKAR KUMAR                   | MANISH SHANKER VERMA(P) | OMP (COMM)/208/2024       | (I)         | msvermachamb@gmail.com         | NA              |              |
| 17  | SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT) | West     | 202 Extn Block | CS (COMM) | CS (COMM)/659/2024        | 01-08-2024           | SITA RAM AND COMPANY PVT LTD Vs SUMITRA SINGH             | SEWA SINGH              | 9599300760                |             | legal.src@sitaramco.com        | 30-07-2024      |              |
|     |   |          |                | CS (COMM) | CS (COMM)/660/2024        | 01-08-2024           | CHIRANJIV SINGH Vs SHANTI GULYANI                         | SHIVANI SHARMA          | 9056115160                |             | shivani.legall84@gmail.com     | 19-06-2024      |              |

| No. | Court | District | Court Room | Case Type  | Case Number              | Date of Registration | Petitioner Name VS Respondent Name   | Advocate Name          | Advocate Mobile Number | Advocate email ID                  | Date of Payment Court Fees |
|-----|-------|----------|------------|------------|--------------------------|----------------------|--|------------------------|------------------------|------------------------------------|----------------------------|
|     |       |          |            | CS (COMM)  | CS (COMM)/670/2024       | 03-08-2024           | STATE BANK OF INDIA Vs SANGEETA  | ASHOK KUMAR BAHL       | 9810019614             | bahl.associates1995@gmail.com      |                            |
|     |       |          |            | CS (COMM)  | CS (COMM)/683/2024       | 07-08-2024           | PARVEEN KUMAR Vs M/S SWASTIK PIPES LTD                                       | SAMEER SIDHARR         | 9444446565             | sameer.sidhar@metropolitanlegal.in | 03-08-2024                 |
|     |       |          |            | CS (COMM)  | CS (COMM)/684/2024       | 07-08-2024           | M/S SITA RAM AND COMPANY PVT LTD Vs VISHNU PRASAD SANKINENI                  |                        |                        |                                    |                            |
|     |       |          |            | CS (COMM)  | OMP (COMM.)/139/2024 (D) | 07-08-2024           | SHRIRAM FINANCE LTD. Vs JATIN KHURANA  |                        |                        |                                    |                            |
|     |       |          |            | CS (COMM)  | OMP (COMM.)/140/2024 (D) | 07-08-2024           | SHRIRAM FINANCE LTD Vs DAVINDER SINGH  |                        |                        |                                    |                            |
|     |       |          |            | CS (COMM)  | CS (COMM)/689/2024       | 09-08-2024           | M/S SARASWATI ENGG WORKS Vs M/S TENESK TRADE LINKS                           | SHARMA                 | 9891297097             | sksharmaadvocate@hotmail.com       | 07-08-2024                 |
|     |       |          |            | CS (COMM)  | CS (COMM)/692/2024       | 12-08-2024           | IDBI BANK LIMITED Vs AAMNA BEGUM   | SATISH KUMAR           | 9213905829             | manish@klfindia.com                | 29-07-2024                 |
|     |       |          |            | OMP (COMM) | OMP (COMM.)/142/2024 (D) | 13-08-2024           | SHRIRAM FINANCE LIMITED Vs JATIN KHURANA                                     | MANOJ KUMAR            | 811133644              | Manojk.adv@gmail.com               | NIL                        |
|     |       |          |            | CS (COMM)  | CS (COMM)/700/2024       | 14-08-2024           | IDBI BANK LIMITED Vs RITIKA GROVER   | SATISH KUMAR           | 9213905829             | manish@klfindia.com                | 12-08-2024                 |
|     |       |          |            | CS (COMM)  | CS (COMM)/701/2024       | 14-08-2024           | M/S OMSONS MARKETING PVT LTD Vs M/S L R K INVESTMENT PVT LTD                 | IRSHAD AHMAD           | 9811962836             | adv.irshadl@gmail.com              | 29-07-2024                 |
|     |       |          |            | CS (COMM)  | CS (COMM)/704/2024       | 17-08-2024           | RAMAN GANDHI Vs DINESH KUMAR SINGH   | N K JAIN               | 9811109763             | girishgauradv@yahoo.com            | 13-08-2024                 |
|     |       |          |            | OMP (COMM) | OMP (COMM.)/145/2024 (D) | 17-08-2024           | SHRIRAM FINANCE LTD Vs ASHISH JOSHI  | MANOJ KUMAR            | 811133644              | Manojk.adv@gmail.com               | NIL                        |
|     |       |          |            | OMP (COMM) | OMP (COMM.)/146/2024 (D) | 17-08-2024           | SHRIRAM FINANCE LTD Vs JATIN KHURANA   | MANOJ KUMAR            | 811133644              | Manojk.adv@gmail.com               | NIL                        |
|     |       |          |            | CS (COMM)  | CS (COMM)/713/2024       | 21-08-2024           | M/S TECHNICAL SYSTEMS COMPANY PVT LTD Pvt Ltd Vs HARIGO TECHNOLOGIES PVT LTD | GAURAV ARORA           | 8800272829             | gauravaroralawyer@gmail.com        | 04-07-2024                 |
|     |       |          |            | CS (COMM)  | CS (COMM)/715/2024       | 22-08-2024           | CANARA BANK Vs ANKITA BHATIA   | NILENDU ANKIT VATSAYAN | 9999050853             | nilenduvatsayan@gmail.com          | 21-08-2024                 |

| No. | Court | District | Court Room | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent Name                         | Advocate            | Advocate Mobile Number | Advocate email ID             | Date of Payment | e- Court Fees |
|-----|-------|----------|------------|------------|--------------------------|-------------------|--|---------------------|------------------------|-------------------------------|-----------------|---------------|
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/149/2024 | 23-08-2024        | HDFC BANK LIMITED Vs NARENDER SINGH                        | MANISH VERMA        | 9650810426             | msvermachamb<br>ers@gmail.com | NIL             |               |
|     |       |          |            | CS (COMM)  | OMP (COMM.)/150/2024     | 23-08-2024        | HDFC BANK LIMITED Vs GAURAV CHAND                          |                     |                        |                               |                 |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/151/2024 | 23-08-2024        | HDFC BANK LIMITED Vs MOHIT KUMAR                           | MANISH VERMA        | 9650810426             | msvermachamb<br>ers@gmail.com | NIL             |               |
|     |       |          |            | CS (COMM)  | CS (COMM.)/716/2024      | 23-08-2024        | NEVCO ENGINEERS PVT LTD Vs CORONET ENGINEERS PVT LTD       | MOHINDE RKUMAR ADAN | 9868809596             | sremidium6@g<br>mail.com      | 23-08-2024      |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/165/2024 | 24-08-2024        | HDFC BANK LIMITED Vs SHALINI GUPTA                         | MANISH VERMA        | 9650810426             | msvermachamb<br>ers@gmail.com | NIL             |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/167/2024 | 24-08-2024        | HDFC BANK LIMITED Vs SHREY KHURANA                         | MANISH VERMA        | 9650810426             | msvermachamb<br>ers@gmail.com | NIL             |               |
|     |       |          |            | CS (COMM)  | CS (COMM.)/729/2024      | 24-08-2024        | RAJSONS PUBLICATION Vs SHUBHAM BOOK ZONE                   | MANOJ GOSWAMI       | 9654240067             | manoj84goswa<br>ni@gmail.com  | 09-08-2024      |               |
|     |       |          |            | CS (COMM)  | CS (COMM.)/730/2024      | 24-08-2024        | BALAJI ACTION BUILDWELL PVT LTD Vs PENGU INVENTIVE PVT LTD | ABHISHEK HARJIKA    | 9310008854             | aharjika12@gm<br>ail.com      | 22-04-2024      |               |
|     |       |          |            | CS (COMM)  | CS (COMM.)/732/2024      | 24-08-2024        | BALAJI ACTION BUILDWELL PVT LTD Vs RAFI AHMAD              | ABHISHEK HARJIKA    | 9310008854             | aharjika12@gm<br>ail.com      | 21-08-2024      |               |
|     |       |          |            | CS (COMM)  | CS (COMM.)/733/2024      | 24-08-2024        | INDIAN OVERSEAS BANK Vs RUBY RANI                          | SAGAR AGGARWAL      | 9810980834             | areness@arene<br>sslaw.com    | 22-07-2024      |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/168/2024 | 27-08-2024        | SHRIRAM FINANCE LTD Vs JATIN KHURANA                       | MANOJ KUMAR         | 811133644              | Manojk.adv@g<br>mail.com      | NIL             |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/190/2024 | 28-08-2024        | SHRIRAM FINANCE LTD Vs ASHISH JOSHI                        | MANOJ KUMAR         | 811133644              | Manojk.adv@g<br>mail.com      | NIL             |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/191/2024 | 28-08-2024        | HDFC BANK LIMITED Vs MANINDER SINGH                        | MANISH VERMA        | 9650810426             | msvermachamb<br>ers@gmail.com | NIL             |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/192/2024 | 28-08-2024        | HDFC BANK LIMITED Vs DHEERAJ KUMAR                         | MANISH VERMA        | 9650810426             | msvermachamb<br>ers@gmail.com | NIL             |               |
|     |       |          |            | OMP (COMM) | (I) OMP (COMM.)/193/2024 | 28-08-2024        | HDFC BANK LIMITED Vs RUPESH KUMAR                          | MANISH VERMA        | 9650810426             | msvermachamb<br>ers@gmail.com | NIL             |               |

| No. | Court  | District | Court Room     | Case Type      | Case Number              | Date of Registration | Petitioner Name VS Respondent Name                                       | Advocate Name           | Advocate Mobile Number | Advocate email ID             | Date of Payment Court Fees |
|-----|--|----------|----------------|----------------|--------------------------|----------------------|--|-------------------------|------------------------|-------------------------------|----------------------------|
|     |  |          |                | OMP (I) (COMM) | OMP (I) (COMM.)/194/2024 | 28-08-2024           | HDFC BANK LIMITED Vs ANFAS VAHID   | MANISH VERMA            | 9650810426             | msvermachambers@gmail.com     | NIL                        |
|     |  |          |                | CS (COMM)      | CS (COMM)/738/2024       | 28-08-2024           | M/S AGGARWAL ENTERPRISES Vs RIMJHIM ISPAT LTD                            | RAVINDRA KUMAR UPADHYAY | 9811730018             | ravindraupadhyay47@gmail.com  | 14-08-2024                 |
|     |  |          |                | CS (COMM)      | CS (COMM)/741/2024       | 29-08-2024           | BANK OF MAHARASTRA Vs MAMA BHANJA TEAM STALL                             | BIJAYA MOHAN GOSWAMI    | 9015893668             | advbmg2016@gmail.com          | 22-08-2024                 |
|     |  |          |                | CS (COMM)      | CS (COMM)/747/2024       | 30-08-2024           | A PLUS ENTERPRISES Vs VIRENDER SINGH                                     | SANDEEP JINDAL          | 9810474101             | sandeepjindals@rediffmail.com | 27-08-2024                 |
|     |  |          |                | OMP (I) (COMM) | OMP (I) (COMM.)/203/2024 | 30-08-2024           | HDFC BANK LIMITED Vs ASHU SHARMA   | MANISH VERMA            | 9650810426             | msvermachambers@gmail.com     | NIL                        |
|     |  |          |                | OMP (I) (COMM) | OMP (I) (COMM.)/204/2024 | 30-08-2024           | HDFC BANK LIMITED Vs VIKRANT SHARMA                                      | MANISH VERMA            | 9650810426             | msvermachambers@gmail.com     | NIL                        |
|     |  |          |                | CS (COMM)      | CS (COMM)/749/2024       | 31-08-2024           | JATINDER DEV SETH Vs MR RAVINDER KUMAR CHOPRA                            | KAJAL PAL               | 7290639137             | kajal.palmali@gmail.com       | 20-08-2024                 |
| 18  | SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT) | West     | 210 Extn Block | CS (COMM)      | 664/2024                 | 02-08-2024           | State Bank Of India Vs Nadeem Prop Of Ms Aashna Enterprises              | Sunil Sehrawat          | 9999330725             | delhilawyers@yahoo.co.in      | 31.07.2024                 |
|     |  |          |                | OMP (I) (COMM) | OMP (I) (COMM.)/141/2024 | 08-08-2024           | Anny Malhotra and Anr Vs Ajay Malhotra and Anr                           | Maneesh Gumber          | 9911315304             | ascentlawfrim@gmail.com       | 06.08.2024                 |
|     |  |          |                | CS (COMM)      | 686/2024                 | 08-08-2024           | AHEAD RETAIL LEASING Vs Jitender Nijhara                                 | Bhavya Kohli            | 9999239545             | advbhavyakohli@gmail.com      | 18.07.2024                 |
|     |  |          |                | CS (COMM)      | 705/2024                 | 17-08-2024           | M/s Omsons Marketing Pvt Ltd Vs M/s Chanmeet Leasing and Finance Pvt Ltd | Irshad ahmed            | 9811762838             | adv.irshad1@yahoo.com         | 05.08.2024                 |
|     |  |          |                | CS (COMM)      | 706/2024                 | 17-08-2024           | M/s Omsons Marketing Pvt Ltd Vs M/s Poshish Furnishers Pvt Ltd           | Irshad ahmed            | 9811762838             | adv.irshad1@yahoo.com         | 05.08.2024                 |
|     |  |          |                | CS (COMM)      | 707/2024                 | 17-08-2024           | charanpaaduka industries pvt ltd Vs ABDUS SAMAD                          | Rinky Singhal           | 8130707356             | rinkys601@gmail.com           | 16.04.2024                 |
|     |  |          |                | CS (COMM)      | 712/2024                 | 21-08-2024           | charanpaaduka industries pvt ltd Vs OMPRAKASH VELARAM DHAKA              | Rinky Singhal           | 8130707356             | rinkys601@gmail.com           | 16.04.2024                 |
|     |  |          |                | CS (COMM)      | 720/2024                 | 23-08-2024           | SANJAY SINGHAL Vs LALITA   | Parvesh Bansal          | 8010909016             | rationalratio@gmail.com       | 21.08.2024                 |



| No. | Court  | District | Court Room     | Case Type          | Case Number                | Date Registration | Petitioner Name VS Respondent Name   | Advocate Name       | Advocate Mobile Number | Advocate email ID               | Date of Payment Court Fees |
|-----|--|----------|----------------|--------------------|----------------------------|-------------------|--|---------------------|------------------------|---------------------------------|----------------------------|
|     |  |          |                | CS (COMM)/721/2024 | 721/2024                   | 23-08-2024        | GLOW TRADEX INDIA PVT LTD Vs HARBANS SINGH BHULLAR                                   | Manish Kumar        | 9958560293             | adv.jatinkumar@gmail.com        | 03-05-2024                 |
|     |  |          |                | CS (COMM)/728/2024 | 728/2024                   | 24-08-2024        | M/s Omsons Marketing Pvt Ltd Vs Vinod Garg   | Irshad ahmed        | 9811762838             | adv.irshadi@yahoo.com           | 05-08-2024                 |
| 19  | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 403 Extn Block | Execution (Comm.)  | Execution (Comm.)/205/2024 | 01-08-2024        | Dhruv Industries Ltd Vs Delcon Electronics Pvt Ltd                                   |                     |                        |                                 |                            |
|     |  |          |                | CS (COMM)          | CS (COMM)/662/2024         | 01-08-2024        | Kusum Nanda Vs Oasis Distilleries Ltd  | RAJEEV KAPOOR       | 011-42404450           | info@kandbpartners.com          | 29-07-2024                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/667/2024         | 03-08-2024        | A And S Steel Private Limited Vs Shri Irfan Khan, Proprietor M / S Lobh Footweares   | SHIVEN BANGA        | 7838443353             | advshivenbanga@gmail.com        | 30-07-2024                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/668/2024         | 03-08-2024        | Medaes Vs Medaesx Health Care Pvt Ltd  | MUKESH BHARDWAJ     | 9718264244             | sanjayroy.adb@gmail.com         | 31-07-2024                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/673/2024         | 03-08-2024        | Parveen Kumar Garg Vs Sandeep Kumar  | SAMEER SHIKHAR      | 999918302              | Not available                   | 45505                      |
|     |  |          |                | CS (COMM)          | CS (COMM)/676/2024         | 06-08-2024        | State Bank Of India Vs Sanjay Kumar  | Rajeev Kumar Thakur | 9810019614             | bahlaassociates1995@gmail.com   | 01-08-2024                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/677/2024         | 06-08-2024        | Fedex Express Transportation And Supply Chain Service India Pvt Ltd Vs E Com Trading | Gurvinder Suri      | 011-43434600           | litigation@surico.in            | 02-08-2024                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/678/2024         | 06-08-2024        | Asha Singh Vs Kawal Preet Kaur   | Ravi Kumar Verma    | 9911377067             | advocatesachinsharma1@gmail.com | 03-08-2024                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/681/2024         | 07-08-2024        | EQUIPMENTS Vs GARUDA CONSTRUCTION AND ENGINEERING PVT LTD                            | Jatin Sharma        | 8802901184             | advsharma93@gmail.com           | 05-08-2024                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/685/2024         | 07-08-2024        | Naini Fincap Limited Vs Doli   | Lalit Dahiya        | 9717172204             | advlkdahiya.d81@gmail.com       | 08-06-2024                 |
|     |  |          |                | Execution (Comm.)  | Execution (Comm.)/210/2024 | 08-08-2024        | LIMITED Vs SHREE SIDDHIVINAYAK AGROTECH AND ALLIED INDUSTRIES                        |                     |                        |                                 |                            |
|     |  |          |                | CS (COMM)          | CS (COMM)/690/2024         | 09-08-2024        | DHARMENDER SAINI Vs OM SHIV CONSTRUCTION   | Himanshu            | 8287469300             | Not available                   | 08-08-2-24                 |
|     |  |          |                | CS (COMM)          | CS (COMM)/691/2024         | 12-08-2024        | Ambica Creation Vs Tulip Creations Pvt Ltd   | Abdul Vahid         | 8383953944             | jain.adityaraj@yahoo.com        | 30-07-2024                 |

| No. | Court | District | Court Room | Case Type         | Case Number                | Date of Registration | Petitioner Name Vs Respondent Name  | Advocate Name   | Advocate Mobile Number | Advocate ID | Advocate email               | Date of Payment Court Fees |
|-----|-------|----------|------------|-------------------|----------------------------|----------------------|---|-----------------|------------------------|-------------|------------------------------|----------------------------|
|     |       |          |            | OMP (COMM.)       | OMP (COMM.)/144/2024       | 13-08-2024           | Shriram Finance Ltd Vs AJAY KUMAR SHARMA  | Manoj Kumar     | 9811133644             |             | Not available                | 11-08-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/693/2024        | 13-08-2024           | NAINI FINCAP LIMITED Vs RAM SAGAR RAI   | Lalit Dahiya    | 9717172204             |             | Not available                | 02-08-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/694/2024        | 13-08-2024           | State Bank Of India Vs Rahul Dev And Anr.   | Sunil Schrawat  | 9999330725             |             | delhilawyers76@yahoo.co.in   | 08-05-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/697/2024        | 14-08-2024           | M/s Alutech Industries Vs Vikash Patel  | Aditya Larovia  | 9873539952             |             | adatiyalaroyia@gmail.com     | 06-06-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/702/2024        | 14-08-2024           | Transportation and Supply Chain Service India Pvt Ltd Vs Shiva Art Through Its Proprietor Mr Amit Jha | Gurvinder Suri  | 911-43434600           |             | litigation@surico.in         | 05-08-2024                 |
|     |       |          |            | Execution (Comm.) | Execution (Comm.)/222/2024 | 20-08-2024           | M/s Kanwar Prakash Rakesh Kumar Vs Rakesh Bansal  |                 |                        |             |                              |                            |
|     |       |          |            | Execution (Comm.) | Execution (Comm.)/223/2024 | 20-08-2024           | PARKASH Vs M/S VEDIC PUBLICATION  |                 |                        |             |                              |                            |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/710/2024        | 20-08-2024           | IDBI BANK LIMITED Vs DOMESTIQ ENTERPRISES AND ORS   | Manish Dewan    | 9213905829             |             | manish@klfindia.com          | 08-08-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/717/2024        | 23-08-2024           | Sirca Paints India Limited Vs Deepak Kesarwani  | Ajay Bansal     | 9911004700             |             | advocateajaybansal@gmail.com | 16-08-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/718/2024        | 23-08-2024           | Sirca Paints India Limited Vs Saha Brothers And Others  | Anand Bajpai    |                        |             | Not available                | 16-04-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/719/2024        | 23-08-2024           | Punjab And Sind Bank Vs Nitin Prashi Associates And Ors   | Subhash Chandra | 9810266298             |             | adv.rakeshgupta77@gmail.com  | 29-05-2024                 |
|     |       |          |            | OMP (COMM.)       | OMP (COMM.)/166/2024       | 24-08-2024           | Hdfc Bank Limited Vs RANJAN KUMAR   | Manish Shanker  | 7503005232             |             | ranjanjha86@gmail.com        | 22-08-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/723/2024        | 24-08-2024           | Eagle Forgings Private Limited Vs Emphasis Innovations Private Limited                                | Pallav Kumar    | 9711060693             |             | info@samhitalegal.in         | 24-08-2024                 |
|     |       |          |            | CS (COMM.)        | CS (COMM.)/731/2024        | 24-08-2024           | SH RAMAN GANDHI Vs MR SHANKER LAL   | Girish gaur     | 981109763              |             | girishgauradv@yahoo.co.in    | 22-08-2024                 |
|     |       |          |            | OMP (COMM.)       | OMP (COMM.)/177/2024       | 27-08-2024           | Hdfc Bank Limited Vs RAM SAROOP   | Manish Shanker  | 7503005232             |             | ranjanjha86@gmail.com        | 27-08-2024                 |

| No. | Court   | District  | Court Room | Case Type   | Case Number              | Date of Registration | Petitioner Name VS Respondent Name                                    | Advocate Name                  | Advocate Mobile Number | Advocate email ID                              | Date of Payment Court Fees |
|-----|---|-----------|------------|-------------|--------------------------|----------------------|---|--------------------------------|------------------------|--|----------------------------|
|     |   |           |            | OMP (COMM.) | (I) OMP (COMM.)/178/2024 | 27-08-2024           | Hdfc Bank Limited Vs GUDDI ASHOK KUMAR GUPTA                          | Manish Shanker                 | 7503005232             | ranjanjha86@gmail.com                          | 23-08-2024                 |
|     |   |           |            | OMP (COMM.) | (I) OMP (COMM.)/179/2024 | 27-08-2024           | Hdfc Bank Limited Vs MANISH BALIRAM KARANKAR                          | Manish Shanker                 | 7503005232             | ranjanjha86@gmail.com                          | 23-08-2024                 |
|     |   |           |            | Misc DJ     | Misc DJ/527/2024         | 28-08-2024           | CANARA BANK Vs RAKESH KUMAR AGGARWAL                                  | Abhishek                       | 9811231578             | Not available                                  | 20-08-2024                 |
|     |   |           |            | Misc DJ     | Misc DJ/531/2024         | 28-08-2024           | CANARA BANK Vs RAKESH KUMAR AGGARWAL AND OTHER                        |                                |                        |  |                            |
|     |   |           |            | CS (COMM)   | CS (COMM)/737/2024       | 28-08-2024           | Indian Overseas Bank Vs Mithu Singh                                   | Subhash Kumar Jha              | 9810840045             | skjhaassociates@yahoo.co.in                    | 18-08-2024                 |
|     |   |           |            | Misc DJ     | Misc DJ/532/2024         | 29-08-2024           | INDIAN BANK Vs AJAY KUMAR DUTTA                                       | Anant Rao                      | 9818249145             | Not available                                  | 22-08-2024                 |
| 20  | SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI |            |             |                          |                      |   |                                |                        |  |                            |
|     |   |           |            | CS(COMM)    | 620/2024                 | 01.08.2024           | STATE BANK OF INDIA VERSUS MRS. PALLAVI SHARMA                        | JEEWAN PRAKASH GUPTA           | 9810099243             | JPGADVOCATE@GMAIL.COM                          | 19.07.2024                 |
|     |   |           |            | OMP(COMM)   | 164/2024                 | 02.08.2024           | INFRASTRUCTURE DEVELOPER PVT. LTD. VS. KONE ELEVATORS INDIA PVT. LTD. | ATUL KUMAR AND S. K. SINGH     | 9810431518, 9891179438 | SKSADV16@REDIFFMAIL.COM                        | 25.07.2024                 |
|     |   |           |            | CS(COMM)    | 621/2024                 | 03.08.2024           | M/S P S COMMODITIES VS. M/S AKRITIA FOOD INDUSTRY LLP                 | AKASH ASSOCIATES               | 9999448797, 9999468603 | KUSHAGRABANSAL@AKASSOCIATES.ORG.IN             | 18.08.2023                 |
|     |   |           |            | CS(COMM)    | 624/2024                 | 06.08.2024           | DEV MURTI VS. PRODO TECHNOLOGIES PVT. LTD.                            | BIMLENDU SHEKHAR               | 8010056536             | BIMLENDUSH EK HAR77@GMAIL.COM                  | 24.07.2024                 |
|     |   |           |            | OMP(COMM)   | 169/2024                 | 07.08.2024           | SATYAVIR CHAUHAN VS. DEVINDER SAININ AND ANR.                         | SAHIL GARG                     | 9560690036             | GARSAHILADV@GMAIL.COM                          | 18.07.2024                 |
|     |   |           |            | OMP(COMM)   | 170/2024                 | 08.08.2024           | M/S S. SNAPPERS ADVERTISING AND MARKETING LIMITED                     | B.C. BHATT                     | 9891237346             | ADVBHUVAN@YAHOO.COM                            | 30.07.2024                 |
|     |   |           |            | CS(COMM)    | 630/2024                 | 08.08.2024           | RAJESH KUAR RUSTOGI VERSUS NEW INDIA ASSURANCE CO. LTD.               | NAVNEET GOYAL                  | 9811224831             | NAVNEETGOYAL.ADV@GMAIL.COM                     | 18.07.2024                 |
|     |   |           |            | CS(COMM)    | 634/2024                 | 09.08.2024           | PVT. LTD. VS. MR. HAROON RASHID PROPRIETOR OF M/S HRB MARKETING INDIA | ZEESHAN HASHMI, ANKIT PARASHAR | 8802310640, 9999312535 | DELHI@ALBALAWOFFICES.COM, HASHMIALBA@GMAIL.COM | 19.07.2024                 |
|     |   |           |            | OMP(COMM)   | 171/2024                 | 12.08.2024           | M/S SHREE RICE MILL VS. NATIONAL COMMODITIES MANGEMENT SERVICES LTD.  | DILIP SINGH                    | 9810111052             | OFFICE.DILIP SINGH@GMAIL.COM                   | 05.07.20245                |

| No. | Court | District | Court Room | Case Type  | Case Number | Date of Registration | Petitioner Name VS Respondent Name                                    | Advocate Name                | Advocate Mobile Number  | Advocate ID | Advocate email  | Date of Payment | Amount of Court Fees |
|-----|-------|----------|------------|------------|-------------|----------------------|---|------------------------------|-------------------------|-------------|---|-----------------|----------------------|
|     |       |          |            | CS(COMM)   | 639/2024    | 12.08.2024           | PRIVATE LIMITED VS. NAJMI INTERNATIONAL FOR DISTINGUISHED PROJECTS    | SHIKHAR KHARE                | 7506433495              |             | OFFICE@SHIKHARKHARE.IN                                | 29.07.2024      |                      |
|     |       |          |            | CS(COMM)   | 638/2024    | 12.08.2024           | M/S LAKSHYA DISTRIBUTORS VS. M/S DALMI HEALTHCARE LIMITED             | LALIT SAHU AND YKASH CHAWLA  | 9999395264, 9999306991  |             | NOT AVAILABLE   | 01.07.2024      |                      |
|     |       |          |            | CS(COMM)   | 645/2024    | 14.08.2024           | NAVAL GROUP INSURANCE FUND VS. EX-LT SANDEEP KUMAR YADAV              | KHAITAN & KHAITAN            | 8745009007, 99858603750 |             | HAITANANDKHAITAN.COM, PRATEEK.K@KHAITANANDKHAITAN.COM | 05.06.2024      |                      |
|     |       |          |            | CS(COMM)   | 644/2024    | 14.08.2024           | RAJIV SHARMA VS. THE ORIENTAL INSURANCE CO. LTD. & ORS.               | MANOJ KUMAR JHA              | 955769993, 9350807852   |             | ADVMANOJJHA@GMAIL.COM                                 | 19.07.2024      |                      |
|     |       |          |            | CS(COMM)   | 643/2024    | 14.08.2024           | M/S KBR HOSPITALITY PVT. LTD. VS. SH. MANISH GUPTA & ANR.             | MANEESH GUMBER, TARUN GUMBER | 99113215304             |             | ASCENTLAWFIRM@GMAIL.COM                               | 22.07.2024      |                      |
|     |       |          |            | CS(COMM)   | 642/2024    | 14.08.2024           | B. L. AGRO INDUSTRIES LIMITED VS. KISAN BAIL KOLHU                    | RAJESH SHARMA                | 9312400662              |             | THECALTRADE@GMAIL.COM                                 | 02.08.2024      |                      |
|     |       |          |            | CS(COMM)   | 649/2024    | 16.08.2024           | STATE BANK OF INDIA VS. A SASI KUMAR                                  | A.K. ROUT                    | 9999132159              |             | AKROUTADVOCATE@GMAIL.COM                              | 06.08.2024      |                      |
|     |       |          |            | CS(COMM)   | 650/2024    | 16.08.2024           | STATE BANK OF INDIA VS. MR SIYA RAM                                   | A.K. ROUT                    | 9999132159              |             | AKROUTADVOCATE@GMAIL.COM                              | 06.08.2024      |                      |
|     |       |          |            | CS(COMM)   | 651/2024    | 17.08.2024           | M/S K. R. ANAND VERSUS FEMC-PRATIBHA JV & ANR.                        | BHARAT BHUSHAN BHATIA        | 9810155032              |             | BHARATBHATIA25@YAHOO.CO.IN                            | 03.02.2024      |                      |
|     |       |          |            | CS(COMM)   | 652/2024    | 17.08.2024           | M/S INNOVATION INDIA PROJECTS LLP VERSUS M/S WIREWORKS                | DIWAN ADVOCATE S             | 8076293778              |             | SERVICE@DIWANADVOCATES.COM                            | 31.07.2024      |                      |
|     |       |          |            | OMP(I)COMM | 272/20245   | 20.08.2024           | ANIMALL TECHNOLOGIES PVT. LTD. VS. ARTHIMPACT DIGITAL LOANS PVT. LTD. | SONAM PRIYA, SHOBBIT SHUKLA  | 7895642755              |             | SONAMPRIYASHOBBIT@GMAIL.COM                           | 16.08.2024      |                      |
|     |       |          |            | CS(COMM)   | 655/2024    | 20.08.2024           | MAHATVA ANAND VS. SPICEJET LTD AND ANR.                               | ANKAN SURI                   | 9999722788              |             | NOT AVAILABLE   | 01.07.2024      |                      |
|     |       |          |            | CS(COMM)   | 659/2024    | 22.08.2024           | ANSAL CH-1 FLAT OWNER ASSOCIATION VS. ANJANA JAIN                     | ROHIN KUMAR MODI             | 9810243904              |             | RKM_MODI@REDIFFMAIL.COM                               | 24.06.2024      |                      |
|     |       |          |            | CS(COMM)   | 660/2024    | 22.08.2024           | ANSAL CH-1 FLAT OWNER ASSOCIATION VS. DELTA CARRIER PVT. LTD.         | ROHIN KUMAR MODI             | 9810243904              |             | RKM_MODI@REDIFFMAIL.COM                               | 24.06.2024      |                      |
|     |       |          |            | CS(COMM)   | 661/2024    | 22.08.2024           | ANSAL CH-1 FLAT OWNER ASSOCIATION VS. SUNIL SOOD                      | ROHIN KUMAR MODI             | 9810243904              |             | RKM_MODI@REDIFFMAIL.COM                               | 24.06.2024      |                      |

| No. | Court   | District  | Court Room | Case Type  | Case Number | Date of Registration | Petitioner Name VS Respondent Name                                | Advocate Name                  | Advocate Mobile Number | Advocate email ID                                | Date of Payment of Court Fees |
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|     |   |           |            | CS(COMM)   | 671/2024    | 23.08.2024           | HT MEDIA LTD. VS. SUSHWANI KARANI EVENT & MEDIA PVT. LTD.         | ANURAG JAIN                    | 9818999686             | SUPPORT@LEGALKNIGHTS.IN                          | 13.08.2024                    |
|     |   |           |            | CS(COMM)   | 673/2024    | 23.08.2024           | ANSAL CHAMBERS FLAT OWNERS ASSOCIATION VS. RENU SETHI             | ROHIT KUMAR MODI               | 9810243904             | RKM_MODI@REDIFFMAIL.COM                          | 24.06.2024                    |
|     |   |           |            | CS(COMM)   | 674/2024    | 23.08.2024           | ANSAL CHAMBERS FLAT OWNERS ASSOCIATION VS. BY. COMP. ELECTRONICS  | ROHIT KUMAR MODI               | 9810243904             | RKM_MODI@REDIFFMAIL.COM                          | 24.06.2024                    |
|     |   |           |            | CS(COMM)   | 682/2024    | 24.08.2024           | N. JOHNSON ENGINEERS VS. BESTECH INDIA P. LTD.                    | ANKUR SINGHAL                  | 9811126091             | ANKURSINGHALADVOCATE@GMAIL.COM                   | 14.08.2024                    |
|     |   |           |            | CS(COMM)   | 681/2024    | 24.08.2024           | SH. DHARMINDER KUMAR GUPTA VS. SEEMA ARORA                        | RAGHAV MEHDIRATA               | 9990870007, 9999904687 | ADV.RAGHAVO7@GMAIL.COM                           | 16.07.2024                    |
|     |   |           |            | CS(COMM)   | 680/2024    | 24.08.2024           | ANSAL CHAMBER-1 FLAT OWNERS ASSOCIATION                           | ROHIT KUMAR MODI               | 9810243904, 9013325626 | RKM_MODI@REDIFFMAIL.COM                          | 24.06.2024                    |
|     |   |           |            | CS(COMM)   | 679/2024    | 24.08.2024           | STATE BANK OF INDIA VS. M/S RAYMA SURFACTANTS PVT. LTD.           | SHIV TIYAGI                    | 9811059032, 9643242952 | SHIVKTYAGH1@GMAIL.COM                            | 16.08.2024                    |
|     |   |           |            | CS(COMM)   | 686/2024    | 27.08.2024           | VIKAS ARORA VS. RAMESH SHARMA                                     | RAJESH KUMAR, MORDHWA J TIWARI | 9871907794             | KUMARRAJESH.ADV@GMAIL.COM                        | 21.07.2018                    |
|     |   |           |            | CS(COMM)   | 689/2024    | 28.08.2024           | ANSAL CH-1 FLAT OWNER ASSOCIATION VS. K. B. MEHTA                 | ROHIN KUMAR MODI               | 9810243904, 9013325626 | RKM_MODI@REDIFFMAIL.COM                          | 24.06.2024                    |
|     |   |           |            | CS(COMM)   | 698/2024    | 29.08.2024           | CURRIE AND BROWN INDIA PVT. LTD. VS. MAHIMA REAL ESTATE PVT. LTD. | SHAILENDRA KUMAR SINGH         | 9899397290, 9717101829 | SKSNGH7002@GMAIL.COM, ADVOCATEAMAR1977@GMAIL.COM | 29.07.2024                    |
| 21  | SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT) | NEW DELHI |            | CS (COMM)  | 617/2024    | 01-08-2024           | Dr Vinod Garg Vs Jagmohan Chauhan And Anr                         | Raghu Vasishth(P)              | 9873632733             | RAGHAVVASISHTH19@GMAIL.COM                       | 23.10.2020                    |
|     |   |           |            | OMP (COMM) | 163/2024    | 02-08-2024           | Anita Khokhar Constructions And Earthmovers Vs SM Earthmovers     | SUNIL KUMAR(P)                 | 9212338846             | rohitkumaradv925@gmail.com                       | 04.07.2024                    |
|     |   |           |            | OMP (COMM) | 165/2024    | 06-08-2024           | Deeksha Distributors Vs Rs Seven Lifestyle Private Limited        | Aditya Prakash Arora(P)        | 9953744141             | aditya.jadelex@gmail.com                         | 11.06.2024                    |
|     |   |           |            | CS (COMM)  | 625/2024    | 07-08-2024           | Yagla Shukla Prop Of Hariom Fabrics Vs \ Yogesh Sethi             | KARAN ARORA(P)                 | 9873057030             | adv.karanarora@gmail.com                         | 06.07.2024                    |
|     |   |           |            | CS (COMM)  | 629/2024    | 08-08-2024           | Standard Chartered Bank Vs Susheel Kumar Sharma                   | ADDITYA KAPOOR(P)              | 9044888880             | addtya.kapoor@gmail.com                          | 01.12.2023                    |

| No. | Court | District | Court Room | Case Type  | Case Number | Date of Registration | Petitioner Name Vs Respondent Name                                | Advocate Name       | Advocate Mobile Number | Advocate email ID                | Date of Payment of Court Fees |
|-----|-------|----------|------------|------------|-------------|----------------------|---|---------------------|------------------------|----------------------------------|-------------------------------|
|     |       |          | 25         | CS (COMM)  | 628/2024    | 08-08-2024           | Standard Chartered Bank Vs Rohit Bansal                           | ADDTYA KAPOOR(P)    | 9044888880             | addtya.kapoor@gmail.com          | 01.12.2023                    |
|     |       |          | 25         | CS (COMM)  | 627/2024    | 08-08-2024           | Hemant Kumar Vs Ghanshyam Dass                                    | MOHINDE SINGH(P)    | 9818920431             | yashrawat776@gmail.com           | 03.07.2024                    |
|     |       |          | 25         | CS (COMM)  | 633/2024    | 09-08-2024           | M/S DUSTBUSTER Vs M/S HOTEL HANS PVT LTD                          | NILESH KUMAR SAH(P) | 9899661199             | advocatt.shanulchauhan@gmail.com | 28.05.2024                    |
|     |       |          | 25         | CS (COMM)  | 635/2024    | 12-08-2024           | Sameer Narang Vs ALLIANCE TELETNET PVT LTD                        | Rajat Bhalla(P)     | 9811661193             | rajatbhalla@hotmail.com          | 01.08.2024                    |
|     |       |          | 25         | OMP (COMM) | 271/2024    | 16-08-2024           | UTTAM INDANE Vs INDIAN OIL CORPORATION LIMITED                    | Neha Kapoor(P)      | 9958804676             | nehakapooradv24@gmail.com        | 07.08.2024                    |
|     |       |          | 25         | CS (COMM)  | 646/2024    | 16-08-2024           | State Bank Of India Vs Corpora Anand Pruthviraj Thakur            | ADAITA KUMAR ROU(P) | 9999132159             | AKROUTADVOCATE@GMAIL.COM         | 06.04.2024                    |
|     |       |          | 25         | CS (COMM)  | 654/2024    | 20-08-2024           | ANNA Vs PROPRIETOR OF KHALSA AUTO PARTS KHALSA TRADERS            | Aastha sharma(P)    | 9718209970             | aastha@thelegist.com             | 06.08.2024                    |
|     |       |          | 25         | CS (COMM)  | 658/2024    | 22-08-2024           | ANSAL CH 1 FLAT OWNERS ASSOCIATION Vs R K LAL                     | ROHIT KUMAR MODI(P) | 9810243904             | Rkm_modi@rediffmail.com          | 24.06.2024                    |
|     |       |          | 25         | CS (COMM)  | 672/2024    | 23-08-2024           | Ansals Chambers I Flat Owners Association Vs Amritjit Singh       | ROHIT KUMAR MODI(P) | 9810243904             | Rkm_modi@rediffmail.com          | 24.06.2024                    |
|     |       |          | 25         | CS (COMM)  | 668/2024    | 23-08-2024           | Ansals Chambers I Flat Owners Association Vs Rama Sval            | ROHIT KUMAR MODI(P) | 9810243904             | Rkm_modi@rediffmail.com          | 24.06.2024                    |
|     |       |          | 25         | CS (COMM)  | 667/2024    | 23-08-2024           | FOODS INDIA PRIVATE LIMITED Vs S S MARKETING (PARTNERSHIP FIRM)   | Rohit Kumar(P)      | 9810524966             | amit.punj@yahoo.com              | 09.08.2024                    |
|     |       |          | 25         | CS (COMM)  | 669/2024    | 23-08-2024           | Ansals Chambers I Flat Owners Association Vs Shyam Sunder Narwani | ROHIT KUMAR MODI(P) | 9810243904             | Rkm_modi@rediffmail.com          | 24.06.2024                    |
|     |       |          | 25         | CS (COMM)  | 664/2024    | 23-08-2024           | THE SUPREME INDUSTRIES LIMITED Vs JOSHI ENTERPRISES               | ANUBHAV MEHROTRA(P) | 98711 09205            | adv_arjunahalawat@gmail.com      | 09.08.2024                    |
|     |       |          | 25         | CS (COMM)  | 665/2024    | 23-08-2024           | HT MEDIA LTD Vs UNIVERSE SURGICAL EQUIPMENT CO                    | Anurag Jain(P)      | 9818999686             | support@legalkings.in            | 13.08.2024                    |
|     |       |          | 25         | CS (COMM)  | 675/2024    | 24-08-2024           | Ansals Chambers I Flat Owners Association Vs Neelam Sachdev       | ROHIT KUMAR MODI(P) | 9810243904             | Rkm_modi@rediffmail.com          | 24.06.2024                    |

| No. | Court   | District | Court Room | Case Type             | Case Number     | Date of Registration | Petitioner Name Vs Respondent Name                             | Advocate Name            | Advocate Mobile Number | Advocate email ID                  | Date of Payment Court Fees |
|-----|---|----------|------------|-----------------------|-----------------|----------------------|--|--------------------------|------------------------|------------------------------------|----------------------------|
|     |   |          | 25         | CS (COMM)             | 684/2024        | 27-08-2024           | Vikas Arora Vs Nobel Publishers Pvt Ltd                        | Rajesh Kumar(P),         | 9871907794             | kumarajesh.adv@gmail.co,           | 21.07.2024                 |
|     |   |          | 25         | OMP (COMM)            | 179/2024        | 27-08-2024           | Union of India Vs M/s GIRDHARI LAL CHAUHAN AND SONS            | RAM KAWAR(P),            | 9810243904             | Rkm_modi@rediffmail.com            | 20.08.2024                 |
|     |   |          | 25         | CS (COMM)             | 688/2024        | 28-08-2024           | NEEL METAL PRODUCTS LTD Vs RASANDIK AUTO COMPONENTS            | Jyoti Tyagi(P),          | 9811394417             | YEESHUJAIN@YAHOO.COM               | 03.04.2024                 |
|     |   |          | 25         | CS (COMM)             | 687/2024        | 28-08-2024           | Ansals Chambers I Flat Owners Association Vs Sandeep Singh     | ROHIT KUMAR MODI(P),     | 9810770474             | Rkm_modi@rediffmail.com            | 24.06.2024                 |
|     |   |          | 25         | CS (COMM)             | 697/2024        | 29-08-2024           | State Bank of India Vs Amit Kumar Das                          | Suchita Dixit(P),        | 8806932838             | agnihotrisuchita@gmail             | 18.08.2024                 |
|     |   |          | 25         | CS (COMM)             | 693/2024        | 29-08-2024           | Currie And Brown India Pvt Ltd Vs Era Realtors Private Limited | AMAR KUMAR(P),           | 9899397290             | advocateamar1977@gmail.com         | 29.07.2024                 |
|     |   |          | 25         | CS (COMM)             | 695/2024        | 29-08-2024           | Currie And Brown India Pvt Ltd Vs Lucina Land Development Ltd  | AMAR KUMAR(P),           | 9899397290             | advocateamar1977@gmail.com         | 29.07.2024                 |
|     |   |          | 25         | CS (COMM)             | 694/2024        | 29-08-2024           | PATRAM ISPAT BHANDAR Vs SWASTIK METAL FORGE PVT LTD            | ROHIT YADAV(P),          | 8800818232             | ADV.RAOROHITYADAV@GMAIL.COM        | 08.08.2024                 |
|     |   |          | 25         | CS (COMM)             | 696/2024        | 29-08-2024           | State Bank of India Vs Prashant Kumar                          | Suchita Dixit(P),        | 8806932838             | agnihotrisuchita@gmail             | 18.08.2024                 |
|     |   |          | 25         | CS (COMM)             | 692/2024        | 29-08-2024           | FUTURE GLASS WORKS PVT LTD Vs INTERIORS INDIA AND ANR          | SACHIN KUMAR(P),         | 9871147300             | saigindia2gmail.com                | 23.04.2024                 |
|     |   |          | 25         | OMP (COMM)            | 183/2024        | 30-08-2024           | UNION OF INDIA Vs State Trading Corporation of India Ltd       | Vandana Sharma(P),       | 9810812614             | vandanadeva@gmail.com              | 16.08.2024                 |
|     |   |          | 25         | CS (COMM)             | 701/2024        | 31-08-2024           | RAJESH KHURANA Vs PRADEEP KHANNA                               | rajeev Kapoor(P),        | 9811116256             | rkancompany.legalservice@gmail.com | 03.07.2024                 |
|     |   |          | 25         | CS (COMM)             | 702/2024        | 31-08-2024           | GREEN EARTH RECYCLER Vs RAKESH SHARMA                          | SUNIL KUMAR BHARDWAJ(P), | 9311603927             | BHARDWAJSUNIL26@YAHOO.COM          | 20.08.2024                 |
| 22  | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 |          | 24         | SUIT FORCS RECOVERY   | (COMM)/619/2024 | 01-08-2024           | Punjab National Bank Vs Surender Singh                         | MOHAMMAD DANISH(P),      | 9350221670             | consultdaanish@gmail.com           | 17-05-2024                 |
|     |   |          | 24         | SUIT FORCS TRADEMARKS | (COMM)/618/2024 | 01-08-2024           | M/s Tej Ram Dharam Paul Vs M/s S R Food Products               | Shailen Bhatia(P),       | 9818558690             | advocate.shailenbhatia89@gmail.com | 23-07-2027                 |

| No. | Court | District | Court Room | Case Type                 | Case Number     | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name                | Advocate Mobile Number | Advocate email ID       | Date of Payment Court Fees |
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|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/622/2024 | 03-08-2024           | Hero Housing Finance Limited Vs Sachin Garg (P),  | Rajesh Manchanda(P),         | NOT AVAILABLE          | NOT AVAILABLE           | 26-07-2024                 |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/623/2024 | 06-08-2024           | Madan Mittal Vs Chand Rajput  | Gopal Sharat Vineet Jain(P), | 9958127227             | vineetjain27@gmail.com  | 06-08-2024                 |
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/167/2024 | 06-08-2024           | Cranex Ltd Vs Prosafe Automation  | AKUL MEHANDRU(P),            | 9873730409             | NOT AVAILABLE           | 03-08-2024                 |
|     |       |          |            | SUIT FORCS TRADEMARKS     | (COMM)/626/2024 | 07-08-2024           | SHUBHAM GOLDIEE MASALE PRIVATE LIMITED Vs PATEL DHRUV   | Shravan Bansal(P),           | 9810017859             | skbansalipr@gmail.com   | 03-08-2024                 |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/632/2024 | 08-08-2024           | Vijay Anand Associates Llp Vs Vinod Saluja  | Ritika Choubey(P),           | NOT AVAILABLE          | NOT AVAILABLE           | 13-06-2024                 |
|     |       |          |            | SUIT FORCS TRADEMARKS     | (COMM)/631/2024 | 08-08-2024           | THE LAUREN COMPANY L P Vs DEEKAY EXPORTS LIMITED  | Shravan Bansal(P),           | 9810017859             | skbansalipr@gmail.com   | 03-08-2024                 |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/637/2024 | 12-08-2024           | M/s Eesco Global Private Limited Vs Lkg Import And Export Sdn Bhd   | SHIKHAR KHARE(P),            | 9910047947             | KHARE.SHIKHAR@GMAIL.COM | 29-07-2024                 |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/636/2024 | 12-08-2024           | Transportation And Supply Chain Service India Pvt Ltd Vs Easy Style Store Through Its Sole Proprietor Mr Vijay Sahu | Gurvinder Suri(P),           | 9871692197             | litigation@suricoin.in  | 31-07-2024                 |
|     |       |          |            | SUIT FORCS TRADEMARKS     | (COMM)/641/2024 | 13-08-2024           | Jumbo Restaurants Private Limited Vs Conocedor Hospitality Private Limited  | Joel Joel(P),                | 9873841456             | pijjoel@yahoo.com       | 16-04-2024                 |
|     |       |          |            | SUIT FORCS TRADEMARKS     | (COMM)/640/2024 | 13-08-2024           | Hamdard National Foundation (india) Vs Aravali Drugs Co   | SHIVENDR A PRATAP SINGH(P),  | 9540144749             | shiva.78646@yahoo.com   | 08-08-2024                 |
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/173/2024 | 14-08-2024           | Telecom Pvt Ltd through its MD Vs Dron Edge India Pvt Ltd through its MD KUNDAN Kumar                               | PRADEEP KUMAR KAUSHIK(P),    | 9999022006             | kaushik@lawyer1.in      | 12-08-2024                 |
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/172/2024 | 14-08-2024           | Pvt Ltd Vs THE REGISTRAR GENERAL OFFICE OF REGISTRAR GENERAL INDIA  | Divjot Singh Bhatia(P),      | 9910048284             | divjotsingh29@gmail.com | 08-08-2024                 |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/648/2024 | 16-08-2024           | State Bank Of India Vs Milan Jyoti Dowarah  | ADAITA KUMAR ROUT(P),        | 9999132159             | NOT AVAILABLE           | 06-08-2024                 |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/647/2024 | 16-08-2024           | Goel Road Carriers Pvt Ltd Vs Unilec Engineers Ltd  | S S Sobti(P),                | 9910040471             | kohlisobti@gmail.com    | 25-07-2024                 |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/653/2024 | 17-08-2024           | Canara Bank Vs PREETI PURI  | Ekant Luthra(P),             | 8376841313             | ekant23@gmail.com       | 08-08-2024                 |



| No. | Court | District | Court Room | Case Type                 | Case Number           | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name         | Advocate Mobile Number | Advocate email ID          | Date of Payment of Court Fees |
|-----|-------|----------|------------|---------------------------|-----------------------|----------------------|---|-----------------------|------------------------|----------------------------|-------------------------------|
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/174/2024       | 20-08-2024           | Vee Kay Enterprises Vs Union Of India (northern Railway)                            | Ranjay Kumar Dubey(P) | 8882166275             | RANJAYDUBEYC/C@GMAIL.COM   | 16-08-2024                    |
|     |       |          |            | SUIT FORCS TRADEMARKS     | (COMM)/656/2024       | 20-08-2024           | BIOMUNI NATURALS LLP Vs RIHA MARWAH   | Kruttika Lakshmi(P)   | 9643233842             | kruttika@ira.law           | 07-08-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/663/2024       | 22-08-2024           | Ansals Chambers I Flat Owners Association Vs Aksood I                               | ROHIT KUMAR MODI(P)   | 9810243904             | RKMODI6272@GMAIL.COM       | 24-06-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/662/2024       | 22-08-2024           | Ansals Chambers I Flat Owners Association Vs Veena Malhotra                         | ROHIT KUMAR MODI(P)   | 9810243904             | RKMODI6272@GMAIL.COM       | 24-06-2024                    |
|     |       |          |            | COUNTER CLAIM             | Counter Claim/19/2024 | 22-08-2024           | Pronton Plast Pack Private Limited Vs Mold Tek Packaging Limited                    | Vikas Khera(P)        | 7834897828             | lexfonsip@gmail.com        | 13-08-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/678/2024       | 24-08-2024           | KAILASH CHANDRA SOMANI Vs RUKMANI KESHWANI  | Kamishk Ahuja(P)      | 9810663112             | NOT AVAILABLE              | 14-08-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/676/2024       | 24-08-2024           | Ansals Chambers I Flat Owners Association Vs Prasad                                 | ROHIT KUMAR MODI(P)   | 9810243904             | RKMODI6272@GMAIL.COM       | 24-06-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/677/2024       | 24-08-2024           | Ansals Chambers I Flat Owners Association Vs Sky Pak Properties And Finance Pvt Ltd | ROHIT KUMAR MODI(P)   | 9810243904             | RKMODI6272@GMAIL.COM       | 24-06-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/690/2024       | 28-08-2024           | Ansals Chambers I Flat Owners Association Vs Krishna L Kanta                        | ROHIT KUMAR MODI(P)   | 9810243904             | RKMODI6272@GMAIL.COM       | 24-06-2024                    |
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/181/2024       | 29-08-2024           | M/s Raheja Developers Ltd Vs Ahluwalia Contretors India Ltd                         | Suditi Batra(P)       | 9199539088             | suditibatra93@gmail.com    | 22-08-2024                    |
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/180/2024       | 29-08-2024           | Union Of India Vs Mahipal Singh   | RUBY(P)               | 9958899011             | rubygautamadv@gmail.com    | 22-08-2024                    |
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/182/2024       | 29-08-2024           | Through Chief Director of Purchase Vs State Trading Corporation of India Ltd        | AJAY BIDHURI(P)       | 9953098101             | NOT AVAILABLE              | 22-08-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/700/2024       | 29-08-2024           | Currie And Brown India Pvt Ltd Vs Tapit Constructions Limited                       | AMAR KUMAR(P)         | 9717101829             | ADVOCATEAMAR1977@GMAIL.COM | 29-07-2024                    |
|     |       |          |            | SUIT FORCS RECOVERY       | (COMM)/699/2024       | 29-08-2024           | Currie And Brown India Pvt Ltd Vs Vodafone Idea Ltd                                 | AMAR KUMAR(P)         | 9717101829             | ADVOCATEAMAR1977@GMAIL.COM | 29-07-2024                    |
|     |       |          |            | OBJECTION PETITION U/S 34 | (COMM)/184/2024       | 30-08-2024           | Satya Narayan Mahto Vs UNION OF INDIA   | Sanser Pal Singh(P)   | 9818184699             | NOT AVAILABLE              | 24-08-2024                    |

| No. | Court  | District | Court Room            | Case Type         | Case Number        | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name         | Advocate Mobile Number | Advocate email ID                | Date of Payment Court Fees |
|-----|--|----------|-----------------------|-------------------|--------------------|----------------------|---|-----------------------|------------------------|----------------------------------|----------------------------|
| 23  | MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)                | SOUTH    | 24                    | SUIT FOR RECOVERY | CS (COMM)/703/2024 | 31-08-2024           | SARC ENTERPRISES Vs PRADEEP KHANNA  | Rajeev Kapoor(P)      | 9811116256             | rajeevkapoor196@gmail.com        | 03-07-2024                 |
|     |  |          | 12, New Court Block-I | Civil Case        | CS (COMM)/368/2024 | 05-08-2024           | UNION BANK OF INDIA Vs Rumman Khan  | ADITYA PARASHAR (P)   | 8851122580             | jitendragargadv@gmail.com        | 31.07.2024                 |
|     |  |          | 12, New Court Block-I | Civil Case        | CS (COMM)/384/2024 | 09-08-2024           | Geeta Dev Vs Vipin Bharadwaj  | Sarjun harkauli(P)    | 9818075418             | arjunharkauli@ahchambers.com     | 05.01.2022                 |
|     |  |          | 12, New Court Block-I | Civil Case        | CS (COMM)/386/2024 | 13-08-2024           | Raj Krishna Vs Tarvinder Singh Bhurji                                       | Sonu Vivek(P)         | 9212387774             | advrameshgera@gmail.com          | 08.08.2024                 |
|     |  |          | 12, New Court Block-I | Civil Case        | CS (COMM)/397/2024 | 17-08-2024           | Siemens Industry Software Inc Vs Darshankumar Jannadas Kantaria             | Aarshia Behl(P)       | 9818061242             | aarshia@saikrishnaassociates.com | 13.08.2024                 |
|     |  |          | 12, New Court Block-I | Civil Case        | CS (COMM)/409/2024 | 27-08-2024           | EMU Lines Private Limited Vs RUPINDER SINGH                                 | Uday Kumar(P)         | 8882303942             | advudaykumar@gmail.com           | 20.08.2024                 |
| 24  | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH    | 6, New Court Block-I  | Commercial        | CS(COMM) 372/2024  | 05.08.2024           | SHAKUNTLA GUPTA V/S BHARTI AIRTEL LTD                                       | IRFAN AHMED           | 9818379347             | KAKRA.ASSOCIATES@GMAIL.COM       | 31.07.2024                 |
|     |  |          | 6, New Court Block-I  | Commercial        | CS (COMM)/391/2024 | 13.08.2024           | DEEPAK KUMAR KHEMKA Vs YOGESH KUMAR JAISWAL                                 | S.K.BANSAL            | 26843455               | UNITEDMARK@UNITEDANDUNITED.COM   | 09.08.2024                 |
| 25  | SH. SANDEEP YADAV  | South    | 17, New Court Block-I | Commercial        | CS (COMM)/366/2024 | 02-08-2024           | M/s Chanchal Building Material Suppliers Vs M/s Pine Homes                  | DHEERAJ KUMAR(P)      | 8920440916             | advdheeraj@gmail.com             | 24-08-2024                 |
|     |  |          | 17, New Court Block-I | Commercial        | CS (COMM)/374/2024 | 06-08-2024           | MS AKRITI TRADING COMPANY Vs MS N H PARAS TRADERS                           | Paras Chawla(P)       | 9999148514/9891561092  | paras.chawla34@gmail.co          | 01-08-2024                 |
|     |  |          | 17, New Court Block-I | Commercial        | CS (COMM)/393/2024 | 13-08-2024           | Foundation for Education Research and Training Vs Senthil Educational Trust | SUBHASH GULATI(P)     | 9810048243             | gulatiassociates@gmail.com       | 04-01-2024                 |
|     |  |          | 17, New Court Block-I | Commercial        | CS (COMM)/399/2024 | 20-08-2024           | Central Bank Of India Vs Vardhman Foods                                     | Geetanjali Tiwari(P)  | 9811333698/8285103528  | contact@randglawchambers.com     | 12-07-2024                 |
|     |  |          | 17, New Court Block-I | Commercial        | CS (COMM)/406/2024 | 23-08-2024           | Contra Defence Vs Plaxonic Technologies                                     | Ankur Das(P)          | 8390822993             | advovate.ankur.das@gmail.com     | 10-08-2024                 |
|     |  |          | 17, New Court Block-I | Commercial        | CS (COMM)/408/2024 | 24-08-2024           | M/s Samrex Interior P Ltd Vs M/s Grid Floors Pvt Ltd and ANR                | Musharraf Ali(P)      | 9313803166             | mak.adv01@gmail.com              | 20-08-2024                 |
|     |  |          | 17, New Court Block-I | Commercial        | CS (COMM)/415/2024 | 29-08-2024           | Navin Jain Vs Casa2 Private Limited   | Stays Anand Bajpai(P) | 7052083906             | lawlegal2020@yahoo.com           | 18-07-2024                 |

| No. | Court                                      | District | Court Room             | Case Type  | Case Number        | Date of Registration | Petitioner Name VS Respondent Name                                      | Advocate Name              | Advocate Mobile Number | Advocate ID | Advocate email                                       | Date of Payment Court Fees |
|-----|--|----------|------------------------|------------|--------------------|----------------------|---|----------------------------|------------------------|-------------|--|----------------------------|
|     |  |          | 17, New Court Block-I  | Commercial | CS (COMM)/414/2024 | 29-08-2024           | Alpex Exim Pvt Ltd Vs OCSweaters LLP                                    | Shivaang Gupta(P)          | 9899183292             |             | shivaang@verbislegal.co.in, office@verbislegal.co.in | 04-06-2024                 |
|     |  |          | 17, New Court Block-I  | Commercial | CS (COMM)/413/2024 | 29-08-2024           | COMPETENT VIDHYUT POWER TOWER PVT LTD Vs SEWAKRISHNA INFRASTRUCTURE LTD | Krishna Kumar Singh(P)     | 9910808470             |             | advocatekshingh@gmail.com                            | 06-06-2024                 |
|     |  |          | 17, New Court Block-I  | Commercial | CS (COMM)/412/2024 | 29-08-2024           | State Bank Of India Vs M/s Arora Tele Points                            | Ranjay Kumar Sinha(P)      | 9811255673/9718814471  |             | advocatesInlia@rediffmail.com                        | 14-08-2024                 |
|     |  |          | 17, New Court Block-I  | Commercial | CS (COMM)/418/2024 | 31-08-2024           | MANASH LIFESTYLE PRIVATE LIMITED Vs SPKUMHAR(LIFECARE )                 | NAGESHWAR KUMHAR(P)        | 9818823289             |             | info@deyandkumar.com                                 | 24-08-2024                 |
| 26  | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT. | South    | 29, New Court Block-II | Commercial | CS (COMM)/365/2024 | 01-08-2024           | Vinod Gupta Vs Nira Hospitality Llp                                     | Bishwajit Kumar Shahi(P)   | 9968888021             |             | advaakashtripathi@gmail.com                          | 23.07.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/360/2024 | 05-08-2024           | UNION BANK OF INDIA Vs RACHNA BANSAL                                    | ADITYA PARASHAR (P)        | 9810197621             |             | jitendragargadv@gmail.com                            | 01.08.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/370/2024 | 05-08-2024           | RAMKESH MUNICIPAL CORPORATION OF DELHI Vs                               | Vikas Sharma(P)            | 9810566116             |             | advocatevikassharma1@gmail.com                       | 01.08.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/375/2024 | 07-08-2024           | Union Bank of India Vs Vinita Singhal                                   | Arvind Sinha(P)            | 9810618195             |             | arvindsinha1@gmail.com                               | 02.08.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/376/2024 | 07-08-2024           | PUBLIC CLOTHING PVT LTD Vs MS RDSS FEB PVT LTD                          | Manish Kaushik(P)          | 9818218885             |             | manishkaushik.law@gmail.com                          | 02.08.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/377/2024 | 08-08-2024           | State Bank Of India Vs Kishore  | KAMLESH KUMAR SINGH(P)     | 9810343732             |             | ksingh1123@rediffmail.com                            | 21.05.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/378/2024 | 08-08-2024           | Patanjali Foods Limited Vs Sidarth Agrawal                              | SUDARSHA Ashok BANSAL(P)   | 9810132015             |             | legal@unitedworld.co.in                              | 31.07.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/379/2024 | 08-08-2024           | Patanjali Ayurved Limited Vs Adarsh Agarwal                             | SUDARSHA N BANSAL(P)       | 9810132015             |             | legal@unitedworld.co.in                              | 31.07.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/380/2024 | 08-08-2024           | Patanjali Ayurved Limited Vs Fakeer Agrawal                             | SUDARSHA Chandan BANSAL(P) | 9810132015             |             | legal@unitedworld.co.in                              | 31.07.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/381/2024 | 08-08-2024           | Patanjali Ayurved Limited Vs Rishabh Jain                               | SUDARSHA N BANSAL(P)       | 9810132015             |             | legal@unitedworld.co.in                              | 31.07.2024                 |
|     |  |          | 29, New Court Block-II | Commercial | CS (COMM)/387/2024 | 13-08-2024           | STATE BANK OF INDIA Vs KARUNAKAR K                                      | FRANI BHARDWAJ(P)          | 9643680913             |             | rbhardwajassociate@gmail.com                         | 04.07.2024                 |

| No. | Court   | District   | Court Room             | Case Type  | Case Number        | Date of Registration | Petitioner Name VS Respondent Name   | Advocate            | Advocate Mobile Number | Advocate email ID             | Date of Payment | of Court Fees |
|-----|---|------------|------------------------|------------|--------------------|----------------------|--|---------------------|------------------------|-------------------------------|-----------------|---------------|
|     |   |            | 29, New Court Block-II | Commercial | CS (COMM)/404/2024 | 23-08-2024           | WHOLESONE NUTRITION LLP Vs CALCIO RESTAURANTS PRIVATE LIMITED                              | DHURJATI VERMA(P)   | 9811667456             | anandattorneys@gmail.com      | 16.08.2024      |               |
|     |   |            | 29, New Court Block-II | Commercial | CS (COMM)/405/2024 | 23-08-2024           | THROUGH ITS DIRECTOR SHRI JAGANNATH ARORA Vs NIKHIL GUPTA AND ORS                          | RISHABH GUPTA(P)    | 8586834657             | rishabhgupta.lawyer@gmail.com | 14.08.2024      |               |
|     |   |            | 29, New Court Block-II | Commercial | CS (COMM)/417/2024 | 29-08-2024           | CANARA BANK Vs KAILASH SINGH   | FAHAD KHAN(P)       | 9219701292             | fahadadvocatekhan@gmail.com   | 30.07.2024      |               |
|     |   |            | 29, New Court Block-II | Commercial | CS (COMM)/419/2024 | 31-08-2024           | Jayashri Gayatri Food Products Private Limited Vs Sterling Agro Industries Private Limited | Devmani Bansal(P)   | 9999328572             | devmanibansal25@gmail.com     | 12.08.2024      |               |
| 27  | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | South      | nil                    |            |                    |                      |  |                     |                        |                               |                 |               |
| 28  | SH. LAL SINGH, DISTRICT JUDGE                             | SOUTH-EAST | nil                    |            |                    |                      |  |                     |                        |                               |                 |               |
| 29  | MS. NEELAM SINGH, DISTRICT JUDGE                          | SOUTH-EAST |                        |            | CS/COMM/2945/2024  | 01/08/24             | STATE BANK OF INDIA VS. MUKESH KUMAR VERMA   | RAJEEV SAGAR        | 9810021846             | SAGARANDSAGAR@LINE.COM        |                 | 45342         |
|     |   |            |                        |            | CS/COMM/2948/2024  | 02/08/24             | RAVI SHANKAR PAL VS. ASHUTOSH KUMAR  | SAROJ KUMAR MOHANTY | 9911003963             | SKMOHANTYLEGAL@GMAIL.COM      |                 | 45496         |
|     |   |            |                        |            | CS/COMM/2955/2024  | 03/08/24             | BHUSHAN DEALMARK PVT. LTD. VS. M/S RAJAN CONSTRUCTION                                      | HIMANSHU GARG       | 8750618722             | SSWANIASSOCIATES@GMAIL.COM    |                 | 45426         |
|     |   |            |                        |            | CS/COMM/2954/2024  | 03/08/24             | BHUSHAN DEALMARK PVT. LTD. VS. GANNON DUNKERLY AND CO. LTD.                                | HIMANSHU GARG       | 8750618722             | SSWANIASSOCIATES@GMAIL.COM    |                 | 45426         |
|     |   |            |                        |            | CS/COMM/2953/2024  | 03/08/24             | BHUSHAN DEALMARK PVT. LTD. VS. VARIOUS INFRA & RESEARCH PVT. LTD.                          | HIMANSHU GARG       | 8750618722             | SSWANIASSOCIATES@GMAIL.COM    |                 | 45426         |
|     |   |            |                        |            | CS/COMM/2952/2024  | 03/08/24             | CANARA BANK VS. ADARSH PAL SINGH   | KUMAR VISHWAJEET    | 9718909886             | ADV.VISHWAJEET@GMAIL.COM      |                 | 45479         |
|     |   |            |                        |            | CS/COMM/3587/2024  | 07/08/24             | M/S ZASFA PACKAGING VS. NARESH CHAND JAIN  | MUKESH GUPTA        | 9810144127             | N/A                           |                 | 44568         |
|     |   |            |                        |            | CS/COMM/3600/2024  | 16-08-2024           | M/S PARLIJAT INDUSTRIES VS. CHANDU ESWARA RAO  | H.S. DHILLON        | 7838468201             | HSDHILLON2002@GMAIL.COM       |                 | 45195         |
|     |   |            |                        |            | CS/COMM/3599/2024  | 16-08-2024           | M/S PARLIJAT INDUSTRIES VS. BHAWANAM CHANDRASHEKHARA REDDY                                 | H.S. DHILLON        | 7838468201             | HSDHILLON2002@GMAIL.COM       |                 | 45195         |

| No. | Court                 | District   | Court Room | Case Type          | Case Number               | Date Registration | Petitioner Name VS Respondent Name                          | Advocate               | Advocate Mobile Number | Advocate email ID                  | Date of Payment Court Fees |
|-----|-----------------------|------------|------------|--------------------|---------------------------|-------------------|---|------------------------|------------------------|------------------------------------|----------------------------|
|     |                       |            |            | RECOVERY SUIT      | CS/COMM/3627/24           | 23-08-2024        | SBI VS. MOHD AARIF  | SUCHITA DIXIT          | 8896932838             | AGNIHOTRISUCHITA@GMAIL.COM         | 45519                      |
|     |                       |            |            |                    | OMP/COMM/72/24            | 31-08-2024        | SHALENDRA DATT RATURI VS. M/S SM FINLEASE LTD.              | S.K. SINGH             | 981101773              | N/A                                | N/A                        |
|     |                       |            |            | ARBITRATION        | OMP/COMM/72/24            | 31-08-2024        | SHALENDRA DATT RATURI VS. M/S SM FINLEASE LTD.              | S.K. SINGH             | 981101773              | N/A                                | N/A                        |
| 30  | SH. AJAY KUMAR JAIN   | SOUTH-EAST | 14         | Commercial Suit    | CS (COMM)/2938/2024       | 01.08.2024        | BALAJI ENTERPRISES Vs ZESTHA PROJECTS PVT LTD               | Preeti kumari(P)       | 8010322614             | amreshlm@gmail.com                 | 23.07.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/2961/2024       | 06.08.2024        | STATE BANK OF INDIA Vs ANIL KUMAR GARG                      | rajendra yadav(P)      | 9312046733             | yadavrazen@gmail.com               | 01.08.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/2965/2024       | 07.08.2024        | M/S PREMIER GREEN INNOVATIONS PVT LTD Vs SAROJ KUMARI       | Sanjeev Gupta(P)       | 9810075779             | sanjeevgupta917@gmail.com          | 05.08.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/3589/2024       | 13.08.2024        | STATE BANK OF INDIA Vs ANIL KUMAR GARG                      | VARUN CHANDIOK (P)     | 9818365119             | chambersofvarun.chandiok@gmail.com | 10.08.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/3608/2024       | 20.08.2024        | STATE BANK OF INDIA Vs RAHUL SHARMA                         | KAMLESH KUMAR SINGH(P) | 9810343732             | ksingh1123@rediffmail.com          | 20.06.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/3613/2024       | 21.08.2024        | DEVENDER KUMAR SHARMA Vs KEDARNATH                          | Tej Narain(P)          | 9911138799             | tejnarainad/ocate@gmail.com        | 05.08.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/3621/2024       | 22.08.2024        | STATE BANK OF INDIA Vs LAUHARE SINGH                        | Dharmendra Singh(P)    | 8800784740             | shubhi1673@gmail.com               | 24.07.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/3637/2024       | 30.08.2024        | HOTELBEDS SLU Vs HIL DESTINATION MANAGEMENT PRIVATE LIMITED | Kartikey Navyar(P)     | 919646909847           | bharvi.thakur@icul.in              | 22.08.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/3636/2024       | 30.08.2024        | M/S PARAS MARKETING Vs M/S MARKKETO RETAILER                | ONKAR PANDEY(P)        | 9999671955             | onkarpandeybh@gmail.com            | 28.08.2024                 |
|     |                       |            |            | Commercial Suit    | CS (COMM)/3591/2024       | 14.08.2024        | JAMIA MILLIA ISLAMIA UNIVERSITY Vs M/S CAFE DRAWING ROOM    | Pritish Sabharwal      | 9810264114             | prithisabharwal@gmail.com          | 12.08.2024                 |
| 31  | MS. ANU GROVER BALIGA | SOUTH-EAST | 20         | Execution Petition | EXECUTION (COMM)/191/2024 | 03-08-2024        | Homeshrree Housing Finance Limited Vs Arif Malik and anr    | Nidhi Saini(P)         | 9654737306             | nidhisainio103@gmail.com           | 7/20/24                    |
|     |                       |            |            | Commercial Suit    | CS (COMM)/2950/2024       | 03-08-2024        | Mujeeb Khalique Vs M/s Nice Frame Private Limited           | FEROZE AHMAD(P)        | 9810016199             | FEROZEHMD@GMAIL.COM                |                            |

| No. | Court | District | Court Room | Case Type          | Case Number               | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name                | Advocate Mobile Number | Advocate email ID               | Date of Payment of Court Fees |
|-----|-------|----------|------------|--------------------|---------------------------|----------------------|---|------------------------------|------------------------|---------------------------------|-------------------------------|
|     |       |          |            | Commercial Suit    | CS (COMM)/2960/2024       | 05-08-2024           | State Bank of India Vs Ms Anita   | Dharmendra Singh(P),         | 800784740              | NOT MENTIONED                   | 7/19/24                       |
|     |       |          |            | Commercial Suit    | CS (COMM)/2968/2024       | 07-08-2024           | State Bank of India Vs Arvind Kumar                                       | Suchita Dixit(P),            | 8896932838             | AGNIHOTRISUCHITA@GMAIL.COM      | 8/3/24                        |
|     |       |          |            | Arbitration        | OMP (COMM)/67/2024        | 07-08-2024           | M/s TAK TECHNOLOGIES PVT LTD Vs M/S DIGIFY ENGINEERING PVT LTD            | Abhijeet Swaroop(P),         | 9711666059             | ABHJEET.SWAROOP@THEGUILLD.CO.IN | 7/30/24                       |
|     |       |          |            | Commercial Suit    | CS (COMM)/2969/2024       | 07-08-2024           | GANT AB AND ANR Vs ASHOK KUMAR ANDORS                                     | Shravan Bansal(P),           | 9650682928             | UNITEDMARK@UNITEDANDUNITED.COM  | 8/2/24                        |
|     |       |          |            | Commercial Suit    | CS (COMM)/3585/2024       | 09-08-2024           | Bonetti SRL Vs M/S R S ENTERPRISES AND ANR                                | md zunaid(P),                | 9810199352             | OFFICETPSKANG@GMAIL.COM         | Not yet filed, time sought    |
|     |       |          |            | Commercial Suit    | CS (COMM)/3596/2024       | 14-08-2024           | State Bank of India Vs M/S K D Sales Corporation                          | Ranjay Kumar Sinha(P),       | 9811255673             | LEGALOCRATES@GMAIL.COM          | 7/1/24                        |
|     |       |          |            | Commercial Suit    | CS (COMM)/3595/2024       | 14-08-2024           | Ms Nishi Mehra Vs M/s Wtc Noida Development Company Private Limited       | Nipun Katval(P),             | 9999346557             | ADB.NIPUNKATYAL@GMAIL.COM       | 7/22/24                       |
|     |       |          |            | Commercial Suit    | CS (COMM)/3594/2024       | 14-08-2024           | Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Anr | Girish Bhardwaj(P)           | 9899617989             | ANAND.JHA@ASJLEGAL.IN           | 7/31/24                       |
|     |       |          |            | Commercial Suit    | CS (COMM)/3593/2024       | 14-08-2024           | Sushil Kumar Vs Mr Bittoo Sondhi  | Ajay Kumar Yadav(P),         | 7007302958             | AJAYADUVANSHI12@GMAIL.COM       | 8/6/24                        |
|     |       |          |            | Commercial Suit    | CS (COMM)/3601/2024       | 16-08-2024           | Tanpreet Singh Kohli Vs Rajeev Ranjan Shukla                              | Pranav Proothi(P),           | 9560205151             | MAIL@UTKASOCIATES.COM           | 7/20/24                       |
|     |       |          |            | Commercial Suit    | CS (COMM)/3609/2024       | 20-08-2024           | Tanpreet Singh Kohli Vs Saket Infradevelopers Private Limited             | Pranav Proothi(P),           | 9560205151             | MAIL@UTKASOCIATES.COM           | 7/20/24                       |
|     |       |          |            | Execution Petition | EXECUTION (COMM)/215/2024 | 21-08-2024           | JAIVEER SINGH Vs M/S JHS SVENDGAARD LABORATORIES                          | JITESH VIKRAM SRIVASTAVA(P), | 991087937              | NOT MENTIONED                   | 5/2/24                        |
|     |       |          |            | Commercial Suit    | CS (COMM)/3614/2024       | 21-08-2024           | DHARAM PAL Vs LOMBARD GENERAL INSURANCE COMPANY LTD                       | Vipin Chaudhary(P),          | 9873377373             | VIPINCHAUDHARY28@GMAIL.COM      | 8/14/24                       |
|     |       |          |            | Execution Petition | EXECUTION (COMM)/219/2024 | 23-08-2024           | DES RAJ SETHI Vs VIKAS ANDORS   | KAMAL SETHI(P),              | 9711747766             | ADVOCATEKAMALSETHI@GMAIL.COM    | 7/4/24                        |
|     |       |          |            | Commercial Suit    | CS (COMM)/3624/2024       | 23-08-2024           | State Bank of India Vs Lance Naik Krishna Nand Sinmgh @ Krishnanand Singh | Suchita Dixit(P),            | 8896932838             | AGNIHOTRISUCHITA@GMAIL.COM      | 8/15/24                       |

| No. | Court             | District   | Court Room | Case Type                 | Case Number         | Date of Registration | Petitioner Name VS Respondent Name                                  | Advocate Name                        | Advocate Mobile Number | Advocate email ID           | Date of Payment of Court Fees |
|-----|-------------------|------------|------------|---------------------------|---------------------|----------------------|---|--------------------------------------|------------------------|-----------------------------|-------------------------------|
|     |                   |            |            | Commercial Suit           | CS (COMM)/3625/2024 | 23-08-2024           | RAVINDER SIWACH Vs HARDIK KAUL                                      | MANIT MOORJANI (P).                  | 9811143754             | MOORJANICH AMBERS@GMAIL.COM | 7/20/24                       |
|     |                   |            |            | Commercial Suit           | CS (COMM)/3626/2024 | 23-08-2024           | PRIVATE LIMITED Vs SRS LIVE TECHNOLOGIES PRIVATE LIMITED            | Upendra Kumar (P).                   | 9719610497             | UPENDRANAGAR.92@GMAIL.COM   | 13/0/24                       |
|     |                   |            | 21         | Miscellaneous Application | Misc DJ/662/2024    | 27-08-2024           | M/S Alankar Sales Corporation Vs M/S Valeda Herbal Private Limited  | Vivek Jaiswal (P).                   | 9853058300             | info@eloquencelegal.com,    | 5/3/24                        |
| 32  | SH. BHUPESH KUMAR | SOUTH-EAST |            | Commercial Suit           | CS (COMM)/3634/2024 | 30-08-2024           | PALLADIUM SAFETY SOLUTIONS PVT. LTD. Vs IMPEX FIRE SAFETY ENGINEERS | Sheepali Patil                       | 9871343259             | contact@savantjurist.com    | --                            |
|     |                   |            |            | Commercial Suit           | CS (COMM)/3630/2024 | 28-08-2024           | RM COMPONENTS PVT. LTD. Vs NAVDEEP SINGH ANDS ORS.                  | SANJEEV KUMAR                        | 7011678591             | --                          | 31.05.2024                    |
|     |                   |            |            | Commercial Suit           | CS (COMM)/3617/2024 | 22-08-2024           | STATE BANK OF INDIA Vs MR. NAGENDER SINGH                           | Dharmendra Singh                     | 8800784740             | --                          | 24.07.2024                    |
|     |                   |            |            | Commercial Suit           | CS (COMM)/3610/2024 | 21-08-2024           | STATE BANK OF INDIA Vs SHRI SUMIT                                   | Suchita Dixit                        | 8896932838             | agnihotrisuchita@gmail.com  | 15.08.2024                    |
|     |                   |            |            | Commercial Suit           | CS (COMM)/3611/2024 | 21-08-2024           | ASMA SHAW Vs ISRANI BUILDWELL PVT. LTD. AND ORS.                    | Mustafa Alam                         | 9873762803             | Yashimasharma14@mail.com    | 17.08.2024                    |
|     |                   |            |            | Commercial Suit           | CS (COMM)/3604/2024 | 20-08-2024           | NAURASFRESH CONSUMER INDIA PVT. LTD. Vs FRANCORP ADVISERS PVT. LTD. | manoj pathy                          | 9999570916             | MANOJ.PATHY@GMAIL.COM       | 15.07.2024                    |
|     |                   |            |            | Commercial Suit           | CS (COMM)/3590/2024 | 14-08-2024           | SAURABH GUPTA Vs SHEOPALS PVT. LTD.                                 | MANAV KUMAR DIVYA KUMAR VATSAL KUMAR | 9953689591             | info@kandkassociates.in     | 06.08.2024                    |





| No. | Court  | District   | Court Room              | Case Type      | Case Number        | Date of Registration | Petitioner Name VS Respondent Name   | Advocate                             | Advocate Mobile Number | Advocate email ID            | Date of Payment Court Fees |
|-----|--|------------|-------------------------|----------------|--------------------|----------------------|--|--------------------------------------|------------------------|------------------------------|----------------------------|
| 36  | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)       | EAST       | 209                     | RECOVERY       | 224/2024           | 06-08-2024           | M/S SANYA EXIM PVT.LTD. VS. MODHUL FULFAM  | V.S. DUBEY                           |                        |                              | 03-08-2024                 |
|     |  |            | 209                     | RECOVERY       | 233/2024           | 16-08-2024           | PUNJAB NATIONAL BANK VS. ANUJ JAIN   | ANAND RISHAB                         |                        |                              | 12-08-2024                 |
|     |  |            | 209                     | RECOVERY       | 238/2024           | 21-08-2024           | NAVIN KHANDELWAL VS. M/S DHARAMRAJ CONSTACTS INDIA PVT. LTD.   | VIKAS                                |                        |                              | 14-08-2024                 |
|     |  |            | 209                     | RECOVERY       | 243/2024           | 27-08-2024           | RISHAB ANAND CHAUHAN VS. ARBIT SAFETY ENGINEERING SOLUTION (P) LTD.                                  | AKASH SONKAR                         |                        |                              | 22-08-2024                 |
| 37  | MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)      | EAST       | 101                     | CS COMM        | 242/2024           | 27-08-2024           | BANK OF BARODA VS ASSOCIATE SULTANA  | IOSHI & ASSOCIATES                   | 9910568669             | ADVUMESHJO SHI@GMAIL.COM     | 23-08-2024                 |
|     |  |            | 101                     | CS COMM        | 245/2024           | 27-08-2024           | PUNJAB NATIONAL BANK VS ASH & PALLAVI ENTERPRISES  | SAYAK BANDYOPADHYAY & PALLAVI NIRMAL | 9818307300             |                              | 18-08-2024                 |
|     |  |            | 101                     | CS COMM        | 247/2024           | 27-08-2024           | RICH CREDIT FINANCE PVT. LTD. VS AVYUKT WORKS & SERVICES PVT. LTD.                                   | S& LEGAL                             | 9999397965             | S.N.LEGALLA WFFIRM@GMAIL.COM | 26-08-2024                 |
| 38  | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | North-East | 201, New Building KKD   | CS(COMM)       | 78/2024            | 02.08.2024           | Paro Muthreja Vs Randhir Kumar Jha   | SURESH SHARMA                        | 9811056243             | suresh.sharma12@yahoo.in     | 29.07.2024                 |
|     |  |            |                         | CS(COMM)       | 79/2024            | 09.08.2024           | Mohd Idrees Vs Deeps Manniquins  | VARUN GUPTA                          | 842077 27332           | advocatevarun84@gmail.com    | 05.08.2024                 |
|     |  |            |                         | CS(COMM)       | 82/2024            | 20.08.2024           | Its President Ashish Goyal Vs Vishad Edutech Pvt Ltd Through Its Director Vishal Jindal              | S.K BALIYAN                          | 9810684729             | vishadedutechpvt.ltd         | 28.02.2024                 |
|     |  |            |                         | CS(COMM)       | 83/2024            | 21.08.2024           | RAMANDEEP SINGH Vs HARMEET SINGH   | NARENDER BHANDARI                    | 9313362890             | bhandari2009@gmail.com       | 07.08.2024                 |
| 39  | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE COMMERCIAL COURT    | SHAHDRARA  | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/416/2024 | 02-08-2024           | Private Limited Through Its Director Rajeev Jain Vs Sohan Puri Proprietor Of Satyam Cable Industries | Deepak Singh Thakur(P).              |                        |                              | 45504                      |
|     |  |            | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/415/2024 | 02-08-2024           | Private Limited Through Its Director Rajeev Jain Vs Rakesh Rajput Proprietor Of Jp Enterprises       | Deepak Singh Thakur(P).              |                        |                              | 45504                      |
|     |  |            | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/423/2024 | 05-08-2024           | ORS Vs M/S K3S SECURITY AND ALLIED SERVICES PRIVATE LIMITED  | Sagar Mishra(P).                     |                        |                              | 45505                      |
|     |  |            | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/424/2024 | 06-08-2024           | PARITOSH JAIN Vs HOUSE OF DIAGNOSTIC HEALTH CARE PVT LTD   | BABITA(P).                           |                        |                              | 18-07-2024                 |

| No. | Court  | District | Court Room              | Case Type      | Case Number        | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name                | Advocate Mobile Number | Advocate email ID | Date of Payment Court Fees | e- |
|-----|--|----------|-------------------------|----------------|--------------------|----------------------|---|------------------------------|------------------------|-------------------|----------------------------|----|
|     |  |          | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/428/2024 | 09-08-2024           | RELEED SERVICES Vs RAYBAN FEEDS AND HATCHERIES PVT LTD AND ANR                                      | Sachin Verma(P),             |                        |                   | 45502                      |    |
|     |  |          | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/429/2024 | 09-08-2024           | Pratik Kumar Dahlan Vs Abhinav Jain Proprietor of Shri Nandi Trading Agency SNT Agency              | Sushant Mukund(P),           |                        |                   | 06-08-2024                 |    |
|     |  |          | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/442/2024 | 07-08-2024           | PRV ALLOYS LLP Vs Metomatic Industries Private Limited  | Kshitiy Paliwal(P),          |                        |                   | 45513                      |    |
|     |  |          | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/448/2024 | 24-08-2024           | Suresh Kumar Sharma Vs Akshita Jain   | Vikas Bhatia(P),             |                        |                   | 45524                      |    |
|     |  |          | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/452/2024 | 29-08-2024           | PANKAJ SACHDEVA Vs DEEPAK GOYAL (HUF)   | Sidhant Dhingra(P),          |                        |                   | 45526                      |    |
|     |  |          | 301, New Court Building | CS(COMMERCIAL) | CS (COMM)/456/2024 | 31-08-2024           | M/S AYUSHI DENIM LLP Vs ADV M/S KARAN RASHIKA GARMENTS  | RASHIKA VED(P),              |                        |                   | 45531                      |    |
| 40  | MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT) | SHAHNARA | ROOM NO 208             | COMMERCIAL     | CS (COMM)/422/2024 | 05-08-2024           | Pratik Interiors and Consultants through its Proprietor Parul Jain Vs IITIAN Chacha Private Limited | Aarzu Khattar(P),            |                        |                   | 29.07.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/425/2024 | 07-08-2024           | Manish Goyal Vs Dipco Enterprises   | shivam deep singh(P),        |                        |                   | 24.04.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/433/2024 | 13-08-2024           | Mukesh Agarwal Vs Kumar Gupta   | Susheel Shreshth Jain(P),    |                        |                   | 01.07.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/432/2024 | 13-08-2024           | Spark Peripheral Vs TANISHKA HEALTHCARE   | SANJAY JAIN(P),              |                        |                   | 27.04.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/431/2024 | 13-08-2024           | Sh Ramesh Chand Sharma Vs Sh Raj Kishore Sah and Anr  | Subhash Chandra Lochakia(P), |                        |                   | 24.07.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/446/2024 | 20-08-2024           | Canara Bank Vs Jai Mata Goods Carrier   | DIKRISHAN KUMAR(P),          |                        |                   | 02.08.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/445/2024 | 20-08-2024           | Shashi Gulati Vs Shalini Gola   | Satish Choudhary(P),         |                        |                   | 10.06.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/444/2024 | 20-08-2024           | Monika Gulati Vs Shalini Gola   | Satish Choudhary(P),         |                        |                   | 10.06.2024                 |    |
|     |  |          | ROOM NO 208             | COMMERCIAL     | CS (COMM)/447/2024 | 23-08-2024           | M/S KAPUR GRAPHICS PVT LTD Vs DHARAM VEER SINGH CHAUHAN   | KAPIL DUA(P),                |                        |                   | 14.08.2024                 |    |

| No. | Court                               | District | Court Room              | Case Type  | Case Number        | Date of Registration | Petitioner Name VS Respondent Name   | Advocate Name                     | Advocate Mobile Number | Advocate email ID | Date of Payment Court Fees |
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|     |                                     |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/449/2024 | 27-08-2024           | Anil Kumar Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD                        | Inderjeet Singh(P).               |                        |                   | 23.08.2024                 |
|     |                                     |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/455/2024 | 30-08-2024           | Anita Kapoor Vs O K Steel Products   | MORDHWA TIWARI(P).                |                        |                   | 28.08.2024                 |
|     |                                     |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/454/2024 | 30-08-2024           | vogesh Vs ajit kumar   | Gaurav sharma(P).                 |                        |                   | 12.08.2024                 |
|     |                                     |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/453/2024 | 30-08-2024           | vimlesh Vs ajit kumar  | Gaurav sharma(P).                 |                        |                   | 12.08.2024                 |
|     |                                     |          | ROOM NO 208             | COMMERCIAL | CS (COMM)/457/2024 | 31-08-2024           | SHIV KUMAR GANDHI Vs MAYASHEEL RETAIL INDIA LIMITED                            | Manish Kumar(P).                  |                        |                   | 28.08.2024                 |
| 41  | SH. SURENDER S. RATHI               | Shahdara | 303, New Court Building | COMMERCIAL | CS (COMM)/414/2024 | 01-08-2024           | Tarun Kumar Goyal Vs SB Sales Corporation                                      | Dhruv Goval(P).                   |                        |                   | 31-07-2024                 |
|     |                                     |          | 303, New Court Building | COMMERCIAL | CS (COMM)/413/2024 | 02-08-2024           | Lakha Sharma Proprietor Kundan Cable (india) Vs Rajeshwar cable                | Ram MAHESH KUMAR MIGLANI(P)       |                        |                   | 01-08-2024                 |
|     |                                     |          | 303, New Court Building | COMMERCIAL | CS (COMM)/421/2024 | 05-08-2024           | PUNJAB NATIONAL BANK Vs HIMANSHU GOYAL   | Sanjay Kumar(P).                  |                        |                   | 01-08-2024                 |
|     |                                     |          | 303, New Court Building | COMMERCIAL | CS (COMM)/435/2024 | 04-08-2024           | THROUGH ITS AR Vs M/S HINDUSTAN INDUSTRIES THROUGH ITS PROPRIETOR              | KRISHANA KUMAR SINGH(P).          |                        |                   | 07-08-2024                 |
|     |                                     |          | 303, New Court Building | COMMERCIAL | CS (COMM)/440/2024 | 06-08-2024           | MAHARISHI PARSHU RAM COOP (U) T AND C SOCIETY LTD Vs KISHORE KUMAR             | Praveen Kumar Sharma(P).          |                        |                   | 09-08-2024                 |
|     |                                     |          | 303, New Court Building | COMMERCIAL | CS (COMM)/441/2024 | 06-08-2024           | SANJAY KUMAR TULSIYAN Vs CARGO MOTORS  | Tarun kumar(P).                   |                        |                   | 07-08-2024                 |
|     |                                     |          | 303, New Court Building | COMMERCIAL | CS (COMM)/450/2024 | 29-08-2024           | M/S SK ENGINEERING WORKS Vs M/S NIPUN APPLIANCES                               | SOBAN SINGH RAWAT(P).             |                        |                   | 21-08-2024                 |
| 42  | Sh. Pawan Kumar Mattoo DJ (COMM-04) | Shahdara | C No 304                | COMMERCIAL | CS (COMM)/411/2024 | 01-08-2024           | SUKHDEEP SINGH PERFECT VALUE MEGA MART PVT. LTD. VS MEGARADHEY INDIALAL SHARMA | advocate radheyalsharma@gmail.com | 9891206567             |                   | 29-07-2024                 |
|     |                                     |          | C No 304                | COMMERCIAL | CS (COMM)/417/2024 | 02-08-2024           | KANIKA AGGARWAL VS LALIT KUMAR GARG  | SACHIN SINGHAL                    | 9811445512             |                   | 22-10-2018                 |
|     |                                     |          | C No 304                | COMMERCIAL | CS (COMM)/418/2024 | 03-08-2024           | BANSAL ENTERPRISES VS ALZAN PHARMACEUTICALS PVT. LTD.                          | ATUL SAHI                         | 9873355153             | atulsahi@live.com | 22-03-2024                 |

| No. | Court | District | Court Room | Case Type | Case Number | Date of Registration | Petitioner Name VS Respondent Name                           | Advocate Name          | Advocate Mobile Number | Advocate email ID              | Date of Payment Court Fees |
|-----|-------|----------|------------|-----------|-------------|----------------------|--|------------------------|------------------------|--------------------------------|----------------------------|
|     |       |          |            |           | C No 304    | 03-08-2024           | M/S WALTRON METAL INDUSTRIES PVT. LTD. VS M/S METAL PRODUCTS | MOHAR SINGH            | 9213392006             | advmobharsingh10@gmail.com     | 29-07-2024                 |
|     |       |          |            |           | C No 304    | 03-08-2024           | UNION BANK OF INDIA VS MADHU                                 | KARUN KUMAR SHUKLA     | 9312400295             | arunkumarshukla7@gmail.com     | 16-07-2024                 |
|     |       |          |            |           | C No 304    | 07-08-2024           | SAM INDIA BUILTWELL PVT. LTD. VS HERMAN EXPORTS AND IMPORTS  | ARJUN D. SINGH         | 9871298532             | adv.arjundsingh@gmail.com      | 03-06-2024                 |
|     |       |          |            |           | C No 304    | 07-08-2024           | ASHA RANI VS SUKHDEEP SINGH                                  | J.K. CHAWLA            | 9810521722             | -                              | 30-07-2024                 |
|     |       |          |            |           | C No 304    | 12-08-2024           | INDIAN BANK VS RITU JIAN                                     | JASDEV SINGH           | 9873793171             | jaslawyer@rediffmail.com       | 31-07-2024                 |
|     |       |          |            |           | C No 304    | 13-08-2024           | ACN INDUSTRIES PVT. LTD. VS HERMAN EXPORTS AND IMPORTS       | SADIQ ALI              | 9871530480             | sadiqchaudhary1982@gmail.com   | 12-08-2024                 |
|     |       |          |            |           | C No 304    | 14-08-2024           | GANPATI TRADERS MUNISH ANAND                                 | VS RAJESH KUMAR SINGLA | 9810248506             | -                              | 06-08-2024                 |
|     |       |          |            |           | C No 304    | 14-08-2024           | PARVEEN KUMAR LAXMI TRADERS ANR.                             | VS ASHOK MAHAJAN       | 9811106159             | ashokmahajan79@gmail.com       | 13-08-2024                 |
|     |       |          |            |           | C No 304    | 14-08-2024           | SURESH LATA VS LAXMI TRADERS                                 | ASHOK MAHAJAN          | 9811106159             | ashokmahajan79@gmail.com       | 13-08-2024                 |
|     |       |          |            |           | C No 304    | 14-08-2024           | SARTHAK ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI         | DEEPAK BHARDWAJ        | 9810662291             | deepakbhardwaj_adv@yahoo.co.in | 13-08-2024                 |
|     |       |          |            |           | C No 304    | 28-08-2024           | SHAMA MOHD VS KHETADAN                                       | SONU KUMAR SURYAWANSHI | 9810771783             | hashshaguffta@gmail.com        | 13-08-2024                 |
|     |       |          |            |           | C No 304    | 30-08-2024           | SONU JAIN VS AMIT JAIN                                       | PIYUSH KATYAL          | 8700925528             | piyushkatyal98@gmail.com       | 28-08-2024                 |
|     |       |          |            |           | C No 304    | 30-08-2024           | CANARA BANK VS SUYASHI SERVICES                              | REKHA RUSTAGI          | 9810168405             | rekharustagi@gmail.com         | 27-08-2024                 |
|     |       |          |            |           | C No 304    | 05-08-2024           | TIRUPATI DENIM SHREE GURUDEV TEXTILE AGENCIES                | VS JAI KAPIL SINGHAL   | 9811330059             | kl8al2@gmail.com               | -                          |
|     |       |          |            |           | C No 304    | 21-08-2024           | PARVESH GUPTA VS ENTERPRISES                                 | JASPREETS MINGH JUNEJA | 7011896266             | -                              | -                          |

| No. | Court  | District   | Court Room | Case Type       | Case Number       | Date of Registration | Petitioner Name VS Respondent Name                    | Advocate Name        | Advocate Mobile Number | Advocate email ID                   | Date of Payment of Court Fees |
|-----|--|------------|------------|-----------------|-------------------|----------------------|---|----------------------|------------------------|-------------------------------------|-------------------------------|
|     |  |            |            |                 | C No 304          | 21-08-2024           | U S SALES AGENCY VSA TECHNOKING DISTRIBUTORS          | VINASHKU MAR TYAGI   | 899327537              | avinashyagil@yahoo.com              | -                             |
|     |  |            |            |                 | C No 304          | 22-08-2024           | SHUBHAM JAIN VS RAJENDRA KUMAR MALU                   | ADITYA JAIN          | 383953944,6398892829   | Jain.adityaraj@yahoo.com            | -                             |
|     |  |            |            |                 | C No 304          | 24-08-2024           | NITISH JAIN VS NAYAB RAZA                             | PRAKASH SONI         | 9958430361             | infodfrpslegalsolution.com          | -                             |
|     |  |            |            |                 | C No 304          | 28-08-2024           | JYOTI SEEMA DEVI VS                                   | PUSHPENDRA           | 7011044935             | advocatepushpendr13@gmail.com       | -                             |
|     |  |            |            |                 | C No 304          | 14-08-2024           | MEWA LAL VS BANK OF BARODA                            | SANJEEV KUMAR        | 9891490070             | sanjeevadvocat e6@gmail.com         | -                             |
|     |  |            |            |                 | C No 304          | 23-08-2024           | SHIV SHAKTI ENTERPRISES VS RAJESH                     | ANIL GOEL            | 9999904433             | internationallegalnetwork@gmail.com | -                             |
|     |  |            |            |                 | C No 304          | 01-08-2024           | SH. DEEPAK HDB FINANCIAL SERVICES LTD.                | NEERAJ KUMAR DWIVEDI | 9650747599             | poojakuhi12129@gmail.com            | 27-07-2024                    |
| 43  | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West |            |                 |                   |                      |   |                      |                        |                                     |                               |
|     |  |            |            |                 |                   |                      |   |                      |                        |                                     | nil                           |
| 44  | SH.VINOD YADAV   | North-West |            |                 |                   |                      |   |                      |                        |                                     |                               |
|     |  |            |            |                 |                   |                      |   |                      |                        |                                     | nil                           |
| 45  | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)          | North      |            |                 |                   |                      |   |                      |                        |                                     |                               |
|     |  |            |            |                 |                   |                      |   |                      |                        |                                     | nil                           |
| 46  | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)                | SOUTH-WEST |            | Commercial Suit | CS COMM. 385/2024 | 02.08.2024           | STATE BANK OF INDIA VS VIKAS KUMAR RAJBHAR            | SUNIL SEHRAWAT       | 9999330725             | DELHILAWYERS76@YAHOO.CO.IN          | 31.07.2024                    |
|     |  |            |            | Commercial Suit | CS COMM. 386/2024 | 03.08.2024           | SAMSONITE IP HOLDING VS MD. ZAHIR                     | GAUTAM BHASIN        | 9999093893             | eludication.legal@outlook.com       | 22.07.2024                    |
|     |  |            |            | Commercial Suit | CS COMM. 390/2024 | 12.08.2024           | SNEH BIOTECH PRIVATE LTD. VS FLEBO.IN PRIVATE LIMITED | RISHI SOOD           | 9650133112             | Rishisoodadvocate@gmail.com         | 07.08.2024                    |
|     |  |            |            | Commercial Suit | CS COMM. 393/2024 | 13.08.2024           | M/S JAK WOOD CRAFT V/S N.K.SALES                      | POONAM RINAL         | 9643501636             | Contact@Prelegalhelps.com           | 05.08.2024                    |
|     |  |            |            | Commercial Suit | CS COMM. 394/2024 | 14.08.2024           | M/S MOGLI LABS(INDIA) PVT. LTD. VS M/S SB DESIGNS     | TARUN VERMA          | 9874195838             | estarunverma@gmail.com              | 10.08.2024                    |

| No. | Court | District | Court Room | Case Type       | Case Number | Date of Registration | Petitioner Name VS Respondent Name   | Advocate Name        | Advocate Mobile Number | Advocate email ID                | Date of Payment Court Fees |
|-----|-------|----------|------------|-----------------|-------------|----------------------|--|----------------------|------------------------|----------------------------------|----------------------------|
|     |       |          | 603        | Commercial Suit | CS 395/2024 | 14.08.2024           | M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S BABAL FASHION                          | TARUN VERMA          | 9874195838             | estaranverma@gmail.com           | 09.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 396/2024 | 14.08.2024           | M/S MOGLI LABS (INDIA) PVT. LTD. VS RITU MATHUR                                | TARUN VERMA          | 9874195838             | estaranverma@gmail.com           | 09.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 397/2024 | 14.08.2024           | M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S ANJANEYA TRADING AND MANUFACTURING CO. | TARUN VERMA          | 9874195838             | estaranverma@gmail.com           | 13.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 405/2024 | 17.08.2024           | CHAPTER 4 CORP DBA SUPREME VS ASHOK KUMAR                                      | GAUTAM BHASIN        | 9999306881             | eludication.legal@outlook.com    | 16.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 406/2024 | 17.08.2024           | BRAHAM PRAKASH VS RELIANCE INFRASTRUCTURE LIMITED                              | NEERAJ SOOD          | 9718045538             | nrj.sood09@gmail.com             | 14.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 408/2024 | 20.08.2024           | IDBI BANK LIMITED VS KAVITA DEVI   | SATISH KUMAR         | 9213905829             | manish@kifindia.com              | 29.07.2024                 |
|     |       |          | 603        | Commercial Suit | CS 410/2024 | 21.08.2024           | PRIVATE LIMITED VS M/S RAYFUEL ENERCON PRIVATE LIMITED                         | YASHPREET SINGH      | 9911998109             | LAWYERYASHPREET@GMAIL.COM        | 12.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 413/2024 | 23.08.2024           | HEALTH SERVICES PVT LTD. VS ASTRANOVA BIOTECH PVT LTD.                         | TURFEE HAIDER        | 9810078786             | advocateurfעהaidersyed@gmail.com | 21.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 414/2024 | 23.08.2024           | INDIAN OVERSEAS BANK VS M/S IDEA CREATION                                      | SUBHASH KUMAR JHA    | 9810840045             | SKJhaassociates@yahoo.com        | 30.07.2024                 |
|     |       |          | 603        | Commercial Suit | CS 417/2024 | 27.08.2024           | CONSTRUCTION COMPANY VS M/S SUNSKY INFRASTRUCTURE INDIA PVT LTD.               | HIMANSHU KHATWANI    | 9999837434             | not provided                     | 23.07.2024                 |
|     |       |          | 603        | Commercial Suit | CS 425/2024 | 30.08.2024           | CONSTRUCTION INDIA PVT LTD. VS M/S MILKY FASHIONS CLOTHES PVT LTD.             | VAIBHAV SINHA        | 9810472854             | sinhavaibhav@rediffmail.com      | 14.01.2019                 |
|     |       |          | 603        | Commercial Suit | CS 426/2024 | 30.08.2024           | UNION BANK OF INDIA VS RAJPAL KARHANA  | JITENDRA GARD        | 9810197621             | jitendergargadv@gmail.com        | 21.08.2024                 |
|     |       |          | 603        | Commercial Suit | CS 427/2024 | 30.08.2024           | RAJINDER KUMAR KARIRO VS M/S DHRUVI FOODS AND HOSPITALITY PVT LTD.             | RAJEEV KUMAR CHAUHAN | 9810782793             | rajeevchauhan46707@gmail.com     | 27.07.2024                 |
|     |       |          | 603        | Commercial Suit | CS 428/2024 | 30.08.2024           | M/S PRAKASH PIPES LIMITED VS M/S UJJAWAL AGROTECH                              | AVTAR SINGH          | 9810910333             | avtarsingh786@yahoo.com          | 29.07.2024                 |
|     |       |          | 603        | Commercial Suit | CS 432/2024 | 31.08.2024           | M/S AGNI DEVICES PVT LTD VS M/S RJA PROJECTS PVT LTD                           | RAJAN BAJAJ          | 9910728882             | adv.rajانبajaj@gmail.com         | 03.04.2024                 |

| No. | Court  | District   | Court Room | Case Type       | Case Number                | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name          | Advocate Mobile Number | Advocate email ID                   | Date of Payment Court Fees |
|-----|--|------------|------------|-----------------|----------------------------|----------------------|---|------------------------|------------------------|-------------------------------------|----------------------------|
| 47  | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.   | SOUTH-WEST | 603        | Commercial Suit | CS COMM. 433/2024          | 31-08-2024           | M/S ALL WAYS LOGISTICS INDIA PVT LTD. VS PANTHER LOGISTICS PVT LTD                    | S.K.TIWARI             | 9811479499             | legalaffair.133@gmail.com           | 29-04-2024                 |
|     |  |            | 613        | Commercial Suit | CS (COMM)/399/2024         | 16-08-2024           | State Bank Of India Vs DOLLY AHUJA  | Sh. ADAITA KUMAR ROUTH | 9999132159             | akroutadvocate@gmail.com            | 45510                      |
|     |  |            | 613        | Commercial Suit | CS (COMM)/400/2024         | 16-08-2024           | WRANGLER APPARELS CORP Vs Ashok Kumar   | Sh. Gautam Bhasin      | 9999306881             | eludication.legal@outlook.com       | 13-08-2024                 |
|     |  |            | 613        | Commercial Suit | CS (COMM)/392/2024         | 13-08-2024           | J S HOSPITALITY SERVICES PVT LTD Vs M/S TRIOM HOSPITALITY                             | Sh. VIKAS TOMAR        | 9811607053             | nimishmishra9@gmail.com             | 05-08-2024                 |
|     |  |            | 613        | Commercial Suit | CS (COMM)/391/2024         | 12-08-2024           | Jcc Tiles Pvt Ltd Vs Shapoorji Pallonji And Co Pvt Ltd                                | Sh. Manish Verma       | 9899951140             | advocatemanishverma349@gmail.com    | 24-07-2024                 |
|     |  |            | 613        | Commercial Suit | CS (COMM)/387/2024         | 05-08-2024           | Manish Ranjan Vs C K Pandey   | Sh. RAVI KUMAR         | 8130635102             | advocateravikumaroo1@gmail.com      | 01-08-2024                 |
| 48  | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH-WEST | 614        | COMMERCIAL SUIT | CS (COMM)/388/2024         | 06-08-2024           | Puma Se Vs Harichandra Nathu Rao  | MR. GAUTAM BHASIN      | 9999306881             | ELUDICATION LEGAL@OUTLOOK.COM       | 22-07-2024                 |
|     |  |            | 614        | EXECUTION       | Execution (Comm.)/160/2024 | 07-08-2024           | Punjab National Bank Vs Hariom Industries   | MR. SAURAV BHASIN      | 9899331166             | SAURAVBHASIN10@GMAIL.COM            | N/A                        |
|     |  |            | 614        | EXECUTION       | Execution (Comm.)/162/2024 | 07-08-2024           | Punjab National Bank Vs M/S K Enterprises And Anr.                                    | MR. SAURAV BHASIN      | 9899331166             | SAURAVBHASIN10@GMAIL.COM            | N/A                        |
|     |  |            | 614        | EXECUTION       | Execution (Comm.)/165/2024 | 12-08-2024           | M/S Kraft Land India Vs M/S Nysaa Retail Ltd  | MR. SNAVEEN KR JAIN    | 9136136336             | ADVSKJAIN@GMAIL.COM                 | N/A                        |
|     |  |            | 614        | ARBITRATION     | ARB. A. (COMM.)/8/2024     | 14-08-2024           | Highways Authority Of India Vs Ms Intercontinental Consultants And Technocrats Pvt Lt | MR. C.S. CHAUHAN       | 9810464514             | CHHINNBHAL CHAUHAN@GMAIL.COM        | N/A                        |
|     |  |            | 614        | COMMERCIAL SUIT | CS (COMM)/398/2024         | 14-08-2024           | Jak Wood Craft, Through Its Ar, Mohd Yusuf Vs Ashish Interbuild Pvt Ltd               | MS. POONAM             | 9643501636, 9718516363 | CONTACT@PR LEGALHELPS.COM           | 05-08-2024                 |
|     |  |            | 614        | EXECUTION       | Execution (Comm.)/317/2020 | 16-08-2024           | M/ S Malbros Holdings Pvt. Ltd. Vs Ravi Pal Udhar And Anr.                            | MS. MANSI CHADHA       | 9910772005             | CHADHAAND ASSOCIATES@REDIFFMAIL.COM | N/A                        |
|     |  |            | 614        | COMMERCIAL SUIT | CS (COMM)/411/2024         | 22-08-2024           | Bank Of India Vs Savor Impex Private Limited  | MR. SAURABH MALIK      | 9250723065             | SAM001OH@GMAIL.COM                  | 12-08-2024                 |
|     |  |            | 614        | EXECUTION       | Execution (comm)/322/2024  | 22-08-2024           | Canara Bank Vs M/S Shri Satnamji Help Group Ors                                       | MS. MAMTA PAL          | 9873270564             | MAMTA.PAL01@GMAIL.COM               | N/A                        |

| No. | Court  | District   | Court Room | Case Type       | Case Number                | Date of Registration | Petitioner Name VS Respondent Name  | Advocate Name                 | Advocate Mobile Number | Advocate email ID                   | Date of Payment of Court Fees |
|-----|--|------------|------------|-----------------|----------------------------|----------------------|---|-------------------------------|------------------------|-------------------------------------|-------------------------------|
|     |  |            |            | COMMERCIAL SUIT | CS (Comm) 416/2024         | 24.08.2024           | Indian Bank Vs M/S Goyal General Store  | MR. ANKIT DAGAR               | 7827272828             | ADVANKITDAGAR@HOTMAIL.COM           | 22.08.2024                    |
|     |  |            |            | MISCELLANEOUS   | MISC DJ ADJ/3891/2024      | 24-08-2024           | Bijesh Vayalpra Vs Punjab Bank Through Dureja Manager                                 | MR. MANISH SHANKAR SRIVASTAVA | 9810577026             | MSSRIVASTAVA@GMAIL.COM              | N/A                           |
|     |  |            |            | EXECUTION       | Execution (Comm.)/325/2024 | 27-08-2024           | Jayant Nagar Rich Earth Infratel Pvt Ltd  | MR. AMIT MADAAN               | 9999653376             | 88.AMADAAN@GMAIL.COM                | N/A                           |
|     |  |            |            | EXECUTION       | Execution (Comm.)/326/2024 | 27-08-2024           | State Bank Of India Vs Mr Hrudayanand Padhi, Prop Of Ms H N Padhi Provision Store     | MR. A.K. ROUT                 | 9999132159             | AKROUTADVOCATE@GMAIL.COM            | N/A                           |
|     |  |            |            | COMMERCIAL SUIT | CS (COMM)/418/2024         | 28-08-2024           | M/S Omsons Marketing Pvt Ltd Vs Nargesh Kumar   | MR. IRSHAD AHMAD              | 9811962836             | ADV.IRSHAD1@GMAIL.COM               | 06.08.2024                    |
|     |  |            |            | COMMERCIAL SUIT | CS (COMM)/419/2024         | 28-08-2024           | Through Its Proprietor Lalit Kumar Vs Anjit Infracon Through Its Partner Rohit Mangal | MR. YAKSH GARG                | 9560846436             | ROHIT.PRAKASHLEGALADVISER@GMAIL.COM | 23.07.2024                    |
|     |  |            |            | COMMERCIAL SUIT | CS (COMM)/420/2024         | 28-08-2024           | Through Shreyansh Kumar Vs Neelam Sharma Proprietor Of M/S Digital Zone               | MR. AJAY SHARMA               | 9891399593             | AJAYSHARMA2635@GMAIL.COM            | 07.08.2024                    |
|     |  |            |            | EXECUTION       | Execution (Comm.)/327/2024 | 31-08-2024           | The Balussery Benefit Chit Fund Pvt Ltd Vs M/S S.N. Trading                           | MR. ARUN SHARMA               | 9818440502             | AAKIARUN@GMAIL.COM                  | N/A                           |
|     |  |            |            | EXECUTION       | Execution (Comm.)/328/2024 | 31-08-2024           | State Bank Of India, Vs Arun Kumar Sharma   | MR. A.K. ROUT                 | 9999132159             | AKROUTADVOCATE@GMAIL.COM            | N/A                           |
|     |  |            |            | COMMERCIAL SUIT | CS (COMM)/429/2024         | 31-08-2024           | Indian Overseas Bank Vs Anushka Trading Company                                       | MR. SUBHASH KUMAR             | 9810840045             | SKHAASSOCIATES@YAHOO.COM            | 24.08.2024                    |
|     |  |            |            | COMMERCIAL SUIT | CS (COMM)/430/2024         | 31-08-2024           | Canara Bank Vs Annapurna Tawachapati Supplier   | MR. SUBHASH KUMAR             | 9810840045             | SKHAASSOCIATES@YAHOO.COM            | 24.08.2024                    |
|     |  |            |            | EXECUTION       | Execution (Comm)158/2024   | 07-08-2024           | Punjab National Bank Vs The Hait World  | MR. SAURAV BHASIN             | 9899331166             | SAURAVBHASIN10@GMAIL.COM            | N/A                           |
|     |  |            |            | EXECUTION       | Execution (Comm)159/2024   | 07-08-2024           | Punjab National Bank Vs Partu Gambhir   | MR. SAURAV BHASIN             | 9899331166             | SAURAVBHASIN10@GMAIL.COM            | N/A                           |
|     |  |            |            | EXECUTION       | Execution (Comm)160/2024   | 07-08-2024           | Punjab National Bank Vs. M/s Rasva & Anr.   | MR. SAURAV BHASIN             | 9899331166             | SAURAVBHASIN10@GMAIL.COM            | N/A                           |
| 49  | SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-03 | SOUTH-WEST |            | CS(COMM)        | 389/2024                   | 06.08.2024           | SVR ASSOCIATES VS TRIBHUAN PRASAD INFRA PVT LTD.                                      | ASHOK KR. UPMANU              | 9313080071             | adv.akupmanu@gmail.com              | 31.07.2024                    |



| No. | Court | District | Court Room | Case Type        | Case Number | Date of Registration | Petitioner Name VS Respondent Name   | Advocate Name                               | Advocate Mobile Number | Advocate email ID                 | Date of Payment of Court Fees |
|-----|-------|----------|------------|------------------|-------------|----------------------|--|---|------------------------|-----------------------------------|-------------------------------|
|     |       |          | 509        | EXECUTION (COMM) | 164/2024    | 08.08.2024           | M/S GEE TEE TRADING VS SHREE BALAJI AUTO ELECTRIC WORKS                    | KSHITIJ AGGARWAL                            | 9927020390             |                                   |                               |
|     |       |          | 509        | CS(COMM)         | 401/2024    | 16.08.2024           | EXACTO AND SOLUTIONS PVT. LTD. VS G S DEVELOPERS AND CONTRACTORS PVT. LTD. | SHRAVEEN KR VERMA                           | 9873130563             | exactoandco@gmail.com             | 14.08.2018                    |
|     |       |          | 509        | CS(COMM)         | 402/2024    | 16.08.2024           | STATE BANK OF INDIA VS INDER SINGH RATHI PAINTS                            | SUNIL SEHRAWAT                              | 7827249904             | delhilawyers76@yahoo.co.in        | 02.08.2024                    |
|     |       |          | 509        | CS(COMM)         | 403/2024    | 16.08.2024           | STATE BANK OF INDIA VS MUKESH KUMAR  | SUNIL SEHRAWAT                              | 7827249904             | delhilawyers76@yahoo.co.in        | 31.07.2024                    |
|     |       |          | 509        | CS(COMM)         | 404/2024    | 16.08.2024           | MOGLI LABS INDIA PVT. LTD. VS SUSHMITA DEY                                 | TARUN VERMA                                 | 9871495838             | estaranverma@gmail.com            | 12.08.2024                    |
|     |       |          | 509        | CS(COMM)         | 407/2024    | 20.08.2024           | PUMA SE VS ASHOK KUMAR   | GAUTAM BHASIN                               | 9999306881, 9999093893 | advocateurfeehaidersyed@gmail.com | 20.07.2024                    |
|     |       |          | 509        | CS(COMM)         | 409/2024    | 21.08.2024           | ASICS CORPORATION VS SHILPA & ORS.   | GAUTAM BHASIN                               | 9999306881, 9999093893 | advocateurfeehaidersyed@gmail.com | 17.08.2024                    |
|     |       |          | 509        | CS(COMM)         | 412/2024    | 23.08.2024           | PUMA SE VS SHILPA & ORS.   | GAUTAM BHASIN                               | 9999306881, 9999093893 | advocateurfeehaidersyed@gmail.com | 17.08.2024                    |
|     |       |          | 509        | EXECUTION (COMM) | 319/2024    | 24.08.2024           | M/S V G PROJECTS VS M/S RSM PROJECTS & ENGINEERS PVT LTD.                  | ABHISHEK SIROHI                             | 9999281570, 9350124869 | yatendrasirohi@hotmail.com        |                               |
|     |       |          | 509        | CS(COMM)         | 415/2024    | 24.08.2024           | MASCOT HEALTH SERIES PVT LTD VS PRECIA PHARMA PVT LTD.                     | TURFEE HAIDER                               | 9810078786             | advocateurfeehaidersyed@gmail.com | 21.08.2024                    |
|     |       |          | 509        | OMP (COMM)       | 17/2024     | 24.08.2024           | M/S VISION INDIA AYURVED PVT. LTD. V/S N. K. SHARMA                        | SRIVASTAVA                                  | 9811405665             | advocatesrivastavas@gmail.com     | 14.08.2024                    |
|     |       |          | 509        | CS(COMM)         | 421/2024    | 29.08.2024           | SARLA BHATIA VS A & P STYLES   | AMARJEET SINGH                              | 9811680828             | amarjitshaheer@gmail.com          | 12.08.2024                    |
|     |       |          | 509        | CS(COMM)         | 422/2024    | 30.08.2024           | KUNAL SHARMA VS MANSI AGGARWAL ANR.  | LAW IN TOTO LITIGATION AND CONSULTANCY FIRM | 9911219953             | advocaterohit9805@gmail.com       | 06.08.2024                    |
|     |       |          | 509        | CS(COMM)         | 423/2024    | 30.08.2024           | CANARA BANK VS KRANTI SELF HELP GROUP                                      | SUBHASH KR. JHA                             | 9810840045             | skjhaassociates@yahoo.com         | 24.08.2024                    |
|     |       |          | 509        | CS(COMM)         | 424/2024    | 30.08.2024           | INDIAN OVERSEAS BANK VS KIDS PARADISE                                      | SUBHASH KR. JHA                             | 9810840045             | skjhaassociates@yahoo.com         | 24.08.2024                    |

| No.          | Court | District | Court Room | Case Type | Case Number | Date of Registration | Petitioner Name VS Respondent Name  | Advocate | Advocate Mobile Number | Advocate email ID      | Date of Payment | e- of Court Fees |
|--------------|-------|----------|------------|-----------|-------------|----------------------|---|----------|------------------------|------------------------|-----------------|------------------|
|              |       |          | 509        | CS(COMM)  | 431/2024    | 31.08.2024           | M/S PRAKASH GURBAKSH PIPES LTD. V/S SINGH & M/S GEE PEEASHWANI LTD. PVT.KR. DHAMIJA |          | 9810910333             | avtarsingh78@yahoo.com | 29.07.2024      |                  |
| <b>Total</b> |       |          |            |           | <b>599</b>  |                      |   |          |                        |                        |                 |                  |

List of cases in which Electronic Service of process has taken place during the month of August 2024

| Sr. No. | Court  | District | Court Room | Case Type | Case No.           | Date of Registration | Petitioner Name                 | Respondent Name | Advocate   | Advocate Mobile Number     | Advocate email ID | Date of Electronic Service Process |
|---------|--|----------|------------|-----------|--------------------|----------------------|---------------------------------|-----------------|------------|----------------------------|-------------------|------------------------------------|
| 1       | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01               | CENTRAL  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 2       | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02                    | CENTRAL  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 3       | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 4       | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04                     | CENTRAL  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 5       | SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05                    | CENTRAL  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 6       | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI                    | CENTRAL  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 7       | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07                    | CENTRAL  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 8       | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08                            | Central  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 9       | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09                           | Central  | NIL        |           |                    |                      |                                 |                 |            |                            |                   |                                    |
| 10      | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT                              | Central  | 307        | Civil     | CS (COMM)/587/2024 | 10-05-2024           | Vinesh Sharma Vs Mohd Anas Raza | Irfan Ahmed     | 9818379347 | kakra.associates@gmail.com |                   | 14-08-2024                         |

| Sr. No. | Court   | District | Court Room     | Case Type | Case No.            | Date of Registration | Petitioner Name      | Respondent Name                             | Advocate            | Advocate Mobile Number | Advocate email ID           | Date of Electronic Service Process |
|---------|---|----------|----------------|-----------|---------------------|----------------------|----------------------|---|---------------------|------------------------|-----------------------------|------------------------------------|
|         |   |          | 307            | Civil     | CS (COMM)/1242/2023 | 18-09-2023           | VINEET GUPTA         | Vs BHADDER SAIN GUPTA                       | Rajni Chauhan       | 9312838674             | advrajnichauhan@yahoo.com   | 09-08-2024                         |
|         |   |          | 307            | Civil     | CS (COMM)/460/2024  | 15-04-2024           | Abhishek Gupta       | Vs M/s Shubh Automotive Accessories Pvt Ltd | Brijesh Kumar Gupta | 8506092366             | brijeshkgupta2016@gmail.com | 06-08-2024                         |
| 11      | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central  | COURT ROOM 310 | CS (COMM) | CS (COMM)/742/2024  | 06-07-2024           | RAM LAL CHANDRA LTD. | RAM (INDIA) Vs SHEHBAZ STREET WEAR          | Anil Anand(P),      | 9811721209             | anilnando68@gmail.com       | 02-08-2024                         |
|         |   |          | COURT ROOM 310 |           | OMP (COMM)/683/2024 | 12-07-2024           | IDFC FIRST BANK LTD  | Vs RAJA SAROJ                               | MAYANK MAHAJAN(P),  | 9873347330             | mayank_mahajan05@gmail.com  | 02-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM) | CS (COMM)/355/2024  | 13-03-2024           | M/s Srv Impex        | Vs M/s Mani Plastic Store                   | Dharmender Azad     | 9811534488             | dharmenderazad@yahoo.com    | 09-08-2024                         |
|         |   |          | COURT ROOM 310 |           | OMP (COMM)/755/2024 | 12-07-2024           | IDFC FIRST BANK LTD  | Vs ANIL PASWAN                              | MAYANK MAHAJAN(P),  | 9873347330             | mayank_mahajan05@gmail.com  | 09-08-2024                         |
|         |   |          | COURT ROOM 310 |           | OMP (COMM)/754/2024 | 12-07-2024           | IDFC FIRST BANK LTD  | Vs SHAKEEL QURESHI                          | MAYANK MAHAJAN(P),  | 9873347330             | mayank_mahajan05@gmail.com  | 09-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM) | CS (COMM)/705/2023  | 28-04-2023           | KRBL LIMITED         | Vs CHAMAN LAL SETIA EXPORTS LTD             | S.K. Bansal         | 9599800364             | legal@unit.edworld.co.in    | 13-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM) | CS (COMM)/791/2024  | 22-07-2024           | M/s NITIN PLASTIC    | Vs M/s SHAKTI ENTERPRISES                   | Rohit Gour(P),      | 8486057784             | gaur958@gmail.com           | 13-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM) | CS (COMM)/3988/2021 | 07-10-2021           | ICICI BANK LTD       | Vs SANWAR MAL                               | Chetna Bhalla       | 9818280772             | punitbhalla@gmail.com       | 13-08-2024                         |

| Sr. No. | Court No.   | District | Court Room     | Case Type    | Case No.             | Date Registration | Petitioner Name                                       | Respondent Name      | Advocate                 | Advocate Mobile Number | Advocate email ID                | Date of Electronic Service Process |
|---------|---|----------|----------------|--------------|----------------------|-------------------|---|----------------------|--------------------------|------------------------|----------------------------------|------------------------------------|
|         |   |          | COURT ROOM 310 | CS (COMM)    | CS (COMM)/781/2024   | 19-07-2024        | CHIRAG GUPTA GANPATI ENTERPRISES                      | Vs RITA SANGHAVI(P), |                          | 9953413632             | adv.rita.singhavi@gmail.com      | 13-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM)    | OMP (COMM.)/298/2024 | 10-08-2024        | Deb Bank Ltd Vs Shoyab Iqbal and Anr                  |                      | ANISH BHOLA(P)           | 9811452022             | Anish_bhola17@yahoo.com          | 17-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM)    | CS (COMM)/818/2024   | 27-07-2024        | JATIN SHARMA AMIT OBEROI                              | Vs                   | Muddassir Daiyyan(P)     | 9818712378             | muddassir.daiyyan@gmail.com      | 17-08-2024                         |
|         |   |          | COURT ROOM 310 |              | OMP (COMM.)/79/2024  | 02-08-2024        | RAJ KUMAR Vs M/s EQUITAS FINANCE BANK LTD.            |                      | Deepak Yadav(P),         | 9999980081             | DeepakYadavAdvocate@gmail.com    | 20-08-2024                         |
|         |   |          | COURT ROOM 310 |              | OMP (COMM.)/58/2024  | 20-07-2024        | LOKESH YADAV URGO LIMITED                             | Vs                   | Farun Mehra(P),          | 9267919004             | farunmehra@gmail.com             | 28-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM)    | CS (COMM)/871/2024   | 09-08-2024        | M/s CAPITAL PLASTIC HOUSE Vs M/s HINDUSTON INDUSTRIES |                      | KRISHAN KUMAR SINGH(P),  | 9810673660             | advkksingh@gmail.com             | 29-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM)    | CS (COMM)/736/2024   | 05-07-2024        | M/s LEATHER COMPANY Vs SHRI INDER ARORA               |                      | jitender Singh Lamba(P), | 9891939468             | lamba.jitendraadvocate@gmail.com | 29-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM)    | CS (COMM)/343/2024   | 07-03-2024        | M/s Agrico Organics Vs M/s Pax Chem Limited And ors   |                      | Kunal Madan(P),          | 9717468652             | Kunalmadan@kmalanoffice.com      | 29-08-2024                         |
|         |   |          | COURT ROOM 310 | CS (COMM)    | CS (COMM)/843/2024   | 03-08-2024        | PUNEET GOYAL MOHAN TRADING CO AND ORS                 | Vs                   | Sunil Gupta              | 8860313311             | advsg@yahoo.com                  | 29-08-2024                         |
| 12      | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | Central  | 401            | OMP (I) COMM | 746/2024             | 26.07.2024        | IDFC V/S NIRANJAN                                     |                      | MAYANK MAHAJAN           | 98733347330            | MAYANK MAHAJAN 95@YAHOO.COM      | 06.08.2024                         |





| Sr. No. | Court   | District  | Court Room | Case Type       | Case No.   | Date of Registration | Petitioner Name                                       | Respondent Name | Advocate                   | Advocate Mobile Number | Advocate email ID | Date of Electronic Service Process |
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| 20      | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | NIL        |                 |            |                      |   |                 |                            |                        |                   |                                    |
| 21      | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)  | NEW DELHI | 25         | CS (COMM.)      | 128 / 2023 | 10.05.2018           | L'OREAL VS ONENESS ENTERPRISES                        |                 | SH. KAMAL NARESH           | 9996605966             | 03.08.2024        |                                    |
|         |   |           |            | CS (COMM.)      | 129 / 2023 | 10.05.2018           | L'OREAL VS GRAPHICS TRADERS                           |                 | SH. KAMAL NARESH           | 9996605966             | 03.08.2024        |                                    |
|         |   |           |            | CS (COMM.)      | 130 / 2023 | 10.05.2018           | L'OREAL VS RELIABLE ENTERPRISES                       |                 | SH. KAMAL NARESH           | 9996605966             | 03.08.2024        |                                    |
|         |   |           |            | CS (COMM.)      | 23 / 2018  | 02.11.2018           | ANAND GOEL Vs RAJAN POLYPLASTAN PVT LTD AND OTHERS    |                 | MR. SUDARSHAN KUMAR BANSAL | NOT PROVIDED           | 03.08.2024        |                                    |
|         |   |           |            | CS (COMM.)      | 488 / 2024 | 05.06.2024           | GOLDMADAL ELECTRICALS LTD. Vs SULTAN SINGH            |                 | SH. KAMAL NARESH           | 9996605966             | 08.08.2024        |                                    |
|         |   |           |            | OMP (COMM.)     | 138 / 2024 | 07.06.2024           | M/s ENTERPRISES PVT.LTD. Vs Ms LINK TELECOM PVT. LTD. | GDN             | SH. PARVEZ ALAM KHAN       | 971190303              | 03.08.2024        |                                    |
|         |   |           |            | CS (COMM.)      | 414 / 2024 | 10.05.2024           | CARPET THROUGH BAJAJ Vs SAAMBY VALLEY LIMITED         | COUTURE RASHI   | MR. AVSHI MALIK            | 9871921015             | 12.08.2024        |                                    |
|         |   |           |            | OMP (I) (COMM.) | 228 / 2024 | 01.06.2024           | HERO FINCORP LTD. VS P. S. CONSTRUCTION               |                 | MR. MAYANK MAHAJAN         | 9811169891             | 12.08.2024        |                                    |
|         |   |           |            | OMP (COMM.)     | 42 / 2024  | 23.02.2024           | K C PALANISAMY Vs ALL INDIA DRAVIDA MUNNETR KAZHAGAM  |                 | SH. O. N SHARMA            | 9971357074             | 13.08.2024        |                                    |



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|---------|--|-----------|----------------------|--|-------------------------|-------------------|--|---------------------------|------------------------|--------------------------|------------------------------------|
|         |  |           |                      | CS (COMM.)                                       | 167 / 2024              | 22.02.2024        | WOLTERS KLUWER (INDIA) PVT LTD Vs M/s BOOK SOURCE                    | SUSHANT SINGHAL           | 9971133684             | 13.08.2024               |                                    |
|         |  |           |                      | CS (COMM.)                                       | 70 / 2024               | 20.01.2024        | BANK OF INDIA Vs SATYENDRA PAL SINGH                                 | MS. POONAM                | 9910599511             | 27.08.2024               |                                    |
|         |  |           |                      | OMP (I) (COMM.)                                  | 70 / 2024               | 15.03.2024        | KOTAK MAHINDRA PVT LTD Vs BHARAT AGGARWAL                            | MR. GAMBHIR SINGH CHAUHAN | 9811740125             | 27.08.2024               |                                    |
|         |  |           |                      | OMP (I) (COMM.)                                  | 70 / 2024               | 15.03.2024        | KOTAK MAHINDRA PVT LTD Vs BHARAT AGGARWAL                            | MR. GAMBHIR SINGH CHAUHAN | 9811740125             | 27.08.2024               |                                    |
|         |  |           |                      | CS (COMM.)                                       | 389 / 2024              | 01.05.2024        | CANARA BANK Vs THAMIZHANBAN K  | ABDUS SAMAD               | 9990042642             | 27.08.2024               |                                    |
| 22      | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03  | NEW DELHI | 24                   | Suit for recovery                                | CS(COMM)/468/24         | 45442             | KHAIRA TOURISTS TAXI SERVICES VS TOYOTA FINANCIAL SERVICES PVT. LTD. | DINESH KUMAR              | 9990527463             | 45532                    |                                    |
|         |  |           |                      | Suit for permanent injunction                    | CS(COMM)/392/24         | 45414             | CONDOR FOOTWEAR INDIA LTD. VS META PLATFORM INC                      | PUNEET AHUJA              | 9999054886             | 45532                    |                                    |
|         |  |           |                      | Petition u/s 9 of Arbitration & Conciliation Act | OMP (I) & COMM/230/2024 | 45493             | HERO FINCORP LTD VS VAISHNAV ENGINEERING                             | MAYANK MAHAJAN            | 9873347330             | 45505                    |                                    |
| 23      | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)        | SOUTH     | NIL                  |  |                         |                   |  |                           |                        |                          |                                    |
| 24      | MS. ANURADHA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH     | 6, New Court Block-I | Commercial                                       | CS (COMM)/364/2024      | 01.08.2024        | Jai Maa Enterprise Vs Sai Print And Pack                             | PARAS CHAWLA              | 9999148514             | PARAS.CHAWLA34@GMAIL.COM | 01.08.2024                         |

| Sr. No. | Court No. | District | Court Room           | Case Type  | Case No.                   | Date Registration | Petitioner Name   | Respondent Name                               | VS Advocate               | Advocate Mobile Number | Advocate email ID              | Date of Electronic Service Process |
|---------|-----------|----------|----------------------|------------|----------------------------|-------------------|---|---|---------------------------|------------------------|--------------------------------|------------------------------------|
|         |           |          | 6, New Court Block-I | Commercial | Execution (Comm.)/168/2023 | 02.05.2023        | HT MEDIA LTD  | Vs MUKUL VASHISHT PROPRIETOR R SOLUTION       | MADHUR DHINGRA            | 9999467283             | MADHUR@AMASSOCIATES.COIN       | 02.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | OMP (COMM.)/7/2020         | 04.02.2020        | M/S.CHOPRA LAND DEVELOPERS LTD.                         | Vs JATINDER NATH                              | NINAD DOGRA               | 9990090052             | NINAD.DOGRA@GMAIL.COM          | 03.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | CS (COMM)/371/2024         | 05.08.2024        | Akriti Trading Company                                  | Vs Wellness Qed Private Limited               | PARAS CHAWLA              | 9999148514             | PARAS.CHAWLA34@GMAIL.COM       | 05.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | CS (COMM)/116/2024         | 06.03.2024        | Cyber Media Research And Services Limited               | Vs Exemplar Academy Of Beauty Private Limited | LALIT KRISHNA MAHESH WARI | 9911665826             | MMLEGAL55@GMAIL.COM            | 05.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | Execution (Comm.)/36/2024  | 09.04.2024        | M/s Ravi Print Pack Private Limited                     | Vs CRAFTSMITH PVT LTD                         | VAIBHAV JAIN              | 9810729192             | VAIBHAV86@GMAIL.COM            | 09.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | CS (COMM)/394/2024         | 13.08.2024        | RINKI TANWAR THROUGH POA MUNICIPAL CORPORATION OF DELHI | Vs SHARMA                                     | VIKAS SHARMA              | 9810566116             | ADVOCATEVIKASSHARMA1@GMAIL.COM | 13.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | CS (COMM)/388/2024         | 13.08.2024        | SATBIR TANWAR MUNICIPAL CRPORATION OF DELHI             | Vs SHARMA                                     | VIKAS SHARMA              | 9810566116             | ADVOCATEVIKASSHARMA1@GMAIL.COM | 13.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | CS DJ/3963/2024            | 13.08.2024        | SATBIR TANWAR MUNICIPAL CORPORATION OF DELHI            | Vs SHARMA                                     | VIKAS SHARMA              | 9810566116             | ADVOCATEVIKASSHARMA1@GMAIL.COM | 13.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | CS (COMM)/392/2024         | 13.08.2024        | RAMKESH MUNICIPAL CORPORATION OF DELHI                  | Vs SHARMA                                     | VIKAS SHARMA              | 9810566116             | ADVOCATEVIKASSHARMA1@GMAIL.COM | 13.08.2024                         |
|         |           |          | 6, New Court Block-I | Commercial | CS (COMM)/390/2024         | 13.08.2024        | RINKI TANWAR THROUGH POA MUNICIPAL CORPORATION OF DELHI | Vs SHARMA                                     | VIKAS SHARMA              | 9810566116             | ADVOCATEVIKASSHARMA1@GMAIL.COM | 13.08.2024                         |

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|         |                   |          | 6, New Court Block-I  | Commercial | CS (COMM)/389/2024         | 13.08.2024        | GAUTAM TANWAR Vs MUNICIPAL CORPORATION OF DELHI  | VIKAS SHARMA      | 9810566116 | ADVOCAT EVIKASSHARMA1@GMAIL.COM | 13.08.2024        |                                    |
|         |                   |          | 6, New Court Block-I  | Commercial | CS (COMM)/391/2024         | 13.08.2024        | DEEPAK KUMAR KHEMKA Vs YOGESH KUMAR JAISWAL  | S.K.BANSAL        | 26843455   | UNITEDM ARK@UNITEDANDUNITED.COM | 13.08.2024        |                                    |
|         |                   |          | 6, New Court Block-I  | Commercial | Execution (Comm.)/57/2024  | 05.07.2024        | Ishita Construction Raheja Developers Ltd  | Vs RAKESH KUMAR   | 9891194404 | RKSHARMA54@GMAIL.COM            | 22.08.2024        |                                    |
|         |                   |          | 6, New Court Block-I  | Commercial | Execution (Comm.)/311/2023 | 20.11.2023        | ISHITA CONSTRUCTION Vs RAHEJA DEVELOPERS LTD   | RAKESH KUMAR      | 9891194404 | RKSHARMA54@GMAIL.COM            | 22.08.2024        |                                    |
|         |                   |          | 6, New Court Block-I  | Commercial | CS (COMM)/423/2024         | 30.08.2024        | ONKAR INVESTMENTS PVT LTD THROUGH ITS DIRECTOR SHRI JAGANNATH ARORA Vs SHEETU GUPTA SOLE PROPRIETOR OF M/S AAR GEE ENTERPRISES AND ORS | RISHABH GUPTA     | 8586834657 | RISHABGUPTA.LAWYERS@GMAIL.COM   | 30.08.2024        |                                    |
|         |                   |          | 6, New Court Block-I  | Commercial | OMP (COMM.)/7/2020         | 04.02.2020        | M/S.CHOPRA LAND DEVELOPERS PVT. LTD. Vs JATINDER NATH  | NINAD DOGRA       | 9990090052 | NINAD.DOGRA@GMAIL.COM           | 31.08.2024        |                                    |
| 25      | SH. SANDEEP YADAV | South    | 17, New Court Block-I | Commercial | OMP (COMM)/1380/2024       | 29-07-2024        | Cnh Industrial Capital India Pvt Ltd Vs Vishal Singh   | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com        | 07.08.2024        |                                    |
|         |                   |          | 17, New Court Block-I | Commercial | OMP (COMM)/1381/2024       | 29-07-2024        | Cnh Industrial Capital India Pvt Ltd Vs Jaswinder Singh  | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com        | 07.08.2024        |                                    |
|         |                   |          | 17, New Court Block-I | Commercial | OMP (COMM)/1382/2024       | 29-07-2024        | Cnh Industrial Capital India Pvt Ltd Vs Ladh Ram   | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com        | 07.08.2024        |                                    |
|         |                   |          | 17, New Court Block-I | Commercial | OMP (COMM)/1383/2024       | 29-07-2024        | Cnh Industrial Capital India Pvt Ltd Vs Parminder Singh  | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com        | 07.08.2024        |                                    |

| Sr. No. | Court No. | District | Court Room            | Case Type  | Case No.             | Date of Registration | Petitioner Name                         | Respondent Name             | Advocate VS Advocate | Advocate Mobile Number | Advocate email ID          | Date of Electronic Service Process |
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|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1384/2024 | 29-07-2024           | Cnh Industrial Capital India Pvt Ltd    | Guru Stone Crusher          | RAJESH ANGRA(P),     | 9958726491             | jangraadvocate@gmail.com   | 07.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | CS (COMM)/239/2024   | 14-05-2024           | Manash Lifestyle Private Limited        | 4her Collection             | NAGESH KUMHAR(P),    | 9818823289             | info@deyandkumar.com       | 07.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1435/2024 | 01-08-2024           | Kotak Mahindra Prime Limited            | Vs Vikram Singh             | RAJESH ANGRA(P),     | 9958726491             | jangraadvocate@gmail.com   | 08.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/22/2024   | 26-07-2024           | Govt Of Nct Of Delhi                    | M/s Sham Lal Gupta And Sons | Yogesh Saini         | 9990139169             | sainisadvocates@gmail.com  | 08.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1036/2024 | 03-07-2024           | Toyota Financial Services India Limited | Vs Raman Chhoda             | DINESH JAIN(P),      | 8376049807             | advocateas.hok.1@gmail.com | 09.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1037/2024 | 03-07-2024           | Toyota Financial Services India Limited | Vs Manish Nagpal            | DINESH JAIN(P),      | 8376049807             | advocateas.hok.1@gmail.com | 09.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1018/2024 | 02-07-2024           | Toyota Finance Service India Ltd        | Vs Tushar Jaiwant Fatak     | RAJESH ANGRA(P),     | 9958726491             | jangraadvocate@gmail.com   | 12.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1334/2024 | 25-07-2024           | idfc First Bank                         | Vs Vir Singh 913            | MAYANK MAHAJAN(P),   | 9643646534             | parv.mahajan07@gmail.com   | 12.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1335/2024 | 25-07-2024           | idfc First Bank                         | Vs Lalit Kumar 963          | MAYANK MAHAJAN(P),   | 9643646534             | parv.mahajan07@gmail.com   | 12.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1336/2024 | 25-07-2024           | idfc First Bank                         | Vs Diwaker Jha 508          | MAYANK MAHAJAN(P),   | 9643646534             | parv.mahajan07@gmail.com   | 12.08.2024                         |

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|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1337/2024 | 25-07-2024           | Idfc First Bank Vs Mohd Rashid 474                     |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1428/2024 | 01-08-2024           | Axis Bank Ltd Sanjeev Yadav 1519                       |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1429/2024 | 01-08-2024           | Axis Bank Ltd Vs Sahil Nagar 3257                      |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1430/2024 | 01-08-2024           | Axis Bank Ltd Vs Neelam Grover 4539                    |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1431/2024 | 01-08-2024           | Axis Bank Ltd Vs Pradeep Kumar                         |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1462/2024 | 05-08-2024           | Axis Bank Ltd Vs ANJALI 1030                           |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1463/2024 | 05-08-2024           | Axis Bank Ltd Vs BHAWNA KWATRA 785                     |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1434/2024 | 01-08-2024           | Cnh Industrial Capital India Pvt Ltd Vs Harpreet Singh |                 | RAJESH JANGRA(P),  | 9958726491             | jangraadvocate@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1437/2024 | 01-08-2024           | Cnh Industrial Capital India Pvt Ltd Vs Surender Singh |                 | RAJESH JANGRA(P),  | 9958726491             | jangraadvocate@gmail.com | 12.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1515/2024 | 09-08-2024           | Idfc First Bank Ltd Vs DINESH SHOKEEN                  |                 | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 13.08.2024                         |

| Sr. No. | Court | District | Court Room            | Case Type  | Case No.             | Date of Registration | Petitioner Name                           | Respondent Name             | Advocate              | Advocate Mobile Number | Advocate email ID        | Date of Electronic Service Process |
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|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1516/2024 | 09-08-2024           | Idfc First Bank Ltd                       | AJAY HASIJA 7004            | Vs MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 13.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1517/2024 | 09-08-2024           | Idfc First Bank Ltd                       | CHANDAN KUMAR OJHA 7691     | Vs MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 13.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1518/2024 | 09-08-2024           | Idfc First Bank Ltd                       | MOHAN JAISWAL 8703          | Vs MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com | 13.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | CS (COMM)/375/2024   | 07-08-2024           | Union Bank of India                       | Vinita Singhal              | Vs Arvind Sinha(P),   | 9810618195             | arvindsinha1@gmail.com   | 14.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | CS (COMM)/313/2024   | 06-07-2024           | Aman Travels Ltd                          | Milestone Tours And Travels | Vs Vikrant Hudda(P),  | 9990969164             | hoodamukeshadv@gmail.com | 20.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | CS (COMM)/159/2024   | 04-04-2024           | Millennium Cophorne International Limited | Aftab Nasir Chakra          | Vs Abhineet Kalia(P), | 26920500               | tabhay@AMSShardul.com    | 20.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1129/2024 | 11-07-2024           | Idfc First Bank Ltd                       | Khalda Gaffar               | Vs SANJEEV PATHAK(P), | 8285002852             | litigation@srslegal.com  | 22.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1134/2024 | 11-07-2024           | Idfc First Bank Ltd                       | Manoj Om                    | Vs SANJEEV PATHAK(P), | 8285002852             | litigation@srslegal.com  | 22.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1076/2024 | 08-07-2024           | Idfc First Bank Ltd                       | Rakesh Shanker              | Vs SANJEEV PATHAK(P), | 8285002852             | litigation@srslegal.com  | 22.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1077/2024 | 08-07-2024           | Idfc First Bank Ltd                       | Mauvin Malik                | Vs SANJEEV PATHAK(P), | 8285002852             | litigation@srslegal.com  | 22.08.2024                         |

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|---------|-----------|----------|-----------------------|------------|----------------------|-------------------|---|--------------------------------|--------------------|------------------------|----------------------------|------------------------------------|
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1128/2024 | 11-07-2024        | Idfc First Bank Ltd                     | Vs Choudhary Piyush Singh Nain | SANJEEV PATHAK(P), | 8285002852             | litigation@srslegal.com    | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1130/2024 | 11-07-2024        | Idfc First Bank Ltd                     | Vs Amar Singh                  | SANJEEV PATHAK(P), | 8285002852             | litigation@srslegal.com    | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1131/2024 | 11-07-2024        | Idfc First Bank Ltd                     | Vs Ankit Singh Chauhan         | SANJEEV PATHAK(P), | 8285002852             | litigation@srslegal.com    | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1277/2024 | 22-07-2024        | Toyota Financial Services India Limited | Vs Arun Kumar Singh            | DINESH JAIN(P),    | 8376049807             | advocateas.hok.1@gmail.com | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1332/2024 | 25-07-2024        | Kotak Mahindra Prime Limited            | Vs Ranisha B                   | RAJESH JANGRA(P),  | 9958726491             | jangraadvocate@gamil.com   | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1333/2024 | 25-07-2024        | Kotak Mahindra Prime Limited            | Vs Rashid A                    | RAJESH JANGRA(P),  | 9958726491             | jangraadvocate@gamil.com   | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1385/2024 | 29-07-2024        | Cnh Industrial Capital India Pvt Ltd    | Vs Kurakula Pavithra           | RAJESH JANGRA(P),  | 9958726491             | jangraadvocate@gamil.com   | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1559/2024 | 13-08-2024        | Idfc First Bank Ltd                     | Vs GIRISH CHAND 5125           | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com   | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1565/2024 | 13-08-2024        | Idfc First Bank Ltd                     | Vs NARVINDER SHARMA            | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com   | 23.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1566/2024 | 13-08-2024        | Idfc First Bank Ltd                     | Vs HARANDAR SINGH MALIK        | MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com   | 23.08.2024                         |

| Sr. No. | Court | District | Court Room            | Case Type  | Case No.             | Date of Registration | Petitioner Name                         | Respondent Name          | VS Advocate           | Advocate Mobile Number | Advocate email ID          | Date of Electronic Service Process |
|---------|-------|----------|-----------------------|------------|----------------------|----------------------|---|--------------------------|-----------------------|------------------------|----------------------------|------------------------------------|
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1572/2024 | 13-08-2024           | Idfc First Bank Ltd                     | ARJUN SINGH              | Vs MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com   | 23.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1580/2024 | 13-08-2024           | Idfc First Bank                         | MANISH KUMAR PANDEY      | Vs MAYANK MAHAJAN(P), | 9643646534             | parv.mahajan07@gmail.com   | 23.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1611/2024 | 14-08-2024           | TOYOTA FINANCIAL SERVICES INDIA LTD     | MEHUL PRAJAPATI          | Vs RAJESH JANGRA(JP), | 9958726491             | jangraadvocate@gmail.com   | 23.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1464/2024 | 15-08-2024           | AXIS BANK LTD                           | KAMLA                    | Vs SANJEEV PATHAK(P), | 8285002852             | litigation@srcslegal.com   | 24.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1465/2024 | 15-08-2024           | AXIS BANK LTD                           | SUNIL VERMA              | Vs SANJEEV PATHAK(P), | 8285002852             | litigation@srcslegal.com   | 24.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1466/2024 | 15-08-2024           | AXIS BANK LTD                           | TASLIM                   | Vs SANJEEV PATHAK(P), | 8285002852             | litigation@srcslegal.com   | 24.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1302/2024 | 14-07-2024           | Foyota Financial Services India Limited | Vs Vineet Saini          | DINESH JAIN(P),       | 8376049807             | advocateas.hok.1@gmail.com | 27.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1303/2024 | 14-07-2024           | Foyota Financial Services India Limited | Vs Sadik R 9802          | DINESH JAIN(P),       | 8376049807             | advocateas.hok.1@gmail.com | 27.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1304/2024 | 14-07-2024           | Foyota Financial Services India Limited | Vs Deepak Kumar 9426     | DINESH JAIN(P),       | 8376049807             | advocateas.hok.1@gmail.com | 27.08.2024                         |
|         |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/1305/2024 | 14-07-2024           | Foyota Financial Services India Limited | Vs Mahesh Kumar Litoriya | DINESH JAIN(P),       | 8376049807             | advocateas.hok.1@gmail.com | 27.08.2024                         |



| Sr. No. | Court No. | District | Court Room            | Case Type  | Case No.             | Date of Registration | Petitioner Name Vs Respondent Name                            | Advocate                | Advocate Mobile Number | Advocate email ID           | Date of Electronic Service Process |
|---------|-----------|----------|-----------------------|------------|----------------------|----------------------|---|-------------------------|------------------------|-----------------------------|------------------------------------|
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1306/2024 | 124-07-2024          | Toyota Financial Services India Limited Vs Satish Yadav       | DINESH JAIN(P),         | 8376049807             | advocateas.hok.1@gmail.com  | 27.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1475/2024 | 107-08-2024          | Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd | RAJEEV KUMAR RANJAN(P), | 9311022104             | ranjan.andcompany@gmail.com | 27.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1295/2024 | 124-07-2024          | Toyota Financial Services India Ltd Vs Supriya Suhas Gaonkar  | RAJESH LANGRA(P),       | 9958726491             | langraadvocate@gmail.com    | 29.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1620/2024 | 116-08-2024          | Idfc First Bank Ltd Vs BUDRAM NAND 7039                       | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajanoo7@gmail.com   | 29.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1621/2024 | 116-08-2024          | Idfc First Bank Ltd Vs MONU YADAV 0309                        | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajanoo7@gmail.com   | 29.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1622/2024 | 116-08-2024          | Idfc First Bank Ltd Vs AMOD KUMAR 6639                        | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajanoo7@gmail.com   | 29.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1623/2024 | 116-08-2024          | Idfc First Bank Ltd Vs NAJIR ALI 6890                         | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajanoo7@gmail.com   | 29.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1624/2024 | 116-08-2024          | Idfc First Bank Ltd Vs GHANSHYAM SHARMA 9192                  | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajanoo7@gmail.com   | 29.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1625/2024 | 116-08-2024          | Idfc First Bank Ltd Vs SUMEET KUMAR YADAV 8262                | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajanoo7@gmail.com   | 29.08.2024                         |
|         |           |          | 17, New Court Block-I | Commercial | OMP (COMM)/1731/2024 | 123-08-2024          | Kotak Mahindra Prime Ltd Vs VISHAL SHARMA 6751                | MAYANK MAHAJAN(P),      | 9643646534             | parv.mahajanoo7@gmail.com   | 30.08.2024                         |

| Sr. No. | Court   | District   | Court Room             | Case Type       | Case No.             | Date of Registration | Petitioner Name                       | Respondent Name        | Advocate            | Advocate Mobile Number | Advocate email ID         | Date of Electronic Service Process |
|---------|---|------------|------------------------|-----------------|----------------------|----------------------|---------------------------------------|------------------------|---------------------|------------------------|---------------------------|------------------------------------|
|         |   |            | 17, New Court Block-I  | Commercial      | OMP (COMM)/1733/2024 | 23-08-2024           | Kotak Mahindra Prime Ltd              | VS GOURAV MAHAJA N(P), | MAYANK              | 9643646534             | parv.mahajanoo7@gmail.com | 30.08.2024                         |
| 26      | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.                | South      | 29, New Court Block-II | Commercial      | ARB A(COMM)/2/2024   | 04-07-2024           | Bela Mathur Vs Tantra Designs Pvt Ltd |                        | Shaini Bhardwaj(P), | Not available          | Not available             | 10.07.2024                         |
| 27      | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | South      | NIL                    |                 |                      |                      |                                       |                        |                     |                        |                           |                                    |
| 28      | SH. LAL SINGH, DISTRICT JUDGE                             | SOUTH-EAST | NIL                    |                 |                      |                      |                                       |                        |                     |                        |                           |                                    |
| 29      | MS. NEELAM SINGH, DISTRICT JUDGE                          | SOUTH-EAST | 14                     | Commercial Suit | CS/COMM/2890/24      | 7/18/24              | BENTLY SYSTEMS VS. ATOMGEO            |                        | ANKUR KATYAL        | N/A                    | N/A                       | 8/2/24                             |
|         |   |            |                        |                 | CS/COMM/27/20/24     | 7/20/24              | M/S PREMIER INFRA VS. OCEAN CONST.    |                        | SUMIT KUMAR         | N/A                    | N/A                       | 8/9/24                             |
|         |   |            |                        |                 | CS/COMM/273/24       | 4/9/24               | STAR COATING VS. M/S NEPTUNE          |                        | MANOJ KUMAR BHAGAT  | N/A                    | N/A                       | 8/9/24                             |
|         |   |            |                        |                 | CS/COMM/2932/24      | 7/30/24              | BENTLY SYSTEMS VS. WATMOV ENGINEERING |                        | ANKUR KATYAL        | N/A                    | N/A                       | 8/23/24                            |
|         |   |            |                        |                 | CS/COMM/2933/24      | 7/31/24              | ACE ENGERY VS. PRABHA                 |                        | TRIBHUVAN           | N/A                    | N/A                       | 8/23/24                            |
|         |   |            |                        |                 | CS/COMM/2952/24      | 8/3/24               | CANARA BANK VS. ADARSH PAL SINH       |                        | KUMAR VISHWAJ EET   | N/A                    | N/A                       | 8/27/24                            |



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| 31      | MS. ANU GROVER BALIGA | SOUTH-EAST | 21         | Execution Petition | EXECUTION (COMM)/191/2024 | 03-08-2024           | Homeshree Housing Finance Limited Vs Arif Malik and anr                   | Nidhi Saini(P),         | Nidhi Saini(P),         | 9654737306             | midhisainio3@gmail.com         | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/2950/2024       | 03-08-2024           | Mujeeb Khalique Vs M/s Nice Frame Private Limited                         | FEROZE AHMAD(P),        | FEROZE AHMAD(P),        | 9810016199             | FEROZEHD@GMAIL.COM             | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/2960/2024       | 05-08-2024           | State Bank Of India Vs Ms Anita   | Dharmendra Singh(P),    | Dharmendra Singh(P),    | 800784740              | NOT MENTIONED                  | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/2968/2024       | 07-08-2024           | State Bank of India Vs Arvind Kumar                                       | Suchita Dixit(P),       | Suchita Dixit(P),       | 8896932838             | AGNIHOTRISUCHITA@GMAIL.COM     | ----                               |
|         |                       |            |            | Arbitration        | OMP (COMM)/67/2024        | 07-08-2024           | M/s TECHNOLOGIES LTD Vs M/S DIGIPY, ENGINEERING LTD                       | TAKABHIJEET SWAROOP(P), | TAKABHIJEET SWAROOP(P), | 9711666059             | ABHIJEETSWAROOP@THEGUILD.CO.IN | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/2969/2024       | 07-08-2024           | GANT AB AND ANR Vs ASHOK KUMAR ANDORS                                     | Shravan Bansal(P),      | Shravan Bansal(P),      | 9650682928             | UNITEDMARK@UNITEDANDUNITED.COM | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/3585/2024       | 09-08-2024           | Bonetti SRL Vs M/S R S ENTERPRISES AND ANR                                | Smd Zunaid(P),          | Smd Zunaid(P),          | 9810199352             | OFFICETPSKANG@GMAIL.COM        | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/3596/2024       | 14-08-2024           | State Bank Of India Vs M/S K D Sales Corporation                          | Ranjay Kumar Sinha(P),  | Ranjay Kumar Sinha(P),  | 9811255673             | LEGALOCRATES@GMAIL.COM         | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/3595/2024       | 14-08-2024           | Ms Nishi Mehra Vs M/s Wte Noida Development Company Private Limited       | Nipun Katyal(P),        | Nipun Katyal(P),        | 9999346557             | ADB.NIPUNKATYAL@GMAIL.COM      | ----                               |
|         |                       |            |            | Commercial Suit    | CS (COMM)/3594/2024       | 14-08-2024           | Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Anr | Girish Bhardwaj(P),     | Girish Bhardwaj(P),     | 9899617989             | ANAND.JHA@ASJLEGAL.IN          | ----                               |

| Sr. No. | Court | District | Court Room | Case Type                 | Case No.                  | Date of Registration | Petitioner Name Vs Respondent Name  | Advocate                        | Advocate Mobile Number | Advocate email ID            | Date of Electronic Service Process |
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|         |       |          |            | Commercial Suit           | CS (COMM)/3593/2024       | 14-08-2024           | Sushil Kumar Vs M/s Bittoo Sondhi   | Ajay Kumar Yadav(P),            | 7007302958             | AJAYYADUVANSHI12@GMAIL.COM   | ---                                |
|         |       |          |            | Commercial Suit           | CS (COMM)/3601/2024       | 16-08-2024           | Tanpreet Singh Kohli Vs Rajeev Ranjan Shukla                                | Pranav Proothi(P),              | 9560205151             | MAIL@UTKASSOCIATES.COM       | ---                                |
|         |       |          |            | Commercial Suit           | CS (COMM)/3609/2024       | 20-08-2024           | Tanpreet Singh Kohli Vs Saket Infradevelopers Private Limited               | Pranav Proothi(P),              | 9560205151             | MAIL@UTKASSOCIATES.COM       | ---                                |
|         |       |          |            | Execution Petition        | EXECUTION (COMM)/215/2024 | 21-08-2024           | JAIVEER SINGH M/S SVENDGAARD LABORATORIES                                   | JITESH JHSVIKRAM SRIVASTAVA(P), | 991087937              | NOT MENTIONED                | ---                                |
|         |       |          |            | Commercial Suit           | CS (COMM)/3614/2024       | 21-08-2024           | DHARAM PAL Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LTD                   | Vipin Chaudhary (P),            | 9873377373             | VIPINCHAUDHARY28@GMAIL.COM   | ---                                |
|         |       |          |            | Execution Petition        | EXECUTION (COMM)/219/2024 | 23-08-2024           | DES RAJ SETHI Vs VIKAS AND ORS  | KAMAL SETHI(P),                 | 9711747766             | ADVOCATEKAMALSETHI@GMAIL.COM | ---                                |
|         |       |          |            | Commercial Suit           | CS (COMM)/3624/2024       | 23-08-2024           | State Bank of India Vs Lance Naik Krishna Nand Simgh @ Krishnanand Singh    | Suchita Dixit(P),               | 8896932838             | AGNIHOTRISUCHITA@GMAIL.COM   | ---                                |
|         |       |          |            | Commercial Suit           | CS (COMM)/3625/2024       | 23-08-2024           | RAVINDER SIWACH Vs HARDIK KAUL  | MANIT MOORJANI(P),              | 9811143754             | MOORJANICHAMBERS@GMAIL.COM   | ---                                |
|         |       |          |            | Commercial Suit           | CS (COMM)/3626/2024       | 23-08-2024           | M/s VGAMA SERVICES PRIVATE LIMITED Vs SRS LIVE TECHNOLOGIES PRIVATE LIMITED | Upendra Kumar Nagar(P),         | 9719610497             | UPENDRANAGAR.92@GMAIL.COM    | ---                                |
|         |       |          |            | Miscellaneous Application | Misc DJ/662/2024          | 27-08-2024           | M/S Alankar Sales Corporation Vs M/S Valeda Herbal Private Limited          | Vivek Saiswal(P),               | 9853058900             | info@eloquenelegal.com,      | ---                                |

| Sr. No. | Court  | District            | Court Room | Case Type   | Case No.  | Date of Registration | Petitioner Name             | Respondent Name                     | VS Advocate        | Advocate Mobile Number | Advocate email ID          | Date of Electronic Service Process |
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| 32      | SH. BHUPESH KUMAR                                      | SOUTH-EAST          | NIL        |             |           |                      |                             |                                     |                    |                        |                            |                                    |
| 33      | MS. NEERA BHARIHOKE, JUDGE(COMMERCIAL COURT)           | DISTRICT SOUTH-EAST | NIL        |             |           |                      |                             |                                     |                    |                        |                            |                                    |
| 34      | Ms. Nirja Bhatia, DJ, Digital-07, SOUTH-EAST DISTRICT, | SOUTH-EAST          |            | CS (COMM.)  | 2866/2024 | 06.07.2024           | Tarun Gupta Vs              | Challenger Computers                | Ms. Saransh Jain   | 9891116809             | jainsaransh19@gmail.com    | 07.08.2024                         |
|         |  |                     |            | OMP (COMM.) | 29/2024   | 14.02.2024           | Shiv Kumar Sharma Vs        | Smt Kalawati Chanana                | Ms Dipika Jain     | 9891114322             | adv.jaindipika@gmail.com   | 22.08.2024                         |
|         |  |                     |            | CS (COMM.)  | 2504/2024 | 02.07.2024           | Excel Dychem Pvt Ltd Vs     | SK Dyeing and Fishing Mills Pvt Ltd | Sh. Vishal Saxema  | 9354808102             | advvishalsaxena@gmail.com  | 21.08.2024                         |
|         |  |                     |            | CS (COMM.)  | 2914/2024 | 25.07.2024           | Jaju Pharmaceuticals Vs     | M P Products                        | Hardik Gogia       | 9811081980             | mail@wrbindia.com          | 12.08.2024                         |
|         |  |                     |            | CS (COMM.)  | 2939/2024 | 31.07.2024           | M/S Balaji Enterprises Vs   | M/S KUS Plast India                 | Sh. Utkarsh Gupta  | 8860211682             | uttkarshlegals96@gmail.com | 21.08.2024                         |
|         |  |                     |            | CS (COMM.)  | 261/2024  | 06.04.2024           | M/S Vyom Ganga Engineers Vs | M/S Redecon Pvt Ltd                 | Sh A K Pandey      | 9312982075             | avsgjurists@gmail.com      | 28.08.2024                         |
|         |  |                     |            | CS (COMM.)  | 2469/2024 | 03.06.2024           | Jainemo Pvt Ltd Vs          | Crackle Telegram Channel            | Sh. Rupin Dhal     | 9999996682             | info@bahlandbajaj.com      | 31.08.2024                         |
|         |  |                     |            | CS (COMM.)  | 2503/2024 | 02.07.2024           | Vinod Aggarwal Vs           | GTL Infrastructure Ltd              | Ms. Neena Malhotra | 9811383669             | advneenamalhotra@gmail.com | 22.08.2024                         |

| Sr. No. | Court | District | Court Room | Case Type  | Case No.  | Date of Registration | Petitioner Name   | Respondent Name | Advocate                | Advocate Mobile Number | Advocate email ID              | Date of Electronic Service Process |
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|         |       |          |            | CS (COMM.) | 2884/2024 | 18.07.2024           | Bank of Baroda Vs Bhola Nath Soni                                 |                 | Sh. Anshuman Srivastava | 9990042642             | anshumanadv@gmail.com          | 27.08.2024                         |
|         |       |          |            | CS (COMM.) | 354/2024  | 10.05.2024           | M/S Samara India Pvt Ltd Vs western Motors                        |                 | Sh Amresh Singh         | 9999678571             | amareshsinghadvocate@gmail.com | 16.08.2024                         |
|         |       |          |            | CS (COMM.) | 213/2024  | 22.03.2024           | M/S Krishna Exports vs Maxicon Containers                         |                 | Sh Akhil Krishan Maggu  | 9650046568             | magguakhil@gmail.com           | 29.08.2024                         |
|         |       |          |            | CS (COMM.) | 2906/2024 | 24.07.2024           | State Bank of India Vs Mrs Rajo                                   |                 | Krishan Kumar           | 9990577700             | krishankumar@gmail.com         | 22.08.2024                         |
|         |       |          |            | CS (COMM.) | 2440/2024 | 27.05.2024           | Ashoka Technical Consultant Engineers Vs M/S Agson Global Pvt Ltd |                 | Sh Jarthak Katyal       | 99173618888            | advsarthakkatyal@gmail.com     | 23.08.2024                         |
|         |       |          |            | CS (COMM.) | 2845/2024 | 04.07.2024           | To The New Private Ltd Vs Sarvaloka Service on call Pvt Ltd       |                 | Anandita Singh          | 8505853818             | tlc@infinitylawchambers.com    | 29.08.2024                         |
|         |       |          |            | CS (COMM.) | 184/2024  | 16.03.2024           | Deepshikha Properties Ltd Vs ABS Consultant Company               |                 | SS Wani                 | 8750618722             | sswaniassociates@gmail.com     | 02.09.2024                         |
|         |       |          |            | CS (COMM.) | 2949/2024 | 03.08.2024           | Bhushan Dealmark Pvt Ltd Vs Vishal Hooda                          |                 | Sh Himanshu Garg        | 8750618722             | sswaniassociates@gmail.com     | 29.08.2024                         |
|         |       |          |            | CS (COMM.) | 395/2024  | 21.05.2024           | Bank of Baroda Vs Ritu  |                 | Sh. Anshuman Srivastava | 9990042642             | sri.anshu83@gmail.com          | 30.08.2024                         |
|         |       |          |            | CS (COMM.) | 2450/2024 | 29.05.2024           | Bank of Baroda Vs Shyam Narayan Shah                              |                 | Sh. Anshuman Srivastava | 9990042642             | sri.anshu83@gmail.com          | 30.08.2024                         |

| Sr. No. | Court | District | Court Room | Case Type      | Case No.  | Date Registration | Petitioner Name  | Respondent Name | VS Advocate        | Advocate Mobile Number | Advocate email ID          | Date Electronic Service Process |
|---------|-------|----------|------------|----------------|-----------|-------------------|--|-----------------|--------------------|------------------------|----------------------------|---------------------------------|
|         |       |          | 30         | CS (COMM.)     | 295/2024  | 20.04.2024        | B K Traders Vs The New India Assurance Co Ltd                          |                 | Sh. Manoj Kumar    | 9810675719             | advocatesindia@yahoo.co.in | 24.08.2024                      |
|         |       |          |            | CS (COMM.)     | 2469/2024 | 03.06.2024        | Jainemo Pvt Ltd Vs Crackle Telegram Channel                            |                 | Sh Rupin Dahl      | 9999996682             | info@bahlandbajaj.com      | 31.08.2024                      |
|         |       |          |            | CS (COMM.)     | 2889/2024 | 20.07.2024        | M/S Veira Electronics Pvt Ltd Vs M/S Vishal Mega Mart Pvt Ltd          |                 | Sh Sudhir K Saneja | 9810897157             | sanejask@rediffmail.com    | 27.08.2024                      |
|         |       |          |            | CS (COMM.)     | 2869/2024 | 11.07.2024        | Naresh Kumar Vs Kewal Singh  |                 | Sh. Sudhir Naagar  | 9811951070             | sudhir@naagar.com          | 28.08.2024                      |
|         |       |          |            | OMP(I) (COMM.) | 38/2024   | 14.08.2024        | IDFC First Bank Ltd Vs Ankit Varshey                                   |                 | Sh Sanjeev Pathak  | 9717028845             | litigation@srslegal.com    | 20.08.2024                      |
|         |       |          |            | OMP(I) (COMM.) | 39/2024   | 14.08.2024        | IDFC First Bank Ltd Vs Mithlesh Kumar Yadav                            |                 | Sh Sanjeev Pathak  | 9717028845             | litigation@srslegal.com    | 20.08.2024                      |
|         |       |          |            | OMP(I) (COMM.) | 40/2024   | 14.08.2024        | IDFC First Bank Ltd Vs Anmol Verma                                     |                 | Sh Sanjeev Pathak  | 9717028845             | litigation@srslegal.com    | 20.08.2024                      |
|         |       |          |            | OMP(I) (COMM.) | 41/2024   | 14.08.2024        | IDFC First Bank Ltd Vs Ravi Ram  |                 | Sh Sanjeev Pathak  | 9717028845             | litigation@srslegal.com    | 20.08.2024                      |
|         |       |          |            | OMP(I) (COMM.) | 42/2024   | 14.08.2024        | IDFC First Bank Ltd Vs Rajiv Kumar                                     |                 | Sh Sanjeev Pathak  | 9717028845             | litigation@srslegal.com    | 20.08.2024                      |
|         |       |          |            | OMP (COMM.)    | 69/2024   | 14.08.2024        | Deepak Kumar Jain Vs M/S Telecommunications Consultant India Ltd & Anr |                 | Sh D K Devesh      | 9999779978             | advdkdevesh@gmail.com      | 27.08.2024                      |





| Sr. No. | Court   | District   | Court Room                         | Case Type       | Case No.           | Date of Registration | Petitioner Name  | Respondent Name | VS Advocate                  | Advocate Mobile Number | Advocate email ID         | Date of Electronic Service Process |            |
|---------|---|------------|------------------------------------|-----------------|--------------------|----------------------|--|-----------------|------------------------------|------------------------|---------------------------|------------------------------------|------------|
| 36      | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)          | EAST       | NIL                                |                 |                    |                      |  |                 |                              |                        |                           |                                    |            |
| 37      | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)        | EAST       | 101                                | CS COMM         | 386/2023           | 11-10-2023           | LINKERS INDIA LOGISTIC PVT. LTD. V/S O C SWEATER LLP                   |                 | ANKIT GUPTA                  | 9910036349             | gseemagupta1968@gmail.com | 05-08-2024                         |            |
|         |   |            | 101                                | CS COMM         | 187/2024           | 07-06-2024           | M/S EDUCATIONAL SOCIETY V/S ST. LAWRENCE PUBLIC SR. SEC. SCHOOL & ORS. |                 | GAGAN SINGH                  | 7982347728             | adv.singhjitin@gmail.com  | 08-08-2024                         |            |
|         |   |            | 101                                | CS COMM         | 158/2024           | 18-05-2024           | AYAAN INDIA PVT. LTD. V/S LANCER TRADING COMPANY & ORS.                |                 | FINSERVE ABHISHEK KUMAR      | 9811074290             | advicaelaw2@gmail.com     | 08-08-2024                         |            |
|         |   |            | 101                                | CS COMM         | 183/2024           | 06-06-2024           | PUNJAB NATIONAL BANK V/S MANGAL  |                 | NATIONAL VISHAL KAPIL TIWARI | 9953180830             | tiwarivishaladv@gmail.com | 16-08-2024                         |            |
| 38      | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | NORTH-EAST | NIL                                |                 |                    |                      |  |                 |                              |                        |                           |                                    |            |
| 39      | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT      | Shahdara   | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 286/2024 | 14-05-2024           | NIKHIL NAUNIDH FOODS PVT. LTD.   |                 | JAIN VS. DIETI Wari          | Annanya Tiwari         | 9311603927                | BHARDWAJSUNIL26@YAHOO.CO.IN        | 05.08.2024 |
|         |   |            | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 306/2024 | 24-05-2024           | NITA DEVI SUMEET AGGARWAL  |                 | DEVI VS. Aggarwal            | Vaibhav Gupta          | 9818719252                | VIVEKBARMECHA@GMAIL.COM            | 07.08.2024 |
|         |   |            | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 283/2024 | 14-05-2024           | PUNJAB NATIONAL BANK TRADING   |                 | NATIONAL VS. ANSHU           | Sanjay Kumar           | 9711133597                | SANJAYK908@cMail.COM               | 08.08.2024 |
|         |   |            | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 223/2024 | 06-04-2024           | PUNJAB NATIONAL BANK VS. MALIK   |                 | NATIONAL VS. DEEPA           | S.A. Khan              | 9999699489                | khanshadadvocate@gmail.com         | 17.08.2024 |

| Sr. No. | Court No.  | District   | Court Room                         | Case Type        | Case No.           | Date of Registration | Petitioner Name vs Respondent Name   | Advocate          | Advocate Mobile Number | Advocate email ID             | Date of Electronic Service Process |
|---------|--|------------|------------------------------------|------------------|--------------------|----------------------|--|-------------------|------------------------|-------------------------------|------------------------------------|
|         |  |            | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL)  | CS (COMM) 234/2024 | 15-04-2024           | VISHAL SHARMA VS. MUBARAK HUSSAIN  | Megha Aggarwal    | 9654713565             | vakalatiindia@gmail.com       | 23.08.2024                         |
|         |  |            | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL)  | CS (COMM) 257/2024 | 26-04-2024           | VEE PEE FABRIC PVT. LTD. VS. YOGENDER R. SINGH   | Megha Aggarwal    | 9654713565             | ekausikva@gmail.com           | 23.08.2024                         |
| 40      | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)         | Shahdara   | ROOM NO 208                        | COMMERCIAL CIVIL | CS COMM 346/2024   | 06-06-2024           | Lvs Financial Services Pvt Ltd Vs Lancer Trading   | PANKAJ WALIA      | 9910706496             | linfinitlegal@gmail.com       | 07.08.2024                         |
|         |  |            | ROOM NO 208                        | COMMERCIAL CIVIL | CS COMM 367/2024   | 05-07-2024           | Prateek Jain Vs Vikram Vasadhi   | Mithila Jain      | 9871455577             | mithila@gmail.com             | 08.08.2024                         |
|         |  |            | ROOM NO 208                        | COMMERCIAL CIVIL | CS COMM 324/2024   | 01-06-2024           | Rastogi Fashion Pvt Ltd Vs Sana Qureshi  | Mukesh            | 9810682372             | shakhawati.legal@yahoo.in     | 14.08.2024                         |
|         |  |            | ROOM NO 208                        | COMMERCIAL CIVIL | CS COMM 391/2024   | 22-07-2024           | Ngb Diagnostics Private Limited Through Its Director Sh Amit Singh Rawat Vs Balaji Scientific And Chemicals Through Its Proprietor Sh Pankaj Anand | Raj Kumar Rathore | 9811010286             | rathore_raj_kumar@yahoo.co.in | 29.08.2024                         |
| 41      | SH. SURENDER S. RATHI  |            | NIL                                |                  |                    |                      |  |                   |                        |                               |                                    |
| 42      | Sh. Pawan Kumar Matto DJ (COMM-04)                           |            | NIL                                |                  |                    |                      |  |                   |                        |                               |                                    |
| 43      | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West | NIL                                |                  |                    |                      |  |                   |                        |                               |                                    |



List of total no. of cases randomly allocated during the month of August-2024

| S.NO. | COURT            | DISTRICT | COURT NAME   | COURT NO. | CASE TYPE        | CASE COUNT (No. of cases randomly allocated) |
|-------|------------------|----------|--|-----------|------------------|--|
| 1     | TIS HAZARI COURT | CENTRAL  | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | 784       | CS DJ            | 0  |
|       |                  |          |  |           | CS (COMM)        | 4  |
|       |                  |          |  |           | OMP (I) Comm     | 7  |
|       |                  |          |  |           | OMP (COMM)       | 3  |
|       |                  |          |  |           | Misc. DJ         | 3  |
|       |                  |          |  |           | Execution (Comm) | 5  |
| 2     | TIS HAZARI COURT | CENTRAL  | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02      | 785       | CS (COMM)        | 2  |
|       |                  |          |  |           | OMP (I) (COMM)   | 7  |
|       |                  |          |  |           | EXECUTION        | 6  |
| 3     | TIS HAZARI COURT | CENTRAL  | MS. ILLA RAWAT   | 786       | CS DJ            | 0  |
|       |                  |          |  |           | CS (COMM)        | 10   |
|       |                  |          |  |           | Counter Claim    | 2  |
|       |                  |          |  |           | OMP (I) Comm     | 6  |
|       |                  |          |  |           | OMP (COMM)       | 3  |
|       |                  |          |  |           | Execution        | 2  |
|       |                  |          |  |           | Execution (Comm) | 9  |
| 4     | TIS HAZARI COURT | CENTRAL  | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04       | 787       | CS (COMM)        | 9  |
|       |                  |          |  |           | OMP (COMM)       | 2  |
|       |                  |          |  |           | EXECUTION (COMM) | 7  |
|       |                  |          |  |           | OMP (I) (COMM)   | 10   |
| 5     | TIS HAZARI COURT | CENTRAL  | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05       | 788       | CS(COMM)         | 8  |
|       |                  |          |  |           | EX (COMM)        | 0  |

|    |                  |         |  |         |                                       |     |
|----|------------------|---------|--|---------|---------------------------------------|-----|
|    |                  |         |  |         | OMP(I) (COMM)                         | 3   |
|    |                  |         |  |         | OMP (COMM)                            | 0   |
|    |                  |         |  |         | MISC DJ                               | 1   |
|    |                  |         |  |         | ARBTTN.                               | 0   |
|    |                  |         |  |         | COUNTER CLAIM                         | 0   |
| 6  | TIS HAZARI COURT | CENTRAL | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI | 789     | CS(COMM)/OMP/EXECUTION /ARB./MISC. DJ | 16  |
| 7  | TIS HAZARI COURT | CENTRAL | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07  |         | CS(COMM)                              | 7   |
|    |                  |         |  |         | OMP(I) COMM + OMP(COMM)               | 7   |
|    |                  |         |  |         | EXECUTION                             | 3   |
|    |                  |         |  |         | MISC. DJ                              | 1   |
| 8  | TIS HAZARI COURT | CENTRAL | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08          | Central | CS(COMM)                              | 80  |
|    |                  |         |  |         | OMP (COMM)                            | 3   |
|    |                  |         |  |         | EXECUTION (COMM)                      | 6   |
|    |                  |         |  |         | MISC. DJ                              | 2   |
|    |                  |         |  |         | COUNTER CLAIM                         | 1   |
|    |                  |         |  |         | OMP (I) (COMM)                        | 12  |
| 9  | TIS HAZARI COURT | CENTRAL | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09         | Central | E-FILLED                              | 23  |
|    |                  |         |  |         | TRANSFER RECEIVED                     | 0   |
| 10 | TIS HAZARI COURT |         | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT            | Central | CIVIL                                 | 0   |
| 11 | TIS HAZARI COURT |         | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT          | Central | Cases e-filed in the month of August  | 14  |
| 12 | TIS HAZARI COURT |         | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT          | Central | CS(COMM)                              | 127 |
|    |                  |         |  |         | OMP(I)COMM                            | 19  |

|              |                  |      |   |         |                               |     |
|--------------|------------------|------|---|---------|-------------------------------|-----|
|              |                  |      |   |         | EXECUTION (COMM)              | 4   |
|              |                  |      |   |         | MISC DJ                       | 3   |
|              |                  |      |   |         | CS DJ                         | 1   |
|              |                  |      |   |         | EX                            | 1   |
|              |                  |      |   |         | ARBT                          | 1   |
|              |                  |      |   |         | RP (CIVIL)                    | 2   |
|              |                  |      |   |         | CONTEMPT PETITION             | 1   |
|              |                  |      |   |         | COUNTER CLAIM                 | 1   |
|              |                  |      |   |         | OMP COMM                      | 2   |
| 13           | TIS HAZARI COURT |      | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT          | Central | CS(COMM)                      | 15  |
|              |                  |      |   |         | on Cases (OMP(1)Comm) & OMP ( | 12  |
|              |                  |      |   |         | EXECUTION(Comm)               | 3   |
| <b>TOTAL</b> |                  |      |   |         |                               | 270 |
| 14           | TIS HAZARI COURT | WEST | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)     | 789     | Execution                     | 2   |
|              |                  |      |   |         | Misc DJ                       | 0   |
|              |                  |      |   |         | M-Ex                          | 0   |
| 15           |                  |      | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | 790     | CS COMM                       | 33  |
|              |                  |      |   |         | OMP COMM                      | 4   |
|              |                  |      |   |         | EXECUTION COMM                | 7   |
|              |                  |      |   |         | MISC DJ                       | 3   |
| 16           |                  | WEST | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | 791     | Cs                            | 19  |
|              |                  |      |   |         | omp                           | 15  |

|              |                     |           |  |      |                       |            |
|--------------|---------------------|-----------|--|------|-----------------------|------------|
|              |                     |           |  |      | ex                    | 6          |
|              |                     |           |  |      | Misc                  | 2          |
| 17           |                     |           | SH. SANJAY JINDAL, DISTRICT JUDGE<br>(COMMERCIAL COURT)            | West | CS (COMM)             | 21         |
|              |                     |           |  |      | Execution (comm)      | 4          |
|              |                     |           |  |      | OMP (COMM)            | 0          |
|              |                     |           |  |      | OMP (I) (COMM)        | 18         |
|              |                     |           |  |      | OMP (T) (COMM)        | 0          |
|              |                     |           |  |      | MISC. DJ              | 2          |
| 18           |                     |           | SH. AJAY GUPTA, DISTRICT JUDGE<br>(COMMERCIAL COURT)               | West | CS (COMM.)            | 12         |
|              |                     |           |  |      | EX (COMM)             | 3          |
|              |                     |           |  |      | OMP (I) (COMM.)       | 18         |
|              |                     |           |  |      | Misc/DJ               | 1          |
| 19           |                     |           | SH. NARESH KUMAR MALHOTRA,<br>DISTRICT JUDGE (COMMERCIAL<br>COURT) | West | CS(COMM)              | 22         |
|              |                     |           |  |      | OMP(I)(COMM)          | 5          |
|              |                     |           |  |      | EXECUTION             | 5          |
|              |                     |           |  |      | COUNTER CLAIM         | 0          |
|              |                     |           |  |      | MISC DJ/ CIV DJ       | 4          |
|              |                     |           |  |      | ARB A (COMM)          | 0          |
|              |                     |           |  |      | OMP (COMM)            | 0          |
| <b>TOTAL</b> |                     |           |  |      |                       | <b>206</b> |
| 20           | PATIALA HOUSE COURT | NEW DELHI | SH. ANURAG SAIN, DISTRICT JUDGE<br>(COMMERCIAL COURT)-01           | 4    | CS(COMM)              | 30         |
|              |                     |           |  |      | ARBITRATION U/S 9     | 5          |
|              |                     |           |  |      | ARBITRATRATION U/S 34 | 9          |
|              |                     |           |  |      | EXECUTION(COMM)       | 9          |
| 21           |                     |           | SH. VIDYA PRAKASH, DISTRICT JUDGE<br>(COMMERCIAL COURT)            | 24   | CS (COMM)             | 31         |



|              |             |       |   |     |  |     |
|--------------|-------------|-------|---|-----|--|-----|
|              |             |       |   |     | EX(COMM)   | 9   |
|              |             |       |   |     | OMP (COMM)                                       | 9   |
|              |             |       |   |     | OMP (I) (COMM)                                   | 7   |
|              |             |       |   |     | MISC. DJ   | 1   |
| 22           |             |       | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03         |     | OBJECTION U/S 34 OF ARBITRATION CONCILIATION ACT | 8   |
|              |             |       |   |     | SUIT FOR RECOVERY                                | 19  |
|              |             |       |   |     | SUIT FOR TRADEMARKS                              | 6   |
|              |             |       |   |     | EXECUTION PETITION                               | 12  |
|              |             |       |   |     | APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT  | 1   |
|              |             |       |   |     | APPLICATION U/S 151 OF CPC                       | 6   |
|              |             |       |   |     | COUNTER CLAIM                                    | 1   |
|              |             |       |   |     | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT | 4   |
| <b>TOTAL</b> |             |       |   |     |  | 167 |
| 23           | SAKET COURT | SOUTH | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)               | 614 | CS (COMM)  | 5   |
|              |             |       |   |     | EX. COMM.  | 6   |
|              |             |       |   |     | OMP COMM.  | 1   |
|              |             |       |   |     | OMP (I) COMM.                                    | 103 |
| 24           | SAKET COURT | SOUTH | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | 503 | CS (COMM)  | 18  |
|              |             |       |   | 503 | EX. COMM.  | 1   |
|              |             |       |   |     | ARB. A. COMM.                                    | 1   |
|              |             |       |   |     | OMP (I) COMM.                                    | 128 |
| 25           |             |       | SH. SANDEEP YADAV   | 614 | CS (COMM)  | 9   |
|              |             |       |   | 614 | EX. COMM.  | 1   |
|              |             |       |   |     | OMP (I) COMM.                                    | 109 |
| 26           |             |       | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.                      | 503 | CS (COMM)  | 13  |

|              |             |            |  |         |   |     |
|--------------|-------------|------------|--|---------|---|-----|
|              |             |            |  |         | EX. COMM.   | 6   |
|              |             |            |  |         | ARB. A. COMM.   | 1   |
|              |             |            |  |         | OMP (I) COMM.   | 133 |
| 27           |             |            | SH. LOKESH KUMAR SHARMA,<br>DISTRICT JUDGE(COMMERCIAL COURT) |         | CS (COMM)   | 13  |
|              |             |            |  |         | EX. COMM.   | 6   |
|              |             |            |  |         | OMP COMM.   | 1   |
|              |             |            |  |         | ARB. A. COMM.   | 2   |
|              |             |            |  |         | OMP (I) COMM.   | 123 |
| <b>TOTAL</b> |             |            |  |         |   | 680 |
| 28           | Saket COURT | SOUTH-EAST | SH. LAL SINGH, DISTRICT JUDGE                                | 8 BLOCK | COMMERCIAL  | 14  |
| 29           |             |            | MS. NEELAM SINGH, DISRICT JUDGE                              | 14      | COMMERCIAL  | 31  |
| 30           |             |            | SH. AJAY KUMAR JAIN  | 20      | Commercial Suit,<br>Petition u/s. 34 of Arbitration and<br>Conciliation Act &<br>Execution Petition | 0   |
| 31           |             |            | MS. ANU GROVER BALIGA  | 21      | Commercial Suit,<br>Petition u/s. 34 of Arbitration and<br>Conciliation Act &<br>Execution Petition | 20  |
| 32           |             |            | SH. BHUPESH KUMAR  | 22      | Commercial Suit,<br>Petition u/s. 34 of Arbitration and<br>Conciliation Act &<br>Execution Petition | 20  |
| 33           |             |            | MS. NEERA BHARIHOKE, DISTRICT<br>JUDGE(COMMERCIAL COURT)     | 23      | Commercial Suit,<br>Petition u/s. 34 of Arbitration and<br>Conciliation Act &<br>Execution Petition | 13  |
| 34           |             |            | Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST<br>DISTRICT,      | 30      | Nil   | 0   |
| 35           |             |            | SH. RAJ KUMAR TRIPATHI, DISTRICT<br>JUDGE(COMMERCIAL COURT)  | 39      | OMP ( COM) -2, CS (COMM)-<br>15 ,EX-02,MISS DJ -2 OMP (I)<br>COMM-o                                 | 21  |
| <b>TOTAL</b> |             |            |  |         |   | 119 |
| 36           | KARKARDOOMA | EAST       | SH. PITAMBER DUTT, DISTRICT JUDGE<br>(COMMERCIAL COURT)      | 12      | CS(COMM-74)   | 16  |
|              |             |            |  | 12      | OMP(COMM)-73  | 0   |
|              |             |            |  | 12      | OMP (COMM)-78   | 0   |
| 37           | KARKARDOOMA | EAST       | MS. RUBY ALKA GUPTA, DISTRICT JUDGE<br>(COMMERCIAL COURT)    |         | CS(COMM-74)   | 15  |

|              |                    |                   |   |           |                    |           |
|--------------|--------------------|-------------------|---|-----------|--------------------|-----------|
|              |                    |                   |   |           | OMP(COMM-73)       | 2         |
|              |                    |                   |   |           | OMP (COMM)-78      | 0         |
| <b>TOTAL</b> |                    |                   |   |           |                    | <b>33</b> |
| <b>38</b>    | <b>KARKARDOOMA</b> | <b>North-East</b> | <b>SH. SANJEEV KUMAR MALHOTRA,<br/>DISTRICT JUDGE (COMMERCIAL)-01</b> | <b>74</b> | CS (COMM)          | 11        |
|              |                    |                   |   |           | OMP (I) (COMM)     | 0         |
|              |                    |                   |   |           | OMP (COMM)         | 0         |
|              |                    |                   |   |           | MISC. DJ           | 1         |
|              |                    |                   |   |           | EXECUTION PETITION | 4         |
| <b>Total</b> |                    |                   |   |           |                    | <b>16</b> |
| <b>39</b>    | <b>KARKARDOOMA</b> | <b>SHAHDARA</b>   | <b>SH. BRIJESH KUMAR GARG</b>   | <b>57</b> | CS(Comm)           | 11        |
|              |                    |                   |   |           | EXECUTION          | 15        |
|              |                    |                   |   |           | MISC.DJ CASE       | 1         |
|              |                    |                   |   |           | RESTORED/RBT       | 2         |
| <b>40</b>    |                    |                   | <b>MS. KIRAN BANSAL</b>   | <b>56</b> | CS(Comm)           | 14        |
|              |                    |                   |   | <b>56</b> | EX COMM            | 3         |
|              |                    |                   |   |           | OMP(I) COMM        | 1         |
|              |                    |                   |   | <b>56</b> | MISC DJ            | 1         |
| <b>41</b>    |                    |                   | <b>SH. SURENDER S. RATHI</b>  |           | CS(Comm)           | 7         |
|              |                    |                   |   |           | OMP(COMM)          | 0         |
|              |                    |                   |   |           | MISC.DJ CASE       | 0         |
|              |                    |                   |   |           | OMP (I) Comm       | 0         |
|              |                    |                   |   |           | Execution          | 10        |
| <b>42</b>    |                    |                   | <b>Sh. Pawan Kumar Matto DJ (COMM-04)</b>                             |           | CS(COMM)           | 16        |
|              |                    |                   |   |           | OMP(I) COMM        | 1         |
|              |                    |                   |   |           | Ex                 | 6         |
|              |                    |                   |   |           | misc               | 2         |
|              |                    |                   |   |           | RBT/RESTORED       | 1         |
|              |                    |                   |   |           | Transferred        | 1         |

|              |               |            |  |     |                           |     |
|--------------|---------------|------------|--|-----|---------------------------|-----|
| <b>Total</b> |               |            |  |     |                           | 92  |
| 43           | Rohini Court  | North-West | MS. PREETI AGARWAL GUPTA,<br>DISTRICT JUDGE, (COMMERCIAL<br>COURT) | 758 | CS(COMM)                  | 27  |
|              |               |            |  |     | OMP                       | 21  |
|              |               |            |  |     | MISC DJ                   | 3   |
|              |               |            |  |     | EX                        | 8   |
| 44           |               |            | SH.VINOD YADAV   | 759 | CS(COMM)                  | 31  |
|              |               |            |  |     | OMP                       | 42  |
|              |               |            |  |     | MISC DJ                   | 2   |
|              |               |            |  |     | EX                        | 11  |
| <b>Total</b> |               |            |  |     |                           | 145 |
| 45           | Rohini Court  | North      | SH. GORAKH NATH PANDEY, DISTRICT<br>JUDGE (COMMERCIAL)             | 760 | CS(COMM.)                 | 81  |
|              |               |            |  |     | OMP(Comm)& OMP (I) (Comm) | 14  |
|              |               |            |  |     | EXECUTION                 | 12  |
|              |               |            |  |     | Misc. Application DJ      | 10  |
|              |               |            |  |     | OMP (COMM)                | 5   |
| <b>Total</b> |               |            |  |     |                           | 122 |
| 46           | DWARKA COURTS | SOUTH WEST | SH. PANKAJ GUPTA, DISTRICT JUDGE<br>(COMMERCIAL)                   |     | CS (COMM)                 | 21  |
|              |               |            |  |     | OMP (COM)                 | 0   |
|              |               |            |  |     | ARB (COM)                 | 0   |
|              |               |            |  |     | OMP (I) (COMM.)           | 0   |
|              |               |            |  |     | OMP (T) (COMM)            | 0   |
|              |               |            |  |     | OMP (MISC) COMM           | 0   |
|              |               |            |  |     | OMP (E) (COMM)            | 0   |

|                    |               |  |   |                 |             |
|--------------------|---------------|--|---|-----------------|-------------|
| 47                 | DWARKA COURTS |  | SH. VIKAS DHULL, DISTRICT JUDGE,<br>COMMERCIAL COURT.     | CS (COMM)       | 9           |
|                    |               |  |   | OMP (COM)       | 0           |
|                    |               |  |   | ARB (COM)       | 2           |
|                    |               |  |   | OMP (I) (COMM.) | 0           |
| 48                 | DWARKA COURTS |  | SH. AMIT BANSAL, DISTRICT JUDGE,<br>COMMERCIAL COURT-03   | CS (COMM)       | 12          |
|                    |               |  |   | OMP (COM)       | 0           |
|                    |               |  |   | ARB (COM)       | 1           |
|                    |               |  |   | OMP (I) (COMM.) | 0           |
|                    |               |  |   | OMP (T) (COMM)  | 0           |
|                    |               |  |   | OMP (MISC) COMM | 0           |
|                    |               |  |   | OMP (E) (COMM)  | 0           |
| 49                 |               |  | SH. RAKESH PANDIT, DISTRICT<br>JUDGE, COMMERCIAL COURT-03 | CS (COMM)       | 13          |
|                    |               |  |   | OMP (COM)       | 0           |
|                    |               |  |   | ARB (COM)       | 1           |
|                    |               |  |   | OMP (I) (COMM.) | 0           |
|                    |               |  |   | OMP (T) (COMM)  | 0           |
|                    |               |  |   | OMP (MISC) COMM | 0           |
| <b>TOTAL</b>       |               |  |   |                 | 59          |
| <b>GRAND TOTAL</b> |               |  |   |                 | <b>1850</b> |

List of cases where Case Management Hearing was held during the month of August-2024

| Sr. Court No  | District   | Court Room                                     | Case Type         | Case No.         | Date of Registration | Petitioner Name VS Respondent Name                | Date of Case Management Hearing |                      |                       |                        |                   |                |                           |
|---|------------|--|-------------------|------------------|----------------------|---|---------------------------------|----------------------|-----------------------|------------------------|-------------------|----------------|---------------------------|
|   |            |  |                   |                  |                      |   | Framing the Issues              | Listing of Witnesses | Affidavit of Evidence | Affidavit of Witnesses | Written Arguments | Oral Arguments | Other Stages/Hearing Date |
| SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01 | CENTRAL    | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-705/2022 | 24.09.2022           | KARTAR CARRIERS PVT. LTD. VS. JITENDER KUMAR SURI | Done on 09.05.2024              | 21.08.2024           | 04.09.2024            | 04.09.2024             | 24.09.2024        | 24.09.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 09.07.2024              | 29.08.2024           | 05.09.2024            | 06.09.2024             | 25.10.2024        | 25.10.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 02.04.2024              | 21.08.2024           | 21.08.2024            | 09.09.2024             | 28.09.2024        | 28.09.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 05.01.2024              | 28.08.2024           | 31.08.2024            | 31.08.2024             | 13.09.2024        | 13.09.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 03.07.2024              | 09.08.2024           | 13.09.2024            | 13.09.2024             | 28.09.2024        | 28.09.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 05.07.2024              | 03.09.2024           | 30.09.2024            | 30.09.2024             | 14.10.2024        | 14.10.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 22.01.2024              | 03.09.2024           | 10.09.2024            | 10.09.2024             | 30.09.2024        | 30.09.2024     | -----                     |
|   |            |  |                   |                  |                      |   | 17.08.2024                      | 10.09.2024           | 24.09.2024            | 28.09.2024             | 18.10.2024        | 18.10.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 24.08.2024              | 17.09.2024           | 07.10.2024            | 08.10.2024             | 28.10.2024        | 28.10.2024     | -----                     |
|   |            |  |                   |                  |                      |   | Done on 19.04.2024              | 24.09.2024           | 25.09.2024            | 21.10.2024             | 06.11.2024        | 06.11.2024     | -----                     |
| -----   | 21.09.2024 | 21.09.2024                                     | 05.10.2024        | 19.10.2024       | 19.10.2024           | -----   |                                 |                      |                       |                        |                   |                |                           |



| Sr. Court No | District   | Court Room | Case Type                       | Case No.       | Date Registration  | Petitioner Name VS Respondent Name | Date of Case Management  | Hearing   |                        |                       |   |  |     |  |
|--------------|--|------------|---------------------------------|----------------|--------------------|------------------------------------|--|---|------------------------|-----------------------|---|--|-----|--|
| 6            | SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL    | 410                             | CS (COMM)      | 1372/2023          | 18.10.2023                         | VENTURE SUPPLY CHAIN PVT. LTD. VS. THE NEW INDIA ASSURANCE CO. LTD.  | 03.08.2024<br>PE-03.10.2024<br>,<br>04.10.2024<br>&<br>05.10.2024<br>DE                                 | 03.10.2024             | 21.10.2024            | 29.10.2024                                  | 29.10.2024                                   | NA  |  |
|              |  |            | 410                             | CS (COMM)      | 4886/2021          | 22.11.2021                         | SHUBHAM ENTERPRISES VS. SACHDEVA FABRICATORS                         | 05.08.2024<br>PE-28.10.2024<br>,<br>29.10.2024<br>&<br>04.11.2024<br>DE                                 | 28.10.2024             | 11.11.2024            | 26.11.2024                                  | 26.11.2024                                   | NA  |  |
|              |  |            | 410                             | CS (COMM)      | 62/2023            | 10.01.2023                         | ICICI BANK LTD. VS. RAHUL TOMAR                                      | 07.08.2024<br>PE-11.09.2024<br>,<br>17.09.2024<br>&<br>18.09.2024<br>DE<br>,<br>25.09.2024              | 11.09.2024             | 25.09.2024            | 22.10.2024                                  | 22.10.2024                                   | NA  |  |
|              |  |            | 410                             | CS (COMM)      | 29/2024            | 04.01.2024                         | VIKAS SINGHAL VS. BODENNAGARI MOHAN                                  | 07.08.2024<br>PE-12.09.2024<br>,<br>13.09.2024<br>DE<br>,<br>03.10.2024<br>,<br>04.10.2024              | 12.09.2024             | 03.10.2024            | 18.10.2024                                  | 18.10.2024                                   | NA  |  |
|              |  |            | 410                             | CS (COMM)      | 4590/2021          | 09.11.2021                         | RAVINDER KUMAR WADHWA VS. MCD & ANR.                                 | 20.08.2024<br>PE-21.10.2024,<br>22.10.2024<br>DE<br>,<br>28.10.2024<br>,<br>29.10.2024                  | 21.10.2024             | 28.10.2024            | 04.11.2024                                  | 04.11.2024                                   | NA  |  |
|              |  |            | 410                             | CS (COMM)      | 633/2023           | 15.04.2023                         | BHATIA AUTO SALES VS. HINDUSTAN CONSTRUCTION CO. LTD.                | 27.08.2024<br>PE-07.11.2024,<br>08.11.2024<br>DE<br>,<br>21.11.2024,<br>22.11.2024                      | 07.11.2024             | 21.11.2024            | 03.12.2024                                  | 03.12.2024                                   | NA  |  |
|              |  |            | 410                             | CS (COMM)      | 1248/2023          | 19.09.2023                         | HAMDARD NATIONAL FOUNDATION INDIA & ANR. VS. HYETO HERBALS PVT. LTD. | 29.08.2024<br>PE-21.10.2024,<br>22.10.2024<br>and<br>23.10.2024<br>DE<br>,<br>05.11.2024,<br>06.11.2024 | 21.10.2024             | 05.11.2024            | 20.11.2024                                  | 20.11.2024                                   | NA  |  |
|              |  |            | 410                             | CS (COMM)      | 2140/2019          | 01.08.2019                         | BULGARI SPA VS. M/S. ZEST CORPORATION                                | 31.08.2024<br>PE-03.10.2024<br>,<br>04.10.2024<br>and<br>05.10.2024<br>DE<br>,<br>02.10.2024            | 03.10.2024             | 22.10.2024            | 05.11.2024                                  | 05.11.2024                                   | NA  |  |
| 7            | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07              | CENTRAL    | 302                             | CS (COMM)      | 1124/2023          | 04.08.2023                         | RAJESH KUMAR GUPTA OF M/S BALAJI & ASSOCIATES VS MCD                 | 01.03.2024<br>PE-18.09.2024   | 18.09.2024             | 18.09.2024            | 18.09.2024                                  | 24.09.2024 & 25.09.2024 (DE)                 |     |  |
| 8            | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08                      | Central    | 308 EXTENSION BLOCK THC         | MONEY RECOVERY | CS (COMM) 1725/20  | 20.11.2020                         | M/S VAISHNO WIRE PVT LTD VS VIHAL RANA                               | 12.08.2024<br>PE-27.08.2024 & 31.08.2024<br>P.E.<br>,<br>02.09.2024 & 03.09.2024<br>DE                  | P.E. BEFORE 31.08.2024 | D.E BEFORE 03.09.2024 | BEFORE 17.09.2024                           | 17.09.2024                                   | NIL |  |
| 9            | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09                     | Central    | 309 THIRD FLOOR EXTENSION BLOCK | CS (COMM.)     | CS/COMM./2642/2019 | 13-11-2019                         | DASSOLER AGRONEGOCIOS LTD Vs R D ENTERPRISES                         | 01.08.2024<br>PE-02.09.2024<br>TO<br>10.09.2024<br>DE<br>,<br>23.09.2024<br>TO                          | WITHIN TWO WEEKS       | WITHIN TWO WEEKS      | on request after the conclusion of evidence | the request after the conclusion of evidence |     |  |
|              |  |            | 309 THIRD FLOOR EXTENSION BLOCK | CS (COMM.)     | CS/COMM./380/2024  | 19-03-2024                         | State Bank Of India Vs Vicky   | 02.08.2024<br>PE-30.08.2024   | WITHIN TWO WEEKS       | WITHIN TWO WEEKS      | on request after the conclusion of evidence | the request after the conclusion of evidence |     |  |
|              |  |            | 309 THIRD FLOOR EXTENSION BLOCK | CS (COMM.)     | CS/COMM./268/2024  | 20-02-2024                         | Jaspal Singh Vs Ranjeet Singh  | 07.08.2024<br>PE-05.09.2024<br>TO<br>07.09.2024<br>DE<br>,<br>24.09.2024                                | WITHIN TWO WEEKS       | WITHIN TWO WEEKS      | on request after the conclusion of evidence | the request after the conclusion of evidence |     |  |



| Sr. Court No | District   | Court Room                      | Case Type     | Case No.            | Date of Registration | Petitioner Name VS Respondent Name                                     | Date of Case Management Hearing            |     |  |  |                  |   |   |     |
|--------------|--|---------------------------------|---------------|---------------------|----------------------|--|--|-----|--|--|------------------|---|---|-----|
|              |  | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.)    | CS/COMM./792/2023   | 11-05-2023           | INLAND WORLD LOGISTICS PVT. LTD. Vs BOSE ELECTRONICS AND ORS.          | 08.08.2024                                 | PE  | 05.09.2024   | WITHIN TWO WEEKS   | WITHIN TWO WEEKS | on request after conclusion of evidence | on request after the conclusion of evidence |     |
|              |  | 309 THIRD FLOOR EXTENTION BLOCK | COUNTER CLAIM | CS/COMM./602/2023   | 15-05-2024           | Ramesh Gupta Vs Kshama Gupta   | 07.08.2024                                 | PE  | 02.09.2024, 18.09.2024                               | WITHIN TWO WEEKS   | WITHIN TWO WEEKS | on request after conclusion of evidence | on request after the conclusion of evidence |     |
|              |  | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.)    | CS/COMM./1193/2020  | 30-11-2019           | Canara Bank Vs KARUR VYSYA BANK  | 08.08.2024                                 | PE  | 04.09.2024 TO 13.09.2024 DE 23.09.2024 TO 30.09.2024 |  |                  |   |   |     |
|              |  | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.)    | CS/COMM./289/2024   | 24-02-2024           | Ms S K Educations Pvt Ltd Vs Pramod Singh Dangi                        | 27.08.2024                                 | PE  | 25.05.2024   | WITHIN TWO WEEKS   | WITHIN TWO WEEKS | on request after conclusion of evidence | on request after the conclusion of evidence |     |
| 10           | SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT   | Central                         | Civil         | CS (COMM)/1504/2023 | 18-01-2024           | Canara Bank Vs Suman Kumar   | ---  | --- | ---  | ---  | ---              | ---                                     | ---   | --- |
|              |  |                                 | Civil         | CS (COMM)/1141/2023 | 09-08-2023           | RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MANGUBAI | ---  | --- | ---  | ---  | ---              | ---                                     | ---   | --- |
|              |  |                                 | Civil         | CS (COMM)/1415/2022 | 02-06-2022           | SH. AZAM ALI Vs SH. PANKAJ JAJORIA                                     | ---  | --- | ---  | ---  | ---              | ---                                     | ---   | --- |
|              |  |                                 | Civil         | CS (COMM)/1604/2023 | 18-12-2023           | SEEMA Vs NAVARAM   | ---  | --- | ---  | ---  | ---              | ---                                     | ---   | --- |
|              |  |                                 | Civil         | CS (COMM)/1986/2022 | 17-08-2022           | POWERTEX TOOLS COMPANY PRIVATE LIMITED Vs VINOD KUMAR PROPRIETOR       | ---  | --- | ---  | ---  | ---              | ---                                     | ---   | --- |
|              |  |                                 | Civil         | CS (COMM)/42/2024   | 06-01-2024           | Ghan Shyam Gupta Vs M/s ADAB (P) LTD                                   | ---  | --- | ---  | ---  | ---              | ---                                     | ---   | --- |
| 11           | SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT | Central                         | CS (COMM)     | CS (COMM)/242/2024  | 15-02-2024           | Reynobond India Vs Hsk Infra Pvt Ltd                                   | 27.08.2024                                 | PE  | 10.09.2024   | As per order, parties will file list of witnesses within two weeks and submit affidavits |                  |   |   |     |
|              |  |                                 | CS (COMM)     | CS (COMM)/1388/2023 | 19-10-2023           | RAKESH HASTIMAL SANGHVI Vs FIRST PLUMBING PRIVATE LIMITED              | 28.08.2024                                 | DE  | 25.09.2024   | As per order, parties will file list of witnesses within two weeks and submit affidavits |                  |   |   |     |
| 12           | SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT | Central                         | CS (COMM)     | 1580/2023           | 13.12.2023           | PARAMILA JAIN Vs CHANDRAPAL SAXENA                                     | 05.08.2024 (21.08.2024 PE & 28.08.2024 DE) |     |  |  |                  |   |   |     |

| Sr. Court No | District   | Court Room | Case Type      | Case No.                    | Date Registration | Petitioner Name VS Respondent Name  | Date of Case Management Hearing               |                 |                 |            |                |                |                |                            |     |
|--------------|--|------------|----------------|-----------------------------|-------------------|---|---|-----------------|-----------------|------------|----------------|----------------|----------------|----------------------------|-----|
|              |  | 401        | CS(COMM)       | 1640/2023                   | 23.12.2023        | NARINDER SINGH V/S BALJEET SINGH ARORA  | 27.08.2023<br>(17.09.2024 PE & 18.09.2024 DE) |                 |                 |            |                |                |                |                            |     |
| 13           | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT    | Central    | NIL            |                             |                   |   |   |                 |                 |            |                |                |                |                            |     |
| 14           | SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)         | West       | 201 Extn Block | CS(comm) CS (COMM)/320/2021 | 03-08-2021        | SH.NAVEEN SABHARWAL PROPRIETOR M/S NAV PRINTS Vs SH. RAJESH WADHAWAN PROPRIETOR | 30-08-2024                                    | Nil             | Nil             | nil        | nil            | nil            | nil            | nil                        | nil |
|              |  |            |                | CS(comm) CS (COMM)/642/2023 | 31-08-2023        | MILAKRAJ SINGH LAKRA Vs UNITED INDIA INSURANCE CO. LTD.                         | 03-08-2024                                    | Nil             | Nil             | nil        | nil            | nil            | nil            | nil                        | nil |
| 15           | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02    | West       | 209 Extn Block | CS COMM 178/2024            | 19.02.2024        | Mohan Meakin Limited Vs Sharda Pipes Private Limited                            | 09.07.2024                                    | 21.09.2024      | 21.09.2024      | 21.09.2024 | --             | --             | --             |                            |     |
| 16           | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03    | West       | NIL            |                             |                   |   |   |                 |                 |            |                |                |                |                            |     |
| 17           | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)         | West       | NIL            |                             |                   |   |   |                 |                 |            |                |                |                |                            |     |
| 18           | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)            | West       | NIL            |                             |                   |   |   |                 |                 |            |                |                |                |                            |     |
| 19           | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West       | NIL            |                             |                   |   |   |                 |                 |            |                |                |                |                            |     |
| 20           | SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01       | NEW DELHI  | 1              | CS(COMM) 523/2022           | 04.06.2022        | INTERNATIONAL BEER BREWERIES LTD. VS. PUSHPAM FOODS AND BEVERAGES PVT. LTD.     | 09.08.2024                                    | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED  | DATE NOT GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | FINAL ARGUMENT/ 04.12.2024 |     |
| 21           | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)         | NEW DELHI  | 25             | CS (COMM.) 421 / 2023       | 22.07.2023        | NEWFANGLED LOGISTICS PVT. LTD. Vs ATAL BHUSHAN BHATT                            | 01.08.2023                                    | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED  | DATE NOT GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 26.11.2024 |     |
|              |  |            |                | CS (COMM.) 309 / 2022       | 30.03.2022        | TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS                                     | 02.08.2024                                    | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED  | DATE NOT GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 25.11.2024 |     |
|              |  |            |                | CS (COMM.) 92 / 2024        | 31.01.2024        | STATE BANK OF INDIA Vs NITIN SONI   | 02.08.2024                                    | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED  | DATE NOT GIVEN | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 30.09.2024 |     |

| Sr. Court No | District  | Court Room | Case Type             | Case No.   | Date Registration | Petitioner Name VS Respondent Name                                      | Date of Case   | Management      | Hearing         |                         |                |                |                            |            |
|--------------|---|------------|-----------------------|------------|-------------------|---|--|-----------------|-----------------|-------------------------|----------------|----------------|----------------------------|------------|
|              |   |            | CS (COMM.)            | 50 / 2024  | 18.01.2024        | KAPIL SINGHAL Vs VALVOLINE CUMMINS PVT LTD                              | 21.08.2024   | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED               | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 04.10.2024 |            |
|              |   |            | CS (COMM.)            | 443 / 2023 | 03.08.2024        | BALAJI CONSTRUCTIONS COMPANY Vs UP SADAN THROUGH ADMINISTRATI           | 23.08.2024   | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED               | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 03.10.2024 |            |
|              |   |            | CS (COMM.)            | 834 / 2022 | 12.10.2022        | M/S ARCEE TRADING CORPORATION Vs M/S GREEN LIFE INFRASTRUCT             | 29.08.2024   | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED               | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 07.12.2024 |            |
|              |   |            | CS (COMM.)            | 8 / 2024   | 04.01.2024        | M/S SHIVAM UDYOG PVT. LTD. Vs M/S ANKUSH PUBLICATION PVT. LTD. AND ANR. | 30.08.2024   | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED               | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 05.12.2024 |            |
|              |   |            | CS (COMM.)            | 424 / 2024 | 14.05.2024        | Jaspal Singh Nagpal Vs Boparai S Martial Security Pvt Ltd               | 30.08.2024   | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED               | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 06.12.2024 |            |
|              |   |            | CS (COMM.)            | 454 / 2019 | 18.12.2019        | BURBERRY LIMITED Vs MAYANK AGGARWAL AND ORS.                            | 31.08.2024   | WITHIN ONE WEEK | WITHIN ONE WEEK | NOT FILED               | DATE NOT GIVEN | DATE NOT GIVEN | MISC. APPREANCE 21.09.2024 |            |
| 22           | SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03          | NEW DELHI  | NIL                   |            |                   |   |  |                 |                 |                         |                |                |                            |            |
| 23           | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)               | SOUTH      | 12, New Court Block-I | Civil Suit | CS (COMM) 298/20  | 14.10.2020  | AMIT GOEL Vs CHANDAN MITRA AND ANR.                                    | 06.08.2024      | Within week     | 23.08.2024              | Within week    | NIL            | NIL                        | 10.09.2024 |
|              |   |            | 12, New Court Block-I | Civil Suit | CS (COMM) 677/23  | 23.12.2023  | Union Bank Of India Vs. Aman Khandelwal                                | 06.08.2024      | Within week     | 23.09.2024 & 30.09.2024 | Within week    | NIL            | NIL                        | NIL        |
|              |   |            | 12, New Court Block-I | Civil Suit | CS (COMM) 10/24   | 05.01.2024  | Sarfaraz Vs. M/s Forest Friendly Camps Pvt Ltd                         | 07.08.2024      | Within week     | 22.08.2024              | Within week    | NIL            | NIL                        | 18.09.2024 |
|              |   |            | 12, New Court Block-I | Civil Suit | CS (COMM) 207/23  | 11.04.2023  | ASHWANI KUMAR MEHRA Vs. MR. RAJEEV PATHAK, PROP. OF DESIGN N GLASS INC | 16.08.2024      | Within week     | 30.08.2024              | Within week    | NIL            | NIL                        | 30.09.2024 |
|              |   |            | 12, New Court Block-I | Civil Suit | CS (COMM) 126/23  | 02.03.2023  | M/S M TESTING LABORATORY Vs. M/S M E TECHNOLOGY                        | 22.08.2024      | Within week     | 27.09.2024              | Within week    | NIL            | NIL                        | NIL        |
| 24           | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH      | 6, New Court Block-I  | Commercial | CS (COMM) 35/2020 | 22.01.2020  | GDECOR INDUSTRIES VS VIDYAWATI   | 01.08.2024      | 27.08.2024      | -                       | 11.09.2024     | -              | 25.09.2024                 |            |

| Sr. Court No | District                                   | Court Room         | Case Type          | Case No.           | Date Registration | Petitioner Name VS Respondent Name                        | Date of Case Management      | Hearing    |  |            |  |            |  |
|--------------|--|--------------------|--------------------|--------------------|-------------------|---|------------------------------|------------|--|------------|--|------------|--|
|              |  | 6, Court Block-I   | New Commercial     | CS(COMM) 162/2020  | 11.03.2020        | M/S PLANET ADVERTISING VS M/S PERCEPT LTD                 | 20.08.2024                   | 26.09.2024 |  | 14.10.2024 |  | 29.10.2024 |  |
|              |  | 6, Court Block-I   | New Commercial     | CS(COMM) 491/2022  | 26.08.2022        | NIRMAL TEA TRADERS VS M/S JAI GURUDEV AND ORS             | 21.08.2024                   | 03.10.2024 |  | 26.10.2024 |  | 10.12.2024 |  |
|              |  | 6, Court Block-I   | New Commercial     | CS(COMM) 457/2023  | 03.08.2023        | IFFCO CORP SAGAR ENTERPRISES VS M/S                       | 29.08.2024                   | 23.09.2024 |  | 21.10.2024 |  | 09.12.2024 |  |
| 25           | SH. SANDEEP YADAV                          | South              | NIL                |                    |                   |   |                              |            |  |            |  |            |  |
| 26           | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT. | South              | 29, Court Block-II | New Commercial     | CS (COMM) 53/2024 | 31.04.2024  | MAHARAJ SINGH VS RAJAT GUPTA | 21.08.2024 |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 516/2022 | 01.11.2022        | M/S ANR FOODWORKDS LLP VS. MURLI LAUNGANI                 | 24.08.2024                   |            |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 236/2023 | 24.04.2023        | UBI VS. SANJAY BHOLA                                      | 31.08.2024                   |            |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 488/2022 | 27.08.2022        | Expansion Masters LLP Vs. Vedic Collection Pvt. Ltd.      |                              | 02.08.2024 |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 289/2022 | 02.05.2022        | M/s Darshana Agra Vs. M/s Liquid Entertainment and Ors    |                              | 06.08.2024 |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 259/2023 | 02.05.2023        | Canara Bank Vs. M/s Harish Enterprises                    |                              | 07.08.2024 |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 200/2024 | 19.04.2024        | National Cloteiers Knewton Academy Softeech Solutions Vs. |                              | 09.08.2024 |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 155/2024 | 02.04.2024        | Entero Healthcare Solutions Ltd Vs. AIIMS                 |                              | 22.08.2024 |  |            |  |            |  |
|              |  | 29, Court Block-II | New Commercial     | CS (COMM) 226/2023 | 20.04.2023        | Canara Bank Vs. M/s Belly Heels                           |                              | 22.08.2024 |  |            |  |            |  |

| Sr. Court No | District   | Court Room             | Case Type              | Case No.           | Date Registration | Petitioner Name VS Respondent Name                                   | Date of Case Management                       | Hearing    |            |            |  |  |                        |
|--------------|--|------------------------|------------------------|--------------------|-------------------|--|---|------------|------------|------------|--|--|------------------------|
|              |  | 29, New Court Block-II | Commercial             | CS (COMM) 449/2022 | 03.08.2022        | Neptune India Ltd. Vs. R.M. Controls Pvt. Ltd.                       | 22.08.2024                                    |            |            |            |  |  |                        |
|              |  | 29, New Court Block-II | Commercial             | CS (COMM) 487/2023 | 22.08.2023        | Bank of Baroda Vs. Mr. Krishan Kumar Tiwari                          | 27.08.2024                                    |            |            |            |  |  |                        |
|              |  | 29, New Court Block-II | Commercial             | CS (COMM) 177/2023 | 23.03.2023        | M/s Wood Craft Project Pvt. Ltd. Vs. Amardeep Design India Pvt. Ltd. | 29.08.2024                                    |            |            |            |  |  |                        |
|              |  | 29, New Court Block-II | Commercial             | CS (COMM) 418/2022 | 19.07.2022        | M/s Purple Monkey Greatest Common Factor Pvt. Ltd.                   | 29.08.2024                                    |            |            |            |  |  |                        |
| 27           | SH. LOKESH SHARMA, DISTRICT JUDGE (COMMERCIAL COURT) | South                  | 40, New Court Block-II | CS/COMMERCIAL      | CS/COMM/36/2022   | 11-11-2022   | NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD. | 19-02-2024 | 03-04-2024 | 03-05-2024 |  |  | 05-07-2024<br>DISPOSED |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COMM/33/2023    | 13-01-2023        | PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES           | 15-01-2024                                    |            |            |            |  |  | 09-10-2024             |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COMM/384/2019   | 27-11-2019        | ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.                     | 19-02-2024                                    | 24-04-2024 |            |            |  |  | 07-10-2024             |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COMM/660/2022   | 24-11-2022        | M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD                   | 21.02.2024                                    | 26-04-2024 |            |            |  |  | 11-09-2024             |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COM/12/2022     | 04-01-2022        | MERCHANTS COURIER P. LTD. VS SURYA CARGO                             | 22-02-2024                                    | 30-04-2024 |            |            |  |  | 13-08-2024             |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COM/619/2022    | 27-07-2022        | SURYA CARGO FORWARDERS P. LTD. VS MERCHANT COURIER P. LTD.           | 22-02-2024                                    |            |            |            |  |  | 13-08-2024             |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COM/654/2022    | 19-11-2022        | STATE BANK OF INDIA VS RAJ KUMAR                                     | 28-02-2024                                    |            |            |            |  |  | 29-08-2024             |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COM/12/2024     | 05-01-2024        | NEERAJ VS M/S FNP ESTATE   | 19-04-2024                                    |            |            |            |  |  | 25-09-2024             |
|              |  | 40, New Court Block-II | CS/COMMERCIAL          | CS/COM/609/2023    | 26-08-2023        | IV COMMUNICATION VS JAKSON LTD.                                      | 30-05-2024                                    |            |            |            |  |  | 18-09-2024             |

| Sr. Court No | District                         | Court Room             | Case Type     | Case No.        | Date Registration | Petitioner Name VS Respondent Name                                | Date of Case Management   | Hearing    |            |  |  |  |  |  |  |
|--------------|----------------------------------|------------------------|---------------|-----------------|-------------------|---|---|------------|------------|--|--|--|--|--|--|
|              |                                  | 40, New Court Block-II | CS/COMMERCIAL | CS/COM/382/2023 | 08-06-2023        | M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL | 10-07-2024  |            |            |  |  |  |  |  | 26-09-2024                                     |
| 28           | SH. LAL SINGH, DISTRICT JUDGE    | SOUTH-EAST             | NIL           |                 |                   |   |   |            |            |  |  |  |  |  |  |
| 29           | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST             | NIL           |                 |                   |   |   |            |            |  |  |  |  |  |  |
| 30           | SH. AJAY KUMAR JAIN              | SOUTH-EAST             | NIL           |                 |                   |   |   |            |            |  |  |  |  |  |  |
| 31           | MS. ANU GROVER BALIGA            | SOUTH-EAST             | 21            | COMMERCIAL SUIT | CS (COMM) 46/23   | 44936   | M/S OM FIRE SAFETY COMPANY PVT LTD Vs. JAIN SPUN PIPE COMPANY                 | 01.07.2024 | 21.08.2024 |  |  |  |  |  | PE-23,28,29 October DE-6,8,12 November F Arg.  |
|              |                                  |                        |               | COMMERCIAL SUIT | CS (COMM) 14/22   | 44551   | DHARAMPAL SATYAPAL LTD Vs. M/S AADHAR WHOLESALE TRADING AND DISTRIBUTION LTD. | 07.08.2024 | 31.08.2024 |  |  |  |  |  | PE-25,10,24 DE-13, 14 November F Arg.-10,12,24 |
| 32           | SH. BHUPESH KUMAR                | SOUTH-EAST             | 22            | Commercial Suit | CS/COMM/156/2023  | 11-05-2023  | SAPHIRE EXIM SERVICES PVT. LTD. VS. G. I. FREIGHT FORWARDING PVT. LTD.        | 02-08-2024 |            |  |  |  |  |  |  |
|              |                                  |                        |               | Commercial Suit | CS/COMM/255/2023  | 16-03-2023  | M/S. S CHAND AND CO. LTD VS. MAHATMA GANDHI MEMORIAL HIGH SCHOOL              | 03-08-2024 |            |  |  |  |  |  |  |
|              |                                  |                        |               | Commercial Suit | CS/COMM/1239/2022 | 24-12-2022  | MUSARRAT BANO VS. APEX TRADING COPANY   | 05-08-2024 |            |  |  |  |  |  |  |



| Sr. Court No | District   | Court Room | Case Type               | Case No.        | Date Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing                          |            |                |           |           |    |                |   |  |
|--------------|--|------------|-------------------------|-----------------|-------------------|------------------------------------|--|------------|----------------|-----------|-----------|----|----------------|---|--|
| 35           | SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)   | SOUTH-EAST | NIL                     |                 |                   |                                    |  |            |                |           |           |    |                |   |  |
| 36           | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)       | EAST       | 12                      | RECOVERY        | 380/2023          | 13-10-2023                         | STATE BANK OF INDIA VS. MANOJ KUMAR                      | 09-08-2024 | -              | -         | -         | -  | -              | P.E.-06-09-2024, D.E.-20-09-2024, FINAL ARGUMENT-18-10-2024 |  |
| 37           | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)     | EAST       | 12                      | RECOVERY        | 57/2024           | 15-02-2024                         | TEHNODEME INDIA PVT.LTD. VS. RADHEY ENTERPRISES AND ORS. | 24-08-2024 | -              | -         | -         | -  | -              | P.E.-18-09-2024, D.E.-28-09-2024, FINAL ARGUMENT-07-10-2024 |  |
|              |  |            | 12                      | RECOVERY        | 81/2024           | 12-03-2024                         | ASHWANI KUMAR JAIN VS. HUF MANMOHAN SINGH                | 27-08-2024 | -              | -         | -         | -  | -              | P.E.-10-09-2024, D.E.-01-10-2024, FINAL ARGUMENT-21-10-2024 |  |
|              |  |            | 12                      | RECOVERY        | 98/2024           | 23-03-2024                         | BANK OF BARODA VS. SATISH KASANA                         | 27-08-2024 | -              | -         | -         | -  | -              | P.E.-23-09-2024, D.E.-08-10-2024, FINAL ARGUMENT-28-10-2024 |  |
| 38           | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | North-East | 201                     | 1               | CS (COMMERCIAL)   | CS(COMM)                           | 28/2024  | 01.08.2024 | WITHIN 10 DAYS | YES       | NO        | 3  | PRIOR TO HEARD | BEFORE 29.08.2024   | 04.09.2024 - P.E. 28-09-2024 /03.10.2024 - D.E. 28.10.2024 |
|              |  |            |                         | 2               | CS (COMMERCIAL)   | CS(COMM)                           | 49/2021  | 01.08.2024 | WITHIN 10 DAYS | YES       | NO        | 3  | PRIOR TO HEARD | BEFORE 29-09-2024   | 2024 - P.E 23.09.2024 - D.E. 15.10.2024 - FINAL ARGUMENTS  |
|              |  |            |                         | 3               | CS (COMMERCIAL)   | CS(COMM)                           | 49/2024  | 06.08.2024 | WITHIN 10 DAYS | YES       | NO        | 3  | PRIOR TO HEARD | BEFORE 27-08-2024   | 2024 - P.E 05.09.2024 - D.E. 29.09.2024 - FINAL ARGUMENTS  |
|              |  |            |                         | 4               | CS (COMMERCIAL)   | CS(COMM)                           | 21/2024  | 13.08.2024 | WITHIN 10 DAYS | YES       | NO        | 3  | PRIOR TO HEARD | BEFORE 09-09-2024   | 2024 - P.E 27.09.2024 - D.E. 27.09.2024 - FINAL ARGUMENTS  |
|              |  |            |                         | 5               | CS (COMMERCIAL)   | CS(COMM)                           | 62/2024  | 27.08.2024 | WITHIN 10 DAYS | YES       | NO        | 3  | PRIOR TO HEARD | BEFORE 26-09-2024   | 2024 - P.E 29.10.2024 - D.E. 29.10.2024 - FINAL ARGUMENTS  |
|              |  |            |                         | 6               | CS (COMMERCIAL)   | CS(COMM)                           | 79/2024  | 29.08.2024 | WITHIN 10 DAYS | YES       | NO        | 3  | PRIOR TO HEARD | BEFORE 25-09-2024   | 2024 - P.E 18.10.2024 - D.E. 24.10.2024 - FINAL ARGUMENTS  |
|              |  |            |                         | 7               | CS (COMMERCIAL)   | CS(COMM)                           | 48/2024  | 30.08.2024 | WITHIN 10 DAYS | YES       | NO        | 3  | PRIOR TO HEARD | BEFORE 18-09-2024   | 2024 - P.E 26.09.2024 - D.E. 21.10.2024 - FINAL ARGUMENTS  |
| 39           | SH. BRIJESH KUMAR GARG                                     | Shahdara   | 301, New Court Building | CS (COMMERCIAL) | CS (COMM)         | 14-05-2024                         | Mohit Wadhawan Vs. Gopal Krishan Sharm                   | 12.08.2024 | Not Filed      | Not Filed | Not Filed | NO | NO             | PE 29.08.2024 & 30.08.2024 AND DE 31.08.2024 & 30.08.2024   |  |



| Sr. Court No | District  | Court Room              | Case Type               | Case No.         | Date Registration  | Petitioner Name VS Respondent Name                              | Date of Case Management   | Hearing            |                    |                       |                      |                   |                |            |   |
|--------------|---|-------------------------|-------------------------|------------------|--------------------|---|---|--------------------|--------------------|-----------------------|----------------------|-------------------|----------------|------------|---|
|              |   | 301, New Court Building | CS(COMMER CIAL)         | CS (COMM) 239/24 | 15-04-2024         | Punjab National Bank Vs. Vikas Chandra Sad                      | 13.08.2024  | Not Filed          | Not Filed          | Not Filed             | NO                   | NO                | NO             | NO         | PE: 03.09.2024 & 04.09.2024 and DE: 09.09.2024 & 10.09.2024 |
|              |   | 301, New Court Building | CS(COMMER CIAL)         | CS (COMM) 40/23  | 25-01-2023         | GLOBE EXPRESS SERVICES PVT. LTD. THROUGHOUT HORIZED REPRESENTAT | 14.08.2024  | Not Filed          | Not Filed          | Not Filed             | NO                   | NO                | NO             | NO         | PE For 11.09.2024 & 12.09.2024 and 19.09.2024 & 20.09.2024  |
|              |   | 301, New Court Building | CS(COMMER CIAL)         | CS (COMM) 297/24 | 18-05-2024         | araogi Super Sales Vs. Amar Kumar                               | 16.08.2024  | Not Filed          | Not Filed          | Not Filed             | NO                   | NO                | NO             | NO         | PE For 06.09.2024 & 07.09.2024 and 17.09.2024 & 18.09.2024  |
|              |   | 301, New Court Building | CS(COMMER CIAL)         | CS (COMM) 189/24 | 18-05-2024         | Bank Of Baroda Vs Ashok Kedia and Another                       | 20.08.2024  | Not Filed          | Not Filed          | Not Filed             | NO                   | NO                | NO             | NO         | PE For 21.09.2024 and 26.09.2024 DE and FA 30.09.2024       |
|              |   | 301, New Court Building | CS(COMMER CIAL)         | CS (COMM) 21/24  | 09-01-2024         | Naveen Kumar Taneja Vs M/s Mr Mobile Hub                        | 21.08.2024  | Not Filed          | Not Filed          | Not Filed             | NO                   | NO                | NO             | NO         | PE For 23.09.2024 & 25.09.2024 DE and FA 09.10.2024         |
| 40           | MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT) | Shahdara                | ROOM NO 208             | COMMERCIAL       | CS COMM 44/2023    | 30-01-2023  | BASANT GOEL PROPRIETOR OF MEDICOS HEALTH CARE AT HOME INDIA PVT. LTD.                           | 05.08.2024         | NOT FILED          | NOT FILED             | NOT FILED            | NO-               | NO             | NO         | PE /05-09-2024  |
|              |   | Shahdara                | ROOM NO 208             | COMMERCIAL       | CS COMM 649/2022   | 21-11-2022  | PUNJAB NATIONAL BANK Vs MS CHARU GOEL   | 06.08.2024         | NOT FILED          | NOT FILED             | NOT FILED            | NO-               | NO             | NO         | PE /07-09-2024  |
|              |   | Shahdara                | ROOM NO 208             | COMMERCIAL       | CS COMM 472/2023   | 20-09-2023  | M/S PIONEER PET INDUSTRIES Vs MR. ASHOK GUPTA   | 08.08.2024         | NOT FILED          | NOT FILED             | NOT FILED            | NO-               | NO             | NO         | PE /09-09-2024  |
|              |   | Shahdara                | ROOM NO 208             | COMMERCIAL       | CS COMM 240/2024   | 16-04-2024  | M/s Suresh Apparels Vs Shekhar Sharma   | 24.08.2024         | NOT FILED          | NOT FILED             | NOT FILED            | NO-               | NO             | NO         | PE /20-09-2024  |
| 41           | SH. SURENDER S. RATHI                               | Shahdara                | 303, New Court Building | COMMERCIAL       |                    |   |   | Framing the issues | Listing of Witness | Affidavit of Evidence | Affidavit of Witness | Written Arguments | Oral Arguments |            |   |
|              |   | Shahdara                | 303, New Court Building | COMMERCIAL       | CS (COMM)/310/2024 | 27-05-2024  | NITA DEVI SHRIMAL Vs AMIT KALRA   |                    |                    |                       |                      |                   |                | 14-10-2024 |   |
|              |   | Shahdara                | 303, New Court Building | COMMERCIAL       | CS (COMM)/313/2024 | 28-05-2024  | M/S NAURAS FASHION Vs GUDDIYA NAJMIN  |                    |                    |                       |                      |                   |                | 21-10-2024 |   |
|              |   | Shahdara                | 303, New Court Building | COMMERCIAL       | CS (COMM)/319/2024 | 31-05-2024  | Suresh Kumar Sharma Prop Of M/s R S Trading Co Vs Shwetank Saxena Alias Rinku Prop Of M/s Rinku |                    |                    |                       |                      |                   |                | 10-09-2024 |   |

| Sr. Court No | District                          | Court Room              | Case Type           | Case No.           | Date of Registration | Petitioner Name VS Respondent Name                                  | Date of Case Management Hearing |                       |                        |                   |                |                           |            |  |
|--------------|-----------------------------------|-------------------------|---------------------|--------------------|----------------------|---|---------------------------------|-----------------------|------------------------|-------------------|----------------|---------------------------|------------|--|
|              |                                   | 303, New Court Building | COMMERCIAL          | CS (COMM)/327/2024 | 03-06-2024           | MICO EQUIPMENT INDUSTRIES Vs M/S DEV CONSTRUCTION                   |                                 |                       |                        |                   |                |                           | 07-10-2024 |  |
|              |                                   | 303, New Court Building | COMMERCIAL          | CS (COMM)/334/2024 | 04-06-2024           | DHARMENDRA KUMAR JAIN Vs M/S PERFECT VALUE MEGA MART INDIA PVT. LTD |                                 |                       |                        |                   |                |                           | 30-09-2024 |  |
|              |                                   | 303, New Court Building | COMMERCIAL          | CS (COMM)/349/2024 | 07-06-2024           | PUNJAB NATIONAL BANK Vs DEEPANSHU PANCHAL                           |                                 |                       |                        |                   |                |                           | 10-09-2024 |  |
|              |                                   | 303, New Court Building | COMMERCIAL          | CS (COMM)/414/2024 | 01-08-2024           | Tarun Kumar Goyal Vs S.B Sales Corporation                          |                                 |                       |                        |                   |                |                           | 10-09-2024 |  |
| 42           | Sh. Pawan Kumar Matto D (COMM-04) | Shahdara                | C.No 304 COMMERCIAL |                    |                      | Framing the issues  | Listing of witnesses            | Affidavit of Evidence | Affidavit of Witnesses | Written Arguments | Oral Arguments | Other stages/Hearing Date |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/626/2023  | 05-08-2024           | JAI DURGA TRADERS PVT. LTD. VS JITENDER JUNEJA                      | NOT FILED                       | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 04-09-2024           |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/66/2024   | 07-08-2024           | SARAOGI SUPER SALES PVT. LTD. VS IMRAN HSUSSAIN                     | FILED ON 16-08-2024             | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 18-09-2024           |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/167/2024  | 07-08-2024           | RAVI KHURANA VS MEHARBAN  | FILED ON 24-08-2024             | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 18-09-2024           |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/127/2024  | 09-08-2024           | LALIT GUPTA VS DINESH KUMAR AGGARWAL                                | NOT FILED                       | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 27-09-2024           |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/67/2024   | 09-08-2024           | SARAOGI SUPER SALES PVT. LTD. VS KAMLESH KUMAR SINGH                | FILED ON 16-08-2024             | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 13-09-2024           |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/237/2024  | 13-08-2024           | RAKESH VS MCD   | NOT FILED                       | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 23-09-2024           |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/123/2024  | 23-08-2024           | PUNJAB NATIONAL BANK VS MD. IKRAM                                   | NOT FILED                       | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 21-09-2024           |            |  |
|              |                                   |                         | C.No 304 COMMERCIAL | CS(COMM)/571/2023  | 45535                | BRAHM PRAKASH AND ANR VS SANDEEP JAIN                               | NOT FILED                       | NOT FILED             | NOT FILED              | NOT FILED         | NOT FILED      | P.E. 18-10-2024           |            |  |



| Sr. Court No | District       | Court Room | Case Type | Case No.        | Date Registration | Petitioner Name VS Respondent Name                                | Date of Case Management | Hearing  |
|--------------|----------------|------------|-----------|-----------------|-------------------|---|-------------------------|----------|
| 44           | SH.VINOD YADAV | 316        | Civil     | CS/Comm./720/23 | 23.09.23          | Siddharth Gupta Vs. Garuda Construction And Engineering Pvt. Ltd. |                         | 02.08.24 |
|              |                |            |           | CS/Comm./627/22 | 02.08.22          | Powertex Tools Company Pvt. Ltd. Vs. Priya Garg                   |                         | 03.08.24 |
|              |                |            |           | CS/Comm./627/22 | 02.08.22          | Powertex Tools Company Pvt. Ltd. Vs. Priya Garg                   |                         | 05.08.24 |
|              |                |            |           | CS/Comm./280/21 | 01.04.21          | Bhim Saini Vs. M/s Guglani Bhasin Construction Co. And Ors.       |                         | 07.08.24 |
|              |                |            |           | CS/Comm./888/22 | 21.11.22          | Jagajit Industries Ltd. Vs. Siwan Marketing Pvt. Ltd.             |                         | 07.08.24 |
|              |                |            |           | CS/Comm./554/23 | 31.07.23          | Surya Roshani Ltd. Vs. Sanjeev Mishra                             |                         | 07.08.24 |
|              |                |            |           | CS/Comm./524/21 | 05.10.21          | M/s Gayatri Footwear Pvt. Ltd. Vs. M/s Manjit Chappal Store       |                         | 09.08.24 |
|              |                |            |           | CS/Comm./893/23 | 13.12.23          | Puma Se Vs. Ashok Kumar   |                         | 12.08.24 |
|              |                |            |           | CS/Comm./900/22 | 24.11.22          | M/s V M Can Industries Pvt. Ltd. Vs. M/s Litchia International    |                         | 13.08.24 |
|              |                |            |           | CS/Comm./694/23 | 18.08.23          | Veer Singh Saini Vs. Life Cure Products Pvt. Ltd.                 |                         | 16.08.24 |
|              |                |            |           | CS/Comm./735/23 | 26.09.23          | Axsys Solution Vs. Zee Laboratories                               |                         | 17.08.24 |
|              |                |            |           | CS/Comm./512/22 | 09.06.22          | Texzium International Pvt. Ltd. Vs. SRC Natura Products Ltd.      |                         | 20.08.24 |
|              |                |            |           | CS/Comm./925/23 | 23.12.23          | M/s Naman Enterprises Vs. M/s Sublestar Industries Pvt. Ltd.      |                         | 21.08.24 |

| Sr. Court No | District  | Court Room | Case Type | Case No.          | Date Registration | Petitioner Name VS Respondent Name                                   | Date of Case Management                                     | Hearing    |            |            |            |     |     |     |          |
|--------------|---|------------|-----------|-------------------|-------------------|--|---|------------|------------|------------|------------|-----|-----|-----|----------|
|              |   |            |           | CS/Comm./173/24   | 18.03.24          | Mukul Marketing Pvt. Ltd. Vs. Sahil Jain                             |   |            |            |            |            |     |     |     | 22.08.24 |
|              |   |            |           | CS/Comm./575/23   | 08.08.23          | Motiprabha Infratech Pvt. Ltd. Vs. Indian Trenchless Tools Solutions |   |            |            |            |            |     |     |     | 23.08.24 |
|              |   |            |           | CS/Comm./38/24    | 23.01.24          | Raju Kumar Vs. Vinod Sah   |   |            |            |            |            |     |     |     | 24.08.24 |
|              |   |            |           | Misc. /DJ./534/22 | 15.05.24          | Raju Kumar Vs. Vinod Sah   |   |            |            |            |            |     |     |     | 24.08.24 |
|              |   |            |           | CS/Comm./677/23   | 12.09.23          | M/s Star Food Products Vs. Mahalaxmi Food Products                   |   |            |            |            |            |     |     |     | 28.08.24 |
| 45           | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL) | North      |           |                   |                   |  |   |            |            |            |            |     |     |     |          |
| 46           | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)       | SOUTH WEST | 603       | Commercial suit   | CS COMM/189/2024  | 02.04.2024   | S K PLYWOOD VS MOHD ARIF                                    | 05.08.2024 | 12.08.2024 | 20.08.2024 | 20.08.2024 | NIL | NIL | NIL |          |
|              |   |            | 603       | Commercial suit   | CS COMM/293/2024  | 04.06.2024   | UNION BANK OF INDIA VS SANGEETA YADAV                       | 08.08.2024 | 16.08.2024 | 22.08.2024 | 22.08.2024 | NIL | NIL | NIL |          |
|              |   |            | 603       | Commercial suit   | CS COMM/472/2023  | 12.10.2023   | RITA RIKH DR ARVIND KUMAR GAUTAM                            | 08.08.2024 | 16.08.2024 | 29.08.2024 | 29.08.2024 | NIL | NIL | NIL |          |
|              |   |            | 603       | Commercial suit   | CS COMM/304/2023  | 22.06.2023   | LOUIS VUITTON MALLETTIER VS RAHUL BOSE                      | 13.08.2024 | 20.08.2024 | 03.09.2024 | 03.09.2024 | NIL | NIL | NIL |          |
|              |   |            | 603       | Commercial suit   | CS COMM/315/2021  | 30.11.2021   | AAI CARGO LOGISTICS VS M/S TRINITY EXPRESS                  | 06.08.2024 | 13.08.2024 | 27.08.2024 | 27.08.2024 | NIL | NIL | NIL |          |
|              |   |            | 603       | Commercial suit   | CS COMM/272/2024  | 22.05.2024   | M/S AXIOM TOURS AND TRAVELS VS M/S HARSH CLEAN DHAN PVT LTD | 22.08.2024 | 29.08.2024 | 13.09.2024 | 13.09.2024 | NIL | NIL | NIL |          |
|              |   |            | 603       | Commercial suit   | CS COMM/378/2024  | 26.07.2024   | UNION BANK OF INDIA VS PARVESH KUMAR KASHYAP                | 27.08.2024 | 03.09.2024 | 10.09.2024 | 10.09.2024 | NIL | NIL | NIL |          |

| Sr. No | Court  | District | Court Room | Case Type       | Case No.           | Date Registration | Petitioner Name VS Respondent Name                 | Date of Case Management Hearing |            |            |            |            |            |  |
|--------|--|----------|------------|-----------------|--------------------|-------------------|--|---------------------------------|------------|------------|------------|------------|------------|--|
| 47     | VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02 |          | 613        | Commercial suit | CS (Comm) 346/2022 | 11.07.2022        | Yantrix Global Pvt. Ltd. vs Tectonus ltd.          | 16.08.2024                      | 03.09.2024 | 03.09.2024 | 03.09.2024 | 25.09.2024 | 25.09.2024 | 18.09.2024                             |
|        |  |          |            | Commercial suit | CS (Comm) 309/2023 | 07.07.2023        | Union Bank of India Vs Sarbat Self Help Group      | 21.08.2024                      | 02.09.2024 | 02.09.2024 | 02.09.2024 | 03.10.2024 | 03.10.2024 | 24.09.2024<br>25.09.2024<br>26.09.2024 |
|        |  |          |            | Commercial suit | CS (Comm) 464/2023 | 05.10.2023        | Rajiv Goel Vs Piccadely Hotels Pvt. Ltd.           | 23.08.2024                      | 12.09.2024 | 12.09.2024 | 12.09.2024 | 04.10.2024 | 04.10.2024 | 25.09.2024                             |
|        |  |          |            | Commercial suit | CS (Comm) 377/2023 | 09.08-2023        | COMFORT CARE SYSTEMS PVT. LTD Vs Stup Design Forum | 10.07.2024                      | 23.09.2024 | 23.09.2024 | 23.09.2024 | 29.10.2024 | 29.10.2024 | 18.10.2024                             |

| Sr. Court No | District  | Court Room | Case Type       | Case No.          | Date Registration | Petitioner Name VS Respondent Name                                  | Date of Case Management | Hearing                       |            |     |     |     |     |
|--------------|---|------------|-----------------|-------------------|-------------------|---|-------------------------|-------------------------------|------------|-----|-----|-----|-----|
| 48           | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03              | 614        | Commercial Suit | CS(COMM) 253/2024 | 10.05.2024        | CENTRAL BANK OF INDIA VS SUNIL KUMAR                                | 06.08.2024              | PE-28.08.2024                 | NIL        | NIL | NIL | NIL | NIL |
|              |   |            | Commercial Suit | CS(COMM) 113/2023 | 04.03.2023        | M/S PRAKASH PIPES LTD VS M/S CHANEL FOUR                            | 06.08.2024              | PE-09.09.2024 & DE-20.09.2024 | NIL        | NIL | NIL | NIL | NIL |
|              |   |            | Commercial Suit | CS(COMM) 121/2023 | 10.03.2023        | M/S PRAKASH PIPES LTD VS M/S S.K.FOODS AND SPICE EXPOR              | 06.08.2024              | PE-09.09.2024 & DE-20.09.2024 | NIL        | NIL | NIL | NIL | NIL |
|              |   |            | Commercial Suit | CS(COMM) 48/2024  | 19.01.2024        | PUNJAB NATIONAL BANK VS KANHIYA LAL                                 | 07.08.2024              | PE-13.09.2024                 | NIL        | NIL | NIL | NIL | NIL |
|              |   |            | Commercial Suit | CS(COMM) 61/2024  | 15.05.2024        | IDBI BANK LIMITED VS ARTI GAUTAM & ANR                              | 09.08.2024              | PE-21.09.2024                 | NIL        | NIL | NIL | NIL | NIL |
|              |   |            | Commercial Suit | CS(COMM) 324/2023 | 14.07.2024        | M/S ANIL ELECTRONICS VS M/S KRISHNA ELECTRONIC                      | 12.08.2024              | PE-11.09.2024 & DE-23.09.2024 | NIL        | NIL | NIL | NIL | NIL |
| 49           | SH. RAKESH PANDIT, DISTRICT JUDGE, SOUTH WEST COMMERCIAL COURT-03 | 509        | CS(COMM)        | 541/2023          | 05.12.2023        | Sankalp Fin Sec Pvt. Ltd. Vs Suman Bala                             | 07.08.2024              | NIL                           | 04.09.2024 | NIL | NIL | NIL | NIL |
|              |   |            | CS(COMM)        | 542/2023          | 05.12.2023        | Sankalp Fin Sec Pvt. Ltd. Vs Jyoti                                  | 09.08.2024              | NIL                           | 30.08.2024 | NIL | NIL | NIL | NIL |
|              |   |            | CS(COMM)        | 6/2022            | 14.01.2022        | Canara Bank Vs Rahul Kumar  | 16.08.2024              | NIL                           | 10.09.2024 | NIL | NIL | NIL | NIL |
|              |   |            | CS(COMM)        | 266/2023          | 30.05.2023        | M/s Surya Vijay Saw Mills Vs M/s Shradha Saburi Engineers Pvt. Ltd. | 28.08.2024              | NIL                           | 11.09.2024 | NIL | NIL | NIL | NIL |
|              |   |            | CS(COMM)        | 467/2023          | 07.10.2023        | M/S Prakash Pipes Ltd. Vs Jitender Kumar                            | 29.08.2024              | DE-01.10.24, 04.10.24         | NIL        | NIL | NIL | NIL | NIL |

Contested commercial cases disposed during the month of August-2024

| Sr. No. | Court  | District | Court Room                                     | Case Type          | Case No.          | Date Registration | Petitioner Name VS Respondent Name                                 | Advocate                                 | Advocate Mobile Number   | Date of Decision | Days for disposal | Whether Institution Mediation took Place | Pre-Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date | Act Section        |
|---------|--|----------|--|--------------------|-------------------|-------------------|--|--|--------------------------|------------------|-------------------|--|--|-----------------------------|--|--------------------|
| 1       | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01               | CENTRAL  | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-268/2023  | 14.02.2023        | ICICI BANK VS. RAMNIKHANNA   | SH. NEERAJ KUMAR AND SH. PRAVEEN NIGAM   | 9534536972 & 8570526341  | 01.08.2024       | 534               | Yes                                      | Contested                                    |                             |  | Suit for Recovery  |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition | EX COMM-576/2023  | 24.11.2023        | HETVI SILK MILLS PVT LTD. VS. BALNATH & Co.                        | SH. KARAN SUNEJA AND SH. ABHISHEK GUPTA  | 7350526374 & 8750536971  | 02.08.2024       | 254               | No                                       | Contested                                    |                             |  | Execution Petition |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-2090/2022 | 02.09.2022        | AXIS BANK VS. SU TARAM HARDWARE SOLUTIONS LTD.                     | MS. ANJALI BEHAL & RAJ VARDHAN UPADHAYAY | 9711319726 & 9999631964  | 02.08.2024       | 706               | Yes                                      | Contested                                    |                             |  | Suit for Recovery  |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-1553/2023 | 05.12.2023        | DARSHAN KUMAR ARORA VS. KUMARSONS AUTO PVT. LTD.                   | SH. RAJEEV MEHRA MAYUR VASHISHTHA        | 981164491 & 89891152939  | 05.08.2024       | 246               | No                                       | Contested                                    |                             |  | Suit for Recovery  |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-387/2020  | 22.02.2019        | RANJIT SINGH VS. GURUSH NAK ROADWAYS                               | SH. GAURAV KAPOOR & SACHIN AGGARWAL      | 9899377311 & 89811071022 | 09.08.2024       | 1995              | Yes                                      | Contested                                    |                             |  | Suit for Recovery  |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-419/2023  | 06.03.2023        | ICICI BANK VS. BABAL FASHION                                       | SH. DIWANSHU & SH. YSHU RASTOGI          | 9818280772 & 8882149812  | 12.08.2024       | 527               | Yes                                      | Contested                                    |                             |  | Suit for Recovery  |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-226/2023  | 06.02.2023        | M/s. RRM TRADING COMPANY VS. M/s. KRISHNA LTD.                     | SH. MUNISH VOHRA & MS. USHA KIRAN        | 9811427955 & 9811317311  | 20.08.2024       | 561               | Yes                                      | Contested                                    |                             |  | Suit for Recovery  |
|         |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-1845/2022 | 21.07.2022        | PUNJAB NATIONAL BANK VS. M/s. HYDRO FAB TECHNOMECH INDIA PVT. LTD. | SH. SUDHIR KUMAR SINGH & SH. DHARAMJIT   | 9654788585 & 9810528596  | 24.08.2024       | 765               | Yes                                      | Contested                                    |                             |  | Suit for Recovery  |
| 2       | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02                    | CENTRAL  | 306  | CS (COMM)          | 3294/2021         | 13.09.2021        | MM BAGS VS PRN APPARELS  | NASIR AZIZ                               | 9654426442               | 21.08.2024       | 1074              | NIL                                      | Contested                                    | NIL                         | NIL  | Recovery           |
|         |  |          | 306  | CS (COMM)          | 913/2023          | 05.06.2018        | SNB SALES UDYOG VS DURGA INDUSTRIES                                | DINESH AGGARWAL                          | 9999591188               | 29.08.2024       | 3369              | NIL                                      | Contested                                    | NIL                         | NIL  | Recovery           |
|         |  |          | 306  | CONTEMPT PETITION  | 20/2023           | 18.11.2023        | BIJENDRI DEVI VS INDUS TOWERS LTD                                  | NAVED AZAM                               | 9873000154               | 30.08.2024       | 282               | NIL                                      | Contested                                    | NIL                         | NIL  | CON                |
| 3       | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL  | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM 937/23    | 08.06.2023        | UMESH TYAGI V/S MCD  | ANANT KUMAR                              | 8860939496               | 01.08.2024       | 420               | Yes                                      | DECREE                                       |                             |  | Suit for Recovery  |
|         |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM 2081/2022 | 01.09.2022        | SUPRAJIT ENGINEERING LTD V/S SHIVAM PANDEY                         | SANJAY MEHROTRA                          | 8130655833               | 03.08.2024       | 707               | Yes                                      | DECREE                                       |                             |  | Suit for Recovery  |
|         |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS DJ 6362/18     | 06.010.2018       | PANCHSHEEL FASTNERS V/S KANWARJIT SINGH                            | SHWETA GARG                              | 98182274143              | 07.08.2024       | 2165              | Yes                                      | DISMISSED                                    |                             |  |                    |



| Sr. No. | Court   | District | Court Room                                     | Case Type                          | Case No.             | Date Registration | Petitioner Name  | Respondent Name     | VS Advocate | Advocate Mobile Number | Date of Decision | Days for disposal | Whether Institution Mediation took Place | Pre-Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date | Act Section                        |
|---------|---|----------|--|------------------------------------|----------------------|-------------------|--|---------------------|-------------|------------------------|------------------|-------------------|--|--|-----------------------------|--|------------------------------------|
|         |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                  | CS COMM 1005/2023    | 11.07.2023        | RAJESH KUMAR GUPTA   | MOHIT SINGHAL       |             | 9911692228             | 06.07.2024       | 400               | Yes                                      | DECREE                                       |                             |  |                                    |
|         |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                  | CS COMM 1179/2023    | 24.08.2023        | CHIRAG ALLUDIN V/S MCD   | SATYENDER KR SINGH  |             | 981161525              | 17.08.2024       | 360               | YES                                      | DECREE                                       |                             |  |                                    |
|         |   |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                  | CS COMM 91/2023      | 13.01.2023        | ICICI BANK LTD V/S RISHI RAJ   | VIKASH CHOPRA       |             | 9212036118             | 21.08.2024       | 586               | YES                                      | DECREE                                       |                             |  |                                    |
| 4       | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04  | CENTRAL  | 304 EXTENSION BLOCK TH DELHI                   | RECOVERY                           | CS (COMM)/223/2023   | 06-02-2023        | KAKAR TRADING CO THROUGH ITS PROP. MS. MITALI KAKAR Vs CITY MEGA MART AND ORS. | DEEPAK RAO          |             | 9899090801             | 01-08-2024       | 539 DAYS          | YES                                      | CONTESTED                                    | NIL                         | NIL  | RECOVERY                           |
|         |   |          | 304 EXTENSION BLOCK TH DELHI                   | RECOVERY                           | CS (COMM)/1169/2023  | 19-08-2023        | RAJESH KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI AND ANR                   | MOHIT SINGHAL       |             | 9911692228             | 02-08-2024       | 349 DAYS          | YES                                      | CONTESTED                                    | NIL                         | NIL  | RECOVERY                           |
|         |   |          | 304 EXTENSION BLOCK TH DELHI                   | RECOVERY                           | CS (COMM)/51/2022    | 03-01-2022        | ADITYA KUMAR Vs RAKESH JINDAL  | ANKUSH              |             | 9990332052             | 08-08-2024       | 948 DAYS          | YES                                      | CONTESTED                                    | NIL                         | NIL  | RECOVERY                           |
|         |   |          | 304 EXTENSION BLOCK TH DELHI                   | RECOVERY                           | CS DJ/490/2020       | 24-09-2020        | SH. SANJAY Vs DEEPAK JAIN AND ORS.   | MADHUKAR            |             | 9650939865             | 13-08-2024       | 1419 DAYS         | YES                                      | CONTESTED                                    | NIL                         | NIL  | RECOVERY                           |
|         |   |          | 304 EXTENSION BLOCK TH DELHI                   | PETITION U/S 34 OF ARBITRATION ACT | OMP (COMM.)/151/2023 | 31-08-2023        | DEEPAK GOYAL Vs M/S VALLABH SAREE EMPORIUM                                     | SUNIL KUMAR         |             | 9811767023             | 14-08-2024       | 349 DAYS          | NO (OBJECTION U/S 34 OF ARBITRATION ACT) | CONTESTED                                    | NIL                         | NIL  | PETITION U/S 34 OF ARBITRATION ACT |
|         |   |          | 304 EXTENSION BLOCK TH DELHI                   | RECOVERY                           | CS DJ/2070/2018      | 03-07-2018        | MOHAN CLOTHING COMPANY PVT LTD. Vs SAPAN AHLAWAT AND ANR.                      | NARESH GUPTA        |             | 9810236228             | 17-08-2024       | 2237 DAYS         | YES                                      | CONTESTED                                    | NIL                         | NIL  | RECOVERY                           |
|         |   |          | 304 EXTENSION BLOCK TH DELHI                   | PETITION U/S 34 OF ARBITRATION ACT | OMP (COMM.)/141/2023 | 18-08-2023        | SATHEESH DWARAGANAHALLI RAO Vs PNB HOUSING FINANCE LTD.                        | SAKET GOGIA         |             | 9739046560             | 22-08-2024       | 370 DAYS          | NO (OBJECTION U/S 34 OF ARBITRATION ACT) | CONTESTED                                    | NIL                         | NIL  | PETITION U/S 34 OF ARBITRATION ACT |
| 5       | SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL  | NIL  |                                    |                      |                   |  |                     |             |                        |                  |                   |  |  |                             |  |                                    |
| 6       | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL  | 410  | CS DJ                              | 5722/2018            | 03-08-2018        | NAVEEN KR. GARG Vs M/S. MONSTER GLOBAL PVT. LTD. & ANR.                        | SH. BRIJESH KASHYAP |             | 9810410176             | 02.08.2024       | 2191 DAYS         | No                                       | Contested                                    | NA                          | NA   | RECOVERY OF MONEY                  |
|         |   |          | 410  | ARB.COM                            | 20/2019              | 05.03.2019        | MAHANAGAR TELEPHONE NIGAM LTD. Vs. M/S. RUKMA DECOR & CONSTRUCTION CO.         | SH. CHANDAN KUMAR   |             | 9810312011             | 06.08.2024       | 1981 DAYS         | NA                                       | Contested                                    | NA                          | NA   | U/S 34 OF ARBITRATION ACT          |
|         |   |          | 410  | CS (COMM)                          | 2635/2022            | 05.12.2022        | A.R. PAPERS COMPANY Vs. M/S. OLYMPIC CARDS LTD.                                | SH. G.S. GANGWAR    |             | 9717211123             | 13.08.2024       | 617 DAYS          | YES                                      | Contested                                    | NA                          | NA   | RECOVERY OF MONEY                  |
|         |   |          | 410  | CS (COMM)                          | 2601/2019            | 01.11.2019        | RAJEEV JINDAL Vs SURESH TALWAR   | SH. SHARVAN DEV     |             | 7703894232             | 13.08.2024       | 1747 DAYS         | YES                                      | Contested                                    | NA                          | NA   | RECOVERY OF MONEY                  |

| Sr. No. | Court   | District | Court Room                      | Case Type                        | Case No.           | Date Registration | Petitioner Name  | Respondent Name           | VS Advocate | Advocate Mobile Number | Date of Decision | Days for disposal | Whether Institution Mediation took Place | Pre-Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date | Act Section                      |
|---------|---|----------|---------------------------------|----------------------------------|--------------------|-------------------|--|---------------------------|-------------|------------------------|------------------|-------------------|--|--|-----------------------------|--|----------------------------------|
|         |   |          | 410                             | OMP (COMM)                       | 123/2020           | 21.12.2020        | SHORAB KOCHER VS. KOTAK MAHINDRA PRIME LTD.  | SH. MAHINDRA PANDEY       | S.B.        | 9313780408             | 14.08.2024       | 1332 DAYS         | NA                                       | Contested                                    | NA                          | NA   | U/S 34 OF ARBITRATION ACT        |
|         |   |          | 410                             | OMP (COMM)                       | 42/2023            | 20.03.2023        | RAMAN KHURANA VS. MAHINDRA AND MAHINDRA FINANCE SERVICES LTD.                                | SH. NIKHIL AND CHHOKER    |             | 9711908810             | 17.08.2024       | 516 DAYS          | NA                                       | Contested                                    | NA                          | NA   | U/S 34 OF ARBITRATION ACT        |
|         |   |          | 410                             | CS (COMM)                        | 2578/2022          | 29.11.2022        | DAVINDER ANAND VS. GAURAV MITTAL & ANR.  | SH. NEERAJ TYAGI          |             | 9810114281             | 21.08.2024       | 631 DAYS          | YES                                      | Contested                                    | NA                          | NA   | RECOVERY OF MONEY                |
|         |   |          | 410                             | CS (COMM)                        | 2419/2021          | 23.07.2021        | DUGAR MARKETING PVT. LTD. VS. ROOTS COOLING SYSTEM & ORS.                                    | SH. RAJIV MEHRA           |             | 9811164491             | 23.08.2024       | 1127 DAYS         | YES                                      | Contested                                    | NA                          | NA   | RECOVERY OF MONEY                |
| 7       | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL  | 302                             | cs(comm)                         | 499/2023           | 21.03.2023        | KIRAN ROADWAYS PVT. LTD. VS MAXMECH EQUIPMENT PVT. LTD.                                      | VARUN GUPTA               |             | 9810476767             | 14.08.2024       | 512               | NO                                       | CONTESTED                                    | NA                          | NA   | RECOVERY                         |
|         |   |          | 302                             | cs(comm)                         | 829/2021           | 08.03.2021        | ICICI BANK LTD. VS FARID HUSSAIN KURESHI   | SH. DIWANSHU              |             | 9810080772             | 24.08.2024       | 1265              | NO                                       | CONTESTED                                    | NA                          | NA   | RECOVERY                         |
|         |   |          | 302                             | CS(COMM)                         | 1404/2023          | 26.10.2023        | ANUBHAV WADHWA VS MUNICIPAL CORP. OF DELHI   | SH. SATYENDRA KUMAR SINGH |             | 9811161525             | 31.08.2024       | 315               | NA                                       | CONTESTED                                    | NA                          | NA   | RECOVERY                         |
| 8       | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08         | Central  | 308EXTENSION BLOCK THC          | RECOVERY                         | CS (COMM)-622/23   | 12.04.2023        | AKBAR MOLA VS PANEL REPAIR FACTORY INDIA PVT LTD   | SUDESH KUMAR              |             | NA                     | 03.08.2024       | 479 DAYS          | NO                                       | CONTESTED                                    | NIL                         | NIL  | RECOVERY                         |
|         |   |          | 308EXTENSION BLOCK THC          | RECOVERY                         | CS(CoMM)-1217/23   | 04.09.2023        | SHOBT BANSAL VS MUNICIPAL CORPORATION OF DELHI   | SH. SATYENDRA KUMAR SINGH |             | NA                     | 09.08.2024       | 340 DAYS          | NO                                       | CONTESTED                                    | NIL                         | NIL  | RECOVERY                         |
|         |   |          | 308EXTENSION BLOCK THC          | ARBITRATION AND CONCILIATION ACT | OMP (COMM)/17/24   | 06.03.2024        | SANTOSH KUMAR VS. TATA MOTOR FINANCE SOLUTIONS LTD AND ANR                                   | N.A.                      |             | NA                     | 12.08.2024       | 159 DAYS          | NO                                       | CONTESTED                                    | NIL                         | NIL  | ARBITRATION AND CONCILIATION ACT |
|         |   |          | 308EXTENSION BLOCK THC          | RECOVERY                         | CS (COMM)-540/23   | 28.03.2023        | TOP MOTOCOMPONENTS PVT LTD VS SANJAY MOHAPATRA   | SH. SAHIL SHARMA          |             | NA                     | 13.08.2024       | 504 DAYS          | NO                                       | CONTESTED                                    | NIL                         | NIL  | RECOVERY                         |
|         |   |          | 308EXTENSION BLOCK THC          | RECOVERY                         | CS (COMM)-634/23   | 17.04.2023        | AMBA BI WHEELERS PRIVATE LTD VS SANJAY MOHAPATRA   | SH. SAHIL SHARMA          |             | NA                     | 13.08.2024       | 484 DAYS          | NO                                       | CONTESTED                                    | NIL                         | NIL  | RECOVERY                         |
|         |   |          | 308EXTENSION BLOCK THC          | RECOVERY                         | CS (COMM)-539/23   | 28.03.2024        | UMESH TYAGI VS MCD & ANR   | SH. AKHIL RANA            |             | N.A.                   | 16.08.2024       | 507 DAYS          | NO                                       | CONTESTED                                    | NIL                         | NIL  | RECOVERY                         |
|         |   |          | 308EXTENSION BLOCK THC          | RECOVERY                         | CS (COMM)-303/23   | 20.02.2023        | KALASH EXPORT VS SOPAN INTERNATIONAL   | SH. ADITYA JAIN           |             | NA                     | 20.08.2024       | 519 DAYS          | NO                                       | CONTESTED                                    | NIL                         | NIL  | RECOVERY                         |
| 9       | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09        | Central  | 309 THIRD FLOOR EXTENTION BLOCK | CS                               | CS/COMM./1006/2023 | 11-07-2023        | RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI | SH. MOHIT SINGHAL         |             | 9911692228             | 09-08-2024       | 395               |  | CONTESTED                                    |                             |  |                                  |

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|         |   |          | 309 THIRD FLOOR EXTENTION BLOCK | CS        | CS/COMM./169/2021    | 15-01-2021        | M/s BHARATI BHAWAN VS M/s JBC PUBLISHERS AND DISTRIBUTORS                             | NIKHIL TRIPATHI     | 9899836932             | 01-08-2024       | 1294              |  | CONTESTED                                    |                             |  |             |
|         |   |          | 309 THIRD FLOOR EXTENTION BLOCK | CS        | CS/COMM./1128/2021   | 30-03-2021        | M/s SHAILJA PAPERS LTD. VS M/s AAA AGENCIES   | SATUL RATHI         | 9810540219             | 16-08-2024       | 1235              |  | CONTESTED                                    |                             |  |             |
| 10      | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central  | 307                             | Civil     | CS (COMM)/994/2023   | 45114             | ASHA RANI VS CHOLAMANDALAM MS GIC LTD   | Amit Malhan         | N.A.                   | 45511            | #MACRO?           | Yes                                      | Contested                                    | 45511                       | 0  |             |
|         |   |          | 307                             | Civil     | CS (COMM)/330/2024   | 45355             | STATE BANK OF INDIA VS VIRENDRA KUMAR   | Suchita Dixit       | 8896932838             | 45513            | #MACRO?           | Yes                                      | Contested                                    | 45513                       | 0  |             |
|         |   |          | 307                             | Civil     | CS (COMM)/192/2019   | 43509             | M/S R.K. GOEL ABHEY KUMAR JAIN VS SOUTH DELHI MUNICIPAL CORPORATION AND ANR           | Bhupesh Narula      | 9810260246             | 45521            | #MACRO?           | Yes                                      | Contested                                    | 45521                       | 0  |             |
|         |   |          | 307                             | Civil     | CS (COMM)/612/2022   | 44608             | M/S MUBARAK OVERSEAS PVT LTD VS MS. PARMESHWARI SHARMA                                | Rajesh Manchanda    | 9899850805             | 45533            | #MACRO?           | Yes                                      | Contested                                    | 45533                       | 0  |             |
|         |   |          | 307                             | Civil     | CS (COMM)/756/2023   | 45052             | M/S RRM TRADING INTERNATIONAL PVT LTD THROUGH ITS DIRECTOR VS M/S INTERNATIONAL PRINT | Munish Vohra        | 9811427955             | 45513            | #MACRO?           | Yes                                      | Sine-Die                                     | 45513                       | 0  |             |
|         |   |          | 307                             | Civil     | CS (COMM)/664/2022   | 44611             | ICICI BANK VS VINOD KUMAR   | Rajeev Sagar        | 9810021846             | 45520            | #MACRO?           | Yes                                      | Decree (Ex-Parte)                            | 45520                       | 0  |             |
|         |   |          | 307                             | Civil     | CS (COMM)/4418/2021  | 44498             | DKH RETAIL LIMITED VS JAY   | Pramod Singh        | N.A.                   | 45531            | #MACRO?           | Yes                                      | Decree (Ex-Parte)                            | 45531                       | 0  |             |
|         |   |          | 307                             | Civil     | CS (COMM)/215/2024   | 45329             | Punjab National Bank Aman Bhadoria Prop O M/s Fitlash Incorporation                   | Anshuman Srivastava | 9990042642             | 45533            | #MACRO?           | Yes                                      | Decree (Ex-Parte)                            | 45533                       | 0  |             |
|         |   |          | 307                             | Civil     | OMP (COMM.)/162/2023 | 45208             | FITJEE LTD VS SIDDHARTH SHARMA AND ANR  | Mukesh Goyal        | 9810910312             | 45507            | #MACRO?           | Yes                                      | Dismissed                                    | 45507                       | 0  |             |
|         |   |          | 307                             | Civil     | OMP (COMM.)/506/2024 | (1)45440          | HDFC BANK LTD VS ARUN KUMAR GAUR  | ANISH BHOLA         | 9811452022             | 45511            | #MACRO?           | Yes                                      | Withdraw                                     | 45511                       | 0  |             |
|         |   |          | 307                             | Civil     | OMP (COMM.)/520/2024 | (1)45441          | Tata Motors Finance Limited Vs Arun Kumar 6679  | MAYANK MAHAJAN      | 9873347330             | 45512            | #MACRO?           | Yes                                      | Withdraw                                     | 45512                       | 0  |             |
|         |   |          | 307                             | Civil     | OMP (COMM.)/521/2024 | (1)45441          | Tata Motors Finance Limited Vs Imran 2265   | MAYANK MAHAJAN      | 9873347330             | 45512            | #MACRO?           | Yes                                      | Withdraw                                     | 45512                       | 0  |             |
|         |   |          | 307                             | Civil     | OMP (COMM.)/349/2024 | (1)45404          | TATA CAPITAL LTD. VS SANTOSH KUMAR  | ANISH BHOLA         | 9811452022             | 45518            | #MACRO?           | Yes                                      | Withdraw                                     | 45518                       | 0  |             |

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|         |   |          | 307            | Civil     | OMP (COMM.)/359/2024       | (1)45406          | HDFC BANK LTD. Vs ALTAF MOHD SARIF   | ANISH BHOLA             | 9811452022             | 45518            | #MACRO?           | Yes                                      | Withdraw                                     | 45518                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/360/2024       | (1)45406          | HDFC BANK LTD. Vs ERA SINGH  | ANISH BHOLA             | 9811452022             | 45518            | #MACRO?           | Yes                                      | Withdraw                                     | 45518                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/367/2024       | (1)45407          | HDFC BANK LTD. Vs SWEET AND CUTE RETAIL PVT LTD  | ANISH BHOLA             | 9811452022             | 45518            | #MACRO?           | Yes                                      | Withdraw                                     | 45518                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/404/2024       | (1)45411          | TATA CAPITAL LTD. Vs Jagga Construction Private Limited                                | ANISH BHOLA             | 9811452022             | 45518            | #MACRO?           | Yes                                      | Withdraw                                     | 45518                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/332/2024       | (1)45401          | DCB BANK LTD. Vs ALISHER ABDULSATTAR   | ANISH BHOLA S/o         | 9811452022             | 45527            | #MACRO?           | Yes                                      | Withdraw                                     | 45527                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/664/2023       | (1)45195          | TATA CAPITAL FINANCIAL SERVICES LTD Vs DEEP ENTERPRISES                                | ANISH BHOLA             | 9811452022             | 45531            | #MACRO?           | Yes                                      | Dismissed                                    | 45531                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/201/2024       | (1)45367          | TATA MOTORS FINANCE LTD. Vs TEJPAL ROSHAN  | Mayank Mahajan          | 9873347330             | 45531            | #MACRO?           | Yes                                      | Withdraw                                     | 45531                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/202/2024       | (1)45367          | TATA MOTORS FINANCE LTD. Vs AAYSA SABIR  | Mayank Mahajan          | 9873347330             | 45531            | #MACRO?           | Yes                                      | Withdraw                                     | 45531                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/564/2024       | (1)45474          | TATA CAPITAL LTD Vs MOHD TARIQ   | Anish Bhola             | 9811452022             | 45533            | #MACRO?           | Yes                                      | Withdraw                                     | 45533                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/565/2024       | (1)45474          | TATA CAPITAL LTD Vs JASWINDER SINGH  | Anish Bhola             | 9811452022             | 45533            | #MACRO?           | Yes                                      | Withdraw                                     | 45533                       | 0  |                            |
|         |   |          | 307            | Civil     | OMP (COMM.)/294/2024       | (1)45390          | DCB BANK LTD. Vs RAJ KUMAR   | ANISH BHOLA             | 9811452022             | 45534            | #MACRO?           | Yes                                      | Withdraw                                     | 45534                       | 0  |                            |
|         |   |          | 307            | Civil     | Execution (Comm.)/287/2024 | 45496             | M/s Haryana Paper Converting Industries Vs M/s Aravali Printers And Publishers Pvt Ltd | Lokesh K                | 9811218876             | 45531            | #MACRO?           | Yes                                      | Withdraw                                     | 45531                       | 0  |                            |
|         |   |          | 307            | Civil     | Execution (Comm.)/73/2023  | 44957             | POONAWALLA FINCORP LIMITED Vs DINESH ENTERPRISES                                       | Dilip Pandita           | 9811057626             | 45533            | #MACRO?           | Yes                                      | Transfer                                     | 45533                       | 0  |                            |
|         |   |          | 307            | Civil     | Misc DJ/75/2024            | 45320             | Ajay Pipe Company Vs Apace Builders And Contractors Pvt Ltd                            | SHWETA GARG             | 9818274143             | 45506            | #MACRO?           | Yes                                      | Dismissed                                    | 45506                       | 0  |                            |
| 11      | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central  | COURT ROOM 310 | CS (COMM) | CS (COMM)/1000/2020        | 44029             | M/S CENTURY PLYBOARDS INDIA LTD Vs M/S SHREE BALAJI PLY CENTER                         | Pinaki Ranjan Chatterji | 999053229              | 30.08.2024       | 1482 days         | -  | Contested                                    | -                           | -  | Trade Mark Act 1999-29,135 |

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|         |   |          | COURT ROOM 310 | CS (COMM)      | CS (COMM)/1147/2019  | 43657             | SHELLY SYAL Vs SAHIBA CREATIONS INDIA PVT. LTD AND ORS.                                 | HEMRAJ SINGH           | 9811981680             | 14-08-2024       | 1861              | -  | Contested                                    | -                           | -  | Recovery of Money--74                        |
|         |   |          | COURT ROOM 310 | CS (COMM)      | CS (COMM)/2039/2022  | 44798             | CANARA BANK Vs AHAD KHAN  | Anuj Aggarwal          | 9999490798             | 30-08-2024       | 736               | -  | Contested                                    | -                           | -  | Recovery of Money--RECOVERY OF MONEY WITH IN |
|         |   |          | COURT ROOM 310 | OMP (I) (COMM) | OMP (COMM.)/50/2024  | 45479             | Ashoka Metal Works And Co Vs CLIX CAPITAL SERVICES PVT. LTD.                            | Pranchal Panwar(P),    | 9818607852             | 22-08-2024       | 47                | -  | Contested                                    | -                           | -  | Arbitration & Conciliation Act, 1996--34     |
|         |   |          | COURT ROOM 310 | OMP (I) (COMM) | OMP (COMM.)/110/2020 | 44153             | G D ENGINEERING WORKS AND ORS. Vs M/S INDIA INFOLINE FINANCE LTD                        | H R JHA                | 9868511187             | 24-08-2024       | 1375              | -  | Contested                                    | -                           | -  | Arbitration & Conciliation Act, 1996--34     |
| 12      | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT   | Central  | 401            | CS COMM        | 1592/2023            | 15.12.2023        | BANK OF BARODA V/S M/S SHREE RAM HANUMAN JI TRADING CO.                                 | SCHITRA MALHOTRA       | 9212888057             | 07.08.2024       | 236               |  |  |                             |  |  |
|         |   |          | 401            | OMP COMM       | 11/2024              | 31.01.2024        | SONU SAWHNEY V/S ANUKUL VIJ & ORS   | PRASHANT SINGH YADAV   | 9999981708             | 07.08.2023       | 189               |  |  |                             |  |  |
|         |   |          | 401            | CS COMM        | 2661/2021            | 03.08.2024        | ICICI BANK V/S VIDYA SAGAR JAHA   | ALOK KUMAR             | 9911000126             | 21.08.2024       | 1114              |  |  |                             |  |  |
| 13      | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT      | Central  | 402            | CIVIL          | CS (COMM)/559/2019   | 25-04-2019        | ASHISH GUPTA Vs M/S RAY EXPORTS (FIVE YEAR OLD)   | RAMESH KUMAR           | 9810159436             | 06-08-2024       | 1930 DAYS         | NO                                       | DECREED                                      | NIL                         | NIL  |  |
|         |   |          | 402            | CIVIL          | CS (COMM)/1402/2023  | 26-10-2023        | KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI                                   | SATYEBDRA KRISHN SINGH | 9811161525             | 23-08-2024       | 302 DAYS          | YES                                      | DECREED                                      | NIL                         | NIL  |  |
|         |   |          | 402            | CIVIL          | CS (COMM)/1403/2023  | 26-10-2023        | KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI                                   | SATYEBDRA KRISHN SINGH | 9811161525             | 23-08-2024       | 303 DAYS          | YES                                      | DECREED                                      | NIL                         | NIL  |  |
|         |   |          | 402            | CIVIL          | CS (COMM)/840/2023   | 22-05-2023        | SANDEEP GOYAL Vs VIKAS GUPTA  | RASHMI JAIN            | ---                    | 27-08-2024       | 463 DAYS          | ---                                      | DECREED                                      | NIL                         | NIL  |  |
| 14      | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 201 Extn Block | Commercial     | Civ DJ/1011/2018     | 05-09-2018        | RESOL VINYL AND CHLORIDES LTD PREVIOUSLY KNOWN AS M/S SALASAR IMPEX PRIVATE LTD Vs AJAY | MUKESH KUMAR(P),       | 9810682372             | 09-08-2024       | 2165              | Yes                                      | DECREE                                       | Nil                         | Nil  |  |
|         |   |          |                | Commercial     | CS (COMM)/985/2022   | 20-12-2022        | CHASER FINANCIAL SERVICES PVT LTD Vs MRS RITIKA GULATI                                  | LALIT KUMAR GUPTA(P),  | 9310355699             | 12-08-2024       | 601               | Yes                                      | DECREE                                       | Nil                         | Nil  |  |
|         |   |          |                | Commercial     | CS (COMM)/953/2022   | 02-12-2022        | CANARA BANK Vs M/S SAI ANN KUTIR  | SCHITRA MALHOTRA(P),   | 9212888057             | 20-08-2024       | 627               | Yes                                      | DECREE                                       | Nil                         | Nil  |  |
|         |   |          |                | Commercial     | CS (COMM)/106/2022   | 08-02-2022        | M/S OKAYA POWER LTD Vs M/S SHIV INDIA AND ANR   | ACHIN OMMITTAL(P),     | 9811112729             | 29-08-2024       | 933               | Yes                                      | CONTESTED                                    | Nil                         | Nil  |  |

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| 15      | MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02  | West     | 209 Extn Block | CS COMM   | CS (COMM)/555/2021  | 17-11-2021        | M/S K HOMES APPLIANCES Vs M/S MARVS TRAVEL INDIA PVT LTD                            | SAURABH SHARMA     | 9899087861 | 12-08-2024             | 999 DAYS         | No                | Contested                                | NIL  | NIL                         |  |             |
|         |   |          |                | CS COMM   | CS (COMM)/664/2022  | 18-08-2022        | SARABJEET SINGH HARLEEN BUTALIA Vs  | ANKIT KUMAR        | 9354795562 | 29-08-2024             | 742 DAYS         | No                | Contested                                | NIL  | NIL                         |  |             |
|         |   |          |                | CS COMM   | CS (COMM)/324/2023  | 06-04-2023        | GAURISHANKER OVERSES PVT LTD Vs JINDAL COTEX LTD                                    | MUKESH KUMAR       | 9311682372 | 16-08-2024             | 498 DAYS         | No                | Contested                                | NIL  | NIL                         |  |             |
|         |   |          |                | CS COMM   | CS (COMM)/499/2023  | 03-07-2023        | SAR GLOBAL PVT. LTD. Vs V.S. YARNS PVT. LTD.  | PARVESH BANSAL     | 8076134354 | 14-08-2024             | 408 DAYS         | No                | Contested                                | NIL  | NIL                         |  |             |
| 16      | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West     | 203 Extn Block | Recovery  | OMP (COMM.)/24/2023 | 44992             | M/S LALAN ENTERPRISES Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD.             | Arun Mehta         | 9999983875 | 45510                  |                  |                   | Yes                                      | DISMISSED                                    | 06-08-2024                  | 518  |             |
|         |   |          |                |           | CS (COMM)/135/2023  | 44959             | CANARA BANK Vs SANJEEV KUMAR  | Chitra Malhotra    | 9212888057 | 45505                  |                  |                   | Yes                                      | DECREE                                       | 01-08-2024                  | 546  |             |
|         |   |          |                |           | CS (COMM)/159/2023  | 44971             | KANVAR CONCOSS DISTRIBUTION PVT LTD THROUGH ITS DIRECTOR Vs J M D SALES CORPORATION | Nikhil K Dogra     | 9810966815 | 45524                  |                  | Yes               | DISMISSED MERITS                         | 20-08-2024                                   | 553                         |  |             |
|         |   |          |                |           | CS (COMM)/188/2023  | 44981             | M/S WALSONS SERVICES PRIVATE LIMITED Vs EWORLD BUSINESS SOLUTIONS PRIVATE LIMITED   | Palak Rohmetra     | 8130058325 | 45516                  |                  | Yes               | DECREE                                   | 12-08-2024                                   | 535                         |  |             |
|         |   |          |                |           | CS (COMM)/508/2023  | 45114             | M/S B B CHADDHA HUF THROUGH ITS KARTASH. BHARAT BHUSHAN CHADDHA Vs MIS AQUA         | Anil Kumar         | 9810537420 | 45525                  |                  | Yes               | DECREE                                   | 21-08-2024                                   | 411                         |  |             |
|         |   |          |                |           | OMP (COMM.)/6/2024  | 45448             | Rajiv Arora, Sole Proprietor Of Altius Technologies Vs Benstar Electronics Pvt Ltd  | Deepak Kumar Vijay | 9311279321 | 45531                  |                  | Yes               | DISMISSED                                | 27-08-2024                                   | 83                          |  |             |
| 17      | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)      | West     | 202 Extn Block | CS (COMM) | OMP (COMM.)/21/2022 | 25-07-2022        | SANJAY KAMAL KISHORE Vs HDFC BANK   | RAJEEV NARAYAN     | 9811836813 | 02-08-2024             |                  |                   | NA                                       | DISMISSED                                    | Nil                         | Nil  |             |
|         |   |          |                | CS (COMM) | CS (COMM)/380/2021  | 07-09-2021        | SH. NAVEEN KUMAR GUPTA Vs SH. DALBIR SINGH  | MAN MOHANSINGH     | 9953951910 | 16-08-2024             |                  | NA                | DISMISSED                                |  |                             |  |             |
|         |   |          |                | CS (COMM) | CS (COMM)/475/2021  | 09-10-2021        | M/S GSV PRODUCTS MR. SANJAY TYAGI Vs  | PRAVEEN GOSWAMI    | 9.900E+010 | 22-08-2024             |                  | NA                | DISMISSED                                |  |                             |  |             |
|         |   |          |                | CS (COMM) | CS (COMM)/56/2023   | 13-01-2023        | ADINATH FLOUR MILLS PRIVATE LIMITED Vs C INTERNATIONAL PARTNERSHIP FIRM             | SAHIL MAHAJAN      | 9015668564 | 22-08-2024             |                  | NA                | DISMISSED                                |  |                             |  |             |
|         |   |          |                | CS (COMM) | CS (COMM)/525/2022  | 01-07-2022        | M/S K.L. FOODWORKS M/S. MAGICBOWEL HOSPITALITY PVT LTD Vs                           | MD. AZHARUDDIN     | 9891244217 | 28-08-2024             |                  | NA                | DISMISSED                                |  |                             |  |             |

| Sr. No. | Court  | District  | Court Room     | Case Type          | Case No.              | Date Registration | Petitioner Name Respondent Name   | Advocate            | Advocate Mobile Number | Date of Decision | Days for disposal | Whether Institution Mediation took Place | Pre-Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date | Act Section |
|---------|--|-----------|----------------|--------------------|-----------------------|-------------------|---|---------------------|------------------------|------------------|-------------------|--|--|-----------------------------|--|-------------|
|         |  |           |                | MISC DJ            | Misc DJ/532/2022      | 06-10-2022        | M/S NAROMA TEXTILE IMPEX PVT. LTD. Vs MS KUMAR MAMTA PORWAL PROPRIETOR OF S.P ENTERPRISES | NITESH              | 9871525679             | 28-08-2024       |                   | NA                                       | DISMISSED                                    |                             |  |             |
|         |  |           |                | COUNTER CLAIM      | Counter Claim/26/2023 | 04-05-2023        | M/S MAGICBOWL HOSPITALITY PVT. LTD. Vs M/S K.L. FOODWORKS THROUGH ITS PROPRIETOR          | ARTI BHALLA         | 9350320004             | 28-08-2024       |                   | NA                                       | DISMISSED                                    |                             |  |             |
|         |  |           |                | CS (COMM)          | CS (COMM)/131/2023    | 02-02-2023        | FURNITURE BOX STUDIO PVT. LTD. Vs PUNJABI BAGH CLUB                                       | ABHAY MANI TIRPATHI | 9811329325             | 30-08-2024       |                   | NA                                       | DISMISSED                                    |                             |  |             |
|         |  |           |                | CS (COMM)          | CS (COMM)/904/2023    | 13-12-2023        | HARSO STEELS PVT LTD Vs COMRACK INFONET PVT LTD   | MADHAV KUMAR        | 9560366397             | 30-08-2024       |                   | NA                                       | DECREED                                      |                             |  |             |
| 18      | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)            | West      | 210 Extn Block | CS(COMM)           | 545/2021              | 12.11.2021        | M/S SKID INC V/S M/S SACHDEVA WELDERS   |                     |                        | 30.08.2024       |                   |  | CONTESTED                                    |                             |  |             |
| 19      | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West      | 403 Extn Block | CS (COMM)/397/2021 | CS (COMM)/397/2021    | 15-09-2021        | M/S DENTSPLY INDIA PVT LTD Vs A DENT AND ANR  |                     |                        | 09-08-2024       |                   |  | Contested                                    |                             |  |             |
|         |  |           |                | CS (COMM)/806/2022 | CS (COMM)/806/2022    | 07-10-2022        | WINSTROL PETRO CHEMICALS PVT LTD Vs SH RAJEEV   |                     |                        | 24-08-2024       |                   |  | Contested                                    |                             |  |             |
|         |  |           |                | CS (COMM)/186/2023 | CS (COMM)/186/2023    | 23-02-2023        | PINTU Vs NEHA BUS SERVICES PVT LTD  |                     |                        | 17-08-2024       |                   |  |  |                             |  |             |
|         |  |           |                | CS (COMM)/752/2023 | CS (COMM)/752/2023    | 09-10-2023        | HARI OM STEEL TRADERS Vs M/S CUPIDO TOWNSHIP PRIVATE LIMITED                              |                     |                        | 20-08-2024       |                   |  |  |                             |  |             |
|         |  |           |                | CS (COMM)/866/2023 | CS (COMM)/866/2023    | 22-11-2023        | Jagdish Lal Malik Vs Mahesh Kumar Gupta   |                     |                        | 22-08-2024       |                   |  |  |                             |  |             |
|         |  |           |                | CS (COMM)/907/2023 | CS (COMM)/907/2023    | 13-12-2023        | State Bank Of India Vs Kappu(LRs)   |                     |                        | 29-08-2024       |                   |  |  |                             |  |             |
|         |  |           |                | CS (COMM)/35/2024  | CS (COMM)/35/2024     | 15-01-2024        | Zeta Buildtech Pvt Ltd Vs M/s Path2Way Hr Solutions Pvt Ltd                               |                     |                        | 09-08-2024       |                   |  |  |                             |  |             |
|         |  |           |                | CS (COMM)/185/2024 | CS (COMM)/185/2024    | 20-02-2024        | Poonam Bhasin Vs Concrete Cloud Kitchen Pvt.Ltd.  |                     |                        | 06-08-2024       |                   |  |  |                             |  |             |
| 20      | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01        | NEW DELHI | 1              | CS(COMM)           | 282/2020              | 24.02.2020        | STAR PROPWELL PVT LTD. VS. STATE BANK OF INDIA  | SAGAR CHAWLA        | 9810229189             | 13.08.2024       | 1632              | YES                                      | DISMISSED                                    | Nil                         | Nil  | RECOVERY    |
|         |  |           |                | CS(COMM)           | 558/2022              | 09.06.2022        | CANARA BANK VS. M/S PRAMOD ENTERPRISES  | SANKUR AGGARWAL     | 9810744345             | 30.08.2024       | 813               | YES                                      | DECREED                                      | NIL                         | NIL  | RECOVERY    |

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|---------|---|----------|------------|---|----------------------|-------------------|---|---------------------|------------------------|------------------|-------------------|--|--|-----------------------------|--|--|
|         |   |          |            | ARTBN   | 4500/2018            | 28.08.2018        | DHARAMVEER VS. TRUB ZONE BUILDWELL PVT. LTD. AND ANR.     | JOHRI MAL           | 9818895553             | 21.08.2018       | 2185              | NO                                       | SET ASIDE                                    | NIL                         | NIL  | U/S 34                                       |
| 21      | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)    |          | 25         | CS (COMM.)  | 150 / 2021           | 27.03.2021        | IMPERIAL AUTOSKODA VOLKSWAGEN INDIA PVT. LTD. VS SARDANA  | SH. SAAKAR          | 9899600215             | 24.08.2024       | 1247              | NA                                       | CONTESTED                                    | NA                          | NA   | SUIT FOR RECOVERY                            |
|         |   |          |            | OMP-COMM  | 98 / 2024            | 23.04.2024        | M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA     | MR. VIJAY KASANA    | 9873416665             | 31.08.2024       | 131               | NA                                       | CONTESTED                                    | NA                          | NA   | U/S 34 ARBITRATION & CONCILIATION ACT        |
|         |   |          |            | OMP-COMM  | 99 / 2024            | 23.04.2024        | M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA     | MR. VIJAY KASANA    | 9873416665             | 31.08.2024       | 131               | NA                                       | CONTESTED                                    | NA                          | NA   | U/S 34 ARBITRATION & CONCILIATION ACT        |
|         |   |          |            | OMP-COMM  | 100 / 2024           | 23.04.2024        | M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA     | MR. VIJAY KASANA    | 9873416665             | 31.08.2024       | 131               | NA                                       | CONTESTED                                    | NA                          | NA   | U/S 34 ARBITRATION & CONCILIATION ACT        |
|         |   |          |            | OMP-COMM  | 101 / 2024           | 23.04.2024        | M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA     | MR. VIJAY KASANA    | 9873416665             | 31.08.2024       | 131               | NA                                       | CONTESTED                                    | NA                          | NA   | U/S 34 ARBITRATION & CONCILIATION ACT        |
|         |   |          |            | OMP-COMM  | 102 / 2024           | 23.04.2024        | M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA     | MR. VIJAY KASANA    | 9873416665             | 31.08.2024       | 131               | NA                                       | CONTESTED                                    | NA                          | NA   | U/S 34 ARBITRATION & CONCILIATION ACT        |
|         |   |          |            | OMP-COMM  | 103 / 2024           | 23.04.2024        | M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA     | MR. VIJAY KASANA    | 9873416665             | 31.08.2024       | 131               | NA                                       | CONTESTED                                    | NA                          | NA   | U/S 34 ARBITRATION & CONCILIATION ACT        |
|         |   |          |            | OMP-COMM  | 104 / 2024           | 23.04.2024        | M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA     | MR. VIJAY KASANA    | 9873416665             | 31.08.2024       | 131               | NA                                       | CONTESTED                                    | NA                          | NA   | U/S 34 ARBITRATION & CONCILIATION ACT        |
| 22      | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 |          | 24         | OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/60/2020  | 44062             | HCL TECHNOLOGIES LTD Vs SGS TEKNIKS MANUFACTURING PVT LTD | SHAFIR AHMED        | NOT AVAILABLE          | 45507            | 1445              | NO                                       | PETITION ALLOWED                             | Nil                         | Nil  | OBJECTION PETITION U/S 34 OF ARBITRATION     |
|         |   |          |            | SUIT FOR TRADEMARKS   | CS (COMM.)/59/2018   | 43437             | TAG HEUER S.A Vs TINYAK INTERNATIONAL AND ORS             | G BANSAL            | 9810017859             | 45512            | 2075              | NO                                       | DECREED                                      | Nil                         | Nil  | SUIT FOR TRADEMARKS U/S 134 & 135            |
|         |   |          |            | OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/180/2023 | 45276             | Union Of India Vs Agrawal And Co                          | ASHISH KUMAR SHARMA | 9313471929             | 45513            | 237               | NO                                       | PETITION DISMISSED                           | Nil                         | Nil  | OBJECTION PETITION U/S 34 OF ARBITRATION     |
|         |   |          |            | OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/181/2023 | 45276             | Union Of India Vs Agrawal And Co                          | ASHISH KUMAR SHARMA | 9313471929             | 45513            | 237               | NO                                       | PETITION DISMISSED                           | Nil                         | Nil  | OBJECTION PETITION U/S 34 OF ARBITRATION     |
|         |   |          |            | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT            | OMP (COMM.)/154/2024 | (1)45394          | Devyani International Ltd Vs Raman Gandotra               | SATISH RAI          | 8368148214             | 45513            | 119               | NO                                       | DISPOSED                                     | Nil                         | Nil  | PETITION U/S 9 OF ARBITRATION & CONCILIATION |
|         |   |          |            | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT            | OMP (COMM.)/155/2024 | (1)45394          | Devyani International Ltd Vs Rahul Dev Sharma             | SATISH RAI          | 8368148214             | 45513            | 119               | NO                                       | DISPOSED                                     | Nil                         | Nil  | PETITION U/S 9 OF ARBITRATION & CONCILIATION |



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|         |  |          |                       | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT            | OMP (COMM.)/242/2024   | 145481               | Vinkal Chadha Vs Jasper Colin Research                   | Rajesh Manchanda          | NOT AVAILABLE | 45517                  | 36               | NO                | PETITION ALLOWED                         | Nil  | Nil                         | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT            |             |
|         |  |          |                       | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT            | OMP (COMM.)/257/2024   | 145499               | Vinkal Chadha Vs Jasper Colin Research                   | Rajesh Manchanda          | NOT AVAILABLE | 45517                  | 18               | NO                | PETITION DISMISSED                       | Nil  | Nil                         | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT            |             |
|         |  |          |                       | OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/122/2023   | 45182                | SEHKAR J Vs CLIX CAPITAL SERVICES PRIVATE LIMITED        | Anil Kumar                | 9899701777    | 45527                  | 345              | NO                | PETITION ALLOWED                         | Nil  | Nil                         | OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT |             |
|         |  |          |                       | APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT             | ARB. A. (COMM.)/7/2022 | 44628                | CHIRANJI LAL Vs UNION OF INDIA                           | JITENDER KUMAR            | 9990203537    | 45528                  | 900              | NO                | PETITION DISMISSED                       | Nil  | Nil                         | APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT             |             |
|         |  |          |                       | EXECUTION PETITION  | EX/8/2022              | 44567                | POOJA FINELEASE LIMITED Vs SEEMA                         | ARVIND KUMAR JADON        | 9818140844    | 45528                  | 961              | NO                | DISMISSED                                | Nil  | Nil                         | EXECUTION PETITION  |             |
|         |  |          |                       | OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT | OMP (COMM.)/76/2019    | 43575                | COL KAPOOR(RETD) Vs SATYASINHA DEVELOPERS LTD(OBJ -34)   | VIMALS SUPARNA SINGHA PVT | 9873663181    | 45531                  | 1956             | NO                | PETITION ALLOWED                         | Nil  | Nil                         | OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT |             |
| 23      | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH    | 12, New Court Block-I | Civil Suit  | CS (COMM)/65/2021      | 02/02/2021           | SANJAY RELAN Vs COSMETIC KITCHEN PVT LTD THROUGH PARTNER | Ms Kiran Jai              | 9999939428    | 01-08-24               | 1276             | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/500/2023     | 26/08/2023           | SANJEEVANI TRADECORP Vs Ms Churchika INDIA Vs Ms Yadav   | Ms Churchika              | 9935551207    | 03-08-24               | 343              | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/520/2022     | 06/09/2022           | SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI          | Sh Vikas Sharma           | 9810566116    | 05-08-24               | 699              | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/170/2023     | 21/03/2023           | CANARA BANK Vs M/S K P INDUSTRIES                        | Sh Anshuman Srivastava    | 9990042642    | 05-08-24               | 503              | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/25/2019      | 05/03/2019           | CANARA BANK Vs POOJA                                     | Ms Ritu Mishra            | 9873706792    | 06-08-24               | 1981             | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/262/2023     | 03/05/2023           | MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora                 | Ms Ashu Arora             | 9910800124    | 08-08-24               | 463              | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/263/2023     | 03/05/2023           | MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora                 | Ms Ashu Arora             | 9910800124    | 08-08-24               | 463              | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/264/2023     | 03/05/2023           | MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora                 | Ms Ashu Arora             | 9910800124    | 08-08-24               | 463              | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |
|         |  |          | 12, New Court Block-I | Civil Suit  | CS (COMM)/267/2023     | 04/05/2023           | MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora                 | Ms Ashu Arora             | 9910800124    | 08-08-24               | 462              | Yes               | DECREED                                  | NA   | NA                          | Suit for Recovery   |             |

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|         |  |            | 12, New Court Block-I  | Civil Suit | CS (COMM)/276/2023  | 09/05/2023        | MEENA TANWAR                           | SOLE PROPRIETOR OF JBM CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI           | Ms Ashu Arora                    | 9910800124             | 08-08-24         | 457               | Yes                                      | DECREED                                      | NA                          | NA   | Suit for Recovery                           |
|         |  |            | 12, New Court Block-I  | Civil Suit | CS (COMM)/278/2023  | 09/05/2023        | MEENA TANWAR                           | SOLE PROPRIETOR OF JBM CONSTRUCTIONS CO. MUNICIPAL CORPORATION OF DELHI       | Ms Ashu Arora                    | 9910800124             | 08-08-24         | 457               | Yes                                      | DECREED                                      | NA                          | NA   | Suit for Recovery                           |
|         |  |            | 12, New Court Block-I  | Civil Suit | CS (COMM)/321/2023  | 29/05/2023        | CHATTAR SINGH                          | SOLE PROPRIETOR OF CHATTAR SINGH CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI | Ms Ashu Arora                    | 9910800124             | 08-08-24         | 437               | Yes                                      | DECREED                                      | NA                          | NA   | Suit for Recovery                           |
| 24      | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH      | 6, New Court Block-I   | Commercial | OMP(I)(COMM)61/2023 | 27-10-23          | S.KUMAR                                | CONSTRUCTION GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD               | MUKESH KUMAR                     | 7982607618             | 30-08-24         | 308               | N/A                                      | DISMISSED                                    | N/A                         | N/A  | PETITION U/S 34 A & C ACT                   |
|         |  |            | 6, New Court Block-I   | Commercial | OMP(I)(COMM)62/2023 | 27-10-23          | S.KUMAR                                | CONSTRUCTION GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD               | MUKESH KUMAR                     | 7982607618             | 30-08-24         | 308               | N/A                                      | DISMISSED                                    | N/A                         | N/A  | PETITION U/S 34 A & C ACT                   |
|         |  |            | 6, New Court Block-I   | Commercial | OMP(I)(COMM)63/2023 | 27-10-23          | S.KUMAR                                | CONSTRUCTION GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD               | MUKESH KUMAR                     | 7982607618             | 30-08-24         | 308               | N/A                                      | DISMISSED                                    | N/A                         | N/A  | PETITION U/S 34 A & C ACT                   |
|         |  |            | 6, New Court Block-I   | Commercial | OMP(I)(COMM)64/2023 | 27-10-23          | S.KUMAR                                | CONSTRUCTION GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD               | MUKESH KUMAR                     | 7982607618             | 30-08-24         | 308               | N/A                                      | DISMISSED                                    | N/A                         | N/A  | PETITION U/S 34 A & C ACT                   |
|         |  |            | 6, New Court Block-I   | Commercial | OMP(I)(COMM)65/2023 | 27-10-23          | S.KUMAR                                | CONSTRUCTION GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD               | MUKESH KUMAR                     | 7982607618             | 30-08-24         | 308               | N/A                                      | DISMISSED                                    | N/A                         | N/A  | PETITION U/S 34 A & C ACT                   |
| 25      | SH. SANDEEP YADAV  | South      | 17, New Court Block-I  | Commercial | OMP (COMM.)/18/2019 | 10-11-19          | SOLOUTION; INTERIORS (INDIA) PVT. LTD. | Vs HORSESHOE ENTERTAINMENT AND HOSPITALITY PVT. LTD.                          | SURENDER B SHETTY(P)             | 9821352117             | 08-09-24         | 1764              | NA                                       | Contested                                    | NA                          | NA   | Arbitration & Conciliation Act, 1996-1996-1 |
|         |  |            | 17, New Court Block-I  | Commercial | ARB TN/39/2019      | 14/08/19          | BIMALENDU SEKHAR KAYAL                 | Vs RASHTRIYA MAHILA KOSH AND ORS.   | BRIJENDRA SINGH(P)               | 9818204322             | 12-08-24         | 1825              | NA                                       | Contested                                    | NA                          | NA   | Arbitration & Conciliation Act, 1996-1996-1 |
| 26      | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.                     | South      | 29, New Court Block-II | Commercial | CS (COMM)/357/2023  | 7-6-23            | GX GLASS SALES AND SERVICES LTD        | Vs SKIPPER PROPERTIES PRIVATE LIMITED   | Raju Dudani                      | 9811024784             | 24-08-24         | 444               | Yes                                      | Contested                                    | Not Filed                   | N.A.   | CIVIL PROCEDURE CODE                        |
| 27      | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)      | South      | 40, New Court Block-II | Commercial | CS/COM/636/2022     | 20-08-2018        | SOUTH DELHI MUNICIPAL CORPORATION      | Vs M/S SH. ANIL KUMAR HONSHU BUILDCON P. LTD.                                 | Sh. Anil Kumar                   | 9953686474             | 23-08-2024       | 2195              | -  | DECREED                                      | -                           | -  | COUNTER CLAIM                               |
| 28      | SH. LAL SINGH, DISTRICT JUDGE                                  | SOUTH-EAST | 18 BLOCK 1             | COMMERCIAL | 787/2022            | 08-08-2022        | INTEC INFONET PRIVATE LIMITED          | Vs SCS TECH INDIA PRIVATE LIMITED   | Rahul Malhotra & Aakash Nandolia | -                      | 31-08-2024       | 754               | --                                       | ALLOWED                                      | --                          | --   |   |
| 29      | MS. NEELAM SINGH, DISTRICT JUDGE                               | SOUTH-EAST |                        |            | CS DJ/612/2019      | 7/20/19           | M/S SIYARAM DESIGN                     | Vs M/S SAIFY INTERIORS  | N.K CHAUHAN                      | N/A                    | 8/2/24           | 1840              | Yes                                      | DISMISSED                                    |                             |  |   |

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|---------|-------|----------|------------|-----------|----------|-------------------|--|-------------------|------------------------|------------------|-------------------|--|--|-----------------------------|--|-------------|
|         |       |          |            |           |          | 12/23/21          | JAGATJIT INDUSTRIES LTD Vs M/S ACRO SOFTECH PRIVATE LIMITED              | VEERU PAL         | N/A                    | 8/2/24           | 253               | Yes                                      | DECREED                                      |                             |  |             |
|         |       |          |            |           |          | 8/22/20           | M/S MULTICOM EXPORTS Vs DECORARTS INTERIOR SOLUTIONS PVT LTD.            | ANUBHAV BHASIN    | N/A                    | 8/2/24           | 1441              | Yes                                      | DECREED                                      |                             |  |             |
|         |       |          |            |           |          | 10/29/21          | NETLAB SOLUTIONS INDIA PVT LTD Vs PUSHPA JAIN                            | MANOJ KUMAR       | N/A                    | 8/2/24           | 1008              | Yes                                      | DECREED                                      |                             |  |             |
|         |       |          |            |           |          | 12/17/21          | UNION BANK OF INDIA Vs SANJAY KUMAR GUPTA                                | INDU KAUL         | N/A                    | 8/2/24           | 959               | Yes                                      | DECREED                                      |                             |  |             |
|         |       |          |            |           |          | 5/17/23           | M/S DECORARTS INTERIOR SOLUTIONS PVT LTD Vs M/S MULTICOM EXPORTS AND ANR | NITENDRA SHARMA   | N/A                    | 8/2/24           | 443               | Yes                                      | DISMISSED                                    |                             |  |             |
|         |       |          |            |           |          | 12/24/18          | CORONA REMEDIES PVT LTD Vs CORDIAL LIFESCIENCES PVT LTD                  | VIKAS KHERA       | N/A                    | 8/3/24           | 2049              | Yes                                      | DISPOSED OFF                                 |                             |  |             |
|         |       |          |            |           |          | 9/28/21           | ANIL KUMAR VOHRA Vs SOUTH DELHI MUNICIPAL CORPORATION                    | AMBAREEN QUAISAR  | N/A                    | 8/3/24           | 1040              | Yes                                      | DISMISSED                                    |                             |  |             |
|         |       |          |            |           |          | 6/2/22            | M/S INDIAN COMPRESSORS LTD Vs HINDUSTAN PETROLEUM COPROPORATION LTD      | SATENDER KUMAR    | N/A                    | 8/3/24           | 793               | Yes                                      | DISMISSED                                    |                             |  |             |
|         |       |          |            |           |          | 12/24/21          | M/S CREANNO ENTERTAINMENT LLP Vs M/S HOSPALS INDIA PRIVATE LIMITED       | ASHISH TANWAR     | N/A                    | 8/5/24           | 955               | Yes                                      | DISMISSED                                    |                             |  |             |
|         |       |          |            |           |          | 3/27/23           | REINFORCED EARTH INDIA PVT LTD Vs M/S CDS INFRA PROJECTS LTD             | GURENDER PAL SNGH | N/A                    | 8/5/24           | 497               | Yes                                      | DECREED                                      |                             |  |             |
|         |       |          |            |           |          | 11/10/21          | KUDAMM CORPORATION Vs MINIMAX INDUSTRIES                                 | SANDEEP SHARMA    | N/A                    | 8/24/24          | 1018              |  | DISMISSED                                    |                             |  |             |

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|         |                       |            |            |                |                    |                   |  |                 | MOHAN SHARMA                  | N/A                    |                  |                   | Yes                                      |  |                             |  |             |
|         |                       |            |            |                |                    |                   | Z Tech Engineering Services Pvt Ltd Vs Spr Construction Pvt Ltd                  |                 |                               |                        | 8/27/24          | 81                | Yes                                      | PLAINT DISMISSED                             |                             |  |             |
|         |                       |            |            |                |                    |                   |  |                 | SUNIL CHOUDHARY               | N/A                    |                  |                   | Yes                                      |  |                             |  |             |
|         |                       |            |            |                |                    |                   | UNION BANK OF INDIA Vs NARENDRA SINGH  |                 |                               |                        | 8/30/24          | 499               | Yes                                      | DECREED                                      |                             |  |             |
|         |                       |            |            |                |                    |                   |  |                 | KRISHAN NARAYAN RANA          | N/A                    |                  |                   | Yes                                      |  |                             |  |             |
|         |                       |            |            |                |                    |                   | DEEPA KAPOOR Vs WTC NOIDA DEVELOPMENT COMPANY                                    |                 |                               |                        | 8/30/24          | 353               | Yes                                      | DISMISSED                                    |                             |  |             |
|         |                       |            |            |                |                    |                   |  |                 | DIXIT MEHTA                   | N/A                    |                  |                   | Yes                                      |  |                             |  |             |
|         |                       |            |            |                |                    |                   | Flaktgroup India Pvt Ltd Vs Sepe Limited   |                 |                               |                        | 8/30/24          | 232               | Yes                                      | DISMISSED                                    |                             |  |             |
|         |                       |            |            |                |                    |                   |  |                 | PROMILA KAPOOR                | N/A                    |                  |                   | Yes                                      |  |                             |  |             |
|         |                       |            |            |                |                    |                   | MOHD. ILYAS Vs TAKSHASHILA HOTELS PVT. LTD.                                      |                 |                               |                        | 8/31/24          | 483               |  | DECREED                                      |                             |  |             |
| 30      | SH. AJAY KUMAR JAIN   | SOUTH-EAST |            | COMERCIAL SUIT | CS DJ/451/2020     | 9/16/20           | M/S GULSHAN LAMELVARUN PACK PVT. LTD. Vs M/S BHANDARI PEARL PRINT PACK PVT. LTD. |                 | VARUN BHANDARI                | 9873932356             | 8/17/24          | 1431              | YES                                      | Contested                                    |                             |  |             |
|         |                       |            |            | COMERCIAL SUIT | CS (COMM)/453/2023 | 5/11/23           | M/S CYFUTURE INDIA PRIVATE LIMITED Vs SHEARWATER VENTURES PVT LTD                |                 | RAJESH KUMAR BAJAJ            | 9873183813             | 8/21/24          | 468               | YES                                      | Contested                                    |                             |  |             |
|         |                       |            |            | COMERCIAL SUIT | CS (COMM)/243/2020 | 9/23/20           | CHANDEEP SINGH BHATIA Vs SNOWWHITE APPARELS LIMITED                              |                 | RAJEEV SAXENA SIDDHANT LUTHRA | 9810811180             | 8/30/24          | 1437              | YES                                      | Contested                                    |                             |  |             |
|         |                       |            |            | COMERCIAL SUIT | CS (COMM)/779/2023 | 8/21/23           | SNOWWHITE APPARELS LIMITED Vs CHANDEEP SINGH BHATIA                              |                 | RAJESH PATHAK                 | 9873720840             | 8/30/24          | 375               | YES                                      | Contested                                    |                             |  |             |
|         |                       |            |            | COMERCIAL SUIT | CS (COMM)/238/2019 | 8/17/19           | PARVINDER SINGH Vs IMPERIA STRUCTURES LIMITED                                    |                 | SUNIL KUMAR                   | 931118861              | 8/31/24          | 1841              | YES                                      | Contested                                    |                             |  |             |
| 31      | MS. ANU GROVER BALIGA | SOUTH-EAST |            | COMERCIAL SUIT | CS (COMM) 386/2021 | 9/13/21           | STERLING TECHNORADE INDIA PVT.LTD Vs M/S CHANDRALEKHA CONSTITUTION PVT. LTD      |                 | Sh. Ajay Kumar                | 9212078802             | 8/5/24           | 1057              | NO                                       |  |                             |  |             |
|         |                       |            |            | COMERCIAL SUIT | CS (COMM) 26/2024  | 1/15/24           | Vir Jai Khosla Vs AXIS BANK LIMITED  |                 | Sh. Nimish Sharma             | 9811054200             | 8/12/24          | 210               | NO                                       |  |                             |  |             |

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| 32      | SH. BHUPESH KUMAR  | SOUTH-EAST | 22         | COMMERCIAL CASE | OMP (COMM.)/6/2019  | 17-01-2019        | PRIME CONCEPTS Vs INTEC CAPITAL LIMITED  | POOJA CHAUDHARY   | 9871169411             | 14-08-2024       | 2036              | YES                                      | Contested                                    |                             |  |             |
|         |  |            |            | COMMERCIAL CASE | CS (COMM)/50/2020   | 23-01-2020        | M/S SUDRAJ PACKERS PVT LTD Vs M/S MISTUI O.S.K LINE (INDIA ) PVT LTD                       | D.D. SINGH        | 9891246248             | 23-08-2024       | 1674              | YES                                      | Contested                                    |                             |  |             |
|         |  |            |            | COMMERCIAL CASE | CS (COMM)/194/2020  | 30-07-2020        | JAGUAR OVERSEAS LIMITED Vs TIGERANAND LOGISTICS INDIA LIMITED                              | RAGHAV            | --                     | 20-08-2024       | 1482              | YES                                      | Contested                                    |                             |  |             |
|         |  |            |            | COMMERCIAL CASE | CS (COMM)/1200/2022 | 16-12-2022        | M/S Y AXIS SOLUTIONS PVT.LTD Vs M/S QUASAR MEDIA PRIVATE LIMITED THROUGH ITS BUSINESS UNIT | ANITISH CHAUDHARY | 9810575121             | 12-08-2024       | 605               | YES                                      | Contested                                    |                             |  |             |
|         |  |            |            | COMMERCIAL CASE | CS (COMM)/102/2023  | 28-01-2023        | TIGER LOGISTICS INDIA LIMITED Vs JAGUAR OVERSEAS LIMITED                                   | B. V. Niren       | --                     | 20-08-2024       | 570               | YES                                      | Contested                                    |                             |  |             |
|         |  |            |            | COMMERCIAL CASE | CS (COMM)/130/2023  | 08-02-2023        | M/S SS4 SAFENET Vs M/S PRET STUDY BY JANAK FASHIONS PRIVATE LIMITED                        | SAYUSH GUPTA      | 9818402326             | 07-08-2024       | 546               | YES                                      | Contested                                    |                             |  |             |
|         |  |            |            | COMMERCIAL CASE | CS (COMM)/410/2023  | 01-05-2023        | ZHEJIANG STARLING INTERNATIONAL LOGISTICS CO.LTD Vs VELOCE LOGISTICS PVT.LTD.              | AJIT P. SINGH     | 9899695740             | 01-08-2024       | 458               | YES                                      | Contested                                    |                             |  |             |
|         |  |            |            | COMMERCIAL CASE | CS (COMM)/593/2023  | 08-06-2023        | M/S QUASAR MEDIA PVT. LTD. (COUNTER CLAIM) Vs M/S Y-AXIS SOLUTIONS PVT. LTD.               | ANITISH CHAUDHARY | 9810575121             | 12-08-2024       | 431               | YES                                      | Contested                                    |                             |  |             |
| 33      | MS. NEERA BHARHOKE, DISTRICT JUDGE(COMMERCIAL COURT)                                       | SOUTH-EAST | 23         | COMMERCIAL CASE | OMP (COMM.)/38/2024 | 12-04-2024        | SHRI HARI GROUP Vs TATA CAPITAL HOUSING FINANCE LTD.                                       | RAHUL KAMWAR      | 9529204978             | 28-08-2024       | 138               | YES                                      | CONTESTED                                    | ---                         | ---  |             |
|         |  |            |            | COMMERCIAL CASE | ARBTN/202/2018      | 24-08-2018        | AANSHUL RASTOGI Vs GAJINDER KUMAR LOOND  | MANISH KUMAR      | --                     | 03-08-2024       | 2171              | YES                                      | CONTESTED                                    | ---                         | ---  |             |
| 34      | Ms. Nirja Bhatia, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT | SOUTH-EAST | 30         | CS (Comm)       | 489/22              | 24.05.22          | Hari Singh vs Dynamic Aura   | Sh. Bharat Gupta  | 011-45640851           | 03.08.2024       | 802               | -  | Decreed                                      | -                           | -  |             |
|         |  |            |            | OMP             | 31/22               | 14.07.22          | P Laxmi v/s M/S Jubilant Food  | Sh Rishi Kapoor   | 9871253307             | 12.08.2024       | 760               | -  | Rejected                                     | -                           | -  |             |
|         |  |            |            | CS (Comm)       | 476/22              | 20.05.2022        | Unipower Projects v/s Sudhir Power Project   | Sh G S Sachdeva   | 9910850147             | 13.08.2024       | 823               |  | Dismissed                                    |                             |  |             |
|         |  |            |            | CS (Comm)       | 424/22              |                   | Ritzy Chemicals vs Radhey Krishna Polymers   |                   |                        | 31.08.24         | 854               |  | Dismissed                                    |                             |  |             |
| 35      | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)                                   | SOUTH-EAST | 39         | CS COMM         | 1085/22             | 2.11.2022         | NEPTUNE INDIA LIMITED VS CHEVENDS TECHNOLOGIES PVT   | ANKUR SINGHAL     | 9811126091             | 07.08.2024       | 645               | NO                                       | DECREED                                      | NO                          | NO   |             |

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|         |  |            |                                       | ARBTN           | 2/2010             | 21.01.2019        | JAGPAL SINGH VS MS BRINDABAN MANAGEMENT AND CONSTRUCTION COMPANY                           | MS BHAVESH SHARMA                 | KULDEVI  | 9717556185             | 21.01.2019                     | 2033              | NO                                       | ALLOWED                                      | NO                          | NO   |             |
|         |  |            |                                       | CS COMM         | 792/23             | 25.08.2023        | MS SPARSH FASHION LTD PVT VS MS BAJAJ ENTERPRISE   | RAKESH MALHOTRA                   |          | 8447137507             | 24.08.2024 (SUMMARY JUDGEMENT) | 366               | NO                                       | DISMISSED                                    | NO                          | NO   |             |
|         |  |            |                                       | CS COMM         | 1294/18            | 29.08.2018        | MS INTRNATIONAL VS ICICI BANK LTD  | PAWAMS ARUN KIKHOSLA              |          | 9680010337             | 27.08.2024 (SUMMARY JUDGEMENT) | 365               | NO                                       | DISMISSED                                    | NO                          | NO   |             |
|         |  |            |                                       | CS COMM         | 1109/22            | 04.11.2022        | MS PRAVEEN MITTAL THROUGH CHAIRMAN/MD  | VS AVINASH TRIVEDI                | KULDEVI  | 9871441764             | 30.08.2024                     | 666               | NO                                       | DISMISSED                                    | NO                          | NO   |             |
| 36      | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)       | EAST       | 12                                    | RECOVERY        | 207/2023           | 02-06-2023        | SUBHASH CHAND JAIN VS M/S PC JEWELLER LTD  | DINESH GUPTA VS. ROSHAN SANTHALIA |          |                        | 07-08-2024                     | 430               | YES                                      | CONTESTED                                    | 20-05-2024                  | 52 DAYS (THIS EXECUTION FILED ON                 |             |
|         |  |            | 12                                    | RECOVERY        | 126/2022           | 27-04-2022        | SUNIT SHAH VS SUNSHINE PRODUCTS  | VISHAL PATEL VS. PK JAIN          |          |                        | 12-08-2024                     | 835               | YES                                      | CONTESTED                                    | NIL                         | NIL  |             |
| 37      | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)     | EAST       |                                       |                 |                    |                   |  |                                   |          |                        |                                |                   |  |  |                             |  |             |
| 38      | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | 201, New Building KKD                 | C.S. (COMM)/    | 24/2024            | 19-02-2024        | M/s Tony Sales Corporation Vs M/s Shiv Shakti Traders                                      | RAJESH JAIN                       |          | 8587862704             | 02-08-2024                     | 165               | CONTESTED                                | -  | N/A                         |  |             |
|         |  |            |                                       | C.S. (COMM)/    | 98/2023            | 17-10-2023        | BANK OF BARODA VS SATISH KUMAR   | JOSHI ASSOCIATES                  |          | 9910568669             | 08-08-2024                     | 296               | CONTESTED                                | -  | N/A                         |  |             |
|         |  |            |                                       | C.S. (COMM)/    | 104/2019           | 07-09-2019        | M/S CINE ARYAN VS DTDC EXPRESS LTD. AND ANR.   | ANIRUDDHA CHOUDHURY               |          | 9350188355             | 16-08-2024                     | 1805              | CONTESTED                                | -  | N/A                         |  |             |
|         |  |            |                                       | C.S. (COMM)/    | 128/2023           | 11-12-2023        | MAHESH PAL MUNICIPAL CORPORATION OF DELHI (Through its Commissioner)                       | VS CHAMAN SHARMA                  |          | 9811861348             | 20-08-2024                     | 253               | CONTESTED                                | -  | NA                          |  |             |
|         |  |            |                                       | C.S. (COMM)/    | 20/2023            | 27-02-2023        | MUSHIR KHAN PROP. OF M/S A.M.K. METALS VS WASIM PROP. OF M/S AZEEM INDUSTRIES SAND CASTING | ABHISHEK KUMAR                    |          | 9968440430             | 24-08-2024                     | 544               | CONTESTED                                | -  | N/A                         |  |             |
|         |  |            |                                       |                 |                    |                   |  |                                   |          |                        |                                |                   |  |  |                             |  |             |
|         |  |            |                                       |                 |                    |                   |  |                                   |          |                        |                                |                   |  |  |                             |  |             |
| 39      | SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)      | Shahdara   | 301, New Court Building SHD/KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 107/2020 | 22-01-2022        | PRV INDUSTRIES LLP VS DURGA AUTO PRODUCTS  | VS DINESH KUMAR GUPTA             |          | 9810038239             | 45510                          | 1658 days         | YES                                      | DISMISSED                                    | EXECUTION NOT FILED         | NO   |             |



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|         |                |          |            |           |                    |                   |   |                  |                        |                  |                   |  |  |                             |  |             |
| 44      | SH.VINOD YADAV |          | 316        | Civil     | CS(Comm.)/291/2023 | 20.04.2023        | Anil Tanwar & Anr. Vs. M/s Haldiram Bhujawala Inc & Anr.          | Manish Tanwar    | N.A                    | 07.08.24         | 475 Days          | Yes                                      | Contested                                    | N.A                         | N.A  |             |
|         |                |          |            |           | CS(Comm.)/20/2022  | 06.01.22          | Nitin Aggarwal Vs. Nitin Mittal                                   | Varun Kumar Jain | N.A                    | 13.08.24         | 950 Days          | Yes                                      | Contested                                    | N.A                         | N.A  |             |
|         |                |          |            |           | CS(Comm.)/93/2020  | 04.03.20          | M/s BPE Electronic Services Pvt. Ltd. Vs. M/s Heritage Foods Ltd. | Amit Sharma      | N.A                    | 14.08.24         | 1624 Days         | Yes                                      | Contested                                    | N.A                         | N.A  |             |



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| 46      | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | 603        | Commercial Suit | CS COMM. 220/2021    | 18.09.2021        | RAMA SHARMA VS M/BRILLANT ELEVATOR              | SNEHA GIRI<br>MAHIMA RATHI                  | 8368306904,<br>8800870164 | 06.08.2024       | 1053              | YES                                      | ALLOWED                                      | NIL                         | NIL  | RECOVERY SUIT |
|         |   |            | 603        | Commercial Suit | CS COMM. 58/2022     | 15.02.2022        | RAM DARSHAN SINGH VS INTERNATIONAL PVT LTD.     | P.K. CHAUDARY,<br>SUNIL KUMAR               | 9811348590,<br>9350549030 | 08.08.2024       | 905               | YES                                      | ALLOWED                                      | NIL                         | NIL  | RECOVERY SUIT |
|         |   |            | 603        | Commercial Suit | COUNTER CLAIM 1/2023 | 12.01.2023        | DIAMOND INTERNATIONAL LTD. VS RAM DARSHAN SINGH | SUNIL KUMAR<br>P.K. CHAUDARY                | 9350549030,<br>9811348590 | 08.08.2024       | 574               | YES                                      | DISMISSED                                    | NIL                         | NIL  | RECOVERY SUIT |
|         |   |            | 603        | Commercial Suit | CS COMM. 440/2023    | 20.09.2023        | M/S GREEN POLYTEX VS FIBRES PVT LTD             | INDIANITIN<br>UNITECKHANNA,<br>YAJUR BHALLA | 7838580654,<br>9654745777 | 27.08.2024       | 342               | YES                                      | ALLOWED                                      | NIL                         | NIL  | RECOVERY SUIT |
|         |   |            | 603        | Commercial Suit | CS COMM. 126/2023    | 14.03.2023        | ANIL CHANDEL VS PRADEEP SHARMA                  | S.K. TOMAR,<br>ARVIND GUPTA                 | 9958893510,<br>9811172394 | 28.08.2024       | 533               | YES                                      | ALLOWED                                      | NIL                         | NIL  | RECOVERY SUIT |

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| 47      | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.     | SOUTH WEST | 613        | Commercial Suit | CS (COMM)/ 231/2022 | 18-05-2022        | Union Bank of India Vs Delta Industries   | Sh. Rajendra Yadav          | 9312046733             | 12-08-2024       | 283               | DECREED                                  | NIL  | NIL                         | NIL  | RECOVERY SUIT |
|         |  |            | 613        | Commercial Suit | CS (COMM)/ 360/2023 | 02-08-2023        | State Bank of India Vs Radhey   | Sh Arvind Gupta             | 9811317311             | 08-08-2024       | 372               | DECREED                                  | NIL  | NIL                         | NIL  | RECOVERY SUIT |
|         |  |            | 613        | Commercial Suit | CS (COMM)/ 495/2023 | 25-10-2023        | UCO Bank Vs Smt. Sunita   | Sh Sunil Kumar              | 9971955807             | 03-08-2024       | 617               | DECREED                                  | NIL  | NIL                         | NIL  | RECOVERY SUIT |
| 48      | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03   | SOUTH WEST | 614        | Commercial Suit | CS(COMM)160/2023    | 29.03.2023        | MRS. MANJU GARG VS MR. RATNESH KUMAR MISHRA                                       | MS. SAKSHI GARG             | 7838282904             | 21.08.2024       | 511               | NIL                                      | CONTESTED                                    | NIL                         | NIL  | NA            |
|         |  |            | 614        | Commercial Suit | CS(COMM)540/2023    | 22.08.2024        | BIJU JOSEPH ALIAS BIJU JOSEPH PANTHAMA EKEL VS. M/S KNITCRAFT INTERNATIONAL (PVT) | SH. K.V. GOPI               | 9810110631             | 22.08.2024       | 262               | NIL                                      | CONTESTED                                    | NIL                         | NIL  | NA            |
| 49      | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH WEST | 509        | CS(COMM)        | 94/2023             | 25.02.2023        | BHAGWATI ENTERPRISES VS BORAGE HERBALS PVT LTD                                    | G Dubey & Co.               | 9971007746             | 03.08.2024       | 525               | YES                                      | CONTESTED DISMISSED                          | NIL                         | NIL  | NA            |
|         |  |            | 509        | CS(COMM)        | 174/2021            | 13.08.2021        | UNION BANK OF INDIA TH. GEN. ATTORNEY Vs PRODIP HAZARIKA AND                      | Rajendra Yadav & Associates | 9312046733             | 17.08.2024       | 1100              | YES                                      | CONTESTED DECREED                            | NIL                         | NIL  | NA            |
|         |  |            | 509        | CS(COMM)        | 71/2023             | 09.02.2023        | SATYA PARKASH AND BROTHERS (P) LIMITED Vs MUNICIPAL                               | Aseem Malhotra              | 9811062351             | 21.08.2024       | 559               | YES                                      | CONTESTED DISMISSED                          | NIL                         | NIL  | NA            |

**SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF August 2024**

| Sr. No. | Name of the Court   | District | No. of cases pending on the 1st day of month | Total number of cases instituted during the month | No. of cases received by transfer during the month from other courts | No. of cases identified non commercial/transferred during the month to other courts | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------|---|----------|--|---|--|---|---|---|
| 1       | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01        | Central  | 278  | 22  | 0  | 0   | 48  | 252   |
| 2       | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02             | Central  | 257  | 15  | 21   | 0   | 58  | 235   |
| 3       | MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03                     | Central  | 355  | 20  | 0  | 52  | 44  | 279   |
| 4A      | SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)               | Central  | 281  | 28  | 2  | 0   | 36  | 275   |
| 5       | SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05             | Central  | 278  | 27  | 0  | 0   | 41  | 264   |
| 6       | SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI | Central  | 412  | 24  | 3  | 130   | 29  | 280   |
| 7A      | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07             | Central  | 409  | 18  | 1  | 147   | 33  | 248   |
| 8       | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08                     | Central  | 161  | 19  | 85   | 0   | 35  | 230   |
| 9       | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09                    | Central  | 322  | 23  | 0  | 33  | 29  | 283   |
| 10      | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT                       | Central  | 277  | 25  | 0  | 0   | 27  | 275   |
| 11      | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT                     | Central  | 236  | 15  | 60   | 0   | 24  | 287   |
| 12      | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT                     | Central  | 118  | 16  | 146  | 0   | 44  | 236   |
| 13A     | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT                        | Central  | 227  | 30  | 50   | 0   | 24  | 283   |

| Sr. No. | Name of the Court   | District  | No. of cases pending on the 1st day of month | Total number of cases instituted during the month | No. of cases received by non commercial/ transferred during the month from other courts | No. of cases identified during the month to other courts | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------|---|-----------|--|---|---|--|---|---|
| 14A     | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)           | West      | 236  | 2   | 0   | 0  | 29  | 209   |
| 15      | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)          | West      | 370  | 48  | 4   | 1  | 43  | 378   |
| 16      | SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)          | West      | 366  | 42  | 2   | 2  | 34  | 374   |
| 17      | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)            | West      | 345  | 45  | 2   | 0  | 42  | 350   |
| 18      | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)               | West      | 318  | 34  | 1   | 0  | 40  | 313   |
| 19      | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)    | West      | 292  | 36  | 0   | 0  | 30  | 298   |
| 20      | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01           | New Delhi | 989  | 53  | 2   | 4  | 42  | 998   |
| 21A     | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)            | New Delhi | 771  | 57  | 5   | 4  | 75  | 754   |
| 22      | MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03         | New Delhi | 795  | 57  | 1   | 2  | 57  | 794   |
| 23A     | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)               | South     | 408  | 110   | 0   | 0  | 119   | 399   |
| 24A     | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | South     | 373  | 106   | 0   | 0  | 114   | 365   |
| 25      | SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)            | South     | 344  | 144   | 0   | 0  | 63  | 425   |
| 26A     | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)            | South     | 316  | 160   | 0   | 0  | 59  | 417   |

| Sr. No. | Name of the Court   | District   | No. of cases pending on the 1st day of month | Total number of cases instituted during the month | No. of cases received by transfer during the month from other courts | No. of cases identified non commercial/ transferred during the month to other courts | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------|---|------------|--|---|--|--|---|---|
| 27      | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | South      | 363  | 90  | 1  | 0  | 80  | 374   |
| 28      | SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)           | South-East | 385  | 14  | 0  | 0  | 16  | 383   |
| 29      | MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)        | South-East | 300  | 31  | 2  | 0  | 52  | 281   |
| 30      | SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)     | South-East | 349  | 22  | 0  | 1  | 28  | 342   |
| 31      | MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)   | South-East | 360  | 20  | 2  | 0  | 22  | 360   |
| 32A     | SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)       | South-East | 388  | 20  | 0  | 0  | 34  | 374   |
| 33      | SH. RAJESH KUMAR SINGH, DISTRICT JUDGE(COMMERCIAL COURT)  | South-East | 282  | 13  | 3  | 1  | 11  | 0   |
| 33A     | MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)     | South-East | 0  | 0   | 0  | 0  | 3   | 283   |
| 34A     | MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)          | South-East | 82   | 30  | 0  | 0  | 24  | 88  |
| 35      | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)  | South-East | 293  | 21  | 1  | 1  | 31  | 283   |
| 36      | SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02     | East       | 297  | 15  | 0  | 0  | 23  | 0   |
| 36a     | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)      | East       | 0  | 12  | 0  | 0  | 7   | 294   |
| 37      | SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02  | East       | 567  | 19  | 0  | 0  | 0   | 0   |
| 37a     | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)    | East       | 0  | 7   | 0  | 0  | 3   | 590   |

| Sr. No.            | Name of the Court  | District   | No. of cases pending on the 1st day of month | Total number of cases instituted during the month | No. of cases received by non transfer during the month from other courts | No. of cases identified commercial/ transferred during the month to other courts | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|--------------------|--|------------|--|---|--|--|---|---|
| 38A                | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01   | North-East | 175  | 16  | 0  | 0  | 35  | 156   |
| 39                 | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01       | Shahdara   | 205  | 27  | 2  | 0  | 30  | 204   |
| 40                 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)         | Shahdara   | 223  | 19  | 3  | 0  | 25  | 220   |
| 41                 | SH. SURENDER S. RATHI, DISTRICT JUDGE, (COMMERCIAL COURT)    | Shahdara   | 169  | 17  | 2  | 3  | 44  | 141   |
| 42A                | SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)    | Shahdara   | 234  | 25  | 1  | 1  | 14  | 245   |
| 43A                | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West | 1571   | 59  | 2  | 2  | 39  | 1591  |
| 44                 | SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)          | North-West | 1156   | 82  | 4  | 1  | 55  | 1186  |
| 45A                | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)          | North      | 1973   | 109   | 0  | 2  | 91  | 1989  |
| 46                 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)                | SOUTH WEST | 163  | 30  | 2  | 2  | 44  | 149   |
| 47A                | SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)                 | SOUTH WEST | 229  | 18  | 0  | 0  | 24  | 223   |
| 48A                | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03         | SOUTH WEST | 256  | 23  | 0  | 0  | 24  | 255   |
| 49                 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03       | SOUTH WEST | 206  | 17  | 1  | 0  | 22  | 202   |
| <b>GRAND TOTAL</b> |  |            | <b>19760</b>                                 | <b>1932</b>                                       | <b>411</b>   | <b>389</b>   | <b>2000</b>                                     | <b>19714</b>  |

**List of cases received for Pre-Institution Mediation and Settlement during the month August 2024**

| Sr. No. | Delhi Mediation Centre | Total number of applications pending on 1st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non-starter cases during the month | Total number of cases during the Month | Total number of Failed Application Pending at the end of the Month |
|---------|------------------------|--|--|--|--|--|--|
| 1       | Central                | 420  | 188  | 1  | 105  | 1                                      | 501  |
| 2       | West                   | 237  | 128  | 0  | 218  | 4                                      | 143  |
| 3       | East                   | 70   | 35   | 0  | 67   | 1                                      | 37   |
| 4       | North-East             | 58   | 4  | 0  | 36   | 0                                      | 26   |
| 5       | Shahdara               | 116  | 97   | 0  | 104  | 2                                      | 107  |
| 6       | South                  | 212  | 61   | 1  | 70   | 2                                      | 200  |
| 7       | South-East             | 428  | 160  | 1  | 134  | 1                                      | 452  |
| 8       | New Delhi              | 136  | 152  | 0  | 49   | 2                                      | 237  |
| 9       | North                  | 116  | 110  | 1  | 64   | 0                                      | 161  |
| 10      | North-West             | 129  | 77   | 1  | 112  | 0                                      | 93   |
| 11      | South-West             | 185  | 63   | 0  | 66   | 1                                      | 181  |
|         | <b>Total</b>           | <b>2107</b>  | <b>1075</b>  | <b>5</b>                                       | <b>1025</b>  | <b>14</b>                              | <b>2138</b>  |
| 12      | DHCLSC                 | 115  | 39   | 2  | 19   | 6                                      | 127  |
|         | <b>Overall Total</b>   | <b>2222</b>  | <b>1114</b>  | <b>7</b>                                       | <b>1044</b>  | <b>20</b>                              | <b>2265</b>  |

Note: Application received through NALSA App during the month:- Nil

| S.No | Name of Court  | Commercial District | Case Type          | Case No.          | Date of Institution | Date of Disposal | No. of days between the date of institution and disposal | No. of days between the final hearing and Judgment | No. of days between the adjournment granted |
|------|--|---------------------|--------------------|-------------------|---------------------|------------------|--|--|---|
| 1    | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | Central             | Suit for Recovery  | CS COMM-268/2023  | 14.02.2023          | 01.08.2024       | 534  | 21   | 1   |
|      |  |                     | Execution Petition | EX. COMM-576/2023 | 24.11.2023          | 02.08.2024       | 254  | 41   | 1   |
|      |  |                     | Suit for Recovery  | CS COMM-2090/2022 | 02.09.2022          | 02.08.2024       | 706  | 30   | 2   |
|      |  |                     | Suit for Recovery  | CS COMM-1553/2023 | 05.12.2023          | 05.08.2024       | 246  | 38   | 1   |
|      |  |                     | Suit for Recovery  | CS COMM-387/2020  | 22.02.2019          | 09.08.2024       | 1995   | 19   | 3   |
|      |  |                     | Suit for Recovery  | CS COMM-419/2023  | 06.03.2023          | 12.08.2024       | 527  | 33   | 2   |
|      |  |                     | Suit for Recovery  | CS COMM-226/2023  | 06.02.2023          | 20.08.2024       | 561  | 27   | 1   |
|      |  |                     | Suit for Recovery  | CS COMM-1845/2022 | 21.07.2022          | 24.08.2024       | 765  | 27   | 2   |
| 2    | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02      | Central             | CS (COMM)          | 765/2023          | 09.05.2023          | 05.08.2024       | 455  | 33   | 2   |
|      |  |                     | CS (COMM)          | 1406/2021         | 16.04.2021          | 06.08.2024       | 1215   | 11   | NIL   |
|      |  |                     | OMP (COMM)         | 10/2024           | 30.01.2024          | 12.08.2024       | 192  | 38   | NIL   |
|      |  |                     | OMP (COMM)         | 140/2023          | 17.08.2023          | 20.08.2024       | 368  | 12   | 2   |
|      |  |                     | CS (COMM)          | 3294/2021         | 13.09.2021          | 21.08.2024       | 1074   | 23   | 1   |
|      |  |                     | CS (COMM)          | 913/2023          | 05.06.2023          | 29.08.2024       | 3369   | 17   | NIL   |
|      |  |                     | CONTEMPT PETITION  | 20/2023           | 18.11.2023          | 30.08.2024       | 282  | 120  | NIL   |
| 3    | SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03             | Central             | Suit for Recovery  | 937/2023          | 08.06.2023          | 01.08.2024       | 420  | 1  | 2   |
|      |  |                     | Suit for Recovery  | 2081/2022         | 01.09.2022          | 03.08.2024       | 707  | 1  | 2   |
|      |  |                     | Suit for Recovery  | 6362/2018         | 06.10.2018          | 07.08.2024       | 2165   | 1  | 4   |
|      |  |                     | Suit for Recovery  | 1005/2023         | 11.07.2023          | 14.08.2024       | 400  | 1  | 1   |



|                   |           |            |            |     |   |   |
|-------------------|-----------|------------|------------|-----|---|---|
| Suit for Recovery | 1179/2023 | 24.08.2023 | 17.08.2024 | 360 | 1 | 1 |
| Suit for Recovery | 91/2023   | 13.01.2023 | 21.08.2024 | 586 | 1 | 1 |
| Suit for Recovery | 534/2023  | 27.03.2023 | 01.08.2024 | 493 | 1 | 2 |
| OMP I COMM        | 283/2024  | 03.04.2024 | 02.08.2024 | 121 | 1 | 0 |
| MISC. DJ          | 289/2024  | 27.03.2024 | 03.08.2024 | 129 | 1 | 0 |
| Suit for Recovery | 254/2023  | 10.02.2023 | 03.08.2024 | 540 | 1 | 1 |
| Suit for Recovery | 1609/2023 | 19.12.2023 | 05.08.2024 | 230 | 1 | 1 |
| Suit for Recovery | 468/2024  | 16.04.2024 | 05.08.2024 | 111 | 1 | 0 |
| Suit for Recovery | 928/2023  | 07.06.2023 | 07.08.2024 | 427 | 1 | 2 |
| OMP I COMM        | 236/2024  | 19.03.2024 | 07.08.2024 | 141 | 1 | 0 |
| EXECUTION         | 306/2024  | 31.07.2024 | 09.08.2024 | 9   | 1 | 0 |
| OMP I COMM        | 129/2024  | 02.03.2024 | 09.08.2024 | 160 | 1 | 0 |
| OMP I COMM        | 128/2024  | 02.03.2024 | 09.08.2024 | 160 | 1 | 0 |
| OMP I COMM        | 130/2024  | 02.03.2024 | 09.08.2024 | 160 | 1 | 0 |
| Suit for Recovery | 1336/2022 | 27.05.2022 | 12.08.2024 | 308 | 1 | 2 |
| Suit for Recovery | 273/2024  | 21.02.2024 | 12.08.2024 | 173 | 1 | 0 |
| Suit for Recovery | 87/2024   | 12.01.2024 | 12.08.2024 | 215 | 1 | 0 |
| Suit for Recovery | 737/2023  | 03.05.2023 | 13.08.2024 | 215 | 1 | 0 |
| Suit for Recovery | 2202/2022 | 19.09.2022 | 13.08.2024 | 695 | 1 | 2 |
| Suit for Recovery | 434/2024  | 05.04.2024 | 14.08.2024 | 68  | 1 | 0 |
| EXECUTION         | 233/2024  | 07.06.2024 | 14.08.2024 | 68  | 1 | 0 |

|   |  |         |                   |                     |            |            |          |          |     |
|---|--|---------|-------------------|---------------------|------------|------------|----------|----------|-----|
|   |  |         | Suit for Recovery | 433/2024            | 05.04.2024 | 14.08.2024 | 131      | 1        | 0   |
|   |  |         | MISC. DJ          | 212/2024            | 20.03.2024 | 16.08.2024 | 150      | 1        | 0   |
|   |  |         | Suit for Recovery | 1262/2023           | 22.09.2023 | 22.08.2024 | 340      | 1        | 0   |
|   |  |         | OMP I COMM        | 331/2024            | 19.04.2024 | 23.08.2024 | 126      | 1        | 0   |
|   |  |         | Suit for Recovery | 1203/2022           | 06.05.2022 | 23.08.2024 | 840      | 1        | 0   |
|   |  |         | Suit for Recovery | 449/2024            | 09.04.2024 | 24.08.2024 | 137      | 1        | 0   |
|   |  |         | Suit for Recovery | 1727/2022           | 13.07.2022 | 27.08.2024 | 776      | 1        | 1   |
|   |  |         | Suit for Recovery | 803/2023            | 15.05.2023 | 27.08.2024 | 470      | 1        | 0   |
|   |  |         | CONTEMPT PETITION | 14/2023             | 16.09.2023 | 27.08.2024 | 346      | 1        | 1   |
|   |  |         | Suit for Recovery | 423/2023            | 06.03.2023 | 27.08.2024 | 540      | 1        | 1   |
|   |  |         | Suit for Recovery | 1726/2022           | 13.07.2022 | 27.08.2024 | 776      | 1        | 2   |
|   |  |         | OMP I COMM        | 619/2024            | 10.07.2024 | 28.08.2024 | 49       | 1        | 0   |
|   |  |         | OMP I COMM        | 620/2024            | 10.07.2024 | 28.08.2024 | 49       | 1        | 0   |
|   |  |         | Suit for Recovery | 925/2023            | 06.06.2023 | 28.08.2024 | 450      | 1        | 1   |
|   |  |         | OMP I COMM        | 671/2024            | 22.07.2024 | 29.08.2024 | 38       | 1        | 0   |
|   |  |         | OMP I COMM        | 672/2024            | 22.07.2024 | 29.08.2024 | 38       | 1        | 0   |
|   |  |         | OMP I COMM        | 673/2024            | 22.07.2024 | 29.08.2024 | 38       | 1        | 0   |
|   |  |         | OMP I COMM        | 626/2024            | 15.07.2024 | 30.08.2024 | 46       | 1        | 0   |
|   |  |         | EXECUTION         | 201/2023            | 11.04.2023 | 30.08.2024 | 507      | 1        | 2   |
| 4 | SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) | Central | RECOVERY          | CS (COMM)/223/2023  | 06-02-2023 | 01-08-2024 | 539 DAYS | 7 DAYS   | ONE |
|   |  |         | RECOVERY          | CS (COMM)/1169/2023 | 19-08-2023 | 02-08-2024 | 349 DAYS | SAME DAY | NIL |

|    |   |         |                                    |                      |            |            |           |          |     |
|----|---|---------|------------------------------------|----------------------|------------|------------|-----------|----------|-----|
|    |   |         | RECOVERY                           | CS (COMM)/51/2022    | 03-01-2022 | 08-08-2024 | 948 DAYS  | 12 DAYS  | NIL |
|    |   |         | RECOVERY                           | CS DJ/490/2020       | 24-09-2020 | 13-08-2024 | 1419 DAYS | 19 DAYS  | ONE |
|    |   |         | PETITION U/S 34 OF ARBITRATION ACT | OMP (COMM.)/151/2023 | 31-08-2023 | 14-08-2024 | 349 DAYS  | 2 DAYS   | NIL |
|    |   |         | RECOVERY                           | CS DJ/2070/2018      | 03-07-2018 | 17-08-2024 | 2237 DAYS | 16 DAYS  | ONE |
|    |   |         | PETITION U/S 34 OF ARBITRATION ACT | OMP (COMM.)/141/2023 | 18-08-2023 | 22-08-2024 | 370 DAYS  | SAME DAY | NIL |
| 5  | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05  | Central | NIL                                |                      |            |            |           |          |     |
| 6  | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | Central | NIL                                |                      |            |            |           |          |     |
| 7  | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | Central | CS(COMM)                           | 499/2023             | 21.03.2023 | 14.08.2024 | 512       | 7        | 0   |
|    |   |         | CS(COMM)                           | 829/2021             | 08.03.2021 | 24.08.2024 | 1265      | 16       | 0   |
|    |   |         | CS(COMM)                           | 1404/2023            | 26.10.2023 | 31.08.2024 | 315       | 3        | 0   |
| 8  | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08         | Central | RECOVERY                           | CS (COMM)-622/23     |            | 03.08.2024 | 479 DAYS  | 42       | 2   |
|    |   |         | RECOVERY                           | CS(CoMM)-1217/23     |            | 09.08.2024 | 340 DAYS  | 3        | 1   |
|    |   |         | ARBITRATION AND CONCILIATION ACT   | OMP (COMM)/17/24     |            | 12.08.2024 | 159 DAYS  | 40       | 1   |
|    |   |         | RECOVERY                           | CS (COMM)-540/23     |            | 13.08.2024 | 504 DAYS  | 29       | 4   |
|    |   |         | RECOVERY                           | CS (COMM)-634/23     |            | 13.08.2024 | 484 DAYS  | 61       | 4   |
|    |   |         | RECOVERY                           | CS (COMM)-539/23     |            | 16.08.2024 | 507 DAYS  | 72       | 4   |
|    |   |         | RECOVERY                           | CS (COMM)-303/23     |            | 20.08.2024 | 519 DAYS  | 27       | 1   |
| 9  | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09        | Central | CS                                 | CS/COMM./1006/2023   | 11-07-2023 | 09-08-2024 | 395       |          |     |
|    |   |         | CS                                 | CS/COMM./169/2021    | 15-01-2021 | 01-08-2024 | 1294      |          |     |
|    |   |         | CS                                 | CS/COMM./1128/2021   | 30-03-2021 | 16-08-2024 | 1235      |          |     |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT           | Central | NIL                                |                      |            |            |           |          |     |

|    |  |            |           |          |                |                |     |    |    |
|----|--|------------|-----------|----------|----------------|----------------|-----|----|----|
| 11 | SH. SANJAY SHARMA,<br>DISTRICT JUDGE,<br>COMMERCIAL COURT                  | Central    | NIL       |          |                |                |     |    |    |
| 12 | SH. RAVINDER BEDI,<br>DISTRICT JUDGE,<br>COMMERCIAL COURT                  | Central    | NIL       |          |                |                |     |    |    |
| 13 | SH. M.K NAGPAL,<br>DISTRICT JUDGE,<br>COMMERCIAL COURT                     | Central    | NIL       |          |                |                |     |    |    |
| 14 | SH. DINESH BHATT , DJ<br>(COMMERCIAL<br>COURT)-01                          | West       | NIL       |          |                |                |     |    |    |
| 15 | MS. HEMANI<br>MALHOTRA, DISTRICT<br>JUDGE (COMMERCIAL<br>COURT)-02         | West       | NIL       |          |                |                |     |    |    |
| 16 | SH. DIG VIJAY SINGH,<br>DISTRICT JUDGE<br>(COMMERCIAL<br>COURT)-03         | West       | NIL       |          |                |                |     |    |    |
| 17 | SH. SANJAY JINDAL,<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)                 | West       | NIL       |          |                |                |     |    |    |
| 18 | SH. AJAY GUPTA,<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)                    | West       | NIL       |          |                |                |     |    |    |
| 19 | SH. NARESH KUMAR<br>MALHOTRA, DISTRICT<br>JUDGE (COMMERCIAL<br>COURT)      | West       | NIL       |          |                |                |     |    |    |
| 20 | SH. ANURAG SAIN,<br>DISTRICT JUDGE<br>(COMMERCIAL<br>COURT)-01             | New Delhi  | NIL       |          |                |                |     |    |    |
| 21 | SH. VIDYA PRAKASH,<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)                 | New Delhi  | NIL       |          |                |                |     |    |    |
| 22 | SH. VINEETA GOYAL,<br>DISTRICT JUDGE<br>(COMMERCIAL<br>COURT)-03           | New Delhi  | NIL       |          |                |                |     |    |    |
| 23 | MS. SAVITA RAO,<br>DISTRICT<br>JUDGE(COMMERCIAL<br>COURT)                  | South      | NIL       |          |                |                |     |    |    |
| 24 | MS. ANURADHA<br>SHUKLA BHARDWAJ,<br>DISTRICT<br>JUDGE(COMMERCIAL<br>COURT) | South      | NIL       |          |                |                |     |    |    |
| 25 | SH. SANDEEP YADAV  | South      | NIL       |          |                |                |     |    |    |
| 26 | SH. SANJEEV KUMAR<br>SINGH, DISTRICT<br>JUDGE (COMMERCIAL)                 | South      | NIL       |          |                |                |     |    |    |
| 27 | SH. LOKESH KUMAR<br>SHARMA, DISTRICT<br>JUDGE(COMMERCIAL<br>COURT)         | South      | NIL       |          |                |                |     |    |    |
| 28 | SH. LAL SINGH,<br>DISTRICT JUDGE   | South-East | CS (COMM) | 01/2022  | 03-01-<br>2022 | 09-08-<br>2024 | 946 | -- | -- |
|    |  |            | CS (COMM) | 641/2022 | 06-07-<br>2022 | 20-08-<br>2024 | 776 | -- | -- |

|    |   |            |                  |                     |            |            |      |     |     |
|----|---|------------|------------------|---------------------|------------|------------|------|-----|-----|
|    |   |            | CS (COMM)        | 1095/2023           | 06-12-2023 | 30-08-2024 | 268  | --  | --  |
| 29 | <b>MS. NEELAM SINGH,<br/>DISSTRIC JUDGE</b> | South-East | Commerical Cases | CS (COMM)/644/2021  | 12/23/21   | 8/2/24     | 953  | 7   | YES |
|    |   |            |                  | CS (COMM)/2/2022    | 1/3/22     | 8/2/24     | 942  | 1   | NO  |
|    |   |            |                  | CS DJ/703/2022      | 8/8/22     | 8/2/24     | 725  | 1   | NO  |
|    |   |            |                  | CS (COMM)/263/2023  | 3/16/23    | 8/2/24     | 505  | 1   | NO  |
|    |   |            |                  | CS (COMM)/216/2020  | 8/22/20    | 8/2/24     | 1441 | 8   | YES |
|    |   |            |                  | CS (COMM)/490/2021  | 10/29/21   | 8/2/24     | 1008 | 8   | YES |
|    |   |            |                  | CS (COMM)/628/2021  | 12/17/21   | 8/2/24     | 959  | 6   | YES |
|    |   |            |                  | CS (COMM)/299/2023  | 3/27/23    | 8/5/24     | 497  | 7   | YES |
|    |   |            |                  | CS (COMM)/349/2023  | 4/11/23    | 8/5/24     | 482  | 1   | NO  |
|    |   |            |                  | CS DJ/683/2018      | 5/4/18     | 8/12/24    | 2292 | 1   | NO  |
|    |   |            |                  | CS (COMM)/171/2024  | 3/13/24    | 8/20/24    | 160  | 1   | NO  |
|    |   |            |                  | CS (COMM)/323/2024  | 4/27/24    | 8/20/24    | 115  | 1   | NO  |
|    |   |            |                  | CS (COMM)/872/2022  | 8/30/22    | 8/21/24    | 722  | 1   | NO  |
|    |   |            |                  | CS (COMM)/1066/2022 | 10/31/22   | 8/22/24    | 661  | N/A | NO  |
|    |   |            |                  | CS (COMM)/374/2023  | 4/20/23    | 8/27/24    | 495  | 1   | NO  |
|    |   |            |                  | CS (COMM)/793/2023  | 8/25/23    | 8/27/24    | 368  | N/A | NO  |
|    |   |            |                  | CS (COMM)/867/2023  | 8/26/23    | 8/27/24    | 336  | N/A | NO  |
|    |   |            |                  | CS (COMM)/114/2024  | 2/20/24    | 8/27/24    | 189  | N/A | NO  |
|    |   |            |                  | CS (COMM)/370/2023  | 4/19/23    | 8/30/24    | 499  | 12  | YES |
|    |   |            |                  | CS (COMM)/197/2024  | 3/19/24    | 8/30/24    | 164  | N/A | NO  |

|    |   |            |     |                            |          |         |      |    |  |     |
|----|---|------------|-----|----------------------------|----------|---------|------|----|--|-----|
|    |   |            |     | CS<br>(COMM)/42<br>9/2021  | 9/30/21  | 8/31/24 | 1066 | 1  |  | NO  |
|    |   |            |     | CS<br>(COMM)/11<br>60/2022 | 11/30/22 | 8/31/24 | 640  | 1  |  | NO  |
|    |   |            |     | CS<br>(COMM)/44<br>3/2023  | 5/6/23   | 8/31/24 | 483  | 10 |  | YES |
|    |   |            |     | CS<br>(COMM)/52<br>2/2023  | 5/30/23  | 8/31/24 | 459  | 2  |  | NO  |
| 30 | SH. AJAY KUMAR JAIN   | South-East | NIL |                            |          |         |      |    |  |     |
| 31 | MS. ANU GROVER<br>BALIGA  | South-East | NIL |                            |          |         |      |    |  |     |
| 32 | SH. BHUPESH KUMAR   | South-East | NIL |                            |          |         |      |    |  |     |
| 33 | MS. NEERA BHARIHOKE,<br>DISTRICT<br>JUDGE(COMMERCIAL<br>COURT)  | South-East | NIL |                            |          |         |      |    |  |     |
| 34 | Ms. Nirja Bhatia, LD,<br>DISTRICT JUDGE<br>(COMMERCIAL<br>COURT-07)DIGITAL,<br>SOUTH-EAST, SAKET<br>COURT | South-East | NIL |                            |          |         |      |    |  |     |
| 35 | SH. RAJ KUMAR<br>TRIPATHI, DISTRICT<br>JUDGE(COMMERCIAL<br>COURT)   | South-East | NIL |                            |          |         |      |    |  |     |
| 36 | SH. PITAMBER DUTT,<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)  | East       | NIL |                            |          |         |      |    |  |     |
| 37 | MS. RUBY ALKA GUPTA,<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)  | East       | NIL |                            |          |         |      |    |  |     |
| 38 | SH. SANJEEV KUMAR<br>MALHOTRA, DISTRICT<br>JUDGE<br>(COMMERCIAL)-01                                       | North-East | NIL |                            |          |         |      |    |  |     |
| 39 | SH. BRIJESH KUMAR<br>GARG, DISTRICT<br>JUDGE, COMMERCIAL<br>COURT-01                                      | Shahdara   | NIL |                            |          |         |      |    |  |     |
| 40 | MS. KIRAN BANSAL,<br>DISTRICT JUDGE,<br>(COMMERCIAL COURT)  | Shahdara   | NIL |                            |          |         |      |    |  |     |
| 41 | SH. SURENDER S.<br>RATHI  | Shahdara   | NIL |                            |          |         |      |    |  |     |
| 42 | Sh. Pawan Kumar Matto<br>DJ (COMM-04)   | Shahdara   | NIL |                            |          |         |      |    |  |     |

|    |   |            |                 |                       |            |            |           |         |     |
|----|---|------------|-----------------|-----------------------|------------|------------|-----------|---------|-----|
| 43 | <b>MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)</b> | North-West | NIL             |                       |            |            |           |         |     |
| 44 | <b>SH.VINOD YADAV</b>   | North-West | NIL             |                       |            |            |           |         |     |
| 45 | <b>SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)</b>          | North      | NIL             |                       |            |            |           |         |     |
| 46 | <b>SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)</b>                | SOUTH WEST | COMMERCIAL SUIT | CS COMM. 220/2021     | 18.09.2021 | 06.08.2021 | 1053      | NIL     | 2   |
|    |   |            | COMMERCIAL SUIT | CS COMM. 58/2022      | 15.02.2022 | 08.08.2024 | 905       | NIL     | 2   |
|    |   |            | COMMERCIAL SUIT | COUNTER CLAIM 01/2023 | 12.01.2023 | 08.08.2024 | 574       | NIL     | 2   |
|    |   |            | COMMERCIAL SUIT | CS COMM. 440/2023     | 20.09.2023 | 27.08.2024 | 342       | NIL     | 1   |
|    |   |            | COMMERCIAL SUIT | CS COMM. 126/2023     | 14.03.2023 | 28.08.2024 | 533       | NIL     | NIL |
|    |   |            | COMMERCIAL SUIT | CS COMM. 47/2024      | 19.01.2024 | 29.08.2024 | 223       | NIL     | 1   |
| 47 | <b>SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.</b>           | SOUTH WEST | Commercial Suit | CS (COMM)/ 231/2022   | 18-05-2022 | 12-08-2024 | 283       | 9       | NIL |
|    |   |            | Commercial Suit | CS (COMM)/ 360/2023   | 02-08-2023 | 08-08-2024 | 372       | 8       | 1   |
|    |   |            | Commercial Suit | CS (COMM)/ 495/2023   | 25-10-2023 | 03-08-2024 | 817       | 5       | NIL |
| 48 | <b>SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03</b>         | SOUTH WEST | NIL             |                       |            |            |           |         |     |
| 49 | <b>SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03</b>       | SOUTH WEST | CS(COMM)        | 94/2023               | 25.02.2023 | 03.08.2024 | 525 DAYS  | 5 DAYS  | 2   |
|    |   |            | CS(COMM)        | 174/2021              | 13.08.2021 | 17.08.2024 | 1100 DAYS | 19 DAYS | 1   |
|    |   |            | OMP(COMM)       | 71/2023               | 09.02.2023 | 21.08.2024 | 559 DAYS  | 19 DAYS | 2   |